Annexure 9

Name of the corporate debtor: AMAR PRAKAASH DEVELOPERSS PRIVATE LIMITED Date of commencement of CIRP 18/04/2023 List of creditors as on: 15/08/2025

						List of other cred	itors (Other than fina	ncial creditors and oper	rational creditors)								
S No.	Project	Unit No	Name of Creditor	Total Claimed amount	Amount paid for Club	Amount Paid for	Amount Paid for	Total Admitted	Nature of claim	Amount	Whether	% of	Amou	Amount	Claim amount not	Amount of	Remarks
	Name				House	Maintenance	Corpus Fund	Amount		covered	related	votin	nt of	of any	admitted (In INR)	Claim	
										by	party?	g	contin	mutual		under	
										guarantee		share	gent	dues, that		verificatio	
												in	claim	may be		n (In INR)	
												CoC		set-off			
						40,652	50,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,	1			1				i.e., APPAC
	Palm								maintenance fee								submitted by
1	Riveria	A103	MURUGESAN A	94,49,752	2,00,000			2.90.652	and corpus fund	0	No	NA	0	0	91,59,100	0	the claimants
				0 1, 10,100	_,,,,,,,,	20,998	25,000	_,,	•				_	_	0 = /00 / = 0		
						20,550	25,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	Poval								maintenance fee								submitted by
-	Royal Castle	D706	Paia	56.72.247	4 00 000			4 45 000							FF 27 244		the claimants
	Castle	R706	Raja	56,73,317	1,00,000			1,45,998	and corpus fund	0	No	NA	0	0	55,27,319	9 0	tile claiiilaiits
						16,989	25,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	Royal								maintenance fee								submitted by
3	Castle	R705	Mr. BHASKARAN. G	65,29,983	1,00,000			1,41,989	and corpus fund	0	No	NA	0	0	63,87,994	1 0	the claimants
						16,989	25,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,				1				i.e., APPAC
	Royal		Mr.						maintenance fee								submitted by
4	Castle	R703	PARTHASARATHY. K	66,72,452	1,00,000			1,41,989	and corpus fund	0	No	NA	0	0	65,30,463	3 0	the claimants
	1	1				20,697	25,000		•	1				 			
						20,037	25,000										
										1			1				l
										1			1				Claim verified
																	based on the
									Undolivered Cl. !								
									Undelivered Club				1				documents
	David !		NA- NAOLIANASD						membership,								i.e., APPAC
_	Royal	D702	Mr. MOHAMED	64 64 300	4 00 000			4 4	maintenance fee	_			_	_		,	submitted by
5	Castle	R702	BASHLUR RAHMAN	61,64,200	1,00,000			1,45,697	and corpus fund	0	No	NA	0	0	60,18,503	5 0	the claimants

		_	1					1	1	1		1		1		
						16,989	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
6	Castle	R705	Mr. Bhaskaran. G	65,29,983	1,00,000			1,41,989	and corpus fund	0	No	NA	0		0 63,87,994	0 the claimants
						17,043	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
7	Castle	R607	Dr. SUDHA. A	47,28,887	1,00,000			1,42,043	and corpus fund	C	No	NA	0		0 45,86,844	0 the claimants
						16,557	25,000									
							·									
	1							İ	I	1	1		1			
								1	ĺ		1					Claim verified
									1				1			based on the
								1	Undelivered Club		1					documents
								1	membership,		1					i.e., APPAC
	Royal								maintenance fee							submitted by
8	Castle	R606	Mrs. DHIVYA. M	64,41,600	1,00,000			1.41.557	and corpus fund	0	No	NA	0		0 63,00,043	0 the claimants
				. , ,	,,	16,989	25,000	, ,				1				
						10,969	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D I								membership,							i.e., APPAC
	Royal Castle	D 405	A contract of the contract	56 50 570	0			44.000	maintenance fee						0 56,08,581	submitted by
9	Castle	R405	vinitha nandakumar	56,50,570	0			41,989	and corpus fund	Ü	No	NA	0		0 56,08,581	0 the claimants
						16,989	25,000									
																Claim verified
																based on the
1	1							İ	Undelivered Club	1	1		1			documents
			Mrs.					1	membership,		1					i.e., APPAC
1	Royal		CHAMUNDESHWARI.						maintenance fee				1			submitted by
10	Castle	R403	<u>S</u>	51,84,180	0			41,989	and corpus fund	0	No	NA	0		0 51,42,191	0 the claimants
						16,557	25,000									
1								1	ĺ		1					
1									1				1			
1	1							İ	I	1	1		1			Claim verified
1	1							İ	I	1	1		1			based on the
								1	Undelivered Club		1					documents
1									membership,				1			i.e., APPAC
1	Royal								maintenance fee				1			submitted by
11	Castle	R402	MANIVANNAN	50,30,099	0			41.557	and corpus fund	0	No	NA	0		0 49,88,542	0 the claimants
<u> </u>	1			,,	-	18,214	25,000	.1,557		+ -	+	+	<u> </u>		,00,512	
						10,214	23,000		1				1			
1								1	ĺ		1					
1									1				1			Claim varified
1	1							İ	I	1	1		1			Claim verified
1	1							İ		1	1		1			based on the
1									Undelivered Club				1			documents
1			Mr.						membership,				1			i.e., APPAC
	Royal Castle	pac :	SRIDHARAMURTHY.	40.07.70					maintenance fee		J., .					submitted by
		R304	V	49,87,590	0	I		43,214	and corpus fund	0	No	NA	0	1	0 49,44,376	0 the claimants

			1	1		T	T	I	ı		1		1		
						16,989	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
13	Castle	R303	Mrs. LALITHA. N	57,87,682	0			41,989	and corpus fund	0	No	NA	0	0 57,45,693	0 the claimants
						0	0								
						0									
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
14	Castle	R208	Mr. RENGASAMY. K	54,51,109	0			0	and corpus fund	0	No	NA	0	0 54,51,109	0 the claimants
						18,748	25,000								
1		1	j				İ			1			1		
l							1								Claim verified
		1	j				İ			1			1		based on the
l							1		Undelivered Club						documents
l							1		membership,						i.e., APPAC
	D														
	Royal								maintenance fee						submitted by
15	Castle	R107	Mr. CHRISTOPHER. J	56,27,272	0			43,/48	and corpus fund	0	No	NA	0	0 55,83,524	0 the claimants
						16,989	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. DHANARAJA						maintenance fee						submitted by
16	Castle	R105	LAKSHMI. S	54,05,616	0			/1 090	and corpus fund	0	No	NA	0	0 53,63,627	0 the claimants
10	Castle	V102	LANSHIVII. 3	34,03,010	U			41,303	and corpus rund	U	INU	IVA	U	0 33,03,027	o the claimants
						21,033	25,000								
															Claim verified
															based on the
I		1	j				İ		Undelivered Club	1	1		1		documents
							1		membership,						i.e., APPAC
	Royal	1	Mrs. UMA				İ		maintenance fee	1			1		submitted by
17	Castle	Q708	SUBRAMANIAN S	63,11,515	1,00,000		İ	1,46,033	and corpus fund	0	No	NA	0	0 61,65,482	0 the claimants
		+		. ,	. ,	20,697	25,000	, .,		1	†	1	 	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
l						20,037	23,000								
		1	j				İ			1			1		
		1	j				İ			1	1		1		Claim
							1								Claim verified
							1								based on the
		1	j				İ		Undelivered Club	1	1		1		documents
		1	j				İ		membership,	1	1		1		i.e., APPAC
	Royal	1	j				İ		maintenance fee	1			1		submitted by
18	Castle	Q702	Mr. JOHNSON. G	61,61,593	1,00,000			1,45,697	and corpus fund	0	No	NA	0	0 60,15,896	0 the claimants
						20,259	25,000								
l															
I		1	j				İ			1	1		1		
							1								Claim verified
		1	j				İ			1		1	1		based on the
I		1	j				İ		Undelivered Club	1	1		1		documents
							1								
	1	1	j				İ		membership, maintenance fee	1		1	1		i.e., APPAC submitted by
	David														
40	Royal Castle	Q701	Mr. BASKARAN. R	60,46,745	1,00,000			4 45 000	and corpus fund	_	No	NA	_	0 59,01,486	0 the claimants

		_	1					1		1		,		_	
						17,798	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. VARALAKSHMI.						maintenance fee						submitted by
20	Castle	Q609	G	67,46,201	1,00,000			1,42,798	and corpus fund	0	No	NA	0	0 66,03,403	0 the claimants
						16,827	25,000								
						10,027	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. DHANDAPANI. M						maintenance fee						submitted by
21	Castle	Q508	<u>S</u>	67,90,240	1,00,000			1,41,827	and corpus fund	0	No	NA	0	0 66,48,413	0 the claimants
						16,692	25,000								
						,									
									1		1	1			
l									1		1	1			Claim verified
l									1		1	1			based on the
									11. 4.1	1	1	1	1		
									Undelivered Club	1	1	1	1		documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
22	Castle	Q505	Mrs. HAJA NARGIS	67,19,430	1,00,000			1,41,692	and corpus fund	C	No	NA	0	0 65,77,738	0 the claimants
						16,557	25,000								
						·	·								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
23	Castle	Q504	Mr. ARAVIND. T S	58,61,219	1,00,000			1,41,557	and corpus fund	0	No	NA	0	0 57,19,662	0 the claimants
						16,557	25,000								
															Claim verified
															based on the
									Undelivered Club	1	1	1	1		documents
										1	1	1	1		i.e., APPAC
	David								membership,	1	1	1	1		
	Royal	0560	ANUIDADUS	F0 F7 000	4.00.000				maintenance fee		J				submitted by
24	Castle	Q502	ANURADHA.S	58,57,388	1,00,000		ļ	1,41,557	and corpus fund		No	NA	0	57,15,831	0 the claimants
I						17,798	25,000		İ	1	1	1	1		
l									1		1	1			
									İ	1	1	1	1		
									İ	1	1	1	1		Claim verified
									İ	1	1	1	1		based on the
									Undelivered Club	1	1	1	1		documents
									membership,	1	1	1	1		i.e., APPAC
	Poval								maintenance fee		1	1			submitted by
25	Royal Castle	0.400	Mr DAIECH C	72 01 401	1.00.000			4 43 700			No	NI A	_	74 30 000	
25	Castle	Q409	Mr. RAJESH. G	72,81,481	1,00,000		1	1,42,798	and corpus fund	U	No	NA	0	71,38,683	0 the claimants
l						16,827	25,000		1		1	1			
									I	1	1	1	1		
									1		1	1			
									İ	1	1	1	1		Claim verified
I									İ	1	1	1	1		based on the
l									Undelivered Club		1	1			documents
l									membership,		1	1			i.e., APPAC
1	Royal								maintenance fee	1	1	1	1		submitted by
26	Castle	Q408	Rhuvaneswari	44,35,567	1,00,000			1 //1 027	and corpus fund		No	NA	0	0 42,93,740	0 the claimants
26	castie	Q4U8	<u>Bhuvaneswari</u>	44,55,50/	1,00,000			1,41,827	and corpus fulld		NU	IVA	U	42,93,740	o trie claimants

			1	1		T		ı	ı			1			· · · · · · · · · · · · · · · · · · ·
						16,692	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
27	Castle	Q407	Mrs. USHA. K	59,84,684	0			41 602	and corpus fund	0	No	NA	0	0 59,42,992	0 the claimants
21	Castle	Q407	IVIIS, USHA, K	33,04,004	U	10.000	0.5.000	41,092	and corpus rund	U	INU	IVA	U	0 39,42,992	U the claimants
						16,692	25,000								
															Claim verified
															based on the
									Undelivered Club						documents i.e., APPAC
	David								membership,						
	Royal Castle	Q405	Mr. SRIDHAR. R	57,95,163	0			41 602	maintenance fee and corpus fund	0	No	NA	0	0 57,53,471	submitted by 0 the claimants
20	Castle	Q403	IVII. SKIDHAK. K	37,93,103	U	10.000	0.5.000	41,092	and corpus rund	U	INU	IVA	U	0 37,33,471	U the claimants
						16,692	25,000								
	1	1					1								
							ĺ								Claim verified
	1	1					1								based on the
									Undelivered Club						documents
	1						1		membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	Q403	Mr. EZHIL MARAN. R	65,14,187	0			41 692	and corpus fund	0	No	NA	0	0 64,72,495	0 the claimants
	custic	Q.105	THE CONTRACTOR	03)11)107	Ü	0	0	11,032	and corpus rand	·	140	1471	Ū	01,72,133	o the damanes
						U	U								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. VIJAYALAKSHMI.						maintenance fee						submitted by
	Castle	Q402	J	44,88,468	0			0	and corpus fund	0	No	NA	0	0 44,88,468	0 the claimants
			-			17,798	25,000		·						
						17,750	25,000								
															Claim verified
															based on the
	1	1					ĺ		Undelivered Club						documents
	1	1					ĺ		membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	Q309	Mr. RANGARAJAN. K	49,99,183	0		1	42,798	and corpus fund	0	No	NA	0	0 49,56,385	0 the claimants
			i			16,827	25,000			1					
	1						1								
	1	1					ĺ								
	1	1]				ĺ								Claim verified
															based on the
									Undelivered Club						documents
	1	1					ĺ		membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	Q308	Miss. NOORNISA. S	58,74,067	0		1	41,827	and corpus fund	0	No	NA	0	0 58,32,240	0 the claimants
						16,692	25,000								
	1						1								
	1						1								Claim verified
	1]				1								based on the
							ĺ		Undelivered Club						documents
	1]				1		membership,						i.e., APPAC
		1	1			1	1	I	maintenance fee	1	I	1		1	submitted by
	Royal Castle	Q305	Mr. RAMESH. R	61,78,059	0				and corpus fund		No	NA		0 61,36,367	0 the claimants

								1	1						
						16,692	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	Q303	Mrs. LALITHA. K M	60,95,493	0			41,692	and corpus fund	0	No	NA	0	0 60,53,801	0 the claimants
				,,		16,557	25,000	,							
						10,557	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
35	Castle	Q302	Mr. VENKATESH. S L	57,20,534	0			41,557	and corpus fund	0	No	NA	0	0 56,78,977	0 the claimants
						16,827	25,000								
						10,027	23,000								
						1									Claim varified
						1									Claim verified
1		1				İ			L	1	1		1		based on the
						1			Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. THAMSEER						maintenance fee						submitted by
36	Castle	Q208	HUSSAIN. K	58,57,958	0			41,827	and corpus fund	0	No	NA	0	0 58,16,131	0 the claimants
						0	0								
							-								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
37	Castle	Q205	SELVARAJAN	57,03,098	0			0	and corpus fund	0	No	NA	0	57,03,098	0 the claimants
						18,214	25,000								
							.,								
															Claim verified
															based on the
						1			Undelivered Club						documents
1	L	1				İ			membership,	1	1		1		i.e., APPAC
	Royal	1	Mr. RAMESH			İ			maintenance fee	1	1		1		submitted by
38	Castle	Q204	KUMAR. A	49,67,041	0	<u> </u>	<u> </u>	43,214	and corpus fund	0	No	NA	0	0 49,23,827	0 the claimants
						0	0								
						1									
						1									
						1				1		1			Claim verified
						1				1		1			based on the
1		1				İ			Undelivered Club	1	1		1		
1		1				İ				1	1		1		documents
1	L .	1				İ			membership,	1	1		1		i.e., APPAC
1	Royal	1	Mr. GURU			İ			maintenance fee	1	1		1		submitted by
39	Castle	Q202	BALASUBRAMANIAN	50,52,595	0	1		0	and corpus fund	0	No	NA	0	0 50,52,595	0 the claimants
						19,578	25,000								
1		1				İ				1	1		1		
1		1				İ				1	1		1		Claim verified
1		1				İ				1	1		1		based on the
1		1				İ			Undelinered CL	1	1		1		
1		1				İ			Undelivered Club	1	1		1		documents
	L	1				İ			membership,	1	1		1		i.e., APPAC
		1	1			1			maintenance fee and corpus fund	1		1			submitted by
	Royal Castle	Q109	Mr. VASANTHARAJ. G	49,47,424	0						No	NA		0 49,02,846	0 the claimants

			1		1	T			ı	1				T	Г
						18,510	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
41	Castle	Q108	Mr. RAJENDRAN. G	45,06,466	0			43,510	and corpus fund	C	No	NA	0	0 44,62,956	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
42	Castle	Q107	Mr. SRINIVAS. V	53,52,364	0			0	and corpus fund	C	No	NA	0	0 53,52,364	0 the claimants
						0	0								
		1	İ			İ				1	1	1			
															Claim verified
			1			1					1				based on the
			1			1			Undelivered Club		1				documents
	1	1				İ			membership,	1	1	1			i.e., APPAC
	Royal								maintenance fee						submitted by
/13	Castle	Q106	Mr. IVAN FRANCO. R	56,70,168	0			0	and corpus fund		No	NA	0	0 56,70,168	0 the claimants
	castic	4100		30,70,100		16,746	25,000		ana corpas rana	-				30,70,100	o the claimants
						16,746	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. KIRTI SACHIN						maintenance fee						submitted by
44	Castle	P707	BHIRUD	67,35,729	1,00,000			1,41,746	and corpus fund	C	No	NA	0	0 65,93,983	0 the claimants
						16,746	25,000								
						·	·								
															Claim verified
															based on the
									Undelivered Club						documents
	1	1	Mr ADIIKADALLI			İ				1	1	1			i.e., APPAC
	David	1	Mr. ARUKAPALLI JANAKI			İ			membership,	1	1	1			
4-	Royal	D705		E0 C0 000	1.00.000	İ		4 44 =	maintenance fee	_	J.,_	NI A	_		submitted by
45	Castle	P705	VENKATARAMAN. A	59,60,893	1,00,000			1,41,746	and corpus fund	0	No	NA	0	 0 58,19,147	0 the claimants
	1	1				20,389	25,000			1	1	1			
											1				
	1	1				İ				1	1	1			
		1	İ			İ				1	1	1			Claim verified
	1	1				İ				1	1	1			based on the
						İ			Undelivered Club	1	1	1			documents
					ſ	1			membership,		1				i.e., APPAC
							1		maintenance fee	1	1	1			submitted by
	Royal								manifemanice ree						
46	Royal 6 Castle	P704	Mr. SUNOD BAGDAS	46,12,889	60,000			1,05,389	and corpus fund	C	No	NA	0	0 45,07,500	0 the claimants
46		P704	Mr. SUNOD BAGDAS	46,12,889	60,000	16 746	25 000	1,05,389		C	No	NA	0	0 45,07,500	0 the claimants
46		P704	Mr. SUNOD BAGDAS	46,12,889	60,000	16,746	25,000	1,05,389		С	No	NA	0	0 45,07,500	0 the claimants
46		P704	Mr. SUNOD BAGDAS	46,12,889	60,000	16,746	25,000	1,05,389		C	No	NA	0	0 45,07,500	0 the claimants
46		P704	Mr. SUNOD BAGDAS	46,12,889	60,000	16,746	25,000	1,05,389		С	No	NA	0	0 45,07,500	
46		P704	Mr. SUNOD BAGDAS	46,12,889	60,000	16,746	25,000	1,05,389		C	No	NA	0	0 45,07,500	Claim verified
46		P704	Mr. SUNOD BAGDAS	46,12,889	60,000	16,746	25,000	1,05,389	and corpus fund	C	No	NA	0	0 45,07,500	Claim verified based on the
46		P704		46,12,889	60,000	16,746	25,000	1,05,389	and corpus fund Undelivered Club	C	No	NA	0	0 45,07,500	Claim verified based on the documents
46	Castle	P704	Mr. ARUKAPALLI	46,12,889	60,000	16,746	25,000	1,05,389	undelivered Club membership,	C	No	NA	0	0 45,07,500	Claim verified based on the documents i.e., APPAC
		P704		46,12,889 60,22,649	1,00,000	16,746	25,000		and corpus fund Undelivered Club		No No	NA NA	0	0 45,07,500	Claim verified based on the documents

	1	1	1			17,070	25,000	I	Ι	ı	ı	1	- 1			
48	Royal Castle	P702	<u>Mr.</u> PARTHASARATHY. A	62,59,450	1,00,000	17,070	25,000	1,42,070	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	·	61,17,380	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
		1		,,	_,,	15,937	25,000						_			
49	Royal Castle	P604	<u>Mr.</u> MURUGANANDAN. P	58,02,981	1,00,000			1,40,937	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(56,62,044	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Royal					17,070	25,000		Undelivered Club membership, maintenance fee							Claim verified based on the documents i.e., APPAC submitted by
50	Castle	P602	Mr. VIJAYA KUMAR. S	62,42,389	0	11,596	25,000	42,070	and corpus fund	0	No	NA	0	(62,00,319	0 the claimants
51	Royal Castle	P601	Mrs. BHUVANESWARI. C	45,41,111	1,00,000			1,36,596	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(44,04,515	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
52	Royal Castle	P507	Mrs. THAMIZHARASI. R	62,62,198	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(62,20,452	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
53	Royal Castle	P505	Mr. Parthiban. n M	61,27,054	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(60,85,308	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
54	Royal Castle	P503	Mr. SUJITH RAVI. R	64,88,097	0	16,746	25,000	41,746	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	() 64,46,351	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

	1		1			0	_			1	1	1			1	
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. SWEETLINE						maintenance fee							submitted by
55	Castle	P407	SELVAKUMARI	49,31,257	0			0	and corpus fund	C	No	NA	0		0 49,31,257	0 the claimants
						16,746	25,000		·							
						.,	.,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
56	Castle	P405	Mrs. ARCHANA. S	53,53,860	1,00,000			1,41,746	and corpus fund	C	No	NA	0		52,12,114	0 the claimants
						16,746	25,000									
							ĺ		ĺ							
		1				1	1		1		1	1		1	1	Claim verified
		1				1	1		L		1	1		1	1	based on the
		1				1	1		Undelivered Club		1	1		1	1	documents
									membership,							i.e., APPAC
	Royal	D402	AA. AUT MA	F2 C0 000				44.746	maintenance fee						52.40.252	submitted by
57	Castle	P403	Mr. AJIT. V K	53,60,998	0	_		41,746	and corpus fund	U	No	NA	0		53,19,252	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
58	Castle	P309	Mr. ABDUL NAJEEB. R	50,53,952	0			0	and corpus fund	0	No	NA	0		50,53,952	0 the claimants
						15,957	25,000					1				
						10,557	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
		1				1	1		membership,		1	1		1	1	i.e., APPAC
	Royal						ĺ		maintenance fee							submitted by
59	Castle	P308	Mr. ILAVARASU. SP	57,71,032	0	<u> </u>	<u> </u>	40,957	and corpus fund	0	No	NA	0	<u> </u>	57,30,075	0 the claimants
				_		16,746	25,000									
		1				1	1		1		1	1		1	1	
							ĺ		ĺ							
							ĺ		ĺ							Claim verified
		1				1	1		L		1	1		1	1	based on the
							ĺ		Undelivered Club							documents
		1				1	1		membership,		1	1		1	1	i.e., APPAC
-	Royal	D207	Mr. MAHDOON	22.02.202		1	1	44 = 44	maintenance fee			NI C	_	1	22.44.5.1	submitted by
60	Castle	P307	SADIQ . J	33,83,260	0			41,746	and corpus fund	0	No	NA	0		0 33,41,514	0 the claimants
						16,746	25,000		ĺ							
		1				1	1		1		1	1		1	1	
							ĺ		ĺ							Claim vorified
		1				1	1		1		1	1		1	1	Claim verified
							ĺ		Undelivered Club							based on the documents
1		1				1	ĺ		membership,		1	1		1	1	i.e., APPAC
1	Royal	1				1	1		maintenance fee		1	1		1	1	submitted by
61	Castle	P305	Mr. SURESHRAJA. R	54,79,094	0	1	1	41.746	and corpus fund	0	No	NA	n		54,37,348	0 the claimants
- 31	20200	. 555	JOILESTINGA. II	3.,,3,034	3	1	1	71,740	a corpus rund		1		U	l	54,57,348	5 the claimants

	1		ı			^	0	ı	ı		T			1	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
62	Castle	P304	Mr. RAJENDRAN. P	58,69,295	0			0	and corpus fund	0	No	NA	0	58,69,295	0 the claimants
02	Castle	F 304	IVII. KAJLINDIKAN, F	38,03,233	0	46.746	25.000	0	and corpus rund		INO	INA	0	36,03,233	o the claimants
						16,746	25,000								
															Claim verified
															based on the
									Unadalissanad Club						
									Undelivered Club membership,						documents i.e., APPAC
	Royal								maintenance fee						submitted by
62	Royal Castle	P303	PRAKASH	58,65,450	0			11 746	and corpus fund	0	No	NA	0	58,23,704	0 the claimants
03	Castle	P303	PRARASH	36,03,430	0	11.500	0.5.000	41,740	and corpus rund	U	INO	IVA	U	30,23,704	U the claimants
						11,596	25,000								
	1	1					1								
							ĺ								Claire on 10 or
							ĺ								Claim verified
	1	1					1		Lindalina del Ci						based on the
	1	1					1		Undelivered Club						documents
	Dove!	1					1		membership,						i.e., APPAC submitted by
C 4	Royal Castle	P301	Mr. ROBERT. M	27.64.000	1,00,000			1 20 500	maintenance fee and corpus fund		NI-	NA	0	36,28,403	0 the claimants
64	Castle	P301	IVIT. RUBERT. IVI	37,64,999	1,00,000			1,30,390	and corpus rund	U	No	INA	U	30,28,403	U the claimants
						16,854	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
65	Castle	P209	Mr. RAJESH. K V	48,99,709	1,00,000			1,41,854	and corpus fund	U	No	NA	0	47,57,855	0 the claimants
						0	0								
															Claim verified
															based on the
							ĺ		Undelivered Club						documents
	Davial						ĺ		membership,						i.e., APPAC
	Royal Castle	D200	Mrc VIIAVA D	50,73,296	0			_	maintenance fee	_	No	NIA	0	50.72.200	submitted by 0 the claimants
66	castie	P208	Mrs. VIJAYA. R	50,73,290	U			U	and corpus fund	0	No	NA	0	50,73,296	U the claimants
	1	1				16,746	25,000								
	1	1					1								
	1	1					1								61-1
							ĺ								Claim verified
	1	1					1		Undelinered Cl. I						based on the
	1	1					1		Undelivered Club						documents
	David	1					1		membership,						i.e., APPAC
	Royal Castle	P107	Mr CDIVANTU C	E0 4E 027	1.00.000			4 44 740	maintenance fee and corpus fund	_	No	NIA	0	F7.04.004	submitted by
6/	castle	PIU/	Mr. SRIKANTH. S	58,45,827	1,00,000	40		1,41,746	and corpus fund	0	No	NA	0	57,04,081	0 the claimants
						16,746	25,000								
	1	1					1								
							ĺ								Claire on 10 or
	1	1					1								Claim verified
							ĺ		Undelinered CL						based on the
	1	1					1		Undelivered Club						documents
	Poval	1					1		membership, maintenance fee						i.e., APPAC submitted by
60	Royal Castle	P105	K PANDURANGAN	58,01,362	0		ĺ	A1 7AC	and corpus fund	0	No	NA	0	57,59,616	0 the claimants
08	Castle	L TO2	N F AINDUNAINGAIN	30,01,302	U			41,746	and corpus rulla	U	IVU	IVM	U	37,59,010	o the claimants

	1		,					1	T	ı	1		1	
					0	0								
														Claim verified
														based on the
								Undelivered Club						documents
								membership,						i.e., APPAC
Royal								maintenance fee						submitted by
69 Castle	P104	Miss. NISHA. V	56,26,025	0			0	and corpus fund	0	No	NA	0	56,26,025	0 the claimants
					16,746	25,000								
														Claim verified
														based on the
								Undelivered Club						documents
Royal		Mr. SWAMINATHAN.						membership, maintenance fee						i.e., APPAC submitted by
70 Castle	P103	Δ	45,18,701	0			41 746	and corpus fund	0	No	NA	0	44,76,955	0 the claimants
70 castic	1 103		45,10,701	0	0	25,000	41,740	and corpus rand		140	14/5	Ü	44,70,555	o the claimants
					U	25,000								
								ĺ						
								ĺ						Claim verified
								ĺ						based on the
1					1			Undelivered Club						documents
1					1			membership,						i.e., APPAC
Royal								maintenance fee						submitted by
71 Castle	0711	Mrs. MALARKODI R	53,41,481	0			25,000	and corpus fund	0	No	NA	0	53,16,481	0 the claimants
					23,529	25,000								
														Claim verified
														based on the
								Undelivered Club						documents
								membership,						i.e., APPAC
Royal		Mr. DINESH SESHIAH.						maintenance fee						submitted by
72 Castle	0707	<u>K</u>	58,51,126	1,00,000			1,48,529	and corpus fund	0	No	NA	0	57,02,597	0 the claimants
					24,357	25,000								
														Claim verified
														based on the
1					1			Undelivered Club						documents
David					1			membership,						i.e., APPAC
Royal 73 Castle	0702	<u>Vadivelan</u>	50,79,368	1,00,000	1		1 40 257	maintenance fee and corpus fund		No	NA	0	49,30,011	submitted by 0 the claimants
73 Castle	0702	Y G G I V C I G I I	30,73,300	1,00,000	0	0	1,45,557	and corpus fullu	-	140	14/4	U	43,30,011	o the claimants
					U	U		1						
								ĺ						
1					1			1						Claim verified
1					1			1						based on the
1					1			Undelivered Club	1					documents
1					1			membership,						i.e., APPAC
Royal					1			maintenance fee						submitted by
74 Castle	O607	Mr. SATYAMURTI M	48,54,737	0			0	and corpus fund	0	No	NA	0	48,54,737	0 the claimants
					23,874	25,000		ĺ						
								ĺ						
1					1			1	1					Claim verified
1					1			1	1					based on the
								Undelivered Club						documents
								membership,						i.e., APPAC
Royal		Miss. SUBHAASHINI			1			maintenance fee						submitted by
	0603	GVS	53,68,126	60,000	I	1	1 00 074	and corpus fund	1 0	No	NA	0	52,59,252	0 the claimants
74 Casile	0007	W. JALLAWONT W	10,44,04		23,874	25,000		Undelivered Club		140	14/4		v 40,34,737	Clain base docu

		1						1	1	T				_	
						0	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
	D I								membership,						i.e., APPAC
7.0	Royal	0.004	A4. DANAACAAAV DI	74 20 462				25.000	maintenance fee					74.05.463	submitted by
/6	Castle	0601	Mr. RAMASAMY PL	71,30,162	0			25,000	and corpus fund	Ü	No	NA	0	0 71,05,162	0 the claimants
						0	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
77	Castle	O509	Mrs. MALARVIZHI N	54,46,418	0			25,000	and corpus fund	C	No	NA	0	0 54,21,418	0 the claimants
						33,085	25,000								
		1				1			ĺ		1				
		1				1			ĺ		1				Claim verified
		1				1			ĺ		1				based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. IQBAL AHAMED.						maintenance fee						submitted by
78	Castle	O501	KG	76,81,395	75,000			1,33,085	and corpus fund	C	No	NA	0	0 75,48,310	0 the claimants
						22,873	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. VIJAYA						maintenance fee						submitted by
79	Castle	0411	LAKSHMI. G	55,35,346	1,25,000			1,72,873	and corpus fund	0	No	NA	0	0 53,62,473	0 the claimants
						23,529	25,000								
						-,-	.,								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. SENTHIL KUMAR						maintenance fee						submitted by
80	Castle	0407	R	51,35,759	60,000	1		1,08,529	and corpus fund	0	No	NA	0	0 50,27,230	0 the claimants
					•	23,874	25,000	,			<u> </u>			, ,	
						20,07	25,000		1						
									1				1		
									1				1		Claim verified
		1				1			ĺ		1				based on the
		1				1			Undelivered Club		1				documents
		1				1			membership,		1				i.e., APPAC
	Royal	1				1			maintenance fee		1				submitted by
81	Castle	O403	UDAY TAPAS MITRA	53,03,627	60,000	1		1.08.874	and corpus fund	0	No	NA	0	0 51,94,753	0 the claimants
- 0.				//	/	0	0	_,_0,0,7 .		<u> </u>	1	1		2 _ 1,7 33	
		1				0	U		ĺ		1				
									1				1		
									1				1		Claim verified
									1				1		based on the
		1				1			Undelivered Club		1				documents
		1				1			membership,		1				i.e., APPAC
	Royal	1				1			maintenance fee		1				submitted by
.01	Castle	O302	Mr. ANANDAN J	53,53,044	0	1		0	and corpus fund		No	NA	0	0 53,53,044	0 the claimants
02	Castic	0302	IVII - AIVAIVDAIV J	33,33,044	0		I .	0	ana corpus rullu		110	14/1	U	33,33,044	o the claimants

		1				_	0	I	ı		ı			1	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
R	oyal								maintenance fee						submitted by
83 C	astle	O205	Mr. SURESH S	58,00,138	0			0	and corpus fund	0	No	NA	0	58,00,138	0 the claimants
						0	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
D.	oyal								membership, maintenance fee						i.e., APPAC submitted by
84 C		0204	Mrs. KAVITHA K	45,54,754	0			25,000	and corpus fund	0	No	NA	0	45,29,754	0 the claimants
04.0	ustic	0204	IVII 3. KAVIII IA K	43,34,734	Ü	0	0	23,000	ana corpus rana		140	1474	Ü	73,23,734	o the claimants
						U	U								
						1									Claim verified
		1				1									based on the
		1				1			Undelivered Club						documents
		1				1			membership,						i.e., APPAC
	loyal								maintenance fee						submitted by
85 C	astle	O303	Mrs. Sowdhama R	57,48,090	0			0	and corpus fund	0	No	NA	0	57,48,090	0 the claimants
						23,874	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
R	oyal								maintenance fee						submitted by
86 C		O203	Mr. MURTHY S	50,00,242	60,000			1,08,874	and corpus fund	0	No	NA	0	48,91,368	0 the claimants
						24,357	25,000								
															Claim verified
															based on the
		1				1			Undelivered Club						documents
	oval	1	Mrc CHANALICA			1			membership,						i.e., APPAC
87 C	loyal	0202	Mrs. SHANMUGA PRIYA. R	60,89,332	60,000	1		1 00 257	maintenance fee and corpus fund	0	No	NA	0	59,79,975	submitted by 0 the claimants
87.0	ustic	0202	I MIPA. N	00,03,332	00,000	23,046	25,000	1,09,557	and corpus fullu	-	140	14/4	U	33,73,373	o the claimants
						23,040	23,000								
		1				1									Claim verified
		1				1									based on the
									Undelivered Club						documents
		1				1			membership,						i.e., APPAC
	oyal		Mr. AMITAVA						maintenance fee						submitted by
88 C	astle	0106	BHATTACHARYYA	56,16,855	60,000	ļ		1,08,046	and corpus fund	0	No	NA	0	55,08,809	0 the claimants
		1				0	25,000								
		1				1									
		1				1									Claim verified
						1									based on the
						1			Undelivered Club						documents
		1				1			membership,						i.e., APPAC
R	oyal								maintenance fee						submitted by
89 C		0103	RAJESHWARI	57,63,273	0	1		25,000	and corpus fund	0	No	NA	0	57,38,273	0 the claimants
		1				1								<u> </u>	

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						0	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D I								membership,							i.e., APPAC
	Royal	0404	AA. CUDICTODUED I	77.06.256				25.000	maintenance fee						77 74 256	submitted by
90	Castle	0101	Mr. CHRISTOPHER. J	77,96,256	0			25,000	and corpus fund	Ü	No	NA	0		0 77,71,256	0 the claimants
						39,910	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
91	Castle	J702	Mr. GOKUL. S	1,00,59,527	1,50,000			2,14,910	and corpus fund	C	No	NA	0		98,44,617	0 the claimants
						40,989	25,000									
		1							ĺ		1	1		1	1	
									1							Claim verified
		1							ĺ		1	1		1	1	based on the
		1							Undelivered Club		1	1		1	1	documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
92	Castle	J610	Mr. SEKAR. K	1,23,78,950	1,50,000			2,15,989	and corpus fund	0	No	NA	0		1,21,62,961	0 the claimants
						31,483	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. BALAJI						maintenance fee							submitted by
93	Castle	J607	VENKATARAMAN	1,00,49,690	1,25,000			1,81,483	and corpus fund	C	No	NA	0		98,68,207	0 the claimants
						0	0		·							
																Claim verified
																based on the
		1							Undelivered Club		1	1		1	1	documents
		1							membership,	1	1	1	1			i.e., APPAC
	Royal	1	Mr. THIRUVENKADA						maintenance fee	1	1	1	1			submitted by
94	Castle	J606	VARADHAN K	84,43,636	0			n	and corpus fund	0	No	NA	0		0 84,43,636	0 the claimants
34				2 ., .3,000		31,928	25,000			<u> </u>	1	+	<u> </u>		3.,.3,030	2 c diaminality
		1				31,320	23,000		ĺ		1	1		1	1	
		1							ĺ		1	1		1	1	
		1							ĺ		1	1		1	1	Claim verified
		1							ĺ		1	1		1	1	based on the
		1							Undelivered Club		1	1		1	1	documents
		1							membership,		1	1		1	1	i.e., APPAC
	Poval	1							membersnip, maintenance fee		1	1		1	1	submitted by
0.5	Royal Castle	J701	Mrs. Nalini. M	1,29,86,916	1,50,000			2.06.020	and corpus fund		No	NA	0	1	0 1,27,79,988	0 the claimants
95	Castle	3701	IVII 5. INGIIIII. IVI	1,23,00,310	1,30,000	_	_	2,00,928	and corpus rund		INU	INA	U		1,21,79,988	o the claimants
		1				0	0		ĺ		1	1		1	1	
									1				1			
		1							İ	1	1	1	1			61-1
		1							İ	1	1	1	1			Claim verified
		1								1	1	1	1			based on the
		1							Undelivered Club		1	1		1	1	documents
		1							membership,		1	1		1	1	i.e., APPAC
	Royal Castle	J604	Mr. NARAYANA JALLA	00.05					maintenance fee		l	L.,		1		submitted by
_			LIALLA	96,95,778	0	1	1	1 0	and corpus fund		No	NA	0	i	0 96,95,778	0 the claimants

	1					21.221		1	1	T				_	
						31,281	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr.						maintenance fee						submitted by
97	Castle	J603	SATHEESKUMAR. S	96,33,514	1,25,000			1,81,281	and corpus fund	C	No	NA	0	0 94,52,233	0 the claimants
						0	25,000								
							·								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
00	Castle	J601	Mrs. VASANTHANY. V	1,18,47,044	0			25,000	and corpus fund		No	NA	0	0 1,18,22,044	0 the claimants
30	Castle	1001	IVIIS. VASAIVITAIVI. V	1,10,47,044	U			23,000	and corpus rund	·	INO	IVA	U	0 1,18,22,044	U the claimants
						40,988	25,000								
		1							ĺ		1	1			
		1							I	1	1	1	1		
															Claim verified
		1							I	1	1	1	1		based on the
									Undelivered Club			1			documents
									membership,				1		i.e., APPAC
	Royal		Mr. PARAMASIVAN.						maintenance fee						submitted by
99	Castle	J510	<u>R</u>	1,11,84,697	1,50,000			2,15,988	and corpus fund	C	No	NA	0	0 1,09,68,709	0 the claimants
						25,025	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
100	Castle	J505	Mr. MARIMUTHU. A	91,22,799	1,25,000			1 75 025	and corpus fund		No	NA	0	0 89,47,774	0 the claimants
100	castic	3505	WILL THE COLOR	31,22,733	1,23,000	33,823	25,000	1,73,023	and corpus rand			100	Ŭ	03,17,771	o the damanes
						33,823	25,000								
															Claim verified
															based on the
									Undelivered Club			1			documents
		1							membership,	1	1	1	1		i.e., APPAC
	Royal	1	Mr. JITENDRAN						maintenance fee	1	l	1	1		submitted by
101	Castle	J504	SUBRAMANIAN	98,38,592	1,25,000		ļ	1,83,823	and corpus fund	0	No	NA	0	0 96,54,769	0 the claimants
		1				31,928	25,000		ĺ		1	1			
		1							ĺ		1	1			
									1				1		
		1							I	1	1	1	1		Claim verified
		1							I	1	1	1	1		based on the
									Undelivered Club			1			documents
		1							membership,	1	1	1	1		i.e., APPAC
	Royal	1							maintenance fee	1	1	1	1		submitted by
102	Castle	J502	Mr. KOHLI. J C	92,83,710	1,50,000			2,06,928	and corpus fund	C	No	NA	0	0 90,76,782	0 the claimants
						31,928	25,000			1		1			
		1							ĺ		1	1			
									1				1		
		1							I	1	1	1	1		Claim verified
		1							I	1	1	1	1		based on the
									Undelivered Club			1			documents
		1							membership,	1	1	1	1		i.e., APPAC
	Royal	1							maintenance fee	1	1	1	1		submitted by
		J501	Mr. KANNAN. P K	1,21,82,805	1,50,000			2,06.928	and corpus fund	0	No	NA	n	0 1,19,75,877	0 the claimants
103	Castle														

			1	T T	1	ī		ı	ı						1	r
						32,791	25,000							I		
														1		
														ı		
														ı		Claim verified
														ı		based on the
									Undelivered Club					1		documents
									membership,					ı		i.e., APPAC
	Royal								maintenance fee					1		submitted by
	Castle	J410	Mrs. KAMALAVENI. P	1,20,47,340	0			E7 701	and corpus fund	0	No	NA	0	ı	1,19,89,549	0 the claimants
104	Castle	J410	IVII S. KAIVIALAVEINI. P	1,20,47,340	U			37,791	and corpus rund	- 0	INU	IVA	U		1,19,69,349	U the claimants
						0	0							ı		
														ı		
														ı		
														1		Claim verified
														1		based on the
									Undelivered Club					1		documents
									membership,					1		i.e., APPAC
	Royal		Mr. VENKATA						maintenance fee					ı		submitted by
	Castle	J408	SUBRAMANIAN. R	83,49,453	0			0	and corpus fund	0	No	NA	0	ı	0 83,49,453	0 the claimants
103	Castie	1400	JOBINAIVIAIVIAIV. IX	63,43,433	U			0	and corpus rund	- 0	INO	19/4	- 0		83,43,433	O the claimants
						25,187	25,000							ı		
														1		
												1	l '	1		
												1	l '	1		Claim verified
												1	1 '	1		based on the
									Undelivered Club			1	1 '	1		documents
									membership,			1	l '	1		i.e., APPAC
	Royal		Mr. KRISHNA KUMAR						maintenance fee					1		submitted by
106	Castle	J407	1	1,00,84,614	1,25,000			1 75 187	and corpus fund	0	No	NA	0	1	99,09,427	0 the claimants
100	Custic	3407	2	1,00,04,014	1,23,000	0.010		1,75,107	ana corpas rana		140	1147			33,03,427	o the claimants
						25,618	25,000							1		
														ı		
														ı		
														ı		Claim verified
														ı		based on the
									Undelivered Club					ı		documents
									membership,					ı		i.e., APPAC
	Royal		Mr. RUBIN EDMUND.						maintenance fee					ı		submitted by
107	Castle	J406	W	94,53,290	0			E0 610	and corpus fund	0	No	NA	0	1	94,02,672	0 the claimants
107	Castle	1400	<u>vv</u>	34,33,230	U			30,016	and corpus rund	- 0	INU	IVA	U		94,02,672	U the claimants
						0	0							1		
														1		
														1		
														1		Claim verified
														ı		based on the
									Undelivered Club			1	1 '	1		documents
									membership,			1	1 '	1		i.e., APPAC
	Royal		Mr. MURALIDHARAN.						maintenance fee			1	1 '	1		submitted by
	Castle	J405	V. WICHALIDHARAN.	95,14,834	0			^		_	1 No	NA	_	ı	95,14,834	0 the claimants
108	Castif	1405	<u>rv</u>	33,14,834	U		ļ	U	and corpus fund		No	INM	U		95,14,834	o trie claimants
						25,025	25,000					1	1 '	1		
												1	l '	1		
												1	1 '	1		
												1	1 '	1		Claim verified
												1	1 '	1		based on the
									Undelivered Club			1	1 '	1		documents
									membership,			1	1 '	1		i.e., APPAC
	David		NA- DALA NALIDUCANI									1	l '	1		
400	Royal	1400	Mr. BALA MURUGAN.	00.44.640	4 35 000			4 7- 00-	maintenance fee	_	J.,		_ '	1	00.00.00	submitted by
109	Castle	J403	7	98,41,610	1,25,000			1,/5,025	and corpus fund	0	No	NA	0		96,66,585	0 the claimants
						31,928	25,000]			1	1 7			
												1	l '	1		
												1	l '	1		
												1	l '	1		Claim verified
												1	1 '	1		based on the
									Undelivered Club			1	1 '	1		documents
												1	1 '	1		
			1		i	I	1	l	membership,	1	1	1	1 '		1	i.e., APPAC
	D		l I													and the section of the
	Royal Castle	J402	Mrs. DHIVYA. R	75,45,284	1,50,000				maintenance fee and corpus fund) No	NA		1	0 73,38,356	submitted by 0 the claimants

	1	1	1			25.224	25.000			1	1	1	ı		
						25,321	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
111	Castle	J309	Mr. ARUN. S	99,96,075	1,25,000			1,75,321	and corpus fund	C	No	NA	0	0 98,20,754	0 the claimants
						25,618	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
	D		AA. CURVA DRAKACU						membership,						i.e., APPAC
	Royal Castle	J306	Mr. SURYA PRAKASH.	1,00,33,455	1,25,000			1 75 (10	maintenance fee and corpus fund		No	NA	0	0 98,57,837	submitted by 0 the claimants
112	Castle	1500	₽	1,00,55,455	1,23,000	0.0.000	25.000	1,75,010	and corpus rund		INO	IVA	U	0 30,37,037	U the claimants
						26,670	25,000								
		1							1		1	1			
									ĺ						Claim verified
		1							1		1	1			based on the
									Undelivered Club		1	1			documents
									membership,		1	1			i.e., APPAC
	Royal								maintenance fee						submitted by
113	Castle	J304	Mrs. PADMA. S	92,33,187	1,25,000			1,76,670	and corpus fund	C	No	NA	0	0 90,56,517	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
	David								membership,						i.e., APPAC
11/	Royal Castle	J208	Mr. MURUGAN. R	84,66,517	0			0	maintenance fee and corpus fund		No	NA	0	0 84,66,517	submitted by 0 the claimants
114	Castle	1208	IVII. IVIOROGAN. IX	84,00,317	0	25,187	25,000	0	and corpus rund		INO	INA	0	0 84,00,317	o the claimants
						25,107	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
		1							membership,		1	1			i.e., APPAC
	Royal	1							maintenance fee		1	1			submitted by
115	Castle	J207	Mr. NATARAJAN. K	1,13,74,160	0			50,187	and corpus fund	C	No	NA	0	0 1,13,23,973	0 the claimants
						25,618	25,000								
									ĺ						
									ĺ						61-1
		1							1		1	1			Claim verified
		1							Undelivered Club		1	1			based on the documents
		1							membership,		1	1			i.e., APPAC
	Royal								maintenance fee						submitted by
116	Castle	J206	Mr. SAMBATH. N	93,31,011	0			50.618	and corpus fund	0	No	NA	n	0 92,80,393	0 the claimants
		1		,,	*	25,025	25,000	30,010		 	<u> </u>	+	<u> </u>	2 _ 100,000	
						25,025	25,000		1		1	1			
									ĺ						
		1							1		1	1			Claim verified
		1							1		1	1			based on the
		1							Undelivered Club		1	1			documents
									membership,						i.e., APPAC
	Royal	1							maintenance fee		1	L		_	submitted by
117	Castle	J205	Mr. PRABU. A	91,85,143	0			50,025	and corpus fund	0	No	NA	0	0 91,35,118	0 the claimants

	1							1	1	T						
						26,670	25,000									
																Claim varified
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee	_						submitted by
118	Castle	J204	Mr. KARTHIKEYAN. M	1,01,10,643	1,25,000			1,76,670	and corpus fund	0	No	NA	0	(99,33,973	0 the claimants
						31,928	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
119	Castle	J201	Mr. KATHIRAVAN. N	1,01,14,969	0			56,928	and corpus fund	0	No	NA	0	(1,00,58,041	0 the claimants
						0	0									
1																
										1	1					Claim verified
																based on the
									Undelivered Club	1	1					documents
									membership,	1	1					i.e., APPAC
	Royal		Mr. PRABHAKARAN.						maintenance fee							submitted by
120	Castle	J110	<u>G</u>	91,53,661	0			0	and corpus fund	0	No	NA	0	(91,53,661	0 the claimants
						25,187	25,000									
							,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. JEBACHANDRAN.						maintenance fee							submitted by
	Castle	J107	1	97,93,914	1,25,000			1.75.187	and corpus fund	0	No	NA	0	(96,18,727	0 the claimants
12.1	custic	,10,	-	37,330,311	1,23,000	25,025	25.000	1,73,107	ana corpus rana		110		Ü	,	30,10,727	o the damanes
						25,025	25,000									
																Claim verified
									Unadalissanad Club							based on the
									Undelivered Club							documents
	David								membership,							i.e., APPAC
	Royal	1105	NA- CDININ/ACANI C	00.44.153	1 35 000			1 75 005	maintenance fee	_	N. a	NI A	_	(04.00.430	submitted by
122	Castle	J105	Mr. SRINIVASAN. S	96,44,153	1,25,000			1,75,025	and corpus fund	0	No	NA	Ü	(94,69,128	0 the claimants
						25,025	25,000									
										1	1					
										1	1					Claim verified
										1	1					based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. GEETHA						maintenance fee							submitted by
123	Castle	J103	KESAVAN	98,94,744	1,25,000			1,75,025	and corpus fund	0	No	NA	0	(97,19,719	0 the claimants
						21,033	25,000			1	1					
										1	1					
										1	1					Claim verified
										1	1					based on the
									Undelivered Club	1	1					documents
									membership,	1	1					i.e., APPAC
	Royal								maintenance fee	1	1					submitted by
124	Castle	1710	Mr. DEEPAK. TM	56,65,122	1,00,000			1,46,033	and corpus fund	0	No	NA	0	(55,19,089	0 the claimants
						1										

r	ı					2	0	I	ı		ı			1	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
125	Castle	1708	manju	60,55,136	0			0	and corpus fund	0	No	NA	0	0 60,55,136	0 the claimants
						0	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal				_				maintenance fee						submitted by
126	Castle	1705	Mrs. SUBASHINI R	38,45,588	0			25,000	and corpus fund	0	No	NA	0	0 38,20,588	0 the claimants
						16,584	25,000								
		1												1	Claim warified
															Claim verified based on the
									Undelivered Club						documents
		1							membership,					1	i.e., APPAC
	Royal								maintenance fee						submitted by
127	Castle	1701	Mrs. SUDHA. R	65,45,249	1,00,000			1.41.584	and corpus fund	0	No	NA	0	0 64,03,665	0 the claimants
				, . ,	, ,	16,584	25,000	, ,						,,,,,,	
						10,504	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
128	Castle	1610	Mr. SYED BASHEER	69,51,791	1,00,000			1,41,584	and corpus fund	0	No	NA	0	0 68,10,207	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
	Pove!	1	Mr. ANAND PRABHU.						membership,					1	i.e., APPAC submitted by
120	Royal Castle	1603	Mr. ANAND PRABHU.	63,26,384	0				maintenance fee and corpus fund	0	No	NA	0	0 63,26,384	0 the claimants
129	Castle	1003	IVI	03,20,304	U	0	0	0	and corpus rund	0	140	INM	U	03,20,384	o the claimants
						U	U								
		1												1	
		1												1	Claim verified
															based on the
		1							Undelivered Club					1	documents
		1							membership,					1	i.e., APPAC
	Royal	1							maintenance fee					1	submitted by
130	Castle	1602	Mr. RAJENDRAN. P	60,24,901	0			0	and corpus fund	0	No	NA	0	0 60,24,901	0 the claimants
		1				16,584	25,000							İ	
		1												1	
		1												1	
															Claim verified
															based on the
		1							Undelivered Club					1	documents
		1							membership,					1	i.e., APPAC
	Royal	100	Mr. ANAND PRABHU.	64.46.00.	4.00.000				maintenance fee	_			_		submitted by
131	Castle	1601	<u>M</u>	64,19,894	1,00,000			1,41,584	and corpus fund	0	No	NA	0	0 62,78,310	0 the claimants

	ı	_	1			10.001				T				_	
						16,584	25,000								
															Claim verified
															based on the
									Undelimend Club						
									Undelivered Club						documents
	D 1								membership,						i.e., APPAC
422	Royal	1540	AA. HARIROSS S	62.50.402	4 00 000			4 44 504	maintenance fee		J., .			64.46.000	submitted by
132	Castle	1510	Mr. HARIDOSS. G	62,58,492	1,00,000			1,41,584	and corpus fund	Ü	No	NA	0	0 61,16,908	0 the claimants
						16,584	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
133	Castle	1506	Mr. KUMAR. S	59,01,136	1,00,000			1,41,584	and corpus fund	C	No	NA	0	0 57,59,552	0 the claimants
						17,097	25,000								
											1		1		
	1										1	1			Claim verified
											1		1		based on the
									Undelivered Club		1		1		documents
									membership,		1		1		i.e., APPAC
	Royal								maintenance fee						submitted by
134	Castle	1503	Mr. BALA ARAVIND. S	62,45,809	1,00,000			1,42,097	and corpus fund	C	No	NA	0	0 61,03,712	0 the claimants
						16,584	25,000								
						-,	-,								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. CHITRA						maintenance fee						submitted by
135	Castle	1501	SUBRAMANIAN	65,46,818	1,00,000			1.41.584	and corpus fund	0	No	NA	0	0 64,05,234	0 the claimants
100	custic	1501	55510 110 110 110	03,10,010	1,00,000	14,049	25,000	1,11,501	and corpus rand		110	1.0.	Ŭ	0 1,03,23 1	o the damants
						14,049	25,000								
															Claim verified
									Undelimend Club						based on the
									Undelivered Club		1		1		documents
	Davial								membership,		1		1		i.e., APPAC
130	Royal	1411	MATE MACANITHE D	41 17 100	0			20.040	maintenance fee			NI A	_	40.70.000	submitted by
136	Castle	1411	Mrs. VASANTHI. R	41,17,109	0	_		39,049	and corpus fund		No	NA	0	0 40,78,060	0 the claimants
	1					0	0				1	1			
											1		1		
											1		1		
	1										1	1			Claim verified
											1				based on the
									Undelivered Club		1				documents
	1								membership,	1	1	1	1		i.e., APPAC
	Royal								maintenance fee	1	1	1	1		submitted by
137	Castle	1402	GUNASEKARAN	53,79,701	0			0	and corpus fund	0	No	NA	0	0 53,79,701	0 the claimants
						16,584	25,000								
	1										1	1			
											1				Claim verified
	1									1	1	1	1		based on the
	1								Undelivered Club		1	1			documents
									membership,		1				i.e., APPAC
	Royal								maintenance fee		1				submitted by
138	Castle	1401	Mr. THANGA SAMY. S	55,36,450	1,00,000			1,41,584	and corpus fund	0	No	NA	0	0 53,94,866	0 the claimants
_50				,,	-,,		1	=, :1,501				1		22,51,000	a sile diametrica

	1	T	 	1		0	1 ^	T	ı	1	1	1				1 1
						U	0									
							1									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
I	Royal						1		maintenance fee	1	1					submitted by
139	Castle	1309	Mr. KUMARAPPAN. V	57,53,021	0			0	and corpus fund	0	No	NA	0	(57,53,03	1 0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
4.40	Royal	1244	AA. VENUATECANI I D	46 50 740	0				maintenance fee						46.50.7	submitted by
140	Castle	1211	Mr. VENKATESAN. L R	46,58,719	0			U	and corpus fund	U	No	NA	U	·	46,58,7	.9 0 the claimants
						16,800	25,000									
I																
1							1			1	1					Claim verified
1							1			1	1					based on the
1							1		Undelivered Club	1	1					documents
							1		membership,							i.e., APPAC
1	Royal						1		maintenance fee	1	1					submitted by
141	Castle	1209	Mr. KARTHIK RAJ. R	57,48,065	1,00,000		1	1,41,800	and corpus fund	0	No	NA	0	(56,06,20	
						16,800	25,000		·							
1						-,	-,			1	1					
																Claim verified
							1			1	1					based on the
1									Undelivered Club							documents
1							1		membership,	1	1					i.e., APPAC
1	Royal		Mr. RAJESH KUMAR.				1		maintenance fee	1	1					submitted by
142	Castle	1205	<u>G</u>	59,05,984	0		ļ	41,800	and corpus fund	0	No	NA	0	(58,64,18	0 the claimants
I						16,584	25,000									
1							1			1	1					
1							1			1	1					Claim on 20 or
l																Claim verified
I									Undelivered Club							based on the
1							1		Undelivered Club membership,	1	1					documents i.e., APPAC
1	Royal						1		maintenance fee	1	1					submitted by
143	Castle	1201	Mr. RITESH KUMAR	61,71,143	1,00,000		1	1.41.584	and corpus fund	0	No	NA	Λ	(60,29,5	
173				04,74,410	1,00,000	0	0	1, 11,504	corpus runu	<u> </u>			-		50,23,3.	- Care community
						3										
							1									
I																Claim verified
I																based on the
							1		Undelivered Club	1	1					documents
1			Mrs. ELIZABETH				1		membership,	1	1					i.e., APPAC
1	Royal		VASANTHA KUMARI.				1		maintenance fee	1	1					submitted by
144	Castle	1111	<u>s</u>	51,48,153	0		<u> </u>	0	and corpus fund	0	No	NA	0	(51,48,1	0 the claimants
						31,550	25,000									
							1			1	1					
																Claim verified
							1		L	1	1					based on the
									Undelivered Club							documents
	Dava'		Ma Dalaii						membership,							i.e., APPAC
1.45	Royal Castle	H609	Mr. Balaji	90,51,410	1,25,000		1	1 01 550	maintenance fee and corpus fund	_	No	NA	0	,	88,69,8	submitted by 0 the claimants
145	castie	пооэ	<u>Jagannathan</u>	90,51,410	1,25,000			1,81,550	and corpus rund	0	No	IVA	U	(88,69,81	o the claimants

_		1			1				1	1						1
						45,270	25,000									
																Cl-1
																Claim verified
									the delicered of the							based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr.						maintenance fee				_			submitted by
146	Castle	H605	BALASUBRAMANIAN	1,36,00,568	1,50,000			2,20,270	and corpus fund	0	No	NA	0	(1,33,80,298	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. RAMYA						maintenance fee							submitted by
147	Castle	H603	BALAKRISHNAN	79,52,812	0			0	and corpus fund	0	No	NA	0	(79,52,812	0 the claimants
						25,052	25,000									
1																
		1									1					
		1									1					Claim verified
																based on the
									Undelivered Club							documents
		1							membership,		1					i.e., APPAC
	Royal								maintenance fee							submitted by
	Castle	H506	Mr. NAGARAJAN. V	92,12,203	1,25,000			1,75,052	and corpus fund	0	No	NA	0	(90,37,151	0 the claimants
						23,358	25,000									
							,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
	Castle	H501	Baskaran R	59,51,980	0			48 358	and corpus fund	0	No	NA	0	(59,03,622	0 the claimants
143	Custic	11301	<u>Daskararrik</u>	33,31,300	Ů	27,398	25.000	40,000	ana corpus rana		140	14/4	Ü	`	33,03,022	o the claimants
						27,398	25,000									
																Claim verified
									Unadalissasad Club							based on the
		1							Undelivered Club		1					documents
	David		Mathagla						membership,							i.e., APPAC
	Royal	11402	Vathsala Cubananian	1.05.12.520	1 35 000			1 77 200	maintenance fee	_	N. a	NI A	_	(1.02.26.440	submitted by
150	Castle	H402	<u>Subramanian</u>	1,05,13,538	1,25,000			1,//,398	and corpus fund	0	No	NA	U	(1,03,36,140	0 the claimants
		1				30,930	25,000				1					
		1									1					
		1									1					
		1									1					Claim verified
		1									1					based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
151	Castle	H310	Mr. KRISHNAN. M K	97,49,682	0			55,930	and corpus fund	0	No	NA	0	(96,93,752	0 the claimants
						25,780	25,000				1					
		1									1					
		1									1					
		1									1					Claim verified
		1									1					based on the
		1							Undelivered Club		1					documents
		1							membership,		1					i.e., APPAC
	Royal	1	Mr. RAVICHANDRAN.						maintenance fee		1					submitted by
152	Castle	H307	<u>D</u>	81,74,711	0			50,780	and corpus fund	0	No	NA	0	(81,23,931	0 the claimants
102			<u> </u>	01, 1, 11	Ŭ	l	1	30,700	corpus rund	Ū			U	,	31,23,331	o che diaminanta

			1							1		1		1	_	
						25,052	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. JYOTHI						maintenance fee							submitted by
	Castle	H306	PRASANTH. C	96,98,507	0			50.052	and corpus fund		No	NA	0		96,48,455	0 the claimants
155	Castle	ПЗОО	PRASANTH. C	30,36,307	U	10.001		30,032	and corpus rund		INO	IVA	U		90,46,455	U the claimants
						19,901	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D I								membership,							i.e., APPAC
154	Royal	H311	Mar Dankhu Cainiuna	71,65,867	1,00,000			1 44 001	maintenance fee		N. N. a	NI A	0		70,20,966	submitted by 0 the claimants
154	Castle	П311	Mr. Prabhu Srinivas	/1,05,80/	1,00,000			1,44,901	and corpus fund		No	NA	U		70,20,966	U the claimants
						36,216	25,000									
		1				İ				1	1		1	1		
																Claim verified
						1					1			1	1	based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
455	Royal	11205	A4 V/FFA1A CUIA DA4A	04.02.670				64 246	maintenance fee		J., .				04 24 462	submitted by
155	Castle	H305	Mrs. VEENA SHARMA	81,82,678	0			61,216	and corpus fund	U	No	NA	0		0 81,21,462	0 the claimants
						36,216	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
156	Castle	H205	Mrs. V MATHANGI	1,20,32,998	0			61,216	and corpus fund	U	No	NA	0		0 1,19,71,782	0 the claimants
						25,402	25,000									
																Claim verified
																based on the
									Undelivered Club		1					documents
	Royal					1			membership,		1			1	1	i.e., APPAC submitted by
157	Royal Castle	H204	Mrs. RADHA. P	92,70,301	0			E0 403	maintenance fee and corpus fund		No	NA	0		0 92,19,899	0 the claimants
15/	CdStie	17204	IVII 3. NAUTIA. P	32,70,301	U	27.766	25.000	50,402	and corpus rulla	-	INU	INM	U		52,19,899	o the claimants
						27,766	25,000				1			1	1	
						1					1			1	1	
						1					1			1	1	Claim verified
						1					1			1	1	
									Undelivered Club		1					based on the documents
											1					
	Pour!					1			membership,		1			1	1	i.e., APPAC
450	Royal Castle	H109	Mr CIVAVIIMAAD D	92.76.626	0			F2 700	maintenance fee and corpus fund		No	NIA	0		82,23,870	submitted by
158	castie	1109	Mr. SIVAKUMAR. B	82,76,636	U			52,/66	and corpus rund		No	NA	0		0 82,23,870	0 the claimants
						25,079	25,000									
						1					1			1	1	
		1				İ				1	1		1			CI
		1				İ				1	1		1			Claim verified
											1					based on the
						1			Undelivered Club		1			1	1	documents
	David								membership,		1					i.e., APPAC
150	Royal	ш100	Mr CDIDAM V	87,49,309	0	1		E0 070	maintenance fee		No	NIA		1	0 86,99,230	submitted by
128	Castle	H108	Mr. SRIRAM. V	87,49,309	U			50,079	and corpus fund		No	NA	U		80,99,230	0 the claimants

		,				2	_	ı	ı	ı	ı		1	Ī	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
Ro	oyal		Mr. JANARTHANAN.						maintenance fee						submitted by
160 Ca		H103	R	90,31,533	0			0	and corpus fund	0	No	NA	0	0 90,31,533	0 the claimants
			_			27,398	25,000							1	
						27,550	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	oyal								maintenance fee						submitted by
161 Ca	astle	H102	Mr. SURESH. S	1,01,12,761	1,25,000			1,77,398	and corpus fund	0	No	NA	0	0 99,35,363	0 the claimants
						0	0								
							ĺ								
							ĺ								Claim verified
							1			1					based on the
							1		Undelivered Club	1					documents
			Mr. THAMEEM						membership,						i.e., APPAC
	oyal	C707	ANSARI ABDUL	1 57 02 000	0			0	maintenance fee		Na	NA	0	1 57 02 000	submitted by 0 the claimants
162 Ca	astie	G707	NASIERDEEN. A	1,57,92,889	U	_		U	and corpus fund	U	No	INA	U	0 1,57,92,889	U the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
Ro	oyal		Mr. TERANCE JOE						maintenance fee						submitted by
163 Ca		G512	HESTON. J P	99,09,467	0			0	and corpus fund	0	No	NA	0	0 99,09,467	0 the claimants
						31,600	25,000								
						,									
															Claim verified
															based on the
							1		Undelivered Club	1					documents
							ĺ		membership,						i.e., APPAC
	oyal						ĺ		maintenance fee						submitted by
164 Ca	astle	G509	Mr. MURUGESAN. B	82,27,370	1,25,000			1,81,600	and corpus fund	0	No	NA	0	0 80,45,770	0 the claimants
						31,942	25,000								
							ĺ								
							1			1					01
							ĺ								Claim verified
							1		Undolivered Club	1					based on the
							1		Undelivered Club	1					documents i.e., APPAC
D.o.	oyal		Mr. SENTHIL KUMAR.				ĺ		membership, maintenance fee						submitted by
165 Ca		G508	V	77,99,940	0		ĺ	56 042	and corpus fund	0	No	NA	0	0 77,42,998	0 the claimants
103 Ca	aseic	3300	-	77,55,540	•	32,016	25,000	50,542	aa corpus ruriu		. 10	.4/3	0	77,42,550	o the claimants
						32,010	25,000								
							1			1					
							ĺ								Claim verified
							1			1					based on the
							1		Undelivered Club	1					documents
1							ĺ		membership,						i.e., APPAC
			1			1	1	1		1	1	i	1	1	
Ro 166 Ca	oyal	G505	Mr. SRINIVASAN A	71,68,165	75,000				maintenance fee and corpus fund					0 70,36,149	submitted by 0 the claimants

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						0	0									
																Claim verified
																based on the
									Unadalissasad Club							
									Undelivered Club							documents
	D								membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
16/	Castle	G502	Mr. PRAVEEN. B	1,19,36,484	0			(and corpus fund	0	No	NA	0		0 1,19,36,484	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. VIVEKANANDAN.						maintenance fee							submitted by
168	Castle	G410	M	97,58,164	0			(and corpus fund	0	No	NA	0		0 97,58,164	0 the claimants
						0	0									
							ĺ				1	1		1		
		1					İ				1	1	1			Claim verified
							ĺ				1		1			based on the
							ĺ		Undelivered Club		1	1		1		documents
							ĺ		membership,		1	1		1		i.e., APPAC
	Royal								maintenance fee							submitted by
169	Castle	G408	Mr. SRINIVAS P	70,80,172	0			(and corpus fund	0	No	NA	0		0 70,80,172	0 the claimants
						0	0									
						_	_									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. VARATHARAJAN.						maintenance fee							submitted by
	Castle	G403	G	83,12,556	0			(and corpus fund	0	No	NA	0		0 83,12,556	0 the claimants
			_	,,	_	0	0						<u> </u>			
						U	U									
																Claim verified
									Unadalissasad Club							based on the
							ĺ		Undelivered Club		1		1			documents
l	David						ĺ		membership,		1		1			i.e., APPAC
	Royal	C401	NA- DANACHANIKAD	70 20 100	0		ĺ	,	maintenance fee	_		NI A	0		70 20 400	submitted by
1/1	Castle	G401	Mr. RAMSHANKAR	79,30,169	0	_		(and corpus fund	0	No	NA	0	ļ	0 79,30,169	0 the claimants
						0	0				1	1		1		
							ĺ				1	1		1		
		1					İ				1	1	1			
							İ				1	1	1			Claim verified
					I		ĺ				1		1			based on the
							1	ĺ	Undelivered Club		1		1			documents
											1			1	ı	i.e., APPAC
									membership,							
	Royal								maintenance fee							submitted by
	Royal Castle	G302	Mr. GANESH. L	89,86,257	0			(0	No	NA	0		0 89,86,257	
		G302	Mr. GANESH. L	89,86,257	0	25,402	25,000	(maintenance fee	0	No	NA	0		0 89,86,257	submitted by
		G302	Mr. GANESH. L	89,86,257	0	25,402	25,000	(maintenance fee	0	No	NA	0		0 89,86,257	submitted by
		G302	Mr. GANESH. L	89,86,257	0	25,402	25,000	(maintenance fee	0	No	NA	0		0 89,86,257	submitted by 0 the claimants
		G302	Mr. GANESH. L	89,86,257	0	25,402	25,000	(maintenance fee	0	No	NA	0		0 89,86,257	submitted by 0 the claimants Claim verified
		G302	Mr. GANESH. L	89,86,257	0	25,402	25,000	(maintenance fee	0	No	NA	0		0 89,86,257	submitted by 0 the claimants
		G302	Mr. GANESH. L	89,86,257	0	25,402	25,000	(maintenance fee	0	No	NA	0		0 89,86,257	submitted by 0 the claimants Claim verified
		G302	Mr. GANESH. L	89,86,257	0	25,402	25,000	(maintenance fee and corpus fund	0	No	NA	0		0 89,86,257	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
172		G302	Mr. GANESH. L Mrs. PADMAVATHY.	89,86,257 87,50,105	0	25,402	25,000	(maintenance fee and corpus fund Undelivered Club	0	No	NA NA	0		0 89,86,257 0 86,99,703	submitted by 0 the claimants Claim verified based on the documents

		r				26.265	25.000		1		1					1
						26,265	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
			Mr.						membership,							i.e., APPAC
	Royal		RAGHUVARDHAN						maintenance fee							submitted by
174	Castle	G212	NANDIVADA	80,65,945	0			51,265	and corpus fund	0	No	NA	0	(80,14,68	
						24,701	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. NIRMAL KUMAR.						maintenance fee							submitted by
175	Castle	G211	N	76,52,374	0			49,701	and corpus fund	0	No	NA	0	(76,02,67	0 the claimants
						27,721	25,000									
									ĺ							
									ĺ							Claim verified
									L		1					based on the
									Undelivered Club		1					documents
	D I								membership,		1					i.e., APPAC
470	Royal	C210	AA- ANIANIC C	C2 11 220				F2 =2.	maintenance fee	_	l Na	NA	_			submitted by
1/6	Castle	G210	Mr. ANAND. P	63,11,328	0			52,721	and corpus fund	0	No	NA	0	(62,58,60	7 0 the claimants
						25,187	25,000									
																61-1
																Claim verified
									Undelivered Club							based on the documents
									membership,							i.e., APPAC
	Poval								maintenance fee							submitted by
177	Royal Castle	G208	Mr. RAMESH. S	77,23,584	0			50 187	and corpus fund	0	No	NA	0	(76,73,39	
1//	Castie	0208	IVII. NAIVIESII. 3	77,23,364	0	20.205	35.000	30,187	and corpus rund		INO	IVA	0	,	70,73,33	/ Utile claimants
						26,265	25,000									
																Claim verified
																based on the
									Undelivered Club		1					documents
									membership,		1					i.e., APPAC
	Royal		Mr.						maintenance fee		1					submitted by
178	Castle	G112	BALASARAVANAN. T	94,22,723	0			51,265	and corpus fund	0	No	NA	0	(93,71,45	
						24,701	25,000									
						, -	-,		ĺ							
									1		1					
									ĺ							Claim verified
									1		1					based on the
									Undelivered Club		1					documents
									membership,							i.e., APPAC
	Royal		Mr.						maintenance fee		1					submitted by
179	Castle	G111	RAJENDRAKUMAR	78,76,263	0			49,701	and corpus fund	0	No	NA	0	(78,26,56	2 0 the claimants
						25,182	25,000									
									1		1					
									1		1					
									ĺ							Claim verified
									ĺ		1					based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr.						maintenance fee		l					submitted by
180	Castle	G108	RAMAVALLABHAN. V	76,36,809	0			50,182	and corpus fund	0	No	NA	0	(75,86,62	7 0 the claimants

			1	T	I	1		I	ı	1	1		1		T	T T
						31,281	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. MARGARET						maintenance fee							submitted by
181	Castle	G105	LATHA MARY	90,36,834	1,25,000			1,81,281	and corpus fund	C	No	NA	0		0 88,55,553	0 the claimants
						25,268	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
182	Castle	G104	Mr. MADHAVAN. S	90,21,930	0			50.268	and corpus fund	0	No	NA	0		0 89,71,662	0 the claimants
				, ,		0	0					1				
						U	U									
		1								1			1			
													1			Claim verified
		1								1			1			based on the
									Undolivered Club				1			
		1							Undelivered Club	1			1			documents
	Dave!								membership,				1			i.e., APPAC
	Royal								maintenance fee							submitted by
183	Castle	G101	Karthik N Ilakkia	75,53,741	0			0	and corpus fund	Ü	No	NA	0		0 75,53,741	0 the claimants
						30,843	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. CHAKRAPANI						maintenance fee							submitted by
184	Castle	F711	PANDA	91,68,016	1,25,000			1,80,843	and corpus fund	C	No	NA	0		0 89,87,173	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,				1			i.e., APPAC
	Royal	1	Mr. ANIL KUMAR						maintenance fee	1			1			submitted by
105	Castle	F709	MAVILA	76,89,969	0						No	NA	0		0 76,89,969	0 the claimants
192	Castle	17/09	IVIAVILA	70,03,303	U	10.000		U	and corpus fund	·	IVU	INM	U		70,89,909	o the claimants
		1				40,652	25,000			1			1			
		1								1			1			
													1			
		1								1			1			Claim verified
		1								1			1			based on the
									Undelivered Club				1			documents
		1							membership,	1			1			i.e., APPAC
	Royal	1	Mrs. GANDHAM						maintenance fee	1			1			submitted by
186	Castle	F702	PADMINI	91,51,180	1,50,000			2,15,652	and corpus fund	0	No	NA	0	1	0 89,35,528	0 the claimants
		1	1			0	25,000			†						
						-	/						1			
									1	1	Ī	1	1	Ī	1	i i
																Claim verified
																Claim verified
									Undelivered Click							based on the
									Undelivered Club							based on the documents
	Down's								membership,							based on the documents i.e., APPAC
	Royal Castle	F701	Mrs. PADMAVATHY S	85,01,598	0			22			No	NA			0 84,76,598	based on the documents

	1		1			00.100		1	1	ı					1	<u> </u>
						32,188	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D I		Mr.						membership,							i.e., APPAC
400	Royal	5640	BALASUBRAMANIAN	CF 07 272	75.000			4 22 400	maintenance fee						64.55.004	submitted by
188	Castle	F610	<u>B</u>	65,87,272	75,000			1,32,188	and corpus fund	0	No	NA	0		64,55,084	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
189	Castle	F609	Mr. ANAND BABU	67,40,383	0			0	and corpus fund	0	No	NA	0		67,40,383	0 the claimants
						0	0									
		1								1	1	1		1		
		1								1	1	1		1		
		1								1	1	1		1		Claim verified
		1								1	1	1		1		based on the
									Undelivered Club				1			documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
190	Castle	F603	Mrs. RANJINI R	66,58,823	0			0	and corpus fund	0	No	NA	0		66,58,823	0 the claimants
						31,327	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
191	Castle	F611	Mr. Sathish Kumar M	90,79,808	1,25,000			1,81,327	and corpus fund	0	No	NA	0		88,98,481	0 the claimants
						32,521	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
		1							membership,	1	1	1		1		i.e., APPAC
	Royal	1							maintenance fee	1	1	1		1		submitted by
192	Castle	F602	Mr. ASOK KUMAR. P	1,19,56,777	1,50,000			2,07,521	and corpus fund	0	No	NA	0		1,17,49,256	0 the claimants
	1					0	0					1				
		1				Ī	_			1	1	1		1		
		1								1	1	1		1		
		1								1	1	1		1		Claim verified
		1								1	1	1		1		based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. MANDAR S						maintenance fee							submitted by
193	Castle	F601	VADKE	87,05,854	0			0	and corpus fund	0	No	NA	0		87,05,854	0 the claimants
	1	1		• •		0	0				1	1			,.	
		1								1	1	1		1		
		1								1	1	1		1		
																Claim verified
																based on the
									Undelivered Club							documents
	1	1							membership,	1	1	1	1	1		i.e., APPAC
	Royal								maintenance fee							submitted by
194	Castle	F605	Mr. Chitra Pandian	72,10,484	0			0	and corpus fund	0	No	NA	0		72,10,484	0 the claimants
137		. 000	Cincia i dilalali	, 2,20, 10 1	Ŭ		1	Ü	corpas rand	L o			U		, 2,10,404	o che ciannanti

	1	1					0			1	1	1	ı	1	1	
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
195	Castle	F513	Mr. RANGARAJAN. S	86,91,436	0			0	and corpus fund	C	No	NA	0		0 86,91,436	0 the claimants
						24,674	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D								membership,							i.e., APPAC
100	Royal Castle	F512	Mrs. SHALINI VISWANATHAN	1,44,80,938	1,25,000			1 74 674	maintenance fee and corpus fund		No	NA	0		1,43,06,264	submitted by 0 the claimants
190	Castle	F312	VISWANATHAN	1,44,00,330	1,23,000	21.112		1,74,074	and corpus rund		INO	IVA	U		1,45,00,204	U the claimants
						31,449	25,000									
	1					1			1		1	1		1	1	
									ĺ							Claim verified
									ĺ							based on the
	1					1			Undelivered Club		1	1		1	1	documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
197	Castle	F510	Mr. JAYAKUMAR S	82,26,492	1,25,000			1,81,449	and corpus fund	C	No	NA	0		0 80,45,043	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
	David								membership,							i.e., APPAC
109	Royal Castle	F508	Mrs. KALYANI. SP	80,56,054	0			0	maintenance fee and corpus fund		No	NA	0		0 80,56,054	submitted by 0 the claimants
130	Castle	1 300	IVII S. KALTAINI. SF	80,30,034	0	0	25,000	0	and corpus rund		INO	INA	U		0 80,30,034	o the claimants
						U	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. PADMARAJ			1			maintenance fee		1	1		1	1	submitted by
199	Castle	F507	RAMACHANDRAN	68,65,116	0			25,000	and corpus fund	C	No	NA	0		0 68,40,116	0 the claimants
						32,521	25,000				1	1			1	
						1			1		1	1			1	
									ĺ							61-1
	1					1			1		1	1		1	1	Claim verified
	1					1			Undelivered Club		1	1		1	1	based on the documents
	1					1			membership,		1	1		1	1	i.e., APPAC
	Royal								maintenance fee							submitted by
200	Castle	F502	Kumudha Arunagiri	1,20,58,368	1,50,000	1		2,07.521	and corpus fund	0	No	NA	0		0 1,18,50,847	0 the claimants
		1		-,,	-,,	27,410	25,000	_,_,		 	<u> </u>	+	<u> </u>		_,,_,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
						27,120	23,000		ĺ							
									ĺ							
	1					1			1		1	1		1	1	Claim verified
	1					1			1		1	1		1	1	based on the
	1					1			Undelivered Club		1	1		1	1	documents
									membership,							i.e., APPAC
	Royal					1			maintenance fee		1	L]	submitted by
201	Castle	F413	Mr. ANANDAN. P	77,31,595	0			52,410	and corpus fund	0	No	NA	0		76,79,185	0 the claimants

		,		,		T	1	ı	ı					1	
						25,000	27,172								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	F411	Mr. ANANDAN. P	82,95,741	0			E2 172	and corpus fund	0	No	NA	0	82,43,569	0 the claimants
202	Castle	F411	IVII. AINAINDAIN. P	02,93,741	U			32,172	and corpus rund	U	NU	IVA	U	82,43,309	U the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. PRAKASH						maintenance fee						submitted by
203	Castle	F410	KUMAR	69,36,152	0			0	and corpus fund	0	No	NA	0	69,36,152	0 the claimants
				,.,		31,600	25,000								
						31,000	25,000								
		1					İ								
		1					İ								
		1					İ								Claim verified
							İ								based on the
							1		Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
204	Castle	F409	Mrs. VANATHI. J	79,52,945	0			56,600	and corpus fund	0	No	NA	0	78,96,345	0 the claimants
						0	0								
						Ŭ									
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Jitendra Kumar						maintenance fee						submitted by
205	Castle	F405	Mahapatra	84,39,652	0			0	and corpus fund	0	No	NA	0	84,39,652	0 the claimants
						0	0								
							-								
															Claim verified
															based on the
									Undelinered Club						
							İ		Undelivered Club						documents
		1					İ		membership,						i.e., APPAC
	Royal				_		1		maintenance fee			L			submitted by
206	Castle	F402	Mr. ARUN. K S	1,17,76,531	0			0	and corpus fund	0	No	NA	0	1,17,76,531	0 the claimants
						25,357	25,000								
							İ								
							1								
							1								Claim verified
							1								based on the
							1		Undelivered Club						documents
		1					İ		membership,						i.e., APPAC
	Royal	1	Mr CHAIFE				İ								
20-	Royal	F404	Mr. SHAJEE	07.24.252	1 25 000		1	4 75 000	maintenance fee	_	Nie	NI A	_	05.50.000	submitted by
207	Castle	F401	MATHEW. M	97,34,353	1,25,000			1,/5,35/	and corpus fund	0	No	NA	0	95,58,996	0 the claimants
						24,917	25,000								
							İ								
		1					İ								
		1					İ								Claim verified
		1					İ								based on the
							1		Undelivered Club						documents
							1		membership,						i.e., APPAC
	1	1	Mrs. ARCHANA				İ		maintenance fee				1	1	submitted by
	Royal														
200	Royal Castle	F313	HEMAKUMAR	57,49,944	0			40.017	and corpus fund	0	No	NA	0	57,00,027	0 the claimants

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						24,701	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. ARCHANA						maintenance fee							submitted by
	Castle	F311	HEMAKUMAR	58,36,488	0			49 701	and corpus fund		No	NA	0		0 57,86,787	0 the claimants
203	Castie	1311	TILIVIAKOIVIAK	36,30,466	0	2	0	43,701	and corpus rund		INO	IVA	0		37,80,787	o the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. NAVEEN KUMAR.						maintenance fee							submitted by
	Castle	F307	c	78,55,638	0			0	and corpus fund		No	NA	0		0 78,55,638	0 the claimants
210	Castie	1307	2	76,53,036	0	2	0	0	and corpus rund		INO	IVA	0		78,33,030	o the claimants
						0	0									
							ĺ	1	ĺ		1	1		1		
							ĺ	1	ĺ		1	1		1		Claim verified
							ĺ	ĺ	1		1		1			based on the
									Undelivered Club							documents
							ĺ	1	membership,		1	1		1		i.e., APPAC
	Royal		Mr. DINESH KUMAR.				1	1	maintenance fee		1	1		1		submitted by
	Castle	F301	R N	78,07,635	0			0	and corpus fund		No	NA	0		0 78,07,635	0 the claimants
	castic	1501		70,07,033		24,917	25,000		and corpus rand		1110	1.0.			70,07,033	o the damanes
						24,917	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. GOWRISANKAR.						maintenance fee							submitted by
	Castle	F213	V	98,28,351	1,25,000			1.74.917	and corpus fund	0	No	NA	0		0 96,53,434	0 the claimants
					, .,	24,674	25,000	, ,								
						24,074	25,000									
																Claim verified
																based on the
							1	1	Undelivered Club		1	1		1		documents
							1	1	membership,		1	1		1		i.e., APPAC
	Royal								maintenance fee							submitted by
	Castle	F212	Jayaraman G	89,29,317	0		1	49,674	and corpus fund	0	No	NA	0	1	0 88,79,643	0 the claimants
		1				0	0	İ	İ		1	1				
						_	1	1	1		1	1		1		
									ĺ							
									ĺ							Claim verified
							1	1	ĺ		1	1		1		based on the
							1	1	Undelivered Club		1	1		1		documents
							ĺ	1	membership,		1	1		1		i.e., APPAC
	Royal						ĺ	1	maintenance fee		1	1		1		submitted by
	Castle	F208	Mr. CHANDAN. R	71,12,801	0		1	0	and corpus fund	0	No	NA	0	1	0 71,12,801	0 the claimants
		1				31,281	25,000	İ	İ		1	1				
Į.							1		ĺ							
l								1	1	1	1		1	ı	ı	l l
																Claim verified
																Claim verified based on the
									Undelivered Club							
									Undelivered Club membership,							based on the
	Royal Castle	F207	Mr. SREERAMULU. S	89,39,542	1,25,000										0 87,58,261	based on the documents

	ı	1	1	1	1	24.017	25.000		1	ī	1	т 1				, , , , , , , , , , , , , , , , , , ,
						24,917	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	Poval								membership, maintenance fee							i.e., APPAC submitted by
	Royal Castle	F113	Rajesh Kumar G	49,75,119	0			49 917	and corpus fund	n	No	NA	n	(49,25,20	
	Custic	. 115	rajesii kainai o	13), 3),223	-	27,143	25,000	13,317	ana corpas rana		110			`	13,23,20	2 o the damanes
						27,143	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	Royal								membership, maintenance fee							i.e., APPAC submitted by
217	Castle	F112	Mr. KARTHIK. N	88,18,975	0			52.143	and corpus fund	0	No	NA	0	(87,66,83	
						24,701	25,000	,		_	1		-			
						21,701	23,000									
									1							
																Claim verified
																based on the
									Undelivered Club							documents
	Royal								membership, maintenance fee							i.e., APPAC submitted by
218	Castle	F111	Rajesh Kumar G	50,62,404	0			49.701	and corpus fund	0	No	NA	0	(50,12,70	
				,-,-	-	27,706	25,000	-,							,,-	
						27,700	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
	Poval		Mr. SATHISH						membership, maintenance fee							i.e., APPAC submitted by
219	Royal Castle	F108	KUMAAR. G	69,19,377	0			52 706	and corpus fund	0	No	NA	0	(68,66,67	
213	custic	1100	KOWAKI. G	03,13,377	0	27,795	25,000	32,700	ana corpus rana		140	14/3	Ü		00,00,07	1 Othe claimants
						27,793	23,000									
									1							Claim verified
									1							based on the
									Undelivered Club							documents
	Poval		Mr						membership,							i.e., APPAC submitted by
220	Royal Castle	F104	Mr. THANIKACHALAM. B	70,65,958	0			52 795	maintenance fee and corpus fund	0	No	NA	0	(70,13,16	
- 220	Castic	. 104	THE STREET OF TH	70,03,330		25,025	25,000	52,793	aa corpus ruriu			. 1/1	U		, 0,13,10	5 Othe ciainfalles
						25,025	23,000		1							
									1							
																Claim verified
									1							based on the
									Undelivered Club							documents
	David		Mr.						membership,							i.e., APPAC
221	Royal Castle	F103	THIRUVENGADAM. M	74,86,147	0			50.035	maintenance fee and corpus fund	0	No	NA	0	(74,36,12	submitted by 2 0 the claimants
221	Castle	1 103	IVI	/4,00,14/	U	25,357	25,000	50,025	and corpus rund	U	140	IVA	U	(/4,30,12	2 Utile claimants
						25,357	25,000									
									1							Claim verified
									1							based on the
									Undelivered Club							documents
	<u>.</u> .								membership,							i.e., APPAC
222	Royal	F101	MAT ORLIDAL C	02.16.101	1 35 000			1 75 257	maintenance fee		l _{NI}	NI A	_	,	00.40.7	submitted by
222	Castle	F101	Mr. OBLIRAJ. C	92,16,101	1,25,000			1,/5,357	and corpus fund	0	No	NA	0	(90,40,74	4 0 the claimants

		1		1		23,164	25,000	ı	1	1	1	1			ĺ	1
						23,104	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. KISHORE						maintenance fee							submitted by
223	Castle	E610	KUMAR. G	85,14,549	1,25,000			1,73,164	and corpus fund	0	No	NA	0	(83,41,38	5 0 the claimants
						31,981	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal				== 000				maintenance fee							submitted by
224	Castle	E607	Mr. RAJASEKARAN K	75,77,610	75,000			1,31,981	and corpus fund	0	No	NA	0	(74,45,62	0 the claimants
						31,281	25,000									
										1	1					Claim worlfied
																Claim verified based on the
									Undelivered Club	1	1					documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
225	Castle	E603	Devaki	84,98,712	1,25,000			1,81,281	and corpus fund	0	No	NA	0	(83,17,43	
						27,674	25,000		·							
						27,071	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
226	Castle	E513	Mr. GURUMURTHY	79,51,041	1,25,000			1,77,674	and corpus fund	0	No	NA	0	(77,73,36	7 0 the claimants
						32,729	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	Royal								membership, maintenance fee	1	1					i.e., APPAC submitted by
227	Royal Castle	E508	Mrs. N ALAMU	85,71,971	1,25,000			1 92 720	and corpus fund	0	No	NA	0	(83,89,24	
221	Casue	2300	IVII 3. IV MLMIVIU	05,71,371	1,23,000	2.21.054	35.000	1,02,729	and corpus fulld	0	INO	1975	U		03,69,24	o die ciannants
						2,31,654	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,	1	1					i.e., APPAC
	Royal		Mr.						maintenance fee	1	1					submitted by
228	Castle	E410	DHANDAYUTHAM. R	86,94,363	0			2,56,654	and corpus fund	0	No	NA	0	(84,37,70	
						25,807	25,000				1					
										1	1					
										1	1					Claim verified
										1	1					based on the
									Undelivered Club	1	1					documents
									membership,							i.e., APPAC
220	Royal	F400	NATO NUCLIA	02.74.220	0			F0 007	maintenance fee		l _{Nia}	NIA	_	,	02.20.52	submitted by
229	Castle	E408	Mrs. NISHA	83,71,328	0		1	50,807	and corpus fund	0	No	NA	0	(83,20,52	1 0 the claimants

		1				0	0			1	1	1	ı		
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. Mageshwaran R.						maintenance fee						submitted by
230	Castle	E509	<u>P</u>	69,97,360	0			0	and corpus fund	0	No	NA	0	0 69,97,360	0 the claimants
						32,361	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
	Royal		Mrs. CHANDRIKA K						membership, maintenance fee						i.e., APPAC submitted by
	Castle	E406	SRIRAM	73,45,337	1,25,000			1 82 361	and corpus fund		No	NA	0	0 71,62,976	0 the claimants
231	Custic	L-100	Sittionivi	73,43,337	1,23,000	0	25,000	1,02,301	and corpus rand		140	14/3	·	71,02,370	o the claimants
						U	25,000								
									ĺ						
									ĺ						Claim verified
		1				1			1			1			based on the
		1				1			Undelivered Club			1			documents
		1				1			membership,			1			i.e., APPAC
	Royal		Mr. JAYANTHI SIVA						maintenance fee						submitted by
232	Castle	E405	PRASAD BABU	90,78,289	0			25,000	and corpus fund	C	No	NA	0	0 90,53,289	0 the claimants
						32,188	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	E404	Mr. SURESH RAJA R	67,04,981	0			57,188	and corpus fund	0	No	NA	0	0 66,47,793	0 the claimants
						25,402	25,000								
															Claim verified
															based on the
		1				1			Undelivered Club			1			documents
	Poval	1				1			membership,			1			i.e., APPAC
	Royal Castle	E401	Mr. RAVI. R	92,94,544	1,25,000	1		1 75 402	maintenance fee and corpus fund		No	NA	0	0 91,19,142	submitted by 0 the claimants
234	Custic	L401	1VII. 1VAVI. IX	JZ,J4,J44	1,23,000	22,139	25,000	1,75,402	ana corpus runu		140	14/4	U	51,19,142	o the claimants
						22,133	25,000								
									ĺ						
		1				1			1			1			Claim verified
		1				1			1			1			based on the
		1				1			Undelivered Club			1			documents
						1			membership,		1	1			i.e., APPAC
	Royal								maintenance fee						submitted by
235	Castle	E313	Mr. ANANDARAJ. R	84,15,157	0	ļ	ļ	47,139	and corpus fund	C	No	NA	0	0 83,68,018	0 the claimants
						25,807	25,000								
		1				1			1			1			
		1				1			1			1			Claim verified
						1			1		1	1			based on the
						1			Undelivered Club		1	1			documents
						1			membership,		1	1			i.e., APPAC
	Royal	1				İ			maintenance fee			1			submitted by
	Castle														

No Castle Castl	Claim verifie based on the documents i.e., APPAC submitted b 93,66,333 0 the claimant Claim verifie based on the documents i.e., APPAC
Royal 237 Castle E302 Mr. RAVI KUMAR 93,66,333 0 25,402 25,000 Undelivered Club membership, maintenance fee 0 No NA 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	based on the documents i.e., APPAC submitted b 93,66,333 0 the claimant Claim verifie based on the documents i.e., APPAC
Royal 237 Castle E302 Mr. RAVI KUMAR 93,66,333 0 25,402 25,000 0 No NA 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	based on the documents i.e., APPAC submitted b 93,66,333 0 the claimant Claim verifie based on the documents i.e., APPAC
Royal 237 Castle E302 Mr. RAVI KUMAR 93,66,333 0 25,402 25,000 0 No NA 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	based on the documents i.e., APPAC submitted b 93,66,333 0 the claimant Claim verifie based on the documents i.e., APPAC
Royal 237 Castle E302 Mr. RAVI KUMAR 93,66,333 0 25,402 25,000 0 No NA 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	i.e., APPAC submitted b 93,66,333 0 the claimant Claim verifie based on the documents i.e., APPAC
Royal E302 Mr. RAVI KUMAR 93,66,333 0 25,402 25,000 Mr. Ravi Kumar No. NA NA O O O	submitted b 93,66,333 0 the claimant Claim verifie based on the documents i.e., APPAC
237 Castle E302 SHARMA. A 93,66,333 0 25,402 25,000 0 and corpus fund 0 No NA 0 0 0 Undelivered Club membership, maintenance fee 238 Castle E301 M 97,00,803 0 50,402 50,000 0 No NA 0 0 0	93,66,333 0 the claimant Claim verifie based on the documents i.e., APPAC
25,402 25,000 Undelivered Club membership, maintenance fee 238 Castle E301 M 97,00,803 0 50,402 and corpus fund 0 No NA 0 0	Claim verifie based on the documents i.e., APPAC
Undelivered Club	based on the documents i.e., APPAC
Mr. membership, maintenance fee 238 Castle E301 M 97,00,803 0 50,402 and corpus fund 0 No NA 0 0	based on the documents i.e., APPAC
Mr. membership, maintenance fee 238 Castle E301 M 97,00,803 0 50,402 and corpus fund 0 No NA 0 0	based on the documents i.e., APPAC
Mr. membership, maintenance fee 238 Castle E301 M 97,00,803 0 50,402 and corpus fund 0 No NA 0 0	based on the documents i.e., APPAC
Mr. membership, maintenance fee 238 Castle E301 M 97,00,803 0 50,402 and corpus fund 0 No NA 0 0	documents i.e., APPAC
Mr. membership, maintenance fee	i.e., APPAC
Royal SHANMUGANATHAN. maintenance fee No NA 0 0 238 Castle E301 M 97,00,803 0 50,402 and corpus fund 0 No NA 0 0	
238 Castle E301 <u>M</u> 97,00,803 0 50,402 and corpus fund 0 No NA 0 0	submitted b
	96,50,401 0 the claimant
	30,30,101
	Claim verifie
	based on the
Undelivered Club	documents
membership,	i.e., APPAC
Royal maintenance fee	submitted b
239 Castle E210 Mr. SRINIVASAN. S 78,78,067 0 25,000 and corpus fund 0 No NA 0 0	78,53,067 0 the claimant
28,807 25,000	
	Claire
	Claim verifie based on the
Undelivered Club	documents
membership,	i.e., APPAC
Royal maintenance fee	submitted b
240 Castle E208 Mr. VIMAL V 89,10,083 0 53,807 and corpus fund 0 No NA 0	88,56,276 0 the claimant
0 0	
	Claim verifie
	based on the
Undelivered Club	documents
membership,	i.e., APPAC
Royal Mr. SUGUMAR maintenance fee	submitted by 77,61,305 0 the claimant
241 Castle E204 <u>KRISHNAMOORTHY</u> 77,61,305 0 0 and corpus fund 0 No NA 0 0 0	77,01,505 U the claimant
	Claim verifie
	based on the
Undelivered Club	documents
membership,	i.e., APPAC
Royal maintenance fee	submitted b
242 Castle E202 <u>Sugumar</u> 91,36,973 0 0 and corpus fund 0 No NA 0 0	91,36,973 0 the claimant
25,481 25,000	
	elate and e
	Claim verifie based on the
Hadalivered Club	
Undelivered Club membership.	documents i.e., APPAC
Royal Mr. MATHIALAGAN. Undelivered Club membership, maintenance fee	i.e., APPAC submitted b

	ı	ī	T 1		1	25,025	25,000	ı	ı		1	1	1			1 1
						23,023	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D								membership,							i.e., APPAC
	Royal Castle	E205	Mr. Mugundhan K	95,59,434	1,25,000			1 75 025	maintenance fee and corpus fund	0	No	NA	0	,	93,84,40	submitted by 0 the claimants
244	Castle	E203	Mr. Mugundhan. K	33,33,434	1,23,000	0	35.000	1,73,023	and corpus rund		INU	IVA	U	,	95,64,40	o the claimants
						0	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal				_				maintenance fee				_			submitted by
245	Castle	E109	Mrs. KARPAGAM. A	65,32,314	0			25,000	and corpus fund	0	No	NA	0	(65,07,31	4 0 the claimants
						26,130	25,000									
																Claim verified
							1									based on the
							1		Undelivered Club							documents
							1		membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
246	Castle	E108	Mrs. PREETHA. C	87,92,471	0			51,130	and corpus fund	0	No	NA	0	(87,41,34	1 0 the claimants
						27,499	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
247	Castle	E107	Mr. KANNAN. A	82,87,869	0			52,499	and corpus fund	0	No	NA	0	(82,35,37	0 the claimants
						0	0									
																Claim verified
									Undelivered Club							based on the documents
							1		membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
248	Castle	E102	Mrs. GIRIJA . S	88,58,574	0			0	and corpus fund	0	No	NA	0	(88,58,57	
						29,022	25,000									
							1									
							1									Claim verified
									Undelivered Club							based on the documents
			Mr.				1		membership,							i.e., APPAC
	Royal		DURAIKANNUPILLAI.				1		maintenance fee							submitted by
249	Castle	D708	<u>A</u>	76,63,444	1,25,000			1,79,022	and corpus fund	0	No	NA	0	(74,84,42	
		<u> </u>				28,652	25,000				 	1				
							1									Claim verified
																based on the
							1		Undelivered Club							documents
	Royal		Mr. PUNITHA ARUN						membership, maintenance fee							i.e., APPAC submitted by
250	Castle	D707	GEORGE	93,50,629	1,25,000		1	1.78 652	and corpus fund	n	No	NA	0	(91,71,97	
230	Castic	5,0,	<u> </u>	33,30,023	1,23,000		1	1,78,032	and corpus runu	U		. 1/1	U		51,71,57	, othe claimants

			1		I	28,762	25,000	ı	1		1	1	1	1	ı
						28,762	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
															i.e., APPAC
	David								membership,						submitted by
251	Royal Castle	D702	Mare KOKII A C	95,33,495	1,25,000			1 70 763	maintenance fee and corpus fund		N. N. a	NA	0	0 93,54,733	0 the claimants
251	Castle	D703	Mrs. KOKILA. S	95,33,495	1,25,000			1,78,702	and corpus rund		No	NA	U	93,54,733	U the claimants
						28,281	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
252	Castle	D611	Mr. MADHUBABU. M	81,94,546	1,25,000			1,78,281	and corpus fund	0	No	NA	0	0 80,16,265	0 the claimants
						28,382	25,000								
						İ	İ		İ	1	1	1	1		
						1	ĺ		ĺ		1	1			Claim verified
						İ	İ		İ	1	1	1	1		based on the
							ĺ		Undelivered Club		1				documents
						1	ĺ		membership,		1	1			i.e., APPAC
	Royal		Mr. KIRAN KRISHNAN			1	ĺ		maintenance fee		1	1			submitted by
253	Castle	D607	NAIR	82,64,582	1,25,000			1,78,382	and corpus fund	C	No	NA	0	0 80,86,200	0 the claimants
						0	0								
							-								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. Ranganath						maintenance fee						submitted by
254	Castle	D704	Banerjee. K	77,45,881	0			0	and corpus fund		No	NA	0	0 77,45,881	0 the claimants
254	Custic	D704	bullerjee. K	77,43,001	Ů	20.202	25.000		ana corpus rana	_	140	14/3	Ů	77,43,001	o the claimants
						28,382	25,000								
															Claim verified
															based on the
						İ	İ		Undelivered Club	1	1	1	1		documents
						1	ĺ		membership,		1	1			i.e., APPAC
	Royal						ĺ		maintenance fee		1				submitted by
255	Castle	D605	HARIHARAN T	60,11,756	1,25,000			1,78,382	and corpus fund	0	No	NA	0	0 58,33,374	0 the claimants
						0	25,000								
						1	ĺ		ĺ		1	1			
						1	ĺ		ĺ		1	1			
							ĺ		1		1				Claim verified
							ĺ		1		1				based on the
						İ	İ		Undelivered Club	1	1	1	1		documents
						İ	İ		membership,	1	1	1	1		i.e., APPAC
	Royal						ĺ		maintenance fee		1				submitted by
256	Castle	D603	Mr. SRINIVASAN. M	85,97,030	0		ĺ	25,000	and corpus fund	0	No	NA	0	0 85,72,030	0 the claimants
		+		. ,	· ·	30,843	25,000	,,,,,,		 	 	†		12, 2,000	
			1			30,043	25,000		1		1				
							1	1	1	1	1	1	Ī	I	1
															Claim verified
															Claim verified
									Undelivered Chil-						based on the
									Undelivered Club						based on the documents
	Dave'								membership,						based on the documents i.e., APPAC
25-	Royal Castle	D512	Mr. SRINIVASAN. K	87,11,651	1,25,000			4.00.010			No No	NA		0 85,30,808	based on the documents

	1		1						1	1		,			
						0	25,000								
															Claim verified
									the delivered of the						based on the
									Undelivered Club						documents
	D 1								membership,						i.e., APPAC
250	Royal	DE40	AA. MAIDHEECHAAD D	04.00.004				25.000	maintenance fee		J., .			0472004	submitted by
258	Castle	D510	Mr. VAIDHEESWAR. P	84,98,884	0			25,000	and corpus fund	Ü	No	NA	0	0 84,73,884	0 the claimants
						0	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
259	Castle	D504	Mr. SUJIT P MENON	82,98,235	0			25,000	and corpus fund	C	No	NA	0	0 82,73,235	0 the claimants
						0	25,000								
	1	1							ĺ		1	1			
									1		1		1		Claim verified
	1	1							ĺ		1	1			based on the
									Undelivered Club		1		1		documents
									membership,						i.e., APPAC
	Royal		Jitendra Kumar						maintenance fee						submitted by
260	Castle	D412	<u>Mahapatra</u>	85,53,377	0			25,000	and corpus fund	C	No	NA	0	0 85,28,377	0 the claimants
						23,218	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
261	Castle	D410	Mr. ABILASH. A B	85,37,085	0			48,218	and corpus fund	0	No	NA	0	0 84,88,867	0 the claimants
						22,706	25,000								
						,									
															Claim verified
															based on the
									Undelivered Club		1		1		documents
									membership,		1		1		i.e., APPAC
	Royal		Mr. SYED AHAMED						maintenance fee		1		1		submitted by
262	Castle	D405	MOHIDDIN. S	91,58,970	1,25,000			1,72,706	and corpus fund	0	No	NA	0	0 89,86,264	0 the claimants
						32,085	25,000				<u> </u>	†		,,	
	1	1				32,003	25,000		1		1	1			
									1		1		1		
									1		1		1		Claim verified
	1	1							ĺ		1	1			based on the
	1	1							Undelivered Club		1	1			documents
									membership,		1		1		i.e., APPAC
	Royal								maintenance fee		1		1		submitted by
263	Castle	D404	Mrs. REKHA M	70,78,826	75,000			1,32 085	and corpus fund	0	No	NA	0	0 69,46,741	0 the claimants
203	-3500	12.0.		, 0,, 0,020	, 5,000	0	25,000	1,52,005	corpus runu	<u> </u>	1	+	-	55,40,741	o circ cidiillants
						U	25,000		ĺ						
	1	1							ĺ		1	1			
									1		1		1		Claim verified
									1		1		1		based on the
	1	1							Undelivered Club		1	1			
	1	1									1	1			documents
	Royal	1							membership, maintenance fee		1	1			i.e., APPAC submitted by
261	Castle	D401	GOKUL D	1,00,88,379	0			25 000	and corpus fund		No	NA	0	0 1,00,63,379	0 the claimants
∠04	Castle	0401	GUNUL D	1,00,00,373	U		1	25,000	and corpus rulld	1	INU	INA	U	1,00,63,379	U the claimants

				,	Ī	,	,	ī	,	,				1	T T
						22,921	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	D309	Vinod kumar	88,92,503	0			47,921	and corpus fund	0	No	NA	0	0 88,44,582	0 the claimants
						0	0	,							
						U	U								
															Claire and Carl
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. JANAKI						maintenance fee						submitted by
266	Castle	D306	LAKSHMANAN	71,07,526	0			0	and corpus fund	C	No	NA	0	0 71,07,526	0 the claimants
						16,557	25,000								
						1	1		1			1			
		1				İ	İ		İ	1	1	1	1		Claim verified
						1	1		1			1			based on the
		1				İ	İ		Undelivered Club	1	1	1	1		documents
		1				İ	İ		membership,	1	1	1	1		i.e., APPAC
	Royal								maintenance fee						submitted by
267	Castle	D213	Mrs. JANAKI. L	54,69,836	1,00,000			1 //1 557	and corpus fund		No	NA	0	0 53,28,279	0 the claimants
207	Castie	0213	IVII S. JAIVAKI. L	34,03,830	1,00,000			1,41,337	and corpus rund		INO	14/4	U	33,28,273	o the claimants
						0	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
268	Castle	D212	Mr. SRIDHAR. S	70,57,657	0			25,000	and corpus fund	C	No	NA	0	0 70,32,657	0 the claimants
						0	25,000								
							25,000								
															Claim verified
															based on the
									Undelivered Club						
						1	1					1			documents
	Dava!	1				İ	İ		membership,	1	1	1	1		i.e., APPAC
	Royal	D242	AA. DOCULATE	02.00			ĺ		maintenance fee		J., .		_		submitted by
269	Castle	D210	Mr. ROSHAN. R	82,99,555	0			25,000	and corpus fund	0	No	NA	0	0 82,74,555	0 the claimants
		1				25,132	25,000		ĺ		1	1			
		1				İ	İ		I	1	1	1	1		
		1				İ	İ		I	1	1	1	1		
		1				İ	İ		İ	1	1	1	1		Claim verified
		1				İ	İ		I	1	1	1	1		based on the
		1				İ	İ		Undelivered Club	1	1	1	1		documents
						1	1		membership,			1			i.e., APPAC
	Royal	1				İ	İ		maintenance fee	1	1	1	1		submitted by
270	Castle	D208	Mr. SRINIVAS. N	70,22,104	0		ĺ	50,132	and corpus fund	0	No	NA	0	0 69,71,972	0 the claimants
0		1		-, -,	-	0	25,000	22,102	,	<u> </u>	 	+ -		,. 2,57.	
						U	23,000		1						
		1				İ	İ		I	1	1	1	1		
						1	1		1			1			Claim or 20 or
						1	1		1			1			Claim verified
						1	1					1			based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal Castle	D207	Mr. SARAVANAN. N	78,23,107	0) No	NA		0 77,98,107	

						1		Γ	ı	1	1	,			_	, , , , , , , , , , , , , , , , , , ,
						0	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
272	Castle	D204	Mr. JAYARAMAN. S	72,77,173	0			25,000	and corpus fund	0	No	NA	0		0 72,52,173	0 the claimants
						38,656	25,000									
						30,030	25,000									
																Claim verified
																based on the
									11 - d - P d - Cl - b							
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. VIJAYALAKSHMI						maintenance fee							submitted by
273	Castle	D201	BALAJI. R	95,11,854	0			63,656	and corpus fund	0	No	NA	0		0 94,48,198	0 the claimants
						28,584	25,000									
		1				İ				1	1		1			
		1				İ				1	1		1			Claim verified
		1				İ				1			1			based on the
						1			Undelivered Club							documents
		1	Mr.			İ			membership,	1			1			i.e., APPAC
	Royal		RADHAKRISHNAN						maintenance fee							submitted by
	Castle	D111	ARUN. R	68,64,447	0			53 584	and corpus fund	0	No	NA	0		0 68,10,863	0 the claimants
274	Custic	DIII	ARON. R	00,04,447			•	33,304	ana corpus rana		140	1473	Ü		00,10,003	o the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
275	Castle	D205	Mr. Ravi Kumar. K	69,07,418	0			0	and corpus fund	0	No	NA	0		0 69,07,418	0 the claimants
						0	0									
						_	_									
																Claim verified
																based on the
									Undelinered Club							
		1				İ			Undelivered Club	1	1		1			documents
	D I		A 4 . \(\(\tau \) \(1			membership,							i.e., APPAC
	Royal	D465	Mr. VENKATA	70.27		İ		_	maintenance fee	1 -			_			submitted by
276	Castle	D106	SUBRAMANIAN. S	70,27,114	0			0	and corpus fund	0	No	NA	0		0 70,27,114	0 the claimants
						24,977	25,000									
		1				İ				1			1			
		1				İ				1	1		1			
						1										Claim verified
		1				İ				1			1			based on the
		1				İ			Undelivered Club	1	1		1			documents
						1			membership,							i.e., APPAC
	Royal	1				İ			maintenance fee	1			1			submitted by
	Castle	D203	Mr. Prakash. K	67,36,666	1,25,000	1		1.74.977	and corpus fund	n	No	NA	0		0 65,61,689	0 the claimants
				,,	_,,	0	0	2,7 1,377		├ ──	ł	+	Ů		55,51,005	- Inc claimants
						U	U									
		1				İ				1			1			
						1										
		i				İ				1			1			Claim verified
											•	1	1	i e		based on the
									Undelivered Club							documents
									membership,							documents i.e., APPAC
	Royal Castle	D104	Mr. RAGHAVAN. S	68,43,545	0						No	NA			0 68,43,545	documents

			1	T	ı	ī	,	ī	,	,				1	r
						32,011	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. Nirmala Suresh.						maintenance fee						submitted by
	Castle	D206	S	79,19,609	0			57,011	and corpus fund	0	No	NA	0	0 78,62,598	0 the claimants
				· · · · · · · · · · · · · · · · · · ·		0	0	,							
						U	U								
															01-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. VENKATESH						maintenance fee						submitted by
280	Castle	D103	KRISHNAMURTHY. K	67,74,247	0			0	and corpus fund	C	No	NA	0	0 67,74,247	0 the claimants
						0	0								
							İ		I	1	1	1	1		
							1		1		1	1			
							1		1		1	1			Claim verified
							İ		I	1	1	1	1		based on the
	1						İ		Undelivered Club	1	1	1	1		documents
	1						İ		membership,	1	1	1	1		i.e., APPAC
	Royal		Mrs. VIJAYALAKSHMI.						maintenance fee						submitted by
201	Castle	C702	c	1,13,87,832	0			0	and corpus fund		No	NA	0	0 1,13,87,832	0 the claimants
201	Castle	C/02	2	1,13,07,032	U			Ü	and corpus rund	·	INO	IVA	U	1,13,67,632	U the claimants
						34,234	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. UMAMAHESWAR						maintenance fee						submitted by
282	Castle	C604	KRISHNAMURTHY	93,13,689	1,25,000			1,84,234	and corpus fund	0	No	NA	0	0 91,29,455	0 the claimants
						36,620	25,000								
															Claim verified
															based on the
	1						İ		Undelivered Club	1	1	1	1		documents
	1						İ			1	1	1	1		i.e., APPAC
	Davial		MA VEDANTIIA				1		membership,		1	1			
	Royal	CEOF	Mr. VEDANTHA	1.00 55 606	1 50 000		İ	2 44 500	maintenance fee	_	J.,_	NI C	_	4 07 40 000	submitted by
283	Castle	C505	DESIKAN. S	1,09,55,606	1,50,000			2,11,620	and corpus fund	Ü	No	NA	0	0 1,07,43,986	0 the claimants
	1					25,268	25,000		ĺ		1	1		1	
									1		1				
	1						İ		I	1	1	1	1		
							1		1		1	1			Claim verified
	1						İ		I	1	1	1	1		based on the
							İ		Undelivered Club	1	1	1	1		documents
							1		membership,		1	1			i.e., APPAC
	Royal		Mr. PRADEEP K				İ		maintenance fee	1	1	1	1		submitted by
284	Castle	C503	PANIGRAHI	90,98,457	1,25,000		1	1,75,268	and corpus fund	0	No	NA	0	0 89,23,189	0 the claimants
-		1			, -,	29,312	25,000	, -,		<u> </u>	H	1		,,	
	1					20,312	25,000		ĺ		1	1		1	
									1		1				
							İ		I	1	1	1	1		Claim verified
	1						İ		İ	1	1	1	1		
			1		Ī	Ī	İ			1	1	1	1		based on the documents
									Undelivered Club						
									membership,						i.e., APPAC
	Royal Castle	C502	Mrs. INDIRA. C V	1,09,74,633	1,25,000						No	NA		0 1,07,95,321	

		1	1			0	0	1	1	1	ı	1	ı	1	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
286	Castle	C501	Mr. BALAJI. V	99,69,248	0			0	and corpus fund	0	No	NA	0	0 99,69,248	0 the claimants
						36,620	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
287	Castle	C405	Mr. NATARAJAN. S	1,08,03,050	1,50,000			2,11,620	and corpus fund	0	No	NA	0	1,05,91,430	0 the claimants
						26,993	25,000								
		1				1		1	1		1	1		1	e1
															Claim verified
		1				1		1	Undelivered Click		1	1		1	based on the
		1				1		1	Undelivered Club membership,		1	1		1	documents i.e., APPAC
	Royal		Mr. SABU MATHEW.						maintenance fee						submitted by
288	Castle	C404	M R	98,53,995	0			51.993	and corpus fund	0	No	NA	0	98,02,002	0 the claimants
						29,312	25,000	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,				1		,	
						25,512	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. RAVI CHANDER.						maintenance fee						submitted by
289	Castle	C402	<u>M</u>	81,18,848	1,25,000			1,79,312	and corpus fund	C	No	NA	0	79,39,536	0 the claimants
						25,268	25,000								
															Claim verified
															based on the
									Undelivered Club						documents i.e., APPAC
	Royal	1				1		1	membership, maintenance fee		1	1		1	submitted by
290	Castle	C303	Mr. RANGAMANI. S	94,43,012	0			50 268	and corpus fund	-	No	NA	0	93,92,744	0 the claimants
230	343676	5555	IU II GAINAIII. 3	5.,.5,012	,	29,312	25,000	30,200	a corpus rund	<u> </u>	1		-	33,32,744	5 circ ciaimalts
		1				23,312	23,000	1	1		1	1		1	
									ĺ						
									ĺ						Claim verified
		1				1		1	1		1	1		1	based on the
		1				1		1	Undelivered Club		1	1		1	documents
		1				1		1	membership,		1	1		1	i.e., APPAC
	Royal		Mr. SATHISH						maintenance fee						submitted by
291	Castle	C302	CHANDAR. R	1,07,23,287	0	<u> </u>		54,312	and corpus fund	0	No	NA	0	1,06,68,975	0 the claimants
						25,537	25,000								
									ĺ						
		1				1		1	1		1	1		1	
									ĺ						Claim verified
									Hadalina - J Cl. 1						based on the
		1				1		1	Undelivered Club		1	1		1	documents
	Royal	1				1		1	membership, maintenance fee		1	1		1	i.e., APPAC submitted by
292	Castle	C301	Mrs. JAYANTHI. N	85,51,869	0	1		50 537	and corpus fund	_	No	NA	n	0 85,01,332	0 the claimants
232	CUSTIC	C301	WILST SCHOOL STEEL IN	03,31,003	5	1	I	30,337	and corpus fulld			14/4		03,01,332	o the claimalits

		1	1	1			0	ı		1	1	1			1	
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. SANTOSH						maintenance fee							submitted by
293	Castle	C204	KUMAR. M	84,23,607	0			0	and corpus fund	0	No	NA	0		0 84,23,607	0 the claimants
						25,268	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	Royal								membership, maintenance fee							i.e., APPAC submitted by
	Castle	C203	Dr. SURESH. S	5,12,35,487	1,25,000			1 75 268	and corpus fund		No	NA	0		5,10,60,219	0 the claimants
254	castic	C203	DI. SORESII. S	3,12,33,407	1,23,000	0	0	1,73,200	and corpus rand		140	14/3	·		5,10,00,213	o the claimants
						U	U									
									ĺ							
									ĺ							Claim verified
			1				1		1		1	1			1	based on the
			1				1		Undelivered Club		1	1			1	documents
			1				1		membership,		1	1			1	i.e., APPAC
	Royal		Mr. MOHAN KUMAR.						maintenance fee							submitted by
295	Castle	C202	<u>P</u>	80,06,939	0			0	and corpus fund	C	No	NA	0		0 80,06,939	0 the claimants
						26,993	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
296	Castle	C104	Mr. NATARAJ. M	98,37,751	0			51,993	and corpus fund	0	No	NA	0		97,85,758	0 the claimants
						25,268	25,000									
																Claim verified
																based on the
			1				1		Undelivered Club		1	1			1	documents
	Royal		1				1		membership, maintenance fee		1	1			1	i.e., APPAC submitted by
	Castle	C103	Castro	82,58,576	0		1	50.269	and corpus fund		No	NA	0		0 82,08,308	0 the claimants
237		0100		02,00,070	,	25,312	25,000	30,208	and corpus fund		1	1	<u> </u>		02,00,308	o are claimalts
						23,312	23,000		ĺ							
									ĺ							
									ĺ							Claim verified
									ĺ							based on the
									Undelivered Club							documents
			1				1		membership,		1	1			1	i.e., APPAC
	Royal	0.4.0	Mr. GEORGE				1		maintenance fee		l	L.,				submitted by
298	Castle	C102	BERNARD. I	1,10,31,492	0			50,312	and corpus fund	C	No	NA	0		1,09,81,180	0 the claimants
						32,866	25,000		1			1				
			1				1		1		1	1			1	
			1				1		1		1	1			1	Claim verified
									ĺ							based on the
			1				1		Undelivered Club		1	1			1	documents
			1				1		membership,		1	1			1	i.e., APPAC
	Royal		1				1		maintenance fee		1	1			1	submitted by
	Castle	B718	Mrs. RADHA. PR	88,29,520	1,25,000	i	1	1.82.866	and corpus fund		No	NA	0	l	0 86,46,654	0 the claimants

		,	1			ſ	T	1	Γ						
						41,797	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	B701	Mr. SRINIVASAN. K R	1,10,80,655	0			66.797	and corpus fund	0	No	NA	0	0 1,10,13,858	0 the claimants
				-,,,	-	32,866	25,000					1	-		
						32,800	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
			Mrs. DEEPA						membership,						i.e., APPAC
	Royal		RAMASUBRAMANIA						maintenance fee						submitted by
301	Castle	B618	<u>M</u>	88,83,220	1,25,000			1,82,866	and corpus fund	0	No	NA	0	0 87,00,354	0 the claimants
						0	0								
		1						İ		1	1	1	1		
		1						İ		1		1	1		Claim verified
		1						İ		1		1	1		based on the
								ĺ	Undelivered Club						documents
								ĺ	Undelivered Club				1		
	D I								membership,						i.e., APPAC
	Royal								maintenance fee			l			submitted by
302	Castle	B613	Mr. BABU. N V	1,25,26,298	0			0	and corpus fund	0	No	NA	0	0 1,25,26,298	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. VAITHIANATHAN.						maintenance fee						submitted by
303	Castle	B610	S	1,24,09,634	0			0	and corpus fund	0	No	NA	0	0 1,24,09,634	0 the claimants
505	castic	5010	2	1,2 1,03,03 1		33,384	35.000		ana corpas rana		140		Ŭ	1,2 1,03,03 1	o the damants
						33,384	25,000								
															Claim verified
															based on the
		1						İ	Undelivered Club	1		1	1		documents
								ĺ	membership,						i.e., APPAC
	Royal		Miss.					ĺ	maintenance fee						submitted by
304	Castle	B608	SOMASUNDARI. S	1,22,73,633	1,50,000			2,08,384	and corpus fund	0	No	NA	0	0 1,20,65,249	0 the claimants
						33,250	25,000								
						,		ĺ					1		
		1						İ		1		1	1		
		1						İ		1		1	1		Claim verified
		1						İ		1	1	1	1		based on the
								ĺ	Undelivered Club						documents
		1						İ		1		1	1		
		1						İ	membership,	1		1	1		i.e., APPAC
	Royal								maintenance fee	1	l		1		submitted by
305	Castle	B513	<u>Pradeep</u>	1,19,71,056	1,50,000			2,08,250	and corpus fund	0	No	NA	0	0 1,17,62,806	0 the claimants
		1				32,626	25,000	<u> </u>		1					
		1						İ		1		1	1		
		1						İ		1	1	1	1		
								ĺ							Claim verified
								ĺ							based on the
		1						İ	Undelivered Club	1	1	1	1		documents
								ĺ	membership,						i.e., APPAC
	Royal		Mr. SUBRAMANIAM.					ĺ	maintenance fee						submitted by
	Castle	B509	HGV	87,18,825	1,25,000			1 82 626	and corpus fund	0	No	NA	n	0 85,36,199	0 the claimants
306						i .	1	1,02,020	and corpus fulld	U	. 10	14/3	U	00,00,199	o tric trainiality

	1									1				1		T T
						33,384	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
307	Castle	B508	Mr. ANAND RAJ. V	1,23,72,308	0			58,384	and corpus fund	0	No	NA	0		0 1,23,13,924	0 the claimants
						25,726	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. SURATH KUMAR.						maintenance fee							submitted by
200	Castle	B507	T	91,76,019	1,25,000			1 75 726	and corpus fund		No	NA	0		0 90,00,293	0 the claimants
300	Castie	5507	<u>-</u>	31,70,013	1,23,000			1,73,720	and corpus rund		INO	INA	0		50,00,293	o the claimants
						26,265	25,000									
		1				1					1	1	1	1		
						1					1					G1-1
																Claim verified
		1				İ				1	1	1				based on the
						1			Undelivered Club		1					documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
309	Castle	B502	Mrs. SARALA. G	97,75,962	1,25,000			1,76,265	and corpus fund	0	No	NA	0		0 95,99,697	0 the claimants
						25,915	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. KANNAN						maintenance fee							submitted by
310	Castle	B418	LAKSHMANAN	98,12,344	0			50 915	and corpus fund		No	NA	0		0 97,61,429	0 the claimants
510	castic	5 110	LI ALOTHUM AT AL	30,12,311	•	31,887	25,000	50,515	and corpus rand		110				37,02,123	o the damanes
						31,007	25,000									
																Claim verified
																based on the
									Undalizand Club							
		1				İ			Undelivered Club	1	1	1				documents
	D								membership,		1					i.e., APPAC
	Royal	1	Mr. KALYANA			İ			maintenance fee	1	1	1				submitted by
311	Castle	B417	SUNDARAM. R	86,56,652	1,25,000	ļ		1,81,887	and corpus fund	0	No	NA	0		0 84,74,765	0 the claimants
						0	0									
		1				1					1	1	1	1		
											1					
		1				İ				1	1	1				Claim verified
						1					1					based on the
						1			Undelivered Club		1					documents
						1			membership,		1					i.e., APPAC
	Royal	1	Mr. SARAVANA			İ			maintenance fee	1	1	1				submitted by
312	Castle	B414	KUMAR. M	84,48,392	0	1		0	and corpus fund	C	No	NA	0		0 84,48,392	0 the claimants
						0	0			İ	i –	1				
		1				1					1	1	1	1		
		1				İ				1	1	1				
		1				İ				1	1	1				Claim verified
		1				İ				1	1	1				based on the
		1				İ			Undelivered Club	1	1	1				documents
		1				İ			membership,	1	1	1				i.e., APPAC
	Royal		Mr. NIRANJAN						maintenance fee		1					submitted by
	Castle	B408	MAHANTA. D	1,26,86,678	0	1		0	and corpus fund	0	No	NA	0	1	0 1,26,86,678	0 the claimants
313				1,20,00,070		1		ı	corpus rand					1		o che ciamilanto

		1	1					1	1	1			1	1	T	
						32,157	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. PRANAVA						maintenance fee							submitted by
314	Castle	B407	TUMMALA	92,21,978	1,25,000			1,82,157	and corpus fund	C	No	NA	0		0 90,39,821	0 the claimants
						0	0									
							_									
																Claim verified
																based on the
									Undelivered Club							documents
																i.e., APPAC
			Mr.						membership,							
	Royal		SURYANARAYANAN.						maintenance fee							submitted by
315	Castle	B318	<u>R</u>	97,82,004	0			0	and corpus fund	Ü	No	NA	0		97,82,004	0 the claimants
						33,250	25,000									
							1	ĺ	1			1				
		1					İ	İ	İ	1	1	1	1			Claim verified
							1	ĺ	1			1				based on the
							1	ĺ	Undelivered Club			1				documents
		1					İ	İ	membership,	1	1	1	1			i.e., APPAC
	Royal								maintenance fee							submitted by
316	Castle	B313	Mr. RAJESH R	1,13,30,483	0		1	58,250	and corpus fund	0	No	NA	0	1	1,12,72,233	0 the claimants
						33,871	25,000	,	·							
						33,871	23,000									
																Claim verified
																based on the
									the delivered of the							
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. KRISHNA						maintenance fee							submitted by
317	Castle	B308	DESIKAN. S	1,17,04,370	1,50,000			2,08,871	and corpus fund	C	No	NA	0		0 1,14,95,499	0 the claimants
						0	0									
																Claim verified
																based on the
		1					İ	İ	Undelivered Club	1	1	1	1			documents
							1	ĺ	membership,			1				i.e., APPAC
	Royal	1	Mrs. LAKSHMI				İ	İ	maintenance fee	1	1	1	1			submitted by
318	Castle	B307	LAKSHMANAN	92,78,078	0		1	0	and corpus fund	0	No	NA	0		92,78,078	0 the claimants
		1	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	//	Ť	34,112	25,000			<u> </u>	1	+			22,70,070	
		1				34,11∠	23,000	1	ĺ		1	1		1	1	
		1					1	1	ĺ		1	1		1	1	
								ĺ	1							Claim verified
							1	ĺ	1			1				
							1	ĺ	11. 4.1			1				based on the
		1					İ	İ	Undelivered Club	1	1	1	1			documents
			Mr.				1	ĺ	membership,			1				i.e., APPAC
	Royal	1	BALAMANIKANTESW				İ	İ	maintenance fee	1	1	1	1			submitted by
319	Castle	B306	ARAN. G	1,16,13,570	1,50,000			2,09,112	and corpus fund	0	No	NA	0		1,14,04,458	0 the claimants
				_		25,000	0									
								ĺ	1							
								ĺ	1							
		1					İ	İ	İ	1	1	1	1			Claim verified
							1	ĺ	1			1				based on the
							1	ĺ	Undelivered Club			1				documents
		1					İ	İ	membership,	1	1	1	1			i.e., APPAC
	Royal	1	Mr. AHMED				İ	İ	maintenance fee	1	1	1	1			submitted by
	Castle	B304	MOHAMED HUSSAIN	87,95,635	0		1	25 000	and corpus fund	-	No	NA	n	1	0 87,70,635	0 the claimants
320			THE THOUSANT	07,55,055	U	1	1	23,000	and corpus rullu		. 40			ı	07,70,033	o the claimants

		1	1					T		1			1	1	T	
						33,438	0									
																Claim verified
																based on the
									Undelivered Club							documents
																i.e., APPAC
	Royal		Mr. ANAND						membership, maintenance fee							submitted by
221	Castle	B301	RAMASWAMY	1,07,34,518	0			22 //20	and corpus fund		No	NA	0		1,07,01,080	0 the claimants
321	Castle	D301	TIVIAWCAIVIA	1,07,34,316	U	25.000		33,430	and corpus rund		INO	IVA	U		1,07,01,000	U the claimants
						25,969	25,000									
																Claim verified
									11 - d - P d - Cl - Is							based on the
									Undelivered Club							documents i.e., APPAC
	Davial								membership,							
222	Royal Castle	B212	Pala Cubramaniam	85,75,206	0			50.060	maintenance fee and corpus fund		No	NA	0		0 85,24,237	submitted by 0 the claimants
322	Castle	DZIZ	Bala Subramaniam	63,73,200	U			30,909	and corpus rund		INO	IVA	U		05,24,257	U the claimants
						33,384	25,000									
								ĺ								Claim verified
		1				1		1			1	1		1	1	based on the
		1				1		1	Undelivered Click		1	1		1	1	
		1				1		1	Undelivered Club membership,			1		1	1	documents i.e., APPAC
	Royal								maintenance fee							submitted by
222	Royal Castle	B208	Mr. CHANDRAN. S R	1,11,96,318	0			E0 204	and corpus fund		No	NA	0		0 1,11,37,934	0 the claimants
323	Castie	D200	IVII. CHANDINAN. 3 K	1,11,50,516	0	20.574	25.000	30,364	and corpus rund		INO	IVA	0		1,11,37,334	o the claimants
						39,571	25,000									
																Claim verified
																based on the
									Undelinered Club							documents
			1.4-						Undelivered Club							i.e., APPAC
	Royal		Mr. RAMACHANDRAN. A						membership, maintenance fee							submitted by
224	Royal Castle	A704	V	73,15,799	1,50,000			2 14 571	and corpus fund		No	NA	0		71,01,228	0 the claimants
324	Castle	A704	<u>v</u>	75,15,799	1,50,000			2,14,571	and corpus rund		INO	IVA	U		71,01,220	U the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
		1				1		1	membership,		1	1		1	1	i.e., APPAC
	Royal	1				1		1	maintenance fee		1	1		1	1	submitted by
225	Castle	A702	Mrs. NIKITA BANSAL	63,87,617	0			0	and corpus fund		No	NA	0		0 63,87,617	0 the claimants
323	CUSTIC	7,72	W. S. INIKITA DANSAL	03,07,017	J	4E 0E4	25.000	-	and corpus fulld			14/4	- 0		03,07,017	o are ciannalits
						45,954	25,000									
		1				1		1			1	1		1	1	Claim verified
		1				1		1			1	1		1	1	based on the
		1				1		1	Undelivered Club		1	1		1	1	documents
								ĺ								i.e., APPAC
	Royal							ĺ	membership,							
226	Royal Castle	A701	Mrs. VIDYA S	1,03,15,115	1,50,000	1		2 20 054	maintenance fee and corpus fund		No	NA	0	1	1,00,94,161	submitted by 0 the claimants
520	Castie	W/01	IVII 3. VIDIM 3	1,03,13,113	1,30,000	24.026	25.000	2,20,954	and corpus fulld	1	NO	14/4	U		1,00,34,101	o trie trainfallts
						24,836	25,000									
		1				1		1			1	1		1	1	Claim
		1				1		1			1	1		1	1	Claim verified
								ĺ	Hadali oaad Chi							based on the
		1				1		1	Undelivered Club		1	1		1	1	documents
	Royal	1				1		1	membership, maintenance fee		1	1		1	1	i.e., APPAC submitted by
	Castle	A609	Mr. SHAJEE MATHEW	90,74,580	0			10 026	and corpus fund		No	NA	0		0 90,24,744	0 the claimants
227		MOUS	IVII. SHAJEE IVIA I HEW	30,74,300	U	1	1	49,830	and corpus rulid	U	INU	IVM	1 0		50,24,744	o the claimants

			1					1	1	1		,			, <u>, , , , , , , , , , , , , , , , , , </u>
						24,674	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. VIGNESH KANNA.						maintenance fee						submitted by
	Castle	A607	Δ	91,47,374	1,25,000			1,74,674	and corpus fund		No	NA	0	0 89,72,700	0 the claimants
320	Custic	7,007	<u>~</u>	31,47,374	1,23,000			1,74,074	ana corpas rana	,	140	14/3	Ü	05,72,700	o the claimants
						25,375	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. RUMA						maintenance fee						submitted by
329	Castle	A606	BHOWMICK	94,71,247	1,25,000			1.75.375	and corpus fund	0	No	NA	0	92,95,872	0 the claimants
023	custic	71000	<u> </u>	3 1,7 2,2 17	1,23,000	25 420	25.000	1,70,070	ana corpas rana	_			Ū	32,33,672	o the damanes
						25,429	25,000								
		1				İ				1	1	1	1		l
															Claim verified
		1				1						1			based on the
		1				İ			Undelivered Club	1	1	1	1		documents
		1				1			membership,			1			i.e., APPAC
	Royal		Mr. SENTHIL KUMAR.						maintenance fee						submitted by
330	Castle	A505	J	93,55,991	0			50,429	and corpus fund	0	No	NA	0	93,05,562	0 the claimants
			-	,,		25,052	25,000	,							
						25,052	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
331	Castle	A503	Mr. IRPAN. A	90,80,232	1,25,000			1 75 052	and corpus fund		No	NA	0	0 89,05,180	0 the claimants
551	custic	71505	1011 HU 7 HU 7 H	30,00,232	1,23,000	25.040	25.000	1,75,032	ana corpas rana	_			Ū	03,03,100	o the damanes
						35,919	25,000								
															Claim verified
															based on the
		1				İ			Undelivered Club	1	1	1	1		documents
		1				İ			membership,	1	1	1	1		i.e., APPAC
	Royal	1				İ			maintenance fee	1	1	1	1		submitted by
332	Castle	A501	Mr. SAMPATH. S	1,30,14,877	1,50,000	1		2 10 919	and corpus fund	0	No	NA	0	1,28,03,958	0 the claimants
332	20300			1,00,17,077	1,50,000	27.224	25.000	2,10,515	a corpus rund	<u> </u>			- 0	1,20,03,330	o are ciairialits
		1				27,321	25,000			1	1	1	1		
		1				1						1			
		1				1						1			
		1				İ				1	1	1	1		Claim verified
		1				İ				1	1	1	1		based on the
						1			Undelivered Club						documents
						1			membership,						i.e., APPAC
	Royal	1				İ			maintenance fee	1	1	1	1		submitted by
322	Castle	A409	Palanivelrajan	73,23,636	0	İ		52 221	and corpus fund		No	NA	0	72,71,315	0 the claimants
333	Custic	1403	i didiliveli ajali	13,23,030	U			32,321	ana corpus fullu		110	INA	0	/2,/1,313	o the claimants
		1				27,883	25,000			1	1	1	1		
		1				İ				1	1	1	1		
						1									
						1									Claim verified
						1									based on the
		1				1			Undelivered Club			1			documents
		1				1			membership,			1			i.e., APPAC
	Royal					1			maintenance fee						submitted by
			1			I	1		and corpus fund		No	NA		0 88,37,365	0 the claimants
224	Castle	A408	Koka Srinivasulu	88,90,248	0										

	ı	1						1	1			1		1		
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
225	Castle	A407	Mr. VEERENDAR. S	95,58,322	0			0	and corpus fund		No	NA	0		0 95,58,322	0 the claimants
333	Castle	A407	IVII. VEENEINDAN. 3	93,36,322	U			Ü	and corpus rund	·	INO	IVA	U		93,38,322	U the claimants
						0	0									
																C1-1
																Claim verified
																based on the
									Undelivered Club							documents
	D I		A A . D A L A L/DICLIALANI						membership,							i.e., APPAC
220	Royal Castle	A404	Mr. BALAKRISHNAN.	87,97,650	0			0	maintenance fee		No	NA	0		0 87,97,650	submitted by 0 the claimants
330	Castle	A404	3	87,97,050	U			U	and corpus fund	U	INO	INA	U		0 87,97,050	U the claimants
						31,874	25,000									
						1	ĺ		ĺ		1	1		1		
							ĺ		1							Claim
						1	ĺ		ĺ		1	1		1		Claim verified based on the
							ĺ		Undolivered Cl. !-							
						1	ĺ		Undelivered Club membership,		1	1		1		documents i.e., APPAC
	Royal		Mr. SRIGANESH						maintenance fee							submitted by
227	Royal Castle	A402	VAIRAMANI	85,57,205	1,25,000			1 01 07/	and corpus fund		No	NA	0		0 83,75,331	0 the claimants
337	Castie	A402	VAIIVAIVIAIVI	63,57,203	1,23,000			1,01,074	and corpus rund		INO	IVA	0		0 63,73,331	o the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. SWAMINATHAN.						maintenance fee							submitted by
220	Castle	A401	LI	99,31,407	0			0	and corpus fund		No	NA	0		0 99,31,407	0 the claimants
330	Custic	7401	<u></u>	33,31,407		27.002	25.000		ana corpas rana		140	14/3			55,51,407	o the claimants
						27,883	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
						1	ĺ		membership,		1	1		1		i.e., APPAC
	Royal					1	ĺ		maintenance fee		1	1		1		submitted by
339	Castle	A308	Mrs. KALAIARASI K	97,65,198	0		ĺ	52 883	and corpus fund	0	No	NA	0		0 97,12,315	0 the claimants
555	-3500	. 1500		3.,03,230		0	0	32,003	corpus rana	<u> </u>	1	+	H		3.,12,313	o and diaminates
						U	U		ĺ							
						1	ĺ		ĺ		1	1		1		
							ĺ		ĺ							Claim verified
							ĺ		ĺ							based on the
							ĺ		Undelivered Club							documents
						1	ĺ		membership,		1	1		1		i.e., APPAC
	Royal					1	ĺ		maintenance fee		1	1		1		submitted by
340	Castle	A306	Mr. VICTOR DANIEL	91,01,018	0		ĺ	0	and corpus fund	0	No	NA	0		0 91,01,018	0 the claimants
- 10				,,	-	0	0			 	·	+	H		1 2,01,010	
						U	U		ĺ							
						1	ĺ		ĺ		1	1		1		
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						1	ĺ		ĺ		1	1		1		based on the
							ĺ		Undelivered Club							documents
							ĺ		membership,							i.e., APPAC
	Royal					1	ĺ		maintenance fee		1	1		1		submitted by
		1	1	86,20,493	0	1	İ	0	and corpus fund		No	NA	0	l	0 86,20,493	0 the claimants
341	Castle	A304	Mr. HARIDASS. N	8b.20.493												

| Royal Mr. Mr. WALTER 91,87,570 0 34,025 25,000 Undelivered Club membership, maintenance fee 52,883 and corpus fund 0 No NA 0 0 0 NA AC submitted to the claiman of the claiman documents i.e., APPAC submitted to the claiman of th |
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| Royal A303 Mr. BALAMURALI A N 87,24,508 0 25,133 25,000 | based on the documents i.e., APPAC submitted the claiman Claim verifit based on the documents i.e., APPAC submitted the claim and comments i.e., APPAC submitted the claim and c |
| Royal A20 Mr. BALAMURALI AN ST.24,508 0 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 S.25,000 S.25,133 | based on the documents i.e., APPAC submitted the claiman Claim verifit based on the documents i.e., APPAC submitted the claim and comments i.e., APPAC submitted the claim and c |
| Royal 342 Castle A303 S | based on the documents i.e., APPAC submitted the claiman Claim verifit based on the documents i.e., APPAC submitted the claim and comments i.e., APPAC submitted the claim and c |
| Royal A303 Mr. BALAMURALI AN 87,24,508 0 25,133 25,000 50,052 and corpus fund 0 No NA 0 0 | documents i.e., APPAC submitted b the claiman Claim verific based on th documents i.e., APPAC submitted b 81,83,850 Claim verific Claim verific claiman |
| Royal 342 Castle A303 S | i.e., APPAC submitted to the claiman Claim verific based on the documents i.e., APPAC submitted to the claiman Claim verific based on the claiman Claim verific based on the claiman Claim verific based on the claiman claim |
| Royal A20 | submitted by the claiman Claim verifit based on the documents i.e., APPAC submitted by the claiman B1,83,850 Claim verifit based on the claiman |
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| Royal A302 Mr. WALTER 91,87,570 0 34,025 25,000 Undelivered Club membership, maintenance fee 52,883 and corpus fund 0 No NA 0 0 0 | Claim verific based on the documents i.e., APPAC submitted be 11,83,850 0 the claiman Claim verific based on the |
| Royal 343 Castle A204 Mrs. DEVIBALA. V 64,42,884 0 Undelivered Club membership, maintenance fee on No NA 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 | based on th documents i.e., APPAC submitted t 81,83,850 0 the claiman Claim verifit based on th |
| Royal 343 Castle A302 Mr. WALTER 82,33,983 0 27,883 25,000 Undelivered Club membership, maintenance fee 344 Castle A208 NICHOLAST 91,87,570 0 34,025 25,000 Undelivered Club membership, maintenance fee 50,133 and corpus fund 0 No NA 0 0 0 Undelivered Club membership, maintenance fee 50,133 and corpus fund 0 No NA 0 0 0 Undelivered Club membership, maintenance fee 50,133 and corpus fund 0 No NA 0 0 0 Undelivered Club membership, maintenance fee 50,883 and corpus fund 0 No NA 0 0 0 Undelivered Club membership, maintenance fee 50,883 and corpus fund 0 No NA 0 0 0 0 Undelivered Club membership, maintenance fee 50,883 and corpus fund 0 No NA 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 Undelivered Club membership, maintenance fee 50,9025 and corpus fund 0 No NA 0 0 0 Undelivered Club membership Maintenance fee 50,9025 and corpus fund 0 No NA 0 0 Undelivered Club membership Maint | based on th documents i.e., APPAC submitted t 81,83,850 0 the claiman Claim verifit based on th |
| Royal 343 Castle A302 Mr. WALTER 82,33,983 0 27,883 25,000 Undelivered Club membership, maintenance fee NR. WALTER NICHOLAST 91,87,570 0 34,025 25,000 Undelivered Club membership, maintenance fee Undelivered Club membership Undelivered Club Membership Undelivered Club Membership Undelivered | based on th documents i.e., APPAC submitted t 81,83,850 0 the claiman Claim verifit based on th |
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| Royal A208 NICHOLAS T 91,87,570 0 Salva Service Servic | based on th |
| Royal A208 NICHOLAST 91,87,570 0 | |
| Royal A208 NICHOLAS T 91,87,570 0 Salva Service Servic | alaman and a |
| Royal Castle Mr. WALTER NICHOLAS T 91,87,570 0 34,025 25,000 Modelivered Club membership, maintenance fee No NA 0 0 Royal Royal State A204 Mrs. DEVI BALA. V 64,42,884 0 52,000 Undelivered Club membership, maintenance fee 0 No NA 0 | documents
i.e., APPAC |
| 344 Castle A208 NICHOLAST 91,87,570 0 52,883 and corpus fund 0 No NA 0 0 34,025 25,000 Undelivered Club membership, maintenance fee 345 Castle A204 Mrs. DEVI BALA. V 64,42,884 0 59,025 and corpus fund 0 No NA 0 0 0 | submitted b |
| Royal 345 Castle A204 Mrs. DEVI BALA. V 64,42,884 0 59,025 and corpus fund 34,025 25,000 Undelivered Club membership, maintenance fee 59,025 and corpus fund 0 No NA 0 0 | 91,34,687 0 the claiman |
| Undelivered Club | 71,34,087 0 the claiman |
| Royal membership, maintenance fee 345 Castle A204 Mrs. DEVI BALA. V 64,42,884 0 59,025 and corpus fund 0 No NA 0 0 | |
| Royal | |
| Royal 345 Castle A204 Mrs. DEVI BALA. V 64,42,884 0 membership, maintenance fee 59,025 and corpus fund 0 No NA 0 0 | Claim verific |
| Royal 345 Castle A204 Mrs. DEVI BALA. V 64,42,884 0 membership, maintenance fee 59,025 and corpus fund 0 No NA 0 0 | based on th |
| Royal 345 Castle A204 Mrs. DEVI BALA. V 64,42,884 0 membership, maintenance fee 59,025 and corpus fund 0 No NA 0 0 | documents |
| Royal maintenance fee maintenance fee Mrs. DEVI BALA. V 64,42,884 0 59,025 and corpus fund 0 No NA 0 0 | i.e., APPAC |
| 345 Castle A204 Mrs. DEVI BALA. V 64,42,884 0 59,025 and corpus fund 0 No NA 0 0 | submitted b |
| | 63,83,859 0 the claiman |
| | 75,65,655 |
| | |
| | |
| | Claim verific |
| | based on th |
| Undelivered Club | documents |
| membership, | i.e., APPAC |
| Royal Mr. SWAMINATHAN maintenance fee | submitted b |
| | 71,19,095 0 the claiman |
| 24,836 25,000 | |
| | |
| | |
| | Claim verifie |
| | based on th |
| Undelivered Club | documents |
| membership, | i.e., APPAC |
| Royal Mr. MADHAN maintenance fee | submitted b |
| | 94,40,345 0 the claiman |
| 27,883 25,000 | |
| | |
| | |
| | |
| | Claim verifi |
| | Claim verifii
based on th |
| Undelivered Club | |
| Undelivered Club membership, | based on th |
| | based on th
documents |

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						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
240		4405	AAD DUADAT	04.44.705	0								0	04.44.705	
349	Castle	A105	MR.BHARAT	84,44,785	U			U	and corpus fund	U	No	NA	U	0 84,44,785	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
350	Castle	A104	Mr. REGUNATHAN. K	84,53,178	0			0	and corpus fund	0	No	NA	0	0 84,53,178	0 the claimants
330	Castie	A104	IVII. KEGONATTIAN. K	64,33,176	U			0	and corpus rund	U	INO	IVA	U	0 64,53,176	O the claimants
						44,171	50,000								
							İ								
							1								Claim verified
							1								based on the
							İ		Undelivered Club						documents
							1		membership,						i.e., APPAC
	Palm		E SHANMUGA						maintenance fee						submitted by
351	Riveria	A104	SUNDAR	94,07,075	2,00,000			2.94.171	and corpus fund	0	No	NA	0	0 91,12,904	0 the claimants
				0.,0.,0.0	_,==,====	25.275	25.000	_,,				1	_	,,	
						25,375	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
352	Castle	A106	Mr. JEYAKUMAR S S	81,38,613	1,25,000			1.75.375	and corpus fund	0	No	NA	0	0 79,63,238	0 the claimants
				- ,,-	, ,,,,,,	38,063	50,000	, .,						,,,,,	
						38,063	50,000								
															Claim verified
															based on the
							İ		Undelivered Club						documents
							1		membership,						i.e., APPAC
	Palm		BHASKAR				1		maintenance fee						submitted by
353	Riveria	A106	CHANDRASEKARAN	88,10,536	2,00,000		İ	2,88,063	and corpus fund	0	No	NA	0	0 85,22,473	0 the claimants
		†				40,652	50,000	,		1				† · · · · · · ·	
						40,032	30,000								
							İ								
							İ								Claim out 10 out
							İ								Claim verified
							İ								based on the
							İ		Undelivered Club						documents
							İ		membership,						i.e., APPAC
	Palm						İ		maintenance fee						submitted by
354	Riveria	A107	CHANDRIKA K	91,16,358	2,00,000		1	2,90,652	and corpus fund	0	No	NA	0	0 88,25,706	0 the claimants
		1				16,207	25,000					+		1	
						10,207	23,000								
							İ								
							İ								
							İ								Claim verified
							1								based on the
							1		Undelivered Club						documents
							1		membership,						i.e., APPAC
	l	1	Mr. SRINIVASA				1		maintenance fee			1			submitted by
	Royal														
355	Royal Castle	P501	NATARAJAN	44,90,941	1,00,000			1,41,207	and corpus fund	n	No	NA	n	0 43,49,734	0 the claimants

r	1		ı			2	0	ı		1		1	ı	ı	1	
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
																i.e., APPAC
	Royal								membership, maintenance fee							submitted by
256	Castle	P401	Mrs. BABY. A	41,20,360	0			0	and corpus fund		No	NA	0		0 41,20,360	0 the claimants
330	Castle	P401	IVII S. DADT. A	41,20,300	U			Ü	and corpus rund	·	INO	IVA	U		41,20,360	O the ciamiants
						11,596	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D		D. MILAWAL AVCURAL						membership,							i.e., APPAC
257	Royal	P201	Dr. VIJAYALAKSHMI.	40,46,569	1,00,000			4 26 506	maintenance fee				0		0 39,09,973	submitted by 0 the claimants
357	Castle	P201	2	40,46,569	1,00,000			1,30,390	and corpus fund		No	NA	U		39,09,973	U the claimants
						14,049	25,000									
		1							I	1	1	1	1	1		
																Claim verified
		1									1	1		1	1	based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
250	Royal	1744	Mrs. NAGALAKSHMI.	50.04.700	4 00 000			4 20 040	maintenance fee		J., .				40.45.660	submitted by
358	Castle	1711	K N	50,84,709	1,00,000			1,39,049	and corpus fund	Ü	No	NA	U		0 49,45,660	0 the claimants
						17,561	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D								membership,							i.e., APPAC
250	Royal	1044	D. MATHUM ACAN	F4 62 F24	4 00 000			4 42 564	maintenance fee		J., .				50 20 070	submitted by
359	Castle	1611	Dr. MATHIALAGAN	51,63,531	1,00,000			1,42,561	and corpus fund	U	No	NA	0		50,20,970	0 the claimants
						14,049	25,000									
																61-1
																Claim verified
																based on the
									Undelivered Club		1					documents
	Royal	1							membership,		1	1		1	1	i.e., APPAC submitted by
250	Royal Castle	1511	Mrs. VASANTHA. V	50,92,341	1,00,000			1 20 040	maintenance fee and corpus fund		No	NA	^		0 49,53,292	0 the claimants
300	Castle	1311	IVII S. VASAINI TIA. V	30,32,341	1,00,000	24.020	25.000	1,39,049	and corpus rulla	-	INU	INA	U		43,53,232	o the claimants
						31,928	25,000		ĺ							
		1							ĺ		1	1		1	1	
		1							ĺ		1	1		1	1	Claim verified
		1							ĺ		1	1		1	1	
									Undelivered Club		1					based on the documents
											1					
	Bours!	1	Mr						membership,		1	1		1	1	i.e., APPAC
254	Royal Castle	J102	Mr. RADHAKRISHNAN. V	1,14,53,487	1,50,000			2.06.020	maintenance fee		No	NA	_	1	1 12 45 550	submitted by 0 the claimants
361	castie	1102	NAUHAKKISHINAN. V	1,14,55,487	1,50,000			2,06,928	and corpus fund		INO	NA	0		0 1,12,46,559	o the claimants
						14,049	25,000		ĺ							
		1							ĺ		1	1		1	1	
		1							ĺ		1	1		1	1	Claimif' - i
		1							ĺ		1	1		1	1	Claim verified
									Hadalinaad C. I		1		1			based on the
		1	Mr. ADILIN						Undelivered Club		1	1		1	1	documents
	Royal	1	Mr. ARJUN SARAVANAN						membership, maintenance fee		1	1		1	1	i.e., APPAC submitted by
267	Castle	1311	MUDALIAR	49,61,992	1,00,000			1 20 040	and corpus fund		No	NA	0		0 48,22,943	0 the claimants
302	Castle	1211	IVIOUALIAN	43,01,332	1,00,000			1,39,049	and corpus rulla	1	INU	INA	U	l	40,22,943	o the claimants

		1	1		ı	15,937	25,000	1	1	1	1	1	ı	1	l l
						15,957	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Miss.						maintenance fee						submitted by
	Castle	P708	ANNAPOORANI. K	63,06,713	1,00,000			1 40 027	and corpus fund		No	NA	0	0 61,65,776	0 the claimants
303	Castie	F 7 0 0	ANNAFOORANI. K	03,00,713	1,00,000	45.000	25.000	1,40,537	and corpus rund		INO	14/4	U	01,03,770	o the claimants
						15,937	25,000								
															Cl-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. RAMANATHAN.	=======================================					maintenance fee						submitted by
364	Castle	P608	M R	59,39,888	1,00,000			1,40,937	and corpus fund	Ü	No	NA	0	0 57,98,951	0 the claimants
						16,503	25,000								
								ĺ	1		1				
								1	ĺ		1	1			Claim verified
								ĺ	1		1				based on the
								ĺ	Undelivered Club		1				documents
								ĺ	membership,		1				i.e., APPAC
	Royal		Mr. RAMAMOORTHY.						maintenance fee						submitted by
365	Castle	P508	<u>S</u>	60,34,899	1,00,000			1,41,503	and corpus fund	C	No	NA	0	0 58,93,396	0 the claimants
						15,937	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
1	Royal								maintenance fee						submitted by
	Castle	P708	Mr. Annapoorani. K	63,06,713	1,00,000			1,40,937	and corpus fund	C	No	NA	0	0 61,65,776	0 the claimants
						16,557	25,000		·						
															Claim verified
															based on the
								1	Undelivered Club		1	1			documents
								1	membership,		1	1			i.e., APPAC
	Royal							1	maintenance fee		1	1			submitted by
	Castle	P504	M B Ramakrishna	61,11,719	1,00,000			1,41,557		0	No	NA	n	0 59,70,162	0 the claimants
		1		//	-,,	15,937	25,000	_, .1,557		<u> </u>	1	+	ا	55)70)202	
						13,337	23,000		ĺ						
								1	ĺ		1	1			
								1	ĺ		1	1			Claim verified
								1	ĺ		1	1			
								ĺ	Undelivered Club		1				based on the
								İ	Undelivered Club	1	1	1	1		documents
I.	Devel							İ	membership,	1	1	1	1		i.e., APPAC
	Royal	D404	Adre DATALAKCHAALK	F2 F2 441	1 00 000			1 40 007	maintenance fee			NI A	_	62 42 504	submitted by
368	Castle	P404	Mrs. RAJALAKSHMI. K	53,53,441	1,00,000			1,40,937	and corpus fund		No	NA	0	0 52,12,504	0 the claimants
						16,207	25,000		ĺ						
			1					ĺ	1		1				
										i	1				1
															Claim verified
															based on the
									Undelivered Club						based on the documents
									membership,						based on the documents i.e., APPAC
	Royal Castle	R701	Mr. DURVESH AHMED IQBAL	60,55,740	1,00,000) No	NA		0 59,14,533	based on the documents

			1			45.000	0.5.000	1	ı	1	1	1	1	1	_	
						16,207	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. MORGAN						maintenance fee							submitted by
370	Castle	R601	BALAKRISHNAN	62,36,282	1,00,000			1,41,207	and corpus fund	0	No	NA	0		0 60,95,07	
					, ,	16,207	25,000								1	
						10,207	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. MOHAMED						maintenance fee							submitted by
371	Castle	R501	YUNUS SALEEM. M	65,73,735	1,00,000			1,41,207	and corpus fund	0	No	NA	0		0 64,32,52	0 the claimants
						0	0									
ı																
		1								1					1	
																Claim verified
																based on the
		1							Undelivered Club	1					1	documents
									membership,							i.e., APPAC
272	Royal	D204	NA.: LICITA CLIDECTI	52.07.244					maintenance fee		N1 -				52.07.24	submitted by
3/2	Castle	R301	Mrs. USHA SURESH	52,97,341	0			U	and corpus fund	U	No	NA	0		0 52,97,34	0 the claimants
						16,207	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. Morgan						maintenance fee							submitted by
373	Castle	R601	Balakrishnan	62,36,282	1,00,000			1.41.207	and corpus fund	0	No	NA	0		0 60,95,07	
				,,	_,	0	0	_,,		-			_			
						U	O O									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal	1							maintenance fee	1					1	submitted by
374	Castle	R201	Mr. SYED ALI. A M	52,74,193	0			0	and corpus fund	0	No	NA	0		0 52,74,19	0 the claimants
						0	0									
		1								1					1	
		1								1					1	
																Claim verified
		1								1					1	based on the
		1							Undelivered Club	1					1	documents
		1	AA. WOLCHES						membership,	1					1	i.e., APPAC
2	Royal	D101	Mr. KRISHNAKANTH.	E0 CC 7C3				_	maintenance fee		No	NI C	_			submitted by
375	Castle	R101	<u>V M</u>	59,66,763	0		0.00	0	and corpus fund	0	No	NA	0		0 59,66,76	0 the claimants
						20,259	25,000								1	
		1								1					1	
																Claim verified
		1								1					1	Claim verified based on the
		1							Undelivered Club	1					1	documents
		1							membership,	1					1	i.e., APPAC
i .	L .	1	Mrs.						maintenance fee	1					1	submitted by
	Roval				i	I .	1	ı			1	1	Ì	i	I .	
376	Royal Castle	Q601	SIVARAMALAKSHMI	69,27,389	1,00,000			1 45 250	and corpus fund	Λ	No	NA	Λ		0 67,82,13	0 the claimants

	Ī	1		Т		0	0		Ι	ı	ı	1				1 1
						U	0									
																Claim verified
																based on the
	1								Undelivered Club		1					documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
	Castle	Q301	Mr. VALAVAN. N S	59,37,098	0			0	and corpus fund	0	No	NA	0	(59,37,09	
						16,207	25,000									
						.,	.,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
378	Castle	Q101	Mr. ANAND. R	61,57,955	1,00,000			1,41,207	and corpus fund	0	No	NA	0	(60,16,74	8 0 the claimants
						16,503	25,000									
1	1										1					
	1										1					
	1										1					Claim verified
I																based on the
	1								Undelivered Club		1					documents
									membership,							i.e., APPAC
	Royal	L	[maintenance fee		l	l			_	submitted by
379	Castle	R708	Mrs. MITHU NANDA	58,23,839	1,00,000			1,41,503	and corpus fund	0	No	NA	0	(56,82,33	6 0 the claimants
						16,503	25,000									
																Claim verified
	1										1					based on the
	1								Undelivered Club		1					documents
	D I								membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
380	Castle	R608	Miss. JOSHI. S	59,15,659	1,00,000			1,41,503	and corpus fund	0	No	NA	0	(57,74,15	6 0 the claimants
	1					16,503	25,000				1					
I																
	1										1					Claim
																Claim verified
	1								Undelivered Chil		1					based on the
	1								Undelivered Club		1					documents
	Poval		Mr CADAVANA						membership,							i.e., APPAC submitted by
201	Royal Castle	R508	Mr. SARAVANA KUMAR. M	62,90,717	1,00,000			1 //1 500	maintenance fee and corpus fund	0	No	NA	0	(61,49,21	
301	Castie	11300	NOIVIAN. IVI	UZ,3U,/1/	1,00,000	0	0	1,41,503	and corpus fulld	0	INO	14/4	U		01,49,21	- Unite Claimants
						0	0									
	1										1					
	1										1					Claim verified
																based on the
	1								Undelivered Club		1					documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
387	Castle	R308	Mrs. CHELLAM. K	58,72,885	0			n	and corpus fund	0	No	NA	0	(58,72,88	
302			GITEED WITH IX	50,7 2,003	-	0	0	-	corpus rand		1		-		53,72,00	- o the damiditis
	1					U	U				1					
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	1								Undelivered Club		1					documents
	1								membership,		1					i.e., APPAC
	Royal								maintenance fee							submitted by
383	Castle	R108	Mr. MUGUNTHAN. R	48,93,511	0			n	and corpus fund	0	No	NA	0	(48,93,51	
505				10,55,511	•	l	1	Ü	corpus rund	Ŭ		. *** 1	U	,	.5,55,51	- o are communes

		1				20,629	25,000	ī	ı	1		1		1	
						20,029	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. ABDUL RAZACK.						maintenance fee						submitted by
384	Castle	1604	M	60,99,695	1,00,000			1.45.629	and corpus fund	0	No	NA	0	0 59,54,066	
50 .	castic	1001	<u></u>	00,53,033	1,00,000	16,503	25,000	1,13,023	ana corpus rana		140	1471	Ŭ	33,3 1,000	o the damants
						10,503	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
205	Castle	1504	Mr. NAGARAJAN. V	58,75,042	1,00,000			1 //1 502	and corpus fund	0	No	NA	0	0 57,33,539	
303	Custic	1504	IVII. IVAGARAGARI. V	30,73,042	1,00,000	0		1,41,505	ana corpus rana		140	14/4	Ü	37,33,33.	o the claimants
						U	0								
		1								1				1	
															Claire
															Claim verified based on the
									the delice and of the						
									Undelivered Club						documents
	Daviel								membership,						i.e., APPAC
206	Royal Castle	1204	Mr. SRIKANTH. S A	58,80,996	0			0	maintenance fee and corpus fund	0	No	NA	0	0 58,80,996	submitted by 0 the claimants
300	Castle	1204	IVII. SKIKAINTH. 3 A	30,00,330	U	40.000		U	and corpus rund	U	INO	IVA	U	0 30,00,330	o the claimants
						16,557	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
															i.e., APPAC
	Royal		Mr. MORGAN						membership,						submitted by
207	Royal Castle	R604	BALAKRISHNAN	61,10,514	1,00,000			1 41 557	maintenance fee and corpus fund	0	No	NA	0	0 59,68,95	
367	Castle	11004	DALAKKISHIYAN	01,10,514	1,00,000	46.000	25.000	1,41,557	and corpus rund	0	NO	14/4	U	33,08,33	o the claimants
						16,800	25,000								
															Claim verified
															based on the
		1							Undelivered Club	1				1	documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
388	Castle	1505	Mr. Arivazhagan. T	68,36,141	1,00,000			1,41,800		0	No	NA	0	0 66,94,34	
300	CUSTIC	1505	Alivazilagali. I	00,00,141	1,00,000	16,557	35.000	1,41,000	aa corpus ruriu		.40	14/4	J	00,54,54.	o die ciainialits
						10,55/	25,000			1				1	
		1								1				1	
		1								1				1	Claim verified
		1								1				1	based on the
									Undelivered Club						documents
		1							membership,	1				1	i.e., APPAC
	Royal	1	Mrs. NIRMALA						membership, maintenance fee	1				1	submitted by
200	Castle	R602	BALAKRISHNAN	61,24,832	1,00,000			1,41,557		_	No	NA	0	0 59,83,275	
389	Castle	11002	DALAKKISHINAIN	01,24,032	1,00,000	20.507	25.000	1,41,357	and corpus rulla	U	INU	INM	U	0 59,83,273	o the claimants
						20,697	25,000			1				1	
		1								1				1	
															Claim verified
	i	1							Undelivered Club	1				1	based on the
							•		LUNGENVERED CIUD	i	1			i .	documents
	Povo!								membership,						i.e., APPAC
200	Royal Castle	R506	Mrs. POOVAZHAHI. T	43,59,565	1,00,000			1 45 507			No	NA	0	0 42,13,868	i.e., APPAC submitted by

New 1/2		ı	1				46.557	25.000	ı	1	1	ı	1	1			
Mark Mark							16,557	25,000									
Regular Royal Ro																	
Regular Royal Ro																	Claim verified
Solid Soli																	based on the
Royal My My My My My My My M										Undelivered Club							documents
No. No.																	i.e., APPAC
281 Castle RQ4 RSSELETANCES \$1,10,144 \$1,00,000 \$1,537 \$25,000 \$1,43,57 and conjust fund \$0 lab \$0 \$0 \$36,8397 \$0 lb \$1,537 \$1,00,000 \$1,537 \$25,000 \$1,43,57 and conjust fund \$0 lab \$0 \$0 \$38,84,040 \$0 \$0 \$38,84,040 \$0 lb \$1,000		Royal		Mr Morgan													submitted by
1.00 1.00	391		R604		61 10 514	1 00 000			1 //1 557		0	No	NΔ	0		0 59 68 957	0 the claimants
1,41,57 2,52,50 1,00,000 1,41,57 2,55,50 1,00,000 1,41,57 2,50,000 1,41,57	331	Custic	11004	Balakrisiilali	01,10,514	1,00,000	16 557	25.000	1,41,557	and corpus rand		140	14/3			33,00,337	o the claimants
Page Page							10,557	25,000									
Property Property																	
Property Property																	Claim verified
No. No.																	based on the
Boys Boys										Undelivered Club							documents
Simple Store Sto																	i.e., APPAC
SSP Act SSP Mr. DEPEAC GO.75.597 1,00,000 16,557 25,000 1,41,557 2		Royal															submitted by
18,557 25,000 18,557 2	392		R504	Mr DEEPAK C	60 25 597	1 00 000			1 41 557		0	No	NΑ	0		0 58 84 040	0 the claimants
Note Note	552	Custic	11301	MIT DELITING	00,23,337	1,00,000	16 557	25.000	2,12,557	and corpus rand		110	1471	Ŭ		30,01,010	o the damants
Royal Roya							10,557	25,000									
Royal Roya										ĺ							
Royal Roya										ĺ							Claim verified
No. No.										1				1			based on the
No. No.										Undelivered Club							documents
Mrs. Nirmata Mrs.																	i.e., APPAC
338 Castle R502 Salakrishnam 61,24,832 1,00,000 0 0 0 0 0 0 0 0		Royal		Mrs Nirmala													submitted by
Column	393		R602		61.24.832	1.00.000			1.41.557		0	No	NA	0		0 59.83.275	0 the claimants
Royal Roya					,,	_,	0	0	_,,								
Royal 394 Castle R306 Mr. RAJESH. W 52,85,506 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0							U	U									
Royal 394 Castle R306 Mr. RAJESH. W 52,85,506 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0																	
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Royal 394 Castle R206 Mr. RAJESH. V 52,85,506 0 0 0 0 0 0 0 0 0																	based on the
Royal Royal Sastle R206 Mr. RAJESH. K 51,88,308 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0										Undelivered Club							documents
Royal 394 Castle 8306 Mr. RAIESH. V 52,85,506 0 0 0 0 52,85,506 0 the composition 0 0 0 0 0 0 0 0 0																	i.e., APPAC
394 Castle R306 Mr. RAIESH. V 52,85,506 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0		Royal															submitted by
Royal Roya	394		R306	Mr RAIFSH V	52 85 506	0			0		0	No	NΑ	0		0 52.85.506	0 the claimants
Royal 395 Castle R206 Mr. RAJESH. K 51,88,308 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0					,,	-	0	0	-								
Royal Royal							0	· ·									
Royal Royal																	
Royal Royal																	Claim verified
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Royal 395 Castle R206 Mr. RAJESH. K 51,88,308 0										Undelivered Club							documents
Royal R206 Mr. RAJESH. K S1,88,308 O O O O O O O O O																	i.e., APPAC
395 Castle R206 Mr. RAJESH. K 51,88,308 0 0 0 0 0 51,88,308 0 0 th No NA		Royal															submitted by
Royal Royal Royal R202 R S1,79,323 O 16,557 25,000 Undelivered Club Click Clic	395		R206	Mr. RAJESH. K	51,88,308	0			0		0	No	NA	0		0 51,88,308	0 the claimants
No. No.			1	 	. ,		0	0			1	<u> </u>				1	
Sample S							Ü			ĺ							
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Sample S										ĺ							Claim verified
No No No No No No No No										1				1			based on the
Royal 396 Castle R202 R S S S S S S S S S S S S S S S S S S										Undelivered Club							documents
Royal Royal R202 MR. LALITH KUMAR. R202 R 51,79,323 0																	i.e., APPAC
396 Castle R202 R 51,79,323 0 0 and corpus fund 0 No NA 0 0 51,79,323 0 th		Royal		Mr. LALITH KUMAR.													submitted by
16,557 25,000 Undelivered Club Undelivered Club	396		R202	R	51,79,323	0			0		0	No	NA	0		0 51,79,323	0 the claimants
Cia ba			1				16.557	25.000			1	1					
ba Undelivered Club							_==,55.	,		1							
ba Undelivered Club										ĺ							
ba Undelivered Club										ĺ							Claim verified
Undelivered Club do										ĺ							based on the
										Undelivered Club							documents
membership, i.e																	i.e., APPAC
		Royal		Mr. PRIYAPRANESH.													submitted by
			1		62.05.620	1 00 000	i	1	1 /1 557		1	No	NΔ	0	l	60 64 072	0 the claimants

		1				10.000			1					1	<u> </u>
						16,557	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
			Mr. MOHAMED						membership,						i.e., APPAC
	Royal		SHEIK UDHUMAN. P						maintenance fee						submitted by
200	Castle	R104	V	53,89,704	1,00,000			1 41 557	and corpus fund		No	NA	0	52,48,147	0 the claimants
390	Castle	K104	<u>r</u>	33,09,704	1,00,000			1,41,337	and corpus rund	·	INO	IVA	U	32,46,147	U tile cialillants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
	D I								membership,						i.e., APPAC
200	Royal	R102	AA. CVED ALL AAA	50,88,828	0				maintenance fee				0	50,88,828	submitted by 0 the claimants
399	Castle	KIUZ	Mr. SYED ALI. A M	50,88,828	U			U	and corpus fund		No	NA	U	 50,88,828	U the claimants
						20,998	25,000								
						1		1	ĺ		1	1			Cl-1
															Claim verified
						1		1			1	1			based on the
									Undelivered Club						documents
	Pove!					1		1	membership,		1	1			i.e., APPAC submitted by
400	Royal Castle	Q704	Mr. UMANATH. V	55,12,349	0			45.000	maintenance fee and corpus fund		N. N. a	NA		54,66,351	0 the claimants
400	Castle	Q704	IVIT. UIVIANATH. V	55,12,349	U			45,998	and corpus rund	U	No	INA	U	54,00,351	U the claimants
						16,557	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
	David		NA KANANIA						membership,						i.e., APPAC
401	Royal Castle	Q606	Mrs. KAMALA LAKSHMI. I	60,27,908	1,00,000			1 41 557	maintenance fee and corpus fund		No	NA	0	58,86,351	submitted by 0 the claimants
401	Castle	Q000	LAKSHIVII. I	00,27,900	1,00,000	46.557	25.000	1,41,557	and corpus rund		INO	IVA	U	30,00,331	U tile cialillatits
						16,557	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
						1		1	membership,		1	1			i.e., APPAC
	Royal					1		1	maintenance fee		1	1			submitted by
402	Castle	Q602	Mrs. JEYASUNDARI. P	65,38,505	1,00,000	1		1 //1 557	and corpus fund		No	NA	0	63,96,948	0 the claimants
402	Castic	Q002	IVII S. JE IMSUNDANI. P	00,00,000	1,00,000	0	0	1,41,557	ana corpus runu		140	14/4	0	 03,30,346	o the claimants
						U	U	1	1		1	1			
						1		1	ĺ		1	1			
								ĺ	1				1		Claim verified
								ĺ	1				1		based on the
						1		1	Undelivered Club		1	1			documents
						1		1	membership,		1	1			i.e., APPAC
	Royal					1		1	maintenance fee		1	1			submitted by
403	Castle	Q406	Mrs. ABIRAMI. B	49,47,236	0	1		0	and corpus fund	-	No	NA	n	49,47,236	0 the claimants
.55		50		,,200	,	16,557	25,000			+ -	1	+	<u> </u>	13, 17,230	- Life claimants
						10,337	23,000		ĺ						
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						1		1	ĺ		1	1			Claim verified
						1		1	ĺ		1	1			based on the
								ĺ	Undelivered Club				1		documents
			Mr. BHASKAR					ĺ	membership,				1		i.e., APPAC
	Royal		MANAVALAN			1		1	maintenance fee		1	1			submitted by
404	Castle	Q306	MUDHALIYAR	49,94,764	1,00,000	1		1 41 557	and corpus fund	-	No	NA	n	48,53,207	0 the claimants
704	Castic	2500	MODIFICIAN	75,57,707	1,00,000	1	1	1,71,337	and corpus runu		1.40	(1/1)	U	40,33,207	o the claimants

	ı		1					1	1	T	ı			ı	_	<u> </u>
						16,557	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
405	Castle	Q304	Mrs. MARYKUTTY. K J	53,44,568	1,00,000			1,41,557	and corpus fund	0	No	NA	0		0 52,03,011	0 the claimants
						20,697	25,000									
						.,	.,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
406	Castle	Q104	Miss. PARVATHY. S	63,10,757	1,00,000			1,45,697	and corpus fund	0	No	NA	0		0 61,65,060	0 the claimants
						20,696	25,000									
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		1							1	1				1		
									ĺ							Claim verified
																based on the
		1							Undelivered Club	1				1		documents
	Royal	1							membership, maintenance fee	1				1		i.e., APPAC submitted by
407	Royal Castle	D711	Mr. MURUGAN. K M	55,26,040	1,00,000			1 45 606	and corpus fund	_	No	NA	^		0 53,80,344	0 the claimants
407	Castie	D/11	IVII. IVIOROGAN. K IVI	33,20,040	1,00,000	20.507	25.000	1,43,030	and corpus rund	0	INO	14/4	0		53,60,344	o the claimants
						20,697	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Miss. SUMALIKA.						maintenance fee							submitted by
408	Castle	D613	CHAUDHURI	59,02,493	1,00,000			1,45,697	and corpus fund	0	No	NA	0		0 57,56,796	0 the claimants
						0	0									
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																Claim verified
																based on the
		1							Undelivered Club	1				1		documents
		1							membership,	1				1		i.e., APPAC
	Royal	1							maintenance fee	1				1		submitted by
409	Castle	D513	Mr. A ANANDRAJ	58,90,103	0			0	and corpus fund	0	No	NA	0		0 58,90,103	0 the claimants
						16,557	25,000									
		1							1	1				1		
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									ĺ							Claim verified
		1								1				1		based on the
									Undelivered Club							documents
	Pour!								membership,							i.e., APPAC
410	Royal Castle	D413	Mrs. SUBHASHINI. B	56,80,307	1,00,000			1 41 557	maintenance fee and corpus fund	_	No	NA	_	1	0 55,38,750	submitted by 0 the claimants
410	castie	D413	IVII S. SUDFIASHINI. B	30,00,307	1,00,000	2	_	1,41,55/	and corpus fund	U	INU	INA	0		55,38,/50	o une cialmants
		1				0	0		1	1				1		
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		1							1	1				1		Claim verified
		1							ĺ	1				1		based on the
		1							Undelivered Club	1				1		documents
									membership,							i.e., APPAC
	Royal	1							maintenance fee	1				1		submitted by
411	Castle	D113	Mrs. TAMIL SELVI. D	59,31,598	0			0	and corpus fund	0	No	NA	0	1	0 59,31,598	0 the claimants
				,1,550	,	l	1	· ·			1	1,		l	55,52,550	- inc ciannality

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	ĺ					20,730	25,000								
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	l														Claim verified
	l														based on the
	l								Undelivered Club						documents
	l								membership,						i.e., APPAC
	Royal		Mr. SULTAN BATCHA.						maintenance fee						submitted by
412	Castle	1706	A	60,66,006	1,00,000			1,45,730	and corpus fund	0	No	NA	0	0 59,20,276	0 the claimants
						0	0		·						
	l					U	U								
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	l														Claim verified
	1														based on the
	1								Undelivered Club						documents
	l								membership,						i.e., APPAC
	Royal		Mr. JEBA THAI ARUL						maintenance fee						submitted by
413	Castle	1410	PRAKASH	51,18,579	0			0	and corpus fund	(No	NA	0	0 51,18,579	0 the claimants
						0	0								
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	1						1			1					Claim verified
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	i						1		Undelivered Club			1			documents
	l								membership,						i.e., APPAC
	Royal		Mr.						maintenance fee						submitted by
414	Castle	1310	CHANDRASEKHAR. N	55,23,751	0			0	and corpus fund	(No	NA	0	0 55,23,751	0 the claimants
						20,730	25,000								
	l					,	,								
	1														
	1														Claim verified
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	l														based on the
	1								Undelivered Club						documents
	1								membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
415	Castle	1706	Mr. Sultan Batcha. A	60,66,006	1,00,000			1,45,730	and corpus fund	(No	NA	0	0 59,20,276	0 the claimants
						16,584	25,000								
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	1	1					İ		Undelivered Club	1		1	1		documents
	1	1					İ		membership,	1		1	1		i.e., APPAC
	Royal	1					İ		maintenance fee	1		1	1		submitted by
416	Castle	1306	Mr. JAGAN. M	59,12,805	0		İ	41,584	and corpus fund	(No	NA	0	0 58,71,221	0 the claimants
						16,584	25,000					1			
	1	1					-,			1		1	1		
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							1		Undelivered Club			1			documents
							1	ĺ	membership,			1			i.e., APPAC
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	Royal		Mr. PRASANNA						maintenance fee						submitted by
417	Royal Castle	1101	Mr. PRASANNA SRINATH. J	63,20,436	1,00,000			1,41,584	maintenance fee and corpus fund	(No	NA	0	0 61,78,852	0 the claimants
417		1101		63,20,436	1,00,000	16,611	25,000	1,41,584		C	No No	NA	0	0 61,78,852	
417		1101		63,20,436	1,00,000	16,611	25,000	1,41,584		(No	NA	0	0 61,78,852	
417		1101		63,20,436	1,00,000	16,611	25,000	1,41,584		C	No No	NA	0	0 61,78,852	
417		1101		63,20,436	1,00,000	16,611	25,000	1,41,584		C) No	NA	0	0 61,78,852	0 the claimants
417		1101		63,20,436	1,00,000	16,611	25,000	1,41,584		(No	NA	0	0 61,78,852	0 the claimants Claim verified
417		1101		63,20,436	1,00,000	16,611	25,000	1,41,584	and corpus fund	C) No	NA	0	0 61,78,852	0 the claimants Claim verified based on the
417		1101		63,20,436	1,00,000	16,611	25,000	1,41,584	and corpus fund Undelivered Club	C) No	NA	0	0 61,78,852	0 the claimants Claim verified based on the documents
417	Castle	1101	SRINATH. J	63,20,436	1,00,000	16,611	25,000	1,41,584	undelivered Club membership,	C) No	NA	0	0 61,78,852	Claim verified based on the documents i.e., APPAC
		1101		63,20,436 65,81,469	1,00,000	16,611	25,000		and corpus fund Undelivered Club) No	NA NA	0	0 61,78,852 0 64,39,858	0 the claimants Claim verified based on the documents

		_	1		1			1	1	1					
						16,800	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
419	Castle	1307	Mr. Thanigai Malai. T	63,62,304	1,00,000			1,41,800	and corpus fund	0	No	NA	0	62,20,504	0 the claimants
						16,611	25,000								
						10,011	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
420	Castle	1508	Miss. RANJINI. V	64,00,249	1,00,000			1,41,611	and corpus fund	0	No	NA	0	62,58,638	0 the claimants
						16,611	25,000								
								İ			1				
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								İ			1				Claim verified
								İ			1				based on the
								1	Undelivered Club		l				documents
								1	membership,		l				i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	1408	Mrs. USHARANI. V	55,74,912	1,00,000			1,41,611	and corpus fund	0	No	NA	0	54,33,301	0 the claimants
					, ,	0	0		·						
						0	U								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal				_			_	maintenance fee	_					submitted by
422	Castle	1308	Mr. DINESH A	41,19,894	0			0	and corpus fund	0	No	NA	0	41,19,894	0 the claimants
						0	0								
															Claim verified
															Claim verified based on the
									Undelivered Club						
									Undelivered Club membership,						based on the
	Royal								membership,						based on the documents i.e., APPAC
	Royal Castle	1208	Mrs. UMASANKARI. K	58,34,737	0			0		0	No	NA	0	D 58,34,737	based on the documents
		1208	Mrs. UMASANKARI. K	58,34,737	0	16.800	25,000	0	membership, maintenance fee	0	No	NA	0	58,34,737	based on the documents i.e., APPAC submitted by
		1208	Mrs. UMASANKARI. K	58,34,737	0	16,800	25,000	0	membership, maintenance fee	0	No	NA	0	58,34,737	based on the documents i.e., APPAC submitted by
		1208	Mrs. UMASANKARI. K	58,34,737	0	16,800	25,000	0	membership, maintenance fee	0	No	NA	0	58,34,737	based on the documents i.e., APPAC submitted by
		1208	Mrs. UMASANKARI. K	58,34,737	0	16,800	25,000	0	membership, maintenance fee	0	No	NA	0	58,34,737	based on the documents i.e., APPAC submitted by 0 the claimants
		1208	Mrs. UMASANKARI. K	58,34,737	0	16,800	25,000	0	membership, maintenance fee	0	No	NA	0	58,34,737	based on the documents i.e., APPAC submitted by 0 the claimants
		1208	Mrs. UMASANKARI. K	58,34,737	0	16,800	25,000	0	membership, maintenance fee and corpus fund	0	No	NA	0	58,34,737	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
		1208	Mrs. UMASANKARI. K	58,34,737	0	16,800	25,000	0	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	58,34,737	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
423	Castle	1208	Mrs. UMASANKARI. K	58,34,737	0	16,800	25,000	0	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	58,34,737	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
423	Castle Royal					16,800	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
423	Castle	1208	Mrs. UMASANKARI. K Mr. Pappu Raja. P	58,34,737 60,70,719	1,00,000				membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	58,34,737 59,28,919	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
423	Castle Royal					16,800 16,692	25,000 25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
423	Castle Royal								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
423	Castle Royal								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
423	Castle Royal								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
423	Castle Royal								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the document on the claimants
423	Castle Royal								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents do the claimants
423	Castle Royal								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the document on the claimants
423	Castle Royal								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents do the claimants

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						20,865	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
426	Castle	Q705	Mrs. YASMIN BEGAM	62,15,456	1,00,000			1,45,865	and corpus fund	0	No	NA	0	0 60,69,591	0 the claimants
						20,865	25,000								
						,									
															Claim verified
															based on the
									the delicence of Club						
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
427	Castle	Q703	Mrs. YASMIN BEGAM	59,76,174	1,00,000			1,45,865	and corpus fund	C	No	NA	0	0 58,30,309	0 the claimants
						16,692	25,000								
		1							İ	1	1	1	1		
		1							İ	1	1	1	1		Claim verified
		1							I	1	1	1	1		based on the
		1							Undelivered Club		1	1			documents
		1							membership,	1	1	1	1		i.e., APPAC
	Royal		Mrs. SHANTHI						maintenance fee						submitted by
428	Castle	Q607	PANDIYAN. P	63,68,632	1,00,000			1 41 692	and corpus fund		No	NA	0	0 62,26,940	0 the claimants
120	Custic	4007	174101174411	00,00,002	1,00,000	16,692	25.000	1,11,032	ana corpas rana	_			Ŭ	02,20,310	o the damanes
						16,692	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. SHANTHI						maintenance fee						submitted by
429	Castle	Q605	PANDIYAN. P	63,66,299	1,00,000			1,41,692	and corpus fund	C	No	NA	0	0 62,24,607	0 the claimants
						16,692	25,000								
															Claim verified
															based on the
		1							Undelivered Club		1	1			documents
		1							membership,	1	1	1	1		i.e., APPAC
	Royal	1	Mrs. SHANTHI						maintenance fee	1	1	1	1		submitted by
	Castle	Q603	PANDIYAN. P	1,10,29,578	1,00,000			1 /1 602	and corpus fund		No	NA	0	0 1,08,87,886	0 the claimants
430	Castle	Q003	FAINDITAIN, P	1,10,23,370	1,00,000	40.000		1,41,092	and corpus ruffd		INU	INA	U	1,00,87,880	U the claimants
						16,692	25,000		1		1		1		
		1							I	1	1	1	1		
		1							1		1	1			
		1							1		1	1			Claim verified
		1							İ	1	1	1	1		based on the
		1							Undelivered Club		1	1			documents
		1							membership,	1	1	1	1		i.e., APPAC
	Royal	1	Mr. RAJAKUMARAN.						maintenance fee		1	1			submitted by
431	Castle	Q507	<u>V</u>	63,71,149	1,00,000			1,41,692	and corpus fund	C	No	NA	0	0 62,29,457	0 the claimants
		1				16,692	25,000		İ		†	1			
						-,	-,		1		1		1		
		1							I	1	1	1	1		
		1							İ	1	1	1	1		Claim verified
		1							1		1	1			based on the
		1							Undelivered Club	1	1	1	1		
							1	1	onuenverea cidb	i	1	1	1	1	documents
															i - ADDAC
	Dava!								membership,						i.e., APPAC
400	Royal Castle	Q503	Mrs. GEETHA. M	67,15,369	1,00,000			4 44 000			No	NA		0 65,73,677	i.e., APPAC submitted by 0 the claimants

		1	1					1		1		,		1		
						16,692	25,000									
																Claim verified
									11 - d - P d - Cl - Is							based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. RAMAMOORTHY.						maintenance fee	_			_			submitted by
433	Castle	Q307	<u>S</u>	61,90,339	1,00,000			1,41,692	and corpus fund	0	No	NA	0		0 60,48,647	0 the claimants
						17,043	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
434	Castle	Q207	Mr. RAKESH. G	79,14,839	1,00,000			1,42,043	and corpus fund	C	No	NA	0		0 77,72,796	0 the claimants
						21,238	25,000									
								1			1	1				
								ĺ			1		1			Claim verified
		1						İ		1	1	1	1			based on the
								ĺ	Undelivered Club		1		1			documents
								ĺ	membership,		1		1			i.e., APPAC
	Royal		Mr. SRINIVASAN					1	maintenance fee		1	1				submitted by
435	Castle	P706	SABARATHNAM	57,79,067	0			46,238	and corpus fund	C	No	NA	0		0 57,32,829	0 the claimants
						0	0									
						0	· ·									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Poval		Mr. KUMARAGURU.						maintenance fee							submitted by
126	Royal Castle	P607	D. ROIVIARAGORO.	64,55,767	0				and corpus fund		No	NA	0		0 64,55,767	0 the claimants
430	Castle	P607	<u>K</u>	04,55,767	U			U	and corpus rund	U	INO	INA	U		04,55,767	U the claimants
						16,746	25,000									
																Claim verified
		1						İ		1	1	1	1			based on the
		1						İ	Undelivered Club	1	1	1	1			documents
								1	membership,		1	1				i.e., APPAC
	Royal							1	maintenance fee		1	1				submitted by
437	Castle	P603	Mrs. SMRITI NAIDU	60,12,933	1,00,000			1,41,746	and corpus fund	0	No	NA	0		0 58,71,187	0 the claimants
						20,697	25,000]			1	1				
								1			1	1				
								1			1	1				
								ĺ			1		1			Claim verified
								ĺ			1		1			based on the
		1						İ	Undelivered Club	1	1	1	1			documents
		1						İ	membership,	1	1	1	1			i.e., APPAC
	Royal	1						İ	maintenance fee	1	1	1	1			submitted by
438	Castle	P506	Mr. KUMAR. S	66,24,107	1,00,000			1,45,697	and corpus fund	0	No	NA	0		0 64,78,410	0 the claimants
		1	 			16,746	25,000	1	1		1	†				
						,,		1			1	1				
								ĺ			1		1			
								ĺ			1		1			Claim verified
								ĺ			1		1			based on the
								ĺ	Undelivered Club		1		1			documents
								ĺ	membership,		1		1			i.e., APPAC
	Royal	1						İ	maintenance fee	1	1	1	1			submitted by
130	Castle	P203	Mr. OTARAM	61,85,266	1,00,000			1 //1 7/6	and corpus fund		No	NA	0		0 60,43,520	0 the claimants
455	CUSTIC	1 200	····· OTANAIVI	01,00,200	1,00,000	1	1	1,41,740	and corpus fulld		/10	14/4			00,43,320	o the claimalits

						0	0	1				$\overline{}$	$\overline{}$		T	
1					' I	U	U						1	ļ		
1					' l						1		1	l		
1					' I	1					1		۱	1		Claim verified
1					' I	1					1		۱	1		based on the
1					' I	1			Undelivered Club		1		۱	1		documents
] 1	Poval				'				membership,		1		1	l		i.e., APPAC
	Royal Castle	1707	Miss. BHAVYA. D	57,74,588	0			^	maintenance fee and corpus fund	^	No	NA	1	1	57,74,58	submitted by 0 the claimants
440	CUSTIC	1,0/	MISS. DITAVIA. U	31,14,300	J	16,800	25,000	0	and corpus ruriu		1110	14/5	U		57,74,58	o the cialmants
] 1					'	10,800	23,000				1		1	l		
1					' I	1					1		۱	1		
] 1					'						1		1	l		Claim verified
1 1					'						1		1	l		based on the
1					' i	1	Ì	ĺ	Undelivered Club	1	1		۱	1		documents
] 1	Bou-e!				'				membership,		1		1	l		i.e., APPAC
	Royal Castle	1609	Mrs. GEETHA. CH	65,51,935	1,00,000	1	Ì	1 41 000	maintenance fee and corpus fund	_	No	NA	1	1	64,10,13	submitted by 0 the claimants
441	CUSTIC	1003	IFII 3. SELITIA. CT	03,31,300	1,00,000	16,800	25,000	1,41,800	and corpus ruriu		1110	14/5	U		04,10,1:	o the cialmants
1					' i	10,800	25,000	ĺ		1	1		۱	1		
1					' l						1		1	l		
1					' I	1					1		۱	1		Claim verified
1					' I						1		۱	1		based on the
1					' l				Undelivered Club		1		1	l		documents
1					' l				membership,		1		1	l		i.e., APPAC
	Royal	1607	Mr. DAMATCII C	(4 (0 474	1.00.000			4	maintenance fee	_	Ne	NI A	1	-		submitted by
442	Castle	1607	Mr. RAMESH. S	61,68,174	1,00,000	46.000	25.000	1,41,800	and corpus fund	- 0	No	NA	0	0	60,26,37	'4 0 the claimants
1					' l	16,800	25,000				1		1	l		
1					' l						1		1	l		
1					' I						1		۱	1		Claim verified
1					' I						1		۱	1		based on the
1					' l				Undelivered Club		1		1	l		documents
1					' I				membership,		1		۱	1		i.e., APPAC
	Royal								maintenance fee		l	I I	1	l		submitted by
443	Castle	1605	Mrs. VASANTHANY. V	62,76,101	1,00,000	<u> </u>	<u> </u>	1,41,800	and corpus fund	0) No	NA	0	0	61,34,30	1 0 the claimants
] 1					' l	16,800	25,000				1		1	l		
] 1					' I						1		۱	1		
] 1					' l						1		1	l		Claim verified
1					' i	1	Ì	ĺ		1	1		۱	1		based on the
] 1					' I				Undelivered Club		1		۱	1		documents
] 1					' l				membership,		1		1	l		i.e., APPAC
	Royal		Mr. KARUNAKARAN.		' l				maintenance fee		1		1	l		submitted by
444	Castle	1509	<u>s</u>	61,82,659	1,00,000			1,41,800	and corpus fund	0	No	NA	0	0	60,40,85	9 0 the claimants
 	_	1]		' <u></u>	16,800	25,000	<u> </u>		1	1		1]	1		1 1 7
1					' l						1		1	l		
] 1					' l						1		1	l		Claim verified
] 1					' I						1		۱	1		based on the
1					' l				Undelivered Club		1		1	l		documents
1					' I				membership,		1		۱	1		i.e., APPAC
] 1	Royal				' I				maintenance fee		1		۱	1		submitted by
	Castle	1607	Mr. Ramesh. S	61,68,174	1,00,000		<u></u>	1,41,800	and corpus fund	0	No	NA	0	0	60,26,37	
						16,800	25,000						1		I	
] 1					' i	1	Ì	ĺ		1	1		۱	1		
1					' l						1		1	l		et
] 1					' I						1		۱	1		Claim verified based on the
] 1					' I				Undelivered Club		1		۱	1		documents
l l					' i	1	Ì	ĺ	membership,	1	1		۱	1		i.e., APPAC
] 1	Royal				' l				maintenance fee		1		1	l		submitted by
	Castle	1507	Mr. ANWAR DEEN. N	60,66,275	1,00,000			1,41,800	and corpus fund	0	No	NA	0		59,24,47	

_		1				15.000	0.5.000	1	1	1						1 1
						16,800	25,000									
																Claim varified
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee					_		submitted by
447	Castle	1407	Mr. GURUBALA. S	64,04,194	1,00,000			1,41,800	and corpus fund	0	No	NA	0	C	62,62,39	4 0 the claimants
						16,800	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
448	Castle	1405	Mr. THILAGAR N	63,09,064	1,00,000			1,41,800	and corpus fund	0	No	NA	0	C	61,67,26	4 0 the claimants
						16,800	25,000									
									1							
									ĺ		1					Claim verified
									ĺ		1					based on the
									Undelivered Club		1					documents
									membership,		1					i.e., APPAC
	Royal								maintenance fee							submitted by
449	Castle	1305	Mr. SRINIVASAN. M	64,15,116	1,00,000			1,41,800	and corpus fund	0	No	NA	0	C	62,73,31	6 0 the claimants
						16,800	25,000									
						.,	,,,,,,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. SENTHIL KUMAR.						maintenance fee							submitted by
	Castle	1207	A	61,98,397	1,00,000			1.41.800	and corpus fund	0	No	NA	0	C	60,56,59	
.50	castic	1207		01,30,337	1,00,000	16,800	25,000	2,12,000	and corpus rand		110		Ü		00,50,55	o the damants
						16,800	25,000									
																Claim verified
									Unadalissanad Club							based on the
									Undelivered Club		1					documents
	Royal								membership,		1					i.e., APPAC submitted by
	Royal	11.07	Mrs IAVA V	61 57 360	1,00,000			1 44 000	maintenance fee	_	No	NIA	_	(60,15,56	
451	Castle	1107	Mrs. JAYA. K	61,57,360	1,00,000			1,41,800	and corpus fund	0	No	NA	U	(60,15,56	o une cialmants
						16,800	25,000		ĺ							
									ĺ							
									İ		1					
									İ		1					Claim verified
									L		1					based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. AYESHA						maintenance fee							submitted by
452	Castle	1105	KULSUM SHAIKH	62,29,749	1,00,000			1,41,800	and corpus fund	0	No	NA	0	C	60,87,94	9 0 the claimants
						16,827	25,000				1					
									ĺ		1					
									1							
									İ		1					Claim verified
									İ		1					based on the
									Undelivered Club							documents
									membership,		1					i.e., APPAC
	Royal								maintenance fee		1					submitted by
453	Castle	Q608	Mr. RAJESH. R	59,38,618	1,00,000			1,41,827	and corpus fund	0	No	NA	0	C	57,96,79	1 0 the claimants
						1									1	

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						21,068	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr.						maintenance fee						submitted by
454	Castle	P709	HARIHARASUDAN	65,52,178	1,00,000			1,46,068	and corpus fund	0	No	NA	0	0 64,06,110	0 the claimants
						16,854	25,000								
						,									
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	David		MA- DECINICII DAIANI												
	Royal	P609	Mr. DESINGU RAJAN.	60.07.400	4 00 000			4 44 05 4	maintenance fee				0	67.55.645	submitted by
455	Castle	P609	<u>K</u>	68,97,499	1,00,000			1,41,854	and corpus fund	Ü	No	NA	U	0 67,55,645	0 the claimants
						16,854	25,000								
									1						
									İ	1		1	1		l
									İ	1		1	1		Claim verified
									1						based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. METILDA ROSY.						maintenance fee						submitted by
456	Castle	P509	<u>P B</u>	62,09,305	1,00,000			1,41,854	and corpus fund	C	No	NA	0	0 60,67,451	0 the claimants
						16,854	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
457	Castle	P409	Mrs. PREMA. M	56,50,350	1,00,000			1 41 054	and corpus fund		No	NA	0	0 55,08,496	
457	Castle	P409	IVITS. PREIVIA. IVI	50,50,350	1,00,000			1,41,854	and corpus rund	U	INO	IVA	U	55,08,490	U the claimants
						21,101	25,000								
															Claim verified
															based on the
									Undelivered Club	1		1	1		documents
									membership,	1		1	1		i.e., APPAC
	Royal								maintenance fee						submitted by
458	Castle	1702	Miss. PRIYA. V N	62,41,266	1,00,000			1,46,101	and corpus fund	0	No	NA	0	 0 60,95,165	0 the claimants
						16,881	25,000								
									ĺ			1			
									ĺ			1			
									İ	1		1	1		Claim verified
									İ	1		1	1		based on the
									Undelivered Club						documents
									membership,	1		1	1		i.e., APPAC
	Royal								maintenance fee						submitted by
459	Castle	1502	Mr. VELAPPAN. L	60,92,532	1,00,000			1.41 881	and corpus fund	0	No	NA	0	0 59,50,651	0 the claimants
733		.552		00,32,332	2,00,000	0	0	1,71,001	a corpus rund	1			- 0	 55,50,031	5 and diamidita
						U	0		ĺ			1			
									İ	1		1	1		
									ĺ			1			Claim
									1						Claim verified
		1								1		1	1		based on the
			1			i		I	Undelivered Club	1		1	l		documents
															I.
	_ <		Mr.						membership,						i.e., APPAC
	Royal Castle	1302	Mr. MUTHURAMALINGA M. S	53,54,821	0				membership, maintenance fee and corpus fund) No	NA		0 53,54,821	i.e., APPAC submitted by 0 the claimants

	1	1				18,570	25,000	ı	ı	1	1	Т	1	1	
						18,370	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
	Royal								membership, maintenance fee						i.e., APPAC submitted by
461	Castle	1102	Mr. RAVI. N	48,78,191	1,00,000			1,43,570	and corpus fund	0	No	NA	0	47,34,621	0 the claimants
						16,989	25,000								
															Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
462	Royal Castle	R605	Ma CURURAL D	64,72,779	1,00,000			1 41 000	maintenance fee	0) NI=	NA	0	62 20 700	submitted by 0 the claimants
462	Castle	KOUS	Mr. GURURAJ. D	64,72,779	1,00,000	16,989	25,000	1,41,989	and corpus fund	U	No	IVA	U	63,30,790	o the claimants
						10,303	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
	Royal		Mrs. NIRMALA						membership, maintenance fee						i.e., APPAC submitted by
463	Castle	R603	BALAKRISHNAN	65,10,538	1,00,000			1,41,989	and corpus fund	0	No	NA	0	63,68,549	0 the claimants
						16,989	25,000								
															Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
161	Royal Castle	R505	Mr. VIJAYAKUMAR. V	62,40,725	1,00,000			1 41 090	maintenance fee and corpus fund	0) No	NA	0	60,98,736	submitted by 0 the claimants
404	Castie	11303	<u>K</u>	02,40,723	1,00,000	0	0	1,41,363	and corpus rund	0	INO	INA	0	00,36,730	o the damants
															Claim verified
															based on the
									Undelivered Club						documents
	Royal		Mr. Gangadharan. K						membership, maintenance fee						i.e., APPAC submitted by
465	Castle	1103	<u>N</u>	54,06,570	0			0	and corpus fund	0	No	NA	0	54,06,570	0 the claimants
						16,989	25,000								
															Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
466	Royal Castle	R503	Mr. AZHAGUVEL. V	66,16,067	1,00,000			1,41.989	maintenance fee and corpus fund	0) No	NA	0	64,74,078	submitted by 0 the claimants
.50				,3,007	_,,	16,989	25,000	2, 12,505	2 22. 200 10110		1			3.,. 1,070	- Life Gainfalls
															Claim verified
															based on the
									Undelivered Club membership,						documents i.e., APPAC
	Royal		Mrs. Nirmala						maintenance fee						submitted by
467	Castle	R603	Balakrishnan	65,10,538	1,00,000			1,41,989	and corpus fund	0	No	NA	0	63,68,549	0 the claimants

						ſ	T	ı	1			_				1
						16,989	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
468	Castle	R205	Mr. SASI KUMAR. D	54,72,245	1,00,000			1 //1 989	and corpus fund		No	NA	0		0 53,30,256	0 the claimants
400	Castic	11203	IVII. SASI KOIVIAK. D	34,72,243	1,00,000			1,41,505	ana corpas rana	,	140	14/3	Ü		33,30,230	o the claimants
						16,989	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. MOHAMED						maintenance fee							submitted by
469	Castle	R203	BASHEER MOHIDEEN	59,99,195	1,00,000			1.41.989	and corpus fund	0	No	NA	0		0 58,57,206	0 the claimants
103	castic	TILOS	DA CONCENT WIGHT DEEM	33,33,233	1,00,000	47.042	25.000	1,11,505	and corpus rand	_			Ŭ		30,37,200	o the damanes
						17,043	25,000									
									1			1				
		1							İ	1	1	1	1			
		1							İ	1	1	1	1			Claim verified
									1			1				based on the
									Undelivered Club			1				documents
		1							membership,	1	1	1	1			i.e., APPAC
	Royal		Miss. HEMALAKSHMI						maintenance fee							submitted by
470	Castle	R707	. P	56,76,521	1,00,000			1.42.043	and corpus fund	0	No	NA	0		0 55,34,478	0 the claimants
				, -,-	,,	17,043	25,000	, ,							,-,	
						17,043	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. SUBRAMANIAN.						maintenance fee							submitted by
471	Castle	R507	R	63,96,238	1,00,000			1.42.043	and corpus fund	0	No	NA	0		0 62,54,195	0 the claimants
			-	,,	_,_,_,	0	0	_,,		_			-			
						U	U									
																Claim verified
																based on the
									Undelivered Club			1				documents
									membership,			1				i.e., APPAC
	Royal		Mr. SUDAKAR RAJA.						maintenance fee			1				submitted by
472	Castle	R407	K	64,94,623	0			0	and corpus fund	0	No	NA	0		0 64,94,623	0 the claimants
		+ -	_	- /- /		17,043	25,000	_		<u> </u>		+	l 		. ,- ,	
						17,043	25,000		1			1				
									1			1				
		1							İ	1	1	1	1			
		1							1							Claim verified
		1							1							based on the
		1							Undelivered Club							documents
		1							membership,							i.e., APPAC
	Royal								maintenance fee			1				submitted by
473	Castle	R207	Mr. PALANIVELU. D	54,63,365	1,00,000			1,42.043	and corpus fund	0	No	NA	n		0 53,21,322	0 the claimants
	+	+		- , - ,	,,	17,070	25,000	_,,0 13		 	 	+ -	ا ا		,-1,522	
		1				17,070	23,000		I	1	1	1	1			
									1			1				
									1			1				
		1							1							Claim verified
		1							İ	1	1	1	1			based on the
		1							Undelivered Club	1	1	1	1			documents
		1							membership,	1	1	1	1			i.e., APPAC
	Royal								maintenance fee			1				submitted by
		1	Mr. Abida. Rashid	64,00,882	1,00,000	Ī	1	1 42 070	and corpus fund	0	No	NA	0	1	0 62,58,812	0 the claimants
474	Castle	P502	IVIr. Abiga, Kasnig													

		1	T			1	T	1	ı		1					T T
						17,070	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
475	Castle	P402	Miss. VIDYA. R	63,88,605	1,00,000			1,42,070	and corpus fund	0	No	NA	0		0 62,46,535	0 the claimants
						17,070	25,000		·			1				
						17,070	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. RAVICHANDRAN.						maintenance fee							submitted by
476	Castle	P202	<u>A</u>	62,56,423	1,00,000			1,42,070	and corpus fund	0	No	NA	0		0 61,14,353	0 the claimants
						17,070	25,000									
						,	.,									
										1	1	1	l			
										1						Claim verified
										1	1	1	l			based on the
									Undolivered Club							
									Undelivered Club							documents
	D I								membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
477	Castle	P102	Mr. KARTHISEN. N	51,30,474	1,00,000			1,42,070	and corpus fund	0	No	NA	0		0 49,88,404	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. E MOHAN						maintenance fee							submitted by
470		1702		EQ 11 720	0			0			NI-	NI A	0		0 50 11 730	
4/8	Castle	1703	GANDHI	58,11,738	U			U	and corpus fund	U	No	NA	U		0 58,11,738	0 the claimants
						17,798	25,000									
																Claim verified
																based on the
									Undelivered Club	1	1	1	l			documents
									membership,							i.e., APPAC
	Royal								maintenance fee	1						submitted by
	Castle	Q709	Mr. RAMESH. G	70,59,903	0			42.798	and corpus fund	0	No	NA	0		0 70,17,105	0 the claimants
.,,		~. 33		,,,500		17,798	25,000	.2,750		⊢	+		-		, 0,17,103	- Inc claimants
						17,798	25,000									
										1						
										1						
										1	1	1	l			Claim verified
																based on the
									Undelivered Club	1	1	1	l			documents
									membership,	1	1	1	l			i.e., APPAC
	Royal								maintenance fee							submitted by
480	Castle	Q509	Mr. IYYAPPAN. M	63,61,027	1,00,000			1,42,798	and corpus fund	0	No	NA	0		0 62,18,229	0 the claimants
		1				0	0									
						Ī	_			1						
										1						
		1														Claim verified
			1			I	1		Ī	1	1	1	1	l	I	
																based on the
									Undelivered Club							documents
									membership,							documents i.e., APPAC
	Royal Castle	0611	Mr. PERUMAL PILLAI	61,35,405	0						No	NA			0 61,35,405	documents

			1	-				T		1	ı			_	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. Gangadharan. K						maintenance fee						submitted by
482	Castle	1703	N	54,06,570	0			0	and corpus fund	0	No	NA	0	54,06,570	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	0511	Mr. SURESH S	54,33,254	0			0	and corpus fund	0	No	NA	0	0 54,33,254	0 the claimants
						0	0		·						
									1						
		1	j			İ			İ	1			1		Claim verified
		1	j			İ			İ	1			1		based on the
		1	j			İ			Undelivered Club	1			1		documents
		1	j			İ			membership,	1			1		i.e., APPAC
	Royal		Mr. PRABHU						maintenance fee						submitted by
484	Castle	0604	SANKAR. P	53,44,646	0			0	and corpus fund	0	No	NA	0	53,44,646	0 the claimants
	custic	0001	5711101111	33,11,010	·	0	0		and corpus rand		110		Ū	33,11,010	o the damanes
						U	U								
															Claim verified
															based on the
									Undelivered Club						documents
	D 1								membership,						i.e., APPAC
405	Royal Castle	0200	AA. DIDUNDUA C	F2 44 6F0					maintenance fee					0 52,41,658	submitted by
485	Castle	O308	Mrs. BIRUNDHA G	52,41,658	0			U	and corpus fund	U	No	NA	0	0 52,41,658	0 the claimants
						0	0								
															Claim verified
															based on the
		1	j			İ			Undelivered Club	1			1		documents
	L.	1	l			İ			membership,	1			1		i.e., APPAC
	Royal		Mr. BHARATH						maintenance fee			L		.]	submitted by
486	Castle	O304	<u>VIGNESH</u>	54,85,316	0			0	and corpus fund	0	No	NA	0	54,85,316	0 the claimants
						0	25,000		ĺ						
									ĺ						
									1						
	1	1	j			1			ĺ	1				1	Claim verified
									1						based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal	L	I			1			maintenance fee	1	l			.]	submitted by
487	Castle	0210	Mr. MANIKANDAN A	49,55,496	0			25,000	and corpus fund	0	No	NA	0	0 49,30,496	0 the claimants
	1]			0	25,000		1	1				1	
	1		j			1			1	1				1	
									1						
		1	j			İ			İ	1			1		Claim verified
		1	j			İ			İ	1			1		based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal	1	j			1			maintenance fee	1				1	submitted by
	Castle	O507	Mr. MANIKANDAN A	48,13,606	0	1	1	25,000	and corpus fund	0	No	NA	0	0 47,88,606	0 the claimants

		1	1	1				Г	ı	1			1	1	_	
						0	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
	Castle	0307	Mr. THANGAVEL M	59,32,636	0			25,000	and corpus fund	0	No	NA	0		0 59,07,636	0 the claimants
						23,023	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
490	Castle	H401	<u>Vivek</u>	65,08,486	1,00,000			1,48,023	and corpus fund	0	No	NA	0		0 63,60,463	0 the claimants
						18,418	25,000									
																Claim worlf
		1					1									Claim verified based on the
									Undelivered Club							documents
			Mr.						membership,							i.e., APPAC
	Royal		BRINDAVANKUMAR.						maintenance fee							submitted by
	Castle	H301	J	53,97,582	1,00,000			1,43,418	and corpus fund	0	No	NA	0		0 52,54,164	0 the claimants
			-			18,418	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. SRIRAM						maintenance fee							submitted by
492	Castle	H101	<u>SRINIVASAN . R</u>	61,89,501	1,00,000		_	1,43,418	and corpus fund	0	No	NA	0		0 60,46,083	0 the claimants
						0	0									
																Claim verified
																based on the
							1		Undelivered Club							documents
									membership,							i.e., APPAC
	Royal	1					1		maintenance fee							submitted by
	Castle	O705	Mrs. JANAKI T. K	46,88,102	0			0	and corpus fund	0	No	NA	0		0 46,88,102	0 the claimants
						0	0									
							1									
																Claim verified
		1					1									based on the
									Undelivered Club							documents
	David	1	MATE CALMAN AFROSE				1		membership,							i.e., APPAC
	Royal Castle	0605	Mrs. SALMA AFROSE.	53,46,928	0		1		maintenance fee and corpus fund	_	No	NA	_		0 53,46,928	submitted by 0 the claimants
494	Castle	0003	2	33,40,320	U	22.000	35.000	U	and corpus ruffd	U	INU	INA	U		33,40,928	U the claimants
						23,908	25,000									
																Claim verified
		1					1									based on the
									Undelivered Club							documents
		1					1		membership,							i.e., APPAC
		1	1				1		maintenance fee			1		l		submitted by
	Royal Castle	O505	Mr. SARAVANAN G	48,42,960	60,000				and corpus fund						0 47,34,052	0 the claimants

			1		1	1		1	ı		1		1		T	
						23,359	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
																i.e., APPAC
	Royal		Mr. AHAMED						membership, maintenance fee							submitted by
	Castle	0405	MAIDEEN. A A	67,88,406	1,00,000			1 //9 250	and corpus fund	0	No	NA	0		0 66,40,047	0 the claimants
490	Castle	0403	IVIAIDEEN. A A	07,00,400	1,00,000			1,40,533	and corpus rund	U	INU	INA	U		0 60,40,047	U the claimants
						0	0									
																C1-1
																Claim verified
																based on the
									Undelivered Club							documents i.e., APPAC
	David		Mrs. POONGUZHALI.						membership, maintenance fee							submitted by
	Royal Castle	O305	V	69,19,278	4,00,000			4.00.000	and corpus fund	0	No	NA	0		0 65,19,278	0 the claimants
497	Castle	0303	<u>r</u>	09,19,276	4,00,000			4,00,000	and corpus rund	U	INU	INA	U		03,19,276	U the claimants
						0	0									
													1			Claim verified
	1	1								1				1		based on the
									Undelivered Club							documents
	1								membership,	1				1		i.e., APPAC
	Royal								maintenance fee							submitted by
498	Castle	0502	Mr. NAGARAJ K	57,01,028	0			0	and corpus fund	0	No	NA	0		0 57,01,028	0 the claimants
150	custic	0302	WILLIAM CONTROL	37,01,020	Ŭ	23,797	25,000		ana corpus rana		110	1471	Ŭ		37,02,020	o the damants
						25,797	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. UMA						maintenance fee							submitted by
499	Castle	0102	SUBRAMANIAN	68,25,367	1,00,000			1.48.797	and corpus fund	0	No	NA	0		0 66,76,570	0 the claimants
						0	0								1	
																Claim verified
																based on the
	1	1							Undelivered Club	1				1		documents
	1	1							membership,	1				1		i.e., APPAC
	Royal								maintenance fee							submitted by
	Castle	H511	Mr. MANIKANDAN. C	63,28,036	0			0	and corpus fund	0	No	NA	0	1	0 63,28,036	0 the claimants
			<u> </u>			0	0									
	1					-				1				1		
	1									1				1		
	1									1				1		Claim verified
																based on the
									Undelivered Club							documents
	1								membership,	1				1		i.e., APPAC
	Royal								maintenance fee	1				1		submitted by
501	Castle	O305	Mr. Poonguzhali. K	69,19,278	1,00,000			1,00,000	and corpus fund	0	No	NA	0	1	0 68,19,278	0 the claimants
						24,877	25,000			İ						
		1	1							1				1		
								i .	1	1			1			1
																Claim verified
																Claim verified based on the
									Undelivered Club							based on the documents
									membership,							based on the documents i.e., APPAC
	Royal Castle	H211	Mr. NACHIAPPAN. J	74,65,583	1,00,000						No	NA			0 73,15,706	based on the documents

	ı	_	1 1		ı	33,250	25.000	ı	ſ	ı		1	1 1		1	1
						33,250	25,000		Undelivered Club membership,							Claim verified based on the documents i.e., APPAC
	Royal	=							maintenance fee							submitted by
503	Castle	E413	Mrs. NIMMY NAIR	81,15,034	1,50,000	0	0	2,08,250	and corpus fund	0	No	NA	0		79,06,784	0 the claimants
504	Royal Castle	E113	Mr. PRAKASH. D	65,46,410	0			0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	,) 65,46,410	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
						28,281	25,000									
505	Royal Castle	D511	Mrs. SOUMI TAPAN ROY GHOSE	83,51,151	1,25,000			1,78,281	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	,	81,72,870	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
						0	0									
506	Royal Castle	D411	Mr. SAIRAM. G	70,86,859	0	25,402	25.000	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	,	70,86,859	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
507	Royal Castle	E201	Mr. Aneston Rajesh T	83,47,794	1,25,000		25,000	1,75,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	ı) 81,72,392	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
508	Royal Castle	D311	Mr. TRILOKI NATH_ CHATURVEDI	90,30,532	1,25,000	22,625	25,000	1,72,625	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0) 88,57,907	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
						22,139	25,000									
509	Royal Castle	E113	Mr. Prakash. D	65,46,410	1,25,000			1,72,139	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0) 63,74,271	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

	1	1						1	1	T		1		_	1
						28,382	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee	_			_		submitted by
510	Castle	D705	Mr. DINESH. S N	74,55,092	1,25,000			1,78,382	and corpus fund	0	No	NA	0	0 72,76,710	0 the claimants
						28,382	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
511	Castle	D507	Mr. BHALA KUMAR. S	83,59,708	1,25,000			1,78,382	and corpus fund	C	No	NA	0	0 81,81,326	0 the claimants
						22,625	25,000								
		1						1	ĺ		1	1			
		1						1	ĺ		1	1			Claim verified
		1						1	ĺ		1	1			based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. Triloki Nath						maintenance fee						submitted by
512	Castle	D311	Chaturvedi	90,30,532	1,25,000			1,72,625	and corpus fund	C	No	NA	0	0 88,57,907	0 the claimants
						28,382	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
513	Castle	D505	Mr. SRIDHAR. V	82,66,151	1,25,000			1,78,382	and corpus fund	0	No	NA	0	0 80,87,769	0 the claimants
						28,382	25,000								
							·								
															Claim verified
															based on the
		1						1	Undelivered Club		1	1			documents
		1						1	membership,		1	1			i.e., APPAC
	Royal	1						1	maintenance fee		1	1			submitted by
514	Castle	D503	Mrs. BANUMATHY. T	84,16,120	1,25,000			1,78,382	and corpus fund	0	No	NA	0	0 82,37,738	0 the claimants
		1				22,706	25,000	1	İ		†	1			
						/	/		ĺ						
		1						1	ĺ		1	1			
		1						1	ĺ		1	1			Claim verified
								ĺ	1		1		1		based on the
								ĺ	Undelivered Club		1		1		documents
								ĺ	membership,		1		1		i.e., APPAC
	Royal							ĺ	maintenance fee		1		1		submitted by
515	Castle	D407	Mr. SHINOOB. M	88,95,083	1,25,000			1,72.706	and corpus fund	0	No	NA	0	0 87,22,377	0 the claimants
	1	+ -		,,	, -,	22,706	25,000	, _,		<u> </u>	H	1	<u> </u>	. ,,	
						22,700	23,000		ĺ						
								ĺ	1		1		1		
		1						1	ĺ		1	1			Claim verified
		1						1	ĺ		1	1			based on the
		1						1	Undelivered Club		1	1			documents
		1						1	membership,		1	1			i.e., APPAC
	Royal	1	Mr. TARUN D					1	maintenance fee		1	1			submitted by
516	Castle	D403	BAGORA	72,24,909	1,25,000			1 72 706	and corpus fund		No	NA	0	0 70,52,203	0 the claimants
510	Castie	5405	DAGONA	12,24,303	1,23,000		I .	1,72,700	ana corpus rullu		110	1375	U	70,32,203	o the claimants

	1	1				0		1		ı	1	1	ı	1	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
517	Castle	D307	Mr. MADHIVANAN. T	85,57,663	0			0	and corpus fund	0	No	NA	0	0 85,57,663	0 the claimants
						22,706	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
	Royal		Mr. GANESH KUMAR.						membership, maintenance fee						i.e., APPAC submitted by
	Castle	D305	M	82,75,607	1,25,000			1 72 706	and corpus fund	0	No	NA	0	0 81,02,901	0 the claimants
310	Custic	5303	<u></u>	02,73,007	1,23,000	22,706	25,000	1,72,700	ana corpus rana		140	14/3	·	01,02,501	o the claimants
						22,700	25,000								
								1		1	1	1		1	Claim verified
								1			1	1		1	based on the
								1	Undelivered Club		1	1		1	documents
								1	membership,		1	1		1	i.e., APPAC
	Royal								maintenance fee						submitted by
519	Castle	D303	Mr. MANISANKAR. P	87,73,969	1,25,000			1,72,706	and corpus fund	0	No	NA	0	0 86,01,263	0 the claimants
						22,706	25,000								
															Cl-1
															Claim verified based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
520	Castle	D307	Mr. Madhivanan. T	85,57,663	1,25,000			1,72,706	and corpus fund	0	No	NA	0	0 83,84,957	0 the claimants
						22,706	25,000								
															Claim verified
															based on the
								1	Undelivered Club	1	1	1		1	documents
	D		AA. CANTUANA						membership,						i.e., APPAC
	Royal Castle	D107	Mr. SANTHANA SELVI. S	85,79,744	1,25,000			1 72 700	maintenance fee and corpus fund	_	No	NA	0	84,07,038	submitted by 0 the claimants
521	castie	D10/	JLLVI. J	03,/3,/44	1,23,000	22.024	35.000	1,72,706	and corpus rund	U	NU	INA	0	84,07,038	o uie ciaimants
						22,921	25,000	1			1	1		1	
								1			1	1		1	
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
522	Castle	D609	Mrs. SHYLASREE. G V	91,19,291	1,25,000	<u> </u>		1,72,921	and corpus fund	0	No	NA	0	0 89,46,370	0 the claimants
						28,651	25,000								
															C
															Claim verified
									Undelivered Chi-						based on the
									Undelivered Club membership,						documents i.e., APPAC
	Royal								maintenance fee						submitted by
523	Castle	D509	Mrs. KIRUTHIKA G	82,74,089	1,25,000			1,78,651	and corpus fund	0	No	NA	0	0 80,95,438	0 the claimants
				- , ,	, -,	ı	1	=,: =,001				<u> </u>		22,23,130	

			1	T	ī	ī	1	ı	1						1	1
						22,921	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
	Castle	D409	Mr. KARTHIK RAJAN	85,56,394	1,25,000			1,72,921	and corpus fund	0	No	NA	0		0 83,83,473	0 the claimants
				· · · · · · · · · · · · · · · · · · ·		0	0		·			1				
						U	· ·									
																Clair and Clair
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
525	Castle	D209	Mr. RAJASEKAR. N	88,35,332	0			0	and corpus fund	0	No	NA	0		0 88,35,332	0 the claimants
						0	0									
		1								1	1		1			Claim verified
		1								1			1			based on the
		1							Undelivered Club	1			1			documents
		1	Mr.						membership,	1			1			i.e., APPAC
	Royal		BALASUBRAMANIAN.						maintenance fee							submitted by
E26	Castle	D109	I	87,92,982	0			0	and corpus fund	0	No	NA	0		0 87,92,982	0 the claimants
320	Castle	D109	<u>L</u>	07,32,302	U			0	and corpus rund	U	INO	IVA	U		0 87,52,582	U the claimants
						23,164	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. GOPA KUMAR. I						maintenance fee							submitted by
527	Castle	E510	K	86,64,388	1,25,000			1,73,164	and corpus fund	0	No	NA	0		0 84,91,224	0 the claimants
						0	0									
						_	-									
																Claim verified
																based on the
									Undelivered Club							documents
		1								1			1			i.e., APPAC
	David								membership,							
	Royal	F700	Mare CLICANIVA N	E0.70.034				_	maintenance fee		Na	NI C	_			submitted by
528	Castle	E708	Mrs. SUGANYA N	59,79,034	0			0	and corpus fund	0	No	NA	0		0 59,79,034	0 the claimants
						29,023	25,000									
													1			
		1								1			1			
		1								1	1		1			Claim verified
		1								1			1			based on the
		1							Undelivered Club	1	1		1			documents
									membership,							i.e., APPAC
	Royal	1	Mr. SANJEEV						maintenance fee	1			1			submitted by
529	Castle	D610	NANDA. N	84,43,862	1,25,000			1,79,023	and corpus fund	0	No	NA	0	1	0 82,64,839	0 the claimants
		+		- , -,	, -,	0	0	, -,	p	 	- -		<u> </u>		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
		1					U			1				1		
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																Claim verified
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				i e	1	1	1	Ī	Ī	1	1	1	1	I		based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal Castle	D110	Mr. SURESH RAMARAJ. N	84,13,499	0						No	NA			0 84,13,499	

	ı	1		1	1	29,461	25,000	Ī				_	$\overline{}$				1
						25,401	23,000						1)	i			
												'	1 1	ı			
												'	1 1	ı			Claim verified
												'	1 1	ı			based on the
									Undelivered Club			'	1 1	ı			documents
									membership,			'	1 1	ı			i.e., APPAC
	Royal								maintenance fee			'	1 1	ı			submitted by
531	Castle	B619	Mr. VIVEKANAND. A	91,23,443	1,00,000			1 54 461	and corpus fund	0	No	NA	0	ı	0 8	89,68,982	0 the claimants
331	Castic	5015	IVII. VIVEIGAINAIND. A	31,23,443	1,00,000	_	^	1,54,401	ana corpas rana			14/	\vdash		4	15,00,502	o the claimants
						0	0					'	1 1	ı			
												1	1 1	1			
												1	1 1	1			Cl-1
												1	1 1	1			Claim verified
												'	1 1	ı			based on the
									Undelivered Club			'	1 1	ı			documents
	D								membership,			'	1 1	ı			i.e., APPAC
===	Royal								maintenance fee			l '		ı			submitted by
532	Castle	B219	Mrs. UMA. K	75,01,293	0			0	and corpus fund	- 0) No	NA	U		0 /	75,01,293	0 the claimants
						30,843	25,000					'	1 1	ı			
												'	1 1	ı			
									1			1 '	ı l	i			
									1			1 '	ı l	i			Claim verified
	1						1		L			1 '	1	1			based on the
									Undelivered Club			1 '	ı l	i			documents
	1						1		membership,			1 '	ı	1			i.e., APPAC
	Royal		Mr. JOHN EBENEZER				1		maintenance fee			1 '	ı	1			submitted by
533	Castle	F612	RAJASEKARAN	89,62,718	1,25,000			1,80,843	and corpus fund	0) No	NA	0		0 8	87,81,875	0 the claimants
						0	0					'	1 1	ı			
												'	1 1	ı			
												1	1 1	1			
												'	1 1	ı			Claim verified
												'	1 1	ı			based on the
									Undelivered Club			'	1 1	ı			documents
									membership,			1	1 1	1			i.e., APPAC
	Royal		Mr. VIJAYAKUMAR. K						maintenance fee			'	1 1	ı			submitted by
534	Castle	F412	M	91,89,073	0			0	and corpus fund	0	No	NA	0	ı	0 9	91,89,073	0 the claimants
						30,842	25,000				1				+		
													1)	ı			
												'	1 1	ı			
												'	1 1	ı			Claim verified
												'	1 1	ı			based on the
	1						1		Undelivered Club			1 '	1	1			documents
							İ		membership,	1		1 '	ı	ı			i.e., APPAC
	Royal						1		maintenance fee			1 '	1	1			submitted by
535	Castle	D710	Mr. LURTHURAJ. S	77,79,664	1,25,000			1.80.842	and corpus fund	0	No	NA	0	1	0	75,98,822	0 the claimants
		1		,,	-//	31,600	25,000	2,20,012		⊢ –	Ť	┿	\vdash	<u> </u>	+	-,,	
	1					31,000	23,000		ĺ			1 '	ı	1			
	1						1		ĺ			1 '	ı	1			
							İ		ĺ	1		1 '	ı	ı			Claim verified
							İ		ĺ	1		1 '	ı	ı			based on the
							İ		Undelivered Club	1		1 '	ı	ı			documents
	1						1		membership,			1 '	1	1			i.e., APPAC
	Royal								membership, maintenance fee			1 '	1	i			
F20	Royal	EC12	Mr Cathick V	00.70.012	1 35 000			1 01 000		_) No	NA	_	i		00 07 242	submitted by
536	Castle	F613	Mr. Sathish Kumar M	90,78,813	1,25,000			1,81,600	and corpus fund		No No	NA	U		<u> </u>	88,97,213	0 the claimants
						24,674	25,000		1			1 '	ı l	i			
									1			1 '	ı l	i			
							İ		ĺ	1		1 '	ı	ı			
							İ		ĺ	1		1 '	ı	ı			Claim verified
												1 '	1	i			based on the
1									Undelivered Club			1 '	1 1	i			documents
		1	I I				İ		membership,	1		1 '	1 1	i			i.e., APPAC
			l .														
	Royal Castle	D612	Mr. MUKILAN. J J	91,25,672	1,25,000				maintenance fee and corpus fund		No	NA		l		89,50,998	submitted by 0 the claimants

	1		Ī Ī			0	0			1	1	1		1	
						U	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
538	Castle	D312	Mr. ARUL RAJ. S	81,25,514	0			0	and corpus fund	0	No	NA	0	0 81,25,514	0 the claimants
						30,842	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
	D		AA' AAUTUA						membership,						i.e., APPAC
F20	Royal Castle	A707	Miss. ANITHA SHEKAR	83,09,370	1,25,000			1 00 042	maintenance fee and corpus fund		No	NA	0	0 81,28,528	submitted by 0 the claimants
539	Castle	A/U/	SHEKAK	83,09,370	1,25,000	0.1.071		1,80,842	and corpus rund	U	INO	INA	U	0 81,28,528	o the claimants
						24,674	25,000								
										1	1		1	1	Claim verified
										1	1		1	1	based on the
									Undelivered Club						documents
									membership,		1		1	1	i.e., APPAC
	Royal								maintenance fee						submitted by
540	Castle	A507	Mr. RAMJUDEEN. A A	90,96,979	1,25,000			1,74,674	and corpus fund	0	No	NA	0	0 89,22,305	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee		l				submitted by
541	Castle	D313	Mr. Ambaiyaraja. V	58,51,236	0			0	and corpus fund	0	No	NA	0	0 58,51,236	0 the claimants
						24,674	25,000								
															Claim verified
															based on the
									Undelivered Club	1	1		1	1	documents
			Mr. VIKRAM						membership,						i.e., APPAC
	Royal		BRINDAVAN KUMAR.						maintenance fee	1	1		1	1	submitted by
542	Castle	A307	Ī	74,12,720	1,25,000			1,74,674	and corpus fund	0	No	NA	0	72,38,046	0 the claimants
						24,674	25,000				1	1		İ	
											1		1	1	
											1		1	1	
															Claim verified
															based on the
									Undelivered Club	1	1		1	1	documents
	L .		Mrs.						membership,						i.e., APPAC
	Royal	4267	VENKATADRIAMMAL.	77.60.007	4 25 222				maintenance fee	_	J		_		submitted by
543	Castle	A207	<u>K</u>	77,62,027	1,25,000			1,74,674	and corpus fund	0	No	NA	0	0 75,87,353	0 the claimants
						24,674	25,000								
										1	1		1	1	
															Claim verified
															based on the
									Undelivered Club	1	1		1	1	documents
									membership,	1	1		1	1	i.e., APPAC
	Royal		Miss. DEVISELVI						maintenance fee	1	1		1	1	submitted by
544	Castle	A107	SRINIVASAN	92,96,294	1,25,000			1,74,674	and corpus fund	0	No	NA	0	91,21,620	0 the claimants
				. ,,	, -,	ı	1	_,: .,0, .	1			1	,	,,020	

		1	ı		1			1	1	ı					1
						0	0								
															Claineifiad
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
545	Castle	G611	Mr. NAGARAJAN J	77,20,746	0			0	and corpus fund	0	No	NA	0	0 77,20,746	0 the claimants
	1					30,876	25,000								
						30,070	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
546	Castle	G511	Mrs. PRIYA. R	80,81,279	1,25,000			1,80,876	and corpus fund	0	No	NA	0	0 79,00,403	0 the claimants
						0	0								
		1				İ		İ	İ		1]]		Claim verified
						1		ĺ	1		l				based on the
						1		ĺ	Undelinesed CL		l				
	1	1				İ		İ	Undelivered Club		1				documents
									membership,						i.e., APPAC
	Royal		Mr. MARIKANNAN						maintenance fee						submitted by
547	Castle	G411	MUTAZHAGU	95,09,892	0			0	and corpus fund	0	No	NA	0	0 95,09,892	0 the claimants
						24,674	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
															i.e., APPAC
									membership,						
	Royal		Miss Deviselvi						maintenance fee	_					submitted by
548	Castle	A107	<u>Srinivasan</u>	92,96,294	1,25,000			1,74,674	and corpus fund	0	No	NA	0	0 91,21,620	0 the claimants
						0	0								
															Claim verified
															based on the
						1		ĺ	Undelivered Club		l				documents
	1	1				İ		İ	membership,		1				i.e., APPAC
	Royal	1	Mr. ANAND			İ		İ	maintenance fee		1]]		submitted by
E40	Castle	G311	AMALNATHAN. T	92,63,953	0	1		1	mannenance ree	ı	l	1	1	0 92,63,953	
549	Castle		AIVIALIVATUAIN.					0	and cornus fund	0	No		0		O the claimants
		0011		92,03,933	0			0	and corpus fund	0	No	NA	0	92,03,933	0 the claimants
		0011		32,03,333	Ü	31,602	25,000	0	and corpus fund	0	No	NA	0	92,03,933	0 the claimants
		0011		32,03,333	Ü	31,602	25,000	0	and corpus fund	0	No	NA	0	0 92,03,933	0 the claimants
		0011		52,03,533	Ü	31,602	25,000	0	and corpus fund	0	No	NA	0	92,03,933	
		5511		92,03,933		31,602	25,000	0	and corpus fund	0	No	NA	0	0 32,03,333	0 the claimants Claim verified
		0311		92,03,933		31,602	25,000	0	and corpus fund	0	No	NA	0	92,03,333	
		0311		92,03,933	0	31,602	25,000	0		0	No	NA	0	92,03,333	Claim verified based on the
		5511		92,03,933	J J	31,602	25,000	0	Undelivered Club	0	No	NA	0	92,03,733	Claim verified based on the documents
	Royal	5511		32,03,333		31,602	25,000	0	Undelivered Club membership,	0	No	NA	0	92,03,933	Claim verified based on the documents i.e., APPAC
550	Royal					31,602	25,000	0	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
550	Royal) Castle	F511	Mr. JAGANNATHAN V	1,53,10,534	0			56,602	Undelivered Club membership, maintenance fee		No	NA	0	0 92,05,933	Claim verified based on the documents i.e., APPAC
550						31,602 28,893	25,000 25,000	56,602	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
550								56,602	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
550								56,602	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
550								56,602	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
550								56,602	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
550								56,602	Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
550								56,602	Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
550	Castle							56,602	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
									Undelivered Club membership, maintenance fee and corpus fund	0			0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents

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						31,327	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. GRACE						maintenance fee						submitted by
552	Castle	E611	METILDA. A	81,60,801	1,25,000			1,81,327	and corpus fund	0	No	NA	0	0 79,79,474	0 the claimants
						32,056	25,000			†	1				
						,	,								
															Claim verified
															based on the
									Undalivared Club						
									Undelivered Club						documents
	D I								membership,						i.e., APPAC
	Royal			04.45.056					maintenance fee						submitted by
553	Castle	E511	Mr. RAJAMURTHY. K	81,15,276	1,25,000			1,82,056	and corpus fund	0	No	NA	0	0 79,33,220	0 the claimants
						24,701	25,000								
															Claim verified
		1													based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
554	Castle	E311	Mr. VELMURUGAN. B	77,08,961	1,25,000			1,74,701	and corpus fund	0	No	NA	0	0 75,34,260	
						24,701	25,000		· ·						
						24,701	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. VISWANATHAN.						maintenance fee						submitted by
555	Castle	E211	<u>P</u>	90,01,523	1,25,000			1,74,701	and corpus fund	0	No	NA	0	0 88,26,822	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. KRISHNA						maintenance fee						submitted by
556	Castle	A309	DEVARAYAR. M	74,49,569	0			0	and corpus fund	0	No	NA	0	0 74,49,569	0 the claimants
		1		, .=,===	Ť	0	0			\vdash	-	l		. 1, 15,500	
							U								
															Claim verified
									11. 4.1						based on the
		1							Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
557	Castle	E312	Mr. Shaikh Sarafat Ali	79,56,090	0			0	and corpus fund	0	No	NA	0	0 79,56,090	0 the claimants
				_		24,836	25,000								
															Claim verified
		1													based on the
									Undelivered Club						documents
	l	1							membership,						i.e., APPAC
						i .	1	1	p,	1	i	1		1	, ALLAC
	Royal		Mr RUPCHANDER						maintenance fee						submitted by
550	Royal Castle	A209	Mr. RUPCHANDER . M	89,40,468	1,25,000			1 7/ 026	maintenance fee and corpus fund	0) No	NA	0	0 87,65,632	submitted by 0 the claimants

	ı	1	· · · · · · · · · · · · · · · · · · ·					Ι	1	T			1	1	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
550	Castle	G609	Mr. PRASAD KOMARI	69,74,694	0			0	and corpus fund		No	NA	0	0 69,74,694	0 the claimants
- 333	custic	0005	IVII. I TODAD KOMAKI	05,74,054		0	0		ana corpas rana		140	14/3		05,74,054	o the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
560	Castle	G409	Shekhinah R	81,30,167	0			0	and corpus fund		No	NA	0	0 81,30,167	0 the claimants
500	castic	0.105	<u> </u>	01,50,107		0	0		and corpus rand			1471	Ŭ	01,30,107	o the damants
						U	U								
									ĺ		1			1	
									1						Claim verified
									ĺ		1			1	based on the
									Undelivered Club						documents
									membership,		1			1	i.e., APPAC
	Royal		Mr.						maintenance fee						submitted by
561	Castle	G309	RAJAGURUNATHAN S	71,27,376	0			0	and corpus fund	C	No	NA	0	0 71,27,376	0 the claimants
						24,836	25,000								
						,	,,,,,,								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
562	Castle	A209	Mr. Rupchander M.	89,40,468	1,25,000			1,74,836	and corpus fund	C	No	NA	0	0 87,65,632	0 the claimants
						24,917	25,000								
															Claim verified
															based on the
									Undelivered Club		1			1	documents
									membership,		1			1	i.e., APPAC
I	Royal								maintenance fee		1			1	submitted by
563	Castle	G209	Mr. ARAVIND	72,56,935	1,25,000			1,74,917	and corpus fund	C	No	NA	0	0 70,82,018	0 the claimants
						31,146	25,000				1			1	
									ĺ						
I									1		1			1	
									ĺ						Claim verified
I									ĺ		1			1	based on the
I									Undelivered Club		1			1	documents
I			[membership,		1			1	i.e., APPAC
	Royal		Mr. Jothi						maintenance fee		l				submitted by
564	Castle	G409	Sundararajan. VR	81,30,167	1,25,000		ļ	1,81,146	and corpus fund	C	No	NA	0	0 79,49,021	0 the claimants
						0	0		1		1			1	
									ĺ						
									ĺ						Cl-1
									ĺ						Claim verified
									Hadalina : 4 Cl		1			1	based on the
									Undelivered Club		1			1	documents
	Pour!								membership,						i.e., APPAC submitted by
ECT	Royal Castle	F509	Mr. P PREM	81,94,942	0			_	maintenance fee and corpus fund		No	NA	^	0 81,94,942	0 the claimants
505	castie	F309	IVII . P PREIVI	01,34,342	U			Ü	and corpus fulld		NU	IVA	U	81,94,942	o ule claimants

		1	1			31,878	25,000		Ι	ı	ı	1			1	
						31,070	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. Rajagurunathan		== 000				maintenance fee							submitted by
566	Castle	G309	<u>5</u>	71,27,376	75,000			1,31,878	and corpus fund	U	No	NA	U		69,95,49	8 0 the claimants
						31,703	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
567	Castle	E507	Mr. SRINIVASAN. R	85,87,718	1,25,000			1,81,703	and corpus fund	0	No	NA	0		84,06,01	5 0 the claimants
						31,247	25,000									
																Claim verified
1									Undelivered Club		1					based on the documents
1									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
568	Castle	E307	Mrs. SUGUNA ASHOK	82,40,565	1,25,000			1,81,247	and corpus fund	0	No	NA	0		80,59,31	
						31,600	25,000									
						,,,,,,,	,,,,,,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
500	Royal	FF.00		04.04.042	4 35 000			4 04 600	maintenance fee						00.42.24	submitted by
569	Castle	F509	Mr. P Prem	81,94,942	1,25,000	24.24		1,81,600	and corpus fund	U	No	NA	0	-	80,13,34	0 the claimants
						31,247	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
			Mr.						membership,							i.e., APPAC
	Royal		PARTHASARATHY. P						maintenance fee							submitted by
570	Castle	E207	<u>M</u>	90,28,031	1,25,000			1,81,247	and corpus fund	0	No	NA	0	-	88,46,78	4 0 the claimants
						25,025	25,000									\Box
																Claim verified
1																based on the
1									Undelivered Club							documents
1									membership,							i.e., APPAC
1	Royal								maintenance fee							submitted by
571	Castle	J605	Dr. CHITRA. T S	85,97,598	1,25,000			1,75,025	and corpus fund	0	No	NA	0		84,22,57	
		1	 			25,025	25,000				1					1 1
																Claim verified
1																based on the
1									Undelivered Club							documents
	Poval		Mr. SELVAKUMAR						membership,							i.e., APPAC submitted by
572	Royal Castle	J305	KRISHNAN	94,51,694	1,25,000			1 75 025	maintenance fee and corpus fund	0	No	NA	0		92,76,66	
3/2	Castic	1303	INNIAIN	J4,J1,034	1,23,000]		1,75,025	and corpus fulld	U	140	14/4	U		32,70,00	o the cialinants

r	1	1			1	25.025	25.000	I	ı	1	1	1	1	1	1	· ·
						25,025	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
			Mr.						membership,							i.e., APPAC
	Royal		SHANMUGAVADIVEL.						maintenance fee							submitted by
573	Castle	J303	<u>s</u>	1,01,39,933	1,25,000			1,75,025	and corpus fund	0	No	NA	0		99,64,908	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
574	Castle	J203	Umadevi M	3,59,071	0			0	and corpus fund	0	No	NA	0	1	3,59,071	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
	David		Mare CNIFILIA MARRY						membership,							i.e., APPAC submitted by
E7E	Royal Castle	G603	Mrs. SNEHA MARY THOMAS	71,36,328	0			0	maintenance fee and corpus fund	0	No	NA	0	l .	71,36,328	0 the claimants
3/3	Castle	0003	THUIVIAS	71,30,320	U			0	and corpus rund	U	INO	IVA	U		71,30,320	O the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
576	Castle	G407	Mrs. NISHA M	72,53,622	0			0	and corpus fund	0	No	NA	0		72,53,622	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal	1							maintenance fee	1		1		1		submitted by
577	Castle	G405	Mrs. HEMAPRABA. P	84,63,527	0			0	and corpus fund	0	No	NA	0		84,63,527	0 the claimants
						31,281	25,000									
		1								1		1		1		
		1								1		1		1		
		1								1		1		1		Claim verified
		1							III. Jan. 1 and 1	1		1		1		based on the
		1							Undelivered Club	1		1		1		documents
	Bour!		Mrc						membership,							i.e., APPAC
570	Royal Castle	G307	Mrs. SUNDARAVADIVU. V	92,00,839	1,25,000			1 01 201	maintenance fee and corpus fund	_	No	NA	0		90,19,558	submitted by 0 the claimants
3/8	Castle	3307	SUNDARAVADIVU. V	32,00,033	1,23,000	0	0	1,01,281	and corpus rulla	U	INU	INA	U		30,19,558	o the claimants
		1				0	0			1		1		1		
		1								1		1		1		Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. SIVAKUMAR						maintenance fee							submitted by
579	Castle	G305	GHANTASALA	93,22,052	0			0	and corpus fund	0	No	NA	0		93,22,052	0 the claimants
				, - ,	l		1		,						,,032	

	1	1				0	0			1	1	1	1	1	1	1
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
580	Castle	G303	Mr. RAJENDRAN V B	83,14,225	0			0	and corpus fund	0	No	NA	0		0 83,14,225	0 the claimants
						31,281	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. SENTHIL KUMAR.						maintenance fee							submitted by
581	Castle	G207	<u>T R</u>	90,87,362	1,25,000			1,81,281	and corpus fund	0	No	NA	0		0 89,06,081	0 the claimants
						31,737	25,000									
											1	1		1	1	
											1	1		1	1	Claim verified
											1	1		1	1	based on the
									Undelivered Club		1	1		1	1	documents
									membership,							i.e., APPAC
500	Royal	C20F	AA. NAVEENA B	05 00 725	4 35 000			4 04 727	maintenance fee		J., .				05 47 000	submitted by
582	Castle	G205	Mrs. NAVEENA. R	86,99,726	1,25,000			1,81,/3/	and corpus fund	Ü	No	NA	0		0 85,17,989	0 the claimants
						31,281	25,000									
																61-1
																Claim verified based on the
									Undelivered Club							documents
			Mr.						membership,							i.e., APPAC
	Royal		RAMASUBRAMANIA						maintenance fee							submitted by
583	Castle	G203	N SASTRY. R	93,37,229	1,25,000			1 91 291	and corpus fund		No	NA	0		91,55,948	0 the claimants
505	castic	0200	14 5/15/14/11	33,37,223	1,23,000	31,281	25,000	1,01,201	and corpus rand		110	1.0.	Ŭ		31,33,310	o the damanes
						31,201	25,000									
																Claim verified
																based on the
									Undelivered Club		1	1		1	1	documents
			Mr. BALAJE						membership,							i.e., APPAC
	Royal		VISWANAATHAN. M						maintenance fee		1	1		1	1	submitted by
584	Castle	F705	<u>s</u>	85,99,445	0			56,281	and corpus fund	0	No	NA	0		0 85,43,164	0 the claimants
						0	0			İ	i –					
											1	1		1	1	
																Claim verified
											1	1		1	1	based on the
									Undelivered Club							documents
									membership,		1	1		1	1	i.e., APPAC
I	Royal								maintenance fee		1	1		1	1	submitted by
585	Castle	F503	Mr. NAGARAJAN S	79,23,074	0			0	and corpus fund	0	No	NA	0		79,23,074	0 the claimants
						0	0									
											1	1		1	1	
											1	1		1	1	
																Claim verified
											1	1		1	1	based on the
									Undelivered Club							documents
	D		M						membership,		1	1		1	1	i.e., APPAC
500	Royal	E407	Narasimman Sarayana	83,77,506	0				maintenance fee	1 ~	No	NIA	_	1	0 83,77,506	submitted by
586	Castle	F407	Saravana	83,//,506	U				and corpus fund		No	NA	0		83,77,506	0 the claimants

	1	1	1	1				Ι	1	T	1		1	_	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. RATHINA						maintenance fee						submitted by
587	Castle	F303	GUNAVEL	86,88,552	0			0	and corpus fund	0	No	NA	0	0 86,88,552	0 the claimants
					-	0	0	_				 			
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
			Mr.						membership,						i.e., APPAC
	Royal		VENKATARAMANAN.						maintenance fee						submitted by
588	Castle	F107	<u>s</u>	73,84,904	0			0	and corpus fund	0	No	NA	0	0 73,84,904	0 the claimants
						25,025	25,000								
						·									
									ĺ						
						1			1			1			Claim verified
						ĺ			ĺ			1			based on the
									Undelivered Club						documents
						1			membership,			1			i.e., APPAC
	Royal								maintenance fee						submitted by
589	Castle	F105	Mr. MADHAVAN. S	98,59,287	1,25,000			1,75,025	and corpus fund	C	No	NA	0	0 96,84,262	0 the claimants
						25,025	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
500	Royal	FF0F	Mr. RAMANATHAN.	04 07 704	4 35 000			4 75 025	maintenance fee					00 22 505	submitted by
590	Castle	E505	<u>M</u>	91,07,721	1,25,000			1,75,025	and corpus fund	U	No	NA	0	0 89,32,696	0 the claimants
						31,281	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal					1			maintenance fee			1			submitted by
591	Castle	E309	Mr. ASHOK RAMAN	81,63,065	1,25,000	1		1,81.281	and corpus fund	0	No	NA	0	0 79,81,784	0 the claimants
331		1		,,	_,,	25,025	25,000	1,01,201		 	 	+	⊢ Ŭ	73,02,704	5 Die Gamanto
						23,023	23,000		ĺ						
									ĺ						
									ĺ						Claim verified
						1			1			1			based on the
									Undelivered Club						documents
						ĺ			membership,			1			i.e., APPAC
	Royal								maintenance fee						submitted by
592	Castle	F105	Mr. Madhavan. S	98,59,287	1,25,000			1,75,025	and corpus fund	0	No	NA	0	0 96,84,262	0 the claimants
						31,281	25,000			1		1			
						1			1			1			
						ĺ			ĺ			1			
						1			1			1			Claim verified
									ĺ						based on the
						ĺ			Undelivered Club			1			documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
502	Castle	E209	Mr. HARSHA	92,22,045	1,25,000			1,81,281	and corpus fund	0	No	NA	0	0 90,40,764	0 the claimants

		1						1	1	1				1		
						25,025	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
594	Castle	E203	Mr. VINODH. S	92,25,445	1,25,000			1,75,025	and corpus fund	C	No	NA	0		0 90,50,420	0 the claimants
						0	0									
						-										
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
F0F	Castle	E105	Mr. SHANKAR K	73,88,108	0			0	and corpus fund		No	NA	0		0 73,88,108	0 the claimants
393	Castle	E103	IVII. STANKAK K	73,00,100	U			U	and corpus rund		INO	IVA	U		73,88,108	U the claimants
						31,281	25,000									
						1			ĺ		1	1	1	1		
		1				İ			I	1	1	1		1		
																Claim verified
		1				İ			I	1	1	1		1		based on the
									Undelivered Club		1					documents
						1			membership,		1	1	1	1		i.e., APPAC
	Royal								maintenance fee							submitted by
596	Castle	E209	Mr. Harsha	92,22,045	1,25,000			1,81,281	and corpus fund	0	No	NA	0		0 90,40,764	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr.						maintenance fee							submitted by
597	Castle	H406	PARTHASARATHY. S	81,63,984	0			0	and corpus fund		No	NA	0		0 81,63,984	0 the claimants
337	castic	11100	17441171074104111110	01,03,301	•	31,315	25,000		and corpus rand		110				01,00,501	o the damants
						31,313	25,000									
																Claim verified
																based on the
									Hadalinaaad Club							
									Undelivered Club		1					documents
	D I		A4:: \/550A			1			membership,		1					i.e., APPAC
	Royal	4700	Mrs. VEERA	00.00 = 0.	4 25 222				maintenance fee		J		_			submitted by
598	Castle	A703	LAVANYA. M	90,69,534	1,25,000		_	1,81,315	and corpus fund	0	No	NA	0		0 88,88,219	0 the claimants
						31,348	25,000		1		1		1	1		
						1			ĺ		1	1	1	1		
		1				İ			I	1	1	1		1		
		1				İ			I	1	1	1		1		Claim verified
		1				İ			I	1	1	1		1		based on the
		1				İ			Undelivered Club	1	1	1		1		documents
		1				İ			membership,	1	1	1		1		i.e., APPAC
	Royal	1				İ			maintenance fee	1	1	1		1		submitted by
599	Castle	H608	Miss. PADMAJA. K L	93,03,949	1,25,000			1,81,348	and corpus fund	0	No	NA	0		0 91,22,601	0 the claimants
						25,079	25,000									
									ĺ							
									1		1					
		1				İ			I	1	1	1		1		Claim verified
		1				İ			I	1	1	1		1		based on the
		1				İ			Undelivered Club	1	1	1		1		documents
		1				İ			membership,	1	1	1		1		i.e., APPAC
	Royal								maintenance fee		1					submitted by
		H408	Mr. SRIDHAR. S	93,10,783	1,25,000	İ		1,75.079	and corpus fund	0	No	NA	0	1	0 91,35,704	0 the claimants
600	Castle	H408														

			1	T	1	T	T	1	ı		1		1		T	Г
						25,079	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
601	Castle	H308	Miss. ARCHANA. R	94,98,298	1,25,000			1,75,079	and corpus fund	0	No	NA	0		0 93,23,219	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
602	Castle	H208	Miss. DIVYA. S	91,71,048	0			0	and corpus fund	0	No	NA	0		0 91,71,048	0 the claimants
						0	0									
	1						1			1				1		Claim verified
	1						1			1				1		based on the
	1						1		Undelivered Club	1				1		documents
	1						1		membership,	1				1		i.e., APPAC
	Royal								maintenance fee							submitted by
603	Castle	D604	Mr. SUDHAKAR N	64,52,281	0			0	and corpus fund	0	No	NA	0		0 64,52,281	0 the claimants
						29,629	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
			Mr.						membership,							i.e., APPAC
	Royal		RAVIKRISHNAVARMA						maintenance fee							submitted by
604	Castle	D304	. G	78,19,650	1,25,000			1,79,629	and corpus fund	0	No	NA	0		0 76,40,021	0 the claimants
						0	0		·						1	
						o o										
																Claim verified
																based on the
	1						1		Undelivered Club	1				1		documents
	1						1		membership,	1				1		i.e., APPAC
	Royal		Mr. PRASHANTH				1		maintenance fee	1				1		submitted by
605	Castle	D706	PARTHA SARATHY	78,78,417	0		1	n	and corpus fund	0	No	NA	0	1	0 78,78,417	0 the claimants
003	Castic	5,00	, , , , , , , , , , , , , , , , , , ,	70,70,717	Ü	31,874	25,000	0	aa corpus ruriu	-	. 10	. 1/3	0		70,70,417	o the claimants
	1					31,8/4	23,000			1				1		
	1						1			1				1		
	1						1			1				1		Claim verified
	1						1			1				1		based on the
									Undelivered Club				1			documents
													1			
	Pova!						1		membership,	1				1		i.e., APPAC
	Royal Castle	D508	Mr CDIDHAD	90.33.663	1 25 000		1	1 01 074	maintenance fee and corpus fund	_	No	NIA	_	1	0 70 50 700	submitted by
606	castie	אטכע	Mr. SRIDHAR	80,32,663	1,25,000			1,81,874	and corpus fund	0	No	NA	0		0 78,50,789	0 the claimants
	ı	1				27,647	25,000			1				1		
			1	I		1	İ			1				1		
								1			•		1			
																Claim verified
																based on the
									Undelivered Club							based on the documents
									membership,							based on the documents i.e., APPAC
	Royal Castle	D308	Mr. RAVIKUMAR. P	82,72,076	1,25,000						No	NA			0 80,94,429	based on the documents

	T	1				32,154	25,000	1	1	ı	I	1 1			T	1
608	Royal	A602	Mr. DEENADAYALAN E	77,24,279	75,000	32,134	25,000	1.32.154	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0		75,92,125	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
			_	, , -	.,	25,133	25,000	, , , ,								
609	Royal Castle	A102	MRS.KIRUTHIKA HARIHARAN	33,51,236	1,25,000			1,75,133	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	ı	31,76,103	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
						25,160	25,000									
610	Royal) Castle	F110	<u>Mr. Karnaraj. R</u>	72,29,338	1,25,000			1,75,160	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	,) 70,54,178	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
				<u> </u>		31,449	25,000									
611	Royal Castle	E604	Mrs. VIJAYALAKSHMI. M	81,02,512	1,25,000			1,81,449	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0		79,21,063	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
612	Royal ² Castle	E504	Mrs. PAVITHRA. R	83,30,145	1,25,000	31,449	25,000	1,81,449	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	ı) 81,48,696	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
613	Royal Castle	E304	Mr. ARTHUR SELLA RAJAH. E	55,11,139	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0) 55,11,139	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
614	Royal Castle	E604	<u>Mrs. Vijayalakshmi.</u> <u>M</u>	81,02,512	1,25,000	31,449	25,000	1,81,449	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	ı) 79,21,063	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

	T	т —	T			25,187	25,000	ı	ı	I	I				ı	- 1
615	Royal i Castle	J507	Mrs. PIYALI DAS	1,01,97,108	1,25,000			1,75,187	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	1,00,21,921	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
616	Royal Castle	J307	Miss. ANUSHYA. M	91,56,640	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	91,56,640	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
617	Royal ' Castle	F408	Mr. DENESH KUMAR. M	70,81,887	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	70,81,887	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
618	Royal 3 Castle	F308	Mr. RAJKUMAR ANBAZHAGAN. A	89,95,807	1,25,000	25,187	25,000	1,75,187	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	88,20,620	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
619	Royal Castle	H709	Mr. HARISH. K	1,11,33,260	1,25,000	25,241	25,000	1,75,241	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	1,09,58,019	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
620	Royal Castle	F408	Mr. Denesh Kumar.	70,81,887	0	0 31,551	25,000 25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	70,56,887	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
621	Royal Castle	H509	<u>Mr. Kannan. G</u>	95,48,409	1,25,000	31,331	25,000	1,81,551	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	93,66,858	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

				1		05.044				T					
						25,241	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. MAGESH						maintenance fee						submitted by
	Castle	H309	JAYARAMAN	94,78,633	1,25,000			1,75,241	and corpus fund	0	No	NA	0	0 93,03,392	0 the claimants
				, ,		25,241	25,000		·						
						23,212	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
623	Castle	H209	Mr. SRIRAM. M	94,95,078	1,25,000			1,75,241	and corpus fund	C	No	NA	0	0 93,19,837	0 the claimants
						32,011	25,000								
												1			
												1			Claim verified
															based on the
									Undelivered Club			1			documents
									membership,			1			i.e., APPAC
	Royal		Mr. SHANKAR						maintenance fee		L	1			submitted by
624	Castle	D406	RAMASWAMY	83,43,055	1,25,000			1,82,011	and corpus fund	0	No	NA	0	0 81,61,044	0 the claimants
						31,584	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
	D		AA. DDITIINAUUT						membership,						i.e., APPAC
COF	Royal	CC12	Mr. PRITHWIJIT	07.55.242	1 35 000			1 01 504	maintenance fee		N. N	NI A	0	0 85,73,659	submitted by
025	Castle	G613	<u>GHOSH</u>	87,55,243	1,25,000			1,81,584	and corpus fund	U	No	NA	U	0 85,73,659	0 the claimants
						31,584	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,			1			i.e., APPAC
	Royal								maintenance fee			1			submitted by
626	Castle	G513	Mr. STALIN. A	94,14,137	1,25,000			1.81,584	and corpus fund	n	No	NA	0	0 92,32,553	0 the claimants
		1		- , , -	, -,	0	0	, ,		1	1	1		. //	
							0					1			
												1			
												1			Claim verified
															based on the
									Undelivered Club			1			documents
									membership,			1			i.e., APPAC
	Royal		Mr. SENTHIL KUMAR.						maintenance fee						submitted by
627	Castle	G413	<u>K</u>	95,01,415	0			0	and corpus fund	0	No	NA	0	0 95,01,415	0 the claimants
		1				40,719	25,000			1	1	1			
												1			
												1			
												1			Claim verified
															based on the
									Undelivered Club			1			documents
									membership,						i.e., APPAC
	Royal		Mr. Ramachandran						maintenance fee						submitted by
	Castle	G702	Gopal	1,18,55,847	1,50,000			2,15,719	and corpus fund	0	No	NA	0	0 1,16,40,128	0 the claimants

					I	1	T	1	ı		1		1		1	T
						31,584	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. SANJAY						maintenance fee							submitted by
	Castle	G304	BANERJEE	84,94,323	1,25,000			1,81,584	and corpus fund	0	No	NA	0		0 83,12,73	9 0 the claimants
						32,011	25,000									
						32,011	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. Shankar						maintenance fee							submitted by
630	Castle	D406	Ramaswamy	83,43,055	1,25,000			1,82,011	and corpus fund	0	No	NA	0		0 81,61,04	4 0 the claimants
						31,584	25,000									
										1			1			
		1								1	1		1			Claim verified
																based on the
									Undelivered Club	1			1			documents
									Undelivered Club	1			1			i.e., APPAC
	D								membership,							
	Royal		Mr.						maintenance fee							submitted by
631	Castle	G213	CHIDHAMBAREM. N	92,01,187	1,25,000			1,81,584	and corpus fund	0	No	NA	0		0 90,19,60	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
caa		C204	D- NACADAIANIK	75 25 240	0			0			NI m	NI A	0		75 25 24	
032	Castle	G204	Dr. NAGARAJAN K	75,35,249	0			U	and corpus fund	U	No	NA	U		0 75,35,24	0 the claimants
						0	0									
																Claim verified
																based on the
		1							Undelivered Club	1	1		1			documents
									membership,							i.e., APPAC
	Royal		Mr. DAVID RATNA						maintenance fee							submitted by
	Castle	G113	SINGH. S	91,73,527	0			n	and corpus fund	0	No	NA	0		0 91,73,52	
000				,- 3,32,		0	0			⊢	+	+	⊢ Ŭ	 	31,73,32	5 and diamidita
						U	U						1			
										1			1			
		1								1	1		1			
		1								1	1		1			Claim verified
		1								1	1		1			based on the
									Undelivered Club							documents
									membership,			1				i.e., APPAC
	Royal	1	Mr. RAJKUMAR						maintenance fee	1	1		1			submitted by
634	Castle	F304	ANBAZHAGAN. D	89,64,501	0			0	and corpus fund	0	No	NA	0		0 89,64,50	
						32,326	25,000			1					1	
						52,520	25,000						1			
		1								1	1		1			1 1
		1								1	1		1			Claim vestina
		1								1	1		1			Claim verified
																based on the
						1	1	1	Undelivered Club	1	I	1	1	ı	1	documents
									membership,							i.e., APPAC
	Royal Castle	G204	Dr. Nagarajan K	75,35,249	1,25,000						No	NA			0 73,52,92	i.e., APPAC submitted by

		1						1	1			1		1	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	C703	Mr. SHANKAR. R G	96,15,304	0			0	and corpus fund		No	NA	0	96,15,304	0 the claimants
030	Castle	C/03	IVII. SHANKAK, K G	90,13,304	U			Ü	and corpus rund	·	INO	IVA	U	90,13,304	U the claimants
						25,268	25,000								
															Claim verified
															based on the
									Undelivered Club membership,						documents i.e., APPAC
	David								maintenance fee						submitted by
	Royal Castle	C603	Mrs. SIYA. K S	94,35,252	1,25,000			1 75 260	and corpus fund		No	NA	0	92,59,984	0 the claimants
037	Castle	C003	IVII S. SITM. N. S	34,55,252	1,23,000			1,75,200	and corpus rund		INO	IVA	U	32,33,364	o the claimants
						0	0								
									ĺ						
									1		1				Claim
									ĺ		1				Claim verified based on the
									Undolivered Club						
									Undelivered Club		1				documents i.e., APPAC
	Royal								membership, maintenance fee		1				submitted by
	Castle	C403	Mr. SURESH BABU. K	79,87,483	0			0	and corpus fund		No	NA	0	79,87,483	0 the claimants
038	Castie	C403	IVII. SUKESTI BABO. K	73,07,403	0	2		0	and corpus rund		INO	14/4	0	75,67,463	o the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
	Castle	E206	Mr. MANOGARAN. M	75,94,833	0			0	and corpus fund		No	NA	0	75,94,833	0 the claimants
033	Custic	L200	WII. WANOGARAN. W	73,54,033		0	0		ana corpus rana		140	14/3	Ü	75,54,655	o the claimants
						U	U								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,		1				i.e., APPAC
	Royal		Mr. PRABHAKAR						maintenance fee		1				submitted by
	Castle	E106	SHUNMUGHAM	74,55,759	0			n	and corpus fund	0	No	NA	0	74,55,759	0 the claimants
		1		//	<u> </u>	25,321	25,000			<u> </u>	1	1	-	,55,755	
						23,321	23,000		1		1				
									ĺ		1				
									ĺ						Claim verified
									1		1				based on the
									Undelivered Club		1				documents
									membership,		1				i.e., APPAC
	Royal		Mr. MITESH VINOD						maintenance fee						submitted by
	Castle	J609	SONTHALIA	1,03,27,834	1,25,000			1.75.321	and corpus fund	n	No	NA	0	1,01,52,513	0 the claimants
- 1		+		,, ,	, -,	25,321	25,000	, -,		<u> </u>	H			,. ,,	
						25,521	25,000		ĺ		1				
									ĺ		1				
									ĺ		1				Claim verified
									1		1				based on the
									Undelivered Club		1				documents
									membership,						i.e., APPAC
1	Royal								maintenance fee		1				submitted by
	Castle	J509	Mr. HARI PRASAD	96,95,866	1,25,000			1,75,321	and corpus fund	0	No	NA	0	95,20,545	0 the claimants
				,,	-,,	l	l	_,: 0,021					ŭ	10,20,010	

	1	1				0.5.004				1	1	1			
						25,321	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. BHAGYASHREE.						maintenance fee	_			_		submitted by
643	Castle	J409	<u>A H</u>	99,00,810	1,25,000			1,75,321	and corpus fund	0	No	NA	0	97,25,489	0 the claimants
						25,321	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
644	Castle	J209	Mr. AMARLAL. M K	93,07,644	1,25,000			1,75,321	and corpus fund	0	No	NA	0	91,32,323	0 the claimants
						0	0								
									1						
									1						
									1						Claim verified
									1						based on the
									Undelivered Club	1				1	documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
645	Castle	J109	Mr. JERALD. S	91,45,769	0			0	and corpus fund	0	No	NA	0	91,45,769	0 the claimants
						25,375	25,000								
							·								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
646	Castle	F501	Mr. SIVAKUMAR. K	98,80,217	1,25,000			1.75.375	and corpus fund	0	No	NA	0	97,04,842	0 the claimants
					, .,	25,375	25,000	, ,,,							
						23,373	23,000								
															Claim verified
															based on the
									Undelivered Club	1				1	documents
									membership,	1				1	i.e., APPAC
	Royal								maintenance fee	1				1	submitted by
647	Castle	F201	premlatha	74,17,380	1,25,000			1 75 275	and corpus fund	0	No	NA	0	72,42,005	0 the claimants
047	CUSTIC	1201	p. cilliacila	77,17,300	1,23,000	0	0	1,73,373	and corpus fulld		.40	14/4	0	72,42,003	o die dainalits
						0	0		ĺ	1				1	
									ĺ	1				1	
									ĺ	1				1	Claim verified
									ĺ	1				1	
									Undolivered Cl. !	1				1	based on the
									Undelivered Club	1				1	documents
	Dave!								membership,						i.e., APPAC
	Royal	4700	M- KUDEENDIDAN	C0 24 244					maintenance fee		Na	NI C	_	0 24 211	submitted by
648	Castle	A706	Mr. KUBEENDIRAN T	68,31,311	0			0	and corpus fund	0	No	NA	0	0 68,31,311	0 the claimants
						25,375	25,000		ĺ						
									ĺ	1				1	
									1						
									ĺ	1				1	Claim verified
		1							I	1			1		based on the
		1							Undelivered Club	1			1		documents
1		1							membership,	1			1		i.e., APPAC
	Royal	1		91,72,238	1,25,000				maintenance fee	1			1		submitted by 0 the claimants
	Castle	A506	Mr. MANOJ. E						and corpus fund		No	NA		0 89,96,863	

								1	1	1				1		
						25,375	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D I								membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
650	Castle	F201	Mr. Venkatesan. T	74,17,380	1,25,000			1,75,375	and corpus fund	Ü	No	NA	0		0 72,42,005	0 the claimants
						25,375	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. HASINA SHAIK. S						maintenance fee							submitted by
651	Castle	A406	MA	86,10,213	1,25,000			1,75,375	and corpus fund	C	No	NA	0		0 84,34,838	0 the claimants
						0	0									
									1				1			
									1				1			Claim verified
		1				1			ĺ		1	1		1		based on the
		1				1			Undelivered Club		1	1		1		documents
									membership,				1			i.e., APPAC
	Royal								maintenance fee							submitted by
652	Castle	F202	Mrs. LALITHA. G	91,99,912	0			0	and corpus fund	C	No	NA	0		0 91,99,912	0 the claimants
						25,375	25,000									
						·	·									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
653	Castle	A206	Mr. MOHAN. G	92,67,272	1,25,000			1,75,375	and corpus fund	0	No	NA	0		0 90,91,897	0 the claimants
						25,375	25,000		·							
						23,373	23,000									
																Claim verified
																based on the
		1				1			Undelivered Club		1	1		1		documents
		1				1			membership,		1	1		1		i.e., APPAC
	Royal	1				1			maintenance fee		1	1		1		submitted by
	Castle	A506	Mr. Manoj. E	91,72,238	1,25,000	1		1 75 375	and corpus fund	-	No	NA	0	1	0 89,96,863	0 the claimants
054	20300		manoji L	32,12,200	1,23,000	31,753	25,000	1,73,373	a corpus rund	+ '			-	 	- 05,50,603	o are claimalts
		1				31,/53	25,000		ĺ		1	1		1		
		1				1			ĺ		1	1		1		
		1				1			ĺ		1	1		1		Claim verified
		1				1			ĺ		1	1		1		
		1				1			Undolivered Cl. !		1	1		1		based on the
		1				1			Undelivered Club		1	1		1		documents
	Davis.								membership,				1			i.e., APPAC
	Royal	UEC.	Man CDIVIDANA C	00 00 707	1 25 000	1		4.04.==0	maintenance fee	_		NI C	_	1	04.04.00	submitted by
655	Castle	H504	Mrs. SRIVIDHYA. S	96,65,787	1,25,000			1,81,/53	and corpus fund		No	NA	0		0 94,84,034	0 the claimants
						25,402	25,000		ĺ							
		1				1			ĺ		1	1		1		
									1				1			
									1				1			Claim verified
		1				1			ĺ		1	1		1		based on the
		1				1			Undelivered Club		1	1		1		documents
		1				1			membership,		1	1		1		i.e., APPAC
	Royal Castle	1				1			maintenance fee		1	1		1		submitted by
		H404	Mr. JANARTHANAN. S	90,33,537	1,25,000	1	1	1,75,402	and corpus fund	0	No	NA	0	ı	0 88,58,135	0 the claimants

	1	1	1			31,753	25,000			1		1			F	ı
657	Royal 'Castle	H304	Mr. KANNAN. K	90,10,898	1,25,000			1,81,753	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(88,29,145	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
658	Royal Castle	H104	<u>Mr.</u> RADHAKRISHNAN. S	89,68,732	1,25,000	25,402	25,000	1,75,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(87,93,330	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
659	Royal Castle	H405	Mr. Swoyambhu Mohapatra	1,08,07,596	1,50,000	36,216	25,000	2,11,216	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(1,05,96,380	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
660	Royal Castle	E501	Mr. RAMESH. N	94,77,253	1,25,000	25,402	25,000	1,75,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(93,01,851	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
661	Royal Castle	E101	Mr. LOGANATHAN. A	75,16,025	1,25,000	25,402	25,000	1,75,402	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(73,40,623	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
662	Royal Castle	A705	Mr. SATHEESH A	2,77,66,058	0	25,429	25,000	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(2,77,66,058	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
663	Royal Castle	A605	Mr. BALAKUMAR. M. R	93,92,952	1,25,000	25,429	25,000	1,75,429	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(92,17,523	Claim verified based on the documents i.e., APPAC submitted by the claimants

			1		1	T				1		_	1	1	T	Г
						25,429	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
664	Castle	A405	Mr. SAJEESH. M N	98,71,152	1,25,000			1,75,429	and corpus fund	0	No	NA	0		0 96,95,723	0 the claimants
						25,429	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. MAHESWARI						maintenance fee	_			_			submitted by
665	Castle	A205	SRIRAM. S	76,23,375	1,25,000			1,75,429	and corpus fund	C	No	NA	0		0 74,47,946	0 the claimants
						31,854	25,000									
		1				İ				1	1	1	1			
		1				İ				1	1	1	1			Claim verified
						1					1	1				based on the
						1			Undelivered Club		1	1				documents
						1			membership,		1	1				i.e., APPAC
	Royal								maintenance fee							submitted by
666	Castle	J608	Mr. SRINATH. L	87,93,636	1,25,000			1 81 854	and corpus fund		No	NA	0		0 86,11,782	0 the claimants
	castic	3000	WIT SHITWATTE	07,55,650	1,23,000	31,854	25.000	1,01,05	ana corpas rana	_			Ŭ		00,11,702	o the damanes
						31,854	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. SIBI						maintenance fee							submitted by
667	Castle	J508	CHAKKARAVARTHI. V	92,29,701	1,25,000			1,81,854	and corpus fund	C	No	NA	0		0 90,47,847	0 the claimants
						25,483	25,000									
						· ·	·									
																Claim verified
																based on the
									Undelivered Club							documents
		1	Mr ANTONY			İ				1	1	1	1			i.e., APPAC
	Davial	1	Mr. ANTONY			İ			membership,	1	1	1	1			
	Royal	1200	FRANCIS	06.70.646	4 25 000	İ		4 75 100	maintenance fee	_	J.,_	NI C	_		05.00.100	submitted by
668	Castle	J308	JEEVARATHNAM. K	86,78,646	1,25,000			1,75,483	and corpus fund	Ü	No	NA	0		0 85,03,163	0 the claimants
		1				0	0				1	1				
						ĺ					1					
		1				İ				1	1	1	1			
		1				İ				1	1	1	1			Claim verified
						1					1	1				based on the
		1				İ			Undelivered Club	1	1	1	1			documents
		1				İ			membership,	1	1	1	1			i.e., APPAC
	Royal					1			maintenance fee		1	1				submitted by
	Castle	J108	Mr. ARUNKUMAR. T	92,56,663	0	ĺ		0	and corpus fund	0	No	NA	0		0 92,56,663	0 the claimants
669				- ,,	<u> </u>	0	0	1		<u> </u>	 	+ -	<u> </u>		,-3,000	
669					1	U	U			1			1	1	1	
669																
669																
669																Claim on 18 cd
669																Claim verified
669																based on the
669									Undelivered Club							based on the documents
669									membership,							based on the documents i.e., APPAC
	Royal Castle	B617	Mr. SUNIL RAMACHANDRAN	81,58,507	0						No	NA			0 81,58,507	based on the documents

		1	T		I	1	T	1								T
						31,888	25,000						,	l		
														l		
													,	I		Claim verified
													,	I		based on the
									Undelivered Club				,	I		documents
														l		i.e., APPAC
	Royal								membership, maintenance fee					l		submitted by
	Castle	B517	Mr. DHILIPKUMAR. V	86,67,339	1,25,000			1 01 000	and corpus fund) No	NA	0	l	0 84,85,451	
0/1	Castie	0317	IVII. DITILIF KOIVIAN. V	80,07,333	1,23,000	25.540	25.000	1,01,000	and corpus rund	<u> </u>	INO	INA	- 0		0 64,63,431	o the claimants
						25,510	25,000							l		
														l		
													,	I		Claim verified
													,	I		based on the
									Undelivered Club					l		documents
									membership,				,	I		i.e., APPAC
	Royal								maintenance fee				,	I		submitted by
	Castle	B317	Mr. BRAJESH KUMAR	89,06,952	1,25,000			1 75 510	and corpus fund	C	No	NA	0	I	0 87,31,442	
07.2	castic	5517	IVIII DIVIDEDITIONIAN	03,00,332	1,23,000	25,510	25,000	1,73,510	and corpus rand						07,02,112	o the damants
						25,510	25,000						,	I		
				ļ							1		1 '	l		
											1		'	l		Claim verified
											1		1 '	İ	1	based on the
									Undelivered Club				l '	l		documents
				ļ					membership,		1		1 '	l		i.e., APPAC
	Royal								maintenance fee					l		submitted by
673	Castle	B117	Dr. XAVIER. G	91,08,288	1,25,000			1,75,510	and corpus fund	С	No	NA	0	l	0 89,32,778	
						25,537	25,000		· ·	+	1	+	 		+	
						23,337	25,000							l		
													,	I		
													,	I		Claim verified
													,	I		based on the
									Undelivered Club					l		documents
									membership,				,	I		i.e., APPAC
	Royal		Mr. GOKUL						maintenance fee				,	I		submitted by
674	Castle	C701	KRISHNAN. N	1,05,25,965	1,25,000			1,75,537	and corpus fund	C	No	NA	0	l	0 1,03,50,428	
						25,537	25,000			1	1	1	1			
						.,	.,							l		
														l		
													,	I		Claim verified
														l		based on the
									Undelivered Club				l '	l		documents
									membership,				l '	l		i.e., APPAC
	Royal		Mrs. KASTHURI BAI.	ļ					maintenance fee		1		1 '	l		submitted by
	Castle	C601	<u>G</u>	95,72,332	1,25,000			1,75,537	and corpus fund	0	No	NA	0	l	0 93,96,795	0 the claimants
						25,537	25,000									
				ļ							1		1 '	l		
													l '	l		
													l '	l		Claim verified
											1		1 '	İ	1	based on the
									Undelivered Club		1		1 '	İ	1	documents
									membership,				l '	l		i.e., APPAC
	Royal								maintenance fee		1		1 '	İ	1	submitted by
676	Castle	C401	Anosh	94,53,311	1,25,000			1,75,537	and corpus fund	0) No	NA	0		0 92,77,774	0 the claimants
						25,510	25,000									
											1		1 '	İ	1	
											1		1 '	İ	1	
											1		1 '	İ	1	Claim verified
											1		1 '	İ	1	based on the
									Undelivered Club		1		1 '	İ	1	documents
									membership,				l '	l		i.e., APPAC
						i .	1	1	maintenance fee	1	1	1			1	submitted by
	Royal Castle	B117	Dr. Xavier. G	91,08,288	1,25,000				and corpus fund		No	NA		1	0 89,32,778	

			_		T			1		1				1		-	
						0	0										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	Royal								maintenance fee								submitted by
	Castle	C201	Mr. BALAJI. A	97,34,084	0			0	and corpus fund		No	NA	0		0	97,34,084	0 the claimants
070	Custic	C201	IVII. DALAGI. A	37,34,004	Ü			0	ana corpas rana		140	1473	Ü			77,34,004	o the claimants
						0	0										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	Royal		Mr. GANESH KUMAR.						maintenance fee								submitted by
	Castle	J506	S	83,37,683	0			0	and corpus fund	0	No	NA	0		0 8	33,37,683	0 the claimants
073	Castic	3500	=	03,57,003		0.010			ana corpus rana						,	33,37,003	o the claimants
						25,618	25,000										
						1		1				1					
																	Claim verified
		1				İ		İ			1	1					based on the
						1		ĺ	Undelivered Club		1						documents
									membership,								i.e., APPAC
	Royal		Mr. KADAPA						maintenance fee								submitted by
	Castle	J106	EBRAHEEM	93,26,537	1,25,000			1 75 618	and corpus fund		No	NA	0		0	91,50,919	0 the claimants
080	Castie	1100	EDITATILLIVI	33,20,337	1,23,000	_		1,73,010	and corpus rund	-	INO	INA	U		0	31,30,313	o the claimants
						0	0										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	Royal		Mr. PRABHAKAR						maintenance fee								submitted by
	Castle	B615	SANKAR	81,90,764	0			0			N.	NIA	0		0	81,90,764	0 the claimants
081	Castle	8012	SAINKAK	81,90,764	U			U	and corpus fund	U	No	NA	U		0 8	51,90,764	U the claimants
						25,618	25,000										
																	Claim verified
																	based on the
						1		1	Undelivered Club			1					documents
						1		1	membership,			1					i.e., APPAC
	Royal					1		ĺ	maintenance fee			1					submitted by
	Castle	B515	Mr. MARK THORPE	96,74,387	1,25,000	İ		1,75,618			No	NA	_		0	94,98,769	0 the claimants
082	CaStie	9212	IVII . IVIAKK THUKPE	90,74,387	1,25,000			1,75,618	anu corpus rund		INO	IVA	0		0	24,98,709	o trie ciairnants
						25,618	25,000	ĺ			1						
		1				İ		İ			1	1					
		1				İ		İ			1	1					
		1				İ		İ			1	1					Claim verified
		1				İ		İ			1	1					based on the
						1		ĺ	Undelivered Club			1					documents
		1				İ		İ			1	1					
		1	Mr. VASANTH			İ		İ	membership,		1	1					i.e., APPAC
I.	D					İ		İ	maintenance fee		I	1					submitted by
	Royal							1,75,618	and corpus fund	C	No	NA	0		0	59,25,415	0 the claimants
	Royal Castle	B415	SELVARAJ. S	71,01,033	1,25,000												
		B415		71,01,033	1,25,000	32,022	25,000										
		B415		71,01,033	1,25,000	32,022	25,000	, ,									
		B415		71,01,033	1,25,000	32,022	25,000										
		B415		71,01,033	1,25,000	32,022	25,000										Claim verified
		B415		71,01,033	1,25,000	32,022	25,000										Claim verified
		B415		71,01,033	1,25,000	32,022	25,000										based on the
		B415		71,01,033	1,25,000	32,022	25,000		Undelivered Club								based on the documents
683	Castle	B415	SELVARAJ. S	71,01,033	1,25,000	32,022	25,000		Undelivered Club membership,								based on the documents i.e., APPAC
683		B415		71,01,033 85,31,307	1,25,000	32,022	25,000		Undelivered Club		No	NA				83,49,285	based on the documents

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						25,618	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. PRAVEEN						maintenance fee	_		1	_			submitted by
685	Castle	B215	<u>SAMUEL</u>	88,35,090	1,25,000			1,75,618	and corpus fund	0	No	NA	0		0 86,59,472	0 the claimants
						25,618	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. Vasanth Selvaraj.						maintenance fee							submitted by
686	Castle	B415	<u>S</u>	71,01,033	1,25,000			1,75,618	and corpus fund	0	No	NA	0		0 69,25,415	0 the claimants
						0	0									
						1			ĺ	1						
						1			ĺ	1						Claim verified
						1			ĺ	1						based on the
						1			Undelivered Club	1						documents
						1			membership,	1						i.e., APPAC
	Royal		Dr. JAYACHANDRA						maintenance fee							submitted by
687	Castle	B115	SINGH. R	80,55,322	0			0	and corpus fund	0	No	NA	0		0 80,55,322	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. PARVATHA						maintenance fee							submitted by
688	Castle	B614	MEENAKSHI N	83,58,554	0			0	and corpus fund	0	No	NA	0		0 83,58,554	0 the claimants
				,,		0	0									
						0	O									
																Claim verified
																based on the
									Undelivered Club							documents
		1				İ			membership,	1		1	1			i.e., APPAC
	Royal		Mr. SATHISH KUMAR			1			maintenance fee	1						submitted by
680	Castle	B611	D.	76,95,907	0			0	and corpus fund	0	No	NA	0		0 76,95,907	0 the claimants
003	CUSTIC	5011	ř l	,0,55,507	J	25.645	35.000	0	and corpus fund	"	.40	14/3	1		70,53,507	o the claimalits
						25,645	25,000		ĺ	1						
						1			ĺ	1						
									1							Claim verified
						1			ĺ	1						
						1			Undolivered Club	1						based on the
						1			Undelivered Club	1						documents
	Dave!								membership,							i.e., APPAC
coo	Royal Castle	B514	Miss. LAVALEE. C	07.03.404	1 35 000	1		4 75 645	maintenance fee and corpus fund	_	No	NIA	0		00.10.750	submitted by
690	castie	вэ14	IVIISS. LAVALEE. C	87,92,401	1,25,000			1,/5,645	and corpus fund	0	No	NA	0		0 86,16,756	0 the claimants
						32,056	25,000		ĺ	1						
						1			ĺ	1						
									1							
		1				İ			İ	1		1	1			Claim verified
		1				İ			l	1		1	1			based on the
		1				İ			Undelivered Club	1		1	1			documents
						1			membership,	1						i.e., APPAC
l	Royal					1			maintenance fee	1						submitted by
	Castle	B511	Mr. MUTHU. S	90,89,699	1,25,000	I	1	1,82,056	and corpus fund	0	No	NA	0	l	0 89,07,643	0 the claimants

	1	1				0	0	1		1	1	1	ı	1		
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. RATHNAM						maintenance fee							submitted by
692	Castle	B411	RAJAYA NADAR	67,62,699	0			0	and corpus fund	C	No	NA	0		0 67,62,699	0 the claimants
						32,056	25,000									
						,,,,,,	,,,,,,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
693	Castle	B314	Mr. JAGANNATHAN. J	93,07,749	1,25,000			1,82,056	and corpus fund	0	No	NA	0		0 91,25,693	0 the claimants
						0	0									
									ĺ							
									ĺ							Claim
									ĺ							Claim verified based on the
									Undelivered Club		1	1				documents
									membership,		1	1				i.e., APPAC
	Royal		Mr. MANI						maintenance fee							submitted by
694	Castle	B311	MUDHALIAR. P	62,25,203	0			0	and corpus fund	0	No	NA	0		0 62,25,203	0 the claimants
						0	25,000		·			1				
							23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. Rathnam Rajaya						maintenance fee							submitted by
695	Castle	B411	<u>Nadar</u>	67,62,699	0			25,000	and corpus fund	0	No	NA	0		0 67,37,699	0 the claimants
						25,645	25,000									
																C1-1-1-1-1-1
																Claim verified
									Undelivered Club							based on the
									membership,		1	1				documents i.e., APPAC
	Royal								maintenance fee		1	1				submitted by
696	Castle	B214	Mr. MEGAVANNAN. J	94,52,272	1,25,000			1,75.645	and corpus fund	0	No	NA	0		0 92,76,627	0 the claimants
		1		,,	-,,	32,056	25,000	_,. 5,6 15		<u> </u>	1	+			2_1/0,02/	
						32,030	25,000		1		1	1				
									1		1	1				
									ĺ							Claim verified
									1		1	1				based on the
									Undelivered Club		1	1				documents
									membership,		1	1				i.e., APPAC
	Royal								maintenance fee							submitted by
697	Castle	B314	Mr. Jagannathan. J	93,07,749	1,25,000			1,82,056	and corpus fund	C	No	NA	0		0 91,25,693	0 the claimants
						32,056	25,000									
									1		1	1				
									1		1	1				o
									1		1	1				Claim verified
									Undolivered Club		1	1				based on the
									Undelivered Club							documents i.e., APPAC
	Royal		Mr.						membership, maintenance fee							submitted by
698	Castle	B211	THANIKACHALAM	90,49,204	1,25,000			1.82.056	and corpus fund	0	No	NA	n		0 88,67,148	0 the claimants
030	Castic	2211		30,73,207	1,23,000	1		1,02,030	ana corpus runu		. 10	(1/1)	U	<u> </u>	55,07,148	o the claimants

			1					1	1	1	ı	1		1		
						25,726	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. UMMU						maintenance fee							submitted by
	Castle	B609	HABEEBA. J	95,00,710	1,25,000			1.75.726	and corpus fund	0	No	NA	0		0 93,24,984	0 the claimants
					_,,	25,726	25,000	-,,				1	-			
						25,720	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. ATHIFA						maintenance fee							submitted by
700	Castle	B607	FATHIMA IRFANA. S	94,60,893	1,25,000			1,75,726	and corpus fund	0	No	NA	0		0 92,85,167	0 the claimants
						25,726	25,000									
						23,720	25,000									
						İ			I	1			1			
						1			1	1		1		l		Claim verified
						1			1							
						1										based on the
						İ			Undelivered Club	1	1		1	1		documents
									membership,							i.e., APPAC
	Royal		Mrs. ANTONETTE						maintenance fee							submitted by
701	Castle	B409	MOSES	89,17,059	1,25,000			1,75,726	and corpus fund	0	No	NA	0		0 87,41,333	0 the claimants
						0	0									
						-	-									
																Claim verified
																based on the
									the delicence of Club							
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
702	Castle	B309	Mr. PALANIVEL. K	84,07,292	0			0	and corpus fund	0	No	NA	0		0 84,07,292	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
						1			membership,							i.e., APPAC
	Bours!					1										submitted by
700	Royal	D200	Ma CDIVIII AAD A	01 72 000		İ		_	maintenance fee		Na	NI C	_		04 70 000	
/03	Castle	B209	Mr. SRIKUMAR. A	91,73,960	0			0	and corpus fund	0	No	NA	0		0 91,73,960	0 the claimants
						25,726	25,000									
						İ			İ	1	1		1	1		
						1			1							
						İ			İ	1	1		1	1		Claim verified
						1			1							based on the
						İ			Undelivered Club	1	1		1	1		documents
						İ			membership,	1	1		1	1		i.e., APPAC
	Royal					İ			maintenance fee	1	1		1	1		submitted by
704	Castle	B207	Mr. ROBERT. M	83,98,634	1,25,000	İ		1 75 720	and corpus fund	_	No	NA	_	1	0 82,22,908	0 the claimants
704	Castig	DZU/	IVII. NUDEK I. IVI	03,76,034	1,23,000		L	1,/5,/26	and corpus fund	U	INU	INA	U		82,22,908	o trie claimants
						32,157	25,000		1				1			
						1			1							
						1			1							
						1			1							Claim verified
						İ			İ	1	1		1	1		based on the
						İ			Undelivered Club	1	1		1	1		documents
						İ			membership,	1	1		1	1		i.e., APPAC
	Royal					1			maintenance fee							submitted by
	Castle	B109	Mr. RAMANAND. N	94,91,188	1,25,000	İ		1 82 157	and corpus fund	0	No	NA	0	1	0 93,09,031	0 the claimants
705				J≒,J⊥,100	エ,とい,ししし	1	1	1,02,15/	and corpus fulld		INU	144		i	33,03,031	o tile tiaiilialits

1			 	1		0	0	T I		1	ı	ĺ	I	1
						U	U							
														Claim verified
														based on the
								Undelivered Club			1			documents
								membership,						i.e., APPAC
	Royal							maintenance fee						submitted by
706 C	Castle	B107	Mr. RAM PRASAD. N	94,07,805	0			0 and corpus fund	0 No	NA	0	0	94,07,805	0 the claimants
						25,780	25,000							
														Claim verified
														based on the
								Undelivered Club						documents
								membership,						i.e., APPAC
	Royal		Dr. LAKSHMI					maintenance fee						submitted by
707 C	Castle	H507	NARAYANAN. K	99,32,122	1,25,000			1,75,780 and corpus fund	0 No	NA	0	0	97,56,342	0 the claimants
						0	0							
											1			
											1			Claim verified
														based on the
								Undelivered Club						documents
								membership,						i.e., APPAC
	Royal	D110	Man Minumb to contra	1 14 02 000				maintenance fee	0.11-	NI A	_	_	4 4 4 0 2 2 2 2	submitted by
708 C	.astle	B110	Mr. Vijayabharathi. E	1,14,03,009	0	_		0 and corpus fund	 0 No	NA	0	0	1,14,03,009	0 the claimants
						0	0				1			
														61-1
														Claim verified
								11.1.1.1						based on the
								Undelivered Club						documents
	laal							membership,						i.e., APPAC
709 C	Royal	H407	Mrs. ARTI A DESAI	76,98,777	0			maintenance fee 0 and corpus fund	0 No	NA	0	0	76,98,777	submitted by 0 the claimants
709 C	astie	П407	IVIIS. ARTI A DESAL	70,36,777	U		•	o and corpus fund	UNU	IVA	U		70,36,777	U tile cialillants
						0	0							
														Claim verified
														based on the
								Undelivered Club						documents
								membership,			1			i.e., APPAC
R	Royal							maintenance fee						submitted by
710 C		H207	Mr. ELANGOVAN. S	82,23,960	0			0 and corpus fund	0 No	NA	0	0	82,23,960	0 the claimants
				- , -,		25,780	25,000		+	+ -	۰	<u> </u>	==,=3,500	
						23,760	23,000				1			
											1			
														Claim verified
											1			based on the
								Undelivered Club						documents
								membership,			1			i.e., APPAC
R	Royal		Mrs. JAYALAKSHMI.					maintenance fee						submitted by
711 C		H107	<u>s</u>	84,98,283	1,25,000			1,75,780 and corpus fund	0 No	NA	0	0	83,22,503	0 the claimants
						0	0		1					
1														
			1		I	I					l	l		Claim verified
														based on the
								Undelivered Club						
								Undelivered Club membership,						based on the
R 712 C	Royal	0401	Mr. BIJOY THAYYIL	75,83,576	0				0 No	NA			75,83,576	based on the documents

	1		ı			_	0	1		ı	1	1	ı	1		
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
713	Castle	0301	Mrs. PREMA	49,93,927	0			0	and corpus fund	0	No	NA	0		0 49,93,927	0 the claimants
						32,326	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	Royal								membership, maintenance fee							i.e., APPAC submitted by
71.4	Castle	O201	Mrs. DAISY M	85,37,673	1,25,000			1 82 326	and corpus fund	0	No	NA	0		0 83,55,347	0 the claimants
714	custic	0201	IVII S. DAIST IVI	03,37,073	1,23,000	25,915	25,000	1,02,320	and corpus rand		140	14/3	·		03,33,347	o the claimants
						25,915	25,000									
		1						1		1	1	1		1		Claim verified
		1						1		1	1	1		1		based on the
									Undelivered Club							documents
		1						1	membership,		1	1				i.e., APPAC
	Royal								maintenance fee							submitted by
715	Castle	B518	Mr. SANDEEP KUMAR	98,86,898	1,25,000			1,75,915	and corpus fund	0	No	NA	0		0 97,10,983	0 the claimants
i						0	0									
																61-1
																Claim verified based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. PUNITHAVATHI.						maintenance fee							submitted by
716	Castle	B218	Т	86,44,137	0			0	and corpus fund	0	No	NA	0		0 86,44,137	0 the claimants
						0	0									
																Claim verified
																based on the
		1						1	Undelivered Club	1	1	1		1		documents
			AA. JOSEPHINE						membership,							i.e., APPAC
747	Royal Castle	B118	Mrs. JOSEPHINE THERESA. G	85,45,620	0			_	maintenance fee	_	No	NA	0		0 85,45,620	submitted by 0 the claimants
/1/	Castie	DITQ	TITENESA. U	03,43,020	U	22.464	35.000	0	and corpus fund	U	No	INA	0		85,45,620	o une ciaimants
						32,461	25,000									
		1						1			1	1				
		1						1			1	1				Claim verified
		1						1			1	1				based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
718	Castle	B712	Mr. ASHOK. S	96,85,275	1,25,000			1,82,461	and corpus fund	0	No	NA	0		0 95,02,814	0 the claimants
				_		25,969	25,000									
																61-1
		1						1		1	1	1		1		Claim verified
		1						1	Undelivered Click	1	1	1		1		based on the
									Undelivered Club membership,							documents i.e., APPAC
	Royal								maintenance fee							submitted by
719	Castle	B612	Mr. SIKKANTHAR. Y	82,98,078	1,25,000			1,75.969	and corpus fund	0	No	NA	0		0 81,22,109	0 the claimants
, 13		1		,- 5,0,0	_,,	1	1	1,.5,505			1	1	Ū	l	01,22,103	2 Die damaits

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						25,969	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D I		NA COVILIANDICIANA						membership,							i.e., APPAC
	Royal		Mr. GOKULAKRISHNA					. == 0.00	maintenance fee							submitted by
/20	Castle	B512	YARASI. Y	1,02,67,988	1,25,000			1,75,969	and corpus fund	0	No	NA	0		0 1,00,92,019	0 the claimants
						25,969	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
721	Castle	B412	Mrs. NASIM BANU	91,04,988	1,25,000			1,75,969	and corpus fund	0	No	NA	0		0 89,29,019	0 the claimants
						25,969	25,000									
							ĺ						1			
							1			1				1		Claim verified
							ĺ						1			based on the
							ĺ		Undelivered Club				1			documents
							ĺ		membership,				1			i.e., APPAC
	Royal		Mr. MOUTTOU						maintenance fee							submitted by
722	Castle	B312	COUMAREN. P	84,61,759	1,25,000			1,75,969	and corpus fund	0	No	NA	0		0 82,85,790	0 the claimants
						25,969	25,000									
							·									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
	Castle	B112	Mrs. RUBY MARY. R	87,13,109	1,25,000			1.75.969	and corpus fund	0	No	NA	0		0 85,37,140	0 the claimants
				0.,,	_,,_	0	0	_,,								
						U	U									
																Claim verified
																based on the
									Undelivered Club							
							ĺ						1			documents i.e., APPAC
	Poval		Mr. MUHAIDEEN				1		membership, maintenance fee	1				1		submitted by
	Royal Castle	G506	SHAHUL HAMEED. H	94,74,894	0		1			_	No	NA	0	1	0 94,74,894	0 the claimants
724	Castig	0000	SHARUL HAIVIEED. H	34,74,834	U	_	_	U	and corpus fund	U	INU	INA	0		94,74,894	o trie ciaimants
						0	0			1				1		
							ĺ						1			
							ĺ						1			
							ĺ						1			Claim verified
							ĺ						1			based on the
							İ		Undelivered Club	1			1			documents
							İ		membership,	1			1			i.e., APPAC
	Royal				_		ĺ		maintenance fee			l	1			submitted by
725	Castle	G306	Mr. SRINIVASAN	73,55,473	0			0	and corpus fund	0	No	NA	0		0 73,55,473	0 the claimants
						0	0			1				1		
							1			1				1		
		1	I				İ			1			1			
			l l					i e	i .	1	1	1	1			Claimannaitian
																Claim verified
																based on the
									Undelivered Club							based on the documents
									membership,							based on the documents i.e., APPAC
	Royal Castle	F306	Mrs. DEEPA JAGANATHAN	74,41,033	0						No	NA			0 74,41,033	based on the documents

		1				26,157	25,000	l								
727	Royal Castle	B504	<u>Mr. ANAND</u> <u>VENKATESH</u>	91,88,490	1,25,000			1,76,157	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	90,12,333	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
728	Royal Castle	B404	Mrs. KAYALVIZHI	79,40,572	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	79,40,572	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
729	Royal Castle	B204	Mr. ALAGAR SAMY. T	83,23,128	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	83,23,128	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
730	Royal Castle	B702	Mr. BALACHANDRAN.	75,10,998	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	75,10,998	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
731	Royal Castle	B402	Mr. MANOJ KUMAR . R	97,71,379	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	97,71,379	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
732	Royal Castle	B302	Mrs. Vanmathi. S	94,77,792	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	94,77,792	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
733	Royal Castle	B202	Mr. ASHOK KUMAR. I	95,17,192	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	95,17,192	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

	ı	1				0	0			1	1	1	1		1	
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. FEROZ AHAMED.						maintenance fee							submitted by
734	Castle	B102	<u>V K</u>	82,05,480	0			0	and corpus fund	0	No	NA	0		0 82,05,480	0 the claimants
						26,373	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
735	Castle	B503	Mr. SHANMUGAM. A	99,06,575	1,25,000			1,76,373	and corpus fund	0	No	NA	0		97,30,202	0 the claimants
						26,373	25,000									
											1		1	1	1	
																Claim verified
											1		1	1	1	based on the
									Undelivered Club		1		1	1	1	documents
									membership,							i.e., APPAC
72.0	Royal	D 402	Mr. SARAVANA	02.24.020	4 35 000			4 76 272	maintenance fee		J., .				00 50 466	submitted by
/36	Castle	B403	KUMAR. C	92,34,839	1,25,000			1,/6,3/3	and corpus fund	U	No	NA	0		90,58,466	0 the claimants
						29,011	25,000									
																61-1
																Claim verified based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
737	Castle	B303	Mrs. VASANTHI. V	90,88,618	1,25,000			1 79 011	and corpus fund		No	NA	0		0 89,09,607	0 the claimants
,,,	castic	5505	WIGHT VACANTALIA	30,00,010	1,23,000	26,373	25,000	1,73,011	and corpus rand		110				03,03,007	o the damants
						20,373	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,		1		1	1	1	i.e., APPAC
	Royal								maintenance fee		1		1	1	1	submitted by
738	Castle	B203	Mr. ANNADURAI. S	83,43,701	1,25,000			1,76,373	and corpus fund	0	No	NA	0	1	0 81,67,328	0 the claimants
						33,326	25,000			İ		1				
											1		1	1	1	
											1		1	1	1	Claim verified
											1	1	1	1	1	based on the
									Undelivered Club		1		1	1	1	documents
									membership,							i.e., APPAC
_	Royal								maintenance fee		l					submitted by
739	Castle	B616	Mr. RAJENDRAN S	93,58,950	1,25,000			1,83,326	and corpus fund	C	No	NA	0		91,75,624	0 the claimants
						0	0									
											1		1	1	1	c/
											1	1	1	1	1	Claim verified
									11. 1.1							based on the
									Undelivered Club		1		1	1	1	documents
	Pour!								membership,		1		1	1	1	i.e., APPAC submitted by
740	Royal Castle	B516	Mrs. AMUDHA. S	87,56,675	0				maintenance fee and corpus fund		No	NA	0		0 87,56,675	0 the claimants
/40	castie	DOTO	IVII S. AIVIUDHA. S	۵۱٫۵٫۵۲٫۵	U			U	and corpus furid		No	INA	U	l	87,30,675	o ule claimants

		1	1 1			26.500	25.000	1		1	1	1		1	
						26,589	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. MURUGAN						maintenance fee						submitted by
	Castle	B316	PONNUSAMY	97,06,087	1,25,000			1,76,589	and corpus fund	0	No	NA	0	95,29,498	0 the claimants
						26,589	25,000		·						
						20,303	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
			Mr.						membership,						i.e., APPAC
	Royal		VENKATESHWARAN.						maintenance fee						submitted by
742	Castle	B216	<u>M</u>	98,04,973	1,25,000			1,76,589	and corpus fund	0	No	NA	0	96,28,384	0 the claimants
						26,589	25,000								
						,									
		1					1	1			1	1	1	1	Claim verified
															based on the
									Undelivered Club						documents
		1					1	1	membership,		1		1	1	i.e., APPAC
	Royal								maintenance fee						submitted by
743	Castle	B116	Mr. RAJU. R	86,40,117	1,25,000			1,76,589	and corpus fund	C	No	NA	0	0 84,63,528	0 the claimants
						26,670	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
744	Castle	J404	Mr. ZAVERI. F T	98,44,262	1,25,000			1,76,670	and corpus fund	0	No	NA	0	96,67,592	0 the claimants
						33,926	25,000								
															Claim verified
															based on the
		1					1	1	Undelivered Club		1	1	1	1	documents
									membership,						i.e., APPAC
	Royal	5645	AA. TENINDOS	00.24	4 25 000		1		maintenance fee		J		-		submitted by
745	Castle	E612	Mr. TENNYSON JOHN	88,24,555	1,25,000			1,83,926	and corpus fund	0	No	NA	0	0 86,40,629	0 the claimants
						26,751	25,000								
		1					1	1			1		1	1	
		1					1	1			1		1	1	61-1
															Claim verified
									Hadalina : 4 Cl						based on the
		1					1	1	Undelivered Club		1		1	1	documents
	David	1	MAT DUDGA MANUSCU				1	1	membership,		1	1	1	1	i.e., APPAC
740	Royal Castle	E512	Mr. DURGA MAHESH.	93,94,231	1,25,000		1	1 76 751	maintenance fee and corpus fund		No	NA	^	92,17,480	submitted by 0 the claimants
/46	castie	E312	2	33,34,231	1,23,000	26.670	25.000	1,/0,/51	and corpus fund		NO	INA	U	92,17,480	o une cialmants
						26,670	25,000								
		1					1	1			1	1	1	1	Claim verified
		1					1	1			1	1	1	1	based on the
									Undelivered Club						documents
		1					1	1	membership,		1		1	1	i.e., APPAC
	Royal								maintenance fee						submitted by
747	Castle	J404	Mr. Zaveri. F T	98,44,262	1,25,000		1	1 76 670	and corpus fund	-	No	NA	n	96,67,592	0 the claimants
/4/	CUSTIC	3704	WILL EUVELLE I	JU,77,2U2	1,23,000		I.	1,70,070	and corpus fulld		140	14/4	U	50,07,532	o die dainalits

		1	ı			0	0	1	1	1	1	1	1	1	1	ı
						U	U									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
748	Castle	E412	Miss. JAYANTHI. E	99,07,567	0			0	and corpus fund	0	No	NA	0		0 99,07,567	0 the claimants
						27,674	25,000									
																Claim verified
									Undelivered Club							based on the documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
749	Castle	E613	Ms. Usman Ali. A	81,43,009	1,25,000			1,77,674	and corpus fund	0	No	NA	0		79,65,335	0 the claimants
						26,993	25,000		·							
						.,	.,									
									ĺ							
									ĺ							Claim verified
								1	1				1		1	based on the
1								1	Undelivered Club				1		1	documents
I	D		AA. WICHORE						membership,							i.e., APPAC
750	Royal Castle	C304	Mr. KISHORE KUMAR. M	84,34,818	1,25,000			1 76 000	maintenance fee and corpus fund		No	NA	0		0 82,57,825	submitted by 0 the claimants
730	Castle	C304	KUIVIAK. IVI	04,34,010	1,23,000	26,751	25,000	1,70,993	and corpus rund		INO	IVA	U		02,57,025	U the claimants
						20,751	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
751	Castle	E512	Mr. Durga Mahesh. S	93,94,231	1,25,000			1,76,751	and corpus fund	0	No	NA	0		92,17,480	0 the claimants
						34,247	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
1								1	membership,				1		1	i.e., APPAC
I	Royal								maintenance fee							submitted by
752	Castle	H502	Mr. MURUGESAN. S	80,75,677	1,25,000			1,84,247	and corpus fund	0	No	NA	0		0 78,91,430	0 the claimants
						27,398	25,000					1				
1								1	1				1		1	
1								1	1				1		1	
I									ĺ							Claim verified
I									11. 1.1							based on the
I									Undelivered Club							documents
I	Poval		Mr. SATHIAMURTHY.						membership, maintenance fee							i.e., APPAC submitted by
752	Royal Castle	H302	S SATRIAWUKTHY.	93,12,761	1,25,000			1 77 398	and corpus fund		No	NA	0		0 91,35,363	0 the claimants
, 33			=	30,12,701	1,23,000	0	0	1,77,350	corpus rund		1		<u> </u>		51,55,505	o are ciamiants
1							J	1	1				1		1	
1								1	1				1		1	
1								1	1				1		1	Claim verified
								1	1				1		1	based on the
								1	Undelivered Club				1		1	documents
1								1	membership,				1		1	i.e., APPAC
	Royal		Mr. VINAY						maintenance fee		.l					submitted by
754	Castle	H202	SRINIVASAN	1,00,06,786	0			0	and corpus fund	0	No	NA	0		1,00,06,786	0 the claimants

	1	1				0	0			1		1		1		
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mrs. VIDYA RAM						maintenance fee							submitted by
755	Castle	H703	MANOHAR	1,14,15,761	0			0	and corpus fund	C	No	NA	0		0 1,14,15,761	0 the claimants
						34,315	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D		M. D.V.C.C.C						membership,							i.e., APPAC
750	Royal Castle	H503	Mr. B V S S S PRASAD	1,08,25,258	1,25,000			1 04 215	maintenance fee and corpus fund		No	NA	0		0 1,06,40,943	submitted by 0 the claimants
730	Castle	пэиз	PRASAD	1,00,23,230	1,23,000			1,04,515	and corpus rund		INO	IVA	U		1,00,40,943	U the claimants
						27,452	25,000									
									1		1		1			
									ĺ							Claim verified
									ĺ							based on the
									Undelivered Club		1		1			documents
									membership,		1		1			i.e., APPAC
	Royal								maintenance fee							submitted by
757	Castle	H403	Mrs. JANAKI. S	76,02,042	1,25,000			1,77,452	and corpus fund	C	No	NA	0		0 74,24,590	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
	Daviel								membership,							i.e., APPAC
750	Royal Castle	H203	Mrs. USHA. G	1,03,35,240	0			0	maintenance fee and corpus fund		No	NA	0		0 1,03,35,240	submitted by 0 the claimants
738	Castie	11203	IVII 3. USTIA. U	1,03,33,240	0	27,721	25,000		and corpus rund		INO	INA	0		1,03,33,240	o the claimants
						27,721	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
759	Castle	G610	Mr. ARUN. S	1,01,39,504	1,25,000			1,77,721	and corpus fund	C	No	NA	0		0 99,61,783	0 the claimants
						27,721	25,000									
									ĺ							
									ĺ							61-1
									1		1		1			Claim verified
									Undelivered Club		1		1			based on the documents
									membership,		1		1			i.e., APPAC
	Royal								maintenance fee							submitted by
760	Castle	G510	Mr. VENKATESAN. G	95,75,807	1,25,000			1.77.721	and corpus fund	0	No	NA	n		0 93,98,086	0 the claimants
. 00		1		,,	-,,	27,883	25,000	_,. ,,,,		 	<u> </u>	1	H		22,30,000	
						27,000	25,000		ĺ							
									ĺ							
									1		1		1			Claim verified
									1		1		1			based on the
									Undelivered Club		1		1			documents
									membership,							i.e., APPAC
	Royal	1	Mr. VIKASH KUMAR						maintenance fee		1	1	1		_	submitted by
761	Castle	A608	SHARDA	1,05,48,898	1,25,000			1,77,883	and corpus fund	0	No	NA	0		0 1,03,71,015	0 the claimants

	1	1			I	27.002	25.000			ı	ı		ı			1
						27,883	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. DEJAS RAJIVAN						maintenance fee							submitted by
76	2 Castle	A508	CLEMENT. D P	99,00,660	1,25,000			1,77,883	and corpus fund	0	No	NA	0		0 97,22,777	0 the claimants
						0	0					1				
						U	U									
																Claire and Carl
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
76	3 Castle	E701	Mrs. VIJAYAMMAL A	91,20,228	0			0	and corpus fund	0	No	NA	0		0 91,20,228	0 the claimants
						29,132	25,000									
																Claim verified
1						İ				1	1	1	1		1	based on the
1						İ			Undelivered Club	1	1	1	1		1	documents
1						İ				1		1	1			i.e., APPAC
			D. HANGA						membership,							
	Royal		Dr. HANSA						maintenance fee			l				submitted by
76	4 Castle	C602	<u>JAYAKUMAR</u>	1,12,24,405	1,25,000			1,79,132	and corpus fund	0	No	NA	0		0 1,10,45,273	0 the claimants
						30,930	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
76	5 Castle	H610	Mr. GUHAPRIYAN. S	1,13,16,259	1,50,000			2,05,930		0	No	NA	0		0 1,11,10,329	0 the claimants
70	Castie	11010	IVII. GOTIAFICITAIN. 3	1,13,10,233	1,30,000		25.000	2,03,330	and corpus rund		INO	IVA	U		1,11,10,323	o the claimants
						30,930	25,000									
																Claim verified
																based on the
1						İ			Undelivered Club	1		1	1			documents
I						1			membership,							i.e., APPAC
1	Royal		Mr. MANIKANDAN			İ			maintenance fee	1		1	1			submitted by
76	6 Castle	H510	CHOCKALINGAM	1,10,28,614	1,50,000	1		2,05,930	and corpus fund	0	No	NA	0		0 1,08,22,684	0 the claimants
	1	1				0	0			 	†	1	 			
1										1		1	1			
I						1										
I						1										Claim verified
1						İ				1	1	1	1		1	
1						İ			11. 4.15 1.00.1	1	1	1	1		1	based on the
1						İ			Undelivered Club	1	1	1	1		1	documents
I						1			membership,							i.e., APPAC
1	Royal					İ			maintenance fee	1		1	1			submitted by
76	7 Castle	H410	Mr. RAVI KUMAR. B	98,85,461	0	<u> </u>	<u> </u>	0	and corpus fund	0	No	NA	0	<u></u>	0 98,85,461	0 the claimants
						0	0									
1		1				İ				1		1	1			
					1	1				1	1	1				
																Claim verified
																Claim verified
									Undelivered Club							based on the
									Undelivered Club							based on the documents
	Barrel.								membership,							based on the documents i.e., APPAC
	Royal 8 Castle	H210	Mr. BALAJI . A M	1,05,59,471	0					_	No	NA	_		0 1,05,59,471	based on the documents

-		1						1	1	1			1	1		
						30,930	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
769	Castle	A604	Mr. SANKAR. B	1,18,55,408	1,50,000			2,05,930	and corpus fund	C	No	NA	0		0 1,16,49,478	0 the claimants
						30,930	25,000									
						,	,,,,,,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
770		A504	Mr. EMMANVEL. M Y	1,13,20,618	1,50,000			2.05.020	and corpus fund		No	NA	0		0 1,11,14,688	0 the claimants
770 0	Lastie	A304	IVII. EIVIIVIAINVEL. IVI T	1,13,20,010	1,30,000			2,05,950	and corpus rund		INU	IVA	U		0 1,11,14,000	U the claimants
						31,928	25,000									
									ĺ		1	1		1		
									I	1	1	1	1	1		
									1			1				Claim verified
									I	1	1	1	1	1		based on the
									Undelivered Club			1				documents
									membership,				1			i.e., APPAC
	Royal		Mr. SATHISH						maintenance fee							submitted by
771	Castle	J602	MURUGIAH. M	1,25,59,440	1,50,000			2,06,928	and corpus fund	C	No	NA	0		0 1,23,52,512	0 the claimants
						31,928	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
F	Royal								maintenance fee							submitted by
772		J401	Mr. ELUMALAI	1,10,29,460	1,50,000			2 06 928	and corpus fund		No	NA	0		0 1,08,22,532	0 the claimants
772	castic	3.01	THE COMPACT	1,10,23,100	1,50,000	0	0	2,00,520	and corpus rand			100	Ŭ		1,00,22,332	o the damanes
						O	O									
																Claim verified
																based on the
									Hadalinaaad Club							
									Undelivered Club				1			documents
			A4. DAIFGII						membership,			1				i.e., APPAC
	Royal	1202	Mr. RAJESH	4.46.4				_	maintenance fee		J., .					submitted by
773 (Lastie	J302	RAMAKRISHNAN	1,16,14,297	0			0	and corpus fund	0	No	NA	0		0 1,16,14,297	0 the claimants
						31,928	25,000		ĺ		1	1		1		
									ĺ							
									I	1	1	1	1	1		
									I	1	1	1	1	1		Claim verified
									I	1	1	1	1	1		based on the
									Undelivered Club	1	1	1	1	1		documents
									membership,	1	1	1	1	1		i.e., APPAC
	Royal		Mr. SANDEEP						maintenance fee	1	1	1	1	1		submitted by
774	Castle	J301	KUMARAN. L	1,06,42,378	1,50,000			2,06,928	and corpus fund	0	No	NA	0		0 1,04,35,450	0 the claimants
						31,926	25,000									
									ĺ		1	1		1		
									ĺ		1	1		1		
									I	1	1	1	1	1		Claim verified
									1			1				based on the
									Undelivered Club	1	1	1	1	1		documents
									membership,			1				i.e., APPAC
F	Royal								maintenance fee				1			submitted by
775		J202	Mr. RAMANATHAN. P	1,22,89,093	1,50,000			2,06,926	and corpus fund	0	No	NA	0		0 1,20,82,167	0 the claimants
				-,,	-,,			=,=0,520				1			=,==,02,107	2 2.2

		1				1		I	ı		1	_		Г	Г
						32,414	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. SELVARAJ						maintenance fee						submitted by
	Castle	D601	SIVAKUMAR	1,27,18,478	1,50,000			2,07,414	and corpus fund	0	No	NA	0	0 1,25,11,064	0 the claimants
				, , ., .	,,	32,414	25,000	, ,						, , , , , , , , , , , , , , , , , , , ,	
						32,414	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
777	Castle	D501	Mr. RAMANATHAN. V	1,22,00,964	1,50,000			2,07,414	and corpus fund	0	No	NA	0	0 1,19,93,550	0 the claimants
						0	0							i	
										1		1	1		
															Claim verified
															Claim verified
									L	1	1		1		based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mrs. SOWMYA						maintenance fee						submitted by
778	Castle	D101	GANGADHARAN. G	93,24,582	0			0	and corpus fund	0	No	NA	0	0 93,24,582	0 the claimants
						40,652	25,000								
						,									
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
779	Castle	F302	Mr. KAREEMULLAH	1,19,49,258	1,50,000			2,15,652	and corpus fund	0	No	NA	0	0 1,17,33,606	0 the claimants
						32,575	25,000								
						, , ,	.,								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,	1	1		1		i.e., APPAC
	Royal								maintenance fee						submitted by
780	Castle	D502	Mr. Manickam. S	1,20,84,881	1,50,000			2,07,575	and corpus fund	0	No	NA	0	0 1,18,77,306	0 the claimants
						0	0								
										1	1		1		Claim verified
										1	1		1		based on the
									Undelivered Club	1	1		1		
										1	1		1		documents
									membership,	1	1		1		i.e., APPAC
	Royal		Mrs. BINDHU						maintenance fee	1	1		1		submitted by
781	Castle	F102	RADHAKRISHNAN	94,12,466	0			0	and corpus fund	0	No	NA	0	0 94,12,466	0 the claimants
						32,521	25,000								
										1	1		1		
										1	1		1		Claim verified
										1	1		1		based on the
									Undelinered CL	1	1		1		
		1							Undelivered Club	1	1		1		documents
						i .	1	1	membership,	1	1	1	1	i	i.e., APPAC
			l l												
	Royal Castle	E602	Mr. MANICKAVELU. T	1,21,28,421	1,50,000				maintenance fee and corpus fund		No	NA		0 1,19,20,900	submitted by 0 the claimants

				1	ı	ı	,	ı	1						1	
						32,521	25,000							l		
														I		
														I		
														ı		Claim verified
														ı		based on the
									Undelivered Club					I		documents
									membership,					I		i.e., APPAC
	Royal								maintenance fee					ı		submitted by
	Castle	E502	Mr. RAMASAMY	1,16,09,705	1,50,000			2 07 521	and corpus fund	0	No	NA	0	I	1,14,02,184	0 the claimants
703	Custic	L302	IVII. IVAIVIASAIVII	1,10,03,703	1,50,000	_		2,07,321	ana corpus rana		, 140	1473	Ŭ	·	1,14,02,104	o the claimants
						0	0							ı		
														ı		
														ı		
														ı		Claim verified
														ı		based on the
									Undelivered Club					I		documents
									membership,					ı		i.e., APPAC
	Royal		Mr. RAJKUMAR						maintenance fee					ı		submitted by
784	Castle	E402	RAMAKRISHNAN	94,57,036	0			0	and corpus fund	0	No	NA	0	I	94,57,036	0 the claimants
,,,	Custic	- 102	10 1170 11111071110 114	3 1,37,030		22.524	25.000		ana corpas rana	-	, , , ,		ٽــــا		3 1,37,636	o the damanes
						32,521	25,000							I		
														ı		
							İ			1			1 '	l		
							İ			1			1 '	l		Claim verified
							İ			1			1 '	l		based on the
							1		Undelivered Club				l '	l		documents
							İ		membership,	1			1 '	l		i.e., APPAC
	Royal								maintenance fee					I		submitted by
785	Castle	E602	Mr. Manickavelu. T	1,21,28,421	1,50,000			2 07 521	and corpus fund	0	No	NA	0	I	1,19,20,900	0 the claimants
, 03	Custic	2002	ivii ividiicidveidi i	1,21,20,121	1,50,000	22.575	25.000	2,07,521	ana corpas rana	-	, , , ,		ٽــــا		1,13,20,300	o the damanes
						32,575	25,000							I		
														ı		
														ı		
														ı		Claim verified
														ı		based on the
									Undelivered Club					ı		documents
									membership,					ı		i.e., APPAC
	Royal								maintenance fee					ı		submitted by
786	Castle	G602	Mr. JITHIN. M J	1,61,26,014	1,50,000			2 07 575	and corpus fund	0	No	NA	0	I	0 1,59,18,439	0 the claimants
780	Castie	0002	IVII. JITTIIIN. IVI J	1,01,20,014	1,30,000	_	_	2,07,373	and corpus rund		INO	INA			1,33,18,433	o the claimants
						0	0							ı		
														I		
														I		
														ı		Claim verified
														I		based on the
							İ		Undelivered Club	1			1 '	l		documents
							1		membership,				l '	l		i.e., APPAC
	Royal		Mrs. SHAMSUN				1		maintenance fee				l '	l		submitted by
707	Castle	G202	ZAHIRA BEGAM	1,67,05,029	0		1	0	and corpus fund	0	No	NA	0	l	0 1,67,05,029	0 the claimants
/8/	Castle	3202	ZALIINA DEGAIVI	1,07,03,023	U			U	and corpus rund	U	INU	IVA			1,07,05,029	U the claimants
						32,575	25,000						l '	l		
							1						l '	l		
							1						l '	l		
							1						l '	I		Claim verified
							1						l '	I		based on the
		1					İ		Undelivered Club	1	1		1 '	I		documents
							İ		membership,	1			1 '	l		i.e., APPAC
	Poval		Mr				1		maintenance fee	1			l '	I		submitted by
700	Royal	Dens	Mr SETHURATHINAM. S	1 36 13 600	1 50 000		1	2.07.575		_	No	NIA	_	l	1 24 00 445	
/88	Castle	D602	SETHUKATHINAMI. S	1,26,13,690	1,50,000		ļ	2,07,575	and corpus fund	0	No	NA	0		0 1,24,06,115	0 the claimants
						0	0						l '	l		
							İ			1			1 '	l		
							İ			1			1 '	l		
							1			1			l '	I		Claim verified
							İ			1			1 '	l		based on the
							İ		Undelivered Club	1			1 '	l		documents
	1						1		membership,	1			l '	I		i.e., APPAC
	Dava!		Mar MOCALDANADA										1	l		
	Royal Castle	D302	Mr. KOSALRAMRAJA. KTS	77,49,609	0			_	maintenance fee and corpus fund	_) No	NA	إ		0 77,49,609	submitted by 0 the claimants

	T		T					T	1	1	1	1		1	T	
						32,575	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
790	Castle	D102	Mr. KATHIRAVAN. J	89,77,535	1,50,000			2,07,575	and corpus fund	0	No	NA	0		0 87,69,960	0 the claimants
						32,575	25,000									
						0-,	,									
																Claim verified
																based on the
									Undalivared Club							
									Undelivered Club							documents
									membership,							i.e., APPAC
=	Royal								maintenance fee							submitted by
791	Castle	D602	Mr. Sethurathinam. S	1,26,13,690	1,50,000			2,07,575	and corpus fund	0	No	NA	0		0 1,24,06,115	0 the claimants
						41,848	25,000									
	1	1							I	1			1			
	1	1							İ	1	1		1			Claim verified
									1							based on the
									Undelivered Club							documents
	1	1							membership,	1			1			i.e., APPAC
	Royal								maintenance fee							submitted by
792	Castle	D702	Mrs. NIRMALA. V P	1,14,07,271	1,50,000			2,16,848	and corpus fund	0	No	NA	0		0 1,11,90,423	0 the claimants
						41,587	25,000		·			1				
						41,367	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
793	Castle	J708	Mr. MAHESH. K C	1,24,52,341	1,50,000			2,16,587	and corpus fund	0	No	NA	0		0 1,22,35,754	0 the claimants
						0	0									
																Claim verified
																based on the
	1	1							Undelivered Club	1			1			documents
									membership,							i.e., APPAC
	Royal	1							maintenance fee	1			1			submitted by
794	Castle	J210	Mrs. LAVANYA. B	1,04,72,986	0			0	and corpus fund	0	No	NA	n		0 1,04,72,986	0 the claimants
		+	. =====================================	-///-	-	32,845	25,000			 	 	1			_,,_,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
	1	1				32,843	23,000		ĺ	1						
									1				1			
									1				1			Claim verified
									1							
									11. 4.1							based on the
	1	1							Undelivered Club	1	1		1			documents
									membership,							i.e., APPAC
	Royal								maintenance fee				1			submitted by
795	Castle	E702	Mr. VINODH. R S	1,35,88,695	1,50,000			2,07,845	and corpus fund	0	No	NA	0		0 1,33,80,850	0 the claimants
				_		33,115	25,000									
									1				1			
									1				1			
	1	1							I	1			1			Claim verified
	1	1							İ	1	1		1			based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal	1							maintenance fee	1			1			submitted by
	Castle	B510	Mr. GOPI. M	1,19,30,680	1,50,000			2 09 115	and corpus fund	0	No	NA	0		0 1,17,22,565	0 the claimants
706				1,12,30,000	1,30,000	i	1	2,00,115	and corpus fulld		INU	144	1 0	ı	1,11,22,303	o the claimants

		1				0	0	ı				$\overline{}$				
						U	U						1 ,	i		
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																Claim verified
																based on the
									Undelivered Club				ļ	i		documents
													ļ	i		i.e., APPAC
	David								membership,				ļ	i		submitted by
	Royal Castle	D410	Mr. RAMKUMAR. S	1.00.01.003	0				maintenance fee		N. N. o	NA	0	i	0 1,06,91,803	
797	Castle	B410	IVIT. KAIVIKUIVIAK. S	1,06,91,803	U			U	and corpus fund	- 0	No	IVA	U		0 1,06,91,803	o the claimants
						33,115	25,000						ļ	i		
													ļ	i		
													ļ	i		Claim verified
													ļ	i		based on the
									Undelivered Club							documents
									membership,				ļ	i		i.e., APPAC
	Royal								maintenance fee							submitted by
798	Castle	B310	Mr. HARIHARAN. S	1,04,17,465	1,50,000			2,08,115	and corpus fund	0	No	NA	0		0 1,02,09,350	0 the claimants
						41,562	25,000									
													ļ	i		
							ĺ]]	i		
		1					İ]]	i		Claim verified
							ĺ]]	i		based on the
							ĺ		Undelivered Club			1]]	i		documents
							ĺ		membership,			1]]	i		i.e., APPAC
	Royal								maintenance fee]]	i		submitted by
799	Castle	B713	Mr. RAJU. S	1,22,37,284	1,50,000			2,16,562	and corpus fund	0	No	NA	0	i	0 1,20,20,722	0 the claimants
						33,250	25,000				1	+			_	
						55,250	25,000						ļ	i		
													ļ	i		Claim verified
													ļ	i		based on the
									Undelivered Club				ļ	i		documents
									membership,							i.e., APPAC
	Royal								maintenance fee				ļ	i		submitted by
900	Castle	B413	Mr. RAJENDRAN V	1,23,70,292	1,50,000			2.00.250	and corpus fund	0	No	NIA	0	i	0 1,21,62,042	
800	Castle	D413	IVII. RAJEINDRAIN V	1,23,70,292	1,50,000	_	_	2,06,230	and corpus rund	- 0	INU	NA	U		0 1,21,62,04.	. Utile claimants
						0	0						ļ	i		
													ļ	i		
													ļ	i		l
													ļ	i		Claim verified
													ļ	i		based on the
							ĺ		Undelivered Club]]	i		documents
							ĺ		membership,]]	i		i.e., APPAC
	Royal						1		maintenance fee			1]]	i		submitted by
801	Castle	B113	Mr. MAHARAJAN. T	1,25,96,420	0	<u> </u>	<u> </u>	0	and corpus fund	0	No	NA	0		0 1,25,96,420	0 the claimants
						41,562	25,000									
		1					İ]]	i		
							ĺ]]	i		
							ĺ]]	i		Claim verified
							ĺ]]	i		based on the
							ĺ		Undelivered Club]]	i		documents
		1					İ		membership,]]	i		i.e., APPAC
	Royal						ĺ		maintenance fee]]	i		submitted by
	Castle	B713	Mr. Raju. S	1,22,37,284	1,50,000		1	2,16,562		0	No	NA	0	i	0 1,20,20,72	
		+ -		, ,,	,/===	33,384	25,000	_,,			\vdash	$\dot{-}$	 			
						33,304	23,000					1]]	i		
							ĺ]]	i		
							ĺ]]	i		Claim verified
		1					İ]]	i		
							ĺ		Hadalina - 4 Cl. 1]]	i		based on the
		1					İ		Undelivered Club]]	i		documents
		1					ĺ		membership,]]	i		i.e., APPAC
	D															
	Royal Castle	B108	Mrs. NAGAMMAL. V	1,05,88,099	1,50,000				maintenance fee and corpus fund	_	No	NA		ļ!	0 1,03,79,71	submitted by 0 the claimants

		1						1	1			1				
						33,438	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. KEERTHIVASAN.						maintenance fee							submitted by
	Castle	B501	V	1,25,44,694	1,50,000			2,08,438	and corpus fund	0	No	NA	0		0 1,23,36,256	0 the claimants
						0	0									
						U	O									
																Cl-1
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
805	Castle	B401	Mr. ASHOK KUMAR. S	1,25,44,784	0			0	and corpus fund	0	No	NA	0		0 1,25,44,784	0 the claimants
						0	0									
							-									
									İ	1	1	1	1			
									İ	1	1	1	1			Claim verified
									İ	1	1	1	1			based on the
									Undelinered Cl. !			1				
			0.4-						Undelivered Club			1				documents
	D I		Mr.						membership,			1				i.e., APPAC
	Royal		KRISHNAMOORTHY.					_	maintenance fee	_			_			submitted by
806	Castle	B101	<u>V K</u>	1,08,14,521	0			0	and corpus fund	0	No	NA	0		0 1,08,14,521	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. VAIDYANATHAN.						maintenance fee							submitted by
807	Castle	H708	V	1,23,98,807	0			0	and corpus fund		No	NA	0		0 1,23,98,807	0 the claimants
007	Custic	11700	<u>×</u>	1,23,30,007	0			0	ana corpas rana		140	14/3			1,23,36,667	o the damants
						33,708	25,000									
																Claim verified
																based on the
									Undelivered Club	1	1	1	1			documents
									membership,			1				i.e., APPAC
	Royal								maintenance fee	1	1	1	1			submitted by
808	Castle	B605	Mr. SINGARAVELU	1,22,23,558	1,50,000			2,08,708	and corpus fund	0	No	NA	0		0 1,20,14,850	0 the claimants
		1				33,708	25,000			1	1	1				
						/	/		1				1			
									I	1	1	1	1			
									İ	1	1	1	1			Claim verified
									1			1				based on the
									Undelinered Cl. !			1				
									Undelivered Club	1	1	1	1			documents
	L .								membership,	1	1	1	1			i.e., APPAC
	Royal		Mr. BALA						maintenance fee			1				submitted by
809	Castle	B505	SOUDJANANE. M	1,27,30,747	1,50,000			2,08,708	and corpus fund	C	No	NA	0		0 1,25,22,039	0 the claimants
						0	0				1	1				
									1				1			
									1			1				
									1			1				Claim verified
									İ	1	1	1	1			based on the
									Undelivered Club			1				documents
									membership,			1				i.e., APPAC
	Royal								maintenance fee	1	1	1	1			submitted by
	Castle	B405	Mr. ALAGAPPAN. S	1,08,02,551	0			0	and corpus fund		No	NA	0		0 1,08,02,551	0 the claimants
			IVIII - MLAUAPPAIN . 3	1,00,02,331	U	1	1	U	and corpus fulld		NO	14/4	1 0	ı	1,00,02,551	o the claimants

			1 1		ī	ī	1	ī	,	,					ı	
						42,135	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
	Castle	B305	Mr. SIVAKUMAR. R	1,27,31,026	1,50,000			2,17,135	and corpus fund	0	No	NA	0		0 1,25,13,891	0 the claimants
						0	0	, ,								
						U	· ·									
																Claria de la Cara
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
812	Castle	B105	Mr. SAIGANESH. P	1,17,46,472	0			0	and corpus fund	C	No	NA	0		0 1,17,46,472	0 the claimants
						0	0									
									I	1		1	1			
									1			1				
									İ	1		1	1			Claim verified
									1			1				based on the
									Undelivered Club			1				documents
									membership,				1			i.e., APPAC
	David								maintenance fee							submitted by
043	Royal	DCOC	Mr. ABHIRAM SINGH	4.45.55.454	0							NA			1 10 00 151	0 the claimants
813	Castle	B606	IVIT. ABHIRAIVI SINGH	1,16,66,154	U			U	and corpus fund		No	NA	U		0 1,16,66,154	U the claimants
						42,135	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal								maintenance fee							submitted by
814	Castle	B305	Mr. Shivakumar. R	1,27,31,026	1,50,000			2.17.135	and corpus fund	0	No	NA	0		0 1,25,13,891	0 the claimants
						42,641	25,000		·							
						42,041	25,000									
																Claim verified
																based on the
									Undelivered Club	1		1	1			documents
	L .								membership,			1				i.e., APPAC
	Royal		Mrs. THUSHARA PANI						maintenance fee	1		1	1			submitted by
815	Castle	B506	<u>C</u>	1,26,72,113	1,50,000			2,17,641	and corpus fund	0	No	NA	0		0 1,24,54,472	0 the claimants
						34,112	25,000									
									I	1		1	1			
									1			1				
									I	1		1	1			Claim verified
									İ	1		1	1			based on the
									Undelivered Club			1				documents
									membership,			1				i.e., APPAC
	Royal		Mr. RAJEEVAN						maintenance fee	1		1	1			submitted by
		B206	PUTHIYAVEETIL	1,26,18,981	1,50,000			2 09 112	and corpus fund	_	No	NA	n		0 1,24,09,869	0 the claimants
816				1,20,10,301	1,50,000	42.262	25,000	2,03,112	aa corpus runu	H -		177	-		1,27,03,603	o the ciannality
816	Castle	B200						1	i	1	1	1	1	1	1	l l
816		B200				43,263	25,000									
816		5200				43,263	23,000									
816		B200				43,263	23,000									Claim or Cont
816		B200				43,263	23,000									Claim verified
816		B200				43,263	25,000									based on the
816		5200				43,263	25,000		Undelivered Club							based on the documents
	Castle	5200				43,263	25,000		membership,							based on the documents i.e., APPAC
		B606	Mr. Abhiram Singh	1,16,66,154	1,50,000	43,263	25,000) No	NA			0 1,14,47,891	based on the documents

						0	0					$\overline{}$				
1	l			1	'	l '	"	l ,	.	Į ,	١,	1	1	1		
] i	l	1]	'	'	١ ,		l i		1 .	ļ ,	1	!]	1		
1 1	l	1		'	'	١ ,	'	l i	'	1 .	1	1	1)	١		Claim verified
] i	l	1		'	'	١ ,	'	l i	1	1 .	1	1	1)	١		based on the
] i	l	1		'	'	١ ,	'		Undelivered Club	1 .	1	1	1)	١		documents
] i	Pov-=1	1	Mr. CATINA	'	'	١ ,	'		membership,	1 .	1	1	1)	١		i.e., APPAC
	Royal Castle	B106	Mr. SATHYA NARAYANAN. D	1,05,47,776	0	١ ,			maintenance fee and corpus fund	0) No	NA	0	0	1,05,47,77	submitted by 0 the claimants
918	custit	0100	MODELANAIN, U	1,00,47,770	<u> </u>	40.653	E0.000	L	and corpus ruriu	<u></u>	1,40	INA	$\stackrel{\cup}{\longrightarrow}$		1,05,47,7.	o the claimants
] i	l	1]	1	'	40,652	50,000	l i	.		1 .	1	1)	1		
] i	l	1]	1	'	١ ,		l i	.		1 .	1	1)	1		1 1
] i	l	1		'	'	١ ,	'	l i	'	1 .	1	1	1)	١		Claim verified
[i	l	1		'	'	١ ,	'	l i	'	1 .	1	1	1)	١		based on the
[i	l	1]	'	'	١ ,			Undelivered Club	1 .	ļ ,	1	!]	1		documents
[i	0.1	1]	'	'	١ ,	'		membership,	1 .	ļ ,	1	!]	1		i.e., APPAC
	Palm	A109	KEEDTHI DD VAVCO	93,40,917	2,00,000	١ ,	'		maintenance fee	-	l _{NC}	NA		1	90,50,26	submitted by 0 the claimants
819	Riveria	WINA	KEERTHI PRAKASH	J3,4U,J1/	۷,۵۵,۵۵۵	60.024	E0 000	2,90,652	2 and corpus fund	- C	No	INA	- 0		90,50,21	, o trie claimants
1	I	I	j l	·	'	60,634	50,000	l i	1	.	1])	1	1		1 1
1	ļ	1	j l	·	'	١,		Į i	'	-	1	1	!]	1		
1	I	I	j l	·	']	۱ ,	"	l i	1	-	1] 1	1	1		Claim verified
1 1	l	1]	'	'	١ ,	'	l i		1 .	ļ ,	1	!]	1		based on the
[i	l	1]	'	'	١,	'	l i	Undelivered Club	1 ,	1)	!]	1		documents
1	L.	I	j l	·	'	۱ ,	'		membership,	.	1] 1	1	1		i.e., APPAC
	Palm	A440	ECTUED CHOCK	4 44 50 75	2 40 200	۱ ,	'		maintenance fee	.	N-	N	1	1		submitted by
820	Riveria	A110	ESTHER SHOBA R	1,41,53,134	2,40,000	<u> </u>		3,50,634	and corpus fund	0	No	NA	0	0	1,38,02,50	00 the claimants
1	ļ	1	j l	·	'	35,919	25,000	Į i	'	-	1	1	!]	1		
1	I	I	j l	·	']	۱ ,	"	l i	1	-	1] 1	1	1		1 1
] i	l	1		'	'	١ ,	'	l i	'	1 .	1	1	1)	١		Claim verified
1	l	1]	1	'	١ ,		l i	.		1 .	1	1)	1		based on the
[i	l	1		'	'	١ ,	'	l i	Undelivered Club	1 .	1	1	1)	١		documents
[i	l	1]	'	'	١ ,	'	l i	membership,	1 .	ļ ,	1	!]	1		i.e., APPAC
	Royal	1	Mr. BALAJI PRAKASH.	'	'	١,	'	l i	maintenance fee	1 ,	1)	!]	1		submitted by
821	Castle	A601	E	1,31,44,372	1,50,000	l	<u></u>	2,10,919	and corpus fund	0	No	NA	0	0	1,29,33,45	0 the claimants
	l	1]	,	'	51,169	50,000	t	,		_,		']			
] i	l	1]	1	'	١ ,		l i	.		1 .	1	1)	1		
[i	l	1]	'	'	١,	'	l i		1 ,	1)	!]	1		Claim verified
] i	l	1		'	'	١ ,	'	l i	'	1 .	1	1	1)	١		based on the
[i	l	1		'	'	١ ,	'	l i	Undelivered Club	1 .	1	1	1)	١		documents
] 1	I	I	j l	·	']	۱ ,	"	l i	membership,	-	1] 1	1	1		i.e., APPAC
	Palm	1	j l	·	'	١,		Į i	maintenance fee	-	1	1	!]	1		submitted by
	Riveria	A111	SANTHIMAHADEVI R	1,21,85,387	2,40,000	l <u></u> ,	<u></u> ,	3,41,169	and corpus fund	0	No	NA	0	0	1,18,44,21	
i	ı ——	1		·	1	74,831	50,000	1 ,					'	· ——		
1	ļ	1]	'	'	١ ,		l i	'	1 .	'])	!]	1		
1	I	I	j l	·	'	۱ ,	'	l i	1	.	1] 1	1	1		pol
1	I	I	j l	·	']	۱ ,	"	l i	1	-	1] 1	1	1		Claim verified
1	ļ	1	j l	·	'	١,		Į i	Undelivered Club	-	1	1	!]	1		based on the documents
1	ļ	1	j l	·	'	١,		Į i	membership,	-	1	1	!]	1		i.e., APPAC
1	Palm	I	j l	·	'	١ ,	'	l i	maintenance fee	.	1])	1	1		submitted by
	Riveria	A112	KAVITHA J	1,74,43,678	2,80,000	۱ ,	'	4,04,831	and corpus fund	0	No	NA	0	0	1,70,38,84	
		$\overline{}$	1	·	1	40,773	50,000	1	 		 	1	—		. ,,-	1
1	ļ	1	j l	·	'	١ ,		Į i	'	-	1	1	!]	1		
1	I	I	j l	·	']	۱ ,	"	l i	1	-	1] 1	1	1		1 1
1	ļ	1	j l	·	'	١,		Į i	'	-	1	1	!]	1		Claim verified
1	I	I	j l	·	']	۱ ,	"	l i	Harde P	-	1] 1	1	1		based on the
])	I	I	j l	·	']	۱ ,	"	l i	Undelivered Club	-	1] 1	1	1		documents
[)	Palm	1	j l	·	'	١,		Į i	membership, maintenance fee	-	1	1	!]	1		i.e., APPAC submitted by
	Palm Riveria	A201	KARTHIGA R	98,13,374	2,00,000	١,		2 90 772	maintenance fee and corpus fund	0) No	NA	0		95,22,60	
024	vcila		.v.u.riioa N	JU,±J,J/4	2,00,000			2,30,773	and corpus fullu			. 1/1			93,22,60	- Unit Cialifiants

### ### ##############################	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants					46,274	50,000								
Palm R22 Powerts A202 QUENA 99,90,969 2,00,000 40,652 50,000 Underlivered Club membership, maintenance for particular and part	based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants														
Palm Palm	based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants														
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DIAL4SMS membership, maintenance fee	documents								Undelivered Club						
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						30,003	30,000								
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Undelivered Club	documents						ĺ	1	Undelivered Cluh						
	i.e., APPAC						1	1		1	1	1		1	
	submitted by								membership,						i.e., APPAC
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						60,634	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
832	Riveria	A210	RAJESH THAMARAN	1,45,82,002	2,40,000			3,50,634		0	No	NA	0		0 1,42,31,368	0 the claimants
				, ,,,,,,,,	, .,	51,169	50,000	.,,							, ,, ,, ,, ,	
						31,103	30,000									
																Cl-1
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
833	Riveria	A211	ILAVARASI DEEPA	1,36,67,353	2,40,000			3,41,169	and corpus fund	C	No	NA	0		0 1,33,26,184	0 the claimants
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									İ	1	1	1	1			Claim verified
									1		1	1				based on the
									Undelivered Club		1	1				documents
									membership,	1	1	1	1			i.e., APPAC
	Palm								maintenance fee							submitted by
024		1201	4 D 4 \ // 10 D 4 // 10 4 4 D T	05.60.000											05.50.000	
834	Riveria	A301	ARAVINDAKUMAR T	95,60,888	0			U	and corpus fund	Ü	No	NA	U		0 95,60,888	0 the claimants
						46,274	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
835	Riveria	A302	MANICKAM M R	1,03,12,287	2,00,000			2.96.274	and corpus fund	0	No	NA	0		0 1,00,16,013	0 the claimants
						36,216	25,000		·							
						30,210	23,000									
																Claim verified
																based on the
									the delicence of Club							
									Undelivered Club		1	1				documents
									membership,	1	1	1	1			i.e., APPAC
	Royal		Mr. RAMJI						maintenance fee		l	1				submitted by
836	Castle	H505	SUBRAMANIAN	1,25,40,338	1,50,000		ļ	2,11,216	and corpus fund	C	No	NA	0		0 1,23,29,122	0 the claimants
						40,450	50,000		1		1	1		1		
									1		1		1			
									1		1		1			
									1		1	1				Claim verified
									I	1	1	1	1			based on the
									Undelivered Club	1	1	1	1			documents
									membership,		1	1				i.e., APPAC
									maintenance fee	1	1	1	1			submitted by
	Palm			99,06,382	2,00,000			2.90.450	and corpus fund	0	No	NA	n	1	0 96,15,932	0 the claimants
837	Palm Riveria	A303	VIJAY KUMAR DANGE			I	<u> </u>	2,30,430		<u> </u>		+	l		. 50,13,552	- Inc claimants
837	Palm Riveria	A303	VIJAY KUMAR DANGE	33,00,302		26 270	25 000									
837		A303	VIJAY KUMAR DANGE	33,30,302		36,378	25,000									
837		A303	VIJAY KUMAR DANGE	33,30,302		36,378	25,000									
837		A303	VIJAY KUMAR DANGE	33,00,302		36,378	25,000									Claims or SS of
837		A303	VIJAY KUMAR DANGE	33,00,302		36,378	25,000									Claim verified
837		A303	VIJAY KUMAR DANGE	33,60,302		36,378	25,000									based on the
837		A303	VIJAY KUMAR DANGE	33,00,002		36,378	25,000		Undelivered Club							based on the documents
837	Riveria	A303		33,00,002		36,378	25,000		membership,							based on the documents i.e., APPAC
		A303	Mr. GOPALAKRISHNAN. B	1,48,25,396	1,50,000	36,378	25,000				No	NA			0 1,46,14,018	based on the documents

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						36,620	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. RANGANATHAM.						maintenance fee						submitted by
839	Castle	C705	S	1,43,45,207	1,50,000			2.11.620	and corpus fund	0	No	NA	0	0 1,41,33,587	0 the claimants
			_	-,,,	_,==,====	0	0	_,,				1	-	_,,,	
						U	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal		Mr. VEDACHALAM.						maintenance fee						submitted by
840	Castle	C205	M	1,14,15,634	0			0	and corpus fund	0	No	NA	0	0 1,14,15,634	0 the claimants
						44,130	50,000								
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	D. L.								membership,						
	Palm								maintenance fee						submitted by
841	Riveria	A304	ARJUN RAJ RAMAN S	1,01,76,308	2,00,000			2,94,130	and corpus fund	0	No	NA	0	0 98,82,178	0 the claimants
						40,450	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		HEMAVATHY						maintenance fee						submitted by
842	Riveria	A305	PRASANNA	1,05,86,098	2,00,000			2 90 450	and corpus fund	0	No	NA	0	0 1,02,95,648	0 the claimants
				_,,	_,==,====	38,023	50,000	_,,,,,,,,				1	-	_,,_,	
						30,023	30,000								
															61-1
															Claim verified
															based on the
							1		Undelivered Club						documents
	1						İ		membership,	1			1		i.e., APPAC
	Palm		AQUEEL AHMED				İ		maintenance fee	1			1		submitted by
843	Riveria	A306	SYED	87,05,684	2,00,000		<u> </u>	2,88,023	and corpus fund	0	No	NA	0	0 84,17,661	0 the claimants
						40,450	50,000								
							1								
	1						İ			1			1		
							1								Claim verified
							1								based on the
	1						İ		Undelivered Club	1			1		documents
	1						İ		membership,	1	1		1		i.e., APPAC
	Palm						İ			1	1		1		
0.44	Riveria	A307	NACENDRAND	07.00.000	2.00.000		İ	2.00.450	maintenance fee	_	No	NIA	_	05.00.000	submitted by
844	Kiveria	A3U/	NAGENDRAN B	97,99,080	2,00,000			2,90,450	and corpus fund	0	No	NA	0	0 95,08,630	0 the claimants
						38,063	50,000						1		
	1						İ			1			1		
	1						İ			1			1		
	1						İ			1	1		1		Claim verified
	1						İ			1			1		based on the
	1						İ		Undelivered Club	1	1		1		documents
							1		membership,						i.e., APPAC
	D. L.	1	ADITHYA KALAMBUR				İ		maintenance fee	1			1		submitted by
	Palm							i .		1	1	1	1	1	
845	Riveria	A308	RAVISHANKAR	88,94,984	2,00,000			2 88 063	and corpus fund	Λ	No	NA	Λ	0 86,06,921	0 the claimants

				T		1	T	I	ı		1		1		1	T T
						40,652	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
	Riveria	A309	RANJINI V	98,17,511	2,00,000			2,90,652		0	No	NA	0		0 95,26,859	0 the claimants
040	Nivella	A309	KANJINI V	30,17,311	2,00,000			2,90,032	and corpus rund	U	INU	IVA	U		93,20,039	U tile cialillatits
						60,634	50,000									
																Claim verified
																based on the
									Undelivered Club							documents i.e., APPAC
	Palm								membership,							
	Riveria	A310	SANJAY RAVI	1,45,39,528	2,40,000			2 50 624	maintenance fee and corpus fund	0	No	NA	0		0 1,41,88,894	submitted by 0 the claimants
047	Riveria	M310	SANJAT KAVI	1,43,39,320	2,40,000			3,30,034	and corpus rund	U	INO	IVA	U		1,41,00,094	U the claimants
						51,169	50,000									
										1				1		
													1			Claim verified
										1				1		based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		SUSAI PRISTWIN						maintenance fee	1				1		submitted by
848	Riveria	A311	ANTO	1,26,80,362	2,40,000			3 41 169	and corpus fund	0	No	NA	0		0 1,23,39,193	0 the claimants
040	Miveria	AJII	ANTO	1,20,00,302	2,40,000	40,450	50,000	3,41,103	ana corpus rana		140	14/3			1,23,33,133	o the claimants
						40,450	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
849	Riveria	A401	MANIKANDAN K	98,15,076	2,00,000			2 90 450	and corpus fund	0	No	NA	0		0 95,24,626	0 the claimants
					_,	46,113	50,000	_,,								
						40,113	30,000									
																Claim verified
																based on the
									Undelivered Club	1				1		documents
									membership,	1				1		i.e., APPAC
	Palm		SUSANT KUMAR						maintenance fee							submitted by
	Riveria	A402	MISHRA	1,04,59,151	2,00,000			2,96,113	and corpus fund	0	No	NA	0		0 1,01,63,038	0 the claimants
			T			40,450	50,000					 				
						.,	/			1				1		
										1				1		
																Claim verified
																based on the
									Undelivered Club	1				1		documents
									membership,							i.e., APPAC
	Palm		SELVAKUMAR						maintenance fee							submitted by
851	Riveria	A403	SUNDARAM	95,03,448	2,00,000			2,90,450	and corpus fund	0	No	NA	0	1	0 92,12,998	0 the claimants
						44,131	5,00,000			1						
										1				1		
										1				1		Claim verified
		1								1				1		based on the
									I .	1	1	1	1	1	ı	
									Undelivered Club							documents
									Undelivered Club membership,							i.e., APPAC
	Palm Riveria	A404	ARAVIND N	99,51,601	2,00,000										0 92,07,470	

		1	1 1		ı		T	1		1					
						40,450	5,00,000								
															Claim verified
															based on the
									Undelivered Club						documents
															i.e., APPAC
	Palm								membership, maintenance fee						submitted by
952	Riveria	A405	DOROTTY V MANI	95,87,427	2,00,000			7.40.450	and corpus fund		No	NA	0	0 88,46,977	0 the claimants
833	Miveria	A403	DOROTTI V IVIANI	33,07,427	2,00,000	20.022	50.000	7,40,430	and corpus rund		INO	INA	0	0 88,40,377	o the claimants
						38,023	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		AROCKIA SAGAYARAJ						maintenance fee						submitted by
854	Riveria	A406	G	89,10,863	2,00,000			2 88 023	and corpus fund		No	NA	0	0 86,22,840	0 the claimants
05 1	Mircha	71100	<u> </u>	03,10,003	2,00,000	40,450	50,000	2,00,023	and corpus rand		110			00,22,010	o the damants
						40,430	30,000								
								ĺ			1				Claim verified
		1						1			1	1	1		based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
855	Riveria	A407	AHILA SOWUNDARI K	97,08,342	2,00,000			2,90,450	and corpus fund	C	No	NA	0	0 94,17,892	0 the claimants
						38,063	50,000								
							,								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		THANGARASU						maintenance fee						submitted by
856	Riveria	A408	PANDIAN	1,02,18,129	2,00,000			2,88,063	and corpus fund	0	No	NA	0	0 99,30,066	0 the claimants
						40,652	50,000								
															Claim verified
															based on the
		1						1	Undelivered Club		1	1	1		documents
		1						1	membership,		1	1	1		i.e., APPAC
	Palm								maintenance fee						submitted by
857	Riveria	A409	ANBUSELVAN P	1,02,58,145	2,00,000			2,90,652	and corpus fund	C	No	NA	0	0 99,67,493	0 the claimants
				·		60,634	50,000	1							
		1						1			1		1		
		1						1			1	1	1		Claim verified
		1						1			1	1	1		based on the
									Undelivered Club						documents
		1						1	membership,		1	1	1		i.e., APPAC
_	Palm		SANKAR SOUNDARA						maintenance fee		l				submitted by
858	Riveria	A410	RAJA PERUMAL	1,43,91,529	2,40,000			3,50,634	and corpus fund	C	No	NA	0	0 1,40,40,895	0 the claimants
		1				51,169	50,000	1			1		1		
		1						1			1		1		
		1						1			1	1	1		Claim verified
									11. 1.1						based on the
									Undelivered Club						documents
	Deler		COMMETHICANACAS						membership,						i.e., APPAC
050	Palm Riveria	A 411	GOMATHINAYAGAM	1,31,29,787	2,40,000			2 44 400	maintenance fee	1 ~	No	NI A	_	0 1,27,88,618	submitted by
859	vivelia	A411	<u> </u>	1,31,29,787	2,40,000			3,41,169	and corpus fund		No	NA	U	1,27,88,618	0 the claimants

	ı	1				0	0	1		ı	1			ı		
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
860	Riveria	A412	BIMLA DAGA	1,13,18,766	0			0	and corpus fund	0	No	NA	0		0 1,13,18,766	0 the claimants
						41,220	50,000									
																Claim verified
																based on the
									Undelivered Club membership,							documents i.e., APPAC
	Palm								maintenance fee							submitted by
861	Riveria	A501	HARVINDER SINGH	95,35,747	2,00,000			2 91 220	and corpus fund	0	No	NA	0		0 92,44,527	0 the claimants
					_,,,,,,,,,	46,113	50,000	-,,		-		-	_		,.,	
						40,113	30,000									
						1		1		1	1		1			Claim verified
																based on the
									Undelivered Club							documents
						1		1	membership,		1		1			i.e., APPAC
	Palm								maintenance fee							submitted by
862	Riveria	A502	JAYANTHI R	88,98,566	2,00,000			2,96,113	and corpus fund	0	No	NA	0		0 86,02,453	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
863	Riveria	A503	SATHISH BABU. P	95,76,495	0			0	and corpus fund	0	No	NA	0		0 95,76,495	0 the claimants
						44,130	50,000									
																Claim verified
																based on the
						1		1	Undelivered Club membership,	1	1		1			documents i.e., APPAC
	Palm		MOGDOOM KAND			1		1	maintenance fee		1		1			submitted by
864	Riveria	A504	SAHIB. M K	99,78,801	2,00,000			2.94.130	and corpus fund	0	No	NA	0		0 96,84,671	0 the claimants
		1		,		0	0	,- ,		<u> </u>		1	 		,. ,	
						1		1								
																Claim verified
																based on the
									Undelivered Club							documents
						1		1	membership,	1	1		1			i.e., APPAC
0.00	Palm Riveria	A505	HADIHADAN N	09 10 270	0	1			maintenance fee	_	No	NIA	_		0 98,19,270	submitted by
865	Kivefla	ASUS	HARIHARAN. N	98,19,270	U	20.022	F0.000	0	and corpus fund	0	No	NA	0		98,19,2/0	0 the claimants
						38,023	50,000	1								
																Claim verified
																based on the
						1		1	Undelivered Club	1	1		1			documents
									membership,							i.e., APPAC
	Palm					1		1	maintenance fee		1		1			submitted by
866	Riveria	A506	JOSEPH JEAN PIERRE	88,27,389	2,00,000			2,88,023	and corpus fund	0	No	NA	0		0 85,39,366	0 the claimants

	1	1	1	1		0	^			ı	ı	1	1	1		
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
867	Riveria	A507	PRAVEEN S P	92,89,896	0			0	and corpus fund	0	No	NA	0		0 92,89,896	0 the claimants
						38,063	50,000									
																Claim verified
									Unadalissanad Club							based on the
									Undelivered Club membership,							documents i.e., APPAC
	Palm								maintenance fee							submitted by
868	Riveria	A508	MOHAN PILLAI C	87,11,149	2,00,000			2.88.063	and corpus fund	0	No	NA	0		0 84,23,086	0 the claimants
			-	- , , -	, ,	0	0	,,,,,,							. , .,	
																Claim verified
																based on the
		1							Undelivered Club	1						documents
									membership,							i.e., APPAC
000	Palm	4500	IVANINIANI C	74.72.262					maintenance fee		N				7472262	submitted by
869	Riveria	A509	KANNAN C	74,72,363	0			U	and corpus fund	U	No	NA	0		0 74,72,363	0 the claimants
						60,634	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		GOWRI SANKAR						maintenance fee							submitted by
870	Riveria	A510	MOOKAIAH	1,28,68,904	2,40,000			3,50,634	and corpus fund	0	No	NA	0		0 1,25,18,270	0 the claimants
						0	0									
																61-1
																Claim verified based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
871	Riveria	A511	SRIKANT R	1,22,86,365	0			0	and corpus fund	0	No	NA	0		0 1,22,86,365	0 the claimants
	1	1				0	0									
															1	
																Claim verified
		1								1						based on the
		1							Undelivered Club	1						documents
	Palm								membership,							i.e., APPAC
277	Riveria	A512	PANKAJ DAGA	1,12,83,355	0			0	maintenance fee and corpus fund	0	No	NA	0		0 1,12,83,355	submitted by 0 the claimants
0/2	INVEITA	MJIZ	I AINAU DAGA	1,12,03,333	U	0	0	-	ana corpus runu	-	140	14/4	0		1,12,03,333	o the claimants
						U	U								1	
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee		l					submitted by
873	Riveria	A601	NITISH KUMAR. B	83,63,131	0			0	and corpus fund	0	No	NA	0	l	0 83,63,131	0 the claimants

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						46,113	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
	Riveria	A602	SATHYAMURTHY R	1,09,57,843	2,00,000			2 06 112	and corpus fund		No	NA	0		0 1,06,61,730	0 the claimants
074	Miveria	A002	SATITAWORTH	1,03,37,643	2,00,000	20.022	50.000	2,50,113	and corpus rund		TNO	IVA	0		1,00,01,730	o the claimants
						38,023	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
975	Riveria	A606	RAJESH PILLAI	87,91,417	2,00,000			2 00 022	and corpus fund		No	NA	0		0 85,03,394	0 the claimants
873	Miveria	A000	INAJESTI FILEAT	07,51,417	2,00,000	0		2,00,023	and corpus rund		TNO	IVA	0		0 83,03,334	o the claimants
						0	0									
									ĺ							
									ĺ			1		1		Claim verified
									ĺ			1		1		based on the
									Undelivered Club			1		1		documents
									membership,			1		1		i.e., APPAC
	Palm								maintenance fee							submitted by
876	Riveria	A607	RAVI SHANGAR. P S	92,94,170	0			0	and corpus fund	0	No	NA	0		0 92,94,170	0 the claimants
0,0	MITCHE	71007	10.101.010.110.11.11.0	32,31,270	Ŭ	38,063	50,000		and corpus rand		, , , ,	1.0.			52,51,270	o the damants
						36,003	30,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
877	Riveria	A608	PRAKASH P V	90,97,961	2,00,000			2.88.063	and corpus fund	0	No	NA	0		0 88,09,898	0 the claimants
					,,	0	0	,,,,,,				1				
						· ·	· ·									
																Claim verified
																based on the
									Undelivered Club			1		1		documents
			KALYANA						membership,			1		1		i.e., APPAC
	Palm		CHAKRAVARTHY						maintenance fee							submitted by
878	Riveria	A609	CHERUKURI	89,36,158	0			0	and corpus fund	C	No	NA	0	1	0 89,36,158	0 the claimants
	1					60,634	50,000			1	1	1				
									1			1		1		
									ĺ			1		1		
									ĺ			1		1		Claim verified
									ĺ			1		1		based on the
	1								Undelivered Club				1			documents
			1						membership,			1		1		i.e., APPAC
						1	1		maintenance fee			1		1		submitted by
	Palm															
879	Palm Riveria	A610	NANDA KUMAR R	1,32,90,721	2,40,000			3,50,634	and corpus fund	0	No	NA	0		0 1,29,40,087	0 the claimants
879		A610	NANDA KUMAR R	1,32,90,721	2,40,000	0	0	3,50,634		С	No	NA	0		0 1,29,40,087	0 the claimants
879		A610	NANDA KUMAR R	1,32,90,721	2,40,000	0	0	3,50,634		C	No	NA	0		0 1,29,40,087	0 the claimants
879		A610	NANDA KUMAR R	1,32,90,721	2,40,000	0	0	3,50,634		C	No	NA	0		0 1,29,40,087	0 the claimants
879		A610	NANDA KUMAR R	1,32,90,721	2,40,000	0	0	3,50,634		C) No	NA	0		0 1,29,40,087	0 the claimants Claim verified
879		A610	NANDA KUMAR R	1,32,90,721	2,40,000	0	0	3,50,634		C) No	NA	0		0 1,29,40,087	
879		A610	NANDA KUMAR R	1,32,90,721	2,40,000	0	0	3,50,634		C) No	NA	0		0 1,29,40,087	Claim verified
879		A610	NANDA KUMAR R	1,32,90,721	2,40,000	0	0	3,50,634	and corpus fund	C) No	NA	0		0 1,29,40,087	Claim verified based on the
		A610	NANDA KUMAR R	1,32,90,721 49,55,455	2,40,000	0	0	3,50,634	and corpus fund Undelivered Club) No	NA NA	0		0 1,29,40,087	Claim verified based on the documents

		ı	1	,					1	1		,			
						0	0								
															Claim verified
															based on the
									Unadalissasad Club						
									Undelivered Club						documents
	D. L.								membership,						i.e., APPAC
	Palm		MOHAMMED						maintenance fee						submitted by
881	Riveria	A612	YASEEN	1,53,76,987	0			0	and corpus fund	0	No	NA	0	0 1,53,76,987	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
882	Riveria	A701	SUNDERAMURTHY. S	1,12,50,269	0			0	and corpus fund	0	No	NA	0	0 1,12,50,269	0 the claimants
						46,274	50,000								
															Claim verified
		1									1	1			based on the
		1							Undelivered Club		1	1			documents
									membership,						i.e., APPAC
	Palm		KISHORE KUMAR						maintenance fee						submitted by
883	Riveria	A702	RAMADASS	1,27,60,152	2,00,000			2,96,274	and corpus fund	0	No	NA	0	0 1,24,63,878	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
884	Riveria	A703	SASIREKHA M	1,08,76,370	0			0	and corpus fund	0	No	NA	0	0 1,08,76,370	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
		1							membership,		1	1			i.e., APPAC
	Palm	1							maintenance fee		1	1			submitted by
885	Riveria	A704	JOTHI MURUGAN. R	93,39,995	0			n	and corpus fund	n	No	NA	n	0 93,39,995	0 the claimants
555		1		,,		40,652	50,000	0			1	1	Ů	33,33,333	5 Sire claimants
		1				40,052	30,000				1	1			
		1									1	1			
															Claim verified
		1							Undolivered Click		1	1	1		based on the
		1							Undelivered Club		1	1			documents
	Dalm	1							membership,		1	1			i.e., APPAC
000	Palm Riveria	A707	C DIWAKAD	1 17 00 050	2.00.000			2.00.053	maintenance fee	_	No	NIA	^	1 14 00 304	submitted by
886	riveria	A/U/	S. DIWAKAR	1,17,80,856	2,00,000			2,90,652	and corpus fund	0	No	NA	0	0 1,14,90,204	0 the claimants
		1				46,274	50,000				1	1			
		1									1	1			
															Claim verified
															based on the
									Undelivered Club						documents
			1		I	1	I		membership,	1	1	1	1	1	i.e., APPAC
			1												
	Palm Riveria	B102	ANTONY SAHAYARAJ	1,10,49,285	2,00,000				maintenance fee and corpus fund		No	NA		0 1,07,53,011	submitted by 0 the claimants

	1			1					1			,			, , , , , , , , , , , , , , , , , , ,
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
	D. L.								membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
888	Riveria	B103	RAJAMMAL. D R	94,20,152	0			0	and corpus fund	Ü	No	NA	0	0 94,20,152	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
889	Riveria	B104	HEMANT DUGAR	42,05,678	0			0	and corpus fund	C	No	NA	0	0 42,05,678	0 the claimants
						38,063	50,000								
		1				İ			I	1	1		1		
						1			ĺ		1	1			Claim verified
									1						based on the
						1			Undelivered Club		1	1			documents
									membership,						i.e., APPAC
	Palm					1			maintenance fee		1	1			submitted by
890	Riveria	B106	STANLEY M	92,11,921	2,00,000			2,88,063	and corpus fund	0	No	NA	0	0 89,23,858	0 the claimants
				- , ,-	,,	0	0	,,,,,,				1			
						U	U								
															Claim verified
															based on the
									Undelimend Club						documents
									Undelivered Club						
	D. L.								membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
891	Riveria	B107	ANNA POORNA. K	73,91,018	0			0	and corpus fund	Ü	No	NA	0	0 73,91,018	0 the claimants
						38,063	50,000								
															Claim verified
															based on the
		1				İ			Undelivered Club	1	1		1		documents
									membership,						i.e., APPAC
	Palm		SANTOSH KRSHNAN						maintenance fee						submitted by
892	Riveria	B108	<u>R</u>	86,24,284	2,00,000			2,88,063	and corpus fund	C	No	NA	0	0 83,36,221	0 the claimants
						0	0					1			
							-		1						
		1				İ			I	1	1		1		
		1				İ			I	1	1		1		Claim verified
		1				İ			I	1	1		1		based on the
		1				İ			Undelivered Club	1	1		1		documents
		1				İ			membership,	1	1		1		i.e., APPAC
	Palm	1				İ			maintenance fee	1	1		1		submitted by
202	Riveria	B109	KARTHIKEYAN R	1,27,53,367	0	1		0	and corpus fund		No	NA	0	0 1,27,53,367	0 the claimants
033	MYCHIA	5103	IN ALTHRE PART	1,21,33,301	J	CO 745	F0 000	-	and corpus fulld	1		14/3	U	1,21,33,307	o die dainidits
						60,715	50,000		ĺ		1	1			
						1			ĺ		1	1			
									1						Cl-1
									1						Claim verified
		1				İ				1	1		1		based on the
		1				1			Undelivered Club		1	1			documents
										1	1				i o ADDAC
									membership,						i.e., APPAC
	Palm Riveria	B110	MURALI S	1,38,18,639	2,40,000				maintenance fee and corpus fund		No	NA		0 1,34,67,924	submitted by O the claimants

	1	1	1					1	1	ı	ı			1	1	
						0	0									
																Claim verified
																based on the
									Unadalissanad Club							
									Undelivered Club							documents
	D. L.		CDIDANA CDINIIVACANI						membership,							i.e., APPAC
	Palm		SRIRAM SRINIVASAN						maintenance fee							submitted by
895	Riveria	B111	<u>. R</u>	1,23,55,222	2,40,000			2,40,000	and corpus fund	0	No	NA	0		0 1,21,15,222	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
896	Riveria	B112	SUDHA RAGHAVAN	1,69,63,099	0			0	and corpus fund	0	No	NA	0		1,69,63,099	0 the claimants
						53,232	50,000									
		1							İ	1			1			
		1							ĺ	1				1	1	Claim verified
									1							based on the
		1							Undelivered Club	1				1	1	documents
									membership,							i.e., APPAC
	Palm		JUSTIN T						maintenance fee							submitted by
897	Riveria	B201	SANTHANAM S	1,25,58,500	2,40,000			3,43,232	and corpus fund	0	No	NA	0		1,22,15,268	0 the claimants
				, .,,	, ,,,,,,	0	0	-, -, -							, , , , , .	
						U	U									
																Claim verified
																based on the
									Unadalissanad Club							documents
									Undelivered Club							
	D. L.								membership,							i.e., APPAC
000	Palm	2202	DUADANI V	04.60.472					maintenance fee						04 60 473	submitted by
898	Riveria	B202	DHARANI. V	91,60,473	0			U	and corpus fund	U	No	NA	U		91,60,473	0 the claimants
						0	0									
																Claim verified
																based on the
		1							Undelivered Club	1				1	1	documents
									membership,							i.e., APPAC
	Palm	1							maintenance fee	1			1	1		submitted by
899	Riveria	B203	CHANDRALEKA. M	95,43,158	0	<u> </u>	<u> </u>	0	and corpus fund	0	No	NA	0	L	95,43,158	0 the claimants
				_		38,063	50,000									
									1							
		1							İ	1			1	1		
		1							ĺ	1				1	1	Claim verified
									1							based on the
		1							Undelivered Club	1			1	1		documents
		1							membership,	1				1	1	i.e., APPAC
	Palm								maintenance fee							submitted by
900	Riveria	B206	SURESH KUMAR K	77,76,196	2,00,000			2,88.063	and corpus fund	0	No	NA	0		74,88,133	0 the claimants
	<u> </u>	+ -		. ,	. ,	40,652	50,000	,,		 	 		<u> </u>	 	,,	
		1				70,032	30,000		ĺ	1				1	1	
									1							
		1							İ	1			1	1		Claim verified
		1							İ	1			1	1		based on the
		1							Undelivered Click	1			1	1		
									Undelivered Club							documents
	Palm	1							membership, maintenance fee	1			1	1		i.e., APPAC
001	Riveria	B207	SACHIN RAVINDRAN	93,53,551	2,00,000			2.00.053	and corpus fund		No	NIA	_	1	90,62,899	submitted by 0 the claimants
901	niveria	DZU/	SACHIN NAVINDRAN	30,00,001	2,00,000			2,90,652	and corpus fulld	U	No	NA	U	l	90,02,899	o trie ciaimants

	1	1	1		I	38,063	FO 000			1	1	1	1 1	1	
						36,003	50,000								
															Claim ver
															based on
									Undelivered Club						documen
									membership,						i.e., APPA
	Palm								maintenance fee						submitte
902	Riveria	B208	SUBRAMANIAN S	91,21,484	2,00,000			2 99 062	and corpus fund	0	No	NA	0	0 00 2	3,421 0 the claim
902	Niveria	D2U0	3UBRAIVIAINIAIN 3	91,21,404	2,00,000			2,00,003	and corpus rund	U	INU	INA	U	0 00,3	3,421 U tile ciaiiii
						53,232	50,000								
															Clair
															Claim ver
															based on
									Undelivered Club						documen
									membership,						i.e., APPA
	Palm								maintenance fee			l			submitte
903	Riveria	B209	SUNDARESAN J	1,27,03,650	2,40,000			3,43,232	and corpus fund	U	No	NA	U	0 1,23,6	0,418 0 the claim
						60,715	50,000								
		1													
		1													Claim ver
		1													based on
									Undelivered Club						documen
		1							membership,						i.e., APPA
	Palm		HEMAMALINI						maintenance fee						submitte
904	Riveria	B210	VENKATRAMAN	1,31,25,488	2,40,000			3,50,715	and corpus fund	0	No	NA	0	0 1,27,7	4,773 0 the claim
						51,209	50,000								
															Claim ver
															based on
									Undelivered Club						documen
									membership,						i.e., APPA
	Palm		CHANDER						maintenance fee						submitte
905	Riveria	B211	BALASUBRAMANIAN	1,27,90,705	2,40,000			3,41,209	and corpus fund	0	No	NA	0	0 1,24,4	9,496 0 the claim
						0	0								
															Claim ver
															based on
									Undelivered Club						documen
		1							membership,						i.e., APPA
	Palm	1							maintenance fee						submitte
906	Riveria	B301	DEEPAK AYYAKUTTI	73,65,306	0			0	and corpus fund	0	No	NA	0	0 73,6	5,306 0 the claim
						46,274	50,000								
		1	I		I	. /	,					1	i l		
															Claim ver
															Claim ver based on
									Undelivered Club						based on
									Undelivered Club						based on documen
	Palm								membership,						based on documen i.e., APPA
907	Palm Riveria	B302	DR. RANI A	1.08.03.226	2,00,000			2.96.274	membership, maintenance fee	n	No	NA	O	0 1050	based on documen i.e., APPA submitted
907	Palm Riveria	B302	<u>DR. RANI A</u>	1,08,03,226	2,00,000	40.502	50,000	2,96,274	membership,	0	No	NA	0	0 1,05,0	based on documen i.e., APPA submitted
907		B302	DR. RANI A	1,08,03,226	2,00,000	40,692	50,000	2,96,274	membership, maintenance fee	0	No	NA	0	0 1,05,0	based on documen i.e., APPA submitted
907		B302	DR. RANI A	1,08,03,226	2,00,000	40,692	50,000	2,96,274	membership, maintenance fee	0	No	NA	0	0 1,05,0	based on documen i.e., APPA submitted
907		B302	DR. RANI A	1,08,03,226	2,00,000	40,692	50,000	2,96,274	membership, maintenance fee	0	No	NA	0	0 1,05,0	based on documen i.e., APPA submitte 6,952 0 the claim
907		B302	DR. RANI A	1,08,03,226	2,00,000	40,692	50,000	2,96,274	membership, maintenance fee	0	No	NA	0	0 1,05,0	based on documen i.e., APPA submitte 6,952 0 the claim
907		B302	DR. RANI A	1,08,03,226	2,00,000	40,692	50,000	2,96,274	membership, maintenance fee and corpus fund	0	No	NA	0	0 1,05,0	based on documen i.e., APPA submitter 0 the claim Claim ver based on
907		B302	DR. RANI A	1,08,03,226	2,00,000	40,692	50,000	2,96,274	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 1,05,¢	based on documen i.e., APPA submitter of the claim Claim ver based on documen
907	Riveria	B302	DR. RANI A	1,08,03,226	2,00,000	40,692	50,000	2,96,274	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 1,05,0	based on documen i.e., APPA submitter 6,952 0 the claim Claim ver based on documen i.e., APPA
		B302	DR. RANI A SUBASH	1,08,03,226 93,64,812	2,00,000	40,692	50,000		membership, maintenance fee and corpus fund Undelivered Club		No	NA NA	0		based on documen i.e., APPA submitter of the claim Claim ver based on documen

		,	,	7		1		1	1							
						44,171	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
909	Riveria	B304	KASIRAMAN M	1,02,66,894	2,00,000			2,94,171	and corpus fund	0	No	NA	0		0 99,72,723	0 the claimants
						30,963	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Deles		JONES NICKOLSON M													
040	Palm	B308	DOINES INICKOLSOIN IVI	04.45.220	2.00.000			2.00.002	maintenance fee				0		04 34 357	submitted by
910	Riveria	B308	<u>K</u>	94,15,220	2,00,000			2,80,963	and corpus fund	U	No	NA	U		91,34,257	0 the claimants
						0	0									
									1							
		1]						İ	1			1			
		1]						İ	1			1			Claim verified
		1							1							based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
911	Riveria	B309	NAVEEN VANAN. D	1,21,94,930	0			0	and corpus fund	0	No	NA	0		1,21,94,930	0 the claimants
						60,715	50,000									
							·									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		MISS. ARCHANA						maintenance fee							submitted by
012	Riveria	B310	SUNDARAM	1,44,12,589	2,40,000			2 50 715	and corpus fund	0	No	NA	0		1,40,61,874	0 the claimants
312	Niveria	5310	JONDANAIVI	1,44,12,363	2,40,000	_	0	3,30,713	and corpus rund	0	INO	14/4	0		1,40,01,874	O the claimants
						0	0									
																Claim verified
																based on the
		1							Undelivered Club							documents
		1	j J						membership,	1			1			i.e., APPAC
	Palm	1							maintenance fee							submitted by
913	Riveria	B401	K SATHISH KUMAR	73,65,306	0			0	and corpus fund	0	No	NA	0		73,65,306	0 the claimants
						46,274	50,000									
									1				1			
									1				1			
		1	j J						İ	1			1			Claim verified
		1	j J						İ	1			1			based on the
		1	j J						Undelivered Club	1			1			documents
		1							membership,							i.e., APPAC
	Palm	1	j J						maintenance fee	1			1			submitted by
914	Riveria	B402	NAVEEN PA	1,11,37,041	2,00,000			2,96,274	and corpus fund	0	No	NA	0		1,08,40,767	0 the claimants
		+		, ,- ,-	, , , , , ,	41,648	50,000	,,		 	- -		<u> </u>		,,,	
						71,070	30,000		ĺ							
]						ĺ	1					1	
									1				1			Claim verified
		1							1							based on the
		1							Undelivered Click							
									Undelivered Club				1			documents
		1	AGNES MARY						membership,	1			1			i.e., APPAC
			AGINES IVIAKT			1	I	l	maintenance fee	1	1	1	1	i	I	submitted by
015	Palm Riveria	B403	VASANTHI	54,58,559	0			04 040	and corpus fund	^	No	NA	^		0 53,66,911	0 the claimants

		1							1					1		
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
	Riveria	B404	MUTHUKUMAR. M	1,08,91,596	0			0	and corpus fund	0	No	NA	0		1,08,91,596	0 the claimants
						38,063	50,000		·							
						30,003	30,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		MOHAMMED						maintenance fee							submitted by
917	Riveria	B406	YASEEN	91,58,539	2,00,000			2,88,063	and corpus fund	C	No	NA	0		0 88,70,476	0 the claimants
						0	0									
									1			1		1	1	
									ĺ							
									ĺ							Claim verified
																based on the
									Undelivered Club			1		1	1	documents
									membership,							i.e., APPAC
040	Palm	D 407	****	04 70 277					maintenance fee						04 70 277	submitted by
918	Riveria	B407	AMEENA KHATOON	91,70,377	0	_		U	and corpus fund	U	No	NA	0		91,70,377	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
919	Riveria	B409	KARTHIK NATARAJ	73,65,306	0			0	and corpus fund	0	No	NA	0		73,65,306	0 the claimants
						60,715	50,000		·			1				
						00,713	30,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,			1		1	1	i.e., APPAC
	Palm								maintenance fee							submitted by
920	Riveria	B410	TAMIZHAISHA	1,41,77,060	2,40,000		<u> </u>	3,50,715	and corpus fund	0	No	NA	0	<u> </u>	1,38,26,345	0 the claimants
				_		52,412	50,000									_
		1							1			1			1	
									ĺ							
									1			1		1	1	Claim verified
																based on the
									Undelivered Club			1		1	1	documents
	D. L.								membership,			1		1	1	i.e., APPAC
001	Palm	D 411	ADUNITUANCASA	74.42.460				4.02.110	maintenance fee			NI C	_	1	72.40.000	submitted by
921	Riveria	B411	ARUN THANGAM	74,42,468	0			1,02,412	and corpus fund	0	No	NA	0		0 73,40,056	0 the claimants
						54,482	50,000		1			1			1	
									1			1		1	1	
									ĺ							Claim verified
									ĺ			1		1	1	Claim verified based on the
									Undelivered Club			1		1	1	documents
									membership,			1		1	1	i.e., APPAC
	Palm								maintenance fee			1		1	1	submitted by
922	Riveria	B501	RAUNAQ RUNGTA	73,01,799	0			1.04.482	and corpus fund	0	No	NA	n		0 71,97,317	0 the claimants
222		2201		. 5,51,755	,	i	I .	1,04,462	a co. pus rund	_			U	l	,1,57,517	o are claimants

	1	1	T	1		41,648	50,000	1	1	ı	ı	1	1	T	1
						41,046	30,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
923	Riveria	B503	ARUN THANGAM	55,91,653	0			91,648	and corpus fund	0	No	NA	0	0 55,00,005	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
924	Riveria	B505	RAUNAQ RUNGTA	54,03,152	0			0	and corpus fund	0	No	NA	0	0 54,03,152	0 the claimants
						38,063	50,000								
										1					
										1					Claim verified
									Hadalina - J Cl. 1	1					based on the
									Undelivered Club						documents i.e., APPAC
	Palm								membership, maintenance fee						submitted by
025	Riveria	B506	SANJAY C SHAH	83,86,264	2,00,000			2 99 063	and corpus fund	0	No	NA	0	0 80,98,201	0 the claimants
323	Niveria	B300	SANSAT CSHAIL	83,80,204	2,00,000	41,607	50,000	2,88,003	and corpus rund	0	INO	14/4	0	0 80,38,201	o the claimants
						41,007	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
926	Riveria	B507	EZHIL MARAN	54,03,152	0			91,607	and corpus fund	0	No	NA	0	0 53,11,545	0 the claimants
						39,164	50,000								
															Claim verified
															based on the
									Undelivered Club	1					documents
									membership,	1					i.e., APPAC
	Palm								maintenance fee	1					submitted by
927	Riveria	B508	B.SHANMUGAM	35,88,123	0			89,164	and corpus fund	0	No	NA	0	0 34,98,959	0 the claimants
						0	0			1				 	
										1					
															Claim verified
										1					based on the
									Undelivered Club						documents
	D. L.								membership,	1					i.e., APPAC
020	Palm	DE 10	CRUTUI CORALAS:	1 20 50 002	0				maintenance fee	_	No	NI A	_	1 20 50 003	submitted by 0 the claimants
928	Riveria	B510	SRUTHI GOPALAN	1,30,59,903	0	_	_	0	and corpus fund	0	No	NA	0	0 1,30,59,903	0 the claimants
						0	0								
										1					Claim verified
										1					
									Undelivered Club	1					based on the documents
									membership,	1					i.e., APPAC
	Palm								maintenance fee	1					submitted by
929	Riveria	B512	RENUGADEVI. C	1,67,74,598	0			n	and corpus fund	n	No	NA	n	0 1,67,74,598	0 the claimants
525	·········	5512		2,0.,74,000	3				a corpus rund	U				1,07,74,338	5 are claimants

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						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
	D. L.								membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
930	Riveria	B602	SIVA KUMAR RAJA R	1,09,30,616	0			Ü	and corpus fund	Ü	No	NA	0		1,09,30,616	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
931	Riveria	B603	HEMANT DUGAR	50,47,293	0			0	and corpus fund	C	No	NA	0		50,47,293	0 the claimants
						44,171	50,000									
													1			
		1				1						1		1	1	
		1				1						1		1	1	Claim verified
		1				1						1		1	1	based on the
									Undelivered Club				1			documents
		1				1			membership,			1		1	1	i.e., APPAC
	Palm								maintenance fee							submitted by
932	Riveria	B604	R GIRIDHARAN	1,01,57,261	2,00,000			2,94,171	and corpus fund	C	No	NA	0		98,63,090	0 the claimants
						0	57,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
933	Riveria	B605	SUDHARSAN G	61,34,250	0			57,000	and corpus fund	0	No	NA	0		0 60,77,250	0 the claimants
						38,063	50,000									
						,										
																Claim verified
																based on the
		1				1			Undelivered Club			1		1	1	documents
		1				1			membership,			1		1	1	i.e., APPAC
	Palm	1	NAVEEN KUMAR			1			maintenance fee			1		1	1	submitted by
934	Riveria	B606	RAMAN	82,21,455	2,00,000	1		2,88.063	and corpus fund	0	No	NA	0	1	79,33,392	0 the claimants
	 	1		. ,		0	0	,,.		<u> </u>	1	†			-,,	
		1										1		1	1	
		1				1						1		1	1	
		1				1						1		1	1	Claim verified
		1				1						1		1	1	based on the
		1				1			Undelivered Club			1		1	1	documents
		1				1			membership,			1		1	1	i.e., APPAC
	Palm								maintenance fee				1			submitted by
025	Riveria	B607	RAAJMOHAN V P	64,51,092	0	1		0	and corpus fund		No	NA	0	1	0 64,51,092	0 the claimants
233	MACHIA	5007	TO POINTO HAIN V.F.	07,51,052	J	CO 745	F0 000	-	and corpus fulld	1	. 140	14/4	-		04,31,092	o the claimalits
						60,715	50,000									
													1			
		1				1						1		1	1	Claims
		1				1						1		1	1	Claim verified
									Hadali oaad Chi				1			based on the
									Undelivered Club				1			documents
	Dalas		CATVANIADAVANIA						membership,				1			i.e., APPAC
020	Palm Riveria	DC10	SATYANARAYANA	1,16,67,425	2,40,000	1		3.50.745	maintenance fee		No	NI A	_	1	0 1,13,16,710	submitted by
936	Kiveria	B610	RAJU K	1,10,07,425	2,40,000	1		3,50,/15	and corpus fund	C	No	NA	0		1,13,16,/10	0 the claimants

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						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
	Riveria	B701	SWARNALATHA T	1,22,40,996	0			0	and corpus fund		No	NA	0		0 1,22,40,996	0 the claimants
337	Riveria	D/U1	3WAKINALATHA I	1,22,40,990	U			U	and corpus runu		INO	IVA	U		1,22,40,990	U tile cialillatits
						0	0									
																Claim verified
																based on the
									Undalinand Club							documents
									Undelivered Club membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
029	Riveria	B705	KRISHNAN V	63,85,307	0			0	and corpus fund		No	NA	0		0 63,85,307	0 the claimants
338	Miveria	6703	KKISHIVAN V	03,83,307	0	_	_	0	and corpus rund	_	INO	INA	0		03,83,307	o the claimants
						0	0									
										1	1	1		1		
										1	1	1		1		Claim verified
											1	1	1			based on the
									Undelivered Club	1	1	1		1		documents
									membership,	1	1	1		1		i.e., APPAC
	Palm								maintenance fee							submitted by
939	Riveria	B706	YUVNESH	34,18,362	0			0	and corpus fund	(No	NA	0		0 34,18,362	0 the claimants
333	ravena	5700	101112311	31,10,302		0	0		and corpus rand	<u> </u>	1110	1			5 1,10,502	o the damants
						U	U									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
940	Riveria	B707	VALLINAYAGAM. M	1,38,62,767	0			0	and corpus fund	0	No	NA	0		0 1,38,62,767	0 the claimants
				77- 7		0	0					1			, , , , , ,	
						0	0									
																Claim verified
																based on the
									Undelivered Club	1	1	1		1		documents
									membership,	1	1	1		1		i.e., APPAC
	Palm								maintenance fee			1				submitted by
941	Riveria	B708	V Prabhakar	22,48,124	0			0	and corpus fund	0	No	NA	0	1	0 22,48,124	0 the claimants
						0	0				1					
										1	1	1		1		
										1	1	1		1		
										1	1	1		1		Claim verified
										1	1	1		1		based on the
									Undelivered Club		1	1	1			documents
									membership,	1	1	1		1		i.e., APPAC
	Palm								maintenance fee	1	1	1		1		submitted by
942	Riveria	E101	NANDHINI. A	94,71,983	0			0	and corpus fund	(No	NA	0	1	0 94,71,983	0 the claimants
						38,063	50,000				i					
			1	ı		1	Ī			1			1			
																Claim verified
																Claim verified based on the
									Undelivered Club							
									Undelivered Club membership,							based on the documents i.e., APPAC
	Palm Riveria	E102	SHIBY JACOB	89,08,213	2,00,000						No	NA			0 86,20,150	based on the documents

	1	1	ı	l		0	0			1	1	1	1	1	1	
						U	U									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		LOURDS MARIA						maintenance fee							submitted by
944	Riveria	E106	<u>AMIRTHARAJ</u>	92,49,384	0			0	and corpus fund	C	No	NA	0		92,49,384	0 the claimants
						38,063	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
945	Riveria	E107	VIKRAM V R	74,65,509	2,00,000			2,88,063	and corpus fund	C	No	NA	0		0 71,77,446	0 the claimants
						37,901	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D. L.								membership,							i.e., APPAC
946	Palm Riveria	E111	BALASUNDARAM S	84,06,150	2,00,000			2 97 001	maintenance fee and corpus fund		No	NA	0		0 81,18,249	submitted by 0 the claimants
340	Miveria	LIII	BALASONDANAIVI S	84,00,130	2,00,000	48,337	50,000	2,87,301	and corpus runu		INO	INA	0		0 01,10,243	o the claimants
						48,337	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
947	Riveria	E112	PRASHANTH MON	1,06,40,533	2,40,000			3,38,337	and corpus fund	C	No	NA	0		0 1,03,02,196	0 the claimants
						51,290	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,		1		1	1	1	i.e., APPAC
	Palm	1							maintenance fee		1		1		1	submitted by
948	Riveria	E113	SARITHA P	1,27,68,445	2,40,000			3,41,290	and corpus fund	C	No	NA	0		1,24,27,155	0 the claimants
						60,755	50,000									
		1									1		1		1	Claim verified
									Undolivered Cl. !							based on the
		1							Undelivered Club membership,		1		1		1	documents i.e., APPAC
	Palm		BADHRINATH						maintenance fee							submitted by
949	Riveria	E114	KANNAN	1,33,83,217	2,40,000			3,50.755	and corpus fund	0	No	NA	0		0 1,30,32,462	0 the claimants
		+		,,,	, -,	0	0	.,,,,,,							,,-,	
						_	-									
											1		1	1	1	Claim verified
											1		1	1	1	based on the
									Undelivered Club		1		1	1	1	documents
									membership,		1		1	1	1	i.e., APPAC
050	Palm	F11F	SATHIABAMA	1 71 62 724					maintenance fee		J.,_	NI A	_		1 71 62 724	submitted by
950	Riveria	E115	BHASKARAN	1,71,63,724	0			0	and corpus fund		No	NA	0		1,71,63,724	0 the claimants

			1			0	0	ī	1	1	1	1				ı	1
						0	0										
																	61-1
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	Palm								maintenance fee								submitted by
951	Riveria	E201	DIVYEDHARSHINI G	1,02,22,898	0			0	and corpus fund	0	No	NA	0		0	1,02,22,898	0 the claimants
	+					38,063	50,000										
						30,003	30,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	Palm								maintenance fee								submitted by
952	Riveria	E202	RAJALAKSHMI M	88,81,622	2,00,000			2,88,063	and corpus fund	C	No	NA	0		0	85,93,559	0 the claimants
						40,611	50,000										
						· ·	•										
			1						1		1						Claim verified
			1						1		1						based on the
		1							Undelivered Club	1	1	1					
		1							Undelivered Club	1	1	1					documents
									membership,								i.e., APPAC
	Palm								maintenance fee								submitted by
953	Riveria	E203	PERIASAMY P	98,76,918	2,00,000			2,90,611	and corpus fund	0	No	NA	0		0	95,86,307	0 the claimants
						38,023	50,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	D. L.		ADOCKIA CALIAVA														
	Palm		AROCKIA SAHAYA						maintenance fee	_					_		submitted by
954	1 Riveria	E204	JEROLIN B	90,08,258	2,00,000			2,88,023	and corpus fund	Ü	No	NA	0		0	87,20,235	0 the claimants
						38,577	50,000										
																	Claim verified
																	based on the
		1	İ						Undelivered Club	1	1	1	1		- 1		documents
			1						membership,		1						i.e., APPAC
	Palm		1						maintenance fee		1						submitted by
055	Riveria	E205	RAJARAJAN P	88,03,641	2,00,000			2,88,577	and corpus fund		No	NA	0		0	85,15,064	0 the claimants
233	MACHIA	2203	DOMESTIC TO THE PROPERTY OF TH	00,03,041	2,00,000	10.011		2,00,377	ana corpus runu	-	140	INA	U		U	03,13,004	o the claimants
			1			40,611	50,000		1		1						
		1							İ	1	1	1					
		1	İ						İ	1	1	1	1		- 1		
		1	İ						İ	1	1	1	1		- 1		Claim verified
			1						İ	1	1	1	1		- 1		based on the
					1	1		1	Undelivered Club	1	1	1	1		- 1		documents
										1		1	1	l	- 1		i.e., APPAC
									membershin.								
	Palm								membership,								
956	Palm 6 Riveria	F206	SURESH KUMAR C	97 84 782	2 00 000			2 90 611	maintenance fee	0	l No	NA	0		0	94 94 172	submitted by
956	Palm 6 Riveria	E206	SURESH KUMAR C	97,84,783	2,00,000	40.450		2,90,611		C	No	NA	0		0	94,94,172	
956		E206	SURESH KUMAR C	97,84,783	2,00,000	40,450	50,000	2,90,611	maintenance fee	С	No	NA	0		0	94,94,172	submitted by
956		E206	SURESH KUMAR C	97,84,783	2,00,000	40,450	50,000	2,90,611	maintenance fee	C	No	NA	0		0	94,94,172	submitted by
956		E206	SURESH KUMAR C	97,84,783	2,00,000	40,450	50,000	2,90,611	maintenance fee	C	No	NA	0		0	94,94,172	submitted by 0 the claimants
956		E206	SURESH KUMAR C	97,84,783	2,00,000	40,450	50,000	2,90,611	maintenance fee	C	No	NA	0		0	94,94,172	submitted by
956		E206	SURESH KUMAR C	97,84,783	2,00,000	40,450	50,000	2,90,611	maintenance fee	C	No	NA	0		0	94,94,172	submitted by 0 the claimants
956		E206	SURESH KUMAR C	97,84,783	2,00,000	40,450	50,000	2,90,611	maintenance fee	C	No	NA	0		0	94,94,172	submitted by 0 the claimants Claim verified
956		E206	SURESH KUMAR C	97,84,783	2,00,000	40,450	50,000	2,90,611	maintenance fee and corpus fund	C	No	NA	0		0	94,94,172	submitted by 0 the claimants Claim verified based on the documents
956	5 Riveria	E206	SURESH KUMAR C	97,84,783	2,00,000	40,450	50,000	2,90,611	maintenance fee and corpus fund Undelivered Club membership,	C	No	NA	0		0	94,94,172	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		E206	SURESH KUMAR C	97,84,783 1,00,73,205	2,00,000	40,450	50,000		maintenance fee and corpus fund		No No	NA NA	0		0	94,94,172 97,82,755	submitted by 0 the claimants Claim verified based on the documents

	ı	1	ı		ı	20.052	50.000	1		1	1	1	ı	1	
						38,063	50,000								
															Cl-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
958	Riveria	E209	ESAKKIMUTHU E	82,76,730	2,00,000			2,88,063	and corpus fund	0	No	NA	0	0 79,88,667	0 the claimants
						40,490	50,000								
						10,130	30,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		MISS. SUJATHA						maintenance fee						submitted by
959	Riveria	E210	SUBRAMANIAN	85,89,821	2,00,000			2,90,490	and corpus fund	C	No	NA	0	0 82,99,331	0 the claimants
						37,901	50,000								
							·								
								ĺ	1		1	1			Claim verified
								ĺ	1		1	1			based on the
								İ	Undelivered Club	1	1	1	1		
								İ	Undelivered Club	1	1	1	1		documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
960	Riveria	E211	DEVENDRAN R	80,72,552	2,00,000			2,87,901	and corpus fund	0	No	NA	0	0 77,84,651	0 the claimants
						48,337	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee	_					submitted by
961	Riveria	E212	KRISHNAMOORTHY R	1,23,10,972	2,40,000			3,38,337	and corpus fund	0	No	NA	0	0 1,19,72,635	0 the claimants
						60,755	50,000								
															Claim verified
															based on the
								İ	Undelivered Club	1	1	1	1		documents
								İ	membership,	1	1	1	1		i.e., APPAC
	Dalm							İ		1	1	1	1		submitted by
063	Palm	F214	DOODA CUDADCAS	1 51 00 563	2 40 000			2 50 755	maintenance fee			NI A	_	1 40 20 000	
962	Riveria	E214	ROOPA SUDARSAN	1,51,89,563	2,40,000			3,50,755	and corpus fund	U	No	NA	0	0 1,48,38,808	0 the claimants
						77,340	50,000	ĺ	1		1	1			
								ĺ	1		1	1			
								ĺ	1		1	1			
								İ	İ	1	1	1	1		Claim verified
								1	1					1	based on the
								1	Undelivered Club					1	documents
								1	membership,					1	i.e., APPAC
	Dalm							ĺ	maintenance fee		1	1			submitted by
	Palm	F215	CHITDA MA	1 41 17 000	2.00.000			4.07.010				NI C	_	4 27 00 710	
000	KIVERIA	E215	CHITRA M	1,41,17,088	2,80,000		ļ	4,07,340	and corpus fund		No	NA	0	0 1,37,09,748	0 the claimants
963	THITCHIO		1			40,611	50,000	ĺ	1		1	1			
963	T.IIVE.IIG					1	1	1	1	1	1	1	1	ı	l l
963	THE PERSON NAMED IN COLUMN NAM														
963															
963	ve.id														Claim verified
963	c.iic														
963									Undelivered Club						based on the
963									Undelivered Club						based on the documents
963									membership,						based on the documents i.e., APPAC
	Palm Riveria	E301	CHITRA T S	93,70,902	2,00,000			20054			No	NA		0 90,80,291	based on the documents

	1	1			1	38,063	F0.000			1	1	1		1	
						38,063	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
965	Riveria	E302	SUJITHRA S	94,88,413	2,00,000			2,88,063	and corpus fund	C	No	NA	0	92,00,350	0 the claimants
						40,611	50,000								
															Claim verified
															based on the
									Undelivered Club membership,						documents i.e., APPAC
	Palm								maintenance fee						submitted by
966	Riveria	E303	SIVAKUMAR S D	96,97,754	2,00,000			2 90 611	and corpus fund		No	NA	0	94,07,143	0 the claimants
				,,	_,	38,023	50,000	_,,,,,,		_		+	_	- 1,11,1	
						30,023	30,000								
															Claim verified
															based on the
		1							Undelivered Club			1			documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
967	Riveria	E304	MISS. SHOBHANA G	78,78,306	2,00,000			2,88,023	and corpus fund	C	No	NA	0	75,90,283	0 the claimants
						38,023	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
968	Riveria	E305	JAI KUMAR P	88,71,215	2,00,000			2,88,023	and corpus fund	C	No	NA	0	85,83,192	0 the claimants
						40,611	50,000								
							·								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
000	Palm Riveria	E306	JANET ABIGAIL. S	1,06,87,467	2,00,000			2.00.611	maintenance fee and corpus fund		N N I m	NA	0	1,03,96,856	submitted by 0 the claimants
909	ivivella	2300	JANET ADIONIL. 3	1,00,07,407	2,00,000	20.002	E0.000	2,90,011	and corpus rund		No	INA	U	1,03,90,850	o the claimants
		1				38,063	50,000		1			1			
		1							1			1			
									ĺ		1	1			Claim verified
									ĺ		1	1			based on the
									Undelivered Club		1	1			documents
									membership,		1	1			i.e., APPAC
	Palm								maintenance fee			1			submitted by
970	Riveria	E309	KRISHNAMOORTHY S	87,16,145	2,00,000			2,88,063	and corpus fund	0	No	NA	0	84,28,082	0 the claimants
						40,490	50,000								
		1							1			1			
									ĺ		1	1			61-1
									ĺ		1	1			Claim verified
									Undelivered Click		1	1			based on the
									Undelivered Club membership,			1			documents i.e., APPAC
	Palm	1							maintenance fee			1			submitted by
971	Riveria	E310	RAJARAM S	98,75,578	2,00,000			2,90,490	and corpus fund	0	No	NA	0	95,85,088	0 the claimants
		1			. ,	1	1	,,		1	1	i .		1	

			1	ı	ī	ī	1	ī	,	,				1	ı
						37,901	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
972	Riveria	E311	RAVICHANDRAN N	1,27,36,775	2,00,000			2,87,901	and corpus fund	0	No	NA	0	0 1,24,48,874	0 the claimants
						48,337	50,000								
						40,557	30,000								
	İ														Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		MOHAMED						maintenance fee						submitted by
973	Riveria	E312	BASHLUR REHMAN	1,01,90,990	2,40,000			3,38,337	and corpus fund	0	No	NA	0	0 98,52,653	0 the claimants
						51,290	50,000								
	İ								1			1			
	İ								1			1			Claim verified
	1	1							I	1		1	1	1	based on the
	1	1							Undelivered Club	1		1	1	1	documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
974	Riveria	E313	SUBRAMANIAN S	1,31,45,635	2,40,000			2 /1 200	and corpus fund		No	NA	0	0 1,28,04,345	0 the claimants
314	Miveria	L313	SOBITATIVIATES	1,31,43,033	2,40,000		======	3,41,230	ana corpas rana		7 140	14/3		1,20,04,343	o the claimants
						60,755	50,000								
	İ														
															Claim verified
	İ														based on the
									Undelivered Club						documents
	İ								membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
975	Riveria	E314	ARAVINTHAN R	1,38,88,126	2,40,000			3,50,755	and corpus fund	0	No	NA	0	0 1,35,37,371	0 the claimants
						40,450	50,000								
						10,150	30,000								
															Claim verified
															based on the
									the delicence of Club						
	İ								Undelivered Club			1			documents
		1							membership,	1		1	1	1	i.e., APPAC
	Palm	1	I						maintenance fee	1	1	1	1	.]	submitted by
976	Riveria	E401	VAITHILINGAM S	92,87,746	2,00,000			2,90,450	and corpus fund	0	No	NA	0	0 89,97,296	0 the claimants
	1	1	_			37,901	50,000			1		1	1		
	1	1							I	1		1	1	1	
	1	1							I	1		1	1	1	
	1	1							I	1		1	1	1	Claim verified
	1	1	İ						İ	1		1	1	1	based on the
	İ								Undelivered Club			1			documents
									membership,			1			i.e., APPAC
		1	MURUGAN						maintenance fee	1		1	1	1	submitted by
	Palm			I	2,00,000			2 87 901	and corpus fund	_	No	NA	n	0 80,48,897	0 the claimants
977	Palm Riveria	F402	GOMATHINATHAN	83 36 798			1	2,07,301	and corpus rullu			(1/1)	U	500,48,837	o the claimants
977	Palm Riveria	E402	GOMATHINATHAN	83,36,798	2,00,000	40 C11	E0 000								
977		E402	GOMATHINATHAN	83,36,798	2,00,000	40,611	50,000								
977		E402	GOMATHINATHAN	83,36,798	2,00,000	40,611	50,000								
977		E402	GOMATHINATHAN	83,36,798	2,00,000	40,611	50,000								
977		E402	GOMATHINATHAN	83,36,798	2,00,000	40,611	50,000								Claim verified
977		E402	GOMATHINATHAN	83,36,798	2,00,000	40,611	50,000								based on the
977		E402	GOMATHINATHAN	83,36,798	2,00,000	40,611	50,000		Undelivered Club						based on the documents
977	Riveria	E402	GOMATHINATHAN	83,36,798	2,00,000	40,611	50,000		membership,						based on the documents i.e., APPAC
		E402	GOMATHINATHAN ARUN KUMAR G	83,36,798 83,50,596	20,000	40,611	50,000					NA		0 97,39,985	based on the documents

		1	1					1		1					, <u>, , , , , , , , , , , , , , , , , , </u>
						38,023	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
979	Riveria	E404	JEYAGANESH S	84,72,751	2,00,000			2 00 022	and corpus fund		No	NA	0	0 81,84,728	0 the claimants
3/3	Riveila	E404	JETAGAINESH 3	04,72,731	2,00,000			2,00,023	and corpus rund		INO	IVA	U	01,04,720	U tile cialillatits
						38,023	50,000								
															C1-1
															Claim verified
									11 - d - P d - Cl - Is						based on the
									Undelivered Club						documents i.e., APPAC
	Palm								membership,						
000	Riveria	E405	BALAJI G	81,07,089	2,00,000			2 00 022	maintenance fee and corpus fund		No	NA	0	0 78,19,066	submitted by 0 the claimants
900	Riveria	E403	BALAJI G	01,07,009	2,00,000			2,00,023	and corpus rund		INO	IVA	U	70,19,000	U the claimants
						0	0								
								ĺ			1				Claim
	1	1						1			1	1	1		Claim verified based on the
									Undolivered Cl. !						
	1	1						1	Undelivered Club membership,		1	1	1		documents i.e., APPAC
	Palm								maintenance fee						submitted by
091	Riveria	E406	POOJA DUGAR	36,99,294	0			0	and corpus fund		No	NA	0	0 36,99,294	0 the claimants
361	Niveria	L400	FOOJA DOGAK	30,55,254	0	20.002	50.000	0	and corpus rund		INO	INA	0	0 30,33,234	O the claimants
						38,063	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
082	Riveria	E407	ABIRAMI S	89,31,932	2,00,000			2 99 062	and corpus fund		No	NA	0	0 86,43,869	0 the claimants
302	MIVCHU	L+07	ABIITAIVII 3	03,31,332	2,00,000	40.450	FO 000	2,00,003	ana corpas rana		140	14/1		00,43,003	o the claimants
						40,450	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
	1	1						1	membership,		1	1	1		i.e., APPAC
	Palm	1						1	maintenance fee		1	1	1		submitted by
983	Riveria	E408	DR. RENGAN R S	1,00,38,707	2,00,000			2.90.450	and corpus fund	0	No	NA	0	0 97,48,257	0 the claimants
		+		-///	-//	38,063	50,000	_,50,150		<u> </u>	1	1	H	2.,10,237	
	1	1				30,003	30,000	1			1		1		
	1	1						1			1	1	1		
															Claim verified
								ĺ			1				based on the
									Undelivered Club						documents
	1	1						1	membership,		1	1	1		i.e., APPAC
	Palm	1	MOHAMED NIYAZ T					1	maintenance fee		1	1	1		submitted by
984	Riveria	E409	H	84,59,707	2,00,000			2,88.063	and corpus fund	0	No	NA	0	0 81,71,644	0 the claimants
	-	+		- ,, -	, , , , , ,	40,490	50,000	,,		<u> </u>	H		-	. ,. =,+	
						40,430	30,000								
	1	1						1			1	1	1		
															Claim verified
	1	1						1			1	1	1		based on the
	1	1						1	Undelivered Club		1	1	1		documents
									membership,						i.e., APPAC
	Palm	1						1	maintenance fee		1	1	1		submitted by
985	Riveria	E410	SANDEEP K N	1,01,97,078	2,00,000			2,90,490	and corpus fund	0	No	NA	0	0 99,06,588	0 the claimants
555		- 120	5	1,01,57,070	2,00,000	l	1	2,50,450	corpus rand				U	- 55,00,500	o and diaminants

		1						1		1				1		
						37,901	50,000									
																Claire
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		MATHI MATHAVAN						maintenance fee	_			_			submitted by
986	Riveria	E411	<u>M</u>	88,11,070	2,00,000			2,87,901	and corpus fund	0	No	NA	0		0 85,23,169	0 the claimants
						48,337	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
987	Riveria	E412	ASHA NAIR	1,21,29,331	2,40,000			3,38,337	and corpus fund	C	No	NA	0		0 1,17,90,994	0 the claimants
						51,290	50,000									
		1						1			1	1	1			
								ĺ			1					Claim verified
		1						İ		1	1	1				based on the
								ĺ	Undelivered Club		1					documents
								ĺ	membership,		1					i.e., APPAC
	Palm		SHAIK MOHAMED						maintenance fee							submitted by
988	Riveria	E413	SIRAJUDDIN	1,38,07,637	2,40,000			3,41,290	and corpus fund	0	No	NA	0		0 1,34,66,347	0 the claimants
					, ,	60,755	50,000									
						00,733	30,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Dalm		DR. SUBHASHINI													submitted by
000	Palm Riveria	E414	SATHISH	1,49,50,303	2,40,000			2 50 755	maintenance fee and corpus fund		No	NA	0		0 1,45,99,548	0 the claimants
989	Riveria	E414	SATRISH	1,49,50,303	2,40,000			3,50,755	and corpus rund	U	INO	INA	U		1,45,99,548	U the claimants
						77,340	50,000									
																Claim verified
																based on the
								ĺ	Undelivered Club		1					documents
		1						İ	membership,	1	1	1				i.e., APPAC
	Palm	1	RAMALINGAM					1	maintenance fee		1	1	1			submitted by
990	Riveria	E415	SIVARAMAKRISHNAN	1,77,89,878	2,80,000			4,07,340	and corpus fund	0	No	NA	0		0 1,73,82,538	0 the claimants
· ·						37,901	50,000									
								ĺ			1					
		1						İ		1	1	1				
		1						İ		1	1	1				Claim verified
		1						İ		1	1	1				based on the
								ĺ	Undelivered Club		1					documents
		1						İ	membership,	1	1	1				i.e., APPAC
	Palm	1						1	maintenance fee		1	1	1			submitted by
991	Riveria	E502	SANDHYA R	86,58,126	2,00,000			2,87,901	and corpus fund	0	No	NA	0		0 83,70,225	0 the claimants
		1				40,611	50,000	1		i e	†	1				
						/	/	ĺ			1					
		1						İ		1	1	1				
								ĺ			1					Claim verified
								ĺ			1					based on the
		1						1	Undelivered Club		1	1	1			documents
								ĺ	membership,		1					i.e., APPAC
	Palm							ĺ	maintenance fee		1					submitted by
902	Riveria	E503	SUNDAR RAJ R	94,94,178	2,00,000			2 90 611	and corpus fund		No	NA	0		0 92,03,567	0 the claimants
	HIVCHIA	LJ0J	SOMBAN NAJIN	J=,J+,±/O	2,00,000	1	1	2,30,011	and corpus fulld		/10	14/4	U		52,03,367	o the claimality

	1	_	1					T		1		,		1	1	
						38,023	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		PAVALAKODI						maintenance fee							submitted by
003	Riveria	E504	SUBRAMANIAN	92,35,343	2,00,000			2 00 022	and corpus fund		No	NA	0		0 89,47,320	0 the claimants
993	Niveria	E304	SUBRAIVIAINIAIN	92,33,343	2,00,000			2,00,023	and corpus rund		INO	IVA	U		0 09,47,320	U tile cialillatits
						38,023	50,000									
																Cl-1
																Claim verified
																based on the
									Undelivered Club							documents i.e., APPAC
	Palm								membership, maintenance fee							submitted by
004	Riveria	E505	SWAPHNA D	84,91,754	2,00,000			2 00 022	and corpus fund		No	NA	0		0 82,03,731	0 the claimants
994	Niveria	E303	3WAPHINA D	04,91,734	2,00,000			2,00,023	and corpus rund	·	INO	IVA	U		0 82,03,731	U the claimants
						51,290	50,000									
									1				1			Claim and Chair
		1							ĺ		1	1		1		Claim verified based on the
									Undolivered Cl. !-							
		1							Undelivered Club membership,		1	1		1		documents i.e., APPAC
	Palm								maintenance fee							submitted by
005	Riveria	E506	A AMSA BAI	91,17,620	2,40,000			2 /1 200	and corpus fund		No	NA	0		0 87,76,330	0 the claimants
333	itiveila	L300	A AIVIJA BAI	31,17,020	2,40,000	20.640	50.000	3,41,230	and corpus rund		INO	IVA	0		0 87,70,330	o the claimants
						38,618	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		SIVASANKARALINGA						maintenance fee							submitted by
996	Riveria	E507	M A	85,92,136	0			99 619	and corpus fund		No	NA	0		0 85,03,518	0 the claimants
330	Miveria	2507	IV.A	03,32,130	0	40.450	F0 000	00,010	ana corpas rana		140	14/3			03,03,310	o the claimants
						40,450	50,000									
																Claim verified
																based on the
		1							Undelivered Club		1	1		1		documents
		1							membership,		1	1		1		i.e., APPAC
	Palm	1							maintenance fee		1	1		1		submitted by
997	7 Riveria	E508	RAMACHANDRAN R	93,01,175	2,00,000			2.90.450	and corpus fund	0	No	NA	0		0 90,10,725	0 the claimants
337				,,,-	_,==,000	0	0	2,30,430		 	 	+	H		30,10,723	- the damidits
		1				J	U		ĺ		1	1				
		1							ĺ		1	1		1		
									ĺ							Claim verified
									1				1			based on the
									Undelivered Club				1			documents
		1							membership,		1	1		1		i.e., APPAC
	Palm	1							maintenance fee		1	1		1		submitted by
998	Riveria	E509	PRABAKAR K	83,31,289	0			n	and corpus fund	n	No	NA	n		0 83,31,289	0 the claimants
		1		,- ,	-	40,490	50,000	-		<u> </u>	H	1	<u> </u>			
						40,450	30,000		ĺ							
									ĺ							
		1							ĺ		1	1		1		Claim verified
		1							ĺ		1	1		1		based on the
		1							Undelivered Club		1	1		1		documents
									membership,							i.e., APPAC
	Palm	1							maintenance fee		1	1		1		submitted by
	Riveria	E510	KARTHIKEYAN T	90,26,197	2,00,000			2,90,490	and corpus fund	0	No	NA	0	1	0 87,35,707	0 the claimants
	Riveria	E510	KARTHIKEYAN T	90,26,197	2,00,000			2,90,490	and corpus fund	0	No	NA	0	l	0 87,35,707	0 the claim

		1	Ī Ī			37,901	F0.000	1	1	1	ı	1	1 1	ı	1
						37,901	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1 000	Riveria	E511	VENKATESH T R	91,45,298	2,00,000			2 97 001	and corpus fund	0	No	NA	0	0 88,57,397	0 the claimants
1,000	Niveria	E311	VEINKATESH I K	91,43,290	2,00,000	10.00		2,07,301	and corpus rund	U	INU	INA	U	00,37,397	U tile cialillants
						48,337	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm	==+0							maintenance fee			l			submitted by
1,001	Riveria	E512	VINAYCHANDRAN P	1,21,24,855	2,40,000			3,38,337	and corpus fund	0	No	NA	0	0 1,17,86,518	0 the claimants
						51,290	50,000								
								ĺ	1						L
								İ	İ	1		1			Claim verified
	1							1	L	1					based on the
								ĺ	Undelivered Club						documents
	L .								membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,002	Riveria	E513	VANITHA R	1,20,17,023	2,40,000			3,41,290	and corpus fund	0	No	NA	0	0 1,16,75,733	0 the claimants
						60,755	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
			JATHAN						membership,						i.e., APPAC
	Palm		THULASIRAMAN						maintenance fee						submitted by
1,003	Riveria	E514	PRABAKARAN	1,30,49,656	2,40,000			3,50,755	and corpus fund	0	No	NA	0	0 1,26,98,901	0 the claimants
						40,450	50,000								
															Claim verified
															based on the
	1							1	Undelivered Club	1					documents
	1							1	membership,	1					i.e., APPAC
	Palm		DR. KAMALI					1	maintenance fee	1					submitted by
1,004	Riveria	E601	SAMPATHKUMAR	1,01,07,642	2,00,000			2,90,450	and corpus fund	0	No	NA	0	0 98,17,192	0 the claimants
						40,611	50,000								
	1							1	ĺ	1					
	1							1	ĺ	1					
	1							1	ĺ	1					Claim verified
	1							1	ĺ	1					based on the
	1							1	Undelivered Club	1					documents
								ĺ	membership,						i.e., APPAC
	Palm		HARINARAYANA RAO					ĺ	maintenance fee						submitted by
1,005	Riveria	E603	S	95,69,009	2,00,000			2,90,611	and corpus fund	0	No	NA	0	0 92,78,398	0 the claimants
7	<u> </u>	+	[. ,	. ,	38,577	50,000	,,		 	 		H	 , ,,,,,,,	
	1					33,377	30,000	1	ĺ	1					
								ĺ	1						
								ĺ	1						Claim verified
								İ	İ	1		1			based on the
								İ	Undelivered Club	1		1			documents
								İ	membership,	1		1			i.e., APPAC
	Palm		SANKARA					ĺ	maintenance fee						submitted by
		1				l	1	I			l	NA	١ .	0 82,86,448	
1 006	Riveria	E604	NARAYANAN. R	85,75,025	2,00,000			2 88 577	and corpus fund		No	NΑ	(1)	()	0 the claimants

		1			T				1	T				1	_	
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
	Riveria	E605	SWAMINATHAN. A R	89,64,998	0			0	and corpus fund	0	No	NA	0		0 89,64,998	0 the claimants
-,						40,450	50,000			-		-	_			
						40,430	30,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,008	Riveria	E608	NIPUN SINGHAL	1,04,99,536	2,00,000			2,90,450	and corpus fund	0	No	NA	0		0 1,02,09,086	0 the claimants
						38,063	50,000									
									ĺ							
									1	1	1					Claim verified
									ĺ							based on the
									Undelivered Club	1	1					documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,009	Riveria	E609	THOMAS KENNADY P	94,04,822	2,00,000			2,88,063	and corpus fund	0	No	NA	0		0 91,16,759	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
4.040	Palm	FC40	ADIV/ALAGANI 6	02.05.252					maintenance fee		J., .				02.05.252	submitted by
1,010	Riveria	E610	ARIVALAGAN. S	92,85,253	0			U	and corpus fund	U	No	NA	0		0 92,85,253	0 the claimants
						37,901	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee	1	1					submitted by
1.011	Riveria	E611	SURESH KUMAR K	90,86,175	2,00,000			2,87.901	and corpus fund	0	No	NA	0		0 87,98,274	0 the claimants
,		+		,,	,,	0	0	_,_,,,,,,,	,	 	 	t	Ť		,3,27	
									1	1	1					
									1	1	1					
									ĺ							Claim verified
									ĺ							based on the
									Undelivered Club	1	1					documents
									membership,	1	1	1		1		i.e., APPAC
	Palm								maintenance fee							submitted by
1,012	Riveria	E612	SARAVANAN K	1,03,51,424	0			0	and corpus fund	0	No	NA	0		0 1,03,51,424	0 the claimants
		1				51,290	50,000				1					
							[1	1	1					
									ĺ							
									1	1	1					Claim verified
									ĺ	1	1	1		1		based on the
									Undelivered Club							documents
									membership,	1	1					i.e., APPAC
	Palm								maintenance fee							submitted by
1 012	Riveria	E613	NAGESH RAM	1,25,37,472	2,40,000			3,41,290	and corpus fund	0	No	NA	0		0 1,21,96,182	0 the claimants

		1	1 1		T.	60,755	50,000	ı	ı		1	1	1		1		F
						60,755	30,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	Palm								maintenance fee								submitted by
1 014	Riveria	E614	RUCHIKA BHARDWAJ	1,47,67,040	2,40,000			2 50 755	and corpus fund	0	No	NA	0		0 1	,44,16,285	0 the claimants
1,014	Niveria	E014	RUCHIKA BHARDWAJ	1,47,67,040	2,40,000			3,30,733	and corpus rund	U	INO	IVA	U		0 1,	,44,10,265	U the claimants
						40,611	50,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	Palm								maintenance fee								submitted by
1,015	Riveria	E703	PRABHAKAR T	1,02,37,718	2,00,000			2,90,611	and corpus fund	0	No	NA	0		0	99,47,107	0 the claimants
						0	0										
												1	1				
												1	1				Claim verified
												1					based on the
									Undelivered Club			1			1		documents
									membership,			1					i.e., APPAC
	Palm								maintenance fee								submitted by
1,016	Riveria	E705	REVATHI. S	1,07,40,385	0			0	and corpus fund	0	No	NA	0		0 1	,07,40,385	0 the claimants
						0	0										
							Ů										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
	Delas																submitted by
1 017	Palm	F707	DARLLC	1 12 00 764	0				maintenance fee		Na	210	0		0 1	12.00.764	
1,017	Riveria	E707	BABU. S	1,12,00,764	0			U	and corpus fund	U	No	NA	U		0 1,	,12,00,764	0 the claimants
						48,418	50,000										
																	Claim verified
																	based on the
									Undelivered Club			1					documents
									membership,			1	1				i.e., APPAC
	Palm		SHANMUGA						maintenance fee			1	1				submitted by
1,018	Riveria	E709	SUNDARAM	1,37,73,249	2,40,000	<u> </u>	<u> </u>	3,38,418	and corpus fund	0	No	NA	0	<u></u>	0 1	,34,34,831	0 the claimants
						51,290	50,000										
												1	1				
												1					
												1					Claim verified
												1	1				based on the
									Undelivered Club			1	1				documents
	1								membership,			1	1				i.e., APPAC
			1						maintenance fee			1	1				submitted by
	Palm				1			3,41 290	and corpus fund	n	No	NA	0		0 1	,13,67,678	0 the claimants
1,019	Palm Riveria	E710	THIRUVENGADAM K	1.17.08.968	2,40.000			٠, ١١,٤٥٥			1	1			-	,,,	2 Die ciannalitä
1,019	Palm Riveria	E710	THIRUVENGADAM. K	1,17,08,968	2,40,000	0	0										
1,019		E710	THIRUVENGADAM. K	1,17,08,968	2,40,000	0	0										
1,019		E710	THIRUVENGADAM. K	1,17,08,968	2,40,000	0	0										
1,019		E710	THIRUVENGADAM. K	1,17,08,968	2,40,000	0	0										Claim week Code
1,019		E710	THIRUVENGADAM. K	1,17,08,968	2,40,000	0	0										Claim verified
1,019		E710	THIRUVENGADAM. K	1,17,08,968	2,40,000	0	0										based on the
1,019		E710	THIRUVENGADAM. K	1,17,08,968	2,40,000	0	0		Undelivered Club								based on the documents
1,019	Riveria	E710	THIRUVENGADAM. K	1,17,08,968	2,40,000	0	0		membership,								based on the documents i.e., APPAC
		E710	THIRUVENGADAM. K	1,17,08,968 48,58,006	2,40,000	0	0				No	NA				48,58,006	based on the documents

				1	ı	1		T	1					_	· ·
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,021	Riveria	F102	S M SRIRAM	48,82,709	0			0	and corpus fund	0	No	NA	0	0 48,82,709	0 the claimants
						0	0		·						
															Claim verified
															based on the
									Undelinered Club						
									Undelivered Club						documents
	D. L.								membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,022	Riveria	F107	SYED ABDUL RAHIM	74,63,264	0			0	and corpus fund	0	No	NA	0	0 74,63,264	0 the claimants
						0	0								
										1			1		
										1			1		
										1			1		Claim verified
										1			1		based on the
									Undelivered Club	1			1		documents
									membership,	1			1		i.e., APPAC
	Palm		KAILASHMULL						maintenance fee						submitted by
1,023	Riveria	F108	DUGAR	48,62,385	0			0	and corpus fund	0	No	NA	0	0 48,62,385	0 the claimants
						0	0								
						_	-								
															Claim verified
															based on the
									Undelivered Club						documents
															i.e., APPAC
	Delas								membership,						
	Palm	= 1 0 0		46.50.555					maintenance fee						submitted by
1,024	Riveria	F109	NALINI BAFNA	46,58,777	0			0	and corpus fund	0	No	NA	0	0 46,58,777	0 the claimants
						0	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,	1			1		i.e., APPAC
	Palm								maintenance fee	1			1		submitted by
1,025	Riveria	F110	NIRMALA MARDIA	33,56,795	0			50,000	and corpus fund	0	No	NA	0	0 33,06,795	0 the claimants
						60,796	50,000								
										1		1			
										1		1			
										1			1		Claim verified
										1			1		based on the
									Undelivered Club	1			1		documents
									membership,	1			1		i.e., APPAC
	Palm								maintenance fee	1			1		submitted by
1 026	Riveria	F111	VIJAYALAKSHMI M	1,20,08,761	2,40,000			3 50 796	and corpus fund	0	No	NA	0	0 1,16,57,965	0 the claimants
1,020				1,20,00,701	2, .0,000	0	0	3,30,730	a corpus rund	l .		1.0.1	0	1,10,57,503	5 circ ciaimalts
						U	U			1		1			
										1			1		Claim verified
										1			1		Claim verified
			1		l	i								I	based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm Riveria	F202	RAJESH SAMPATH	79,96,243	0			_		_	No	NA	_	0 79,96,243	

			1							_				Г	
						0	0								
															Claim verified
															based on the
								Undelivered	Club						documents
								membership),						i.e., APPAC
Pa	alm							maintenance	e fee						submitted by
1,028 Ri	iveria	F203	NILESH MODI	47,44,367	0			0 and corpus f		0 No	NA	0	C	47,44,367	0 the claimants
				, , ,		0	0							, ,	
						U	U								
															Claim verified
															based on the
								Undelivered	Club						documents
								membership),						i.e., APPAC
Pa	alm							maintenance	e fee						submitted by
1,029 Ri	iveria	F204	S VAITHIANATHAN	47,65,505	0			0 and corpus f	fund	0 No	NA	0	C	47,65,505	0 the claimants
						0	0	·							
		1				İ		1	1						
		1				İ		1	1						Claimif1
		1				İ			1						Claim verified
						1		l							based on the
		1				İ		Undelivered							documents
								membership							i.e., APPAC
	alm							maintenance							submitted by
1,030 Ri	iveria	F206	PAVITRA DUGAR	48,56,013	0			0 and corpus f	fund	0 No	NA	0	C	48,56,013	0 the claimants
						0	0								
						_	-								
															Claim verified
															based on the
								Undelivered							documents
								membership),						i.e., APPAC
Pa	alm							maintenance	e fee						submitted by
1,031 Ri	iveria	F207	RAJESH. S	77,20,274	0			0 and corpus f	fund	0 No	NA	0	C	77,20,274	0 the claimants
						0	0								
															61-1
															Claim verified
															based on the
		1				İ		Undelivered							documents
		1				İ		membership							i.e., APPAC
Pa	alm	1				İ		maintenance	e fee						submitted by
1,032 Ri	iveria	F208	GUNASEKAR	48,62,387	0	1		0 and corpus f	fund	0 No	NA	0	C	48,62,387	0 the claimants
						0	0	1							
		1				1		1	1						
		1				İ			1						
		1				İ			1						Claim verified
						1]	1						
		1				İ		1							based on the
		1				İ		Undelivered							documents
		1				1		membership							i.e., APPAC
	alm	1				İ		maintenance	e fee						submitted by
Pa		F209	SANGEETHA K AJITH	70,36,643	0	1		0 and corpus f		0 No	NA	0	C	70,36,643	0 the claimants
Pa 1,033 Ri	iveria		1			0	0			-	t				
	iveria				i e	Ĭ			1						
	iveria							i l	1	1					
	iveria														
	iveria														Claimif - 1
	iveria														Claim verified
	iveria														based on the
	iveria							Undelivered							based on the documents
1,033 Ri								membership),						based on the documents i.e., APPAC
1,033 Ri	alm		PAVITRA DUGAR	49,91,883	0				o, e fee		NA			49,91,883	based on the documents

	1	1				52,161	50,000	I	I		ı	1			<u> </u>
						32,101	30,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,035	Riveria	F212	SAURABH CHUGH	1,04,22,434	2,40,000			3,42,161	and corpus fund	0	No	NA	0	0 1,00,80,273	0 the claimants
						0	0								
															Claim verified
									Lindaliaaad Clb						based on the documents
									Undelivered Club membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1 036	Riveria	F301	S.IRFAN KHAN	47,87,163	0			0	and corpus fund	0	No	NA	0	0 47,87,163	0 the claimants
_,				,,===		40,652	25,000	_				-	_	,,	
						40,032	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,037	Riveria	F302	NISHA MODI	48,36,086	15,000			80,652	and corpus fund	0	No	NA	0	0 47,55,434	0 the claimants
						0	0								
															Claim verified
									Lindaliaaad Clb						based on the
									Undelivered Club membership,						documents i.e., APPAC
	Palm								maintenance fee						submitted by
1 038	Riveria	F305	NALINI BAFNA	45,30,391	0			0	and corpus fund	0	No	NA	0	0 45,30,391	0 the claimants
-,				,,		0	0			<u> </u>				,,	
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		PRAKASHMULL						maintenance fee						submitted by
1,039	Riveria	F307	KAILASHMULL	37,79,770	0			0	and corpus fund	0	No	NA	0	0 37,79,770	0 the claimants
		1				0	50,000								
		1													
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,040	Riveria	F312	PREM ANANND	55,39,822	0			50,000	and corpus fund	0	No	NA	0	0 54,89,822	0 the claimants
,		1			-	0	0			<u> </u>	1	1		,.,,==	
		1					_								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm	L			_				maintenance fee						submitted by
1,041	Riveria	F401	PRAGATHESHWARI P	70,13,022	0			0	and corpus fund	0	No	NA	0	0 70,13,022	0 the claimants

	ı		1				_	T	1	1	ı			1		<u> </u>
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,042	Riveria	F402	RAMESH B KHANTER	41,11,108	0			0	and corpus fund	0	No	NA	0		41,11,108	0 the claimants
						0	0									
						_	_									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Delas															
4 0 4 2	Palm	F403	DOOLA BUICAR	44 50 340					maintenance fee				0		44 50 240	submitted by
1,043	Riveria	F4U3	POOJA DUGAR	41,58,219	0			U	and corpus fund	U	No	NA	U		41,58,219	0 the claimants
						0	0									
							ĺ									
		1				İ	İ			1			1			
		1				1	1									Claim verified
																based on the
		1				İ	İ		Undelivered Club	1			1			documents
									membership,							i.e., APPAC
	Palm		KAILASHMULL						maintenance fee							submitted by
1,044	Riveria	F404	DUGAR	41,76,904	0			0	and corpus fund	0	No	NA	0		41,76,904	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1 045	Riveria	F405	JASRAJ B KHANTER	39,86,980	0			0	and corpus fund	0	No	NA	0		39,86,980	0 the claimants
1,015	mreme	1 105	JAGING BIRITARIA	33,00,300	·	0	0		and corpus rand		140		Ū		33,00,300	o the damanes
						U	U									
																Claim verified
																based on the
									Undalimend Club							
							ĺ		Undelivered Club							documents
	D. L.	1				1	1		membership,							i.e., APPAC
4	Palm	E400	DAVITO A D	42.67.117			ĺ	_	maintenance fee				_			submitted by
1,046	Riveria	F406	PAVITRA DUGAR	42,67,447	0			0	and corpus fund	0	No	NA	0		42,67,447	0 the claimants
						0	0									
						1	ĺ			1						
		1				İ	İ			1			1			
		1				1	1									Claim verified
		1				İ	İ			1			1			based on the
		1				1	1		Undelivered Club							documents
		1				İ	İ		membership,	1			1			i.e., APPAC
	Palm	1				İ	İ		maintenance fee	1			1			submitted by
1,047	Riveria	F407	VIKEKANANDAN S	39,61,449	0	<u> </u>	<u> </u>	0	and corpus fund	0	No	NA	0		39,61,449	0 the claimants
						0	50,000									
							ĺ									
							ĺ									Claim verified
		1				İ	İ			1			1			based on the
		1				İ	İ		Undelivered Club	1			1			documents
		1				İ	İ		membership,	1			1			i.e., APPAC
	Palm						ĺ		maintenance fee							submitted by
1.048	Riveria	F408	S AKILA	42,73,769	0	1	ĺ	50.000	and corpus fund	0	No	NA	0		42,23,769	0 the claimants
				12,73,703	ÿ	1	1	30,000	corpus rand	· ·			Ŭ		.2,23,703	o are dariffalles

		1		1		_		Г				,		1	_	
						0	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		MANISH MARDIA		_				maintenance fee	_			_			submitted by
1,049	Riveria	F409	AND FAMILY HUF	40,72,601	0			50,000	and corpus fund	0	No	NA	0		0 40,22,601	0 the claimants
						25,357	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,050	Riveria	F501	ANIL N MACHANI	78,21,943	1,25,000			1,75,357	and corpus fund	C	No	NA	0		76,46,586	0 the claimants
						0	50,000									
	1	1							ĺ		1	1		1	1	
	1	1							ĺ		1	1		1	1	Claim verified
	1	1							İ	1	1	1	1			based on the
									Undelivered Club				1			documents
									membership,				1			i.e., APPAC
	Palm		MANISH MARDIA						maintenance fee							submitted by
1,051	Riveria	F502	AND FAMILY HUF	42,47,321	0			50,000	and corpus fund	0	No	NA	0		0 41,97,321	0 the claimants
						0	0		·							
						· ·										
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1.053	Riveria	F505	M SARAVANAN	78,20,039	0			0	and corpus fund		No	NA	0		78,20,039	0 the claimants
1,052	Riveria	F5U5	IVI SARAVAINAIN	78,20,039	U	_		U	and corpus rund	U	INO	INA	U		78,20,039	U the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club				1			documents
	1	1							membership,	1	1	1	1			i.e., APPAC
	Palm	1							maintenance fee	1	1	1	1			submitted by
1,053	Riveria	F506	POOJA DUGAR	34,93,600	0			0	and corpus fund	0	No	NA	0		0 34,93,600	0 the claimants
	1	1				35,717	50,000		1		1	1		1	1	
	1	1							ĺ		1	1		1	1	
									1				1			
									1				1			Claim verified
	1	1							İ	1	1	1	1	1		based on the
	1	1							Undelivered Club	1	1	1	1	1		documents
	1	1							membership,	1	1	1	1	1		i.e., APPAC
	Palm		MAHESH						maintenance fee				1			submitted by
1,054	Riveria	F507	BALAKRISHNAN	78,31,139	2,00,000			2,85,717	and corpus fund	0	No	NA	0	1	75,45,422	0 the claimants
						0	0			1		1				
	1	1							ĺ		1	1		1	1	
									1				1			
	1	1							İ	1	1	1	1	1		Claim verified
									1				1			based on the
	1	1							Undelivered Club	1	1	1	1	1		documents
	1	1							membership,	1	1	1	1	1		i.e., APPAC
	Palm	1							maintenance fee	1	1	1	1	1		submitted by
1.055	Riveria	F508	PAVITRA DUGAR	34,99,873	0			0	and corpus fund	0	No	NA	n		0 34,99,873	0 the claimants
1,000	vciiu	. 500	TITICA DOGAIN	34,55,675	Ü	1		Ü	ana corpus runu			(1/1)	U	<u> </u>	3-,33,873	o the claimants

	T	1	1		Г			1		T				1	_	
						35,878	50,000									
																Claim verified
																based on the
									Unadalissanad Club							
									Undelivered Club							documents
	D. L.		DAINA LAKCHAAL MAN						membership,							i.e., APPAC
4.056	Palm	FF.00	RAJYA LAKSHMI. V V	70.00.005	2 00 000			2.05.070	maintenance fee		J., .				76.00.007	submitted by
1,056	Riveria	F509	<u>A</u>	79,66,865	2,00,000			2,85,878	and corpus fund	0	No	NA	0		76,80,987	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		KAILASHMULL						maintenance fee							submitted by
1,057	Riveria	F510	DUGAR	36,47,913	0			0	and corpus fund	0	No	NA	0		0 36,47,913	0 the claimants
						60,796	50,000									
	1	1						1		1	1	1	1	1	1	
	1	1						1		1	1	1	1	1	1	Claim verified
	1	1						1		1	1	1	1	1	1	based on the
	1	1						1	Undelivered Club	1	1	1	1	1	1	documents
	1	1						1	membership,	1	1	1	1	1	1	i.e., APPAC
	Palm	1						1	maintenance fee	1	1	1	1	1	1	submitted by
1,058	Riveria	F511	VIJAYALAKSHMI M	1,23,55,764	2,40,000			3,50,796	and corpus fund	0	No	NA	0		1,20,04,968	0 the claimants
						36,402	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,059	Riveria	F601	SATHISH KUMAR. M	79,50,076	2,00,000			2,86,402	and corpus fund	0	No	NA	0		0 76,63,674	0 the claimants
						0	50,000									
							·									
																Claim verified
																based on the
									Undelivered Club							documents
								ĺ	membership,		1					i.e., APPAC
	Palm							ĺ	maintenance fee		1					submitted by
1,060	Riveria	F602	NIRMALA MARDIA	35,18,734	0			50,000	and corpus fund	0	No	NA	0		0 34,68,734	0 the claimants
						0	0				1		<u> </u>			
	1	1					_	1		1	1		1		1	
								ĺ			1					
	1	1						1		1	1	1	1	1	1	Claim verified
	1	1						1		1	1	1	1	1	1	based on the
	1	1						1	Undelivered Club	1	1	1	1	1	1	documents
	1	1						1	membership,	1	1	1	1	1	1	i.e., APPAC
	Palm	1						1	maintenance fee	1	1	1	1	1	1	submitted by
1,061	Riveria	F603	JASRAJ B KHANTER	33,86,901	0			0	and corpus fund	0	No	NA	0		33,86,901	0 the claimants
						0	0				<u> </u>		 		1	
						_	-	ĺ			1					
	1	1						1		1	1	1	1	1	1	
	1	1						İ		1	1	1				Claim verified
								ĺ			1					based on the
								ĺ	Undelivered Club		1					documents
	1	1						İ	membership,	1	1	1				i.e., APPAC
	Palm							ĺ	maintenance fee		1					submitted by
1.062	Riveria	F604	JEGADESH KUMAR. T	74,72,429	0			n	and corpus fund	0	No	NA	0		0 74,72,429	0 the claimants
1,002		. 00 .		,,,	Ŭ	l	1	·	co.pas.rana	L o				l	,72,423	o and diaminates

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						U	U									
1																
1																Claim verified
1																based on the
		1]				1	Und	delivered Club							documents
		1]				1	mer	mbership,							i.e., APPAC
	Palm							mai	intenance fee							submitted by
1,063	Riveria	F608	HEMANT DUGAR	34,99,873	0		<u> </u>	0 and	d corpus fund	0	No	NA	0		34,99,87	0 the claimants
						60,796	50,000									
																Claim verified
																based on the
									delivered Club							documents
	Palm								mbership,							i.e., APPAC
1.064	Riveria	F611	ARUMUGAM. N	1,22,98,309	2,40,000		1	3,50,796 and	intenance fee	0	No	NA	0	,	1,19,47,51	submitted by 0 the claimants
1,004	IVIACI19	1011	ANDIVIOUAIVI. IV	1,22,30,303	2,40,000	0	0	3,30,730 and	a corpus iunu	0	140	14/4	J		1,13,47,31	o the claimfallts
1						U	U									
							1									
1		1]				1									Claim verified
																based on the
							1	Und	delivered Club							documents
									mbership,							i.e., APPAC
	Palm								intenance fee							submitted by
1,065	Riveria	F701	SATISH KUMAR. R B	93,36,713	0			0 and	d corpus fund	0	No	NA	0	C	93,36,71	0 the claimants
						0	0		İ							
1		1]				1									
		1]				1									Claim verified
																based on the
									delivered Club							documents
		1]				1		mbership,							i.e., APPAC
4.000	Palm	F703	CATICIL VIINAAD DO	00.33.073			1		intenance fee		Na	NI A	_		00.22.2	submitted by
1,066	Riveria	F702	SATISH KUMAR. R B	90,23,872	0		2	U and	d corpus fund	0	No	NA	U	С	90,23,87	2 0 the claimants
1						0	0									
1							1									
		1]				1									Claim verified
																based on the
1								Unc	delivered Club							documents
1		1]				1		mbership,							i.e., APPAC
	Palm						1		intenance fee							submitted by
1,067	Riveria	F703	JASRAJ B KHANTER	33,44,114	0		1		d corpus fund	0	No	NA	0	C	33,44,11	
						0	0		İ							
1]				1									
		1]				1									
		1]				1									Claim verified
																based on the
1		1]				1		delivered Club							documents
1									mbership,							i.e., APPAC
	Palm	5705	A A A D I II I C I / C · · · · · · ·	00.00.000					intenance fee	_						submitted by
1,068	Riveria	F705	MADHUSUDHAN S	80,08,852	0	_		0 and	d corpus fund	0	No	NA	0	C	80,08,85	2 0 the claimants
1						0	0									
1																
																Claim verified
1																based on the
								Has	delivered Club							documents
I		1]				1		mbership,							i.e., APPAC
1	Palm	1	DR. UMA RANJITH. K				1		intenance fee							submitted by
1,069	Riveria	F707	С	87,02,087	0				d corpus fund	0	No	NA	0	C	87,02,08	
		1	I-	- /- /		l	I .		P		-		-		, - = , - =	

		1					0			1		1		ı		
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,070	Riveria	F711	ABHAY BAFNA	1,26,00,259	0			0	and corpus fund	0	No	NA	0		0 1,26,00,259	0 the claimants
						36,930	50,000									
																Claim verified
																based on the
									Undelivered Club membership,							documents i.e., APPAC
	Palm		VARUN						maintenance fee							submitted by
1 071	Riveria	H102	LAKSHAMANAN	84,34,242	2,00,000			2 86 930	and corpus fund		No	NA	0		0 81,47,312	0 the claimants
1,071	THYCHO	11102	D III III III III	01,01,212	2,00,000	41,704	50,000	2,00,330	ana corpas rana		110				01,17,012	o the damanes
						41,704	30,000									
									ĺ							
						1		1	1		1		1			Claim verified
						1		1	1		1		1			based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee		l					submitted by
1,072	Riveria	H103	NAVEEN RAJ	96,45,646	2,00,000			2,91,704	and corpus fund	Ü	No	NA	0		0 93,53,942	0 the claimants
						36,930	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,073	Riveria	H104	RAGHURAMAN S	79,41,437	2,00,000			2,86,930	and corpus fund	C	No	NA	0		0 76,54,507	0 the claimants
						41,865	50,000									
																Claim verified
																based on the
		1				1		1	Undelivered Club membership,		1		1			documents i.e., APPAC
	Palm	1				1		1	maintenance fee		1		1			submitted by
1,074	Riveria	H105	MOHAN S	90,33,045	2,00,000	1		2,91.865	and corpus fund	0	No	NA	0		0 87,41,180	0 the claimants
				,.		36,930	50,000	,- ,				1	t		1 , 1,=11	
						,	,									
									ĺ							Claim verified
									ĺ							based on the
						1		1	Undelivered Club		1		1			documents
		1				1		1	membership,		1		1			i.e., APPAC
1 07-	Palm	11100	DANAECHIC	02 22 720	2.00.000			2.00.000	maintenance fee			NI A	_		70 45	submitted by
1,075	Riveria	H106	RAMESH S	82,32,729	2,00,000	26.000	F0 000	2,86,930	and corpus fund	0	No	NA	0		0 79,45,799	0 the claimants
						36,930	50,000									
		1				1		1	1		1		1			
									ĺ							Claim verified
									ĺ							based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm	1				1		1	maintenance fee		1		1			submitted by
1.076	Riveria	H108	SRIRAM MP	92,48,149	2,00,000			2,86,930	and corpus fund	C	No	NA	0		0 89,61,219	0 the claimants

		1	T		1	1	T	I	ı		1		1		1	T T
						41,865	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D. L.		VALANZA DA CILANZENION						membership,							i.e., APPAC
	Palm	11400	VIJAYARAGHAVENDR	05.04.425	2 00 000			2.04.065	maintenance fee		N1 -				02 02 500	submitted by
1,0//	Riveria	H109	AN R	95,94,425	2,00,000			2,91,865	and corpus fund	0	No	NA	0		0 93,02,560	0 the claimants
						51,169	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,078	Riveria	H112	DHARANI S	1,17,61,204	2,00,000			3,01,169	and corpus fund	0	No	NA	0		0 1,14,60,035	0 the claimants
						60,634	50,000									
													1			
													1			Claim verified
		1								1				1		based on the
		1							Undelivered Club	1				1		documents
									membership,				1			i.e., APPAC
	Palm								maintenance fee							submitted by
1,079	Riveria	H113	PAUL OOMMEN	96,32,150	2,40,000			3,50,634	and corpus fund	0	No	NA	0		0 92,81,516	0 the claimants
						74,832	50,000									
							·									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		RAMACHANDRALAL						maintenance fee							submitted by
1,080	Riveria	H114	MAHENDRANATH	1,73,64,508	2,80,000			4,04,832	and corpus fund	0	No	NA	0		0 1,69,59,676	0 the claimants
					, ,	0	0					1				
						· ·	· ·									
																Claim verified
																based on the
									Undelivered Club							documents
		1							membership,	1				1		i.e., APPAC
	Palm	1							maintenance fee	1				1		submitted by
1 021	Riveria	H202	ROHIT S	80,52,750	0			0	and corpus fund	0	No	NA	0		0 80,52,750	0 the claimants
1,001	IVI4CII0	11202	NOTHE 3	00,32,730	U	44 704	FO 000	0	ana corpus rullu	- 0	140	14/4	-		00,32,730	o the claiffdlits
		1				41,704	50,000			1				1		
													1			
													1			Claimannaich
													1			Claim verified
		1								1			1			based on the
		1							Undelivered Club	1			1			documents
	D. L.	1							membership,	1			1			i.e., APPAC
4.000	Palm	11202	CAUTIU DD ACANU:	04 70 024	2 00 000			201 = 21	maintenance fee	_			_		00.00.00	submitted by
1,082	Riveria	H203	SAKTHI PRASANNA S	91,79,034	2,00,000			2,91,704	and corpus fund	0	No	NA	0		0 88,87,330	0 the claimants
						0	0									
													1			
		1								1			1			
	l	1								1			1			Claim verified
			1	İ	ı	1	1	Ī	I	1	1	1	1	I	1	based on the
									Undelivered Club							documents
			PRASANNA_						membership,							i.e., APPAC
	Palm Riveria	H205	PRASANNA VENKATESH MUKUNTHAN	89,28,545	0						No	NA			0 89,28,545	

	1		1	1		36,930	F0.000	ī	1	1		1	1 1	ı	1
						30,930	50,000								
															Claire and Carl
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,084	Riveria	H206	RAMESH G	82,58,205	2,00,000			2,86,930	and corpus fund	0	No No	NA	0	0 79,71,275	0 the claimants
						41,704	50,000								
						·	·								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		LAKCIDAL						maintenance fee						submitted by
1 005		H207	LAKSHMI NARAYANAN R	01 22 022	2.00.000			2.04.704			201-	NI A	0	00 41 310	
1,085	Riveria	H207	NAKAYANAN K	91,33,023	2,00,000			2,91,704	and corpus fund	U	No No	NA	Ü	0 88,41,319	0 the claimants
						36,930	50,000								
	1		ĺ			İ			I		1	1			
			İ			İ			İ		1	1			Claim verified
			ĺ			İ			I		1	1			based on the
			ĺ			İ			Undelivered Club		1	1			documents
			ĺ			İ			membership,		1	1			i.e., APPAC
	Palm								maintenance fee						submitted by
1,086	Riveria	H208	KALPANA M	85,31,696	2,00,000			2,86,930	and corpus fund	0	No	NA	0	0 82,44,766	0 the claimants
						41,704	50,000				1				
						1-71 - 1									
															Claim verified
															based on the
									Hadalinaaad Club						
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee					_	submitted by
1,087	Riveria	H209	<u>SRINATH</u>	92,72,436	2,00,000			2,91,704	and corpus fund	0	No No	NA	0	0 89,80,732	0 the claimants
						36,930	50,000								
															Claim verified
															based on the
			ĺ			1			Undelivered Club			1			documents
			ĺ			İ			membership,		1	1			i.e., APPAC
	Palm		ĺ			1			maintenance fee			1			submitted by
1,088	Riveria	H210	STANLEY JOHN S	89,64,558	2,00,000			2,86,930	and corpus fund	0	No	NA	0	0 86,77,628	0 the claimants
		1				39,722	50,000				†	1			
			ĺ			33,722	33,000		I		1	1			
			ĺ			1			1			1			
			ĺ			İ			I		1	1			Claim verified
			ĺ			1			1			1			
			ĺ			İ			Undelinered Cl. !		1	1			based on the
			ĺ			1			Undelivered Club			1			documents
	L .		ĺ			İ			membership,		1	1			i.e., APPAC
	Palm					1			maintenance fee			1			submitted by
1,089	Riveria	H211	BENNY DAYAL	89,86,777	2,00,000			2,89,722	and corpus fund	0	No No	NA	0	 0 86,97,055	0 the claimants
	l					51,169	50,000					1			
			ĺ						1						
	1		ĺ			İ			I		1	1			
	1		ĺ			İ			I		1	1			Claim verified
			İ			İ			İ		1	1			based on the
	1		ĺ			İ			Undelivered Club		1	1			documents
			ĺ			1			membership,			1			i.e., APPAC
	I	1	ĺ			İ			maintenance fee		1	1			submitted by
	Palm			1	1	1	1	1		1	1	1	1		
1 090	Palm Riveria	H212	SRIVIDHYA M	1,26,88,055	2,40,000			3 41 160	and corpus fund	Λ.	No No	NA	Ω	0 1,23,46,886	0 the claimants

		1	1		ı	74.022	F0 000	ſ	1	1	1	1	1			ı
						74,832	50,000									
																Claima
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,091	Riveria	H214	BALU C	1,81,79,405	2,80,000			4,04,832	and corpus fund	0	No	NA	0	0	1,77,74,573	0 the claimants
						41,865	50,000									
						,										
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1 002		H301	CDEENIN/ACANI D	1 00 72 240	2.00.000			2.01.005			Nie	NI A	0	0	07.00.475	
1,092	Riveria	H301	SREENIVASAN B	1,00,72,340	2,00,000			2,91,865	and corpus fund	U	No	NA	U	U	97,80,475	0 the claimants
						36,930	50,000									
	1	1				İ			İ	1	1					
																Claim verified
						1			1		l					based on the
	1	1				İ			Undelivered Club	1	1					documents
	1	1				İ			membership,	1	1					i.e., APPAC
	Palm								maintenance fee							submitted by
1.093	Riveria	H302	VIJAY M	88,21,649	2,00,000			2.86.930	and corpus fund	0	No	NA	0	0	85,34,719	0 the claimants
,				, ,	,,	41,703	50,000	,,.				1		-	,-,	
						41,703	30,000									
																61-1
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		ROSE PRIYA						maintenance fee							submitted by
1,094	Riveria	H303	KOILPILLAI	96,13,850	2,00,000			2,91,703	and corpus fund	0	No	NA	0	0	93,22,147	0 the claimants
						36,930	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
	1	1				İ			membership,	1	1					i.e., APPAC
	Palm	1				İ			maintenance fee	1	1					submitted by
1 095	Riveria	H304	SRIVATHSAN M G	86,10,727	2,00,000			2,86,930	and corpus fund	0	No	NA	0	0	83,23,797	0 the claimants
_,000				,,, -,	_,,	41,704	50,000	2,00,000		<u> </u>	l		J	-	05,25,757	2c ciaimants
						, -										
						, -	,									
																Claire and C
																Claim verified
																based on the
									Undelivered Club							based on the documents
									membership,							based on the documents i.e., APPAC
	Palm								membership, maintenance fee							based on the documents
1,096	Palm Riveria	H305	IMRAN BASHA JANI	90,66,838	2,00,000			2,91,704	membership, maintenance fee	0	No	NA	0	0	87,75,134	based on the documents i.e., APPAC
1,096		H305	IMRAN BASHA JANI	90,66,838	2,00,000			2,91,704	membership, maintenance fee	0	No	NA	0	0	87,75,134	based on the documents i.e., APPAC submitted by
1,096		H305	IMRAN BASHA JANI	90,66,838	2,00,000	36,930	50,000	2,91,704	membership, maintenance fee	0	No	NA	0	0	87,75,134	based on the documents i.e., APPAC submitted by
1,096		H305	IMRAN BASHA JANI	90,66,838	2,00,000			2,91,704	membership, maintenance fee	0	No	NA	0	0	87,75,134	based on the documents i.e., APPAC submitted by
1,096		H305	IMRAN BASHA JANI	90,66,838	2,00,000			2,91,704	membership, maintenance fee	0	No	NA	0	0	87,75,134	based on the documents i.e., APPAC submitted by 0 the claimants
1,096		H305	IMRAN BASHA JANI	90,66,838	2,00,000			2,91,704	membership, maintenance fee	0	No	NA	0	0	87,75,134	based on the documents i.e., APPAC submitted by 0 the claimants
1,096		Н305	IMRAN BASHA JANI	90,66,838	2,00,000			2,91,704	membership, maintenance fee and corpus fund	0	No	NA	0	0	87,75,134	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,096		H305	JMRAN BASHA JANI	90,66,838	2,00,000			2,91,704	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0	87,75,134	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,096	Riveria	Н305	IMRAN BASHA JANI	90,66,838	2,00,000			2,91,704	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0	87,75,134	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		H305	IMRAN BASHA JANI	90,66,838	2,00,000				membership, maintenance fee and corpus fund Undelivered Club		No No	NA NA	0	0	87,75,134 86,02,243	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents

			1					1				_			_	
						41,703	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1.098	Riveria	H307	SUJANDHARAN V	90,26,859	2,00,000			2.91.703	and corpus fund	0	No	NA	0		0 87,35,156	0 the claimants
-,				,,	_,,	36,930	FO 000	_,-,-,		_			-			
						30,930	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
			SULTAN SYED						membership,							i.e., APPAC
	Palm		IBRAHIM KAMAR						maintenance fee							submitted by
1,099	Riveria	H308	SHAMAN	83,90,531	2,00,000			2,86,930	and corpus fund	C	No	NA	0		0 81,03,601	0 the claimants
						36,930	50,000				1					
						50,550	30,000									
									I	1	1	1	1	1		
									1			1				Claim verified
									1			1				
												1				based on the
									Undelivered Club	1	1	1	1	1		documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,100	Riveria	H310	SATHISH KUMAR G	85,29,666	2,00,000			2,86,930	and corpus fund	C	No	NA	0		0 82,42,736	0 the claimants
						51,168	50,000									
						·	·									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		ANAND						maintenance fee							submitted by
1,101	Riveria	H312	CHANDRASEKARAN	1,22,69,489	2,40,000			3,41,168	and corpus fund	0	No	NA	0		1,19,28,321	0 the claimants
						60,634	50,000									
																Claim verified
																based on the
									Undelivered Club	1	1	1	1	1		documents
		1							membership,	1	1	1	1			i.e., APPAC
	Palm		DHAMODHARAN						maintenance fee			1				submitted by
1 102	Riveria	H313	RAMESH	1,42,86,967	2,40,000			2 50 624	and corpus fund		No	NA	_	1	1,39,36,333	0 the claimants
1,102	riveria	r1313	NAIVIESH	1,42,80,907	2,40,000			3,50,634	anu corpus rund		INO	NA	0		1,39,30,333	o the claimants
						74,832	50,000		1			1				
									I	1	1	1	1	1		
		1							İ	1	1	1	1			
		1							İ	1	1	1	1			Claim verified
		1							İ	1	1	1	1			based on the
									Undelivered Club			1				documents
		1							membership,	1	1	1	1			i.e., APPAC
	Palm	1	SUNEERA MANOHAR						maintenance fee	1	1	1	1			submitted by
1 102	Riveria	H314	FRANCIS	1,65,40,350	2,80,000			V UV 633	and corpus fund		No	NA	0		0 1,61,35,518	0 the claimants
1,103	v C 110	.1317		1,03,40,330	2,00,000	44.005	50.000	7,04,032	and corpus fulld	H		/4/	0		1,01,33,310	o the claimants
						41,865	50,000		I	1	1	1	1	1		
									I	1	1	1	1	1		
									I	1	1	1	1	1		
		1							İ	1	1	1	1			Claim verified
									1			1				based on the
									Undelivered Club	1	1	1	1	1		documents
									membership,			1				i.e., APPAC
	Palm	1							maintenance fee	1	1	1	1			submitted by
1.104	Riveria	H401	SHANKAR N	91,31,396	2,00,000			2,91,865	and corpus fund	0	No	NA	n		0 88,39,531	0 the claimants
				52,52,550	2,00,000		I .	2,51,803	and corpus rund					l	00,33,331	5 GIC Gairnalits

			1					1		1				1		
						36,930	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
																i.e., APPAC
	Palm		MOHAN SHRINIVAS						membership, maintenance fee							submitted by
1 105	Riveria	H402	BENGERI	80,19,265	2,00,000			2 06 020	and corpus fund		No	NA	0		0 77,32,335	0 the claimants
1,103	Riveila	H4UZ	BEINGENI	80,19,203	2,00,000	11 800		2,00,930	and corpus rund		INO	IVA	U		0 //,52,555	U the claimants
						41,703	50,000									
																61-1
																Claim verified
																based on the
									Undelivered Club							documents i.e., APPAC
	Palm								membership, maintenance fee							submitted by
1 106	Riveria	H403	RAJESWARI. V	88,56,076	2,00,000			2 01 702	and corpus fund		No	NA	0		0 85,64,373	0 the claimants
1,100	Riveila	П403	NAJESVVANI. V	00,30,070	2,00,000			2,91,703	and corpus rund	·	INO	IVA	U		0 83,64,373	U the claimants
						36,930	50,000									
	1							1	ĺ		1	1	1	1		
								ĺ	1		1					Claim
	1							1	ĺ		1	1	1	1		Claim verified based on the
									Undolivered Club							
	1							1	Undelivered Club membership,		1	1	1	1		documents i.e., APPAC
	Palm		ARUL PICHAI						maintenance fee							submitted by
1 107	Riveria	H404	KUMARAN A	74,84,692	2,00,000			2 86 020	and corpus fund		No	NA	0		0 71,97,762	0 the claimants
1,107	Niveria	11404	KOWAKANA	74,04,032	2,00,000	44 704	50.000	2,80,930	and corpus rund		INO	INA	0		0 71,37,702	o the claimants
						41,704	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1 109	Riveria	H405	JAISHANKAR P S	92,74,925	2,00,000			2 01 704	and corpus fund		No	NA	0		0 89,83,221	0 the claimants
1,100	MIVCHA	11403	JAISHANIOAK I S	32,14,323	2,00,000	26.020	F0 000	2,51,704	ana corpus rana		140	14/1			05,05,221	o the claimants
						36,930	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
	1							1	membership,		1	1	1	1		i.e., APPAC
	Palm							1	maintenance fee		1	1	1	1		submitted by
1.109	Riveria	H406	AMJAD IBRAHIM S	80,96,735	2,00,000			2.86.930	and corpus fund	0	No	NA	n		0 78,09,805	0 the claimants
_,		1	, 12 32333333	,,	-,,	36,930	50,000	_,50,550		<u> </u>	1	1	H			
	1					30,330	30,000	1	1		1		1			
	1							1	ĺ		1	1	1	1		
									ĺ							Claim verified
									ĺ							based on the
								ĺ	Undelivered Club		1					documents
	1							1	membership,		1	1	1	1		i.e., APPAC
	Palm								maintenance fee							submitted by
1.110	Riveria	H408	PRASANNA V	84,59,646	2,00,000			2.86.930	and corpus fund	0	No	NA	0		0 81,72,716	0 the claimants
	1	1			. ,	36,930	50,000	,,		<u> </u>	 	1	t	-	1, ,,	
						30,330	30,000		ĺ							
								ĺ	1		1					
								ĺ	1		1					Claim verified
	1							1	ĺ		1	1	1	1		based on the
	1							1	Undelivered Club		1	1	1	1		documents
									membership,							i.e., APPAC
	Palm							1	maintenance fee		1	1	1	1		submitted by
1,111	Riveria	H410	KAVITHA GANESH	91,52,212	2,00,000			2,86,930	and corpus fund	0	No	NA	0	1	0 88,65,282	0 the claimants
1,111	MINCILI	11410	INDVITTA GAINEST	21,22,212	2,00,000			2,00,930	and corpus fulld	1	NU	IVA	U	l	00,03,282	o the claimants

_			1					1	1	ı						
						39,722	50,000									
																Clair and Clair
																Claim verified
									the delice and of the							based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,112	Riveria	H411	VAISHNAVI RAMESH	1,05,02,802	2,00,000			2,89,722	and corpus fund	0	No	NA	0	(1,02,13,080	0 the claimants
						51,168	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,113	Riveria	H412	RAJALAKSHMI S	1,23,44,176	2,00,000			3,01,168	and corpus fund	0	No	NA	0	(1,20,43,008	0 the claimants
						41,865	50,000									
		1									1					Claim verified
		1									1					based on the
		1							Undelivered Club		1					documents
									membership,							i.e., APPAC
	Palm		MISS. KHANDIMADDI						maintenance fee							submitted by
1,114	Riveria	H501	M	1,14,05,912	2,00,000			2,91,865	and corpus fund	0	No	NA	0	(1,11,14,047	
						36,930	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		MAHESH						maintenance fee							submitted by
1 115	Riveria	H502	RAMAKRISHNAN	82,52,200	2,00,000			2 86 930	and corpus fund	0	No	NA	0	(79,65,270	
1,113	Miveria	11302	MANNAMINAM	02,32,200	2,00,000	26.020	50.000	2,00,550	ana corpus rana		140	14/4	- 0	`	75,05,270	o the claimants
						36,930	50,000									
																Clair and Carl
																Claim verified
									11. 1.1							based on the
									Undelivered Club							documents
	D. L.		CLIANTILA						membership,							i.e., APPAC
	Palm		SUMITHA						maintenance fee	_	l	l				submitted by
1,116	Riveria	H504	MANIVELAN	86,77,898	2,00,000			2,86,930	and corpus fund	0	No	NA	0	(83,90,968	0 the claimants
		1				36,930	50,000				1					
		1									1					
		1									1					
		1									1					Claim verified
																based on the
		1							Undelivered Club		1					documents
		1							membership,		1					i.e., APPAC
	Palm								maintenance fee							submitted by
1,117	Riveria	H506	VIPIN AC	82,18,245	2,00,000			2,86,930	and corpus fund	0	No	NA	0	(79,31,315	0 the claimants
						36,930	50,000									
		1									1					
		1									1					Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,118	Riveria	H508	SHYAM SUNDER P	80,73,864	2,00,000			2,86,930	and corpus fund	0	No	NA	0	(77,86,934	
,				, -,	, ,	l		, ,				1			,,	

		1	1	1		36,930	F0.000	ı	ı		ı	1	1 1	ı	1
						36,930	50,000								
															Claire and Carl
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,119	Riveria	H510	KRISHNA RAO P	88,68,132	2,00,000			2,86,930	and corpus fund	0	No	NA	0	0 85,81,202	0 the claimants
						39,722	50,000								
							,								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,120	Riveria	H511	SADAGOPAL K	87,13,993	2,00,000			2,89,722	and corpus fund	0	No	NA	0	0 84,24,271	0 the claimants
						51,169	50,000								
		1	1									1			
		1	İ								1	1			Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1 121		H512	MOHAN RAJ G	1,22,31,756	2,40,000			2 41 160		0	No	NIA	0	0 1,18,90,587	0 the claimants
1,121	Riveria	пэтг	IVIOHAN RAJ G	1,22,31,750	2,40,000			3,41,109	and corpus fund	U	No	NA	U	0 1,18,90,587	o the claimants
						60,634	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		MANIKANDAN						maintenance fee						submitted by
1 122	Riveria	H513	MURALI	1,38,49,519	2,40,000			3 50 634	and corpus fund	0	No	NA	0	0 1,34,98,885	0 the claimants
				_,,	_, ,	0	0	5,22,221			1	1	_		
						U	U								
															Claim verified
															based on the
		1	1						Undelivered Club			1			documents
		1	İ						membership,		1	1			i.e., APPAC
	Palm		ARJUN SUNDAR						maintenance fee						submitted by
1,123	Riveria	H514	SRIDHAR	1,67,27,483	0			0	and corpus fund	0	No	NA	0	0 1,67,27,483	0 the claimants
						36,930	50,000								
		1	1			/	/					1			
		1	1									1			
		1	1												Claim verified
															based on the
							1	I			1	1			
											1	1		i	documents
									Undelivered Club						
									membership,						i.e., APPAC
	Palm		SRIJITH KUMAR						membership, maintenance fee						i.e., APPAC submitted by
1,124	Palm Riveria	H602	SRIJITH KUMAR BHANU	99,31,509	2,00,000			2,86,930	membership,	0	No	NA	0	0 96,44,579	i.e., APPAC
1,124		H602		99,31,509	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee	0	No	NA	0	0 96,44,579	i.e., APPAC submitted by
1,124		H602		99,31,509	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee	0	No	NA	0	0 96,44,579	i.e., APPAC submitted by
1,124		H602		99,31,509	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee	0	No	NA	0	0 96,44,579	i.e., APPAC submitted by
1,124		H602		99,31,509	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee	0	No	NA	0	0 96,44,579	i.e., APPAC submitted by
1,124		H602		99,31,509	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee	0	No	NA	0	0 96,44,579	i.e., APPAC submitted by 0 the claimants
1,124		H602		99,31,509	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee and corpus fund	0	No	NA	0	0 96,44,579	i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,124		H602		99,31,509	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 96,44,579	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,124	Riveria	H602		99,31,509	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 96,44,579	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		H602		99,31,509 83,57,672	2,00,000	36,930	50,000		membership, maintenance fee and corpus fund Undelivered Club		No No	NA NA	0	0 96,44,579	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents

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						36,930	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
P	alm								maintenance fee							submitted by
1,126 R	iveria	H606	KARTHIKEYAN S	76,79,855	2,00,000			2,86,930	and corpus fund	C	No	NA	0		0 73,92,925	0 the claimants
						36,930	50,000					1				
						30,330	30,000									
																Claim verified
																based on the
									Undelivered Club							documents
_									membership,							i.e., APPAC
	alm		ANANDA PRASAD						maintenance fee			1	_			submitted by
1,127 R	liveria	H608	<u>BANDARU</u>	84,26,854	2,00,000			2,86,930	and corpus fund	C	No	NA	0		0 81,39,924	0 the claimants
						36,930	50,000									
																Claim verified
												1	1			based on the
									Undelivered Club			1	1			documents
									membership,							i.e., APPAC
Р	alm								maintenance fee							submitted by
1,128 R		H610	MISS. NIZHA SHREE S	98,89,906	2,00,000			2,86,930	and corpus fund	C	No	NA	0		0 96,02,976	0 the claimants
						51,169	50,000		,			1				
						31,103	30,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	alm								maintenance fee							submitted by
1,129 R	liveria	H612	LAKSHMANAN R	1,34,52,833	2,40,000			3,41,169	and corpus fund	C	No	NA	0		0 1,31,11,664	0 the claimants
						60,634	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
Р	alm								maintenance fee			1	1			submitted by
1,130 R		H613	VALARMATHY D	1,30,80,362	2,40,000			3,50.634	and corpus fund	n	No	NA	0		0 1,27,29,728	0 the claimants
	•	1			. ,	0	0	.,,		†	†	1			, , ,,,==	
													1			
												1	1			Claim verified
1											1	1	1			based on the
									Undolivered Club			1	1			
									Undelivered Club		1	1	1			documents
									membership,							i.e., APPAC
									maintenance fee		l		1			submitted by
	alm						i .		and corpus fund	C	No	NA	0	1	0 1,71,15,685	0 the claimants
P: 1,131 R		H614	USHA STANLEY	1,71,15,685	0			ŭ	-			_				
		H614	USHA STANLEY	1,71,15,685	0	0	0									
		H614	USHA STANLEY	1,71,15,685	0	0	0									
		H614	USHA STANLEY	1,71,15,685	0	0	0		·							
		H614	USHA STANLEY	1,71,15,685	0	0	0		·							Claim verified
		H614	USHA STANLEY	1,71,15,685	0	0	0									Claim verified based on the
		H614	USHA STANLEY	1,71,15,685	0	0	0		Undelivered Club							
		H614	USHA STANLEY	1,71,15,685	0	0	0		Undelivered Club membership,							based on the
1,131 R		H614	USHA STANLEY	1,71,15,685	0	0	0									based on the documents

		1	1			0	0	1	1	1	ı	1	ı	ı		<u> </u>
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,133	Riveria	H703	ARUN. K	83,40,637	0			0	and corpus fund	0	No	NA	0		0 83,40,637	0 the claimants
						36,930	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
	Palm								membership, maintenance fee							i.e., APPAC submitted by
1 13/	Riveria	H705	VINOTH RAJ K	86,42,239	2,00,000			2 86 930	and corpus fund		No	NA	0		0 83,55,309	0 the claimants
1,134	Miveria	11703	VIIVOTITIVOTI	00,42,233	2,00,000	60,634	50,000	2,00,550	and corpus rand		140	14/3	·		03,33,303	o the claimants
						60,034	30,000									
									ĺ							
									ĺ							Claim verified
									ĺ							based on the
		1						1	Undelivered Club		1	1				documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,135	Riveria	H710	JEYARAMAN S	1,51,28,218	2,40,000			3,50,634	and corpus fund	C	No	NA	0		0 1,47,77,584	0 the claimants
						52,463	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,136	Riveria	1102	SRINIVAS P	1,30,01,529	2,40,000			3,42,463	and corpus fund	C	No	NA	0		0 1,26,59,066	0 the claimants
						40,450	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
	Palm	1						1	membership, maintenance fee		1	1				i.e., APPAC submitted by
1 137	Riveria	1103	ARUNKUMAR M N	94,51,125	2,00,000			2 90 450	and corpus fund		No	NA	0		0 91,60,675	0 the claimants
1,137	KIVCIIU	1103	AROTEKOWAK WITE	34,31,123	2,00,000	0	0	2,30,430	ana corpus rana		140	14/3	Ŭ		51,00,075	o the claimants
						· ·	· ·									
		1						1	1		1	1				
								1	1		1	1				Claim verified
									ĺ							based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
4 400	Palm	14.04	AAAA DIOTIII C	40 40 220					maintenance fee		J	l	_		40	submitted by
1,138	Riveria	1104	AMARJOTHI C	49,49,238	0	10.150	======	0	and corpus fund	Ü	No	NA	0		0 49,49,238	0 the claimants
						40,450	50,000	1	1			1			1	
									ĺ							
									ĺ							Claim verified
		1						1	1		1	1				based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm	1						1	maintenance fee		1	1				submitted by
1 120	Riveria	1105	AVERIL GONSALVEZ C	96,59,620	2,00,000			2,90,450	and corpus fund	C	No	NA	0		0 93,69,170	0 the claimants

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						40,450	50,000									
																Claim verified
																based on the
									Undelimend Club							
									Undelivered Club							documents
	D. L.								membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,140	Riveria	1107	YOGARAJ K	1,03,34,293	2,00,000			2,90,450	and corpus fund	Ü	No	NA	0		0 1,00,43,843	0 the claimants
						52,261	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,141	Riveria	1108	CHITRA SARAVANAN	1,02,04,556	2,40,000			3,42,261	and corpus fund	C	No	NA	0		0 98,62,295	0 the claimants
						40,450	50,000									
									1				1			
									1				1			Claim verified
									ĺ		1					based on the
									Undelivered Club		1					documents
									membership,				1			i.e., APPAC
	Palm		PRAKASH						maintenance fee							submitted by
1,142	Riveria	1109	SRINIVASAN	95,57,548	2,00,000			2,90,450	and corpus fund	C	No	NA	0		0 92,67,098	0 the claimants
						52,261	50,000									
							·									
																Claim verified
																based on the
									Undelivered Club							documents
			KRISHNA						membership,							i.e., APPAC
	Palm		MEENAKSHISUNDAR						maintenance fee							submitted by
1,143	Riveria	1110	AM	1,19,39,603	2,40,000			3,42,261	and corpus fund	0	No	NA	0		0 1,15,97,342	0 the claimants
					, ,	40,611	50,000		·							
						40,011	30,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,		1					i.e., APPAC
	Palm								maintenance fee		1					submitted by
1,144		1111	DHANASEKAR A	86,60,730	2,00,000			2 90 611	and corpus fund	-	No	NA	0		0 83,70,119	0 the claimants
1,144		1111	S. IGIAGSERAIL A	00,00,730	2,00,000	CO C24	FO 000	2,50,011	and corpus fulld	1		1454	1		03,70,119	o die dainidits
						60,634	50,000		ĺ		1					
									ĺ		1					
									ĺ		1					Claim verified
									ĺ		1					
									Undolivered Cl. !		1					based on the
									Undelivered Club				1			documents
	Dele								membership,	1	1		1			i.e., APPAC
4 4 4 5 -	Palm	14.42	ABUBAUGANAG	4 50 40 720	2 40 000			2 52 52 5	maintenance fee		J., .		_		4 55 00 00	submitted by
1,145	Riveria	I112	ARUMUGAM S	1,59,48,728	2,40,000			3,50,634	and corpus fund		No	NA	0		0 1,55,98,094	0 the claimants
						51,169	50,000		ĺ		1					
									1				1			
									I	1	1		1			
									I	1	1		1			Claim verified
									I	1	1		1			based on the
			1		i	I	1	I	Undelivered Club	1		1	1	l	i	documents
			1													
									membership,							i.e., APPAC
	Palm Riveria	1113	ASHOK CHAKARAVARTHY S	1,31,10,592	2,40,000						No	NA			0 1,27,69,423	

	1	1	1	1		74,832	F0 000		ı	1	ı	1 1			$\overline{}$	
						74,832	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		PRANGYA BISWA						maintenance fee							submitted by
1 1 4 7	Riveria	1114		1,71,75,505	2,80,000			4.04.022	and corpus fund	0	No	NA	0	0 1.6	7,70,673	0 the claimants
1,147	Riveria	1114	DAS	1,/1,/5,505	2,80,000			4,04,832	and corpus rund	U	INO	IVA	U	0 1,0	,70,673	o the claimants
						40,611	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		DHILLESWARA RAO						maintenance fee							submitted by
1,148	Riveria	1201	DORI	83,48,527	2,00,000			2,90,611	and corpus fund	0	No	NA	0	0 8	0,57,916	0 the claimants
						52,463	50,000									
						32,403	30,000									
1	ĺ										1	1				
	ĺ										1	1				Claim verified
	ĺ										1	1				based on the
1									Undelivered Club		1					documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,149	Riveria	1202	VIDYASAGAR	1,06,09,681	2,40,000			3,42,463	and corpus fund	0	No	NA	0	0 1,0	2,67,218	0 the claimants
						52,301	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1 150	Riveria	1204	SUBRAMANIAN S V	1,05,58,440	2,40,000			3 42 301	and corpus fund	0	No	NA	0	0 1.0	2,16,139	0 the claimants
1,130	Miveria	1204	SOBITAIVIAIVIAIV SV	1,03,30,440	2,40,000			3,42,301	ana corpus rana	Ŭ	140	14/4	U	1,0.	,10,133	o the claimants
						40,450	50,000									
																Claim verified
																based on the
	ĺ								Undelivered Club		1	1				
	ĺ								Undelivered Club		1	1				documents
	1								membership,		1	1				i.e., APPAC
	Palm								maintenance fee							submitted by
1,151	Riveria	1205	DINESH KUMAR L R	82,77,541	2,00,000			2,90,450	and corpus fund	0	No	NA	0	0 79	9,87,091	0 the claimants
						0	0									
						Ŭ	Ŭ									
	ĺ										1	1				
																Claim verified
	ĺ										1	1				based on the
									Undelivered Club							documents
	ĺ								membership,		1	1				i.e., APPAC
	Palm								maintenance fee							submitted by
4 450		1200	CANECAN	04 77 034	0			_		_	NI-	NI A	_		1 77 004	
1,152	Riveria	1206	GANESAN H	81,77,021	0			0	and corpus fund	0	No	NA	0	υ 8:	1,77,021	0 the claimants
						40,450	50,000								1	
	ĺ										1	1				
	ĺ										1	1				
																Claim verified
	ĺ										1	1				
I	ĺ										1	1				based on the
	l								Undelivered Club		1	1				documents
		1	i l						membership,		1	1		1		i.e., APPAC
	Palm								maintenance fee							
1.153	Palm Riveria	1207	MANJULA G	97,57,516	2,00,000			2.90 450	maintenance fee and corpus fund	0	No	NA	n	0 9,	4,67,066	submitted by 0 the claimants

	ı	1		1		52,261	50,000	ı	ı	I		1		T	- I
						32,201	30,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,154	Riveria	1208	GANESH KESAVAN	1,16,46,789	2,40,000			3,42,261	and corpus fund	0	No	NA	0	0 1,13,04,528	0 the claimants
						40,450	50,000								
															Claim verified
															based on the
									Undelivered Club						documents i.e., APPAC
	Palm								membership, maintenance fee						submitted by
1 155	Riveria	1209	RAMESH B	91,87,979	2,00,000			2 90 450	and corpus fund	0	No	NA	0	0 88,97,529	0 the claimants
-,				//	_,,,,,,,,	52,261	50,000	_,,					_		
						32,201	30,000								
	1														Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,156	Riveria	1210	EBRAHIM YACUB E Y	1,20,17,221	2,40,000			3,42,261	and corpus fund	0	No	NA	0	0 1,16,74,960	0 the claimants
						60,634	50,000								
															Claim verified
									Lindaliaaad Clb						based on the
									Undelivered Club membership,						documents i.e., APPAC
	Palm								maintenance fee						submitted by
1.157	Riveria	1212	NAMBIRAJAN S	1,50,03,570	2,40,000			3.50.634	and corpus fund	0	No	NA	0	0 1,46,52,936	0 the claimants
-,		+		_,,	_,,	51,168	50,000	2,00,00		1			_		
						31,100	30,000								
															Claim verified
															based on the
									Undelivered Club						documents
	1								membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,158	Riveria	1213	PRIYA IYER K B	1,41,77,091	2,40,000			3,41,168	and corpus fund	0	No	NA	0	0 1,38,35,923	0 the claimants
						40,611	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
	1								membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,159	Riveria	1301	SIVARAJAN J	1,22,52,622	2,00,000			2,90,611	and corpus fund	0	No	NA	0	0 1,19,62,011	0 the claimants
-						52,463	50,000	,.						. , , , ,	
						,	/								
	1														
	1														Claim verified
	1														based on the
									Undelivered Club						documents
	1								membership,						i.e., APPAC
	Palm								maintenance fee			l			submitted by
	Riveria	1302	KALAIVANI K	1,23,57,904	2,40,000	l	1	3,42,463	and corpus fund	0	No	NA	0	0 1,20,15,441	0 the claimants

_		ı	1					1	1	1						
						40,450	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		NARENDRA BABU						maintenance fee							submitted by
1,161	Riveria	1303	BOMMINENI	85,36,153	2,00,000			2,90,450	and corpus fund	0	No	NA	0	C	82,45,703	0 the claimants
						52,301	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		RATHINA SABAPATHI						maintenance fee							submitted by
1,162	Riveria	1304	<u>K</u>	1,08,85,992	2,40,000			3,42,301	and corpus fund	0	No	NA	0	C	1,05,43,691	0 the claimants
						40,450	50,000									
]						ĺ	1	1					
									1							Claim verified
]						I	1	1		1			based on the
									Undelivered Club	1	1					documents
									membership,							i.e., APPAC
	Palm								maintenance fee	1	1					submitted by
1,163	Riveria	1305	SHARVAN KUMAR G	84,48,670	2,00,000			2,90,450	and corpus fund	0	No	NA	0	C	81,58,220	0 the claimants
						36,000	50,000		·							
						30,000	30,000									
																Claim verified
																based on the
									Undelivered Club							documents
																i.e., APPAC
	Dalm		KUMAR						membership,							submitted by
1 164	Palm Riveria	1306	VENKATRAMAN	87,98,915	2,00,000			2 96 000	maintenance fee and corpus fund	0	No	NA	0	C	85,12,915	0 the claimants
1,164	Riveria	1306	VENKATRAIVIAN	87,98,915	2,00,000			2,86,000	and corpus rund	U	INO	NA	U		85,12,915	U the claimants
						40,450	50,000									
																Claim verified
																based on the
]						Undelivered Club	1	1					documents
									membership,							i.e., APPAC
	Palm]						maintenance fee	1	1		1			submitted by
1,165	Riveria	1307	GAYATHRI J	95,24,253	2,00,000			2,90,450	and corpus fund	0	No	NA	0	C	92,33,803	0 the claimants
				_		52,261	50,000									
l]						ĺ	1	1					
]						ĺ	1	1					
]						ĺ	1	1					Claim verified
									1							based on the
]						Undelivered Club	1	1		1			documents
]						membership,	1	1					i.e., APPAC
	Palm								maintenance fee							submitted by
1.166	Riveria	1308	VIJAY V	94,94,621	2,40,000			3,42.261	and corpus fund	0	No	NA	0	C	91,52,360	0 the claimants
_,_50		1			-,,	40,450	50,000	2, 2,202		 	-		l –	,	,52,500	
						40,430	30,000		1							
									1							
									1							Claim varified
]						I	1	1		1			Claim verified
]						Undelinered CL	1	1		1			based on the
]						Undelivered Club	1	1					documents
	Deles		DILLID D						membership,	1	1					i.e., APPAC
1 10-	Palm	1200	DILIP R	05.02.004	2.00.000			2.00 :=0	maintenance fee		la.	NI A	_		02.02.=::	submitted by
1.1b/	Riveria	1309	VENKITACHALAM	85,93,991	2,00,000			2,90,450	and corpus fund	0	No	NA	0	C	83,03,541	0 the claimants

	1	1		1		=0.400		1	1	1	1					
						53,488	50,000									
																Claire
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		MANIKANTAN						maintenance fee	_			_			submitted by
1,168	Riveria	1310	MUTHU M	1,26,84,053	2,40,000			3,43,488	and corpus fund	0	No	NA	0	(1,23,40,565	0 the claimants
						40,611	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,169	Riveria	1311	ALLAUDDIN S	98,42,600	2,00,000			2,90,611	and corpus fund	0	No	NA	0	(95,51,989	0 the claimants
						0	0									
1																
		1					1			1						Claim verified
		1					1			1						based on the
		1					1		Undelivered Club	1						documents
		1					1		membership,	1						i.e., APPAC
	Palm								maintenance fee							submitted by
1,170	Riveria	1312	SANKARAN. D	1,33,06,274	0			0	and corpus fund	0	No	NA	0	(1,33,06,274	0 the claimants
						51,169	50,000									
						. ,	,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		DILIP R						maintenance fee							submitted by
1.171	Riveria	1313	VENKITACHALAM	1,13,25,570	2,40,000			3.41.169	and corpus fund	0	No	NA	0	(1,09,84,401	
2,2,2	mircina	1010	TERROT CONTENT	1,10,20,010	2,10,000	74,832	50,000	3,11,103	ana corpus rana		110			,	2,03,01,103	o the damanes
						74,832	50,000									
																Claim verified
		1					1		Undolivered Club	1						based on the
		1					1		Undelivered Club	1						documents
	Dalm	1					1		membership,	1						i.e., APPAC
1 177	Palm	1214	KLIMAD C	1 40 34 007	2 90 000		1	4.04.022	maintenance fee	_	No	NIA		(1 45 20 05	submitted by
1,1/2	Riveria	1314	KUMAR C	1,49,24,887	2,80,000	40		4,04,832	and corpus fund	U	No	NA	U	(1,45,20,055	0 the claimants
						40,611	50,000									
		1					İ			1						
		1					İ			1						Claim verified
		1					1			1						based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,173	Riveria	1401	MANI S	94,43,524	2,00,000			2,90,611	and corpus fund	0	No	NA	0	(91,52,913	0 the claimants
		1				40,449	50,000			1						
		1					1			1						
		1					İ			1						Claim verified
		1					İ			1						based on the
		1					İ		Undelivered Club	1						documents
		1					1		membership,	1						i.e., APPAC
	Palm	1					1		maintenance fee	1						submitted by
1,174	Riveria	1403	MISS. MARY CECILE	86,38,613	2,00,000			2,90,449	and corpus fund	0	No	NA	0	(83,48,164	0 the claimants
1,1/4	niverid	1403	IVII 33. IVIART CECILE	00,36,013	2,00,000		1	2,90,449	and corpus fulld	U	INU	INM	U	· ·	83,48,164	o the claiman

	1	1	1							1				1		
						40,450	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		THAMARAI KANNAN						maintenance fee							submitted by
1 175	Riveria	1405	V	85,52,247	2,00,000			2 00 450	and corpus fund		No	NA	0		0 82,61,797	0 the claimants
1,1/3	Riveria	1403	<u>r</u>	03,32,247	2,00,000	22.222	======	2,90,450	and corpus rund		INO	IVA	U		02,01,797	U the claimants
						36,000	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
	D. L.								membership,							i.e., APPAC
4 470	Palm	1406	\(\(\text{U}\) \(\text{A}\) \(\text{B}\)	81,68,386	2 00 000			2.00.000	maintenance fee				0		0 78,82,386	submitted by
1,176	Riveria	1406	VIJAY R	81,08,380	2,00,000			2,80,000	and corpus fund		No	NA	U		0 78,82,386	0 the claimants
						40,450	50,000									
	1	1									1	1				
	1	1									1	1				
											1		1			Claim verified
	1	1									1	1				based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
4 4 7 7	Palm	1407	\#\A\\ C	07.06.463	2 00 000			2.00.450	maintenance fee		J., .				0445740	submitted by
1,1//	Riveria	1407	VIJAY G	97,06,163	2,00,000			2,90,450	and corpus fund	U	No	NA	0		0 94,15,713	0 the claimants
						40,450	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,178	Riveria	1409	SIVA KUMAR K	1,01,30,400	2,00,000			2,90,450	and corpus fund	U	No	NA	0		0 98,39,950	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club		1		1			documents
	Dalm	1							membership,		1	1				i.e., APPAC submitted by
1 170	Palm Riveria	1411	SASI KUMAR. J	95,60,305	0				maintenance fee and corpus fund		No	NA	^		0 95,60,305	0 the claimants
1,1/9	Miveria	1411	JAJI KUIVIAN. J	50,00,505	U	2		0	ana corpus ruffa	-	INU	INA	U		33,00,303	o the claimants
	1	1				0	0				1	1				
	1	1									1	1				
	1	1									1	1				Claim verified
	1	1									1	1				
									Undelivered Club		1		1			based on the documents
											1		1			
	Dales	1							membership,		1	1				i.e., APPAC
1 100	Palm Riveria	1412	POONGUZHALI T	1,32,50,630	0			_	maintenance fee		No	NA	_		1 22 50 620	submitted by 0 the claimants
1,180	riveria	1412	PUUNGUZHALI I	1,32,30,030	U	= 1.00		U	and corpus fund		INO	NA	0		0 1,32,50,630	o trie ciaimants
						51,169	50,000									
	1	1									1	1				
											1		1			Claim
	1	1									1	1				Claim verified
									Hadali oaad Chi		1		1			based on the
	1	1							Undelivered Club		1	1				documents
	Palm	1							membership, maintenance fee		1	1				i.e., APPAC submitted by
1 101	Riveria	1413	SATHISH V P	1,30,66,945	2,40,000			2 //1 160	and corpus fund		No	NA	0		0 1,27,25,776	0 the claimants
1,161	niveria	1413	SATIST V F	1,30,00,343	2,40,000		I .	5,41,169	and corpus rulla	1	INU	INA	U		1,21,25,770	U the claimants

		_	1		1	74,832	50,000	Ī	ı	ı	ı			1		1
						74,032	30,000									
																Claim verified
																based on the
									Undelivered Club							documents
	Deles		MALIDALI						membership,							i.e., APPAC
	Palm		MURALI_						maintenance fee							submitted by
1,182	Riveria	1414	MANIKANDAN S	1,76,99,685	2,80,000			4,04,832	and corpus fund	U	No	NA	0	0 1	,72,94,853	0 the claimants
						40,611	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1.183	Riveria	1501	RAMASESHAN S	97,34,155	2,00,000			2.90.611	and corpus fund	0	No	NA	0	0	94,43,544	0 the claimants
				. , , ,	,,	52,463	50,000	, , , , ,								
						32,403	30,000									
						İ				1						Claire and C
						İ				1	1					Claim verified
						1										based on the
I						İ			Undelivered Club	1						documents
						1			membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,184	Riveria	1502	GANESAN M	1,26,05,975	2,40,000			3,42,463	and corpus fund	0	No	NA	0	0 1	,22,63,512	0 the claimants
						40,450	50,000									
						40,430	30,000									
																Clair and Clair
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		JOSEPHINE JOYCE						maintenance fee							submitted by
1,185	Riveria	1503	PREMILA VICTOR	93,55,346	2,00,000			2,90,450	and corpus fund	0	No	NA	0	0	90,64,896	0 the claimants
						52,301	50,000									
						·	·									
																Claim verified
																based on the
l						1			Undolivered Club							
						İ			Undelivered Club	1	1					documents
						İ			membership,	1						i.e., APPAC
	Palm		NITYASHREE			1			maintenance fee							submitted by
1,186	Riveria	1504	DAKSHINAMURTHY	1,23,85,858	2,40,000			3,42,301	and corpus fund	0	No	NA	0	 0 1	,20,43,557	0 the claimants
						40,450	50,000									
I						İ				1	1					
l						1										
						1										Claim verified
						1										based on the
l						1			Undelivered Club							
						1										documents
						1			membership,							i.e., APPAC
I	Palm	l				İ			maintenance fee	1	l					submitted by
1,187	Riveria	1505	RAJESH M	84,29,203	2,00,000			2,90,450	and corpus fund	0	No	NA	0	 0	81,38,753	0 the claimants
						36,000	50,000									
						İ				1	1					
						İ				1	1					
						1				1						Claim verified
						İ				1	1					based on the
		1	I			İ			Undelivered Club	1	1					documents
											1					
	Dalas		VIIAVCIIDEE						membership,							i.e., APPAC
	Palm Riveria	1506	<u>VIJAYSHREE</u> SANTHANAM	85,33,252	2,00,000					_	No	NA			82,47,252	

		1				40,450	50.000	1	1	1	1	т —			
						40,450	50,000								
															61-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		BHARATHKUMAR						maintenance fee						submitted by
1,189	Riveria	1507	RAJAGOPALAN	95,53,923	2,00,000			2,90,450	and corpus fund	0	No	NA	0	0 92,63,473	0 the claimants
						52,261	50,000								
						52,201	30,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,190	Riveria	1508	LEO G JOSEPH	1,22,50,679	2,40,000			3,42,261	and corpus fund	0	No	NA	0	1,19,08,418	0 the claimants
						0	50,000								
							,								
	1	1									1		1 1		Claim verified
															based on the
	1	1							Undelinesed CL		1		1 1		
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		MANISH MARDIA						maintenance fee						submitted by
1,191	Riveria	1509	AND FAMILY HUF	46,20,015	0			50,000	and corpus fund	0	No	NA	0	0 45,70,015	0 the claimants
						52,261	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
															i.e., APPAC
									membership,						
	Palm								maintenance fee				_		submitted by
1,192	Riveria	1510	GOPALAKRISHNAN K	1,24,75,278	2,40,000			3,42,261	and corpus fund	0	No	NA	0	0 1,21,33,017	O the claimants
														. , , , .	0 the claimants
						0	0							, , , , , , ,	o the claimants
						0	0								o the claimants
						0	0								o the claimants
						0	0							, , , , , ,	
						0	0							7 7 7 7	Claim verified
						0	0		Undelivered Cub						Claim verified based on the
						0	0		Undelivered Club						Claim verified based on the documents
	Dolor		KANASINANI			0	0		membership,						Claim verified based on the documents i.e., APPAC
4.40-	Palm	linas.	KAILASHMULL	40.00 - 2-2		0	0		membership, maintenance fee	_					Claim verified based on the documents i.e., APPAC submitted by
1,193	Palm Riveria	1511	KAILASHMULL DUGAR	48,39,762	0			0	membership,	0	No	NA	0	0 48,39,762	Claim verified based on the documents i.e., APPAC
1,193		I511		48,39,762	0	0	0	0	membership, maintenance fee	0	No	NA	0		Claim verified based on the documents i.e., APPAC submitted by
1,193		1511		48,39,762	0			0	membership, maintenance fee	0	No	NA	0		Claim verified based on the documents i.e., APPAC submitted by
1,193		1511		48,39,762	0			0	membership, maintenance fee	0	No	NA	0		Claim verified based on the documents i.e., APPAC submitted by
1,193		I511		48,39,762	0			0	membership, maintenance fee	0	No	NA	0		Claim verified based on the documents i.e., APPAC submitted by
1,193		1511		48,39,762	0			0	membership, maintenance fee	0	No	NA	0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,193		1511		48,39,762	0			0	membership, maintenance fee and corpus fund	0	No	NA	0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,193		1511		48,39,762	0			0	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,193	Riveria	1511		48,39,762	0			0	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0		Claim verified based on the documents i.e., APPAC C submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Riveria		DUGAR					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0 48,39,762	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Riveria	1511		48,39,762 49,46,132	0	0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0		Claim verified based on the documents i.e., APPAC C submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Riveria		DUGAR					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0 48,39,762	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Riveria		DUGAR			0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0 48,39,762	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Riveria		DUGAR			0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0 48,39,762	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Riveria		DUGAR			0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0 48,39,762	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Riveria		DUGAR			0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0 48,39,762	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Riveria		DUGAR			0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0	0 48,39,762	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the based on the
	Riveria		DUGAR			0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0	0 48,39,762	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Palm Riveria		DUGAR AMARJOTHI C			0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0	0 48,39,762	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,194	Riveria		DUGAR			0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0			0	0 48,39,762	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

		1						1	1	1		,		1	_	
						40,611	50,000									
																Claim verified
																based on the
									Unadalissanad Club							
									Undelivered Club							documents
	D. L.								membership,							i.e., APPAC
4 400	Palm	1004	00 1/510410	05 74 754	2 00 000			2.00.644	maintenance fee		J., .				02.04.442	submitted by
1,196	Riveria	1601	DR. VELRAJ R	95,71,754	2,00,000			2,90,611	and corpus fund	Ü	No	NA	0		92,81,143	0 the claimants
						52,463	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,197	Riveria	1602	MURUGANANTHAM	1,25,02,648	2,40,000			3,42,463	and corpus fund	C	No	NA	0		1,21,60,185	0 the claimants
						0	0									
								ĺ	1		1		1			
	1	1						İ	İ	1	1	1	1	1		Claim verified
								ĺ	1		1		1			based on the
								ĺ	Undelivered Club		1		1			documents
								ĺ	membership,		1		1			i.e., APPAC
	Palm								maintenance fee							submitted by
1,198	Riveria	1603	PAVITRA DUGAR	46,20,015	0			0	and corpus fund	C	No	NA	0		0 46,20,015	0 the claimants
						52,301	50,000									
							·									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1.199	Riveria	1604	VANDANA SETHIA	1,19,89,640	2,40,000			3.42.301	and corpus fund	0	No	NA	0		1,16,47,339	0 the claimants
1,133	THITCHIA	1001	***************************************	1,13,03,010	2,10,000	0	50,000	5,12,501	and corpus rand		110	1.0.	Ŭ		1,10,17,555	o the damanes
						U	50,000									
																Claim verified
									Unadalissanad Club							based on the
								ĺ	Undelivered Club		1		1			documents
	Dalas		AAANICH AAADDIA					ĺ	membership,		1		1			i.e., APPAC
1 200	Palm	ICOF	MANISH MARDIA	46 20 015				F0 000	maintenance fee			NI A	_		45 70 045	submitted by
1,200	Riveria	1605	AND FAMILY HUF	46,20,015	0	_	_	50,000	and corpus fund		No	NA	0		0 45,70,015	0 the claimants
						0	0		ĺ							
	1	1						1	ĺ		1	1		1	1	
	1	1						İ	İ	1	1	1	1	1		
	1	1						İ	İ	1	1	1	1	1		Claim verified
								ĺ	l		1		1			based on the
								ĺ	Undelivered Club		1		1			documents
	1	1						İ	membership,	1	1	1	1	1		i.e., APPAC
	Palm	1						İ	maintenance fee	1	1	1	1	1		submitted by
1,201	Riveria	1606	JAYABALAN. A	82,23,658	0			0	and corpus fund	0	No	NA	0		0 82,23,658	0 the claimants
						52,261	50,000]							1	
								ĺ	1		1		1			
								ĺ	1		1		1			
								ĺ	1		1		1			Claim verified
	1	1						İ	İ	1	1	1	1	1		based on the
	1	1						1	Undelivered Club		1	1		1	1	documents
								ĺ	membership,		1		1			i.e., APPAC
	Palm							ĺ	maintenance fee		1		1			submitted by
1,202	Riveria	1608	RATANLAL JAIN	1,20,64,667	2,40,000			3,42,261	and corpus fund	0	No	NA	0		1,17,22,406	0 the claimants
-,202				_,,_,	_, ,000	l	1	5, .2,201			1	1		l	1,1,,22,400	2c cidimatics

		1	T T	,				Ι	1	1		,			
						52,261	50,000								
															Claim verified
															based on the
									Unadalissanad Club						
									Undelivered Club						documents
	D. L.								membership,						i.e., APPAC
	Palm	1640	CHARADA DENUMBAN	4 20 05 477	2 40 000			2 42 264	maintenance fee					4 25 62 246	submitted by
1,203	Riveria	1610	SHARADA DEVI VIJAY	1,29,05,477	2,40,000			3,42,261	and corpus fund	Ü	No	NA	0	0 1,25,63,216	0 the claimants
						40,611	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		VIJAY ADITYA						maintenance fee						submitted by
1,204	Riveria	1611	RAGHAVAN	1,00,31,750	2,00,000			2,90,611	and corpus fund	C	No	NA	0	0 97,41,139	0 the claimants
						60,634	50,000								
									ĺ		1	1			
									1						Claim verified
									ĺ		1	1			based on the
									Undelivered Club		1	1			documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,205	Riveria	1612	GANESH A M	1,38,70,127	2,00,000			3,10,634	and corpus fund	0	No	NA	0	0 1,35,59,493	0 the claimants
						51,169	50,000								
							·								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,206	Riveria	1613	VINOD VASUDEVAN	1,32,82,146	2,40,000			3,41,169	and corpus fund	0	No	NA	0	0 1,29,40,977	0 the claimants
						52,463	50,000		·						
						32,403	30,000								
															Claim verified
															based on the
									Undelivered Club		1	1			documents
									membership,		1	1			i.e., APPAC
	Palm								maintenance fee		1	1			submitted by
1,207		1702	DHANASEKARAN S	1,38,57,442	2,40,000			3 42 463	and corpus fund	-	No	NA	n	0 1,35,14,979	0 the claimants
1,207		52		1,00,07,772	2, 10,000	52,301	E0 000	3,72,403	a corpus rund	+ '			0	1,55,14,575	o and diamidita
						52,301	50,000		ĺ						
									1						
									1						Claim verified
									İ	1	1	1	1		
									Undolivered Club		1	1			based on the
									Undelivered Club						documents
	Deles								membership,						i.e., APPAC
1 202	Palm	1704	CLIDDADADAAAA	1 10 22 540	2 40 000			2 42 224	maintenance fee	_		NIC	_	4 43 04 3 ==	submitted by
1,208	Riveria	1704	SUBBARAMAN S	1,16,33,546	2,40,000		ļ	3,42,301	and corpus fund		No	NA	0	0 1,12,91,245	0 the claimants
						52,463	50,000		ĺ						
									ĺ		1	1			
									1						
									ĺ		1	1			Claim verified
									1		1	1			based on the
									Undelivered Club						documents
			1			l	1	I	membership,	1	1	1	I	1	i.e., APPAC
	Palm Riveria	1708	RAM PRAKASH M	1,38,97,079	2,40,000				maintenance fee and corpus fund		No	NA		0 1,35,54,616	submitted by 0 the claimants

	1	1	1					1		1	ı					
						60,634	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		BALAVIGNESHWARA						maintenance fee							submitted by
1,210	Riveria	1710	NT	1,26,15,402	2,40,000			3,50,634	and corpus fund	0	No	NA	0		0 1,22,64,768	0 the claimants
						0	0									
						-										
																Claim verified
																based on the
									Undaliment Club							
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm				_				maintenance fee	_			_			submitted by
1,211	Riveria	1711	SENTHAMARAI M	1,13,50,960	0			0	and corpus fund	0	No	NA	0		0 1,13,50,960	0 the claimants
						0	0									
		1				İ		İ		1	1	1	1	1		
		1				İ		İ		1	1	1	1	1		Claim verified
		1				İ		İ		1		1	1			based on the
		1				İ		İ	Undelivered Club	1		1	1			documents
									membership,							i.e., APPAC
	Palm		LOUIS CHRISTY						maintenance fee							submitted by
1 212	Riveria	L104	HENRY	1,10,53,312	0			0	and corpus fund	0	No	NA	0		0 1,10,53,312	0 the claimants
1,212	Miveria	L104	HEINIKI	1,10,55,512	0			0	and corpus rund	0	INO	14/4	U		1,10,33,312	O the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1.213	Riveria	L108	SABARISH. S	76,75,320	0			0	and corpus fund	0	No	NA	0		0 76,75,320	0 the claimants
						36,279	50,000									
						30,273	30,000									
																Claim verified
																based on the
						1		ĺ	Undelivered Club			1				documents
						1		ĺ	membership,			1				i.e., APPAC
	Palm	1				İ		İ	maintenance fee	1		1	1			submitted by
1,214	Riveria	L110	LAXMI S NARAYANA	78,43,816	2,00,000	<u> </u>	1	2,86,279	and corpus fund	0	No	NA	0	L	0 75,57,537	0 the claimants
				_		0	0									
						1		ĺ				1				
		1				İ		İ		1		1	1			
		1				İ		İ		1	1	1	1	1		Claim verified
						1		ĺ				1				based on the
						1		ĺ	Undelivered Club			1				documents
		1				İ		İ	membership,	1		1	1			i.e., APPAC
	Daler	1	CATHVANIADAVANIAN			İ		İ		1		1	1			
1 245	Palm	L112	SATHYANARAYANAN.	02.24.005		1		_	maintenance fee	_	Na	NI A	_		02 24 065	submitted by
1,215	Riveria	LIIZ	<u>C N</u>	83,24,065	0			0	and corpus fund	0	No	NA	0		0 83,24,065	0 the claimants
		1				0	0	1		1		1		1		
						1		ĺ				1				
						1		ĺ				1				
						1		ĺ				1				Claim verified
		1				İ		İ		1	1	1	1	1		based on the
						1		ĺ	Undelivered Club			1				documents
		1				İ		İ	membership,	1	1	1	1	1		i.e., APPAC
	Palm					1		ĺ	maintenance fee			1				submitted by
		L113	GAYATHRI. N	1,19,21,449	0	1		0	and corpus fund	0	No	NA	n		0 1,19,21,449	0 the claimants
1,216	Riveria															

	1	1						1		1		,	1	ı		Г
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
	D. L.								membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,21/	Riveria	L204	THILAGAVATHI G	1,05,24,952	0			0	and corpus fund	Ü	No	NA	0		0 1,05,24,952	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,218	Riveria	L206	DILIPAN	1,07,03,332	0			0	and corpus fund	0	No	NA	0		0 1,07,03,332	0 the claimants
						0	0									
								ĺ					1			
						İ		İ		1	1	1	1			Claim verified
								ĺ					1			based on the
						İ		İ	Undelivered Club	1	1	1	1			documents
								ĺ	membership,				1			i.e., APPAC
	Palm								maintenance fee							submitted by
1.219	Riveria	L213	MANOJ AMARNATH	1,19,92,358	0			0	and corpus fund	0	No	NA	0		0 1,19,92,358	0 the claimants
1,213	11170110	LLIO	177 11 10 2 7 11 17 11 11 11 11 11 11 11 11 11 11 1	1,13,32,330	· ·	52,948	50,000		ana corpas rana	_			Ŭ		1,13,32,330	o the damanes
						52,948	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,220	Riveria	L402	SABESAN. S	1,04,38,579	2,40,000			3,42,948	and corpus fund	0	No	NA	0		0 1,00,95,631	0 the claimants
						52,948	50,000									
																Claim verified
																based on the
								ĺ	Undelivered Club				1			documents
						İ		İ	membership,	1	1	1	1			i.e., APPAC
	Palm					1		1	maintenance fee		1	1				submitted by
1.221	Riveria	L404	BARATHKUMAR. V	1,02,21,448	2,40,000			3,42,948	and corpus fund	n	No	NA	0		0 98,78,500	0 the claimants
,	1	1	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	,. , .=,=	, -,	0	0	2, :_,3 10	passana	 	 	†	<u> </u>		22,. 3,300	
						U	U	ĺ					1			
						İ		İ		1	1	1	1			
						İ		İ		1	1	1	1			Claim verified
								ĺ					1			
						1		ĺ				1				based on the
								ĺ	Undelivered Club				1			documents
						İ		İ	membership,	1	1	1	1			i.e., APPAC
	Palm	I				1		1	maintenance fee		l	1				submitted by
1,222	Riveria	L504	VIJAYA KUMARI. R	1,09,42,369	0			0	and corpus fund	C	No	NA	0		0 1,09,42,369	0 the claimants
						0	0]			1	1				
								ĺ					1			
						İ		İ		1	1	1	1			
								ĺ					1			Claim verified
						1		ĺ				1				based on the
								ĺ	Undelivered Club				1			documents
						İ		İ	membership,	1	1	1	1			i.e., APPAC
	Palm		KANNAN			İ		İ	maintenance fee	1	1	1	1			submitted by
						1			and corpus fund		No	NA				
1.222	Riveria	L514	LAKSHMANAN	1,35,59,761	0			(1)							0 1,35,59,761	0 the claimants

		_	1			_	1 -	1	1			1		1	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
	Riveria	L602	NALINI. V	1,12,60,083	0			0	and corpus fund	0	No	NA	0	1,12,60,083	0 the claimants
-,				-,,,	•	0	0	_					-	_,,_,	
						U	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,225	Riveria	L702	KRISHNAVENI. R	90,08,019	0			0	and corpus fund	0	No	NA	0	90,08,019	0 the claimants
						0	0								
											1	1			1
															Claim verified
															based on the
									Undelinesed Club						
			DHADATWA!						Undelivered Club						documents
	D. L.		BHARATWAJ						membership,						i.e., APPAC
	Palm	. ===	NARAYANAN						maintenance fee						submitted by
1,226	Riveria	L708	<u>IYENGAR</u>	99,35,783	0			0	and corpus fund	0	No	NA	0	99,35,783	0 the claimants
						36,930	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1 227	Riveria	M102	HEMANTH P	00 00 570	2,00,000				and corpus fund		No	NI A			
-,								2.86.930					0	78.12.648	
		IVIIOZ	TIEN/ANTITI	80,99,578	2,00,000	0	0	2,86,930	and corpus rund	U	INO	NA	0	78,12,648	0 the claimants
		IVIIOZ	TEWANTTI	80,99,578	2,00,000	0	0	2,86,930	and corpus rund	0	IVO	INA	0	78,12,648	
		WIIOZ	HEWANTI	80,99,578	2,00,000	0	0	2,86,930	and corpus rund		NO	NA	0	78,12,648	
		IVIIOZ	TEMANTI	80,39,578	2,00,000	0	0	2,86,930	and corpus rund	0	NO	NA	0	78,12,648	0 the claimants
		WIOZ	TEMANTITE TO THE PROPERTY OF T	81,578	2,00,000	0	0	2,86,930	and corpus rund	0	NO .	INA	0	78,12,648	0 the claimants Claim verified
		WIOZ		80,99,578	2,00,000	0	0	2,86,930		0	NO.	NA	0	78,12,648	0 the claimants Claim verified based on the
		WIOZ		80,99,578	2,00,000	0	0	2,86,930	Undelivered Club	U	NO	NA	0	78,12,648	0 the claimants Claim verified based on the documents
		WIOZ		80,99,578	2,00,000	0	0	2,86,930	Undelivered Club membership,	0	NO	NA	0	78,12,648	O the claimants Claim verified based on the documents i.e., APPAC
	Palm		SUBASH KUMAR			0	0		Undelivered Club membership, maintenance fee						O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,228		M105		88,90,456	0	0	0		Undelivered Club membership,		No	NA	0	78,12,648 20 88,90,456	O the claimants Claim verified based on the documents i.e., APPAC
1,228			SUBASH KUMAR						Undelivered Club membership, maintenance fee						O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,228			SUBASH KUMAR			36,930	50,000		Undelivered Club membership, maintenance fee						O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,228			SUBASH KUMAR						Undelivered Club membership, maintenance fee						O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,228			SUBASH KUMAR						Undelivered Club membership, maintenance fee						O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,228			SUBASH KUMAR						Undelivered Club membership, maintenance fee						O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants
1,228			SUBASH KUMAR						Undelivered Club membership, maintenance fee and corpus fund						O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants Claim verified based on the
1,228			SUBASH KUMAR						Undelivered Club membership, maintenance fee and corpus fund						Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,228	Riveria		SUBASH KUMAR SOWMYAN						Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,						O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants Claim verified based on the documents i.e., APPAC
	Riveria Palm	M105	SUBASH KUMAR SOWMYAN	88,90,456	0			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA		0 88,90,456	Claim verified based on the documents i.e., APPAC Submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants i.e., APPAC submitted by submitted by submitted by
	Riveria		SUBASH KUMAR SOWMYAN			36,930	50,000	0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0					O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants Claim verified based on the documents i.e., APPAC
	Riveria Palm	M105	SUBASH KUMAR SOWMYAN	88,90,456	0			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA		0 88,90,456	Claim verified based on the documents i.e., APPAC Submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants i.e., APPAC submitted by submitted by submitted by
	Riveria Palm	M105	SUBASH KUMAR SOWMYAN	88,90,456	0	36,930	50,000	0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA		0 88,90,456	Claim verified based on the documents i.e., APPAC Submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants i.e., APPAC submitted by submitted by submitted by
	Riveria Palm	M105	SUBASH KUMAR SOWMYAN	88,90,456	0	36,930	50,000	0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA		0 88,90,456	O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants
	Riveria Palm	M105	SUBASH KUMAR SOWMYAN	88,90,456	0	36,930	50,000	0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA		0 88,90,456	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Riveria Palm	M105	SUBASH KUMAR SOWMYAN	88,90,456	0	36,930	50,000	0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA		0 88,90,456	O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants
	Riveria Palm	M105	SUBASH KUMAR SOWMYAN	88,90,456	0	36,930	50,000	0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA		0 88,90,456	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Riveria Palm	M105	SUBASH KUMAR SOWMYAN	88,90,456	0	36,930	50,000	0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA		0 88,90,456	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Riveria Palm	M105	SUBASH KUMAR SOWMYAN	88,90,456	0	36,930	50,000	0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0	No	NA		0 88,90,456	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

		T	1			36,930	50,000					1				ı ı
						36,930	50,000							İ		
														İ		
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,231	Riveria	M110	ANISH WARRIER	84,36,363	2,00,000			2,86,930	and corpus fund	0	No No	NA	0		0 81,49,433	0 the claimants
						51,169	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,					İ		i.e., APPAC
	Palm								maintenance fee					İ		submitted by
1.232	Riveria	M112	PRIYA. N	1,18,53,669	2,40,000			3.41.169	and corpus fund	C	No No	NA	0		0 1,15,12,500	0 the claimants
-,				-,,,	_,,	41,865	50,000	-,-,		+	+					
						41,003	30,000							İ		
													1	ĺ		
						1						1	1	1		Claim verified
														İ		based on the
									Undelivered Club				1	ĺ		documents
	D. L.								membership,					İ		i.e., APPAC
4 222	Palm	11201	CURRANANIANIC	4.00.67.240				04.055	maintenance fee					İ	00.75.253	submitted by
1,233	Riveria	M201	SUBRAMANIAN G	1,00,67,218	0			91,865	and corpus fund	0) No	NA	U		0 99,75,353	0 the claimants
						36,930	50,000							İ		
														İ		
																Claim verified
																based on the
									Undelivered Club					İ		documents
									membership,							i.e., APPAC
	Palm								maintenance fee					İ		submitted by
1,234	Riveria	M202	MISS. SRIDEVI P	85,27,299	2,00,000			2,86,930	and corpus fund	0	No No	NA	0		0 82,40,369	0 the claimants
						41,704	50,000									
														İ		
																Claim verified
																based on the
									Undelivered Club					İ		documents
						İ			membership,	1	1	1	1	1		i.e., APPAC
	Palm					İ			maintenance fee	1	1	1	1	1		submitted by
1,235	Riveria	M203	RAVI KUMAR P V B	92,99,385	2,00,000	1		2,91,704	and corpus fund	0	No	NA	0	1	0 90,07,681	0 the claimants
		1				36,930	50,000		<u> </u>	†	†	1	t		T	
						30,330	30,000						1	ĺ		
						İ				1	1	1	1	1		
													1	ĺ		Claim verified
													1	ĺ		based on the
						İ			Undelivered Club	1	1	1	1	1		documents
						İ			membership,	1	1	1	1	1		i.e., APPAC
	Palm								maintenance fee				1	ĺ		submitted by
1 220	Riveria	M204	ASWINI KUMAR DAS	86,64,490	2,00,000	1		2,86,930) No	NA	0	1	0 83,77,560	0 the claimants
1,230	Miveria	171204	MOVINI NUIVIAN DAS	00,04,430	2,00,000			2,00,930	and corpus rund	<u> </u>) No	INA	- 0	<u> </u>	03,77,500	o the claimants
						36,930	50,000					1		1		
						1						1		1		
													1	ĺ		C
													1	ĺ		Claim verified
													1	ĺ		based on the
									Undelivered Club				1	ĺ		documents
									membership,				1	ĺ		i.e., APPAC
			SARAVANAN			1			maintenance fee	1	1	1		1	1	submitted by
	Palm Riveria	M206	CHANDRASEKARAN	84,77,795	2,00,000				and corpus fund		No No	NA			0 81,90,865	0 the claimants

			1					1		1		,		1	_	1
						41,704	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,238	Riveria	M207	RAJESH. T V	1,02,27,450	2,00,000			2,91,704	and corpus fund	0	No	NA	0		99,35,746	0 the claimants
						36,930	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
																i.e., APPAC
	Palm								membership,							
4 220		M210	INDO A DITCUAL AAAU	06 70 524	2.00.000			2.00.020	maintenance fee				0		0 83,83,604	submitted by
1,239	Riveria	IVI210	INDRA PITCHAIMANI	86,70,534	2,00,000			2,86,930	and corpus fund	U	No	NA	U		83,83,604	0 the claimants
						0	0									
								ĺ				1				
																Claim verified
		1	j					İ		1	1	1	1	1		based on the
								ĺ	Undelivered Club				1			documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,240	Riveria	M212	AMARJOTHI C	49,50,621	0			0	and corpus fund	C	No	NA	0		0 49,50,621	0 the claimants
						60,634	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1 2/1	Riveria	M213	MAHEYNDRAN V	1,29,56,777	2,40,000			2 50 624	and corpus fund		No	NA	0		1,26,06,143	0 the claimants
1,241	Miveria	IVIZIS	IVIAITETINDIKAN V	1,23,30,777	2,40,000			3,30,034	and corpus rund		INO	14/4	U		1,20,00,143	O the claimants
						74,832	50,000									
																Claim verified
																based on the
								ĺ	Undelivered Club			1				documents
	L.	1	j					İ	membership,	1	1	1	1	1		i.e., APPAC
	Palm	1	j					İ	maintenance fee	1	1	1	1	1		submitted by
1,242	Riveria	M214	SYED ABDUL KHADER	1,73,76,767	2,80,000			4,04,832	and corpus fund	0	No	NA	0		0 1,69,71,935	0 the claimants
						41,865	50,000	<u> </u>			1	1		1	1	
		1	j					1			1	1		1	1	
		1	j					İ		1	1	1	1	1		
		1	j					İ		1	1	1	1	1		Claim verified
		1	j					İ		1	1	1	1	1		based on the
								ĺ	Undelivered Club			1				documents
		1	j					İ	membership,	1	1	1	1	1		i.e., APPAC
	Palm							ĺ	maintenance fee				1			submitted by
1,243	Riveria	M301	SURESHBABU D	98,60,827	2,00,000			2,91,865	and corpus fund	0	No	NA	0	1	95,68,962	0 the claimants
						0	57,000				<u> </u>	†				
			j			, and the second	2.,000	1			1	1		1	1	
		1	j					İ		1	1	1	1	1		
								ĺ					1			Claim verified
								ĺ				1				based on the
		1	j					İ	Undelivered Club	1	1	1	1	1		
								ĺ	Undelivered Club				1			documents
	Deles	1	j					İ	membership,	1	1	1	1	1		i.e., APPAC
	Palm Riveria	M306	RAJEEV TYAGI S	56,38,316	0			F7 000	maintenance fee		No	NI A	_	1	55,81,316	submitted by
1 244			INMIEEV LYAGES	50,58,316	U	1	1	57,000	and corpus fund		No	NA	1 0	ı	55,81,316	0 the claimants

									1						
						36,930	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,245	Riveria	M308	MISS. MEENA M	83,29,476	2,00,000			2,86,930	and corpus fund	0	No	NA	0	80,42,546	0 the claimants
-						41,704	50,000		·						
						41,704	30,000								
															61-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,246	Riveria	M309	SUDHAKAR K S	98,45,735	2,00,000			2,91,704	and corpus fund	0	No	NA	0	95,54,031	0 the claimants
						36,930	50,000								
						1		1							
		1				1		İ							Claim verified
						1		1							based on the
						1		İ	Undelivered Club						documents
						1		İ	membership,						i.e., APPAC
	Palm		SUSHIL DEV						maintenance fee						submitted by
1 247	Riveria	M310	SASITHARAN	87,70,107	2,00,000			2 06 020	and corpus fund	0	No	NA	0	84,83,177	0 the claimants
1,247	Niveria	IVISTO	SASTITIANAIN	67,70,107	2,00,000		ļ	2,00,930	and corpus rund	U	NU	IVA	U	04,03,177	U the claimants
						51,168	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,248	Riveria	M312	REVATHI SRINIVASAN	1,18,88,793	2,40,000			3,41,168	and corpus fund	0	No	NA	0	1,15,47,625	0 the claimants
						36,930	50,000								
						30,330	30,000								
															Claim varified
															Claim verified
									Hadalinas I Cl.						based on the
									Undelivered Club						based on the documents
									membership,						based on the documents i.e., APPAC
	Palm								membership, maintenance fee						based on the documents i.e., APPAC submitted by
1,249		M402	SHYAM SUNDAR B	88,37,102	2,00,000			2,86,930	membership,	0	No	NA	0	 0 85,50,172	based on the documents i.e., APPAC
1,249		M402	SHYAM SUNDAR B	88,37,102	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee	0	No	NA	0	85,50,172	based on the documents i.e., APPAC submitted by
1,249		M402	SHYAM SUNDAR B	88,37,102	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee	0	No	NA	0	85,50,172	based on the documents i.e., APPAC submitted by
1,249		M402	SHYAM SUNDAR B	88,37,102	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee	0	No	NA	0	85,50,172	based on the documents i.e., APPAC submitted by
1,249		M402	SHYAM SUNDAR B	88,37,102	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee	0	No	NA	0	0 85,50,172	based on the documents i.e., APPAC submitted by
1,249		M402	SHYAM SUNDAR B	88,37,102	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee	0	No	NA	0	85,50,172	based on the documents i.e., APPAC submitted by 0 the claimants
1,249		M402	SHYAM SUNDAR B	88,37,102	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee and corpus fund	0	No	NA	0	85,50,172	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,249		M402	SHYAM SUNDAR B	88,37,102	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	3 85,50,172	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,249	Riveria	M402		88,37,102	2,00,000	36,930	50,000	2,86,930	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 85,50,172	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Riveria		DR. SURYA			36,930	50,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Riveria	M402		88,37,102 91,22,051	2,00,000				membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0 85,50,172 0 88,35,121	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Riveria		DR. SURYA			36,930 36,930	50,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Riveria		DR. SURYA						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Riveria		DR. SURYA						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Riveria		DR. SURYA						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Riveria		DR. SURYA						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the document by 0 the claimants
	Riveria		DR. SURYA						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents
	Riveria		DR. SURYA						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the document by 0 the claimants
	Riveria		DR. SURYA						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents

		1	1			41,704	F0.000	ī	ı	1	ı	1	1 1	1	1
						41,704	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1 252	Riveria	M409	NETIN AGRAWAL	91,53,785	2,00,000			2 91 704	and corpus fund	0	No	NA	0	0 88,62,081	0 the claimants
1,232	Turcha	111105	TETH FIGURE	31,33,703	2,00,000	36,930	50,000	2,31,701	ana corpus rana		110	1471	Ü	00,02,00	o the claimanes
						30,930	30,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		SUNIL DEV						maintenance fee						submitted by
1 253	Riveria	M410	SASIDHARAN	87,11,023	2,00,000			2 86 930	and corpus fund	0	No	NA	0	0 84,24,093	0 the claimants
1,233	Miveria	111410	SASIDITARAN	07,11,023	2,00,000	20 722	50.000	2,00,550	ana corpus rana		140	14/4	Ü	04,24,033	o the claimants
						39,722	50,000								
		1	İ			İ				1					Claim verified
			ĺ						Undelinered CL						based on the
									Undelivered Club						documents
	Deles								membership,						i.e., APPAC
1 254	Palm Riveria	M411	NETIN AGRAWAL	94,72,969	2,00,000			2.00.722	maintenance fee and corpus fund		Na	NI A	0	0 91,83,247	submitted by 0 the claimants
1,254	Riveria	IVI411	NETIN AGRAWAL	94,72,969	2,00,000			2,89,722	and corpus fund	U	No	NA	0	0 91,83,24	U the claimants
						51,169	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
	D. L.								membership,						i.e., APPAC
4 255	Palm		PARTH PRAKASH K	4 26 74 072	2 40 000			2 44 460	maintenance fee					4 22 20 000	submitted by
1,255	Riveria	M412	PARTH PRAKASH K	1,26,71,972	2,40,000	0.000		3,41,109	and corpus fund	U	No	NA	U	0 1,23,30,803	0 the claimants
						36,930	50,000								
															Claim verified
									Unadalissanad Club						based on the
			ĺ						Undelivered Club membership,						documents i.e., APPAC
	Dalm		MISS. ROOPA												submitted by
1 250	Palm Riveria	M502	NAGARAJAN	85,57,912	2,00,000			2,86,930	maintenance fee and corpus fund	_	No	NA	_	0 82,70,982	0 the claimants
1,256	niverid	IVIOUZ	INAUARAUAIN	03,37,312	2,00,000			2,80,930	and corpus furid	0	INU	INA	0	82,70,982	o the claimants
						36,930	50,000								
			ĺ												Claim and China
		1	1			1				1					Claim verified
		1	1			1			Lindalina del Ci	1					based on the
			ĺ						Undelivered Club						documents
	D. L.		ĺ						membership,						i.e., APPAC
1 25-	Palm	N4500	THANCADURALC	02.40.005	2.00.000	1		2.00.000	maintenance fee		Na	NI C	_	70 20 20	submitted by
1,257	Riveria	M508	THANGADURAI G	82,19,005	2,00,000			2,86,930	and corpus fund	0	No	NA	0	0 79,32,075	0 the claimants
		1	1			36,930	50,000			1					
		1	1			1				1					
		1	İ			İ				1					
		1	İ			İ				1					Claim verified
			ĺ												based on the
			ĺ						Undelivered Club						documents
		1	1						membership,						i.e., APPAC
	D. L.														
	Palm Riveria	M510	VICTOR SIMON	94,95,384	2,00,000			2.00.000	maintenance fee and corpus fund	_	No	NA	_	0 92,08,454	submitted by 0 the claimants

		1			1	51,169	FO 000	ı	ı	1	ı	1	1 1	T	1
						51,109	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1 250	Riveria	M512	SUNIL GOPINATHAN	1,28,88,618	2,40,000			2 41 160	and corpus fund	0	No	NA	0	0 1,25,47,4	
1,239	Rivella	IVIDIZ	SUNIE GOPINATHAN	1,20,00,010	2,40,000			3,41,109	and corpus rund	U	INO	IVA	U	1,23,47,2	49 O the claimants
						60,634	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,260	Riveria	M513	DEVAVANI S	1,50,49,036	2,40,000			3,50,634	and corpus fund	0	No	NA	0	0 1,46,98,4	0 the claimants
						74,832	50,000								
					ĺ	ĺ									
					1	1									Claim verified
					1	1									based on the
					1	1			Undelivered Club						documents
					ĺ	ĺ			membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,261	Riveria	M514	GEETHA S	1,81,86,983	2,80,000			4,04,832	and corpus fund	0	No	NA	0	0 1,77,82,1	51 0 the claimants
						36,930	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		SUPRATIK						maintenance fee						submitted by
1,262	Riveria	M610	GANGOPADHYAY	85,25,758	2,00,000			2,86,930		0	No	NA	0	0 82,38,8	
						39,722	50,000		·						
						33,722	30,000								
															Claim verified
															based on the
									Undelivered Club						documents
					ĺ	ĺ			membership,						i.e., APPAC
	Palm		SHIBIN VALIYA		ĺ	ĺ			maintenance fee						submitted by
1.263	Riveria	M611	PARAMBATH	1,01,34,778	2,00,000	ĺ		2,89,722	and corpus fund	n	No	NA	n	0 98,45,0	
1,203				1,01,07,770	2,00,000	E1 160	E0.000	2,03,722	a corpus rund	-				50,45,0	- Unic ciaimants
					ĺ	51,168	50,000								
	1				ĺ	ĺ									
			1		1	1									Claim verified
									1						based on the
															pased on the
									Undolivored Club						
									Undelivered Club						documents
	Dolor		KARTINK						membership,						documents i.e., APPAC
1.204	Palm	MC12	KARTHIK RACINADAR	1 26 56 950	2.40.000			2 44 450	membership, maintenance fee	_	N.	N. A.		0 13345	documents i.e., APPAC submitted by
1,264	Palm Riveria	M612	<u>KARTHIK</u> BALACHANDAR	1,26,56,859	2,40,000			3,41,168	membership, maintenance fee	0	No	NA	0	0 1,23,15,6	documents i.e., APPAC submitted by
1,264		M612		1,26,56,859	2,40,000	0	0	3,41,168	membership, maintenance fee	0	No	NA	0	0 1,23,15,6	documents i.e., APPAC submitted by
1,264		M612		1,26,56,859	2,40,000	0	0	3,41,168	membership, maintenance fee	0	No	NA	0	0 1,23,15,6	documents i.e., APPAC submitted by
1,264		M612		1,26,56,859	2,40,000	0	0	3,41,168	membership, maintenance fee	0	No	NA	0	0 1,23,15,6	documents i.e., APPAC submitted by 0 the claimants
1,264		M612		1,26,56,859	2,40,000	0	0	3,41,168	membership, maintenance fee	0	No	NA	0	0 1,23,15,6	documents i.e., APPAC submitted by 0 the claimants Claim verified
1,264		M612		1,26,56,859	2,40,000	0	0	3,41,168	membership, maintenance fee and corpus fund	0	No	NA	0	0 1,23,15,6	documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,264		M612		1,26,56,859	2,40,000	0	0	3,41,168	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 1,23,15,6	documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
	Riveria	M612		1,26,56,859	2,40,000	0	0	3,41,168	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 1,23,15,6	documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		M612		1,26,56,859	2,40,000	0	0	3,41,168	membership, maintenance fee and corpus fund Undelivered Club		No No	NA NA	0	0 1,23,15,6	documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by

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i l						0	0								
i															
i l															Claim verified
i l															based on the
i l								Undelivered Club							documents
i l															i.e., APPAC
D.	-1							membership,							
	alm	N 4701	NIALINII DAENIA	75,06,670	0			maintenance fee		0.11-	NA	0		75.06.670	submitted by
1,266 Riv	iveria	M701	NALINI BAFNA	75,06,670	U			0 and corpus fund		0 No	INA	U	,	75,06,670	0 the claimants
i l						41,865	50,000								
i l															
i l															
i l															Claim verified
i l															based on the
i l								Undelivered Club							documents
i l								membership,							i.e., APPAC
	alm							maintenance fee							submitted by
1,267 Riv	iveria	M702	LAKSHMI ARVAPALLI	1,10,53,031	2,00,000			2,91,865 and corpus fund		0 No	NA	0	C	1,07,61,166	0 the claimants
						0	0								
i l															
i l							İ								
i l							İ								Claim verified
i l							1								based on the
i l								Undelivered Club							documents
i l								membership,							i.e., APPAC
Pa	alm							maintenance fee							submitted by
1,268 Riv	iveria	M703	ANTONY CYRIL	46,78,350	0			0 and corpus fund		0 No	NA	0	C	46,78,350	0 the claimants
						0	0								
i l															
i l															
i l															Claim verified
i l															based on the
i l								Undelivered Club							documents
i l								membership,							i.e., APPAC
Pa	alm							maintenance fee							submitted by
1,269 Riv		M704	HEMANT DUGAR	75,56,647	0			0 and corpus fund		0 No	NA	0	c	75,56,647	0 the claimants
				-77-		0	0							.,,.	
i l						U	0								
i l															
i l															Claim verified
i l															based on the
i l								Undelivered Club							documents
i l															i.e., APPAC
D-	alm						1	membership, maintenance fee							
1,270 Riv	alm iveria	M705	VIKAS KUMAR. J	43,64,730	0		1	0 and corpus fund		0 No	NA	0	(43,64,730	submitted by 0 the claimants
1,270 KI	ivelid	191703	VINAS KUIVIAK. J	45,04,730	U		_	o and corpus tund	+	UINU	IVA	U		43,04,/30	o ule cialmants
i l						0	0								
i l							1								
i l							1								C1-1
i l							1								Claim verified
i l								<u> </u>							based on the
i l							İ	Undelivered Club							documents
i l							İ	membership,							i.e., APPAC
	alm							maintenance fee			l				submitted by
1,271 Riv	iveria	M707	RAMA BHANDARI	61,05,812	0			0 and corpus fund		0 No	NA	0	C	61,05,812	0 the claimants
						0	0								
i l							1								
i l							İ								
, ,							1								Claim verified
		l					İ								based on the
								Undelivered Club							documents
								Undelivered Club membership,							documents i.e., APPAC
Pa 1,272 Riv	alm	N107	ARUN T	50,71,943	0					0 No	NA			50,71,943	

	1	1				0	0	I		1	1	1	ı			
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,273	Riveria	N113	MISS. VIDYA K. K	46,13,572	0			0	and corpus fund	0	No	NA	0		0 46,13,572	0 the claimants
						24,189	50,000									
																Claim verified
																based on the
									Undelivered Club							documents
	Palm								membership, maintenance fee							i.e., APPAC submitted by
1 274	Riveria	N131	KARTHIK G	54,04,971	1,60,000			2 3/1 189	and corpus fund		No	NA	0		0 51,70,782	0 the claimants
1,277	Miveria	14131	KARTTIIK G	34,04,371	1,00,000	25,079	50,000	2,54,105	and corpus rand		140	14/3	·		51,70,702	o the claimants
						25,079	30,000									
									ĺ							Claim verified
		1							1			1				based on the
		1							Undelivered Club			1				documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,275	Riveria	N214	VAIDEHI B	53,42,805	1,60,000			2,35,079	and corpus fund	C	No	NA	0		0 51,07,726	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,276	Riveria	N306	RAMESH R	39,79,007	0			0	and corpus fund	0	No	NA	0		0 39,79,007	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
	Palm								membership, maintenance fee							i.e., APPAC submitted by
1 277	Riveria	N313	RADHA SANTHI	44,73,858	0			0	and corpus fund		No	NA	0		0 44,73,858	0 the claimants
4,411				. 1,7 3,030	,	24,391	50,000		and corpus rund				<u> </u>			5 circ ciaimalts
						27,331	30,000		1			1				
		1							1			1				
	1								ĺ		1	1				Claim verified
	1								ĺ		1	1				based on the
									Undelivered Club							documents
	L .								membership,							i.e., APPAC
4 2=0	Palm	11222	MOHAMED	54.04.242	4.60.000			22.22	maintenance fee		J	l	_		40	submitted by
1,278	Riveria	N323	MUJAHITH P	51,81,312	1,60,000			2,34,391	and corpus fund	C	No	NA	0		0 49,46,921	0 the claimants
						0	0		ĺ							
		1							1			1				
	1								ĺ		1	1				Claim verified
									ĺ							based on the
									Undelivered Club							documents
		1							membership,			1				i.e., APPAC
	Palm	1							maintenance fee			1				submitted by
	Riveria	N402	WILFRED DITTO. S	42,45,097	0	Ī		0	and corpus fund	0	No	NA	0	1	0 42,45,097	0 the claimants

	1	1				0	_	I		ı	ı			1	
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		BRAHMMA						maintenance fee						submitted by
1,280	Riveria	N404	RAJARATNAM	55,91,796	0			0	and corpus fund	0	No	NA	0	0 55,91,796	0 the claimants
						24,706	50,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm		SURIYA NARAYANAN.						maintenance fee						submitted by
1,281	Riveria	N409	2	51,18,454	1,60,000			2,34,706	and corpus fund	0	No	NA	0	0 48,83,748	0 the claimants
						25,079	50,000								
							ĺ								
							ĺ								Claim verified
							1			1				1	based on the
							ĺ		Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,282	Riveria	N414	TAMILALAGI N	54,06,740	1,60,000			2,35,079	and corpus fund	0	No	NA	0	0 51,71,661	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
	D. L.								membership,						i.e., APPAC
1 202	Palm Riveria	N421	NIALINII DA FNIA	40,68,296	0			0	maintenance fee and corpus fund		No	NIA	0	0 40,68,296	submitted by 0 the claimants
1,203	Riveria	11421	NALINI BAFNA	40,00,230	U	2	^	0	and corpus rund	U	NO	NA	U	40,08,290	o the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
							1		membership,	1				1	i.e., APPAC
	Palm	1					1		maintenance fee					1	submitted by
1,284	Riveria	N507	SURESH BABU	43,21,228	0		<u> </u>	0	and corpus fund	0	No	NA	0	 0 43,21,228	0 the claimants
						0	0								
		1					1							1	
		1					1							1	
		1					1							1	Claim verified
							ĺ		Undolivered Chil-						based on the
							ĺ		Undelivered Club membership,						documents i.e., APPAC
	Palm						1		maintenance fee	1				1	submitted by
1.285	Riveria	N510	NARESH KUMAR. R	42,82,802	0			n	and corpus fund	0	No	NA	0	0 42,82,802	0 the claimants
-,-55		1		,,	*	0	0			 	L	 	-	,02,002	
						Ü									
							ĺ								
							1			1				1	Claim verified
							1			1				1	based on the
							1		Undelivered Club	1				1	documents
							ĺ		membership,						i.e., APPAC
	Palm	l	[1		maintenance fee]	submitted by
1,286	Riveria	N515	SWARNA SOLOMON	41,30,682	0			0	and corpus fund	0	No	NA	0	0 41,30,682	0 the claimants

			ı		1			1	1						1	
1.287	Palm Riveria	N525	VAITHIANATHAN	40,56,219	0	0	0		Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0		0 40,56,219	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,207	Miveria	14323	VALUERATURIX	40,50,215	Ů	0	0		and corpus rand		140	14/3	-	,	40,30,213	o the claimants
1,288	Palm Riveria	N527	AMBIGAI MEENA. R	38,10,641	0			c	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(38,10,641	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,289	Palm Riveria	N530	A C MOHAIDEEN IBRAHIM	42,06,941	0	0	0	c	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0		0 42,06,941	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
2,200				,,	, , , , , , , , , , , , , , , , , , ,	0	0					f			12,00,541	2c ciamants
1,290	Palm Riveria	N531	G PREM ANAND	42,24,508	0			c	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	(J 42,24,508	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,291	Palm Riveria	N602	RAM MOHAN S R	48,84,900	0	0	0	c	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0		0 48,84,900	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,292	Royal castle	Q401	Vimaladithan Raja	38,54,199	0	0	0	C	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0		38,54,199	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,293	Palm Riveria	N628	GOPINATH BABU. S	40,19,039	0	0	0	c	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0		o 40,19,039	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

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						0	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
1,294		0602	Gandhi Selvam	33,28,653	0			25,000	and corpus fund	0	No	NA	0	0 33,03,653	0 the claimants
1,23	castic	0002	Canani Scivani	05,20,055	· ·	0	25.000	23,000	ana corpus rana		140		Ŭ	33,03,03	o the claimanes
						0	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Royal								maintenance fee						submitted by
1,295	castle	O402	SUNDARAJAN R	47,84,823	0			25,000	and corpus fund	0	No	NA	0	0 47,59,823	0 the claimants
						0	50,000								
						-	,								
		1	ĺ			İ	İ			1			1]
		1	İ			İ	İ			1	1		1		Claim verified
			ĺ			1	1								based on the
		1	ĺ			İ	İ		Undelivered Club	1			1		documents
		1	ĺ			İ	İ		membership,	1			1		i.e., APPAC
	D. L.														
	Palm								maintenance fee						submitted by
1,296	Riveria	N629	G PREM ANAND	41,37,687	0			50,000	and corpus fund	U	No	NA	0	0 40,87,687	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1.297	Riveria	N708	SUGAN S	40,22,251	0			0	and corpus fund	0	No	NA	0	0 40,22,251	0 the claimants
						0	0								
						0									
															Claim verified
															based on the
		1	ĺ			İ	İ		Undelivered Club	1			1		documents
	D. L.	1	ĺ			İ	İ		membership,	1			1		i.e., APPAC
	Palm		l		_	1	1		maintenance fee			L			submitted by
1,298	Riveria	N712	MISS. DHIVYA V	38,30,229	0	ļ	ļ	0	and corpus fund	0	No	NA	0	0 38,30,229	0 the claimants
						0	0								
		1	1			1	1			1					
			ĺ			1	1								
		1	ĺ			İ	İ			1			1		Claim verified
		1	ĺ			İ	İ			1			1		based on the
		1	İ			İ	İ		Undelivered Club	1	1		1		documents
			ĺ			1	1		membership,						i.e., APPAC
	Palm	1	ĺ			İ	İ		maintenance fee	1			1		submitted by
1.299	Riveria	N715	PADMA PRIYA M	36,40,667	0			0	and corpus fund	0	No	NA	0	0 36,40,667	0 the claimants
_,				,,	-	0	0				-		_	23,10,007	
		1	1							1					
		1	ĺ			İ	İ			1			1]
			ĺ			1	1								Claim verified
			ĺ			1	1								
	ı	1	ĺ			İ	İ		11. 1.1	1			1		based on the
			1	1	1	1	1	1	Undelivered Club	1	I	1	1	I	documents
									membership,						i.e., APPAC
	Palm Riveria	N717	ESAIYAS N	43,05,807	0						No	NA		0 43,05,807	

	1	1				0	_	I		ı	ı	1	1	1	1	
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm		THIAGA						maintenance fee							submitted by
1,301	Riveria	N718	SUBRAMANIAN C	43,99,773	0			0	and corpus fund	0	No	NA	0		0 43,99,773	0 the claimants
						33,603	25,000		·							
						,	.,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Royal		Mr. DAVIDSON						maintenance fee							submitted by
1,302	castle	B602	RAJAKUMAR. M	70,98,750	1,25,000			1,83,603	and corpus fund	0	No	NA	0		0 69,15,147	0 the claimants
						31,600	25,000									
							ĺ		ĺ							
						1	1		1	1				1	1	Claim verified
						1	1		L	1				1	1	based on the
						1	1		Undelivered Club	1				1	1	documents
									membership,							i.e., APPAC
4 202	Royal	4500	M/s Axis Bank/	07.04.070	4 35 000			4.04.000	maintenance fee		N1 -		0		00.00.470	submitted by
1,303	castle	A509	Nancy Parthasarathy	97,84,070	1,25,000	_		1,81,600	and corpus fund	U	No	NA	0		96,02,470	0 the claimants
						0	0									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Palm								maintenance fee							submitted by
1,304	Riveria	N720	RADHIKA S	37,53,940	0			0	and corpus fund	0	No	NA	0		0 37,53,940	0 the claimants
						0	0		·							
																Claim verified
																based on the
									Undelivered Club							documents
							ĺ		membership,							i.e., APPAC
	Palm						ĺ		maintenance fee							submitted by
1,305	Riveria	N723	MISS. REVATHY D	44,50,011	0	1	1	0	and corpus fund	0	No	NA	0	1	0 44,50,011	0 the claimants
						0	0									
							ĺ		ĺ							
						1	1		1	1				1	1	
							ĺ		ĺ							Claim verified
						1	1		L	1				1	1	based on the
						1	1		Undelivered Club	1				1	1	documents
	D. L.					1	1		membership,	1				1	1	i.e., APPAC
1 200	Palm	N1725	MICC MACHICA D	26.00.020		1	1	_	maintenance fee		No	NI C	_	1	20.00.00	submitted by
1,306	Riveria	N725	MISS. MONICA D	36,98,029	0			0	and corpus fund	0	No	NA	0		36,98,029	0 the claimants
		1				0	0		1						1	
						1	1		1	1				1	1	
							ĺ		ĺ							Claim varified
						1	ĺ		ĺ	1				1	1	Claim verified based on the
						1	1		Undelivered Club	1				1	1	documents
						1	ĺ		membership,	1				1	1	i.e., APPAC
	Palm		LAKSHMI			1	1		maintenance fee	1				1	1	submitted by
1.307	Riveria	N726	NARAYANAN P	39,06,473	0		ĺ	n	and corpus fund	0	No	NA	n		0 39,06,473	0 the claimants
2,307				33,03,773	,	I	I	U	a co. pus rund					l	33,00,473	o are claimalits

				T				1	T						
						16,611	25,000								
															Claim verified
															based on the
									Unadalissasad Club						
									Undelivered Club						documents
	Del.								membership,						i.e., APPAC
	Palm	1400	DD A KACIL D. C	4 24 44 620				44 644	maintenance fee					4 20 72 000	submitted by
1,308	Riveria	1408	PRAKASH P G	1,21,14,620	0			41,611	and corpus fund	0	No	NA	0	1,20,73,009	0 the claimants
						20,730	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,309	Riveria	1706	NILESH MODI	61,01,780	1,00,000			1,45,730	and corpus fund	0	No	NA	0	0 59,56,050	0 the claimants
						0	0								
							ĺ								
							ĺ								Claim verified
	1					1	1							1	based on the
	1					1	1		Undelivered Club					1	documents
									membership,						i.e., APPAC
	Palm								maintenance fee						submitted by
1,310	Riveria	M706	NISHA MODI	69,22,060	0			0	and corpus fund	0	No	NA	0	0 69,22,060	0 the claimants
						0	0								
															Claim verified
															based on the
									Undelivered Club						documents
			DIAL4SMS						membership,						i.e., APPAC
	Palm		TECHNOLOGIES						maintenance fee						submitted by
1.311	Riveria	N430	INDIA PVT LTD	51,89,865	0			0	and corpus fund	0	No	NA	0	51,89,865	0 the claimants
				,,		0	0	-				-	_		
						0	U								
															Claim verified
															based on the
									Undelivered Club						documents
		1				İ	İ		membership,						i.e., APPAC
	Royal					1	1		maintenance fee					1	submitted by
1,312		0602	ramasamy pl	41,02,047	0	1	1	0	and corpus fund	0	No	NA	0	0 41,02,047	0 the claimants
1,312	CUJUC	0002	ramasamy pr	71,02,047	3	^		0	aa corpus ruriu	0	.40	1474	0	+1,02,047	o die dainidits
	1	1				0	0							1	
	1	1				1	1							1	
	1	1				1	1							1	Claim verified
	1	1				1	1							1	
	1	1				1	1		Undelivered Club					1	based on the
							ĺ		Undelivered Club						documents
	D. L.	1				İ	İ		membership,						i.e., APPAC
4 242	Palm	5404	DALINIA O DUNIGT:	47.05.700			ĺ		maintenance fee	_			_	47.00	submitted by
1,313	Riveria	F104	RAUNAQ RUNGTA	47,65,786	0	ļ	ļ	0	and corpus fund	0	No	NA	0	0 47,65,786	0 the claimants
						0	0								
	1	1				1	1							1	
							ĺ								
							ĺ								Claim verified
							ĺ								based on the
							ĺ		Undelivered Club						documents
	l	1				İ	İ		membership,						i.e., APPAC
			i .	i l		1	1	1	maintenance fee	i	i	1		i	and and an all the contract of
	Palm Riveria	F304	RAUNAQ RUNGTA	47,20,252	0				and corpus fund		No	NA		0 47,20,252	submitted by 0 the claimants

	I	1				23,569	25,000			I		1				
																Claim verified
																based on the
									Undelivered Club							documents
	David								membership,							i.e., APPAC submitted by
1,315	Royal Castle	B319	Mr. Arockia Lisa. A	76,67,269	1,00,000			1.48.569	maintenance fee and corpus fund	0	No	NA	0	(75,18,700	0 the claimants
,	Suncity	P4 576	M . Veeramani	1,4 , 11	,,			, ,,,,,							-, -, -,	
	layout															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
1,316				1,19,999				0	maintenance fee and corpus fund	0	No	NA	0	(1,19,999	submitted by 0 the claimants
,	Suncity	P1- 154	Ketharam	, .,											, , , , , ,	
	Lake view		Ramachandran													
																Claim verified
																based on the
									Undelivered Club							documents
									membership, maintenance fee							i.e., APPAC submitted by
1,317				87,86,791				0	and corpus fund	0	No	NA	0	(87,86,791	0 the claimants
	Suncity	V7G2	Sankar J &	, , , , ,												
			Rajalakshmi S													
																Claim verified
																based on the
									Undelivered Club							documents
									membership, maintenance fee							i.e., APPAC submitted by
1,318				2,50,999				0	and corpus fund	0	No	NA	0	(2,50,999	0 the claimants
	Suncity	P3-249	Venugopal						·							
			Arobindan													
																Claim verified
																based on the
									Undelivered Club							documents
									membership, maintenance fee							i.e., APPAC submitted by
1,319				99,999				0	and corpus fund	0	No	NA	0	(99,999	0 the claimants
	Suncity	589	Michael Xavier													
			Jeevalan													
																Claim verified
																based on the
									Undelivered Club							documents
									membership, maintenance fee							i.e., APPAC submitted by
1,320				4,59,999				0	and corpus fund	0	No	NA	0	(4,59,999	0 the claimants
	Suncity	532	B. Prasanna									1				
			Venkatesh													
																Claim verified
																based on the
									Undelivered Club							documents
									membership, maintenance fee							i.e., APPAC submitted by
1,321				6,64,999				0	and corpus fund	0	No	NA	0	(6,64,999	0 the claimants
1,321				6,64,999				0		0	No	NA	0	(6,64,999	

ı	Committee	F20	Clausassissass			ı	1	ı	1		ı	1	1	1	i i
	Suncity	528	S Jayaprakasam												
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
								_	maintenance fee	_		1			submitted by
1,322				1,36,499				0	and corpus fund	0	No	NA	0	0 1,36,499	0 the claimants
	Suncity	528	S Jayaprakasam												
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,323				1,36,499				0	and corpus fund	0	No	NA	0	0 1,36,499	0 the claimants
	Suncity	485	A. Mathiyas												
	Suricity	403	A. Widthyds												
							1		1						Claim verified
		1					İ		İ			1			based on the
							ĺ		Undelivered Club						documents
		1					1								
									membership,						i.e., APPAC
									maintenance fee			l			submitted by
1,324				1,49,999				0	and corpus fund	0	No	NA	0	0 1,49,999	0 the claimants
	Suncity	485	A.Mathiyas												
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,325				1,49,999				0	and corpus fund	0	No	NA	0	0 1,49,999	0 the claimants
	Suncity	314	Sarada Iyer Ramdoss						·			1			
	Suricity	314	Sarada iyer Ramaoss												
															Claim verified
															based on the
							ĺ		Undelivered Club						
							1								documents
							ĺ		membership,						i.e., APPAC
4 225		1		2.04.662			İ	_	maintenance fee	_					submitted by
1,326				3,84,662				0	and corpus fund	0	No	NA	0	0 3,84,662	0 the claimants
	Temple	C306			0	37,468	25,000		1						
	Waves	1					İ		İ			1			
		1					İ		İ			1			
		1					İ		İ			1			Claim verified
			1				İ		İ			1			based on the
			l J			l	1		Undelivered Club						documents
											1	ì	1		i.e., APPAC
									membership,						i.c., Allac
									membership, maintenance fee						
1,327			M Jayaprakash	61,00,205				62,468		0	No	NA	0	0 60,37.737	submitted by
1,327	Temple	C406		61,00,205	0			62,468	maintenance fee	0	No	NA	0	0 60,37,737	submitted by
1,327	Temple	C406	M Jayaprakash Seshi Parasuraman	61,00,205	0			62,468	maintenance fee	0	No	NA	0	0 60,37,737	submitted by
1,327	Temple Waves	C406		61,00,205	0			62,468	maintenance fee	0	No	NA	0	0 60,37,737	submitted by
1,327		C406		61,00,205	0			62,468	maintenance fee	0	No	NA	0	0 60,37,737	submitted by 0 the claimants
1,327		C406		61,00,205	0			62,468	maintenance fee	0	No	NA	0	0 60,37,737	submitted by 0 the claimants Claim verified
1,327		C406		61,00,205	0			62,468	maintenance fee and corpus fund	0	No	NA	0	0 60,37,737	submitted by 0 the claimants Claim verified based on the
1,327		C406		61,00,205	0			62,468	maintenance fee and corpus fund	0	No	NA	0	0 60,37,737	submitted by 0 the claimants Claim verified based on the documents
1,327		C406		61,00,205	0			62,468	maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 60,37,737	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,327		C406		61,00,205 20,03,782	0	0	0	62,468	maintenance fee and corpus fund		No No	NA NA	0	0 60,37,737	submitted by 0 the claimants Claim verified based on the documents

	Temple	F211	1		0		I	1		1	ſ	1				
	Waves	FZ11			U											
1,329			Sangeetha R and Vijayaraghavan T	39,014		0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	39,014	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	1112			0											
1,330	Temple	1207	Mr. N. Syed Niazi & Mrs. N. Yasmin Niazi	4,25,405	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	4,25,405	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves		S.Sankar &						Undelivered Club membership, maintenance fee							Claim verified based on the documents i.e., APPAC submitted by
1,331			A.Priyadharshini	66,633		25,968	25,000	50,968	and corpus fund	0	No	NA	0	C	15,665	0 the claimants
	Temple Waves	1304			0											
1,332			SIVAGURUNATH AN.B	1,53,502		0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	1,53,502	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,333	Temple Waves	1411	M.Manikandan	2,052	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	2,052	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple	1510	KARTHIK													
1,334	Waves	IF42	KRISHNA G	5,46,821	1,50,000	36,977	25,000	2,11,977	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	3,34,844	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,335	Temple Waves	1512	Deepica Sudhan Raj	10,23,811	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	c	10,23,811	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

	Temple Waves	1604													
J					0										
1															
															Claim verified based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			INDHU ROOPINI						maintenance fee						submitted by
1,336		1010	S PADMAJA D.S.L	68,274		0	25,000	25,000	and corpus fund	0	No	NA	0	0 43,274	0 the claimants
	Temple Waves	1612			0										
	waves														
															Claim verified
															based on the
									Undelivered Club membership,						documents i.e., APPAC
									maintenance fee						submitted by
1,337			UDAYAKUMAR	64,847		36,771	25,000	61,771	and corpus fund	0	No	NA	0	3,076	0 the claimants
		1614													
'	Waves								1						
									1						Claim verified
															based on the
									Undelivered Club						documents
			RAMAKRISHNA						membership, maintenance fee						i.e., APPAC submitted by
1,338			RAJALINGARAJA	4,57,957	85,000	37,904	25,000	1,47,904	and corpus fund	0	No	NA	0	3,10,053	0 the claimants
	Temple	1713			0										
١	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
1,339			J. PUSPHALATHA	1,19,050		0	25,000	35,000	maintenance fee and corpus fund		No	NA	0	0 94,050	submitted by 0 the claimants
	Temple	1715	J. I COI HALAIHA	1,19,050	0	Ü	23,000	25,000	and corpus rund		NO	INA	U	54,030	o the claimants
	Waves	==			-										
															Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
			JAYA						maintenance fee			l			submitted by
1,340	T	1202	BHARATHY.M	1,41,953		0	0	0	and corpus fund	0	No	NA	0	1,41,953	0 the claimants
	Temple Waves	J303													
									1						
									1						Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
			Varadaraj.A &						maintenance fee						submitted by
1,341			Lavanya. A	10,19,506	1,25,000	25,025	25,000	1,75,025	and corpus fund	0	No	NA	0	 0 8,44,481	0 the claimants
	Temple	K103	PREMALATHA		0										
'	Waves														
									1						Claim verified
															based on the
									Undelivered Club membership,						documents i.e., APPAC
									membership, maintenance fee						submitted by
1				43,99,179		0	0	1	and corpus fund	1	No	NA	1	0 43,99,179	0 the claimants

	Tanada	K107	VIPIN K		0	ı			T.	1	ı	1		-	
	Temple Waves	K107	VIPIN K		0										
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,343				43,94,535		0	0	0	and corpus fund	0	No	NA	0	0 43,94,53	
1,343				43,34,333		0		0	and corpus rund		INO	IVA	U	43,34,33	5 O the claimants
	Temple	K112	HANSKUMAR I		0										
	Waves														
															61-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,344				47,59,961		0	0	0	and corpus fund	U	No	NA	U	0 47,59,96	1 0 the claimants
	Temple	K113	A MARGABANDU & A		75,000	22,369	25,000								
	Waves		M BALAJI												
								ĺ							
								1		1					Claim verified
															based on the
								1	Undelivered Club	1					documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,345				44,10,578				1,22,369	and corpus fund	0	No	NA	0	0 42,88,20	9 0 the claimants
	Temple	K115	K RAVIKANTHAN		1,00,000	25,564	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,346				48,47,935				1,50,564	and corpus fund	0	No	NA	0	0 46,97,37	1 0 the claimants
	Temple	K116	E SURESH KUMAR		1,00,000	21,068	25,000								
	Waves														
															Claim verified
															based on the
								ĺ	Undelivered Club						documents
								ĺ	membership,						i.e., APPAC
								ĺ	maintenance fee						submitted by
1,347				50,15,714				1,46,068	and corpus fund	0	No	NA	0	0 48,69,64	6 0 the claimants
	Temple	K120	Mr. Koppala		1,00,000	25,966	25,000]		1					
	Waves		Abhishek					1		1					
								1		1					
								1		1					Claim verified
								1		1					based on the
								1	Undelivered Club	1					documents
								1	membership,	1					i.e., APPAC
								1	maintenance fee	1					submitted by
1,348]	49,10,246				1,50,966	and corpus fund	0	No	NA	0	0 47,59,28	0 the claimants
	Temple	K126	Madhavi Ravikanth &		0										
	Waves		P. Ravikanth					1		1					
								1		1					
								ĺ							Claim verified
								1		1					based on the
								1	Undelivered Club	1					documents
		1						1	membership,	1					i.e., APPAC
1											•			•	
									maintenance fee						submitted by
1,349				50,37,957		0	0	0	maintenance fee and corpus fund	0	No	NA	0	0 50,37,95	

1	Tanada	K132	EDNA SELVARAJ		0	ı	1		1	1	ı	1		T	
	Temple Waves	K132	EDNA SELVARAJ		0										
	waves														
															Claim verified
															based on the
									Hadalinaaad Clida						
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,350				51,07,962		0	0	0	and corpus fund	U	No	NA	0	0 51,07,962	0 the claimants
	Temple	K133	PARIMALA MOHAN		1,00,000	25,443	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,351				50,66,372				1,50,443	and corpus fund	0	No	NA	0	0 49,15,929	0 the claimants
	Temple	K202	AYESHA PARVEEN		75,000	22,571	25,000								
	Waves		RIZWAN				ĺ		1						
							ĺ		1						
															Claim verified
							ĺ		1						based on the
							ĺ		Undelivered Club						documents
							ĺ		membership,						i.e., APPAC
									maintenance fee						submitted by
1,352				44,05,144				1,22,571	and corpus fund	0	No	NA	0	0 42,82,573	0 the claimants
	Temple	K202	AYESHA PARVEEN		75,000	22,571	25,000								
	Waves		RIZWAN												
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,353				44,05,144				1,22,571	and corpus fund	0	No	NA	0	0 42,82,573	0 the claimants
	Temple	K208	HARISH		75,000	23,105	25,000		·						
	Waves		VARADHARAJAN		,										
	*********		7711010717110107114												
															Claim verified
															based on the
							ĺ		Undelivered Club						documents
							ĺ		membership,						i.e., APPAC
							ĺ		maintenance fee						submitted by
1,354				42,43,459			ĺ	1,23,105	and corpus fund	0	No	NA	0	0 41,20,354	0 the claimants
_,55 +	Temple	K209	CHITRASEN SAHU	, .,, .,,	75,000	22,651	25,000	1,25,105					J	12,20,004	5 and diaments
	Waves	K209	CHITASEN SARU		75,000	22,051	25,000		ĺ						
	vvaves						ĺ		ĺ						
							ĺ		1						Claim verified
							ĺ		1						based on the
							ĺ		Undolivered Club						
							ĺ		Undelivered Club						documents i.e., APPAC
							ĺ		membership, maintenance fee						submitted by
1,355				44,57,983			ĺ	1,22,651		_	No	NA	_	0 43,35,332	0 the claimants
1,333				44,37,383				1,22,651	and corpus fund	0	INU	INM	U	43,33,332	o tile claimants
	Temple	K215	SARASARAJU.K,		1,00,000	25,564	25,000		1						
	Waves		JAIKUMAR.K				ĺ		1						
			1				İ		İ						
			l												
															Claim verified
															based on the
									Undelivered Club						based on the documents
									membership,						based on the documents i.e., APPAC
1,356				50,12,883						_	No	NA		0 48,62,319	based on the documents

	Temple	K216	P. SENTHAMIL		0		1	I	1	ſ	1	1				
	Waves	K210	SELVAN		U											
	waves		SLLVAIN													
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,357				52,66,113		0	0	0	and corpus fund	0	No	NA	0	(52,66,113	0 the claimants
1,007	Temple	K218	S. ARUNAGIRI	32,00,113	0	· ·	Ü		and corpus rand		110		Ŭ	,	32,00,113	o the damants
	Waves	KZ18	S. AKUNAGIKI		U											
	waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,358				55,11,254		0	0	0	and corpus fund	0	No	NA	0	(55,11,254	0 the claimants
-,	Temple	K219	KANNADASAN		0			-					_			
	Waves	KZ13	KANNADASAN		O											
	waves															
																Claim verified
																based on the
		1					1		Undelivered Club	1						documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,359				46,72,073		0	0	0	and corpus fund	0	No	NA	0	(46,72,073	0 the claimants
_,	Temple	K220	SENTHILARUMUGAM	,,	0			-					_		,,	
	Waves	KZZU	SENTHILARUIVIOGAIVI		U											
	waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,360				50,57,142		0	0	0	and corpus fund	0	No	NA	0	(50,57,142	0 the claimants
_,	Temple	K221	A SUJATHA VANI		1,00,000	21,236	25,000	-					_			
	Waves	KZZI	A SOSATTIA VAIN		1,00,000	21,230	23,000									
	waves															
																Claim verified
																based on the
									Undelivered Club							documents
							ĺ		membership,							i.e., APPAC
		1					1		maintenance fee	1						submitted by
1,361		1		47,57,770			1	1.46,236	and corpus fund	0	No	NA	0	(46,11,534	0 the claimants
,	Temple	K222	SENTHIL KUMAR S C		1,00,000	25,241	25,000	, ,,		<u> </u>	1				., ,==:	
	Waves				1,00,000	25,271	25,000		1	1						
	***************************************								ĺ							
							ĺ		1							Claim verified
		1					1		ĺ	1						based on the
		1					ĺ		Undelivered Club	1						documents
							ĺ		membership,							i.e., APPAC
		1					ĺ		maintenance fee	1						submitted by
1,362		1		51,74,014			1	1,50,241	and corpus fund	0	No	NA	0	(50,23,773	0 the claimants
	Temple	K226	SUBRAMANIAN		1,00,000	26,090	25,000			1	1					
	Waves		RAJENDRA VELMAYIL		_,,	,050			ĺ	1						
		1	& KAMAKSHI				ĺ		ĺ	1						
			MUTHUKRISHNAN				ĺ		1							Claim verified
		1					ĺ		ĺ	1						based on the
							ĺ		Undelivered Club							documents
							ĺ		membership,							i.e., APPAC
		1					1		maintenance fee	1						submitted by
1,363				52,23,588				1,51,090	and corpus fund	0	No	NA	0	(50,72,498	0 the claimants
,		1		- , -,			1	_,,	,						,:-,150	

ı	Tanada	K228	BARANI SUNDARAM,	I	0		1	ı	ı	1		1	1	1	1
	Temple Waves	K228	BHARATH BARANI,		0										
	vvaves		BLESSEN BARANI												
			DLESSEN BARAINI												Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,364				44,50,939		0	0	0	and corpus fund	0	No	NA	0	0 44,50,939	0 the claimants
	Temple	K229	BHARATH BARANI		0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,365				47,47,792		0	0	0	and corpus fund	0	No	NA	0	0 47,47,792	0 the claimants
	Temple	K230	SELVARANI.S &		1,00,000	25,969	25,000		·						
	Waves	K250	SUBRAMANI.M		1,00,000	25,505	25,000								
	waves		JOBINAIVIAIVI.IVI												
							1								Claim verified
		1					İ								based on the
							1		Undelinered CL						
							ĺ		Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,366				51,48,349				1,50,969	and corpus fund	0	No	NA	0	0 49,97,380	0 the claimants
	Temple	K230	SELVARANI.S &		1,00,000	25,969	25,000								
	Waves		SUBRAMANI.M												
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,367				51,48,349				1,50,969	and corpus fund	0	No	NA	0	0 49,97,380	0 the claimants
	Temple	K232	FARVEEN BANU		0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
		1					İ		membership,						i.e., APPAC
							ĺ		maintenance fee						submitted by
1,368				49,73,936		0	0	0	and corpus fund	0	No	NA	0	0 49,73,936	0 the claimants
1,300	Tanani:	V222	LCATLUVANI	75,75,550	1.00.000			0	aa corpus fund	-	.40	1474	J	 43,73,930	o the claimailts
	Temple	K233	J SATHIYAN		1,00,000	25,443	25,000							1	
	Waves						ĺ								
							ĺ								Cl-1
		1					İ								Claim verified
							1								based on the
							1		Undelivered Club						documents
							ĺ		membership,						i.e., APPAC
		1					İ		maintenance fee						submitted by
1,369		<u> </u>		49,27,188		<u></u>	<u> </u>	1,50,443	and corpus fund	0	No	NA	0	 0 47,76,745	0 the claimants
	Temple	K312	MEENA MANOJ		1,00,000	24,917	25,000								
	Waves	1					İ								
							ĺ								
		1					İ								Claim verified
		1					İ								based on the
		1					İ		Undelivered Club						documents
							1		membership,						i.e., APPAC
		1					İ		maintenance fee						submitted by
		1	ı				1	I		l _	L	1	ا ا		
1,370			l .	49,71,096				1 49 917	and corpus fund	Π	No	NA	n.	0 48,21,179	0 the claimants

	Tamala	K315	JAYESH K NAIR		1.00.000	25.564	35.000	ı	ı	1		1	1	1	ı
	Temple Waves	K315	JAYESH K NAIK		1,00,000	25,564	25,000								
	waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,371				47,65,992				1,50,564	and corpus fund	0	No	NA	0	0 46,15,428	0 the claimants
	Temple	K317	KANNAN		0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,372				49,73,436		0	0	0	and corpus fund	0	No	NA	0	0 49,73,436	0 the claimants
	Temple	K319	SEENIVASAN K	-, -,	1,00,000	25,443	25,000							1, 1, 1	
	Waves	K319	SELIVIVASAIN K		1,00,000	23,443	23,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,373				50,89,745				1,50,443	and corpus fund	0	No	NA	0	0 49,39,302	0 the claimants
	Temple	K320	SAMPATH K		1,00,000	25,526	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,374				55,42,943				1 50 526	and corpus fund	0	No	NA	0	53,92,417	0 the claimants
1,374		K324		33,42,343				1,30,320	and corpus rund	U	INO	14/4	U	33,32,417	o the ciannants
	Temple	K324	VINODH T		0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,375				52,59,556		0	0	0	and corpus fund	0	No	NA	0	52,59,556	0 the claimants
	Temple	K326	DHARMA SASTHA		0										
	Waves													1	
															Claim verified
															based on the
									Undelivered Club				1 1		documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,376				49,41,302		0	0	_		^	No	NA	_	0 49,41,302	
1,3/6				49,41,302		U	U	0	and corpus fund	0	No	INA	U	49,41,302	0 the claimants
	Temple	K327	VIPIN R R		0										
	Waves														
													1 1		
													1 1		Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,377				48,26,626		0	0	0	and corpus fund	0	No	NA	0	0 48,26,626	0 the claimants

	Temple	K329	KARTHIKEYAN	1	0	I	I	1		1		ı		1	
	Waves	N323	BALASUNDARAM		U										
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
1,378				48,57,301		0	0		maintenance fee and corpus fund	0	No	NA	0	0 48,57,301	submitted by 0 the claimants
1,3/8	Tomata	1/224	CHALVANII	48,57,301	1.00.000			0	and corpus rund	U	INO	INA	U	48,57,301	U the claimants
	Temple Waves	K331	S.KALYANI		1,00,000	25,321	25,000								
	waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,379				47,94,973				1,50,321	and corpus fund	0	No	NA	0	0 46,44,652	0 the claimants
	Temple	K403	GEETHA KOWLAGI		0										
	Waves														
								1						1	Claim verified
															based on the
								1	Undelivered Club					1	documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,380				42,19,339		0	0	0	and corpus fund	0	No	NA	0	0 42,19,339	0 the claimants
	Temple	K416	G K VENKATESH		1,00,000	25,241	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,381				48,96,462				1,50,241	and corpus fund	0	No	NA	0	0 47,46,221	0 the claimants
	Temple	K417	MAHESWARI		0										
	Waves														
															Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
								1	maintenance fee					1	submitted by
1,382				51,16,258		0	0	0	and corpus fund	0	No	NA	0	0 51,16,258	0 the claimants
	Temple	K418	ARUN KS		0										
	Waves														
								1						1	Claim verified
								1	Undolivered Club					1	based on the
									Undelivered Club membership,						documents i.e., APPAC
								1	maintenance fee					1	submitted by
1,383				41,66,559		0	0	0	and corpus fund	0	No	NA	0	0 41,66,559	0 the claimants
	Temple	K421	L. SIVAKUMAR		1,00,000			1				1			
	Waves				•			1						1	
															Claim verified
								1						1	based on the
									Undelivered Club						documents
								1	membership, maintenance fee					1	i.e., APPAC submitted by
1,384				51,88,962		0	0	1.00.000	and corpus fund	n	No	NA	n	50,88,962	0 the claimants
_,5554		1		,,		ı	Ü	1,00,000		ı		1	J	30,00,302	

-	T 1 .	V422	FLANCOVAN		4 00 000	25.402	25.000	1		1	ı	1	1	1	1 1
	Temple	K422	ELANGOVAN		1,00,000	25,402	25,000								
	Waves		VELMAIL												
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,385				48,09,629				1,50,402	and corpus fund	0	No	NA	0	0 46,59,227	0 the claimants
	Temple	K424	Mr. Muthuswamy V		1,00,000	25,605	25,000					1			
	Waves	N424	ivii. iviutiiuswaiiiy v		1,00,000	23,003	23,000								
	waves														
															Clair and Carl
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,386				45,60,234				1,50,605	and corpus fund	0	No	NA	0	0 44,09,629	0 the claimants
	Temple	K426	RAMALINGAM		1,00,000	26,090	25,000								
	Waves		SIVARAMAKRISHNAN		, ,	.,	-,								
								İ		1		1	1		
								ĺ							Claim verified
								ĺ							based on the
								İ	Undelinered CL	1	1	1	1		
								İ	Undelivered Club	1		1	1		documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,387				53,77,032				1,51,090	and corpus fund	0	No	NA	0	0 52,25,942	0 the claimants
	Temple	K428	VINODKUMAR S		1,00,000	25,969	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,388				52,39,939				1 50 000	and corpus fund		NI m	NI A	0	0 50,88,970	0 the claimants
1,388				52,39,939				1,50,969	and corpus rund	U	No	NA	U	50,88,970	U the claimants
	Temple	K429	KARTHIK KUMAR		0										
	Waves		GANDHI												
															Claim verified
															based on the
								İ	Undelivered Club	1	1	1	1		documents
								İ	membership,	1		1	1		i.e., APPAC
								ĺ	maintenance fee						submitted by
1,389				56,00,914		0	0	0	and corpus fund	0	No	NA	0	0 56,00,914	0 the claimants
,	Temple	K431	V.L.NITHYA PRIYA		0		 	1		 	<u> </u>	L	⊢ Ŭ	,,,	
	Waves	1,431	V.L.INITITIA PRITA		U			ĺ							
	waves							ĺ							
								İ		1		1	1		CI-1
								İ		1	1	1	1		Claim verified
								ĺ							based on the
								ĺ	Undelivered Club			1		1	documents
								ĺ	membership,						i.e., APPAC
								İ	maintenance fee	1	1	1	1		submitted by
		1		49,16,500		0	0	0	and corpus fund	0	No	NA	0	0 49,16,500	0 the claimants
1,390					_	i				1					
1,390	Temple	K432	BALAMURALI N		0										
1,390	Temple Waves	K432	BALAMURALI N		0										
1,390	Temple Waves	K432	BALAMURALI N		0										
1,390		K432	BALAMURALI N		0										Claim verified
1,390		K432	BALAMURALI N		0										Claim verified
1,390		K432	BALAMURALI N		0				Hadalina v 4 Cl. 1						based on the
1,390		K432	BALAMURALI N		0				Undelivered Club						based on the documents
1,390		K432	BALAMURALI N		0				membership,						based on the documents i.e., APPAC
1,390		K432	BALAMURALI N	57,01,596	0	0	0				No	NA		0 57,01,596	based on the documents

	Tomple	K504	SAGAR.PS &	1	0	1	1	1	ı	ı	I	1		T	1
	Temple Waves	K504	RASHMI.R		U										
	vvavcs		TO-STIWILIT												
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,392				31,67,297		0	0	0	and corpus fund	0	No	NA	0	0 31,67,297	0 the claimants
,	Temple	K507	SRIKRISHNAN	- 7- 7 -	0		25,000							1,1,1	
	Waves	11307	Similarina		Ü		23,000								
	waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,393				31,72,418		0		25,000	and corpus fund	0	No	NA	0	0 31,47,418	0 the claimants
	Temple	K508	G.RATHINARAMAN		0	23,308	25,000		·						
	Waves	11300	C.I.O. C.I.I.O. C.I.O.		Ü	25,500	23,000								
								ĺ	1						Claim verified
									ĺ						based on the
		1						1	Undelivered Club	1					documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,394				38,89,376				48,308	and corpus fund	0	No	NA	0	0 38,41,068	0 the claimants
	Temple	K509	PONNURAMAN G		0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,395				38,70,403		0	0	0	and corpus fund	0	No	NA	0	0 38,70,403	0 the claimants
	Temple	K511	J VIGNESH NAIDU		0	22,489	25,000								
	Waves														
															Claim verified
															based on the
		1						1	Undelivered Club	1					documents
									membership,						i.e., APPAC
		1						1	maintenance fee	1					submitted by
1,396				37,49,327				47,489	and corpus fund	0	No	NA	0	0 37,01,838	0 the claimants
	Temple	K514	DHAMARANENI		1,00,000	25,159	25,000								
	Waves	1	RAVINDER RAO					1	ĺ	1					
									ĺ						
		1						1	ĺ	1					Claim verified
		1						1	1	1					based on the
		1						1	Undelivered Club	1					documents
									membership,						i.e., APPAC
		1							maintenance fee	1	l				submitted by
1,397		<u> </u>		46,39,700		1	1	1,50,159	and corpus fund	0	No	NA	0	0 44,89,541	0 the claimants
	Temple	K518	THIYAGARAJAN.M		1,00,000	24,916	25,000		ĺ						
	Waves	1						1	ĺ	1					
		1						1	ĺ	1					
		1						1	ĺ	1					Claim verified
								ĺ							based on the
		1						1	Undelivered Club	1					documents
									membership,						i.e., APPAC
						I	l	1	maintenance fee		1	1	1		submitted by
1,398				44,87,411				1 40 010	and corpus fund	^	No	NA	^	0 43,37,495	0 the claimants

	Torrella	WE 2.2	N.T.COLDAIA			ı	T	T .	ı	1	1				1	
	Temple	K522	N T SRI RAJA		0											
	Waves															
																61-1
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,399				53,07,190		0	0	0	and corpus fund	0	No	NA	0	-	53,07,190	0 the claimants
	Temple	K525	ABUTHAHEER SS		1,00,000	25,691	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,400				51,26,468				1,50,691	and corpus fund	0	No	NA	0		49,75,777	0 the claimants
	Temple	K527	MANIKANDAN V		0											
	Waves				•											
																Claim verified
																based on the
		1]						Undelivered Club	1						documents
		1]						membership,	1						i.e., APPAC
									maintenance fee							submitted by
1,401				51,55,840		0	0	0	and corpus fund	0	No	NA	0		51,55,840	0 the claimants
1,401	Torrella	K528	ALOK NAIDU	31,33,040	1.00.000		25,000	-	ana corpas rana		140	14/4	Ů		31,33,640	o the claimants
	Temple	K528	ALOK NAIDU		1,00,000	25,969	25,000									
	Waves															
																61-1
																Claim verified
									11 - d - P d - Cl - Is							based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
4 402				F2 42 002				4 50 000	maintenance fee						50 62 022	submitted by
1,402				52,13,892				1,50,969	and corpus fund	0	No	NA	0	-	50,62,923	0 the claimants
	Temple	K529	VINOTH		1,00,000	25,443	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,403		<u> </u>	<u> </u>	50,86,846		<u> </u>	<u> </u>	1,50,443	and corpus fund	0	No	NA	0	-	49,36,403	0 the claimants
	Temple	K530	V SESHU GOPAL & V		1,00,000	25,968	25,000									
	Waves		S PRASUNA DEVI													
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,404		1]	49,83,297				1,50,968	and corpus fund	0	No	NA	0		48,32,329	0 the claimants
	Temple	K609	B LAKSHMI/V BALU		0		25,000			1						
	Waves		_ DO VII) V DALO		3		25,000			1						
	**uvc3															
		1								1			1			Claim verified
		1								1			1			based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,405		1]	33,47,227		0		25 000	and corpus fund	_	No	NA	^		33,22,227	0 the claimants
			1	33,47,227		U	1	25,000	and corpus fund		No	INA	1 0		33,22,22/	o the claimants

		T						1	1						
	Temple	K610	B LAKSHMI/V BALU		1,00,000		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,406				37,26,410	l	0		1 25 000	and corpus fund	0	No	NA	0	0 36,01,410	
1,400			0.10.110.111.111	37,20,410		<u> </u>	 	1,23,000	ana corpas rana	, ,	140	1473	Ü	30,01,410	o the claimants
	Temple	K616	SUDHIR KUMAR		0										
	Waves		PANIGRAHY												
															Claim verified
					l										based on the
					l				Undelivered Club						documents
									membership,						i.e., APPAC
					l				maintenance fee						submitted by
1,407				45,25,353		0	0	0	and corpus fund	0	No	NA	0	0 45,25,353	
	Temple	K626	Mrs. Meenakshi .M	-, -,	1,00,000	26,089	25,000	_	, ,			+		1, 1,11	
		K020	ivirs. ivieeriaksiii .ivi		1,00,000	20,089	25,000								
	Waves				l										
					İ	1					l				
					l										Claim verified
		1			i	1					1	1			based on the
		1			i	1			Undelivered Club		1	1			documents
		1			i	1			membership,		1				i.e., APPAC
					l				maintenance fee						submitted by
1,408				45,73,066	l			1.51.089	and corpus fund	0	No	NA	0	0 44,21,977	
-,	Temple	K628	B ANEETH KUMAR	,,	0		 	_,,_					-	11,==,011	
		K028	B ANEETH KUIVIAK		U										
	Waves				l										
															Claim verified
					l										based on the
					l				Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,409				43,37,511	l	0	0	0	and corpus fund	0	No	NA	0	0 43,37,511	
,	Temple	K629	S.R.NERUDTHA	-7- 7-	1,00,000	25,442	25,000	_						1,2 ,2	
		K629	S.K.NEKUDI HA		1,00,000	25,442	25,000								
	Waves				l										
					l										
					l										Claim verified
		1			1	4	1								based on the
			l		1	Į.			Undelivered Club						based on the documents
									Undelivered Club membership,						
									membership,						documents i.e., APPAC
1,410				50,06,561				1,50.442	membership, maintenance fee	0	No	NA	0	0 48,56,119	documents i.e., APPAC submitted by
1,410	Tample	K630	MOHAN P MEEDA	50,06,561	1 00 000	25.050	25.000	1,50,442	membership, maintenance fee	0	No	NA	0	0 48,56,119	documents i.e., APPAC submitted by
1,410	Temple	K630	MOHAN R, MEERA	50,06,561	1,00,000	25,968	25,000	1,50,442	membership, maintenance fee	0	No	NA	0	0 48,56,119	documents i.e., APPAC submitted by
1,410	Temple Waves	K630	MOHAN R, MEERA	50,06,561	1,00,000	25,968	25,000	1,50,442	membership, maintenance fee	0	No	NA	0	0 48,56,119	documents i.e., APPAC submitted by
1,410		K630	MOHAN R, MEERA	50,06,561	1,00,000	25,968	25,000	1,50,442	membership, maintenance fee	0	No	NA	0	0 48,56,119	documents i.e., APPAC submitted by the claimants
1,410		K630	MOHAN R, MEERA	50,06,561	1,00,000	25,968	25,000	1,50,442	membership, maintenance fee	0	No	NA	0	0 48,56,119	documents i.e., APPAC submitted by 0 the claimants Claim verified
1,410		K630	MOHAN R, MEERA	50,06,561	1,00,000	25,968	25,000	1,50,442	membership, maintenance fee and corpus fund	0	No	NA	0	0 48,56,119	documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,410		K630	MOHAN R, MEERA	50,06,561	1,00,000	25,968	25,000	1,50,442	membership, maintenance fee	0	No	NA	0	0 48,56,119	documents i.e., APPAC submitted by 0 the claimants Claim verified
1,410		K630	MOHAN R, MEERA	50,06,561	1,00,000	25,968	25,000	1,50,442	membership, maintenance fee and corpus fund	0	No	NA	0	0 48,56,119	documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,410		K630	MOHAN R, MEERA	50,06,561	1,00,000	25,968	25,000	1,50,442	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 48,56,119	documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
		K630	MOHAN R, MEERA		1,00,000	25,968	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,410	Waves			50,06,561 51,85,978		25,968	25,000	1,50,442 1,50,968	membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0 48,56,119 0 50,35,010	documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves	K630	MOHAN R, MEERA S.RAMESH		1,00,000	25,968	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves					25,968	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves					25,968	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves					25,968	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves					25,968	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves					25,968	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves					25,968	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
	Waves					25,968	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Waves					25,968	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0			0		documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by claim verified based on the documents i.e., APPAC submitted by

		Lone				25.000			_	1	ı				
	Temple	K711	J MAHALAKSHMI		1,00,000	26,089	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,413				31,35,928				1.51.089	and corpus fund	0	No	NA	0	0 29,84,839	0 the claimants
	Tomale	K716	MRS. THILLAINAYAKI	. , , .	1,00,000	25,886	25,000	,- ,						-,-,-	
	Temple	K/10			1,00,000	25,880	25,000								
	Waves		& MRS. LAVANYAA												
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,414				44,94,587				1.50.886	and corpus fund	0	No	NA	0	0 43,43,701	0 the claimants
	Temple	K718	DAMODHARAN	,- ,	0	24,916	25,000	,,						-, -, -	
		K/18	DAIVIODHARAN		U	24,910	25,000								
	Waves														
									1						
															Claim verified
		1							İ		1				based on the
		1							Undelivered Club		1				documents
		1							membership,		1				i.e., APPAC
									maintenance fee						submitted by
1,415				41,09,761				49.916	and corpus fund	0	No	NA	0	0 40,59,845	0 the claimants
-,	Tamala	V722	Man Caideri N	,,	0		+	,					-		
	Temple	K722	Mrs. Sridevi N		0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,416				44,13,807		0	0	0	and corpus fund	0	No	NA	0	0 44,13,807	0 the claimants
1,410				44,13,007		Ü			una corpus runa		140	14/3	Ü	44,13,007	o the claimants
	Temple	K728	MOHAMMED RIAZ		0		25,000								
	Waves		ALI S												
															Claim verified
															based on the
		1							Undelivered Club		1				documents
								1	membership,	I					i.e., APPAC
			1	i e	1	I .	1							1	
1,417															
±,⇔±/				47 29 002		0		25 000	maintenance fee	0	No	NΔ	0	0 47.04.002	submitted by
				47,29,002		0		25,000	maintenance fee	0	No	NA	0	0 47,04,002	
	Temple	L101	KARUNANITHI K	47,29,002	1,50,000	0 25,515	25,000	25,000	maintenance fee	0	No	NA	0	0 47,04,002	submitted by
	Temple Waves	L101	KARUNANITHI K	47,29,002	1,50,000		25,000	25,000	maintenance fee	0	No	NA	0	0 47,04,002	submitted by
		L101	KARUNANITHI K	47,29,002	1,50,000		25,000	25,000	maintenance fee	0	No	NA	0	0 47,04,002	submitted by 0 the claimants
		L101	KARUNANITHI K	47,29,002	1,50,000		25,000	25,000	maintenance fee	0	No	NA	0	0 47,04,002	submitted by
		L101	KARUNANITHI K	47,29,002	1,50,000		25,000	25,000	maintenance fee	0	No	NA	0	0 47,04,002	submitted by 0 the claimants
		L101	KARUNANITHI K	47,29,002	1,50,000		25,000	25,000	maintenance fee and corpus fund	0	No	NA	0	0 47,04,002	submitted by 0 the claimants Claim verified based on the
		L101	KARUNANITHI K	47,29,002	1,50,000		25,000	25,000	maintenance fee and corpus fund	0	No	NA	0	0 47,04,002	submitted by 0 the claimants Claim verified based on the documents
		L101	KARUNANITHI K	47,29,002	1,50,000		25,000	25,000	maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 47,04,002	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1 440		L101	KARUNANITHI K		1,50,000		25,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,418	Waves			47,29,002 40,68,151		25,515		25,000 2,00,515	maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0 47,04,002 0 38,67,636	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,418	Waves	L101	RADHIKA VENKATESH		1,50,000		25,000 25,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,418	Waves					25,515			maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,418	Waves		RADHIKA VENKATESH			25,515			maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,418	Waves		RADHIKA VENKATESH			25,515			maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,418	Waves		RADHIKA VENKATESH			25,515			maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified
1,418	Waves		RADHIKA VENKATESH			25,515			undelivered Club membership, maintenance fee and corpus fund				0		claim verified based on the documents i.e., APPAC submitted by the claimants
1,418	Waves		RADHIKA VENKATESH			25,515			Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,418	Waves		RADHIKA VENKATESH			25,515			Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		claim verified based on the documents i.e., APPAC submitted by the claimants
1,418	Waves		RADHIKA VENKATESH			25,515		2,00,515	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0			0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents

		1						1	1		ı	1			1 1
	Temple	L106	NAZER Z		0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
															i.e., APPAC
									membership,						
									maintenance fee						submitted by
1,420				45,90,134		0		25,000	and corpus fund	0	No	NA	0	0 45,65,134	0 the claimants
	Temple	L107	RAJAN JACOB		0	24,979	25,000								
	Waves					,-	.,								

															61-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,421				37,23,768				49 979	and corpus fund	0	No	NA	0	0 36,73,789	0 the claimants
1, 121				37,23,700				13,373	ana corpus rana			1171		50,75,765	o the damants
	Temple	L108	NARAYAN		60,000	25,668	25,000								
	Waves		PANIGRAHI				1					1			
							İ				1	1	1		
							İ				1	1	1		Claim verified
							İ				1	1	1		based on the
							1		Undelivered Club			1			documents
							1					1			
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,422				41,17,131				1,10,668	and corpus fund	0	No	NA	0	0 40,06,463	0 the claimants
	Temple	L109	NALINI VENKATESAN		0	25,762	25,000								
	Waves				_	/									
	waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
4 422				40.00.425				F0.763					_	0 40 45 37	
1,423				40,66,135				50,762	and corpus fund	U	No	NA	U	0 40,15,373	0 the claimants
	Temple	L110	S.P PRABHAKAR		0	25,281	25,000								
	Waves														
															Claim verified
							1					1			based on the
							İ		Undelivered Club		1	1	1		documents
							1		membership,			1			i.e., APPAC
							İ		maintenance fee		1	1	1		submitted by
1,424				30,49,050			1	50,281	and corpus fund	0	No	NA	0	0 29,98,769	0 the claimants
-,	Taur III	1111	CAMIANACANAMARE	,,	1.00.000	25.020	25.000	20,201			+	+	_ <u> </u>	_3,50,703	
	Temple	L111	S.VIJAYASAMUNDEES		1,00,000	25,038	25,000				1	1	1		
	Waves		WARI				İ				1	1	1		
							1					1			
							1					1			Claim verified
							İ				1	1	1		based on the
							1		Undelivered Club			1			documents
			1				İ		membership,		1	1	1		i.e., APPAC
			1		l		1					1			
							1	1	maintenance fee		1	1	1		submitted by
1,425				39,27,114				1,50,038	and corpus fund	0	No	NA	0	0 37,77,076	0 the claimants
1,425	Temple	L112	BALAJI. H	39,27,114	1,00,000	24,512	25,000	1,50,038	and corpus fund	0	No	NA	0	37,77,076	0 the claimants
1,425		L112	BALAJI. H	39,27,114	1,00,000	24,512	25,000	1,50,038	and corpus fund	0	No	NA	0	37,77,076	0 the claimants
1,425	Temple Waves	L112	BALAJI. H	39,27,114	1,00,000	24,512	25,000	1,50,038	and corpus fund	0	No	NA	0	37,77,076	0 the claimants
1,425		L112	BALAJI. H	39,27,114	1,00,000	24,512	25,000	1,50,038	and corpus fund	0	No	NA	0	37,77,076	
1,425		L112	BALAJI. H	39,27,114	1,00,000	24,512	25,000	1,50,038	and corpus fund	0	No	NA	0	3/,//,0/6	Claim verified
1,425		L112	BALAJI. H	39,27,114	1,00,000	24,512	25,000	1,50,038		0	No	NA	0	37,77,076	Claim verified based on the
1,425		L112	BALAJI. H	39,27,114	1,00,000	24,512	25,000	1,50,038	and corpus fund Undelivered Club	0	No	NA	0	37,77,076	Claim verified
1,425		L112	BALAJI. H	39,27,114	1,00,000	24,512	25,000	1,50,038	Undelivered Club	0	No	NA	0	37,77,076	Claim verified based on the documents
1,425		L112	BALAJI. H	39,27,114	1,00,000	24,512	25,000	1,50,038	Undelivered Club membership,	0	No	NA	0	37,77,076	Claim verified based on the documents i.e., APPAC
1,425		L112	BALAJI. H	39,27,114	1,00,000	24,512	25,000		Undelivered Club		No No	NA NA	0	0 37,77,076	Claim verified based on the documents

					1 00 000	24.00		1		1		1		T	
	Temple	L113	VAISHNAVI		1,00,000	24,997	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,427				42,41,782				1,49,997	and corpus fund	0	No	NA	0	0 40,91,785	0 the claimants
	Temple	L201	R LUXMI NARAYANA		0	25,038	25,000		·						
	Waves	LZUI	AMIRTH		U	23,038	25,000								
	vvaves		AIVIINTO												
															61-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,428				38,87,049				50,038	and corpus fund	0	No	NA	0	0 38,37,011	0 the claimants
	Temple	L202	M SHAHJAKHAN		1,00,000	25,444	25,000								
	Waves				_,,,,,,,,	,									

							İ	İ							Claim verified
							İ	İ							based on the
							İ	İ	L						
							1	1	Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,429				42,44,818				1,50,444	and corpus fund	0	No	NA	0	0 40,94,374	0 the claimants
	Temple	L203	KRISHNARAJ S		0		25,000								
	Waves						.,								
															Claim verified
															based on the
									11 - d - P d - Cl - h						
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,430				39,53,050		0		25,000	and corpus fund	0	No	NA	0	0 39,28,050	0 the claimants
	Temple	L204	ABISHEK BASKARAN		0										
	Waves														
															Claim verified
															Claim verified
I									Undolivered Class						based on the
Į.									Undelivered Club						based on the documents
									membership,						based on the documents i.e., APPAC
									membership, maintenance fee						based on the documents i.e., APPAC submitted by
1,431				27,00,225		0	0	0	membership,	0	No	NA	0	0 27,00,225	based on the documents i.e., APPAC
1,431	Temple	L206	PRAKASH	27,00,225	1,00,000	0 25,473	0 25,000	0	membership, maintenance fee	0	No	NA	0	0 27,00,225	based on the documents i.e., APPAC submitted by
1,431	Temple Waves	L206	PRAKASH	27,00,225	1,00,000			0	membership, maintenance fee	0	No	NA	0	0 27,00,225	based on the documents i.e., APPAC submitted by
1,431		L206	PRAKASH	27,00,225	1,00,000			0	membership, maintenance fee	0	No	NA	0	0 27,00,225	based on the documents i.e., APPAC submitted by
1,431		L206	PRAKASH	27,00,225	1,00,000			0	membership, maintenance fee	0	No	NA	0	0 27,00,225	based on the documents i.e., APPAC submitted by 0 the claimants
1,431		L206	PRAKASH	27,00,225	1,00,000			0	membership, maintenance fee	0	No	NA	0	0 27,00,225	based on the documents i.e., APPAC submitted by 0 the claimants
1,431		L206	PRAKASH	27,00,225	1,00,000			0	membership, maintenance fee and corpus fund	0	No	NA	0	0 27,00,225	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,431		L206	PRAKASH	27,00,225	1,00,000			0	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 27,00,225	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,431		L206	PRAKASH	27,00,225	1,00,000			0	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 27,00,225	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		L206	PRAKASH		1,00,000			0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by
1,431	Waves			27,00,225 26,61,324		25,473	25,000	1,50,473	membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0 27,00,225 0 45,10,851	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		L206	PRAKASH KUMARESAN		1,00,000			1,50,473	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by
	Waves					25,473	25,000	1,50,473	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by
	Waves					25,473	25,000	1,50,473	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by
	Waves					25,473	25,000	1,50,473	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by
	Waves					25,473	25,000	1,50,473	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves					25,473	25,000	1,50,473	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 the claimants
	Waves					25,473	25,000	1,50,473	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e. APPAC submitted by 0 the claimants
	Waves					25,473	25,000	1,50,473	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 the claimants
	Waves					25,473	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0			0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e. APPAC submitted by 0 the claimants

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	Temple	L208	MUTHUKKANI L		40,000	25,444	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee	_					submitted by
1,434				42,43,281				90,444	and corpus fund	0	No	NA	0	0 41,52,837	0 the claimants
	Temple	L209	MOHAMED YUSUF		0	25,281	25,000								
	Waves		AKBARU ALI												
															Claim
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,435				40,29,602				50 281	and corpus fund	0	No	NA	0	0 39,79,321	0 the claimants
1,733				40,23,002				30,201	ana corpas rana		140	1473	Ü	33,73,321	o the claimants
	Temple	L214	HARISH		1,00,000	25,038	25,000								
	Waves		VARADHARAJAN												
										1		1			
												1			Claim verified
										1		1			based on the
									Undolivered Club	1		1			
									Undelivered Club	1		1			documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,436				39,18,567				1,50,038	and corpus fund	0	No	NA	0	0 37,68,529	0 the claimants
	Temple	L302	BALAJI N S		0		25,000								
		L302	DALAHING		U		23,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,437				44,10,747		0		25,000	and corpus fund	0	No	NA	0	0 43,85,747	0 the claimants
	Temple	L303	V DURAI MURUGAN		0		25,000								
	Waves														
	waves														
															61-1
															Claim verified
															based on the
									Undelivered Club	1		1			documents
									membership,	1		1			i.e., APPAC
									maintenance fee	1		1			submitted by
1,438				36,31,975		0		25,000		_	No	NA	0	0 36,06,975	0 the claimants
1,438				30,31,373			ļ	23,000	and corpus fulld	U	140	1414	U	50,00,975	o ale cidinalits
	Temple	L305	BALAJI		1,00,000	25,038	25,000			1		1			
	Waves									1		1			
										1		1			
										1		1			Claim verified
									Ī	1		1			based on the
												1			
									Undelivered Club	1		1			documents
									membership,			1			i.e., APPAC
									maintenance fee	1		1			submitted by
1,439				39,63,840				1,50,038	and corpus fund	0	No	NA	0	0 38,13,802	0 the claimants
	Tomple	L306	IRVIN AMARNATH		40,000	25,362	25,000	,		<u> </u>		+		, ,,,,	
	Temple	LOUG	INVIIN AIVIAKINATH		40,000	23,302	23,000			1		1			
	Waves											1			
										1		1			
												1			Claim verified
									Ī	1		1			based on the
									Undelivered Club			1			documents
										1		1			
									membership,			1			i.e., APPAC
			1			1	i	I	maintenance fee	1	I	1	1	1	submitted by
1,440				42,02,767				90,362	and corpus fund	0	No	NA	0	0 41,12,405	0 the claimants

					4 00 000	21.512	0	1	1	1	1			_		
	Temple	L307	DINESH KUMAR		1,00,000	24,512	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,441				44,56,617				1.49.512	and corpus fund	0	No	NA	0	0	43,07,105	0 the claimants
	Temple	L309	SATHISH.M	,,-	40,000	25,650	25,000	, -,-						-	-,-,	
		L309	SATHISH.IVI		40,000	23,030	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,442				46,29,447				90,650	and corpus fund	0	No	NA	0	0	45,38,797	0 the claimants
	Temple	L312	KARTHICK		0	24,512	25,000					1		_		
	Waves	LJIZ	KRISHNAMOORTHY		0	24,312	23,000									
	waves		KRISHINAIVIOUKTHT													
		1				İ					1	1				Claire on the st
																Claim verified
						1										based on the
						1			Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,443				37,69,912				49,512	and corpus fund	0	No	NA	0	0	37,20,400	0 the claimants
	Temple	L313	PREM SHANKAR		1,00,000	24,997	25,000					1		-		
		L313	PRASAD		1,00,000	24,557	23,000									
	Waves		PRASAD													
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,444				41,98,051				1,49,997	and corpus fund	0	No	NA	0	0	40,48,054	0 the claimants
	Temple	L314	KARTHICK		1,00,000	25,038	25,000		·			1		-		
		L314	KRISHNAMOORTHY		1,00,000	23,038	23,000									
	Waves		KRISHIVAIVIOUKTHY													
																Claim verified
																based on the
		1				İ			Undelivered Club		1	1				documents
		1				İ			membership,		1	1				i.e., APPAC
		1				İ			maintenance fee		1	1				submitted by
1,445				43,21,366		1		1,50,038	and corpus fund	0	No	NA	0	0	41,71,328	0 the claimants
	Temple	L315	KUMARESAN		40,000	25,444	25,000	,		1	t			-		
	Waves	L313	CHIDAMBARAKKANN		40,000	23,444	23,000	I	1		1	1				
l	vvaves		LOUDAIVIBAKAKKANN													
			U													
																Claim verified
																based on the
									Undelivered Club							based on the documents
									Undelivered Club membership,							based on the
																based on the documents
1,446				42,50,328				90,444	membership, maintenance fee	0	No	NA	O	0	41.59,884	based on the documents i.e., APPAC submitted by
1,446	Torrela	1403	U	42,50,328	1.00.000	35 444	35.000	90,444	membership,	0	No	NA	0	0	41,59,884	based on the documents i.e., APPAC
1,446	Temple	L402	U NIRUPAMA	42,50,328	1,00,000	25,444	25,000	90,444	membership, maintenance fee	0	No	NA	0	0	41,59,884	based on the documents i.e., APPAC submitted by
1,446	Temple Waves	L402	U	42,50,328	1,00,000	25,444	25,000	90,444	membership, maintenance fee	0	No	NA	0	0	41,59,884	based on the documents i.e., APPAC submitted by
1,446		L402	U NIRUPAMA	42,50,328	1,00,000	25,444	25,000	90,444	membership, maintenance fee	0	No	NA	0	0	41,59,884	based on the documents i.e., APPAC submitted by 0 the claimants
1,446		L402	U NIRUPAMA	42,50,328	1,00,000	25,444	25,000	90,444	membership, maintenance fee	0	No	NA	0	0	41,59,884	based on the documents i.e., APPAC submitted by 0 the claimants
1,446		L402	U NIRUPAMA	42,50,328	1,00,000	25,444	25,000	90,444	membership, maintenance fee	0	No	NA	0	0	41,59,884	based on the documents i.e., APPAC submitted by 0 the claimants
1,446		L402	U NIRUPAMA	42,50,328	1,00,000	25,444	25,000	90,444	membership, maintenance fee	0	No	NA	0	0	41,59,884	based on the documents i.e., APPAC submitted by 0 the claimants
1,446		L402	U NIRUPAMA	42,50,328	1,00,000	25,444	25,000	90,444	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0	41,59,884	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,446		L402	U NIRUPAMA	42,50,328	1,00,000	25,444	25,000	90,444	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0	41,59,884	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,446		L402	U NIRUPAMA	42,50,328 43,24,821	1,00,000	25,444	25,000		membership, maintenance fee and corpus fund Undelivered Club		No	NA NA	0	0	41,59,884 41,74,377	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents

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	Temple	L404	AMIT PAROUHA		0	24,997	25,000							l		
	Waves													l		
														l		
														l		Claim verified
														I		based on the
									Undelivered Club					I		documents
									membership,					I		i.e., APPAC
									maintenance fee					I		submitted by
1,448				38,72,678				49,997	and corpus fund	0	No	NA	0	l	0 38,22,68	0 the claimants
	Temple	L405	HARRY R PATRICK		40,000	25,515	25,000			1	1	1				
	Waves					·								l		
														I		
														I		Claim verified
														I		based on the
									Undelivered Club					l		documents
									membership,					I		i.e., APPAC
									maintenance fee					l		submitted by
1,449				43,17,439				00.515	and corpus fund		No	NA	0	I	0 42,26,92	
1,449				45,17,459				90,313	and corpus rund	- 0	INU	IVA	U		42,20,92	o the claimants
	Temple	L407	SUMITHA		1,00,000	24,870	25,000							I		
	Waves													I		
														I		
														l		Claim verified
		1				İ						1		l		based on the
									Undelivered Club					I		documents
		1				İ			membership,			1		l		i.e., APPAC
									maintenance fee					l		submitted by
1,450				45,51,739				1,49,870	and corpus fund	0	No	NA	0	l	0 44,01,86	0 the claimants
	Temple	L410	S KRISHNANANDH		1,50,000	25,762	25,000					T				
	Waves													I		
														l		
														I		Claim verified
														I		based on the
									Undelivered Club					l		documents
									membership,					I		i.e., APPAC
									maintenance fee					l		submitted by
1,451				46,62,526				2.00.762	and corpus fund	0	No	NA	0	l	0 44,61,76	
-,	Temple	L411	KARTHIKEYAN	,,	1,00,000	24,997	25,000	_,,		+-	+	+	\vdash		.,,,,,,,,	
	Waves	L411	VELAPPAN		1,00,000	24,337	23,000							l		
	vvaves		VELAPPAIN											l		
														l		Claim verified
														I		based on the
									Unadalissasad Clish					l		
		1				İ			Undelivered Club			1		l		documents
		1				İ			membership,			1		l		i.e., APPAC
4 450		1		44.42.042		İ		4 40 000	maintenance fee		J.,			l	20.00.00	submitted by
1,452				41,12,013				1,49,997	and corpus fund	1 0	No	NA	0		0 39,62,01	0 the claimants
	Temple	L412	V. RAMESH KUMAR		1,00,000	25,088	25,000							l	1	
	Waves					1								l	1	
						1								l	1	L
		1				İ						1		l		Claim verified
		1				İ						1		l		based on the
		1				İ			Undelivered Club			1		l		documents
									membership,					l		i.e., APPAC
									maintenance fee					l		submitted by
1,453				45,83,941		1		1,50,088	and corpus fund	0	No	NA	0	l	0 44,33,85	0 the claimants
	Temple	L413	SHASHI BHUSHAN		0		25,000									
	Waves		PRASAD			1								l	1	
						1								l	1	
		1				İ						1		l		Claim verified
		1				İ						1		l		based on the
		1				İ			Undelivered Club			1		l		documents
		1				İ			membership,			1		l		i.e., APPAC
		1							maintenance fee					l		submitted by
						1	1	1		1	1	1			•	7
1,454				35,51,815		0		25.000	and corpus fund	0	No	NA	0	1	0 35,26,81	0 the claimants

	Tanada	L414	M.ANUSUYADEVI		40,000	25,403	25,000			1	1	1	1		1	
	Temple Waves	L414	M.ANUSUYADEVI		40,000	25,403	25,000									
	waves															
																Claim verified
									11 - d - P d - Cl - Is							based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee	_		1	_			submitted by
1,455				45,07,526				90,403	and corpus fund	0	No	NA	0	-	44,17,123	0 the claimants
	Temple	L415	KARTHIKEYAN		1,00,000	25,078	25,000									
	Waves		PITCHAI													
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,456				43,82,694				1,50,078	and corpus fund	0	No	NA	0		42,32,616	0 the claimants
	Temple	L501	K K RATHINAM		40,000	25,403	25,000									
	Waves															
						ĺ										
																Claim verified
																based on the
						1			Undelivered Club	1						documents
						1			membership,	1						i.e., APPAC
									maintenance fee							submitted by
1,457				46,19,597				90.403	and corpus fund	0	No	NA	0		45,29,194	0 the claimants
_,	Temple	L506	JEYALAKSHMI. V	,,	1,00,000	25,473	25,000								10,20,20	
	Waves	L300	JETALAKSTIIVII. V		1,00,000	23,473	23,000									
	waves															
																Claim verified
																based on the
									Undelimend Club							
									Undelivered Club							documents
									membership,							i.e., APPAC
4 450				20.70.404				4 50 473	maintenance fee						27.20.024	submitted by
1,458				38,79,404				1,50,473	and corpus fund	0	No	NA	0	-	37,28,931	0 the claimants
	Temple	L507	T.R.HEMANTH		40,000	25,870	25,000									
	Waves															
																Claim verified
																based on the
						ĺ			Undelivered Club							documents
						1			membership,	1						i.e., APPAC
						ĺ			maintenance fee							submitted by
1,459		<u> </u>	<u> </u>	42,75,316		<u> </u>	<u> </u>	90,870	and corpus fund	0	No	NA	0	-	41,84,446	0 the claimants
	Temple	L509	VIJAY PANIDAS A		1,00,000	25,281	25,000									
	Waves					ĺ										
						1				1						
		1				İ				1		1	1			Claim verified
		1				İ				1		1	1			based on the
		1				İ			Undelivered Club	1		1	1			documents
		1				İ			membership,	1		1	1			i.e., APPAC
		1				İ			maintenance fee	1		1	1			submitted by
1,460				41,61,160		ĺ		1,50,281		0	No	NA	0		40,10,879	0 the claimants
	Temple	L512	JEYALAKSHMI. V		1,00,000	24,979	25,000		 		 	 			, ,,,	
	Waves	-512	JETALAKSITIVII. V		1,00,000	27,575	23,000									
	vvavc5					ĺ										
						ĺ										Claim verified
		1				İ				1		1	1			based on the
		1				İ			Undelivered Club	1		1	1			documents
		1				İ				1		1	1			i.e., APPAC
		1				İ			membership,	1		1	1			
1,461				39,87,426		ĺ		1 40 070	maintenance fee and corpus fund	_	No	NA	_		38,37,447	submitted by 0 the claimants
1,401		1	1	33,07,420		I	1	1,49,979	and corpus fund	0	No	IVA	U	,	38,37,447	o uie ciaimants

- 1	Townste	1542	CDEENIN/AC C		^	24.007	25.000	1	T	1		1	1		1	1
	Temple	L513	SREENIVAS. S		0	24,997	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,462				38,73,556				49,997	and corpus fund	0	No	NA	0	0	38,23,559	0 the claimants
-	Temple	L514	AMAR JYOTI BARUAH		0		25,000		· ·			1				
	Waves	LJ14	AWAKTOTTBAKOATT		0		23,000									
	vvaves															
																61-1
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,463				38,99,680		0		25,000	and corpus fund	0	No	NA	0	0	38,74,680	0 the claimants
	Temple	L515	A S T ALAGHUVEL		0	25,556	25,000									
	Waves					,										

			j J					İ	İ	1						Claim verified
			j J					İ	İ	1						based on the
			j J					İ		1						
								ĺ	Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,464				35,59,612				50,556	and corpus fund	0	No	NA	0	0	35,09,056	0 the claimants
	Temple	L601	VIJAYA KANNAN		1,00,000	25,038	25,000									
	Waves				,,	-,	.,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,465				43,14,729				1,50,038	and corpus fund	0	No	NA	0	0	41,64,691	0 the claimants
	Temple	L603	NAGARAJAN SRI		0	24,979	25,000									
	Waves		KRISHNAN			,	· ·									
																Claim verified
																based on the
									Hadalinaaad Club							
			j J					İ	Undelivered Club	1						documents
			j J					İ	membership,	1						i.e., APPAC
			j J					İ	maintenance fee	1						submitted by
1,466				36,15,686				49,979	and corpus fund	0	No	NA	0	 0	35,65,707	0 the claimants
	Temple	L606	N LAKSHMINARAYAN		0	24,997	25,000					1				
						24,337	23,000									
	Waves					24,557	23,000									
	Waves					24,557	23,000									
	Waves					24,337	23,000									Claim verified
	Waves					24,557	23,000									Claim verified
	Waves					24,557	23,000		Undalivered Club							based on the
	Waves					24,557	23,000		Undelivered Club							based on the documents
	Waves					24,337	23,000		membership,							based on the documents i.e., APPAC
	Waves					24,337	23,000		membership, maintenance fee							based on the documents i.e., APPAC submitted by
1,467				42,86,935				49,997	membership, maintenance fee	0	No	NA	0	0	42,36,938	based on the documents i.e., APPAC
1,467	Temple	L607	RAVISHANKAR S	42,86,935	1,00,000	24,537	25,000	49,997	membership, maintenance fee	0	No	NA	0	0	42,36,938	based on the documents i.e., APPAC submitted by
1,467			RAVISHANKAR S	42,86,935	1,00,000			49,997	membership, maintenance fee	0	No	NA	0	0	42,36,938	based on the documents i.e., APPAC submitted by
1,467	Temple		ravishankar s	42,86,935	1,00,000			49,997	membership, maintenance fee	0	No	NA	0	0	42,36,938	based on the documents i.e., APPAC submitted by
1,467	Temple		RAVISHANKAR S	42,86,935	1,00,000			49,997	membership, maintenance fee	0	No	NA	0	0	42,36,938	based on the documents i.e., APPAC submitted by
1,467	Temple		RAVISHANKAR S	42,86,935	1,00,000			49,997	membership, maintenance fee	0	No	NA	0	0	42,36,938	based on the documents i.e., APPAC submitted by 0 the claimants
1,467	Temple		RAVISHANKAR S	42,86,935	1,00,000			49,997	membership, maintenance fee and corpus fund	0	No	NA	0	0	42,36,938	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,467	Temple		RAVISHANKAR S	42,86,935	1,00,000			49,997	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0	42,36,938	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,467	Temple		RAVISHANKAR S	42,86,935	1,00,000			49,997	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0	42,36,938	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,467	Temple		RAVISHANKAR S	42,86,935 43,09,302	1,00,000				membership, maintenance fee and corpus fund Undelivered Club		No No	NA NA	0	0	42,36,938 41,59,790	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents

		1				0.5.004			ı	1	1	1		_	
	Temple	L610	S. KARTHIKEYAN		1,00,000	25,281	25,000								
	Waves														
															61-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,469				41,10,220				1,50,281	and corpus fund	0	No	NA	0	39,59,939	0 the claimants
	Temple	L614	GAYATRISURESH		1,00,000	25,403	25,000								
	Waves				_,_,_,	,									
	vvavcs														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,470				45,60,842				1,50,403	and corpus fund	0	No	NA	0	44,10,439	0 the claimants
	Temple	L702	MOHAMED GAZZALI		0		25,000								
	Waves														
									1						Claim verified
															based on the
		1]						Undelivered Club						documents
									membership,						i.e., APPAC
						_			maintenance fee				_		submitted by
1,471				35,88,275		0		25,000	and corpus fund	0	No	NA	0	35,63,275	0 the claimants
	Temple	L706	NEERAJ JAISWAL		0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
=-									maintenance fee						submitted by
1,472				41,81,511		0		25,000	and corpus fund	0	No	NA	0	41,56,511	0 the claimants
	Temple	M132	Janmejaya Tripathy		1,50,000	22,644	25,000								
	Waves		& Sasmita Tripathy												
															Claim verified
									Undelivered Club						based on the
									Undelivered Club						based on the documents
									membership,						based on the documents i.e., APPAC
1 472				2 97 469				1 07 544	membership, maintenance fee	0	No	NΑ	0.	00 025	based on the documents i.e., APPAC submitted by
1,473				2,97,469				1,97,644	membership, maintenance fee	0	No	NA	0	99,825	based on the documents i.e., APPAC
1,473	Temple	M137	K Senthil Kumar	2,97,469	1,00,000	25,000	25,000	1,97,644	membership, maintenance fee	0	No	NA	0	0 99,825	based on the documents i.e., APPAC submitted by
1,473	Temple Waves	M137	K Senthil Kumar	2,97,469	1,00,000	25,000	25,000	1,97,644	membership, maintenance fee	0	No	NA	0	99,825	based on the documents i.e., APPAC submitted by
1,473		M137	K Senthil Kumar	2,97,469	1,00,000	25,000	25,000	1,97,644	membership, maintenance fee	0	No	NA	0	99,825	based on the documents i.e., APPAC submitted by 0 the claimants
1,473		M137	K Senthil Kumar	2,97,469	1,00,000	25,000	25,000	1,97,644	membership, maintenance fee	0	No	NA	0	99,825	based on the documents i.e., APPAC submitted by 0 the claimants
1,473		M137	K Senthil Kumar	2,97,469	1,00,000	25,000	25,000	1,97,644	membership, maintenance fee	0	No	NA	0	99,825	based on the documents i.e., APPAC submitted by 0 the claimants
1,473		M137	K Senthil Kumar	2,97,469	1,00,000	25,000	25,000	1,97,644	membership, maintenance fee and corpus fund	0	No	NA	0	99,825	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,473		M137	K Senthil Kumar	2,97,469	1,00,000	25,000	25,000	1,97,644	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	99,825	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,473		M137	K Senthil Kumar	2,97,469	1,00,000	25,000	25,000	1,97,644	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	99,825	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		M137	K Senthil Kumar		1,00,000	25,000	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,473	Waves			2,97,469 1,58,161		25,000		1,97,644 1,50,000	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee		No No	NA NA	0	99,825 0 8,161	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Waves	M137	K Senthil Kumar P Satish Kumar		1,00,000	25,000	25,000 25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves					25,000			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves					25,000			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves					25,000			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves					25,000			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves					25,000			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves					25,000			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves					25,000			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 10 the claimants
	Waves					25,000		1,50,000	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0			0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e. APPAC submitted by 0 the claimants

	Tanada	M207	Dinakar		1,00,000	25,000	25,000	ı		1		1	1		T	
	Temple Waves	IVI207	Dinakar		1,00,000	25,000	25,000									
	waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee	_		1	_			submitted by
1,476				27,91,632				1,50,000	and corpus fund	0	No	NA	0		26,41,632	0 the claimants
	Temple	M225														
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Soumya Maheshwari						maintenance fee							submitted by
1,477			& Aneesh Y	23,68,468	1,00,000	0	0	1,00,000	and corpus fund	0	No	NA	0		22,68,468	0 the claimants
	Temple	M239	Vinodhini P		1,00,000	22,464	50,000									
	Waves															
																Claim verified
								1	ĺ	1						based on the
								ĺ	Undelivered Club							documents
								1	membership,	1						i.e., APPAC
									maintenance fee							submitted by
1,478				1,92,585				1.72.464	and corpus fund	0	No	NA	0		20,121	0 the claimants
1,170	Temple	M249	S Sundaramoorthy	1,52,505	1,00,000	26,089	25,000	1,72,101	and corpus rand				Ŭ		20,121	o the damants
		IVI249	5 Sundaramourthy		1,00,000	20,089	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee			l				submitted by
1,479				43,61,051				1,51,089	and corpus fund	0	No	NA	0		42,09,962	0 the claimants
	Temple	M349	Suryakumar		0		25,000									
	Waves		Wuppalapati													
																Claim verified
																based on the
									Undelivered Club							documents
								ĺ	membership,							i.e., APPAC
								1	maintenance fee	1						submitted by
1,480				1,28,031		0		25,000	and corpus fund	0	No	NA	0		1,03,031	0 the claimants
1	Temple	M410			0											
	Waves							ĺ	1							
								İ	İ	1		1	1			
								ĺ	1							Claim verified
								ĺ	1							based on the
								İ	Undelivered Club	1		1	1			documents
								ĺ	membership,							i.e., APPAC
								İ	maintenance fee	1		1	1			submitted by
1,481			P Ravi	21,976		0	0	0	and corpus fund	0	No	NA	0		21,976	0 the claimants
,	Temple	M744	C. Ravichandran	VC: #	0	22,768	25,000		,	 		+ -				
	Waves	101744	C. Naviciidiiuidii		U	22,700	23,000	ĺ	1							
	vvaves							İ	İ	1		1	1			
								İ	İ	1		1	1			Claim verified
I						1	1	1	I	1	ı	1	1	ı	1	Ciaim verified
																based on the
									Undelivered Club							based on the documents
									membership,							based on the documents i.e., APPAC
1,482				1,25,411						_	No	NA	_		77,643	based on the documents

	Tamala	64.00		Ī	4.50.000	20.050	25.000	1			1	1		1	ı
	Temple Waves	C102			1,50,000	36,850	25,000								
	vvaves														
	l														
	l														Claim verified
	l														based on the
	l								Undelivered Club						documents
	l								membership,						i.e., APPAC
	l								maintenance fee						submitted by
1,483	l		Mr. SYED KASIM H	83,27,826				2,11,850	and corpus fund	0	No	NA	0	0 81,15,976	0 the claimants
	Temple	C106			1,50,000	30,641	25,000								
	Waves	0100			1,00,000	00,011	20,000								
	i														Claim verified
	i														based on the
	i														
	i								Undelivered Club						documents
	i								membership,						i.e., APPAC
	l								maintenance fee						submitted by
1,484	L		Mr. SRINIVASAN R	81,81,502				2,05,641	and corpus fund	0	No	NA	0	0 79,75,861	0 the claimants
	Temple	C107			1,25,000	35,029	25,000								
	Waves														
	1														
	i														Claim verified
	l														based on the
	1								Undelivered Club		1				documents
	l														
	l								membership,						i.e., APPAC
	l		Mr. PRASANNA						maintenance fee				_		submitted by
1,485			RAGAVENDRAN J	75,46,230				1,85,029	and corpus fund	0	No	NA	0	0 73,61,201	0 the claimants
	Temple	C114			1,25,000	34,301	25,000								
	Waves														
	l														
	l														Claim verified
	l														based on the
	l								Undelivered Club						documents
	i								membership,						
	l														
4 400			Mare DILCHAD												i.e., APPAC
1,486	!		Mrs. DILSHAD	64.02.442				4.04.204	maintenance fee				0	50 40 440	submitted by
			Mrs. DILSHAD BEGUM	61,03,443				1,84,301		0	No	NA	0	0 59,19,142	
	Temple	C204		61,03,443	1,50,000	36,769	25,000	1,84,301	maintenance fee	0	No	NA	0	0 59,19,142	submitted by
	Temple Waves	C204		61,03,443	1,50,000	36,769	25,000	1,84,301	maintenance fee	0	No	NA	0	0 59,19,142	submitted by
		C204		61,03,443	1,50,000	36,769	25,000	1,84,301	maintenance fee	0	No	NA	0	0 59,19,142	submitted by
		C204		61,03,443	1,50,000	36,769	25,000	1,84,301	maintenance fee	0	No	NA	0	0 59,19,142	submitted by
		C204		61,03,443	1,50,000	36,769	25,000	1,84,301	maintenance fee	0	No	NA	0	0 59,19,142	submitted by 0 the claimants Claim verified
		C204		61,03,443	1,50,000	36,769	25,000	1,84,301	maintenance fee and corpus fund	0	No	NA	0	0 59,19,142	submitted by 0 the claimants Claim verified based on the
		C204		61,03,443	1,50,000	36,769	25,000	1,84,301	maintenance fee and corpus fund	0	No	NA	0	0 59,19,142	submitted by 0 the claimants Claim verified based on the documents
		C204	BEGUM	61,03,443	1,50,000	36,769	25,000	1,84,301	maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 59,19,142	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1 407		C204	BEGUM Mr. MOHAMMED		1,50,000	36,769	25,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,487	Waves		BEGUM	61,03,443 77,51,253					maintenance fee and corpus fund Undelivered Club membership, maintenance fee		No No	NA NA	0	0 59,19,142 0 75,39,484	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,487	Waves	C204	BEGUM Mr. MOHAMMED		1,50,000	36,769 36,768	25,000 25,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,487	Waves		BEGUM Mr. MOHAMMED						maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,487	Waves		BEGUM Mr. MOHAMMED						maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,487	Waves		BEGUM Mr. MOHAMMED						maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,487	Waves		BEGUM Mr. MOHAMMED						maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,487	Waves		BEGUM Mr. MOHAMMED						maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,487	Waves		BEGUM Mr. MOHAMMED						undelivered Club membership, maintenance fee and corpus fund				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,487	Waves		BEGUM Mr. MOHAMMED						maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Waves		Mr. MOHAMMED LAAYEQHULLAH R	77,51,253				2,11,769	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 75,39,484	claim verified based on the documents i.e., APPAC submitted based on the documents i.e., action of the claimants
1,487	Temple Waves	C206	BEGUM Mr. MOHAMMED		1,50,000	36,768	25,000		undelivered Club membership, maintenance fee and corpus fund	0			0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Waves Temple Waves		Mr. MOHAMMED LAAYEQHULLAH R	77,51,253				2,11,769	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 75,39,484	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by documents i.e., APPAC submitted by
	Temple Waves	C206	Mr. MOHAMMED LAAYEQHULLAH R	77,51,253	1,50,000	36,768	25,000	2,11,769	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 75,39,484	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by documents i.e., APPAC submitted by
	Waves Temple Waves	C206	Mr. MOHAMMED LAAYEQHULLAH R	77,51,253	1,50,000	36,768	25,000	2,11,769	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 75,39,484	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves Temple Waves	C206	Mr. MOHAMMED LAAYEQHULLAH R	77,51,253	1,50,000	36,768	25,000	2,11,769	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 75,39,484	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by documents i.e., APPAC submitted by
	Waves Temple Waves	C206	Mr. MOHAMMED LAAYEQHULLAH R	77,51,253	1,50,000	36,768	25,000	2,11,769	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 75,39,484	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves Temple Waves	C206	Mr. MOHAMMED LAAYEQHULLAH R	77,51,253	1,50,000	36,768	25,000	2,11,769	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 75,39,484	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves Temple Waves	C206	Mr. MOHAMMED LAAYEQHULLAH R	77,51,253	1,50,000	36,768	25,000	2,11,769	maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 75,39,484	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves Temple Waves	C206	Mr. MOHAMMED LAAYEQHULLAH R	77,51,253	1,50,000	36,768	25,000	2,11,769	maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 75,39,484	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 the claimants Claim verified based on the documents i.e., APPAC submitted by 2 the claimants Claim verified based on the documents i.e., APPAC submitted by 3 the claimants
	Temple Waves Temple Waves	C206	Mr. MOHAMMED LAAYEQHULLAH R	77,51,253	1,50,000	36,768	25,000	2,11,769 2,11,768	maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 75,39,484	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

	Temple	C210			1,25,000	34,342	25,000		I	ı	1	1	1	1	
	Waves	C210			1,25,000	34,342	25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
			Mr.						membership,						i.e., APPAC
			PRAKASHKRISHNAN						maintenance fee						submitted by
1,490			U	73,98,187				1,84,342	and corpus fund	0	No	NA	0	0 72,13,845	0 the claimants
	Temple	C213			0	36,115	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. MAHESWARAN.						maintenance fee						submitted by
1,491			В	67,52,197				61,115	and corpus fund	0	No	NA	0	0 66,91,082	0 the claimants
	Temple	C302			1,50,000	30,708	25,000	,	·			1			
	Waves	C302			1,00,000	00,700	20,000								
	114100														
															Claim verified
	İ]										based on the
	ĺ				1				Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee	_					submitted by
1,492			Mr. RAJAGURU V	82,89,919				2,05,708	and corpus fund	0	No	NA	0	0 80,84,211	0 the claimants
	Temple	C306			0	37,468	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						
1,493			Mr. JAYAPRAKASH. M												submitted by
	Temple			61,00,205				62,468		0	No	NA	0	0 60,37,737	
		C307	IVII. JATAFRARASTI. IVI	61,00,205	1 25 000	35 029	25 000	62,468	and corpus fund	0	No	NA	0	0 60,37,737	submitted by 0 the claimants
	Waves	C307	IVII. JATAFRAKASII. IVI	61,00,205	1,25,000	35,029	25,000	62,468		0	No	NA	0	0 60,37,737	
	Waves	C307	WILLIAMASH. W	61,00,205	1,25,000	35,029	25,000	62,468		0	No	NA	0	0 60,37,737	
	Waves	C307	WIL JATAT NAKASTI. W	61,00,205	1,25,000	35,029	25,000	62,468		0	No	NA	0	0 60,37,737	0 the claimants
	Waves	C307	WIL JATAT NAKASTI. W	61,00,205	1,25,000	35,029	25,000	62,468		0	No	NA	0	0 60,37,737	0 the claimants Claim verified
	Waves	C307	WI. JATAFNANAJI. W	61,00,205	1,25,000	35,029	25,000	62,468	and corpus fund	0	No	NA	0	0 60,37,737	0 the claimants Claim verified based on the
	Waves	C307		61,00,205	1,25,000	35,029	25,000	62,468	and corpus fund Undelivered Club	0	No	NA	0	0 60,37,737	0 the claimants Claim verified based on the documents
	Waves	C307	Mrs.	61,00,205	1,25,000	35,029	25,000	62,468	undelivered Club membership,	0	No	NA	0	0 60,37,737	O the claimants Claim verified based on the documents i.e., APPAC
4	Waves	C307			1,25,000	35,029	25,000		undelivered Club membership, maintenance fee				0		O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,494			Mrs.	61,00,205 68,72,017					undelivered Club membership, maintenance fee		No No	NA NA	0	0 60,37,737 0 66,86,988	O the claimants Claim verified based on the documents i.e., APPAC
1,494	Temple	C307	Mrs.		1,25,000 1,75,000	35,029 35,737	25,000 25,000		undelivered Club membership, maintenance fee				0		O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,494			Mrs.						undelivered Club membership, maintenance fee				0		O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,494	Temple		Mrs.						undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,494	Temple		Mrs.						undelivered Club membership, maintenance fee				0		O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,494	Temple		Mrs.						Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,494	Temple		Mrs.						undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,494	Temple		Mrs.						Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,494	Temple		Mrs.						Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,494	Temple		Mrs.						Undelivered Club membership, maintenance fee and corpus fund	0			0		Claim verified based on the documents i.e., APPAC Claim verified by the claimants Claim verified by the claimants
	Temple Waves	C309	Mrs. MEERAMUTHUKUMA R	68,72,017	1,75,000	35,737	25,000	1,85,029	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 66,86,988	Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by South the documents i.e., APPAC submitted by South the documents i.e., APPAC submitted by
	Temple Waves		Mrs. MEERAMUTHUKUMA R	68,72,017				1,85,029	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 66,86,988	Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by South the documents i.e., APPAC submitted by South the documents i.e., APPAC submitted by
	Temple Waves	C309	Mrs. MEERAMUTHUKUMA R	68,72,017	1,75,000	35,737	25,000	1,85,029	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 66,86,988	Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by South the documents i.e., APPAC submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted
	Temple Waves	C309	Mrs. MEERAMUTHUKUMA R	68,72,017	1,75,000	35,737	25,000	1,85,029	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 66,86,988	Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e., APPAC submitted by the claimants claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	C309	Mrs. MEERAMUTHUKUMA R	68,72,017	1,75,000	35,737	25,000	1,85,029	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 66,86,988	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	C309	Mrs. MEERAMUTHUKUMA R	68,72,017	1,75,000	35,737	25,000	1,85,029	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 66,86,988	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	C309	Mrs. MEERAMUTHUKUMA R	68,72,017	1,75,000	35,737	25,000	1,85,029	undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 66,86,988	Claim verified based on the documents i.e., APPAC submitted by the claimants i.e., APPAC submitted based on the documents i.e., APPAC submitted by the claimants i.e., APPAC submitted by the claimants
	Temple Waves	C309	Mrs. MEERAMUTHUKUMA R Mrs. SANGEETHA R	68,72,017	1,75,000	35,737	25,000	1,85,029	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 66,86,988	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	C309	Mrs. MEERAMUTHUKUMA R	68,72,017	1,75,000	35,737	25,000	1,85,029 2,35,737	undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 66,86,988	Claim verified based on the documents i.e., APPAC submitted by the claimants i.e., APPAC submitted based on the documents i.e., APPAC submitted by the claimants i.e., APPAC submitted by the claimants

	T	0010			1.05.000	04.004	05.000	1	1	ı				1	1
	Temple Waves	C312			1,25,000	34,301	25,000								
1,497		624.4	Mrs. PREMA V	71,03,289	4.07.000	24.204	07.000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 69,18,988	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	C314			1,25,000	34,301	25,000								
1,498			Mr. VARUN KUMAR P	73,34,789				1,84,301	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	D 71,50,488	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	C315			0	36,273	25,000								
1,499	vvaves		Mrs. Nagalakshmi Jaganathan	35,37,445				61,273	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 34,76,172	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	C402		_	1,50,000	37,387	25,000								
1,500	-		Miss. NIVEDHA KALIAPERUMAL	79,32,569			07.000	2,12,387	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 77,20,182	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,501	Temple Waves	C407	Mr. VALLIAPPAN. R M	52,89,034	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 52,64,034	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple	C410			0										
1,502	Waves		mr. Koodathil Murikoli rajesh Kumar	67,62,688		0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	D 67,62,688	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	C412			1,25,000										
1,503	vvaves		Mr. ANAND. S	69,02,615		0	0	1,25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 67,77,615	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

	Temple	C414			1,25,000	28,584	25,000			1	T .	1			
	Waves	C414			1,20,000	20,004	20,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
4 504			Mr. SHESHANK	72 22 000				4 70 504	maintenance fee					74.45.4	submitted by
1,504			SHARMA	73,23,986	_			1,78,584	and corpus fund	U	No	NA	0	0 71,45,4	0 the claimants
	Temple Waves	C417			0										
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. ALLEN						maintenance fee						submitted by
1,505			RICHARDSON PAUL	72,65,620		0	0	0	and corpus fund	0	No	NA	0	0 72,65,6	0 the claimants
	Temple	C501			1,50,000										
	Waves														
		1							ĺ		1	1			
									ĺ						Claim verified
		1							ĺ		1	1			based on the
									Undelivered Club						documents
									membership,			1			i.e., APPAC
			Mr. KARUNANITHI P				_		maintenance fee	_		l	_		submitted by
1,506			V	89,75,839		0	0	1,50,000	and corpus fund	0	No	NA	0	0 88,25,8	9 0 the claimants
	Temple	C503			0	35,029	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. JAGADEESH						maintenance fee						submitted by
1,507			KUMAR T	64,99,927				60,029	and corpus fund	C	No	NA	0	0 64,39,8	
	Temple	C505			1,25,000	35,696	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
1,508		1	Mrs. MANJULA. S	67,80,164				1,85,696	maintenance fee and corpus fund			NA	_	0 65,94,4	submitted by 0 the claimants
1,508	T 1		IVITS. IVIANJULA. S	67,80,164	4.05.000	05.000	05.000	1,85,090	and corpus rund	U	No	INA	U	0 05,94,4	os U the claimants
	Temple Waves	C507			1,25,000	35,029	25,000		1			1			
	vvaves														
									ĺ						Claim verified
		1							ĺ			1			based on the
		1							Undelivered Club			1			documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,509			Mr. MOHAN RAJ. J	66,02,232				1,85,029		0	No	NA	0	0 64,17,2	
	Temple	C508			0						1	1			
	Waves	1							ĺ			1			
		1							ĺ			1			
		1							ĺ			1			Claim verified
		1							ĺ			1			based on the
		1			i l		1		Undelivered Club		1		1		documents
					1										
									membership,						i.e., APPAC
1,510			Mr. MURUGESAN N	50,66,323		0	0		membership, maintenance fee and corpus fund		No	NA		0 50,66,3:	submitted by

	Temple	C511			0	36,273	25,000		1			1		1	
	Waves	CJII			· ·	30,273	23,000								
1,511			Mr. GANESH RAMASESHAN	60,68,153				61,273	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	o 60,06,880	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple	C513			0										
1,512	Waves	C515	Mr. JIDENDRAN. K S	72,60,157		0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	72,60,157	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	C515			0										
1,513			Mr. MANORANJAN KUMAR	50,87,224		0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	o 50,87,224	Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves	C601			0										
1,514			Mrs. PRIYA RADHAKRISHNAN	59,56,146		0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	D 59,56,146	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,515	Temple Waves	C603	Mr. DEVENDRAN S	49,93,593	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0) 49,68,593	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple	C611			0										
1,516	Waves		Miss. SMITHA CHANDRAN	54,72,058		0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	54,72,058	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,517	Temple Waves	C614	Mrs. Karpaga Lakshmi	53,84,140	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	53,59,140	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

	Temple	C615	1		0	36,273	25,000	ı	ſ		1	1	1	1	1 1
	Waves	C013			U	30,273	25,000								

															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,518			Mr. KARTHIK. R	52,55,320				61 273	and corpus fund	0	No	NA	0	0 51,94,04	
1,510	Temple	C701		32,33,320	0		25,000	01,273	ana corpus rana		110		Ü	32,31,01	o the diametra
	Waves	C/01			U		25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
			Mrs. CHAITANYA						membership,						i.e., APPAC
			PHANI						maintenance fee						submitted by
1,519			BOGGAVARAPU	54,42,364		0		25 000	and corpus fund	0	No	NA	0	0 54,17,36	
1,519			BUGGAVARAPU	34,42,304		U		25,000	and corpus rund	U	INO	IVA	U	0 34,17,30	4 Utile claimants
	Temple	C703			0		25,000								
	Waves														
					ĺ										61-1
		1			1										Claim verified
		1			1				L						based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. Mohan B						maintenance fee						submitted by
1,520			Govindarajan	36,45,182		0		25,000	and corpus fund	0	No	NA	0	0 36,20,18	2 0 the claimants
	Temple	C704			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,521			Mr. RANGARAJAN S	57,22,032		0	0	0	and corpus fund	0	No	NA	0	0 57,22,03	2 0 the claimants
	Temple	C706			0		25,000								
	Waves														
															Claim verified
															based on the
					ĺ				Undelivered Club						documents
					ĺ				membership,						i.e., APPAC
					ĺ				maintenance fee						submitted by
1,522		1	Mr. RAMKUMAR. S	57,11,530	1	0		25,000	and corpus fund	0	No	NA	0	0 56,86,53	
	Temple	C708			0						1				
	Waves				1										
		1			1										
					ĺ										Claim verified
					ĺ										based on the
					ĺ				Undelivered Club						documents
	1	1			ĺ				membership,				1		i.e., APPAC
					ĺ				maintenance fee						submitted by
					ĺ	0	0	n	and corpus fund	0	No	NA	n	0 63,59,77	
1.523			Mr. MURALI V	63.59.777			ľ	ű	co.pas.ana	-			Ŭ	- 33,33,11	o the diaminants
1,523		C711	Mr. MURALI V	63,59,777	0		25 000								
1,523	Temple	C711	Mr. MURALI V	63,59,777	0	Ů	25,000								
1,523		C711	Mr. MURALI V	63,59,777	0		25,000								
1,523	Temple	C711	Mr. MURALI V	63,59,777	0		25,000								Claim varified
1,523	Temple	C711	Mr. MURALI V	63,59,777	0		25,000								Claim verified
1,523	Temple	C711	Mr. MURALI V	63,59,777	0		25,000		Undalivered Club						based on the
1,523	Temple	C711	Mr. MURALI V	63,59,777	0		25,000		Undelivered Club						based on the documents
1,523	Temple	C711		63,59,777	0		25,000		membership,						based on the documents i.e., APPAC
1,523	Temple Waves	C711	Mr. MURALI V Mrs. Arivukkannu.	63,59,777 50,25,121	0	0	25,000	25 000			No	NA	0	0 50,00,12	based on the documents i.e., APPAC submitted by

	Temple	C712			0					1	T .	1			
	Waves	C/12			· ·										
															Claim verified
															based on the
									Undelivered Club						documents
									membership, maintenance fee						i.e., APPAC submitted by
1,525			Mr. GANESH S	71,30,495		0	0	0	and corpus fund		No	NA	0	0 71,30,495	0 the claimants
1,525	Temple	C714	11111 O/ 111E311 3	7 2,50, 155	0				and corpus runa		110	100	Ü	7 2,50,155	o are communes
	Waves	C/14			· ·										
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
1,526			Mr. KAISER FRANCIS	78,02,725		0	0		maintenance fee and corpus fund		No	NA	0	0 78,02,725	submitted by 0 the claimants
1,520	Tamala	D404	IVII. KAISEN FRANCIS	76,02,723	1,50,000	36,769	25,000	U	and corpus rund		INO	IVA	U	76,02,723	U the claimants
	Temple Waves	D101			1,50,000	36,769	25,000								

															Claim verified
															based on the
		1							Undelivered Club			1			documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,527	_		Mr. DEEPAK D	73,36,337				2,11,769	and corpus fund	C	No	NA	0	0 71,24,568	0 the claimants
	Temple	D102			1,50,000	30,843	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. GANAPATHI						maintenance fee						submitted by
1,528			SUBRAMANIAN V L	77,60,700				2,05,843	and corpus fund	C	No	NA	0	0 75,54,857	0 the claimants
	Temple	D103			1,50,000	36,728	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
		1							membership,			1			i.e., APPAC
									maintenance fee						submitted by
1,529			Mrs. JAMUNARANI B	72,25,615				2,11,728	and corpus fund	0	No	NA	0	 0 70,13,887	0 the claimants
	Temple	D104			1,25,000	35,555	25,000								
	Waves											1			
		1										1			Claims on CC - 4
															Claim verified based on the
		1							Undelivered Club			1			documents
		1							membership,			1			i.e., APPAC
			Mr. Radhakrishnan						maintenance fee						submitted by
1,530		1	chandran	72,30,791				1,85,555		0	No	NA	0	0 70,45,236	0 the claimants
	Temple	D105			1,25,000	28,719	25,000				1	1			
	Waves	1										1			
		1										1			
															Claim verified
		1							Hadalina : 4 Cl			1			based on the
		1							Undelivered Club membership,			1			documents i.e., APPAC
									maintenance fee						submitted by
1,531		1	Mrs. MEERA R	71,33,804				1,78.719	and corpus fund	0	No	NA	0	0 69,55,085	0 the claimants
,551	1			,,,				1,, 0,, 15				1		03,03,000	2 2.10 0.0111.01103

	Tamala	D407		Г	4.05.000	24 204	25.000	Ī	ſ	ı		1				
	Temple Waves	D107			1,25,000	34,301	25,000									
	vvaves															
	l															
	l															Claim verified
	l															based on the
	ı								Undelivered Club							documents
	ı								membership,							i.e., APPAC
	l		Mr. KARTHICK						maintenance fee							submitted by
1,532	l		PANCHATCHARAM	73,62,804				1,84,301	and corpus fund	0	No	NA	0	0	71,78,503	0 the claimants
	Temple	D111			1,25,000	28,584	25,000		-							
	Waves	DIII			1,20,000	20,004	20,000									

	ı															Claim verified
	l															
	l															based on the
	ı								Undelivered Club							documents
	ı								membership,							i.e., APPAC
	l		Miss. BRINDHA						maintenance fee							submitted by
1,533	l		MOHAN	69,13,952				1,78,584	and corpus fund	0	No	NA	0	0	67,35,368	0 the claimants
	Temple	D113			1,50,000	36,769	25,000									
	Waves				, , , , , , ,											
	ı															
	ł										l					Claim verified
	ł										l					based on the
	ł								Hadalinasad Cl. I		l					
	ł								Undelivered Club		1					documents
	l								membership,							i.e., APPAC
	l		Mr. GNANAVELU						maintenance fee							submitted by
1,534	<u> </u>		NITHIYANANDAM	75,07,927				2,11,769	and corpus fund	0	No	NA	0	0	72,96,158	0 the claimants
	Temple	D114			1,50,000	36,769	25,000									
	Waves															
	ı															
	ı															Claim verified
	ı															based on the
	l								Undelivered Club							documents
	ı															i.e., APPAC
	l								membership,							
	l		Mr.						maintenance fee				_	_		submitted by
1,535			CHANDRAKUMAR B	78,24,422				2,11,769	and corpus fund	0	No	NA	0	0	76,12,653	0 the claimants
	Temple	D115			1,50,000	36,809	25,000									
	Waves															
	ı															
	l															Claim verified
	l															
	ı															
	ł								Undelivered Club							based on the
									Undelivered Club							based on the documents
	1		Mr. VINOTH						membership,							based on the documents i.e., APPAC
4 536	ļ		Mr. VINOTH	75.07.524				2.44.000	membership, maintenance fee		No				72.05.745	based on the documents i.e., APPAC submitted by
1,536			Mr. VINOTH KANNAPPAN	75,97,524				2,11,809	membership, maintenance fee	0	No	NA	0	0	73,85,715	based on the documents i.e., APPAC
1,536	Temple	D117		75,97,524	85,000	37,674	25,000	2,11,809	membership, maintenance fee	0	No	NA	0	0	73,85,715	based on the documents i.e., APPAC submitted by
1,536	Temple Waves	D117		75,97,524	85,000	37,674	25,000	2,11,809	membership, maintenance fee	0	No	NA	0	0	73,85,715	based on the documents i.e., APPAC submitted by
1,536		D117		75,97,524	85,000	37,674	25,000	2,11,809	membership, maintenance fee	0	No	NA	0	0	73,85,715	based on the documents i.e., APPAC submitted by
1,536		D117		75,97,524	85,000	37,674	25,000	2,11,809	membership, maintenance fee	0	No	NA	0	0	73,85,715	based on the documents i.e., APPAC submitted by
1,536		D117		75,97,524	85,000	37,674	25,000	2,11,809	membership, maintenance fee	0	No	NA	0	0	73,85,715	based on the documents i.e., APPAC submitted by 0 the claimants
1,536		D117		75,97,524	85,000	37,674	25,000	2,11,809	membership, maintenance fee and corpus fund	0	No	NA	0	0	73,85,715	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,536		D117		75,97,524	85,000	37,674	25,000	2,11,809	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0	73,85,715	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,536		D117		75,97,524	85,000	37,674	25,000	2,11,809	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0	73,85,715	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		D117	KANNAPPAN		85,000	37,674	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,536	Waves			75,97,524 74,82,460				2,11,809 1,47,674	membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0	73,85,715 73,34,786	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Waves	D117	KANNAPPAN		85,000 1,50,000	37,674 36,850	25,000 25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		KANNAPPAN						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		KANNAPPAN						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		KANNAPPAN						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		KANNAPPAN						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves		KANNAPPAN						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves		KANNAPPAN						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents
	Waves		KANNAPPAN Mrs. Bhavani a V						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves		KANNAPPAN					1,47,674	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0			0	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents

	T	0.400	1 1		1.05.000	00.740	05.000	1		1	1	1			
	Temple Waves	D123			1,25,000	28,719	25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,539			Mr. VISWANATHAN V	75,82,070				1,78,719	and corpus fund	0	No	NA	0	0 74,03,351	0 the claimants
	Temple	D202			1,50,000	30,843	25,000								
	Waves				.,,	,- :-									
															Claim verified
	Ì														based on the
									the delicence of Club						
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,540			Mr. MINI GHOSH	84,05,213				2,05,843	and corpus fund	0	No	NA	0	0 81,99,370	0 the claimants
	Temple	D205			1,25,000	34,463	25,000								
	Waves														
		1							İ	1					Claim verified
	Ì														based on the
		1							Undelivered Club	1					documents
	İ	1							membership,						i.e., APPAC
									maintenance fee						submitted by
1,541	<u> </u>		Mr. ARUN K	65,61,027				1,84,463	and corpus fund	0	No	NA	0	0 63,76,564	0 the claimants
	Temple	D206			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						
1,542															submitted by
1,0 12	Temple		Mr SARAVANAN V	75 23 105		0	0	0		0	No	NΑ	0	0 75 23 105	submitted by
	remble	D200	Mr. SARAVANAN V	75,23,105	4.05.000	0	0	0	and corpus fund	0	No	NA	0	0 75,23,105	submitted by 0 the claimants
		D209	Mr. SARAVANAN V	75,23,105	1,25,000	0 34,301	0 25,000	0		0	No	NA	0	0 75,23,105	
	Waves	D209	Mr. SARAVANAN V	75,23,105	1,25,000			0		0	No	NA	0	0 75,23,105	
		D209	Mr. SARAVANAN V	75,23,105	1,25,000			0		0	No	NA	0	0 75,23,105	0 the claimants
		D209	Mr. SARAVANAN V	75,23,105	1,25,000			0		0	No	NA	0	0 75,23,105	0 the claimants Claim verified
		D209	Mr. SARAVANAN V	75,23,105	1,25,000			0	and corpus fund	0	No	NA	0	0 75,23,105	0 the claimants Claim verified based on the
		D209	Mr. SARAVANAN V	75,23,105	1,25,000			0	and corpus fund Undelivered Club	0	No	NA	0	0 75,23,105	O the claimants Claim verified based on the documents
		D209	Mr. SARAVANAN V	75,23,105	1,25,000			0	and corpus fund	0	No	NA	0	0 75,23,105	0 the claimants Claim verified based on the
		D209	Mr. SARAVANAN V	75,23,105	1,25,000			0	and corpus fund Undelivered Club	0	No	NA	0	0 75,23,105	O the claimants Claim verified based on the documents
1,543		D209	Mr. SARAVANAN V	75,23,105 73,43,609	1,25,000			1,84,301	undelivered Club membership,		No No	NA NA	0	0 75,23,105	O the claimants Claim verified based on the documents i.e., APPAC
1,543	Waves					34,301	25,000	1,84,301	undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
	Waves Temple	D209			1,25,000			1,84,301	undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
	Waves					34,301	25,000	1,84,301	undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
	Waves Temple					34,301	25,000	1,84,301	undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves Temple					34,301	25,000	1,84,301	undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by the claimants
	Waves Temple					34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
	Waves Temple					34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
	Waves Temple					34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC
	Waves Temple		Mrs. NARMADHA A	73,43,609		34,301	25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 71,59,308	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by submitted by submitted by submitted by
	Waves Temple					34,301	25,000	1,84,301 1,85,596	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0			0		Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC
	Temple Waves	D210	Mrs. NARMADHA A	73,43,609		34,301	25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 71,59,308	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by submitted by submitted by submitted by
1,544	Temple Waves		Mrs. NARMADHA A	73,43,609	1,25,000	34,301 35,596	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 71,59,308	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by submitted by submitted by submitted by
1,544	Temple Waves	D210	Mrs. NARMADHA A	73,43,609	1,25,000	34,301 35,596	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 71,59,308	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by submitted by submitted by submitted by
1,544	Temple Waves	D210	Mrs. NARMADHA A	73,43,609	1,25,000	34,301 35,596	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 71,59,308	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants
1,544	Temple Waves	D210	Mrs. NARMADHA A	73,43,609	1,25,000	34,301 35,596	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 71,59,308	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,544	Temple Waves	D210	Mrs. NARMADHA A	73,43,609	1,25,000	34,301 35,596	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 71,59,308	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,544	Temple Waves	D210	Mrs. NARMADHA A	73,43,609	1,25,000	34,301 35,596	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 71,59,308	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants
1,544	Temple Waves	D210	Mrs. NARMADHA A	73,43,609	1,25,000	34,301 35,596	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 71,59,308	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted based on the documents i.e., APPAC submitted based on the documents i.e., APPAC
1,544	Temple Waves Temple Waves	D210	Mrs. NARMADHA A	73,43,609	1,25,000	34,301 35,596	25,000 25,000	1,85,596	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 71,59,308	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants

	T	Tana	1		75.000	05.045	05.000	1			ı	1		1		1
	Temple	D212			75,000	25,645	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr.						maintenance fee							submitted by
1,546			THAYUMANAVAN N	51,08,642				1 25 645	and corpus fund		No	NA	0	0	49,82,997	0 the claimants
1,540			ITIATOWAWAWI	31,00,042	4.50.000	00.074	05.000	1,23,043	ana corpas rana	- "	140	IVA	Ü	0	43,02,337	o the claimants
	Temple	D217			1,50,000	30,674	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. IMTIAZ AHAMED						maintenance fee							submitted by
1,547	/		S	77,62,085				2.05.674	and corpus fund	0	No	NA	0	0	75,56,411	0 the claimants
	Temple	D218		,- ,	1,50,000	30,539	25,000	,,-		<u> </u>		+			-,,	
	Waves	D218			1,50,000	30,339	25,000									
	vvaves															
	1	1							İ	1	1	1		1		
									1					1		Claim verified
																based on the
									Undelivered Club					1		documents
		1							membership,	1		1				i.e., APPAC
			Mr. SEETHARAMAN						maintenance fee							submitted by
1,548	i .		G	77,41,774				2,05,539	and corpus fund	C	No	NA	0	0	75,36,235	0 the claimants
	Temple	D219		, ,	0			,,						-	-,,	
	Waves	D219			U											
	vvaves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. SURESH KUMAR						maintenance fee							submitted by
1,549	,		R	79,76,085		0	0	0	and corpus fund	C	No	NA	0	0	79,76,085	0 the claimants
	Temple	D220		· · ·	1,50,000	36,769	25,000					1		+		
	Waves	D220			1,30,000	30,703	25,000									
	vvaves															
																Claim verified
																based on the
									Undelivered Club					1		documents
	1	1							membership,	1	1	1		1		i.e., APPAC
									maintenance fee					1		submitted by
1,550		1	Mr. HARIHARAN G	74,32,026				2,11,769	and corpus fund	C	No	NA	0	0	72,20,257	0 the claimants
	Temple	D221		· · ·	1,50,000	30,708	25,000	, ,				1		+		
	Waves	0221			1,50,000	30,700	23,000		1					1		
	********	1							İ	1	1	1		1		
		1							1	1		1		1		01
		1							1	1		1		1		Claim verified
	1	1							İ	1	1	1		1		based on the
	1	1							Undelivered Club	1	1	1		1		documents
			I						membership,	1	1	1		1		i.e., APPAC
					1				maintenance fee	1	1	1		1		submitted by
			Mrs. UMASREE					2,05,708		0	No	NA	0	0	77,83,959	0 the claimants
1,551			Mrs. UMASREE RAGHUNATH	79,89,667				2,03,700	and corpus rund							
1,551		D224		79,89,667	1 25 000	35 506	25 000	2,03,706	and corpus rund				-			
1,551	Temple	D224		79,89,667	1,25,000	35,596	25,000	2,03,700	and corpus rund							
1,551		D224		79,89,667	1,25,000	35,596	25,000	2,03,708	and corpus rund							
1,551	Temple	D224		79,89,667	1,25,000	35,596	25,000	2,03,708	and corpus rund							
1,551	Temple	D224		79,89,667	1,25,000	35,596	25,000	2,03,708	and corpus fund							Claim verified
1,551	Temple	D224		79,89,667	1,25,000	35,596	25,000	2,03,708								based on the
1,551	Temple	D224		79,89,667	1,25,000	35,596	25,000	2,03,708	Undelivered Club							based on the documents
1,551	Temple	D224		79,89,667	1,25,000	35,596	25,000	2,05,706								based on the
1,551	Temple	D224		79,89,667	1,25,000	35,596	25,000	2,03,706	Undelivered Club							based on the documents
1,551	Temple Waves	D224		79,89,667 71,65,560	1,25,000	35,596	25,000		Undelivered Club membership,		No	NA	0	0	69,79,964	based on the documents i.e., APPAC

	Tamala	D225			4.05.000	24.000	25.000			т —	1	1	1			
	Temple Waves	D225			1,25,000	34,966	25,000									
	vvaves															
																Cl-1
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,553			Mr. RAVI. A P	67,53,329				1,84,966	and corpus fund	0	No	NA	0	0	65,68,363	0 the claimants
	Temple	D301			1,50,000	36,769	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mrs. MERCY PARESH						maintenance fee							submitted by
1,554			KUMAR	79,17,824				2,11,769	and corpus fund	0	No	NA	0	0	77,06,055	0 the claimants
	Temple	D303			1,50,000	36,728	25,000									
	Waves				,,		-,									
	1								İ	1						Claim verified
									1							based on the
									Undelivered Club							documents
	1								membership,	1						i.e., APPAC
									maintenance fee							submitted by
1,555			Mr. RAVI SANKAR V	76,44,640				2 11 728	and corpus fund	0	No	NA	0	0	74,32,912	0 the claimants
1,555	Tanala	D204	IVII. IOAVI SAIVIOAI	70,44,040	4.05.000	20.000	25.000	2,11,720	ana corpus rana		140	14/4	Ü	0	74,32,312	o the claimants
	Temple Waves	D304			1,25,000	29,629	25,000									
	vvaves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							
1,556										_						submitted by
	Temple		Mrs. UMA GANESAN	73,82,033				1,79,629	and corpus fund	0	No	NA	0	0	72,02,404	submitted by 0 the claimants
		D305	MITS. UIMA GANESAN	73,82,033	1,25,000	34,463	25,000	1,79,629		0	No	NA	0	0	72,02,404	
	Waves	D305	Mrs. UMA GANESAN	73,82,033	1,25,000	34,463	25,000	1,79,629		0	No	NA	0	0	72,02,404	
		D305	MIS. UMA GANESAN	73,82,033	1,25,000	34,463	25,000	1,79,629		0	No	NA	0	0	72,02,404	0 the claimants
		D305	Mrs. UMA GANESAN	73,82,033	1,25,000	34,463	25,000	1,79,629		0	No	NA	0	0	72,02,404	
		D305	Mrs. UMA GANESAN	73,82,033	1,25,000	34,463	25,000	1,79,629	and corpus fund	0	No	NA	0	0	72,02,404	0 the claimants Claim verified based on the
		D305	Mrs. UMA GANESAN	73,82,033	1,25,000	34,463	25,000	1,79,629	and corpus fund Undelivered Club	0	No	NA	0	0	72,02,404	0 the claimants Claim verified based on the documents
		D305	INITS. UMA GANESAN	73,82,033	1,25,000	34,463	25,000	1,79,629	and corpus fund	0	No	NA	0	0	72,02,404	0 the claimants Claim verified based on the
		D305	Mr. Sayantan Nath	73,82,033	1,25,000	34,463	25,000	1,79,629	and corpus fund Undelivered Club	0	No	NA	0	0	72,02,404	0 the claimants Claim verified based on the documents
1,557		D305		73,82,033 72,89,340	1,25,000	34,463	25,000		undelivered Club membership,		No No	NA NA	0	0	72,02,404	0 the claimants Claim verified based on the documents i.e., APPAC
1,557	Waves								undelivered Club membership, maintenance fee				0	0		O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,557		D305			1,25,000	34,463 28,663	25,000 25,000		undelivered Club membership, maintenance fee				0	0		O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,557	Waves								undelivered Club membership, maintenance fee				0	0		O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,557	Waves								undelivered Club membership, maintenance fee				0	0		O the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,557	Waves								undelivered Club membership, maintenance fee				0	0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,557	Waves								Undelivered Club membership, maintenance fee and corpus fund				0	0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,557	Waves								Undelivered Club membership, maintenance fee and corpus fund				0	0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,557	Waves		Mr. SAYANTAN NATH T						Undelivered Club membership, maintenance fee and corpus fund				0	0		Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e. Claim verified based on the documents i.e., APPAC
	Waves		Mr. SAYANTAN NATH T Mrs. ROZAT	72,89,340				1,84,463	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0	71,04,877	Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by South the documents i.e., APPAC submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted
1,557	Temple Waves	D308	Mr. SAYANTAN NATH T		1,25,000			1,84,463	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0			0	0		Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e. Claim verified based on the documents i.e., APPAC
	Waves Temple Waves		Mr. SAYANTAN NATH T Mrs. ROZAT	72,89,340				1,84,463	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0	71,04,877	Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by South the documents i.e., APPAC submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted by Submitted
	Temple Waves	D308	Mr. SAYANTAN NATH T Mrs. ROZAT	72,89,340	1,25,000			1,84,463	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0	71,04,877	Claim verified based on the documents i.e., APPAC Claim verified based on the claimants
	Waves Temple Waves	D308	Mr. SAYANTAN NATH T Mrs. ROZAT	72,89,340	1,25,000			1,84,463	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0	71,04,877	Claim verified based on the documents i.e., APPAC Claim verified based on the claimants
	Waves Temple Waves	D308	Mr. SAYANTAN NATH T Mrs. ROZAT	72,89,340	1,25,000			1,84,463	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0	71,04,877	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves Temple Waves	D308	Mr. SAYANTAN NATH T Mrs. ROZAT	72,89,340	1,25,000			1,84,463	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	71,04,877	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves Temple Waves	D308	Mr. SAYANTAN NATH T Mrs. ROZAT	72,89,340	1,25,000			1,84,463	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	71,04,877	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents documents i.e., APPAC submitted by the claimants
	Waves Temple Waves	D308	Mr. SAYANTAN NATH T Mrs. ROZAT	72,89,340	1,25,000			1,84,463	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	71,04,877	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants
	Waves Temple Waves	D308	Mr. SAYANTAN NATH T Mrs. ROZAT	72,89,340	1,25,000			1,84,463	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0	71,04,877	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents documents i.e., APPAC submitted by the claimants

	Temple	D314	1		1,50,000	30,641	25,000	I		1	1	1	l 1	I	1		
	Waves	D314			1,50,000	30,041	25,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
									maintenance fee								submitted by
1,560			Mrs. POONGODI K	75,99,656				2,05,641	and corpus fund	0	No	NA	0		0	73,94,015	0 the claimants
	Temple	D317			1,50,000	30,674	25,000										
	Waves																
																	Claim verified
																	based on the
									Undelivered Club membership,								documents i.e., APPAC
									maintenance fee								submitted by
1,561			Mr. SURESH D	76,54,982				2 05 674	and corpus fund		No	NA	0		0	74,49,308	0 the claimants
1,501	Temple	D318	WIII SOMESTI S	70,51,502	1,50,000	30,539	25,000	2,03,07	and corpus rand		,,,,,		Ü			7 1, 13,500	o the damanes
	Waves	2310]		1,50,000	30,339	20,000							1			
	114100																
																	Claim verified
																	based on the
]						Undelivered Club					1			documents
									membership,								i.e., APPAC
									maintenance fee								submitted by
1,562			Mrs. ESTHER RANI T	77,08,514				2,05,539	and corpus fund	C	No	NA	0		0	75,02,975	0 the claimants
	Temple	D322			1,25,000	35,596	25,000										
	Waves																
																	Claim verified
																	based on the
									Undelivered Club								documents
			AA- CUCATA						membership,								i.e., APPAC
1,563			Mr. SUGATA CHOUDHURY	73,19,540				1 05 506	maintenance fee and corpus fund		No	NA	0		0	71,33,944	submitted by 0 the claimants
1,303	Temple	D323	CHOODHOKI	73,13,340	1,25,000	28,719	25,000	1,83,330	and corpus rund		, INO	IVA	0		U	71,33,344	o the claimants
	Waves	D323			1,25,000	20,719	25,000										

																	Claim verified
																	based on the
]						Undelivered Club					1			documents
									membership,								i.e., APPAC
]						maintenance fee					1			submitted by
1,564			Mr. PREMKUMAR T	74,83,244				1,78,719	and corpus fund	C	No	NA	0		0	73,04,525	0 the claimants
	Temple	D325			1,25,000	34,966	25,000										
	Waves																
]											1			Claim verified
]											1			based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
1,565			Mrs. INDRA. C	68,94,025				1 04 000	maintenance fee and corpus fund		No	NA	^		0	67,09,059	submitted by 0 the claimants
1,505	Tomr!-	D403	IVII S. IINDRA. C	00,34,023	4 50 000	20.010	05.000	1,84,966	and corpus fund	-	NO	IVM	U	-	U	07,03,059	o the claimants
	Temple Waves	D402			1,50,000	30,843	25,000										

]											1			Claim verified
]											1			based on the
]						Undelivered Club					1			documents
]						membership,					1			i.e., APPAC
			Mr. ABDUL MAJEED						maintenance fee								submitted by
1,566			SUBAIR	82,42,415				2,05,843	and corpus fund	C	No	NA	0		0	80,36,572	0 the claimants
		·															

J,	T	0.400	1		4.50.000	00.700	05.000		1		1	1		1	
	Temple Waves	D403			1,50,000	36,728	25,000								
	vvaves														
															Claireified
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,567			Mr. MOORTHY S D	76,50,415				2,11,728	and corpus fund	0	No	NA	0	0 74,38,687	0 the claimants
	Temple	D404			1,25,000	35,555	25,000								
ľ	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,568			Mr. RATHEESH P R	69,86,124				1.85.555	and corpus fund	0	No	NA	0	0 68,00,569	0 the claimants
	Temple	D406		,,	1,25,000	29,663	25,000	_,				1	_		
	Waves	D406			1,25,000	29,003	25,000								
	vvaves														
									I	1					01-1
									I	1					Claim verified
									I	1					based on the
									Undelivered Club	1					documents
									membership,	1					i.e., APPAC
			Mr. SIBIN RAJU						maintenance fee						submitted by
1,569			VARGHESE	74,08,701				1,79,663	and corpus fund	0	No	NA	0	0 72,29,038	0 the claimants
	Temple	D407			1,25,000										
ľ	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
															i e APPAC
			Mr MATHANAGOPAI						membership,						i.e., APPAC
1 570			Mr. MATHANAGOPAL	63 94 637		0	0	1 25 000	maintenance fee	0	No	NA	0	0 62 69 637	submitted by
1,570	TI-	D 400	Mr. MATHANAGOPAL G	63,94,637	4.05.000	0	0	1,25,000		0	No	NA	0	0 62,69,637	
	Temple	D409	Mr. MATHANAGOPAL G	63,94,637	1,25,000	0 34,301	0 25,000	1,25,000	maintenance fee	0	No	NA	0	0 62,69,637	submitted by
	Temple Waves	D409	Mr. MATHANAGOPAL G	63,94,637	1,25,000			1,25,000	maintenance fee	0	No	NA	0	0 62,69,637	submitted by
		D409	Mr. MATHANAGOPAL G	63,94,637	1,25,000			1,25,000	maintenance fee	0	No	NA	0	0 62,69,637	submitted by 0 the claimants
		D409	Mr. MATHANAGOPAL G	63,94,637	1,25,000			1,25,000	maintenance fee	0	No	NA	0	0 62,69,637	submitted by 0 the claimants Claim verified
		D409	Mr. MATHANAGOPAL G	63,94,637	1,25,000			1,25,000	maintenance fee and corpus fund	0	No	NA	0	0 62,69,637	submitted by 0 the claimants Claim verified based on the
		D409	Mr. MATHANAGOPAL G	63,94,637	1,25,000			1,25,000	maintenance fee and corpus fund	0	No	NA	0	0 62,69,637	submitted by 0 the claimants Claim verified based on the documents
		D409	Mr. MATHANAGOPAL G	63,94,637	1,25,000			1,25,000	maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 62,69,637	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
,		D409	G		1,25,000				maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		claim verified based on the documents i.e., APPAC submitted by
		D409	Mr. MATHANAGOPAL G Mr. LANCY JACOB	63,94,637 61,90,149	1,25,000				maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0 62,69,637 0 60,05,848	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,571		D409	G		1,25,000 1,25,000				maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		claim verified based on the documents i.e., APPAC submitted by
1,571	Waves		G			34,301	25,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		claim verified based on the documents i.e., APPAC submitted by
1,571	Waves		G			34,301	25,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		claim verified based on the documents i.e., APPAC submitted by
1,571	Waves		G			34,301	25,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		claim verified based on the documents i.e., APPAC submitted by
1,571	Waves		G			34,301	25,000		maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by the claimants
1,571	Waves		G			34,301	25,000		undelivered Club membership, maintenance fee and corpus fund				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,571	Waves		G			34,301	25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,571	Waves		Mr. LANCY JACOB			34,301	25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,571	Waves		Mr. LANCY JACOB Mrs. SHANTHI	61,90,149		34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 60,05,848	claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by claim verified based on the documents i.e., APPAC submitted by
1,571	Temple Waves	D411	Mr. LANCY JACOB		1,25,000	34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0			0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,571	Temple Waves		Mr. LANCY JACOB Mrs. SHANTHI	61,90,149		34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 60,05,848	claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by claim verified based on the documents i.e., APPAC submitted by
1,571	Temple Waves	D411	Mr. LANCY JACOB Mrs. SHANTHI	61,90,149	1,25,000	34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 60,05,848	claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by claim verified based on the documents i.e., APPAC submitted by
1,571	Temple Waves	D411	Mr. LANCY JACOB Mrs. SHANTHI	61,90,149	1,25,000	34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 60,05,848	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants i.e., APPAC submitted by the claimants
1,571	Temple Waves	D411	Mr. LANCY JACOB Mrs. SHANTHI	61,90,149	1,25,000	34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 60,05,848	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,571	Temple Waves	D411	Mr. LANCY JACOB Mrs. SHANTHI	61,90,149	1,25,000	34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 60,05,848	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,571	Temple Waves	D411	Mr. LANCY JACOB Mrs. SHANTHI	61,90,149	1,25,000	34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club Undelivered Club	0	No	NA	0	0 60,05,848	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,571	Temple Waves	D411	Mr. LANCY JACOB Mrs. SHANTHI	61,90,149	1,25,000	34,301	25,000	1,84,301	maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 60,05,848	claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,571	Temple Waves	D411	Mr. LANCY JACOB Mrs. SHANTHI	61,90,149	1,25,000	34,301	25,000	1,84,301	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club Undelivered Club	0	No	NA	0	0 60,05,848	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC

	Temple	D424			1,25,000	35,596	25,000	ı	ı	1	ı	1		1	1
	Waves	D424			1,25,000	35,596	25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. NARENDRA						maintenance fee						submitted by
1,574			KUMAR PANDEY	73,61,278				1,85,596	and corpus fund	U	No	NA	0	0 71,75,682	0 the claimants
	Temple	D426			0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr.						maintenance fee						submitted by
1,575			RADHAKRISHNAN G	52,29,171		0		25,000	and corpus fund	0	No	NA	0	0 52,04,171	. 0 the claimants
	Temple	D503			1,50,000	36,728	25,000								
	Waves														
	1									1		1			
	1									1		1			Claim verified
	1									1		1			based on the
									Undelivered Club						documents
	1								membership,	1		1			i.e., APPAC
									maintenance fee						submitted by
1,576			Mr. RAJAGOPAL V	80,73,574				2,11,728	and corpus fund	0	No	NA	0	0 78,61,846	0 the claimants
	Temple	D507			1,25,000	34,801	25,000								
	Waves	5507			1,20,000	0 1,00 1	20,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,577			Mrs. MANOHARI. A	64,51,084				1 84 801	and corpus fund	0	No	NA	0	0 62,66,283	
1,377	Tamala	DE40	IVII 3. IVIAIVOTIANI. A	04,31,004	0		25.000	1,04,001	and corpus rund	0	INO	IVA	U	0 02,00,283	o the claimants
	Temple Waves	D510			0		25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
	1								membership,	1		1			i.e., APPAC
	1							_	maintenance fee	1	l	1			submitted by
1,578			Miss. V KOKILA	52,31,547		0		25,000	and corpus fund	0	No	NA	0	0 52,06,547	0 the claimants
	Temple	D513			1,50,000	36,768	25,000								
	Waves									1		1			
	1									1		1			
															Claim verified
															based on the
	1								Undelivered Club	1		1			documents
	1								membership,	1		1			i.e., APPAC
	1								maintenance fee	1		1			submitted by
1,579	1		Mr. JOSEPH ARUL	64,36,023				2,11,768	and corpus fund	0	No	NA	0	0 62,24,255	0 the claimants
	Temple	D517			1,50,000	36,809	25,000			†		1			1 1
	Waves				.,,	22,300	_5,500			1		1			
	1									1		1			Claim verified
		1								1		1			based on the
					1		ı	1	1	1	I	1	1	1	
									Undelivered Club	I					documents
									Undelivered Club membership						documents i.e. APPAC
			Με ΙΔΝΔΕΝΗΔΝΔΝ						membership,						i.e., APPAC
1,580			Mr. JANARDHANAN. M P	64,07,996				2 11 800			No	NA	0	0 61,96,187	i.e., APPAC submitted by

	Temple	D519			0						T .	T .	l 1		
	Waves	5515			· ·										
															Claim verified
															based on the
									Undelivered Club						documents
			Mr. SANKARANARAYANA						membership,						i.e., APPAC submitted by
1,581			N. B	73,79,228		0	0	0	maintenance fee and corpus fund	0	No	NA	0	0 73,79,228	0 the claimants
1,501	Temple	D521	N. D	73,73,220	0	· ·	Ů	0	ana corpus rana		140	1473	Ü	75,75,220	o the claimants
	Waves	D321			U										
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
1,582			Mr. GUMMADI KIRAN KUMAR	CO 00 F7F		0	0	0	maintenance fee and corpus fund		N N I m	NI A		0 69,08,575	submitted by 0 the claimants
1,582	Tamala	DF24	KIRAN KUIVIAK	69,08,575	1,25,000		25,000	0	and corpus rund	U	No	NA	U	0 69,08,575	U the claimants
	Temple Waves	D524			1,25,000	36,115	25,000								
	vvavco														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,583	_		Mr. SIVASENTHIL. B	67,29,937				1,86,115	and corpus fund	0	No	NA	0	0 65,43,822	0 the claimants
	Temple Waves	D525			0										
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mrs. TANUJA						maintenance fee						submitted by
1,584			KUMARI PANDA	68,87,663		0	0	0	and corpus fund	0	No	NA	0	0 68,87,663	0 the claimants
	Temple Waves	D526			0		25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
			1						membership,						i.e., APPAC
									maintenance fee		l				submitted by
1,585		ļ	Mr. SELVARAJ. R	49,15,622		0		25,000	and corpus fund	0	No	NA	0	0 48,90,622	0 the claimants
	Temple Waves	D603	1		1,50,000	37,264	25,000		1						
	vvaves								1						
															Claim verified
									ĺ						based on the
			1						Undelivered Club						documents
									membership,						i.e., APPAC
			Mrs. ANIES FATHIMA						maintenance fee						submitted by
1,586		ļ	KMW	79,55,910				2,12,264	and corpus fund	0	No	NA	0	0 77,43,646	0 the claimants
	Temple	D607			0										
	Waves								1						
			1						1						Claim verified
									ĺ						based on the
			1						Undelivered Club						documents
			1						membership,						i.e., APPAC
								1				1		•	i I
1,587			Mr. DEBOBROTO PAL	55,47,769		0	0		maintenance fee and corpus fund		No	NA		0 55,47,769	submitted by 0 the claimants

	Temple	D608			0		I	I	1	1	ı	1			
	Waves	2000			Ü										
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. DINESH KUMAR.						maintenance fee						submitted by
1,588			G	51,40,229		0	0	0	and corpus fund	0	No	NA	0	0 51,4	0,229 0 the claimants
	Temple	D610			1,25,000	36,115	25,000								
	Waves														
															Characterist
															Claim verified based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. KISHORE						maintenance fee						submitted by
1,589			SRINIVASAN	62,50,710				1,86,115	and corpus fund	0	No	NA	0	0 60,6	
	Temple	D614			1,50,000	36,768	25,000								
	Waves				1,00,000										
									ĺ		1	1			Claim verified
									ĺ		1	1			based on the
									Undelivered Club		1	1			documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,590			Mr. S R LEELARAM	71,55,234				2,11,768	and corpus fund	C	No	NA	0	0 69,4	3,466 0 the claimants
	Temple	D615			1,50,000	36,809	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,591			Mr. RAMESH RAMAN	79,91,817				2,11,809	and corpus fund	C	No	NA	0	0 77,8	
	Temple	D616			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
4 = 0.0			Mr. SATHIYA SELVAN.	F7.00.010			_	_	maintenance fee		J				submitted by
1,592			C	57,88,046		0	0	0	and corpus fund	Ü	No	NA	0	0 57,8	3,046 0 the claimants
	Temple Waves	D617			1,50,000	36,809	25,000								
	vvaves														
									ĺ						Claim verified
									ĺ		1	1			based on the
									Undelivered Club		1	1			documents
									membership,						i.e., APPAC
			Mr. H R						maintenance fee						submitted by
1,593			SWAMINATHAN	79,29,490				2,11,809	and corpus fund	0	No	NA	0	0 77,1	
	Temple	D619			1,50,000	37,346	25,000				1	1			
	Waves								ĺ		1	1			
									ĺ		1	1			
									ĺ		1	1			Claim verified
									ĺ		1	1			based on the
									Undelivered Club		1	1			documents
									membership,						i.e., APPAC
						1	1	1	maintenance fee	1	1	1	1	1	submitted by
1,594			Mr. VELAYUDHAM. R	67,78,861				2 42 240	and corpus fund	_	No	NA	_	0 65,6	

	Temple	D626			0		25,000					1	1			
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership, maintenance fee							i.e., APPAC submitted by
1,595			Mrs. SHESHASAYANI	49,22,617		0		25 000	and corpus fund	0	No	NA	0	0	48,97,617	0 the claimants
1,555	Temple	D704		13,22,027	1,75,000	35,355	25,000	25,000	ana corpas rana		110			-	10,57,027	o the damanes
	Waves	D704			1,70,000	00,000	20,000									
																Claim verified
																based on the
									Undelivered Club							documents
			Mr.						membership,							i.e., APPAC
			CHANDRASEKARAN.						maintenance fee							submitted by
1,596			R	71,82,643				2,35,355	and corpus fund	0	No	NA	0	0	69,47,288	0 the claimants
	Temple	D704			0											
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
			Mr.						membership,							i.e., APPAC
			CHANDRASEKARAN.						maintenance fee							submitted by
1,597			R	71,82,643		0	0	0	and corpus fund	0	No	NA	0	0	71,82,643	0 the claimants
	Temple	D707			0		25,000									
	Waves															
																Claim verified based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,598			Mrs. SUJATHA V	50,98,748		0		25,000	and corpus fund	0	No	NA	0	0	50,73,748	0 the claimants
	Temple	D708			0		25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
			Mr HADISH						membership,							i.e., APPAC submitted by
1,599			Mr. HARISH SHARMA. J	57,65,783		0		25 000	maintenance fee and corpus fund	0	No	NA	0	0	57,40,783	0 the claimants
1,333	Temple	D713	S. ARIVIA. J	37,03,763	1,50,000	36,930	25,000	23,000	aa corpus runa		.40	1474	0		J,,+U,,103	o die ciainailts
	Waves	0/13			1,50,000	30,930	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. RAJA WASIM						maintenance fee		l					submitted by
1,600			HUSAIN	84,10,800				2,11,930	and corpus fund	0	No	NA	0	U	81,98,870	0 the claimants
	Temple	D714			1,50,000	36,930	25,000									
	Waves															
										1	1					Claim verified
		1														based on the
									Undelivered Cluh							
									Undelivered Club membership,							documents i.e., APPAC
1,601			Mr. SARAVANAKUMAR. P	84,54,334								NA			82,42,404	documents

	Temple	E102			1,25,000	35,596	25,000	ī		1			1		1
	Waves	E102			1,25,000	35,596	25,000								
	vvaves						1								
							1								Claim verified
							1								based on the
									Undelivered Club						documents
							1								
			NA. NAFFNIAKCIII				1		membership,						i.e., APPAC
			Mrs. MEENAKSHI						maintenance fee						submitted by
1,602		ļ	AMMAL S	73,14,661				1,85,596	and corpus fund	U	No	NA	0	0 71,29,065	0 the claimants
	Temple	E104			1,25,000	35,596	25,000								
	Waves						1								
															Claim verified
							1								based on the
							1		Undelivered Club						documents
							1		membership,						i.e., APPAC
							1		maintenance fee						submitted by
1,603			Mr. SRIDHARAN L	70,31,380			<u> </u>	1,85,596	and corpus fund	0	No	NA	0	0 68,45,784	0 the claimants
	Temple	E105			1,25,000	34,463	25,000								
	Waves						1								
							i								
							i								Claim verified
							i								based on the
							i		Undelivered Club						documents
							1		membership,						i.e., APPAC
			Mr. JAGADEESAN M				1		maintenance fee						submitted by
1,604			E	66,63,260			1	1,84,463	and corpus fund	0	No	NA	0	0 64,78,797	0 the claimants
	Temple	E106			1,25,000	35,596	25,000								
	Waves	2200			1,20,000	00,000	20,000								
							1								
							1								Claim verified
							1								based on the
							1		Undelivered Club						documents
			Mrs. NOORULAIN				1		membership,						i.e., APPAC
			MOHAMMED				1		maintenance fee						submitted by
1,605			SATHULLAH	69,52,341			1	1 85 596	and corpus fund	0	No	NA	0	0 67,66,745	0 the claimants
1,003	TI-	F400	SATTIOLLATI	03,32,341	4.05.000	30,843	25.000	1,83,330	and corpus runu	0	IVO	INA	U	07,00,743	O the claimants
	Temple Waves	E109			1,25,000	30,843	25,000								
	vvaves						1								
							1								Claim verified
						,	1								
						ı	1								l I
									Hadalina - 1 Cl						based on the
									Undelivered Club						based on the documents
			14. A40UAN4ED						membership,						based on the documents i.e., APPAC
4 666			Mr. MOHAMED	73.54.044				40000	membership, maintenance fee					70	based on the documents i.e., APPAC submitted by
1,606			Mr. MOHAMED NOORULLAH	72,51,011				1,80,843	membership,	0	No	NA	0	0 70,70,168	based on the documents i.e., APPAC
1,606	Temple	E111		72,51,011	1,50,000	30,674	25,000	1,80,843	membership, maintenance fee	0	No	NA	0	0 70,70,168	based on the documents i.e., APPAC submitted by
1,606	Temple Waves	E111		72,51,011	1,50,000	30,674	25,000	1,80,843	membership, maintenance fee	0	No	NA	0	0 70,70,168	based on the documents i.e., APPAC submitted by
1,606		E111		72,51,011	1,50,000	30,674	25,000	1,80,843	membership, maintenance fee	0	No	NA	0	0 70,70,168	based on the documents i.e., APPAC submitted by 0 the claimants
1,606		E111		72,51,011	1,50,000	30,674	25,000	1,80,843	membership, maintenance fee	0	No	NA	0	0 70,70,168	based on the documents i.e., APPAC submitted by 0 the claimants
1,606		E111		72,51,011	1,50,000	30,674	25,000	1,80,843	membership, maintenance fee and corpus fund	0	No	NA	0	0 70,70,168	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,606		E111		72,51,011	1,50,000	30,674	25,000	1,80,843	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 70,70,168	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,606		E111		72,51,011	1,50,000	30,674	25,000	1,80,843	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 70,70,168	based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC
		E111	NOORULLAH		1,50,000	30,674	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,606		E111		72,51,011 74,77,374	1,50,000	30,674	25,000	1,80,843 2,05,674	membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0 70,70,168 0 72,71,700	based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC
		E111	NOORULLAH		1,50,000	30,674 37,305	25,000 25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		NOORULLAH						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		NOORULLAH						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		NOORULLAH						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		NOORULLAH						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves		NOORULLAH						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves		NOORULLAH						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the document based on the claimants
	Waves		NOORULLAH						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
	Temple Waves		NOORULLAH					2,05,674	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0			0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted based on the documents i.e., APPAC

	Tamala	F44F	1		4.50.000	20.775	05.000	1	1	1	1	1					1
	Temple Waves	E115			1,50,000	30,775	25,000										
	vvaves																
																	Claim verified
																	based on the
									Undelivered Club								documents
			Mr.						membership,								i.e., APPAC
			MUTHUKUMARASAM						maintenance fee								submitted by
1,609			Y P	77,10,531				2,05,775	and corpus fund	0	No	NA	0		0	75,04,756	0 the claimants
	Temple	E203			1,25,000	34,301	25,000		·						_		
	Waves	L203			1,20,000	04,001	20,000										
	waves																
	Ì																Claim verified
	Ì																
																	based on the
	Ì								Undelivered Club								documents
	Ì								membership,								i.e., APPAC
			Mr. PRAHALATHAN S						maintenance fee								submitted by
1,610			IYER	72,39,146				1,84,301	and corpus fund	0	No	NA	0		0	70,54,845	0 the claimants
	Temple	E207			1,25,000	35,555	25,000										
	Waves				, ,,,,,,	,	-,										
										1	1						Claim verified
	Ì																based on the
	İ								Undelinered CL								
									Undelivered Club	1							documents
									membership,								i.e., APPAC
									maintenance fee								submitted by
1,611			Mr. Vijay R	69,17,228				1,85,555	and corpus fund	0	No	NA	0		0	67,31,673	0 the claimants
	Temple	E208			1,50,000	36,728	25,000										
	Waves																
	Ì																Claim verified
																	based on the
	Ì								Undelivered Club								documents
									membership,								i.e., APPAC
									maintenance fee								submitted by
1,612	<u> </u>		Mrs. DIVYA C	74,92,513				2,11,728	and corpus fund	0	No	NA	0		0	72,80,785	0 the claimants
	Temple	E209			1,25,000	30,843	25,000										
	Waves																
	Ì																
																	Claim verified
																	based on the
	Ì								Undelivered Club								documents
									membership,	1	1						i.e., APPAC
			Mr. SANTHOSH							1	1						submitted by
1,613	İ		KUMAR G	78,83,422				1,80,843	maintenance fee and corpus fund	_	Na	NA	_		0	77,02,579	0 the claimants
1,613	<u> </u>		KUMAK G	/8,83,422				1,80,843	and corpus tund	U	No	NA	U		U	77,02,579	U the claimants
	Temple	E210			1,50,000	30,539	25,000										
	Waves																
	İ																
		1								1		1					Claim verified
	ļ		1		1					1		1					based on the
								I	Undelivered Club	1		1					documents
											1	1		i)	- 1		
																	i o APPAC
									membership,								i.e., APPAC
1.614			Mr. IOICE THOMAS	74 CF 474				2.05.520	membership, maintenance fee		No	NA	_		0	72.50.622	submitted by
1,614			Mr. JOICE THOMAS	74,65,171				2,05,539	membership,	0	No	NA	0		0	72,59,632	
1,614	Temple	E211	Mr. JOICE THOMAS	74,65,171	1,50,000	36,809	25,000	2,05,539	membership, maintenance fee	0	No	NA	0		0	72,59,632	submitted by
1,614	Temple Waves	E211	Mr. JOICE THOMAS	74,65,171	1,50,000	36,809	25,000	2,05,539	membership, maintenance fee	0	No	NA	0		0	72,59,632	submitted by
1,614		E211	Mr. JOICE THOMAS	74,65,171	1,50,000	36,809	25,000	2,05,539	membership, maintenance fee	0	No	NA	0		0	72,59,632	submitted by
1,614		E211	Mr. JOICE THOMAS	74,65,171	1,50,000	36,809	25,000	2,05,539	membership, maintenance fee	0	No	NA	0		0	72,59,632	submitted by
1,614		E211	Mr. JOICE THOMAS	74,65,171	1,50,000	36,809	25,000	2,05,539	membership, maintenance fee	0	No	NA	0		0	72,59,632	submitted by 0 the claimants Claim verified
1,614		E211	Mr. JOICE THOMAS	74,65,171	1,50,000	36,809	25,000	2,05,539	membership, maintenance fee and corpus fund	0	No	NA	0		0	72,59,632	submitted by 0 the claimants Claim verified based on the
1,614		E211	Mr. JOICE THOMAS	74,65,171	1,50,000	36,809	25,000	2,05,539	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0		0	72,59,632	submitted by 0 the claimants Claim verified based on the documents
1,614		E211		74,65,171	1,50,000	36,809	25,000	2,05,539	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0		0	72,59,632	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,614	Waves	E211	Mr. JOICE THOMAS Mr. BALAJI NATARAJAN	74,65,171 73,58,249	1,50,000	36,809	25,000		membership, maintenance fee and corpus fund Undelivered Club		No No	NA NA	0		0	72,59,632 71,46,440	submitted by 0 the claimants Claim verified based on the documents

	Temple	E212	1	1	0			ı	1	1	1	1		T	l I
	Waves	E212			U										
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,616			Mr. NAVEEN G	74,00,888		0	0	0	and corpus fund	0	No	NA	0	0 74,00,888	0 the claimants
	Temple	E213			0										
	Waves														
															Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,617			Mr. SRIRAM S	79,19,071		0	0	0	and corpus fund	0	No	NA	0	0 79,19,071	0 the claimants
,-	Temple	E215		-, -,-	1,50,000	36,930	25,000					1		-, -,-	
	Waves	LLIS			1,00,000	00,000	20,000								
]									1			
															Claim verified
]									1			based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. KALYANARAMAN						maintenance fee						submitted by
1,618			IYER	78,19,089				2,11,930	and corpus fund	C	No	NA	0	0 76,07,159	0 the claimants
	Temple	E302			0	36,432	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,619			Dr. ARAVINDHAN A	52,93,384				61,432	and corpus fund	C	No	NA	0	0 52,31,952	0 the claimants
	Temple	E303			1,25,000	34,301	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
			AA- KALVAALKUBAA-						membership,			1			i.e., APPAC
1,620			Mr. KALYAN KUMAR	72,26,504				1.04.201	maintenance fee and corpus fund		No	NA	0	0 70,42,203	submitted by 0 the claimants
1,620	TI-	F200	G	72,20,504	4.50.000	20.070	05.000	1,84,301	and corpus rund	·	NO	INA	U	70,42,203	o the claimants
	Temple Waves	E308			1,50,000	36,278	25,000								
	vvaves														
															Claim verified
]									1			based on the
]						Undelivered Club			1			documents
			Mr.						membership,			1			i.e., APPAC
			RAMASUBRAMANIA						maintenance fee			1			submitted by
1,621			N. K	68,81,745				2,11,278	and corpus fund	0	No	NA	0	0 66,70,467	0 the claimants
	Temple	E310			1,50,000	36,647	25,000								
	Waves														
]									1			Claim verified
]						11. 1.1			1			based on the
									Undelivered Club						documents i.e., APPAC
									membership, maintenance fee						submitted by
1,622			Mr. VINODH K	73,99,544				2 11 647	and corpus fund	-	No	NA	n	0 71,87,897	0 the claimants
2,022		1		, 5,55,544				2,11,047	and corpus fulld	_	1		U	, 1,07,037	5 Cit Ciaimalits

	Temple Naves	E312					25,000									
					1,00,000	36,769	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,623			Mr. NELSON A	73,42,747				1,61,769	and corpus fund	0	No	NA	0	0	71,80,978	0 the claimants
1	Temple	E313			1,50,000	36,809	25,000									
٧	Naves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,624			Mr. SABARI GIRISH M	71,44,450				2,11,809	and corpus fund	0	No	NA	0	0	69,32,641	0 the claimants
1	Temple	E316			1,50,000	37,468	25,000									
٧	Naves															
										1						
										1						Claim verified
										1						based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. NORRIS DANIEL						maintenance fee							submitted by
1,625			PANDIAN	70,27,219				2,12,468	and corpus fund	0	No	NA	0	0	68,14,751	0 the claimants
1	Temple	E402			0	35,595	25,000									
١	Naves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. SUGESH						maintenance fee							submitted by
1,626			SOMARAJAN	61,49,982				60,595	and corpus fund	0	No	NA	0	0	60,89,387	0 the claimants
	Temple	E405			0											
٧	Naves															
																Claim verified
																based on the
									Undelivered Club	1						documents
									membership,	1						i.e., APPAC
			Mr. VINOTH						maintenance fee	1						submitted by
1,627		<u></u>	KARTHICK RM	72,14,094		0	0	0	and corpus fund	0	No	NA	0	0	72,14,094	0 the claimants
	Temple	E406			1,25,000	35,596	25,000									
١	Vaves									1						
										1						
										1						Claim verified
										1						based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,628			Mr. ASHIQUE A	69,84,404				1,85,596	and corpus fund	0	No	NA	0	0	67,98,808	0 the claimants
	Temple	E407			1,25,000	35,555	25,000									
\	Naves									1						
1.																
]																Claim verified
		1								1	1					based on the
									Undelivered Club							documents
									Undelivered Club membership,							
1,629			Mr. SURESH KUMAR	75,58,410								NA			73,72,855	documents

	Temple	E412			1,50,000	30,641	25,000			1	I	l		1		$\overline{}$
	Waves	L412			1,50,000	30,041	23,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,630			Mr. KARTHIKEYAN B	79,23,664				2,05,641	and corpus fund	0	No	NA	0	0	77,18,023	0 the claimants
	Temple	E415			1,50,000	30,674	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. KAMATCHI						maintenance fee							submitted by
1,631			SUNDARAM N	78,62,499				2,05,674	and corpus fund	0	No	NA	0	0	76,56,825	0 the claimants
	Temple	E504			0											
	Waves	1	j						ĺ							
									ĺ							
		1	j						ĺ							Claim verified
									ĺ							based on the
		1	j						Undelivered Club							documents
		1	j						membership,							i.e., APPAC
			Mrs. RENUKA DEVI.						maintenance fee							submitted by
1,632			MS	65,17,994		0	0	0	and corpus fund	0	No	NA	0	0	65,17,994	0 the claimants
	Temple	E509			1,25,000	37,011	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,633			Mr. HARIKRISHNAN	69,81,546				1,87,011	and corpus fund	0	No	NA	0	0	67,94,535	0 the claimants
	Temple	E510			0		25,000									
	Waves															
																Claim verified
																based on the
		1	j						Undelivered Club							documents
		1	j						membership,							i.e., APPAC
		1	Mrs. DIMPLE KUMARI						maintenance fee							submitted by
1,634			JAIN	33,44,675		0		25,000	and corpus fund	0	No	NA	0	0	33,19,675	0 the claimants
	Temple	E514]		0				1							
	Waves	1	j						ĺ							
		1	j						ĺ							
		1	j						ĺ							Claim verified
									ĺ							based on the
									Undelivered Club							documents
		1	j						membership,							i.e., APPAC
	1	1	j						maintenance fee							submitted by
			Mr. SAKTHIVEL K	54,82,550		0	0	0	and corpus fund	0	No	NA	0	0	54,82,550	0 the claimants
1,635							25 200			1	. –	1				
1,635	Temple	E516			0	37,632	25,000								1	
1,635	Temple Waves	E516			0	37,632	25,000									
1,635		E516			0	37,632	25,000									
1,635		E516			0	37,632	25,000									Claim verified
1,635		E516			0	37,632	25,000									based on the
1,635		E516			0	37,632	25,000		Undelivered Club							based on the documents
1,635		E516			0	37,632	25,000		membership,							based on the documents i.e., APPAC
1,635	Waves	E516	Mr. RAMANUJAM R	60,63,060	0	37,632	25,000				No	NA			60,00,428	based on the documents

	Temple	E602			0		25,000				1	1	1				
	Waves	2002			Ü		20,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
									maintenance fee								submitted by
1,637			Mr. ARUN KUMAR S	50,65,866		0		25,000	and corpus fund	0	No	NA	0		0	50,40,866	0 the claimants
	Temple	E603			1,25,000	34,301	25,000										
	Waves																
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
			Mr. NAVULURI						maintenance fee								submitted by
1,638			VENKAT RAKESH	63,73,401				1,84,301	and corpus fund	U	No	NA	U		0	61,89,100	0 the claimants
	Temple	E604			1,25,000	36,273	25,000										
	Waves																
]						ĺ								Claim
]						ĺ								Claim verified based on the
									Hadali saad Chi								
									Undelivered Club								documents
									membership, maintenance fee								i.e., APPAC submitted by
1,639			Mr. ARUN. L	58,60,277				1 96 272	and corpus fund	0	No	NA	0		0	56,74,004	0 the claimants
	T		IVII . AKUN. L	36,00,277			05.000	1,00,273	and corpus rund	U	INU	IVA	U		U	30,74,004	U the claimants
	Temple Waves	E607			0		25,000										
	vvaves																
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
									maintenance fee								submitted by
1,640			Mr. ARJUN G	50,59,341		0		25 000	and corpus fund	0	No	NA	0		0	50,34,341	0 the claimants
	Temple	E608		30,33,311	0	-	25,000	23,000	and corpus rand		110		Ŭ		-	30,31,311	o the damanes
	Waves	E006			U		25,000										
	vvavoo																
																	Claim verified
																	based on the
]						Undelivered Club								documents
									membership,								i.e., APPAC
]						maintenance fee								submitted by
1,641			Mr. AGILESH P								1	1	1	1	0		
			IVII . AGILESTI P	51,82,506	l	0		25,000	and corpus fund	0	No	NA	0			51,57,506	0 the claimants
	Temple	E610	IVII. AGILESTI P	51,82,506	0	0	25.000	25,000	and corpus fund	0	No	NA	0			51,57,506	0 the claimants
	Temple Waves	E610	IVII. AGILESH P	51,82,506	0	0	25,000	25,000	and corpus fund	0	No	NA	0			51,57,506	0 the claimants
		E610	IVII. AGILESH P	51,82,506	0	0	25,000	25,000	and corpus fund	0	No	NA	0			51,57,506	0 the claimants
		E610	IVII. AGILESH P	51,82,506	0	0	25,000	25,000	and corpus fund	0	No	NA	0			51,57,506	0 the claimants Claim verified
		E610	IVII. AGILESH P	51,82,506	0	0	25,000	25,000	and corpus fund	0	No	NA	0			51,57,506	
		E610	IVII. AGILESH P	51,82,506	0	0	25,000	25,000	and corpus fund Undelivered Club	0	No	NA	0			51,57,506	Claim verified
		E610	MI. AGILESH P	51,82,506	0	0	25,000	25,000		0	No	NA	0			51,57,506	Claim verified based on the
		E610	MI. AGILESH P	51,82,506	0	0	25,000	25,000	Undelivered Club	0	No	NA	0			51,57,506	Claim verified based on the documents i.e., APPAC
		E610	Mr. PREETH DAVID. S	51,82,506 54,61,016	0	0	25,000		Undelivered Club membership,		No No	NA NA	0		0	51,57,506 54,36,016	Claim verified based on the documents
1,642	Waves	E610			0		25,000		Undelivered Club membership, maintenance fee				0		0		Claim verified based on the documents i.e., APPAC submitted by
1,642							25,000		Undelivered Club membership, maintenance fee				0		0		Claim verified based on the documents i.e., APPAC submitted by
1,642	Waves						25,000		Undelivered Club membership, maintenance fee				0		0		Claim verified based on the documents i.e., APPAC submitted by
1,642	Waves						25,000		Undelivered Club membership, maintenance fee				0		0		Claim verified based on the documents i.e., APPAC submitted by
1,642	Waves						25,000		Undelivered Club membership, maintenance fee				0		0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,642	Waves						25,000		Undelivered Club membership, maintenance fee				0		0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,642	Waves						25,000		Undelivered Club membership, maintenance fee and corpus fund				0		0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,642	Waves		Mr. PREETH DAVID. S				25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund				0		0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents

		T	1		75.000	00.000	05.000			,	ı	1			-		1
	Temple Waves	E705			75,000	36,390	25,000										
	vvaves																
	i																
	i																Claim verified
	i																based on the
	i								Undelivered Club								documents
	i								membership,								i.e., APPAC
	i								maintenance fee								submitted by
1,644	i		Mrs. ZEHARA S	66,87,175				1,36,390	and corpus fund	0	No	NA	0		0	65,50,785	0 the claimants
	Temple	E711			80,000	38,458	25,000										
	Waves	L/11			00,000	00,400	20,000										

	i																Claim verified
	i																
	i																based on the
	i								Undelivered Club								documents
	i								membership,								i.e., APPAC
	i								maintenance fee								submitted by
1,645	i		Mrs. SATHYAPRIYA. S	84,44,321				1,43,458	and corpus fund	0	No	NA	0		0	83,00,863	0 the claimants
	Temple	F101			1,50,000	32,764	25,000										
	Waves				, ,												
	1																
	i							ĺ	1								Claim verified
	i																based on the
	i							ĺ	Undelinered CL								
	i								Undelivered Club								documents
	i		Mrs.						membership,								i.e., APPAC
	i		SWARNALAKSHMI						maintenance fee								submitted by
1,646	<u> </u>		RAVI	81,19,768				2,07,764	and corpus fund	0	No	NA	0		0	79,12,004	0 the claimants
	Temple	F105			1,50,000	36,809	25,000										
	Waves																
	i																
	i																Claim verified
	i																based on the
	i								Undelivered Club								documents
	i		Mr.						membership,								i.e., APPAC
	i																
	i		SARAVANAKUMAR						maintenance fee			l					submitted by
1,647			NATARAJAN	76,32,631				2,11,809	and corpus fund	0	No	NA	0		0	74,20,822	0 the claimants
	Temple	F106			1,50,000	36,769	25,000										
	Waves																
	i																
	i																Claim verified
	i																based on the
	i								Undelivered Club								documents
	1	1	Mr.					İ	membership,		1	1	1				i.e., APPAC
	i		BALASUBRAMANIYA					ĺ	maintenance fee								submitted by
1,648	1	1	N V	73,31,581				2,11,769		_	No	NA	_		0	71,19,812	0 the claimants
1,648			N V	/3,31,581				2,11,769	and corpus tund	0	NO	NA	0		0	/1,19,812	U the claimants
	Temple	F108			1,50,000	30,775	25,000		I	1		1	1				1
	Waves	1						İ	İ		1	1	1				1
	1	1						İ	İ		1	1	1				1
	1	1						İ	İ		1	1	1				Claim verified
	i							ĺ	1								based on the
	1	1						İ	Undelivered Club		1	1	1				documents
	i		Mr. PRASHANTH					ĺ	membership,								i.e., APPAC
	i		ROSHAN DANIEL					ĺ	maintenance fee								submitted by
1,649	i		SELVAM	80,03,317				2,05,775	and corpus fund	_	No	NA	_		0	77,97,542	0 the claimants
1,049		1	JLLVMIVI	00,03,317				2,05,775	and corpus rulla	U	140	INA	U		J	11,31,542	o the claimants
		F110			1,25,000	28,884	25,000		I	1		1	1				
	Temple		1		1			ĺ	1								
	Waves							1	1	1	1	1	1	i e			
																	Claim verified
																	Claim verified based on the
									Undelivered Club								based on the
									Undelivered Club								based on the documents
									membership,								based on the documents i.e., APPAC
1,650	Waves		Mr. SRINIVASAN M	67,94,457				1 70 004		0	No	NA	0		0	66,15,573	based on the documents

	Temple	F203	1		1,50,000	30,674	25,000			1	ı	1		1	
	Waves	1203			1,00,000	00,074	20,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. TAPAN KUMAR						maintenance fee						submitted by
1,651			DASH	74,32,751				2,05,674	and corpus fund	C	No	NA	0	0 72,27,077	0 the claimants
	Temple	F205			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
4 653			A 4 - 1/1 A 4 B 4 C 4 A 4 1 B	74.00.444		0			maintenance fee					74.05.444	submitted by
1,652			Mr. KUMARASAMI D	74,96,114		0	0	U	and corpus fund	U	No	NA	0	0 74,96,114	0 the claimants
	Temple	F207			1,50,000	30,674	25,000								
	Waves														
	1											1			Claim varified
	1											1			Claim verified based on the
									Undelivered Club						documents
	1								membership,			1			i.e., APPAC
			Mrs. PREETI						maintenance fee						submitted by
1,653			CHAKRAVARTI	75,07,392				2.05.674	and corpus fund	0	No	NA	0	0 73,01,718	0 the claimants
-,	Temple	F208			1,50,000	36,930	25,000	_,		_		1	_	,,	
	Waves	1 200			1,50,000	30,930	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,654			Mr. SARAVANAN N S	75,19,846				2,11,930	and corpus fund	C	No	NA	0	0 73,07,916	0 the claimants
	Temple	F209			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,655			Mrs. SASIKALA. K	60,58,554		0	0	0	and corpus fund	C	No	NA	0	0 60,58,554	0 the claimants
	Temple	F212			1,25,000	34,463	25,000					1			
	Waves											1			
															Cl.:
															Claim verified
									Hadalinasad Cl. I						based on the
	1								Undelivered Club			1			documents
	1		Mr. SATYABRATA						membership, maintenance fee			1			i.e., APPAC submitted by
1,656	1		TRIPATHY	73,55,003				1 9/ /63	and corpus fund		No	NA	0	0 71,70,540	0 the claimants
1,000	Tomple	F201	IMPAILL	2,22,000	1 50 000	20.704	25.000	1,04,403	and corpus fulld	1	NO	14/4	U	/1,/0,540	o the claimants
	Temple Waves	F301			1,50,000	32,764	25,000								
	********											1			
															Claim verified
	1										1	1			based on the
	1								Undelivered Club			1			documents
	1								membership,		1	1			i.e., APPAC
	1		Mr. RAMESH						maintenance fee			1			submitted by
	l		GANESAN	81,06,907				2,07,764	and corpus fund	C	No	NA	0	0 78,99,143	0 the claimants
1,657															

	Tanala	F20C	T T		1,50,000	20.700	25,000	ı		1		1		-	T	1
	Temple Waves	F306			1,50,000	36,769	25,000									
	vvaves															
																Claim verified
																based on the
									Undelivered Club							documents
			Mrs.						membership,							i.e., APPAC
4.650			CHANDRAVATHANA	70 45 470				2 44 760	maintenance fee					_	76.22.440	submitted by
1,658		ļ	MS	78,45,179				2,11,769	and corpus fund	U	No	NA	0	U	76,33,410	0 the claimants
	Temple	F308			1,50,000	30,775	25,080									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,659			Mrs. PRIYA BHASKAR	78,24,818				2,05,855	and corpus fund	0	No	NA	0	0	76,18,963	0 the claimants
	Temple	F309			1,25,000	28,719	25,000									
	Waves															
									1		l					
									I	1	1					Claim verified
									1		l					based on the
									Undelivered Club	1	1					documents
									membership,		l					i.e., APPAC
									maintenance fee							submitted by
1,660			Mr. GANESH M S	72,89,087				1,78,719	and corpus fund	0	No	NA	0	0	71,10,368	0 the claimants
	Temple	F310			1,25,000	34,301	25,000							+		
	Waves	1010			1,20,000	0 1,00 1	20,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,661			Mr. HARI HARAN G	70,84,204				1 84 301	and corpus fund	0	No	NA	0	0	68,99,903	0 the claimants
1,001	TI-	F244	IVII. HANI HANAN G	70,04,204			25.000	1,04,301	and corpus rund	0	INO	14/4	U	U	08,33,303	o the claimants
	Temple Waves	F311			0		25,000									
	vvaves															
																Claim verified
																based on the
									Undelivered Club	1	1					documents
									membership,	1	1					i.e., APPAC
			Mr. BALAJI						maintenance fee		l					submitted by
1,662		1	DAMODARAN	50,74,763	1	0	I					NA		0	50,49,763	0 the claimants
				30,74,703				25,000	and corpus fund	0	No	NA	U			
	Temple	F312		30,74,703	0	35,119	25,000	25,000	and corpus fund	0	No	NA	U			
	Temple Waves	F312		30,74,703	0		25,000	25,000	and corpus fund	0	No	NA	0			
		F312		30,74,703	0		25,000	25,000	and corpus fund	0	No	INA	U			
		F312		30,74,703	0		25,000	25,000	and corpus fund	0	No	INA	U			Claim verified
		F312		30,74,703	0		25,000	25,000	and corpus fund	0	No	NA	Ü			
		F312		30,74,703	0		25,000	25,000	and corpus fund Undelivered Club	0	No	NA	0			Claim verified
		F312		30,74,703	0		25,000	25,000		0	No	NA	0			Claim verified based on the
		F312	Mrs. VIJAYALAKSHMI	30,74,703	0		25,000	25,000	Undelivered Club	0	No	NA	0			Claim verified based on the documents
1,663		F312	Mrs. VIJAYALAKSHMI A	50,47,393	0		25,000		Undelivered Club membership, maintenance fee		No	NA	0	0	49,87,274	Claim verified based on the documents i.e., APPAC
1,663	Waves		Mrs. VIJAYALAKSHMI A			35,119			Undelivered Club membership, maintenance fee				0	0	49,87,274	Claim verified based on the documents i.e., APPAC submitted by
1,663	Waves	F312	Mrs. VIJAYALAKSHMI A		1,50,000		25,000 25,000		Undelivered Club membership, maintenance fee				0	0	49,87,274	Claim verified based on the documents i.e., APPAC submitted by
1,663	Waves		Mrs. VIJAYALAKSHMI A			35,119			Undelivered Club membership, maintenance fee				0	0	49,87,274	Claim verified based on the documents i.e., APPAC submitted by
1,663	Waves		Mrs. VIJAYALAKSHMI A			35,119			Undelivered Club membership, maintenance fee				0	0	49,87,274	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,663	Waves		Mrs. VIJAYALAKSHMI A			35,119			Undelivered Club membership, maintenance fee				0	0	49,87,274	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,663	Waves		Mrs. VIJAYALAKSHMI A			35,119			Undelivered Club membership, maintenance fee and corpus fund				0	0	49,87,274	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,663	Waves		Mrs. VIJAYALAKSHMI A			35,119			Undelivered Club membership, maintenance fee and corpus fund				0	0	49,87,274	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,663	Waves		A			35,119			Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0	0	49,87,274	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,663	Temple Waves		Mrs. VIJAYALAKSHMI A Mr. CHALLA RAMANATHA REDDY			35,119		60,119	Undelivered Club membership, maintenance fee and corpus fund	0			0	0	49,87,274 79,16,426	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents

	T	= + 0.0			4.50.000	00.700	05.000			1	1	1	1 1		
	Temple Waves	F406			1,50,000	36,769	25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,665	į.		Mrs. SUDIPTA DATTA	77,40,137				2,11,769	and corpus fund	0	No	NA	0	0 75,28,368	0 the claimants
	Temple	F408			1,50,000	36,930	25,000		·						
	Waves	1 400			1,00,000	00,000	20,000								
	vvavcs														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mrs. VASANTHI						maintenance fee						submitted by
1,666)		MAHADEVAN	79,79,474				2,11,930	and corpus fund	0	No	NA	0	0 77,67,544	0 the claimants
	Temple	F410			1,25,000	28,584	25,000								
	Waves					·									
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,667			Mr. SHIVA SEKAR	69,86,602				1,78,584	and corpus fund	0	No	NA	0	0 68,08,018	0 the claimants
	Temple	F502			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. PRADEEP						maintenance fee						
4 660			KUMAR. J						maintenance lee						
1,668				70 44 000			0		and account to a	_	A1 -			75 44 055	submitted by
	Temple	-	KOWAK. J	76,11,066		0	0	0	and corpus fund	0	No	NA	0	0 76,11,066	0 the claimants
		F504	KOWAK. J	76,11,066	0	0	0 25,000	0	and corpus fund	0	No	NA	0	0 76,11,066	
	Waves	F504	KOWAK. J	76,11,066	0	0		0	and corpus fund	0	No	NA	0	0 76,11,066	
	vvaves	F504	KUMAN. J	76,11,066	0	0		0	and corpus fund	0	No	NA	0	0 76,11,066	
	waves	F504	KOWAK. J	76,11,066	0	0		0	and corpus fund	0	No	NA	0	0 76,11,066	
	waves	F504	KOMPH. J	76,11,066	0	0		0	and corpus fund	0	No	NA	0	0 76,11,066	0 the claimants Claim verified
	vvaves	F504	KOMPIK. J	76,11,066	0	0		0		0	No	NA	0	0 76,11,066	0 the claimants Claim verified based on the
	waves	F504	KOMPAN. 3	76,11,066	0	0		0	Undelivered Club	0	No	NA	0	0 76,11,066	0 the claimants Claim verified based on the documents
	waves	F504		76,11,066	0	0		0	Undelivered Club membership,	0	No	NA	0	0 76,11,066	Claim verified based on the documents i.e., APPAC
1 669		F504	Mr. RAMA MOHANA		0			25,000	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
1,669	9			76,11,066 52,28,949		0	25,000	25,000	Undelivered Club membership,		No	NA NA	0	0 76,11,066 0 52,03,949	Claim verified based on the documents i.e., APPAC
1,669) Temple	F504	Mr. RAMA MOHANA		1,50,000			25,000	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
1,669	9		Mr. RAMA MOHANA			0	25,000	25,000	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
1,669) Temple		Mr. RAMA MOHANA			0	25,000	25,000	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,669) Temple		Mr. RAMA MOHANA			0	25,000	25,000	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,669) Temple		Mr. RAMA MOHANA			0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,669) Temple		Mr. RAMA MOHANA			0	25,000	25,000	Undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,669) Temple		Mr. RAMA MOHANA			0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,669) Temple		Mr. RAMA MOHANA			0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
	Temple Waves		Mr. RAMA MOHANA	52,28,949		0	25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No		0	0 52,03,949	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants
1,669	Temple Waves	F507	Mr. RAMA MOHANA RAJU K		1,50,000	0 36,809	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0		NA	0		Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC
	Temple Waves		Mr. RAMA MOHANA RAJU K	52,28,949		0	25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0	0 52,03,949	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by submitted by submitted by submitted by
	Temple Waves	F507	Mr. RAMA MOHANA RAJU K	52,28,949	1,50,000	0 36,809	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0	0 52,03,949	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by submitted by submitted by submitted by
	Temple Waves	F507	Mr. RAMA MOHANA RAJU K	52,28,949	1,50,000	0 36,809	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0	0 52,03,949	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	F507	Mr. RAMA MOHANA RAJU K	52,28,949	1,50,000	0 36,809	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0	0 52,03,949	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	F507	Mr. RAMA MOHANA RAJU K	52,28,949	1,50,000	0 36,809	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 52,03,949	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	F507	Mr. RAMA MOHANA RAJU K	52,28,949	1,50,000	0 36,809	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 52,03,949	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., Claim verified based on the documents
	Temple Waves	F507	Mr. RAMA MOHANA RAJU K	52,28,949	1,50,000	0 36,809	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 52,03,949	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted based on the documents i.e., APPAC
	Temple Waves	F507	Mr. RAMA MOHANA RAJU K	52,28,949	1,50,000	0 36,809	25,000 25,000		Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 52,03,949	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted based on the documents i.e., APPAC
	Temple Waves	F507	Mr. RAMA MOHANA RAJU K	52,28,949	1,50,000	0 36,809	25,000 25,000	2,11,809	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	0 52,03,949	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

	Temple	F602			0		25,000			1	1		1			
	Waves	1002			· ·		20,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. ASHISH KUMAR						maintenance fee							submitted by
1,672			PATHAK	44,27,981		0		25,000	and corpus fund	0	No	NA	0	0	44,02,981	0 the claimants
	Temple	F604			0	37,632	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,673			Mrs. RAJESWARI M	59,45,822				62,632	and corpus fund	0	No	NA	0	0	58,83,190	0 the claimants
	Temple	F605			0		25,000									
	Waves	1								1	1			1		
	1	1								1	1			1		
																Claim verified
	1	1								1	1			1		based on the
	1	1							Undelivered Club	1	1			1		documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,674			Mr. UMAKANT S	43,07,338		0		25,000	and corpus fund	0	No	NA	0	0	42,82,338	0 the claimants
	Temple	F606			0		25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,675			Mr. MOHAN RAJ V	64,00,204		0		25,000	and corpus fund	0	No	NA	0	0	63,75,204	0 the claimants
	Temple	F607			0											
	Waves															
																Claim verified
																based on the
	1	1							Undelivered Club	1	1			1		documents
	1	1							membership,	1	1			1		i.e., APPAC
1 070	1	1	Mara CEETILA V	E0 1E 003		0	0	_	maintenance fee		l _{Nia}	NA	0		E0 1E 000	submitted by
1,676	T	8016	Mrs. GEETHA V	59,15,063				0	and corpus fund	0	No	IVA	0	U	59,15,063	0 the claimants
	Temple	F610			1,25,000	34,801	25,000			1	1			1		
	Waves	1								1	1			1		
	1	1								1	1			1		Claim vorified
	1	1								1	1			1		Claim verified
									Undolivered Club							based on the
									Undelivered Club							documents
	1	1							membership, maintenance fee	1	1			1		i.e., APPAC
1 677	1	1	Mr. PRABHAKARAN J	62,98,389				1 04 004	and corpus fund		No	NA		0	61,13,588	submitted by 0 the claimants
1,677	Taran !	5704	IVII. PRADFIARAKAN J	UZ,78,387	4.50.000	00.6:=	05.000	1,84,801	and corpus furid	U	INU	IVM	U	-	01,13,388	o the claimants
	Temple	F701			1,50,000	39,317	25,000			1	1			1		
	Waves															
	1	1								1	1			1		Claimif: - I
														1		Claim verified
	1	1							Undolivered Club	1	1			1		based on the documents
	1	1							Undelivered Club	1	1			1		
	l	1	Mrs. MEGHA						membership,		l					i.e., APPAC
1,678			RANJITH	85,52,283				2 1/ 217	maintenance fee and corpus fund	0	No	NA	0	0	83,37,966	submitted by 0 the claimants

	Temple	F702	1		0		25,000	I		ı	ı	1		ı	
	Waves	F702			U		25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,679			Mrs. B VISHNUPRIYA	54,11,888		0		25,000	and corpus fund	0	No	NA	0	0 53,86,888	0 the claimants
	Temple	F703			0										
	Waves														
															Claim verified based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,680			Mr. RAMGOPAL K	56,81,627		0	0	0	and corpus fund	0	No	NA	0	0 56,81,627	0 the claimants
-,	Temple	F706		,,	0	-	25,000	_				+	_		
	Waves	1700			· ·		20,000								
												1			Claim verified
												1			based on the
									Undelivered Club			1			documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,681			Mr. RAMALINGAM	62,89,125		0		25,000	and corpus fund	0	No	NA	0	0 62,64,125	0 the claimants
	Temple	G101			1,50,000	30,775	25,000								
	Waves														
															Claim verified based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,682			Mr. SELVARAJ K	74,39,809				2,05,775		0	No	NA	0	0 72,34,034	0 the claimants
·	Temple	G102			1,50,000	30,641	25,000					1			
	Waves				1,00,000	,	,								
															Claim verified
															based on the
									Undelivered Club						documents
			[<u> </u>						membership,			1			i.e., APPAC
4			Mrs. BHAVANI	75.46.700					maintenance fee	_					submitted by
1,683			KESHAVA SIMHAN	75,16,792				2,05,641	and corpus fund	0	No	NA	0	0 73,11,151	0 the claimants
	Temple Waves	G105			0										
	vvaves														
												1			Claim verified
	1									1		1			based on the
	1								Undelivered Club	1		1			documents
									membership,			1			i.e., APPAC
			Mr. MOHAN						maintenance fee			1			submitted by
1,684			GOPALAKRISHNAN	71,85,834		0	0	0	and corpus fund	0	No	NA	0	0 71,85,834	0 the claimants
	Temple	G109			1,50,000	36,728	25,000								
	Waves											1			
												1			
	1									1		1			Claim verified
	1									1		1			based on the
	1								Undelivered Club	1		1			documents
									membership,			1			i.e., APPAC
1,685			Mr. RAJA KARTHIK R	71,61,530				2 44 720	maintenance fee and corpus fund	_	No	NA	_	0 69,49,802	submitted by 0 the claimants
		1	IVII. NAJA NAKITIK K	/1,01,530	i l	i	i	2,11,/28	and corpus fulld		No	INA	. 0	09,49,802	o the claimants

Temple California Califor	Claim ve based or documer i.e., APP/ submitte 0 0 73,50,682 0 the claim Claim ve based or documer i.e., APP/ submitte 0 0 59,50,587 0 the claim
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Waves	based or documer i.e., APP/ submitte
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1,687 Dr. PADMA KUMARI. 61,38,852 1,25,000 35,376 25,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA	based or documer i.e., APP/ submitte
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1,689 Mrs. VIJAYALAKSHMI 63,01,896 2,11,809 and corpus fund 0 No NA	
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Mrs. VIJAYALAKSHMI	based or
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Temple Waves G119 80,000 25,000 Undelivered Club membership, maintenance fee 1,690 Mr. RAJASEKARAN. R 63,69,223 0 1,05,000 and corpus fund 0 No NA Temple G120 0	0 0 60,90,087 0 the claim
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1,690 Mr. RAJASEKARAN. R 63,69,223 0 1,05,000 and corpus fund 0 No NA Temple G120 0<	submitte
Temple G120 0	0 0 62,64,223 0 the claim
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Mayes	
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Undelivered Club	documer
membership,	i.e., APP/
maintenance fee	submitte
1,691 Mrs. ILAKKIYA 64,15,479 0 0 0 and corpus fund 0 No NA	0 0 64,15,479 0 the claim
Temple G122 0	
Waves	
	Claim ve
Undelivered Club	based or
membership,	based or documer
maintenance fee	based or documer i.e., APP/
1,692 Mr. NARAYANAN R 62,13,943 0 0 0 and corpus fund 0 No NA	based or documer

	Temple	G124	1		85,000	37,674	25,000	I	1	1		1		1	1
	Waves	G124			85,000	37,074	25,000								

															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. VIJAI BHARATH						maintenance fee						submitted by
1,693			NITHYANANDAN	65,82,933				1,47,674	and corpus fund	0	No	NA	0	0 64,35,2	59 0 the claimants
	Temple	G128			1,50,000	37,469	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee				_		submitted by
1,694			Mr. N NETHAJI	74,87,056				2,12,469	and corpus fund	0	No	NA	0	0 72,74,5	0 the claimants
	Temple	G201			0										
	Waves								ĺ						
									1	1					Claim
									1	1					Claim verified based on the
									Undelivered Club	1					documents
									membership,	1					i.e., APPAC
									maintenance fee						submitted by
1,695			Mr. VENKATESH V	73,56,944		0	0	0	and corpus fund	0	No	NA	0	0 73,56,9	
-,	Temple	G202			1,50,000	30,641	25,000			-			_	1 1,11,1	
	Waves	0202			1,30,000	30,041	23,000								

															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. KOOTUMKAL						maintenance fee						submitted by
1,696			AUGUSTINE NIDHIN	75,54,565				2,05,641	and corpus fund	0	No	NA	0	0 73,48,9	24 0 the claimants
	Temple	G204			1,50,000	30,539	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
			Mr. RANJITH KUMAR						membership,						i.e., APPAC submitted by
1,697			T KANJITH KUMAK	70,10,781				2,05,539	maintenance fee and corpus fund	0	No	NA	0	0 68,05,2	
1,697	T		1	70,10,781				2,05,539	and corpus rund	U	INO	NA	U	0 68,05,2	12 U the claimants
	Temple Waves	G206			0				1						
	· / a / C 3								1	1					
									ĺ						Claim verified
									ĺ						based on the
									Undelivered Club	1					documents
									membership,						i.e., APPAC
			Mr. PRASANNA						maintenance fee	1					submitted by
1,698			KUMAR S	70,38,272		0	0	0	and corpus fund	0	No	NA	0	0 70,38,2	
	Temple	G207			0				1	†				1	1
	Waves								1	1					
									ĺ						
									ĺ						Claim verified
									ĺ						based on the
		1			1		l	Ì	Undelivered Club	1		1	1	I	documents
					1										
									membership,						i.e., APPAC
1,699			Mrs. MEENAKSHI. R	60,87,619		0	0				No	NA		0 60,87,6	submitted by

1,700 Tei	emple Vaves	G209			1,50,000	36,728	25,000								
1,700 Tel	vaves														
Tei															
Tei															Claim verified
Tei															based on the
Tei									Unadalissasad Club						
Tei									Undelivered Club						documents
Tei									membership,						i.e., APPAC
Tei			Mr. BHARATHY						maintenance fee	_			_		submitted by
			ARUMUGAM	74,27,419				2,11,728	and corpus fund	0	No	NA	0	0 72,15,691	0 the claimants
Wa		G210			1,50,000	36,769	25,000								
	Vaves														
1															
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,701			Mrs. ROOPA N P	71,26,209				2,11,769	and corpus fund	0	No	NA	0	0 69,14,440	0 the claimants
	emple	G213		· · · · · · · · · · · · · · · · · · ·	0		25,000		· ·						
	Vaves	0213			o l		20,000								
***	aves														
									1						Claim verified
					[İ						based on the
					[11. 4.1						
					[Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. ANJAN KUMAR						maintenance fee						submitted by
1,702			MISHRA	55,18,976		0		25,000	and corpus fund	0	No	NA	0	54,93,976	0 the claimants
		G216			1,25,000	34,867	25,000								
Wa	Vaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,703			Mrs. Chitra. P	63,43,034				1.84.867	and corpus fund	0	No	NA	0	0 61,58,167	0 the claimants
	emple	G217		,,	1,50,000	36,809	25,000	_,_,,,,,,,							
	Vaves	G217			1,50,000	30,009	25,000								
VVC	aves														
															Claim verified
															based on the
					[Undelivered Club						documents
					[membership,						i.e., APPAC
			Mrs. KAMALAVALLI.		[maintenance fee						submitted by
1,704			RV	61,97,928				2,11,809	and corpus fund	0	No	NA	0	0 59,86,119	0 the claimants
Te	emple	G219			1,50,000	36,768	25,000								
Wa	Vaves				[İ						
					[İ						
									1						Claim verified
									1						based on the
]				Undelivered Club						documents
					[membership,						i.e., APPAC
]				maintenance fee						submitted by
1			Mr. SIVAKUMAR. S	61,69,899				2,11,768		n	No	NA	0	59,58,131	0 the claimants
1 705		C220	SIVANOIVIAN. S	01,03,033	0			2,11,700	ana corpus rana	-		. 1/1	U	55,36,131	o the ciannality
1,705	amala	G220			0				1						
Tei	emple				i l				İ						
Tei	emple Vaves				1			I	1	I	ı	1		1	1
Tei															
Tei															Claim verified
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Tei									Undelivered Club						based on the documents
Tei									Undelivered Club membership,						based on the documents i.e., APPAC
Tei			Mrs.												based on the documents

	Temple	G226			0							1	1	1		
	Waves				-											
																Claim verified
																based on the
									Undelivered Club							documents
			Mr. RATANLAL						membership, maintenance fee							i.e., APPAC submitted by
1,707			SETHIA	35,24,718		0	0	0	and corpus fund	0	No	NA	0	0	35,24,718	0 the claimants
2,707	Temple	G228	JETTIN (55,21,725	0		25,000		ana corpas rana		110				55,2 1,7 20	o the damates
	Waves	0220			o .		20,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. BALAMURUGAN.						maintenance fee					_		submitted by
1,708			D	55,98,788		0		25,000	and corpus fund	0	No	NA	0	0	55,73,788	0 the claimants
	Temple	G229			1,50,000	39,155	25,000									
	Waves								1							
									ĺ							Claim verified
									ĺ							based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,709	<u> </u>		Mr. SELVA KUMAR S	65,50,815				2,14,155	and corpus fund	0	No	NA	0	 0	63,36,660	0 the claimants
	Temple	G301			1,50,000	36,930	25,000									
	Waves															
																Claim verified
									Hadali oaad Clob							based on the
									Undelivered Club membership,							documents i.e., APPAC
			Mr. RAJIV KUMAR						maintenance fee							submitted by
1,710			SINHA	77,16,864				2.11.930	and corpus fund	0	No	NA	0	0	75,04,934	0 the claimants
	Temple	G303		, ,,,,,	1,50,000	36,930	25,000	, ,							-,-,-	
	Waves				,,,,,,,,,	,										
																Claim verified
]						1							based on the
									Undelivered Club							documents
			A4. CDD///						membership,							i.e., APPAC
1,711			Mr. SRIVIJAY DEEPAK K S	70,85,715				2 14 020	maintenance fee and corpus fund		No	NA	0	0	68,73,785	submitted by 0 the claimants
1,/11	Tomr!-	C204	N O	/0,85,/15				2,11,930	and corpus lund	0	INO	IVA	U	U	08,/3,/85	o the claimants
	Temple Waves	G304			0				1							
	*********]						1							
									1							Claim verified
									1							based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,712			Mr. GURUMURTHY S	63,20,417		0	0	0	and corpus fund	0	No	NA	0	0	63,20,417	0 the claimants
	Temple	G306			1,50,000	30,539	25,000				1					
	Waves								1							
									1							CI
]						1		1					Claim verified
									Undelivered Club							based on the documents
									membership,							i.e., APPAC
			Mr. AMIR KUMAR						maintenance fee							submitted by
1,713			SAHU	69,46,254				2,05,539	and corpus fund	0	No	NA	0	0	67,40,715	0 the claimants
.,0	1	1		, -,			l	_,,	,	ı	1 -		Ŭ	1	. , -,5	

	Temple	G307	1		1,25,000	37,715	25,000		1	ı		ı	1		
	Waves	G307			1,23,000	37,713	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,714			Mr. RAAJ KOUSHIK N	77,59,426				1,87,715	and corpus fund	0	No	NA	0	0 75,71,711	0 the claimants
	Temple	G314			0										
	Waves														
															Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
			Mrs. SHANKARAN						maintenance fee						submitted by
1,715			MALINI	65,47,274		0	0	0	and corpus fund	0	No	NA	0	0 65,47,274	0 the claimants
-,	Temple	G315			0		25,000	_					_		
	Waves	0313			Ü		20,000								
		1							ĺ	1					
	1	1							ĺ	1					Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,716			Mr. BOOPATHI P	53,63,998		0		25,000	and corpus fund	0	No	NA	0	0 53,38,998	0 the claimants
	Temple	G319			1,50,000	36,728	25,000								
	Waves														
															Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
			Mr. SUDHAKAR						maintenance fee						submitted by
1,717			PRABHAKAR RAO	61,07,653				2.11.728	and corpus fund	0	No	NA	0	0 58,95,925	0 the claimants
-,	Temple	G321		,,	0	37,508	25,000	=,==,:==					_		
	Waves	0021			Ü	0.,000	20,000								
															Claim verified
															based on the
									Undelivered Club						documents
	1	1							membership,	1					i.e., APPAC
			Mrs. RAJI						maintenance fee						submitted by
1,718			SUBRAMANIAN	59,31,016				62,508	and corpus fund	0	No	NA	0	0 58,68,508	0 the claimants
	Temple	G322			0	37,798	25,000		ĺ						
	Waves														
									ĺ						Claim verified
									ĺ						based on the
									Undelivered Club						documents
	1	1							membership,	1					i.e., APPAC
	1	1							maintenance fee	1					submitted by
1,719			Mrs. USHA GOENKA	51,72,306				62,798		0	No	NA	0	0 51,09,508	0 the claimants
	Temple	G326			0	36,809	25,000		1	†					
	Waves					,,,,,	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		ĺ						
									ĺ						
	1	1							ĺ	1					Claim verified
	1	1							ĺ	1					based on the
									Undelivered Club						documents
	1	1							membership,	1					i.e., APPAC
	1	1							maintenance fee] _	l				submitted by
1,720		1	Mr. UDAYA RAJ T	66,50,116			i	i 61.809	and corpus fund	. 0	No	NA	. 0	0 65,88,307	0 the claimants

	Temple	G327			1,50,000	36,768	25,000				1		1	1	1
	Waves	G327			1,50,000	30,700	25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. VISHNU MOHAN.						maintenance fee	_			_		submitted by
1,721			C R	64,50,584				2,11,768	and corpus fund	Ü	No	NA	0	0 62,38,816	0 the claimants
	Temple	G401			0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. KISHORE						maintenance fee						submitted by
1,722			KUMAR. A	51,89,792		0		25,000	and corpus fund	0	No	NA	0	0 51,64,792	0 the claimants
-	Temple	G407			1,25,000	36,850	25,000		· ·						
	Waves	0407			1,20,000	00,000	20,000								

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								İ	İ	1	1	1			based on the
								İ	Hadalina - 1 Cl	1	1	1			
								ĺ	Undelivered Club		1				documents
									membership,						i.e., APPAC
			Mrs. SWATI						maintenance fee	_					submitted by
1,723			BHADAURIA	75,21,012				1,86,850	and corpus fund	0	No	NA	0	0 73,34,162	0 the claimants
	Temple	G408			1,50,000	36,647	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. VALVILORI												
1,724									maintenance fee						submitted by
			NALANGKILLI	66.13.951				2.11.647	maintenance fee and corpus fund		No	NA	0	0 64.02.304	submitted by 0 the claimants
	Temple	G/12	NALANGKILLI	66,13,951	70,000		25,000	2,11,647	and corpus fund	С	No	NA	0	0 64,02,304	submitted by 0 the claimants
	Temple	G413	NALANGKILLI	66,13,951	70,000		25,000	2,11,647		C	No	NA	0	0 64,02,304	
	Temple Waves	G413	NALANGKILLI	66,13,951	70,000		25,000	2,11,647		C	No	NA	0	0 64,02,304	
		G413	NALANGKILLI	66,13,951	70,000		25,000	2,11,647		C	No	NA	0	0 64,02,304	0 the claimants
		G413	NALANGKILLI	66,13,951	70,000		25,000	2,11,647		C	No	NA	0	0 64,02,304	0 the claimants Claim verified
		G413	NALANGKILLI	66,13,951	70,000		25,000	2,11,647	and corpus fund	С	No	NA	0	0 64,02,304	0 the claimants Claim verified based on the
		G413	NALANGKILLI	66,13,951	70,000		25,000	2,11,647	and corpus fund Undelivered Club	C	No	NA	0	0 64,02,304	0 the claimants Claim verified based on the documents
		G413	NALANGKILLI	66,13,951	70,000		25,000	2,11,647	undelivered Club membership,	C	No	NA	0	0 64,02,304	Claim verified based on the documents i.e., APPAC
		G413			70,000		25,000		undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
1,725	Waves		NALANGKILLI Mrs. REKHA. S	66,13,951 56,74,732		0			undelivered Club membership,		No No	NA NA	0	0 64,02,304 0 55,79,732	Claim verified based on the documents i.e., APPAC
1,725	Waves	G413			70,000	0	25,000 25,000		undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
1,725	Waves					0			undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
1,725	Waves					0			undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,725	Waves					0			undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by
1,725	Waves					0			undelivered Club membership, maintenance fee				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,725	Waves					0			Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,725	Waves					0			Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,725	Waves					0			Undelivered Club membership, maintenance fee and corpus fund				0		Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC
1,725	Waves		Mrs. REKHA. S	56,74,732				95,000	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	C	No	NA	0	0 55,79,732	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by submitted by submitted by
1,725	Temple Waves	G417			0	0	25,000	95,000	Undelivered Club membership, maintenance fee and corpus fund	C			0		Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC
1,725	Temple Waves		Mrs. REKHA. S	56,74,732				95,000	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	C	No	NA	0	0 55,79,732	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by submitted by submitted by
1,725	Temple Waves	G417	Mrs. REKHA. S	56,74,732	0		25,000	95,000	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	C	No	NA	0	0 55,79,732	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by submitted by submitted by submitted by
1,725	Temple Waves	G417	Mrs. REKHA. S	56,74,732	0		25,000	95,000	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	C	No	NA	0	0 55,79,732	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,725	Temple Waves	G417	Mrs. REKHA. S	56,74,732	0		25,000	95,000	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	C	No	NA	0	0 55,79,732	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by Claimants
1,725	Temple Waves	G417	Mrs. REKHA. S	56,74,732	0		25,000	95,000	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	C	No	NA	0	0 55,79,732	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,725	Temple Waves	G417	Mrs. REKHA. S	56,74,732	0		25,000	95,000	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	C	No	NA	0	0 55,79,732	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents
1,725	Temple Waves	G417	Mrs. REKHA. S	56,74,732	0		25,000	95,000	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, undelivered Club membership, maintenance fee and corpus fund	C	No	NA	0	0 55,79,732	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 the claimants
1,725	Temple Waves	G417	Mrs. REKHA. S	56,74,732	0		25,000	95,000 25,000	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	C	No	NA	0	0 55,79,732	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents

	T		Т			00.047	05.000	ı	1	1		1			
	Temple Waves	G421			0	36,647	25,000								
	vvaves					1									
						,									
						,									Claim verified
						,									based on the
						,			Undelivered Club						documents
						,			membership,						i.e., APPAC
						,			maintenance fee						submitted by
1,728			Mr. HARISH M N	63,27,925		1		61,647	and corpus fund	0	No	NA	0	0 62,66,27	8 0 the claimants
	Temple	G423			0		25,000								
	Waves					,									
						,									
						,									Claim verified
															based on the
						,			Undelivered Club						documents
						,			membership,						i.e., APPAC
									maintenance fee						submitted by
1,729			Mr. ARAVINDHAN. V	62,71,749		0		35,000	and corpus fund	0	No	NA	0	0 62,46,74	
1,729			IVII. AKAVINDHAN. V	02,71,749	ļ			23,000	and corpus rund	U	NO	IVA	U	0 62,46,74	5 Utile Claimants
	Temple	G424			0	37,674	25,000								
	Waves					1									
		1			l l	!									
					į l	ļ								1	Claim verified
					l l	!									based on the
					l l	!			Undelivered Club						documents
						,			membership,						i.e., APPAC
						,			maintenance fee						submitted by
1,730			Mrs. USHA GOENKA	35,20,884		,		62,674	and corpus fund	0	No	NA	0	0 34,58,21	0 the claimants
	Temple	G427			0		25,000								1
	Waves	0 127			Ĭ	1	20,000								
						,									
						,									Claim verified
						,									based on the
						,			Undelivered Club						documents
						1									i.e., APPAC
			Mr. SATHISH KUMAR.			,			membership,						submitted by
1 721			c SATHISH KUIVIAK.	F2 40 F00		0		25.000	maintenance fee		Nie	010	0	0 52,15,58	
1,731	<u> </u>		3	52,40,588	ļļ	U		25,000	and corpus fund	U	No	NA	U	0 52,15,58	8 0 the claimants
	Temple	G502			0	1	25,000								
	Waves					1									
						,									
						, ,									Claim verified
						•									
					ļ į	' i									based on the
						1			Undelivered Club						based on the documents
									Undelivered Club membership,						based on the documents i.e., APPAC
															based on the documents
1,732			Mr. S SRINIVASAN	53,37,370		0		25,000	membership,	0	No	NA	0	0 53,12,37	based on the documents i.e., APPAC submitted by
1,732	Temple	G504	Mr. S SRINIVASAN	53,37,370	1,50,000		25,000	25,000	membership, maintenance fee	0	No	NA	0	0 53,12,37	based on the documents i.e., APPAC submitted by
1,732	Temple Waves	G504	Mr. S SRINIVASAN	53,37,370	1,50,000	0 36,647	25,000	25,000	membership, maintenance fee	0	No	NA	0	0 53,12,37	based on the documents i.e., APPAC submitted by
1,732		G504	Mr. S SRINIVASAN	53,37,370	1,50,000		25,000	25,000	membership, maintenance fee	0	No	NA	0	0 53,12,37	based on the documents i.e., APPAC submitted by
1,732		G504	Mr. S SRINIVASAN	53,37,370	1,50,000		25,000	25,000	membership, maintenance fee	0	No	NA	0	0 53,12,37	based on the documents i.e., APPAC submitted by 0 the claimants
1,732		G504	Mr. S SRINIVASAN	53,37,370	1,50,000		25,000	25,000	membership, maintenance fee	0	No	NA	0	0 53,12,37	based on the documents i.e., APPAC submitted by 0 the claimants
1,732		G504	Mr. S SRINIVASAN	53,37,370	1,50,000		25,000	25,000	membership, maintenance fee and corpus fund	0	No	NA	0	0 53,12,37	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,732		G504	Mr. S SRINIVASAN	53,37,370	1,50,000		25,000	25,000	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 53,12,37	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,732		G504		53,37,370	1,50,000		25,000	25,000	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 53,12,37	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		G504	Mr. YUGANDER		1,50,000		25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,732	Waves			53,37,370 53,37,370 71,53,193		36,647			membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0 53,12,37 0 69,41,54	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves	G504 G507	Mr. YUGANDER		1,50,000 1,25,000		25,000 25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		Mr. YUGANDER			36,647			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		Mr. YUGANDER			36,647			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves		Mr. YUGANDER			36,647			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 the claimants
	Waves		Mr. YUGANDER			36,647			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves		Mr. YUGANDER			36,647			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 the claimants
	Waves		Mr. YUGANDER			36,647			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the document i.e., Depac submitted by 0 the claimants
	Waves		Mr. YUGANDER			36,647			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 the claimants
	Temple Waves		Mr. YUGANDER DEVULAPALLI			36,647		2,11,647	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0			0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by claimants

	Temple	G510			0			1				1	l		
	Waves	0310			Ü										
															Claim verified
															based on the
									Undelivered Club						documents
			AA. ADICTIDUS DAIA						membership,						i.e., APPAC
1,735			Mr. ARISTIDUS RAJA. N M	68,53,863		0	0		maintenance fee and corpus fund		No	NA	0	0 68,53,863	submitted by 0 the claimants
	TI-	0547	IN IVI	08,53,803		U	U	U	and corpus rund	·	NO	INA	U	0 08,53,803	o the claimants
	Temple Waves	G517			0										
ľ	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,736			Mr. NAGARAJAN. V	55,55,007		0	0	0	and corpus fund	0	No	NA	0	0 55,55,007	0 the claimants
	Temple	G518			1,50,000	36,768	25,000								
1	Waves														
															Claim verified
															based on the
									Undelivered Club membership,						documents i.e., APPAC
									maintenance fee						submitted by
1,737			Mr. ASHOK KUMAR. S	70,16,654				2.11.768	and corpus fund	C	No	NA	0	0 68,04,886	0 the claimants
	Temple	G528		,,	1,50,000	36,930	25,000	_,,		<u> </u>					
	Waves	0320			1,00,000	00,000	20,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,738			Mr. RAJU RAMESHA	71,75,362				2,11,930	and corpus fund	C	No	NA	0	0 69,63,432	0 the claimants
	Temple	G529			0		25,000								
'	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,739			Mr. PAUL REXIN. A	61,65,651		0		25,000	and corpus fund	C	No	NA	0	0 61,40,651	0 the claimants
	Temple	G601			0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. BABU. K	52,07,548		0		35,000	maintenance fee and corpus fund		No	NA	_	51,82,548	submitted by 0 the claimants
1 740			LIVII - DADU - N	34,07,348	1			25,000	and corpus fund		No	NA	0	51,82,548	o une cialmants
1,740	Tomr!-	CC0.*				07 0 45									
	Temple Wayes	G604			0	37,345	25,000								
	Temple Waves	G604			0	37,345	25,000								
		G604			0	37,345	25,000								Claim verified
		G604			0	37,345	25,000								Claim verified based on the
		G604			0	37,345	25,000		Undelivered Club						Claim verified based on the documents
		G604			0	37,345	25,000								based on the
		G604			0	37,345	25,000		Undelivered Club membership, maintenance fee						based on the documents

	Temple	G607			1,25,000	36,849	25,000					1				
	Waves	0007			1,20,000	00,040	20,000									
																Claim verified
																based on the
									Undelivered Club							documents
			Mr.						membership,							i.e., APPAC
			ANANTHAKRISHNAN.						maintenance fee							submitted by
1,742			В	68,06,366				1,86,849	and corpus fund	0	No	NA	0	0	66,19,517	0 the claimants
	Temple	G611			1,25,000	35,433	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,743			Miss. KRUPA. S	56,53,688				1,85,433	and corpus fund	0	No	NA	0	0	54,68,255	0 the claimants
	Temple	G614			0		25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,744			Mrs. REKHA. K	49,53,258		0		25,000	and corpus fund	0	No	NA	0	0	49,28,258	0 the claimants
	Temple	G618			0	37,468	25,000									
	Waves	0010			Ü	07,100	20,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Miss. POORNIMA						maintenance fee							submitted by
1,745			BHAT. R	42,65,767				62 468	and corpus fund	0	No	NA	0	0	42,03,299	0 the claimants
1,7 13	Temple	G619	5101111	12,03,707	2,00,000	37,427	25,000	02,100	and corpus rand		110	1001			.2,03,233	o the damanes
	Waves	0019			2,00,000	31,421	25,000									

																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mrs. VIJAYALAKSHMI.						maintenance fee							submitted by
1,746			R	58,84,219				2 62 427	and corpus fund	0	No	NA	0	0	56,21,792	0 the claimants
1,740	Tomple	CC21		JU,U+,Z1J	0		25.000	2,02,427	aa corpus fund	-	.40	1474	- 0		30,21,792	o the claimants
	Temple Waves	G621			0		25,000									
	vvaves															
																Claim verified
									Undalivared Click							based on the
1	1								Undelivered Club							documents
									membership,							i.e., APPAC
								25.000	maintenance fee and corpus fund	_	No	NA			50,16,121	submitted by 0 the claimants
1 747			Marc CDI DDIVA MA C	EO 41 121		0								U		
1,747			Mrs. SRI PRIYA M S	50,41,121		0		25,000	and corpus rund		140	IVA	U	_	30,10,121	o the claimants
1,747	Temple	G624	Mrs. SRI PRIYA M S	50,41,121	0	0		25,000	and corpus rund		140	IVA	0		30,10,121	o the claimants
1,747	Temple Waves	G624	Mrs. SRI PRIYA M S	50,41,121	0	0		25,000	and corpus runu		No	14/4	0		30,10,121	o the damates
1,747		G624	Mrs. SRI PRIYA M S	50,41,121	0	0		25,000	and corpus rund			NA.	0		30,10,121	
1,747		G624	Mrs. SRI PRIYA M S	50,41,121	0	0		25,000	and corpus fund			NA.	0		30,10,121	Claim verified
1,747		G624	Mrs. SRI PRIYA M S	50,41,121	0	0		25,000				IVA	0		30,10,121	Claim verified based on the
1,747		G624	Mrs. SRI PRIYA M S	50,41,121	0	0		25,000	Undelivered Club				0		30,10,121	Claim verified based on the documents
1,747		G624		50,41,121	0	0		25,000	Undelivered Club membership,				0		30,10,121	Claim verified based on the documents i.e., APPAC
1,747	Waves	G624	Mrs. SRI PRIYA M S Mrs. ASWINI RINKU.	50,41,121	0	0	0		Undelivered Club		No	NA	-		61,88,716	Claim verified based on the documents

	Temple	G625			80,000	37,632	25,000	ı	ı	ı	I	1	1		I I
	Waves	G025			60,000	37,032	25,000								

															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. JAFFAR SYED						maintenance fee						submitted by
1,749			SHOUKHAD ALI	59,82,920				1,42,632	and corpus fund	0	No	NA	0	0 58,40,288	0 the claimants
	Temple	G627			0	36,768	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents i.e., APPAC
			Mr. ATHMANATHAN.						membership, maintenance fee						submitted by
1,750			K	60,60,742				61 768	and corpus fund	0	No	NA	0	0 59,98,974	0 the claimants
1,750	Temple	G701	,,	00,00,7 12	0			01,700	and corpus rand		110	1471	Ü	33,30,37 .	o the damanes
	Waves	0,01			5				1						
									ĺ						
									ĺ						Claim verified
															based on the
		1							Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,751			Mrs. Lavanya J	49,36,164		0	0	0	and corpus fund	0	No	NA	0	0 49,36,164	0 the claimants
	Temple	G702			80,000	37,716	25,000								
	Waves														
															Claim verified based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,752			Mrs. VIDHYA. K	73,34,027				1,42,716	and corpus fund	0	No	NA	0	0 71,91,311	0 the claimants
	Temple	G704			0		25,000								
	Waves						.,								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,	1					i.e., APPAC
1,753			Mr. ARJUNKRISHNA B	70,66,480		0		25.000	maintenance fee and corpus fund	_	No	NA	_	0 70,41,480	submitted by 0 the claimants
1,/53	Tamala	674.4	IVII. AKJUNKKISHINA B	70,00,480	00.000		05.000	25,000	and corpus rund	U	NO	NA	U	0 70,41,480	o the claimants
	Temple Waves	G714			60,000	37,632	25,000		1						
	***************************************								ĺ						
									ĺ						Claim verified
									ĺ	1					based on the
									Undelivered Club	1					documents
									membership,						i.e., APPAC
			Mr. VICKY KUMAR						maintenance fee						submitted by
1,754	<u> </u>	1	JHA. M	65,39,729				1,22,632	and corpus fund	0	No	NA	0	0 64,17,097	0 the claimants
	Temple	G718			85,000	37,881	25,000								
	Waves								ĺ						
									ĺ	1					
									ĺ	1					Claim verified
									Hadali sasad Cl. I	1					based on the
									Undelivered Club membership,						documents i.e., APPAC
			Mr. VISHAL						maintenance fee						submitted by
1,755		1	SRIVASTAVA. A	71,20,946				1 47 991	and corpus fund	0	No	NA	n	0 69,73,065	0 the claimants
2,733	l .	1		, 1,20,540			l	1,77,001	a corpus fulla	U				- 05,73,003	5 Circ Cidifficalits

	Temple	1104			0		25,000			1	1	1			
	Waves	1104			· ·		20,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,756			Mr. LAKSHMANAN A	33,86,256		0		25,000	and corpus fund	0	No	NA	0	0 33,61,256	0 the claimants
	Temple	1110			0										
	Waves														
															Cl-:
															Claim verified based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,757			Dr. LATHA ASOKAN	64,58,134		0	0	0	and corpus fund	0	No	NA	0	0 64,58,134	0 the claimants
, -	Temple	1205		- ,, -	1,00,000	25,968	25,000					1		1,11,11	
	Waves	1203			1,00,000	20,000	20,000								
		1							ĺ		1	1			Claim verified
									ĺ						based on the
		1							Undelivered Club		1	1			documents
									membership,						i.e., APPAC
			Mr. VENKATA						maintenance fee						submitted by
1,758			RAMANATH. P	41,98,730				1,50,968	and corpus fund	0	No	NA	0	0 40,47,762	0 the claimants
	Temple	1207			0	25,968	25,000								
	Waves														
															Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
			Mrs.						maintenance fee						submitted by
1,759			PRIYADHARSHINI. A	40,06,434				50.968	and corpus fund	0	No	NA	0	0 39,55,466	0 the claimants
_,	Temple	1210		,,	0		25,000			_	-	1	_		
	Waves	1220			Ü		20,000								
															Claim verified
															based on the
		1							Undelivered Club		1	1			documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,760			Mr. RAMESH BABU. E	63,75,358		0		25,000	and corpus fund	0	No	NA	0	0 63,50,358	0 the claimants
	Temple	1211			0	25,604	25,000		ĺ						
	Waves								ĺ						
		1							ĺ		1	1			Claimif'!
		1							ĺ		1	1			Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
		1							maintenance fee		1	1			submitted by
1,761			Miss. mayrissia	38,82,501				50,604		0	No	NA	0	0 38,31,897	0 the claimants
	Temple	1212	,		1,50,000	36,933	25,000	-,			l -	1		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
	Waves				.,,300	22,300	_5,500		1		1	1			
		1							ĺ		1	1			
									ĺ						Claim verified
									ĺ						based on the
									Undelivered Club						documents
		1							membership,		1	1			i.e., APPAC
			Mr. JEYASEELAN. V						maintenance fee		l	L			submitted by
1,762				63,43,470				2 11 022	and corpus fund		No	NA		0 61,31,537	0 the claimants

	Temple	1213			40,000	25,968	25,000		I		I	1	$\overline{}$		1		
	Waves	1213			40,000	20,000	20,000										
													1 1	İ			
													1 1	İ			Claim verified
													1				based on the
									Undelivered Club				1				documents
									membership,				1				i.e., APPAC
									maintenance fee				1				submitted by
1,763			Mr. THOMAS T A	42,30,294				90,968	and corpus fund	0	No	NA	0		0	41,39,326	0 the claimants
	Temple	1214			1,50,000	36,933	25,000										
	Waves												1				
													1				
													1 '	İ			Claim verified
													1 '	İ			based on the
									Undelivered Club				1				documents
									membership,				1				i.e., APPAC
									maintenance fee				1 '	İ			submitted by
1,764			Mrs. SHIMMY SAIESH	66,32,118				2,11,933	and corpus fund	0	No	NA	0	İ	0	64,20,185	0 the claimants
	Temple	1216			0		25,000										
	Waves												1 '	ĺ			
										1			1 '	1			
										1			1 '	1			Claim verified
			Mr. SARAVANA							1			1 '	1			based on the
			BHASKAR RAJA						Undelivered Club				1 '	ĺ			documents
			VINAYAKA						membership,				1 '	ĺ			i.e., APPAC
			SHANMUGA						maintenance fee				1 '	İ			submitted by
1,765			SUNDARAM	43,23,784		0		25,000	and corpus fund	0	No	NA	0		0	42,98,784	0 the claimants
	Temple	1310			1,50,000	36,977	25,000										
	Waves												1				
													1				
													1 '	İ			Claim verified
													1 '	İ			based on the
									Undelivered Club				1				documents
									membership,				1				i.e., APPAC
			Mrs. VIJAYALAKSHMI.						maintenance fee				1				submitted by
1,766			J	65,23,667				2,11,977	and corpus fund	0	No	NA	0	İ	0	63,11,690	0 the claimants
	Temple	1401			0		25,000										
	Waves												1				
													1 '	İ			
													1 '	İ			Claim verified
													1				based on the
									Undelivered Club				1 '	ĺ			documents
									membership,				1 '	ĺ			i.e., APPAC
									maintenance fee	1			'	1			submitted by
1,767			Dr. KISHOK MDS R	33,93,354		0		25,000	and corpus fund	0	No	NA	0		0	33,68,354	0 the claimants
	Temple	1413			0	25,483	25,000						1 7	1			
	Waves									1			'	1			
										1			1 '	1			
										1			1 '	1			Claim verified
										1			1 '	1			based on the
									Undelivered Club	1			1 '	1			documents
			Mr.						membership,				1 '	ĺ			i.e., APPAC
			ANANTHAKRISHNAN.						maintenance fee	1			1 '	1			submitted by
1,768			S	39,03,804				50,483	and corpus fund	0	No	NA	0		0	38,53,321	0 the claimants
	Temple	1505			0		25,000						1 7	1		·	
	Waves												1 '	ĺ			
										1			1 '	1			
		i .								1			1 '	1			Claim verified
			l l		<u> </u>												
													ļ				based on the
									Undelivered Club								documents
									membership,								documents i.e., APPAC
1,769			Mr. SURENDAR N	34,42,019		0					No	NA				34,17,019	documents

	Temple	1510			1,50,000	36,977	25,000		I		I	1				
	Waves	1310			1,00,000	00,077	20,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. KARTHIK						maintenance fee							submitted by
1,770			KRISHNA. G	67,79,394				2,11,977	and corpus fund	0	No	NA	0		0 65,67,41	0 the claimants
	Temple	1512			0											
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. AMAR						maintenance fee							submitted by
1,771			KONDRAJU	35,00,193		0	0	0	and corpus fund	0	No	NA	0		0 35,00,193	0 the claimants
	Temple	1515			0		25,000									
	Waves															
																Cl-1
																Claim verified
									Undolivered Club							based on the
			Mr.						Undelivered Club membership,							documents i.e., APPAC
			CHEMARAVATTAM						maintenance fee							submitted by
1,772			KRISHNAN KUMAR	33,20,687		0		25,000	and corpus fund	0	No	NA	0		0 32,95,683	
1,//2	Tomple	1516	KNISHIVAN KOIVIAN	33,20,087	0	0		23,000	and corpus rund	0	NO	INA	0		32,33,08	o the claimants
	Temple Waves	1210			0											
	vvaves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,773			Mrs. Santhana Devi. s	30,72,213		0	0	0	and corpus fund	0	No	NA	0		0 30,72,213	
	Temple	1604			0		25,000									
	Waves				-		,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Miss. INDHU						maintenance fee							submitted by
1,774			ROOPINI. S	33,16,444		0		25,000	and corpus fund	0	No	NA	0	<u></u>	0 32,91,444	0 the claimants
	Temple	1607			1,00,000	25,968	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee		l					submitted by
1,775			Mrs. SHANTHI. A	41,46,410				1,50,968	and corpus fund	0	No	NA	0		0 39,95,442	0 the claimants
	Temple	1611			0		25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
			Mr. SENTHIL KUMAR.						membership, maintenance fee							i.e., APPAC submitted by
1,776			S	37,46,833		0		25 000	and corpus fund	^	No	NA	0		0 37,21,833	

	Temple	1612	ı	1	0	36,771	25,000	ı	1	1	1	1	1	1	
	Waves	1012			0	30,771	25,000								
	vvaves														
															Claim verified
															based on the
									Hadalinaaad Club						
									Undelivered Club						documents
			AA. UDAWAKUBAAD						membership,						i.e., APPAC
			Mr. UDAYAKUMAR.						maintenance fee						submitted by
1,777			M S	56,30,173				61,771	and corpus fund	Ü	No	NA	0	0 55,68,402	0 the claimants
	Temple	1613			0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. CHINPAKKEER						maintenance fee						submitted by
1,778			AEJAZ AHMED	33,81,117		0		25,000	and corpus fund	0	No	NA	0	0 33,56,11	0 the claimants
	Temple	1614			85,000	37,094	25,000								
	Waves														
		1							I	1		1			
		1							I	1		1			Claim verified
		1							1						based on the
		1							Undelivered Club			1		1	documents
		1							membership,			1		1	i.e., APPAC
			Mr. RAMAKRISHNAN						maintenance fee						submitted by
1,779			RAJALINGARAJA	56,32,536				1,47,094	and corpus fund	C	No	NA	0	0 54,85,442	
	Temple	1713			0										
	Waves	17 13			Ü										
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,780			Mrs. PUSPHALATHA J	60,85,009		0	0	0	and corpus fund		No	NA	0	0 60,85,009	
1,700	TI-	1745	IVII 3. T OSI TIALATTIA 3	00,03,003	0	Ů		0	ana corpas rana	_	, 140	14/3	Ü	00,03,00.	o the claimants
	Temple	1715			0		25,000								
	Waves														
															Claim verified
															based on the
		1							Undelivered Club						documents
		1							membership,	1		1			i.e., APPAC
		1	Miss. JAYABHARATHY					_	maintenance fee	1	L	1			submitted by
1,781		ļ	M	36,00,513		0		25,000	and corpus fund	C	No	NA	0	0 35,75,513	0 the claimants
	Temple	J101			0				ĺ			1		1	
	Waves	1							ĺ			1		1	
		1							1						
		1							I	1		1			Claim verified
		1							I	1		1			based on the
		1							Undelivered Club	1		1			documents
		1							membership,	1		1			i.e., APPAC
		1							maintenance fee	1		1			submitted by
1,782		1	Mrs. SAKINA T	18,98,855		0	0	0	and corpus fund	0	No	NA	0	0 18,98,85	0 the claimants
	Temple	J108			1,50,000	37,345	25,000								
	Waves	1							1						
		1							I	1		1			
		1							1						Claim verified
		1							I	1		1			based on the
									Undelivered Club	1		1			documents
								1		1				1	
			Mr. PRASANNA						membership.						i.e., APPAC
			Mr. PRASANNA KARTHIK						membership, maintenance fee						i.e., APPAC submitted by
1,783			Mr. PRASANNA KARTHIK MUTHARAJU	61,93,796				2 12 3/15	membership, maintenance fee and corpus fund	0) No	NA	0	0 59,81,45:	submitted by

	Temple	J117	1		0	25,402	25,000		1	ı	ı				
	Waves	111/			U	25,402	25,000								
	vvaves														
															Claire
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mrs. DIVYA						maintenance fee						submitted by
1,784			VIGNESHWARAN	33,59,051				50,402	and corpus fund	0	No	NA	0	0 33,08,	0 the claimants
	Temple	J123			0				· ·					<u> </u>	
	Waves	3123			U										
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,785			MR. TAHER A	19,00,281		0	0	0	and corpus fund	0	No	NA	0	0 19,00,	
-,	Tamala	1204		,,	0	26,089	25,000	,					_		
	Temple	J201			0	26,089	25,000								
	Waves														
		1							İ	1	1				
		1							İ	1	1				Claim verified
		1							İ	1	1				based on the
		1							Undelivered Club	1	1				documents
			Mr.						membership,						i.e., APPAC
			SHIVASUBRAMANIAN						maintenance fee						submitted by
1,786			. R	40,12,724				51 090	and corpus fund	0	No	NA	0	0 39,61,	
1,780			. 11	40,12,724	. =			31,083	and corpus rund		INO	14/4	U	33,01,	oss o the claimants
	Temple	J210			1,50,000	36,647	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
															submitted by
4 707									maintenance fee						
1,787			Mr. EZHILARASAN. S	60,97,945				2,11,647	and corpus fund	0	No	NA	0	0 58,86,3	298 0 the claimants
	Temple	J214			0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
		1								1	1				
		1							membership,	1	1				i.e., APPAC
		1	Mr. SESHAN						maintenance fee	1	1				submitted by
1,788		L	MURALIKRISHNAN	35,29,045	<u> </u>	0		25,000	and corpus fund	0	No	NA	0	0 35,04,0	045 0 the claimants
	Temple	J219			40,000	26,206	25,000								
	Waves	1							İ	1	1				
		1							İ	1	1				
									1						Claim verified
									1						
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. DHAKSHINA						maintenance fee						submitted by
1,789		1	MURTHY	43,43,287				91,206	and corpus fund	0	No	NA	0	0 42,52,0	081 0 the claimants
	Temple	J222			0				1	1					
	Waves				, i				İ	1	1				
		1							İ	1	1				
		1							İ	1	1				61-1-1-16
		1							İ	1	1				Claim verified
		1							İ	1	1				based on the
		1							Undelivered Club	1	1				documents
		1							membership,	1	1				i.e., APPAC
		1	Mr. PRABHU						maintenance fee	1	1				submitted by
		l	SRINIVAS	41,80,615		0	0	0	and corpus fund	0	No	NA	0	0 41,80,	
1,790															

-	TI-	1225			4.00.000	05.440	25 000	I		1	1	1		-		
	Temple Waves	J225			1,00,000	25,442	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
4 704			001 01110 40 444 1/0	20 65 550				4 50 443	maintenance fee		J., .		0		27.45.400	submitted by
1,791	T 1	1000	COL. SUNDARAM. V S	38,65,550	4.00.000	05.047	05.000	1,50,442	and corpus fund	U	No	NA	U	U	37,15,108	0 the claimants
	Temple Waves	J226			1,00,000	25,847	25,000									
	vvavco															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. RAMAKRISHNAN.						maintenance fee		l	l				submitted by
1,792			TS	41,25,446				1,50,847	and corpus fund	Ü	No	NA	0	0	39,74,599	0 the claimants
	Temple Waves	J235			0		25,000									
	vvaves															
									ĺ			1				Claim verified
																based on the
									Undelivered Club			1				documents
									membership,							i.e., APPAC
									maintenance fee			l				submitted by
1,793			Dr. DEEPIKA R	34,39,614		0		25,000	and corpus fund	0	No	NA	0	0	34,14,614	0 the claimants
	Temple Waves	J301			0	26,089	25,000									
	vvaves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. ARUN LEO						maintenance fee							submitted by
1,794			IGNATIUS	42,08,594				51,089	and corpus fund	C	No	NA	0	0	41,57,505	0 the claimants
	Temple	J302			0	25,442	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,		1	1				i.e., APPAC
			Mrs. PARAMESWARI.						maintenance fee							submitted by
1,795			L	38,81,152				50,442	and corpus fund	C	No	NA	0	0	38,30,710	0 the claimants
	Temple	J318			0		25,000		ĺ			1				
	Waves								1							
									1		1	1				Claim verified
									ĺ			1				based on the
									Undelivered Club		1	1				documents
			1						membership,		1	1				i.e., APPAC
							I	i	maintenance fee	1			1			submitted by
1,796			Mr. VIGNESH . T	34,64,384		0		25,000	and corpus fund	C	No	NA	0	0	34,39,384	0 the claimants
	Temple	J323	Mr. VIGNESH . T	34,64,384	0	0	25,000	25,000		C	No	NA	0	0	34,39,384	0 the claimants
	Temple Waves	J323	Mr. VIGNESH . T	34,64,384	0	0	25,000	25,000		C	No	NA	0	0	34,39,384	0 the claimants
		J323	Mr. VIGNESH . T	34,64,384	0	0	25,000	25,000		C	No	NA	0	0	34,39,384	
		J323	Mr. VIGNESH . T	34,64,384	0	0	25,000	25,000		C	No	NA	0	0	34,39,384	Claim verified
		J323	Mr. VIGNESH . T	34,64,384	0	0	25,000	25,000		C	No	NA	0	0	34,39,384	
		J323	Mr. VIGNESH . T	34,64,384	0	0	25,000	25,000	and corpus fund	C	No	NA	0	0	34,39,384	Claim verified based on the documents i.e., APPAC
		J323	Mr. VIGNESH . T	34,64,384	0	0	25,000		and corpus fund Undelivered Club		No No	NA NA	0	0	34,39,384 30,92,780	Claim verified based on the documents

	Temple	J329			0				1							
	Waves															
																Claim verified
									Undelivered Club							based on the documents
									membership,							i.e., APPAC
			Mr. RAGHUNATHAN.						maintenance fee							submitted by
1,798			P	41,89,344		0	0	0	and corpus fund	0	No	NA	0	0	41,89,344	0 the claimants
	Temple	J410			0	37,182	25,000									
	Waves					, ,	.,									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
1,799			Mr. THYAGARAJAN. K	60,15,020				62.102	maintenance fee and corpus fund		Na	NA	0	0	59,52,838	submitted by 0 the claimants
1,795	T	1442	IVII. I HYAGARAJAN. K	60,15,020	4.50.000	20.700	25 000	02,182	and corpus rund	U	No	NA	U	U	59,52,838	o the claimants
	Temple Waves	J412			1,50,000	36,768	25,000									
	vvavos															
												1				Claim verified
																based on the
									Undelivered Club			1				documents
									membership,			1				i.e., APPAC
									maintenance fee							submitted by
1,800			Mr. KARTHIKAYAN R	60,61,821				2,11,768	and corpus fund	0	No	NA	0	0	58,50,053	0 the claimants
	Temple	J415			1,50,000	37,387	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,801			Mr. BALAJI. V	68,47,998				2,12,387	and corpus fund	0	No	NA	0	0	66,35,611	0 the claimants
	Temple	J507			0	25,968	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club membership,							documents i.e., APPAC
									maintenance fee							submitted by
1,802			Mr. SUBBIAH. M	39,15,506				50.968	and corpus fund	0	No	NA	0	0	38,64,538	0 the claimants
	Temple	J508	†	. ,	0		25,000				1				. ,- ,-	
	Waves				-		_3,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
1			Mr. SARAVANAN	E2 11 270		0		35 000	maintenance fee		No	NA	_	0	E2 0C 270	submitted by
1 001			IVII. SAKAVAINAIN	53,11,278			25,000	25,000	and corpus fund	0	No	INA	U	U	52,86,278	0 the claimants
1,803		IFOC	1					•								i i
1,803	Temple	J509			0	25,968	23,000									
1,803		J509			0	25,968	23,000									
1,803	Temple	J509			0	25,968	23,000									Claim verified
1,803	Temple	J509			0	25,968	23,000									Claim verified based on the
1,803	Temple	J509			0	25,968	23,000		Undelivered Club							Claim verified based on the documents
1,803	Temple	J509			0	25,968	25,000		Undelivered Club membership,							based on the
1,803	Temple Waves	1509	Mr. SUBBIAH. M	39,14,065	0	25,968	23,000				No	NA			38,63,097	based on the documents

	Tamala	1540	ı	1	0	20.047	05.000	Ī	1	1	1	1		1	1
	Temple Waves	J510			0	36,647	25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,805			Mr. GANESAN. R	53,56,053				61,647	and corpus fund	0	No	NA	0	0 52,94,400	0 the claimants
	Temple	J526			1,00,000	26,224	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. MAGESH						maintenance fee						submitted by
1,806			KUMAR. N	42,92,192				1,51,224	and corpus fund	0	No	NA	0	0 41,40,968	0 the claimants
	Temple	J530			0	25,766	25,000								
	Waves														
									I	1		1			
									I	1		1			Claim verified
									I	1		1			based on the
									Undelivered Club						documents
									membership,	1		1		1	i.e., APPAC
			Mr. VIJAYAN						maintenance fee						submitted by
1,807			CHOCKALINGAM	38,83,039				50,766	and corpus fund	0	No	NA	0	0 38,32,27	
	Temple	J535			0		25,000								
	Waves				-										
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,808			Mr. MUGESH V	29,68,109		0		25 000	and corpus fund	0	No	NA	0	0 29,43,109	
1,000	Temple	J602	IVII. IVIO GESIT V	25,00,105	0	· ·		23,000	ana corpas rana		140	14/3	U	25,45,10.	o the claimants
	Waves	J602			U										
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
1 000			Miss. Pasamalar G	22,40,036		0	0		maintenance fee		Na	NA	_	22.40.02	submitted by 0 the claimants
1,809	ļ		IVIISS. Pasamaiar G	22,40,036		U		0	and corpus fund	U	No	NA	Ü	0 22,40,030	U the claimants
	Temple	J604			0		25,000								
	Waves														
									ĺ	1		1		1	L
									I	1		1			Claim verified
									I	1		1			based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,810			Mrs. ROHINI K	34,46,627		0		25,000	and corpus fund	0	No	NA	0	0 34,21,62	0 the claimants
	Temple	J606			0	37,168	25,000			1		1		1	
	Waves								1						
									I	1		1			
									1						Claim verified
									ĺ	1		1		1	based on the
									Undelivered Club	1		1		1	documents
									membership,						i.e., APPAC
									maintenance fee	1		1			submitted by
4 044			Mr. AYYADURAI. U	58,71,429				62,168	and corpus fund	0	No	NA	0	0 58,09,263	
1,811															

	Temple	J612			0	37,305	25,000				I	1	1				
	Waves	3012			· ·	07,000	20,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
			Mrs. SRIVIDYA						maintenance fee								submitted by
1,812			RAMKUMAR	52,03,210				62,305	and corpus fund	0	No	NA	0		0 !	51,40,905	0 the claimants
	Temple	J621			40,000	25,868	25,000										
	Waves																
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
			Mr. AMARENDRA						maintenance fee								submitted by
1,813			KUMAR NAYAK	41,03,538				90,868	and corpus fund	0	No	NA	0		0	40,12,670	0 the claimants
	Temple	J622			0	24,916	25,000										
	Waves																
									ĺ				1	1	1		
									ĺ				1	1	1		Claim verified
									ĺ				1	1	1		based on the
									Undelivered Club				1	1	1		documents
									membership,				1	1	1		i.e., APPAC
									maintenance fee								submitted by
1,814			Mr. NAGARAJAN S	36,94,865				49,916	and corpus fund	0	No	NA	0	1	0	36,44,949	0 the claimants
	Temple	J623			40,000	26,092	25,000										
	Waves				,	,											
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
			Mr. AMARENDRA						maintenance fee								submitted by
1,815			KUMAR NAYAK	39,77,412				91.092	and corpus fund	0	No	NA	0		0	38,86,320	0 the claimants
	Temple	J626		, ,	0	25,847	25,000	- , , , ,								, , .	
	Waves	3020			U	25,047	23,000										
																	Claim verified
																	based on the
									Undelivered Club				1	1	1		documents
									membership,				1	1	1		i.e., APPAC
									maintenance fee				1	1	1		submitted by
1,816			Mr. BASKAR. s	39,16,612				50 847	and corpus fund	0	No	NA	0		0	38,65,765	0 the claimants
2,010	Temple	J632	27 270 111 3	55,10,012	0		25,000	30,047	corpus rana				_		-	,05,,05	o are damants
	Waves	1032			U		23,000		ĺ				l		1		
	**********								ĺ				l		1		
									1				l				Claim verified
									1				l				based on the
									Undelivered Club				l				documents
									membership,				l				i.e., APPAC
									maintenance fee				l				submitted by
l l		1	Mr. DWARAKNATH B	31,62,719		0		25 000	and corpus fund		No	NA	^		0	31,37,719	0 the claimants
1 017				31,02,713			25,000	23,000	and corpus fulld	U	140	INM	0			31,717	o the claimants
1,817	Tanala	1744					25 000		I	1	1	1	1	1	ı		
1,817	Temple	J711			85,000	37,715	20,000										
1,817	Temple Waves	J711			85,000	37,715	20,000										
1,817		J711			85,000	37,715	20,000										Claim maifind
1,817		J711			85,000	37,715	20,000										Claim verified
1,817		J711			85,000	37,715	20,000		Hadalinaad C. I.								based on the
1,817		J711			85,000	37,715	25,000		Undelivered Club								based on the documents
1,817		J711			85,000	37,715	20,000		membership,								based on the documents i.e., APPAC
1,817		J711	Mr. VIGNESH V	68,89,276	85,000	37,715	20,000	1 47 745			No	NA				67,41,561	based on the documents

	Temple	J726			0	25,321	25,000		ı	ı	I				$\overline{}$
	Waves	1/26			U	25,321	25,000						1 1		
	vvaves												1 1		
															Chilanasia
															Claim verified
													1 1		based on the
									Undelivered Club				1 1		documents
									membership,				1 1		i.e., APPAC
									maintenance fee				1 1		submitted by
1,819			Mrs. VIJI GRACE. R	36,38,386				50.321	and corpus fund	0	No	NA	0	0 35,88,0	
- ,	Tomple	K102		, ,	75,000	22,571	25,000	,-	,	<u> </u>			\vdash		
	Temple	K102	Saravanan		75,000	22,571	25,000						1 1		
	Waves												1 1		
													1 1		
													1 1		Claim verified
													1 1		based on the
									Undelivered Club				1 1		documents
									membership,				1 1		i.e., APPAC
									maintenance fee				1 1		submitted by
4 020				40.04.074				4 22 574						20.50	
1,820				40,91,874				1,22,5/1	and corpus fund	U	No	NA	U	0 39,69,3	03 0 the claimants
	Temple	K108			1,00,000	26,090	25,000						1 1		
I	Waves								İ	1	1		i !		
									1	1			1 1		
I	ĺ								İ	1	1		1 1		Claim verified
I	ĺ								İ	1	1		i !		based on the
I									11. 4.1	1	1		1 !		
	ĺ								Undelivered Club	1	1		i !		documents
1									membership,	1	1		1 !		i.e., APPAC
									maintenance fee				1 1		submitted by
1,821			Mr. RAMESH G	44,46,103				1,51,090	and corpus fund	0	No	NA	0	0 42,95,0	13 0 the claimants
	Temple	K111	Murugan Chelliah		75,000	22,490	25,000								
	Waves	13111	Maragari Oricinari		10,000	22,400	20,000						1 1		
	vvaves												1 1		
													1 1		
													1 1		Claim verified
													1 1		based on the
									Undelivered Club				1 1		documents
									membership,				1 1		i.e., APPAC
													1 1		submitted by
									maintenance fee	_			الا	_	
1,822				42,60,066				1,22,490	and corpus fund	0	No	NA	0	0 41,37,5	76 0 the claimants
	Temple	K119	Mohamed Ashif Ali		1,00,000	25,443	25,000								
	Waves		J										1 1		
													1 1		
													1 1		Claim verified
													1 1		
1	ĺ									1	1		i !		based on the
									Undelivered Club				1 1		documents
I	ĺ								membership,	1	1		i !		i.e., APPAC
									maintenance fee	1	1		1 !		submitted by
1,823				48,37,543				1,50,443	and corpus fund	0	No	NA	0	0 46,87,1	
	Temple	K123	Narasiman		0					1	1		\vdash	1,.,	+ + +
	Waves	11123	Ivaidollilali		U				1				i !		
	vvaves								İ	1	1		i !		
									1				1 1		
									1				, ,		Claim verified
1	ĺ								İ	1	1		1 1		based on the
1	ĺ								Undelivered Club	1	1		i !		documents
									membership,				1 1		i.e., APPAC
	ĺ								maintenance fee	1	1		i !		submitted by
4				40.50				_		1 -			1 1		
1,824				48,58,454		0	0	0	and corpus fund	0	No	NA	0	0 48,58,4	54 0 the claimants
	Temple	K204	K. B. Madhu		75,000	22,652	25,000						ı 🗂		
		1	Sudhanan						İ	1	1		i !		
	Waves		1						1				1 1		
	Waves								1		1	1	, ,		1 1
	Waves												1 1		Claim varified
	Waves												l 1		Claim verified
	Waves														based on the
	Waves								Undelivered Club						based on the documents
	Waves								Undelivered Club membership,						based on the
	Waves								membership,						based on the documents i.e., APPAC
1,825	Waves			43,87,795				1,22,652		0	No	NA	0	0 42,65,1	based on the documents i.e., APPAC submitted by

	I -	1/040	Chalabi Dabiai	7	75.000	40.740	25 200				T	1	1		ı
ľ	Temple Vaves	K210	Shakthi Rohini		75,000	18,742	25,000								
	vaves				1										
					ı										Claim verified
					ı										based on the
					ı				the delicered of the						
					1				Undelivered Club						documents
					ı				membership,						i.e., APPAC
					ı				maintenance fee						submitted by
1,826				43,72,084				1,18,742	and corpus fund	0	No	NA	0	0 42,53,342	0 the claimants
	Temple	K223	Nataraj KV		1,00,000	25,564	25,000								
V	Vaves				ı										
					1										
					1										Claim verified
					1										based on the
					1				Undelivered Club						documents
					ı				membership,						i.e., APPAC
					ı				maintenance fee						submitted by
1,827				48,81,116	1			1,50,564	and corpus fund	0	No	NA	0	0 47,30,552	0 the claimants
T	Temple	K225	S. Rajaraman		0	25,916	25,000								
V	Vaves				ı										
					.			İ							
					,			1							Claim verified
					.			İ							based on the
					.				Undelivered Club						documents
								1	membership,						i.e., APPAC
					1				maintenance fee						submitted by
1,828				42,21,857	ı			50,916	and corpus fund	0	No	NA	0	0 41,70,941	0 the claimants
Т	Temple	K323	S. Karthikeyan		1,00,000	21,303	25,000								
	Vaves	11020	o. ranamojan		1,00,000	21,000	20,000								
					ı										
					ı										Claim verified
					ı										based on the
					ı				Undelivered Club						documents
					ı				membership,						i.e., APPAC
					ı				maintenance fee						submitted by
1,829				52,23,992	1			1 46 303	and corpus fund	0	No	NA	0	0 50,77,689	0 the claimants
	I-	K415	Narrai Dan 8 K	32,23,332	1,00,000	21,303	25,000	1,40,303	and corpus rund	0	INO	INA	U	50,77,083	o the claimants
	Temple Vaves	K415	Neeraj Das & K. Varlaxmi		1,00,000	21,303	25,000								
V	vaves		Vallaxiiii		ı										
					ı İ										
					,										Clainsifind
															Claim verified
									Hadalinaad Cl						based on the
									Undelivered Club						based on the documents
									membership,						based on the documents i.e., APPAC
1 020				F4 F3 400				4.40.000	membership, maintenance fee		Na	N.C		2025	based on the documents i.e., APPAC submitted by
1,830				51,52,188				1,46,303	membership,	0	No	NA	0	0 50,05,885	based on the documents i.e., APPAC
Т	[emple	K427	K Preetha	51,52,188	1,00,000	25,433	25,000	1,46,303	membership, maintenance fee	0	No	NA	0	0 50,05,885	based on the documents i.e., APPAC submitted by
Т	remple Vaves	K427	K Preetha	51,52,188	1,00,000	25,433	25,000	1,46,303	membership, maintenance fee	0	No	NA	0	0 50,05,885	based on the documents i.e., APPAC submitted by
Т		K427	K Preetha	51,52,188	1,00,000	25,433	25,000	1,46,303	membership, maintenance fee	0	No	NA	0	0 50,05,885	based on the documents i.e., APPAC submitted by 0 the claimants
Т		K427	K Preetha	51,52,188	1,00,000	25,433	25,000	1,46,303	membership, maintenance fee	0	No	NA	0	0 50,05,885	based on the documents i.e., APPAC submitted by 0 the claimants
Т		K427	K Preetha	51,52,188	1,00,000	25,433	25,000	1,46,303	membership, maintenance fee and corpus fund	0	No	NA	0	0 50,05,885	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
Т		K427	K Preetha	51,52,188	1,00,000	25,433	25,000	1,46,303	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 50,05,885	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
Т		K427	K Preetha	51,52,188	1,00,000	25,433	25,000	1,46,303	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 50,05,885	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
T		K427	K Preetha		1,00,000	25,433	25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC Submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,831	Vaves			51,52,188 51,52,188 49,29,514					membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee		No No	NA NA	0	0 50,05,885 0 47,79,081	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,831 T	Vaves	K427	Mrs. Gunagenji		1,00,000	25,433 25,818	25,000 25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC Submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,831 T	Vaves								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC Submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,831 T	Vaves		Mrs. Gunagenji						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,831 T	Vaves		Mrs. Gunagenji						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC Submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,831 T	Vaves		Mrs. Gunagenji						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,831 T	Vaves		Mrs. Gunagenji						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,831 T	Vaves		Mrs. Gunagenji						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,831 T	Vaves		Mrs. Gunagenji						membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents

	Tamala	1/540	Diagon Koman		0	00.004	05.000			1	1	1	1		l l
	Temple Waves	K513	Dinesh Kumar		0	22,894	25,000								
	vvaves			!											
				!											Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,833	,			39,18,791				47,894	and corpus fund	0	No	NA	0	0 38,70,897	0 the claimants
	Temple	K516	A. Balamani		1,00,000	25,402	25,000		-						
	Waves	11010	71. Dalamani		1,00,000	20,402	20,000								
	**a*cs														
				!											Claim verified
															based on the
									Undelivered Club						documents
				!					membership,						i.e., APPAC
				!					maintenance fee						submitted by
1,834				48,69,118				1,50,402	and corpus fund	0	No	NA	0	0 47,18,716	0 the claimants
	Temple	K608	Asha Suresh		0		25,000							İ	
	Waves				-										
															Claim verified
	1	1		<u> </u>							1				based on the
	1	1]					L		1				
									Undelivered Club						documents
				!					membership,						i.e., APPAC
									maintenance fee						submitted by
1,835				39,15,267		0		25,000	and corpus fund	0	No	NA	0	0 38,90,267	0 the claimants
	Temple	K613	Mr. Karthikeyan M		0		25,000								
	Waves		S		-										
				!											Claim verified
				!											based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,836				30,71,016		0		25,000	and corpus fund	0	No	NA	0	0 30,46,016	0 the claimants
	Temple	K623	Surander		0		25,000								
	Waves		Rajendran		-										
			rajoriaran	!											
															Claim varified
															Claim verified
	1														based on the
									Undelivered Club						based on the documents
									membership,						based on the documents i.e., APPAC
									membership, maintenance fee						based on the documents i.e., APPAC submitted by
1,837				38,54,442		0		25,000	membership,	0	No	NA	0	0 38,29,442	based on the documents i.e., APPAC
1,837		K624	Lakshman Rao	38,54,442	60,000		25.000	25,000	membership, maintenance fee	0	No	NA	0	0 38,29,442	based on the documents i.e., APPAC submitted by
1,837	Temple	K624		38,54,442	60,000	0 26,092	25,000	25,000	membership, maintenance fee	0	No	NA	0	0 38,29,442	based on the documents i.e., APPAC submitted by
1,837		K624	Lakshman Rao Gavara	38,54,442	60,000		25,000	25,000	membership, maintenance fee	0	No	NA	0	0 38,29,442	based on the documents i.e., APPAC submitted by
1,837	Temple	K624		38,54,442	60,000		25,000	25,000	membership, maintenance fee	0	No	NA	0	0 38,29,442	based on the documents i.e., APPAC submitted by 0 the claimants
1,837	Temple	K624		38,54,442	60,000		25,000	25,000	membership, maintenance fee	0	No	NA	0	0 38,29,442	based on the documents i.e., APPAC submitted by 0 the claimants
1,837	Temple	K624		38,54,442	60,000		25,000	25,000	membership, maintenance fee and corpus fund	0	No	NA	0	0 38,29,442	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,837	Temple	K624		38,54,442	60,000		25,000	25,000	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 38,29,442	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,837	Temple	K624		38,54,442	60,000		25,000	25,000	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 38,29,442	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Temple Waves	K624			60,000		25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,837	Temple Waves	K624		38,54,442 43,82,017	60,000		25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee		No No	NA NA	0	0 38,29,442 0 42,70,925	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Temple Waves		Gavara			26,092			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Temple Waves	K624			60,000		25,000 25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Temple Waves		Gavara			26,092			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Temple Waves		Gavara			26,092			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves		Gavara			26,092			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves		Gavara			26,092			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves		Gavara			26,092			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
	Temple Waves		Gavara			26,092			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 the claimants
	Temple Waves		Gavara			26,092			membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
	Temple Waves		Gavara			26,092		1,11,092	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0			0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 the claimants

	T	16004	0:110		4.00.000	05.004	05.000			1	ı				1
	Temple Waves	K631	Sridhar S		1,00,000	25,321	25,000								
	vvaves														
															61-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,840				42,60,386				1,50,321	and corpus fund	0	No	NA	0	0 41,10,065	0 the claimants
	Temple	K724	Mrs. Malarvizhi S		60,000	26,206	25,000								
	Waves		mo. malarvizm o		00,000	20,200	20,000								
															Claim verified
															based on the
									the delicence of Club						
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,841				42,84,384				1,11,206	and corpus fund	0	No	NA	0	0 41,73,178	0 the claimants
	Temple	L102			0										
	Waves								İ	1	1				<u> </u>
									1						
									1						Claim verified
									İ	1	1				based on the
									Undelivered Club						documents
										1					
									membership,						i.e., APPAC
			MANIMOZHIRAVIKU				_	_	maintenance fee	_			_		submitted by
1,842			MAR	38,18,759		0	0	0	and corpus fund	0	No	NA	0	0 38,18,759	0 the claimants
	Temple	L210			0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
4.043			DAIFCILD	40.70.540				25.000						40.45.544	
1,843			RAJESH R	40,70,510		0		25,000	and corpus fund	U	No	NA	U	0 40,45,510	0 the claimants
	Temple	L211			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,	1					i.e., APPAC
			MOHAMMED						maintenance fee	1	1				submitted by
1,844			YASEEN	36,08,971		0	0	0	and corpus fund	0	No	NA	0	0 36,08,97	0 the claimants
1,044			TASEEN	30,00,371				U	and corpus rund	U	INU	IVA	U	0 30,08,97	o the claimants
	Temple	L212			0	24,512	25,000		I	1					
	Waves								1						
									1						
									1						Claim verified
									1						based on the
									Undelivered Club						documents
									membership,	1					i.e., APPAC
									maintenance fee	1					submitted by
1,845			MURALIDHARAN V.K	38,53,198				49,512		0	No	NA	0	0 38,03,686	0 the claimants
1,043	T I .		ONALIDIJANAN V.N	30,33,130				43,312	and corpus fulld	0	.10	1474	U	30,03,000	o die dainalits
	Temple	L213			0				1						
	Waves								I	1					
									1						
									İ	1	1				Claim verified
									İ	1	1				based on the
		1							Undelivered Club	1	1				documents
								l .		1	1	1	1	1	
									membership,						i.e., APPAC
			MOHAMMED						membership, maintenance fee						i.e., APPAC submitted by
1,846			MOHAMMED YASEEN	36,29,401		0	0	n	membership, maintenance fee and corpus fund	0	No	NA	n	0 36,29,40:	i.e., APPAC submitted by 0 the claimants

	Temple	L215	1	1	0			I		ı	ı	ı		T	<u> </u>
	Waves	LZIS			U										
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,847			MUMTAJ.Y	35,63,955		0	0	0	and corpus fund	0	No	NA	0	0 35,63,955	0 the claimants
	Temple	L301			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,848			ASMA FATHEMA	39,38,313		0	0	0	and corpus fund	0	No	NA	0	0 39,38,313	0 the claimants
	Temple	L304			0		25,000								
	Waves														
		1								1					
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			S KRISHNAMURTHY						maintenance fee						submitted by
1,849			RAO AND USHA RAO	36,39,692		0		25,000	and corpus fund	0	No	NA	0	0 36,14,692	0 the claimants
	Temple	L311			0	25,585	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee				_		submitted by
1,850			K. S. BHOOPATHY	37,06,749				50,585	and corpus fund	0	No	NA	0	0 36,56,164	0 the claimants
	Temple	L401			0										
	Waves														
															Claim verified
															based on the
		1							Undelivered Club	1					documents
		1	CODALAVES						membership,	1					i.e., APPAC
			GOPALAKRISHNAN						maintenance fee			l			submitted by
1,851			BALAJI	38,12,775		0	0	U	and corpus fund	U	No	NA	0	0 38,12,775	0 the claimants
	Temple	L406			1,00,000	25,473	25,000								
	Waves														
		1								1					Claim 'C!
		1								1					Claim verified
									Undolivered Cl. !						based on the
		1							Undelivered Club	1					documents i.e., APPAC
		1							membership, maintenance fee	1					
1,852			P.VIGNESH	45,71,436				1,50,473		0	No	NA	0	0 44,20,963	submitted by 0 the claimants
1,002	Tomr!-	1500	F.VIGINESH	43,/1,430	4.00.000	05 444	05.000	1,30,473	and corpus rulia	U	140	INA	U	44,20,963	o the claimants
	Temple Waves	L502			1,00,000	25,444	25,000			1					
	vvaves	1								1					
		1								1					Claim verified
		1								1					
			M.HAMEED						Undelivered Club						based on the documents
			MOHAMMED BIJLI &						membership,						i.e., APPAC
		1	S.U AFROSE BEGUM						maintenance fee	1					submitted by
1,853			A U	41,93,173				1 50 444	and corpus fund	_	No	NA	0	0 40,42,729	0 the claimants
				71,55,175	i	i	i	1,30,444	and corpus fulld		. 10	13/3		40,42,723	o die daimalits

	Tomple	1502	1		1.00.000	24 542	25.000		T		1	т —	П		
	Temple Waves	L503			1,00,000	24,512	25,000								
	vvaves														
															Cl-1
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,854			SASIKUMAR	41,28,599				1,49,512	and corpus fund	0	No	NA	0	39,79,087	0 the claimants
	Temple	L508			0	25,078	25,000								
	Waves	2500			Ü	20,010	20,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			JACINTH MABEL						maintenance fee						submitted by
1,855			GUNASEELI	39,77,896				50,078	and corpus fund	0	No	NA	0	39,27,818	0 the claimants
	Temple	L609			0										
	Waves	1			j			İ	İ		1				1
								ĺ	1		l				
		1			j			İ	İ		1				Claim verified
		1			j			İ	İ		1				based on the
		1			j			İ	Undelivered Club		1				documents
								ĺ	membership,		l				i.e., APPAC
			D						maintenance fee						
4.056			K A DUINID AN AANIA TUUNN	40.24.054		0								40.24.054	submitted by
1,856			ARUNRAMANATHAN	40,34,051		0	0	U	and corpus fund	0	No	NA	0	40,34,051	0 the claimants
	Temple	L611			40,000	25,362	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,857			PRABU SARANATHAN	41,72,320				90.363	and corpus fund	0	No	NA	0	40,81,958	0 the claimants
1,007			PRABU SARAINATHAIN	41,72,320	_			90,302	and corpus rund	U	INU	IVA	U	40,61,936	U the claimants
	Temple	L701			0										
	Waves														
Į															
															Claim verified
															Claim verified based on the
									Undelivered Club						
									Undelivered Club membership,						based on the
									membership,						based on the documents i.e., APPAC
1,858			SANGITA KOTHARI	37,49.169		0	0	0	membership, maintenance fee	0	No	NA	Q.	37.49.169	based on the documents
1,858	Temple	1705	SANGITA KOTHARI	37,49,169	100 000			0	membership,	0	No	NA	0	37,49,169	based on the documents i.e., APPAC submitted by
	Temple Wayes	L705	SANGITA KOTHARI	37,49,169	1,00,000	0 25,038	0 25,000	0	membership, maintenance fee	0	No	NA	0	37,49,169	based on the documents i.e., APPAC submitted by
	Temple Waves	L705	SANGITA KOTHARI	37,49,169	1,00,000			0	membership, maintenance fee	0	No	NA	0	37,49,169	based on the documents i.e., APPAC submitted by
		L705	SANGITA KOTHARI	37,49,169	1,00,000			0	membership, maintenance fee	0	No	NA	0	37,49,169	based on the documents i.e., APPAC submitted by 0 the claimants
		L705	SANGITA KOTHARI	37,49,169	1,00,000			0	membership, maintenance fee	0	No	NA	0	37,49,169	based on the documents i.e., APPAC submitted by 0 the claimants
		L705	SANGITA KOTHARI	37,49,169	1,00,000			0	membership, maintenance fee and corpus fund	0	No	NA	0	37,49,169	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
		L705	SANGITA KOTHARI	37,49,169	1,00,000			0	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	37,49,169	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
		L705	SANGITA KOTHARI	37,49,169	1,00,000			0	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	37,49,169	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		L705			1,00,000			0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
		L705	SANGITA KOTHARI	37,49,169 44,78,111	1,00,000			1,50,038	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee		No No	NA NA	0	37,49,169 37,49,169 37,49,169	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
	Waves						25,000	1,50,038	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,859	Waves	L705			1,00,000			1,50,038	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,859	Waves						25,000	1,50,038	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,859	Waves						25,000	1,50,038	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,859	Waves						25,000	1,50,038	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,859	Waves						25,000	1,50,038	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,859	Waves						25,000	1,50,038	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents
1,859	Waves						25,000	1,50,038	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,859	Waves						25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents

	Temple	M102	ı		0		25,000					_					
	Waves	IVIIUZ			0		25,000							ĺ			
	vvaves											') J	ĺ			
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				1								1	1 1	l			Claim verified
				1								1	1 1	l			based on the
				1 '					Undelivered Club				1 1	l			documents
				1 '					membership,				1 1	l			i.e., APPAC
			Mr. RAAJENTHIREN	1 '					maintenance fee				1 1	l			submitted by
1,861			M	43,83,168		0		25,000	and corpus fund	0	No	NA	0	l	0 4	43,58,168	0 the claimants
	Temple	M104			0		25,000	,		+	+	+	\vdash	l	+		
	Waves	101104		1 '	U		25,000						1 1	l			
	vvaves			1 '									1 1	l			
				1 '								'	1 1	1			l l
				1 '									1 1	l			Claim verified
				1 '									1 1	l			based on the
				1 '					Undelivered Club				1 1	l			documents
				1 '					membership,				1 1	l			i.e., APPAC
			Mr.	1 '					maintenance fee			'	1 1	1			submitted by
1,862			CHANDRASEKARAN R	37,08,105		0		25 000	and corpus fund		No	NA	0	l	0	36,83,105	0 the claimants
1,002			CHANDRASERARAN R	37,08,103		U		23,000	and corpus rund		INU	IVA	U		0 3	10,65,105	U the claimants
	Temple	M109		1 '	0		25,000						1 1	l			
	Waves	1		1								1 '	1 1	1		J	
		1		1								1 '	1 1	ł			
		1		1								1 '	1 1	1		J	Claim verified
		1		1								1 '	1 !	1			based on the
		1		1					Undelivered Club			1 '	1 1	1		J	documents
		1		1								1 '	1 !	1			
		1		1					membership,			1 '	1 1	ł			i.e., APPAC
			Mrs. DHANALAKSHMI	1 '					maintenance fee				1 1	l			submitted by
1,863			M	29,51,449		0		25,000	and corpus fund	0	No No	NA	0	l	0 2	29,26,449	0 the claimants
	Temple	M113			0		25,000			1					1		
	Waves			1 '	-		,,,,,,						1 1	l			
	vvavcs			1 '									1 1	l			
				1 '								'	1 1	1			
				1 '								'	1 1	1			Claim verified
				1 '								'	1 1	1			based on the
				1 '					Undelivered Club				1 1	l			documents
				1 '					membership,				1 1	l			i.e., APPAC
				1 '					maintenance fee				1 1	l			submitted by
1,864			Mrs. VANITHA. B	36,34,114		0		25 000	and corpus fund) No	NA	0	l	0 3	36,09,114	0 the claimants
1,004			IVII S. VAINI I HA. D	30,34,114				23,000	and corpus rund		No No	IVA	U		0 3	10,09,114	U the claimants
	Temple	M122		1 '	1,00,000	25,483	25,000						1 1	l			
	Waves			1 '									1 1	l			
				1 '									1 1	l			
				1 '								'	1 1	1			Claim verified
				1 '									1 1	l			based on the
		1		1					Undelivered Club			1 '	1 1	ł			
		1		1								1 '	1 1	1		J	documents
		1		1					membership,		1	1 '	1 !	i			i.e., APPAC
		1	Mr. MANOJ KUMAR	1					maintenance fee		1	1 '	1 !	i			submitted by
1,865		1	ROUT	44,31,344				1,50,483	and corpus fund	0	No	NA	0	ł	0	42,80,861	0 the claimants
	Temple	M125			1,00,000	25,321	25,000						\Box		1		
	Waves			1	.,00,000	20,021	20,300				1	1 '	1 !	i			
		1		1							1	1 '	1 1	ł			
		1		1							1	1 '	1 1	i			CI
		1		1							1	1 '	1 !	i			Claim verified
		1		1							1	1 '	1 1	i			based on the
		1		1					Undelivered Club			1 '	1 1	í		J	documents
		1		1					membership,		1	1 '	1 1	i			i.e., APPAC
		1	Mr.	1					maintenance fee		1	1 '	1 !	i			submitted by
1,866		1	RADHAKRISHNAN. B	43,00,251				1 50 221	and corpus fund		No	NA	0	i	ر ا	41,49,930	0 the claimants
1,000	_	1	NADITAKNISHINAN, B	45,00,231				1,30,321	and corpus fulld		140	(1/5	U		4	.1,40,000	o the Claimants
	Temple	M131		1	1,00,000	25,969	25,000					1 '	1 1	1		J	
	Waves	1		1							1	1 '	1 !	i			
		1		1							1	1 '	1 1	i			
		1		1							1	1 '	1 !	i			Claim verified
		1		1								1 '	1 1	1		J	based on the
		1		1					Undelinesed CL !		1	1 '	1 !	i			
		1		1					Undelivered Club		1	1 '	1 1	i			documents
		1	1	'	1		I		membership,	1	1	1 '	1 1	1	I		i.e., APPAC
				1									1 1	1			
			Mrs. Jayalakshmi	ļ i					maintenance fee					ļ			submitted by
1,867			Mrs. Jayalakshmi Shriram	34,69,214				1,50,969	maintenance fee and corpus fund	0) No	NA	0		0 3	33,18,245	

	TI-	1.44.22			4.50.000	05.007	05.000	ı		1	1	1				
	Temple Waves	M132			1,50,000	25,927	25,000									
	vvaves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. JANMEJAYA						maintenance fee							submitted by
1,868			TRIPATHY	46,81,371				2,00,927	and corpus fund	0	No	NA	0	0	44,80,444	0 the claimants
	Temple	M144			1,00,000	25,605	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. JERALD K						maintenance fee							submitted by
1,869			PRAKASH R A	45,16,523				1,50,605	and corpus fund	0	No	NA	0	0	43,65,918	0 the claimants
	Temple	M208			1,00,000	25,442	25,000									
	Waves				.,,	,	,									
		1			j				I	1		1				Claim verified
																based on the
									Undelivered Club			1				documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,870			Mrs. LALITHA. M	39,16,671				1 50 442	and corpus fund	0	No	NIA	0	0	37,66,229	0 the claimants
1,070			IVIIS. LALITHA. IVI	39,10,071				1,30,442	and corpus rund	U	No	NA	U	U	37,00,229	U the claimants
	Temple	M225			1,00,000	25,160	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mrs. SOUMYA						maintenance fee							submitted by
1,871			MAHESWARAN	50,44,258				1,50,160	and corpus fund	0	No	NA	0	0	48,94,098	0 the claimants
	Temple	M242			1,00,000	25,605	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,			1				i.e., APPAC
			Mr. ANISH UL						maintenance fee			1				submitted by
1,872			REHMAN A	44,16,079				1,50,605		0	No	NA	0	0	42,65,474	0 the claimants
,	Temple	M305		, -,	1,00,000	23,899	25,000	_,,		H	H	+ -	⊢ ĭ	+		
	Waves	IVIJUJ			1,00,000	23,099	25,000		I	1		1				
	*********	1			j				ĺ	1		1				
		1			j				I	1		1				Claim verified
									1			1				
								1	I			1				based on the
									District Control							
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. BALAKRISHNAN						membership, maintenance fee							i.e., APPAC submitted by
1,873			Mr. BALAKRISHNAN JAWAHAR	55,83,755				1,48,899	membership, maintenance fee	0	No	NA	0	0	54,34,856	i.e., APPAC
1,873	Temple	M322		55,83,755	0	26,082	25,000	1,48,899	membership, maintenance fee	0	No	NA	0	0	54,34,856	i.e., APPAC submitted by
1,873	Temple Waves	M322		55,83,755	0	26,082	25,000	1,48,899	membership, maintenance fee	0	No	NA	0	0	54,34,856	i.e., APPAC submitted by
1,873		M322		55,83,755	0	26,082	25,000	1,48,899	membership, maintenance fee	0	No	NA	0	0	54,34,856	i.e., APPAC submitted by 0 the claimants
1,873		M322		55,83,755	0	26,082	25,000	1,48,899	membership, maintenance fee	0	No	NA	0	0	54,34,856	i.e., APPAC submitted by
1,873		M322		55,83,755	0	26,082	25,000	1,48,899	membership, maintenance fee	0	No	NA	0	0	54,34,856	i.e., APPAC submitted by 0 the claimants
1,873		M322		55,83,755	0	26,082	25,000	1,48,899	membership, maintenance fee	0	No	NA	0	0	54,34,856	i.e., APPAC submitted by 0 the claimants
1,873		M322		55,83,755	0	26,082	25,000	1,48,899	membership, maintenance fee and corpus fund	0	No	NA	0	0	54,34,856	i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,873		M322		55,83,755	0	26,082	25,000	1,48,899	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0	54,34,856	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,873		M322		55,83,755 34,93,859	0	26,082	25,000		membership, maintenance fee and corpus fund Undelivered Club		No No	NA NA	0	0	54,34,856 34,42,777	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents

	Temple	M345			0		25,000	İ	1			1			
	Waves	IVI345			U		25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,875			Mr. RAJAN V	41,48,152		0		25,000	and corpus fund	0	No	NA	0	0 41,23,152	0 the claimants
2,075	Temple	M348		11,10,132	1,00,000	25,321	25,000	23,000	ana corpus rana	·	110		Ŭ	11,23,132	o the damanes
	Waves	IVI348			1,00,000	25,321	25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mrs.						maintenance fee						submitted by
1,876			JOYCEELIZABETH S	44,59,228				1 50 221	and corpus fund	0	No	NA	0	0 43,08,907	0 the claimants
1,070			JOTCEELIZABETH 3	44,39,220	_			1,30,321	and corpus rund	U	NO	IVA	U	43,08,907	U the claimants
	Temple	M407			0		25,000								
	Waves														
															Claimanach
															Claim verified
									l						based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
						_			maintenance fee	_					submitted by
1,877			Mrs. A SHANTHI	37,40,898		0		25,000	and corpus fund	0	No	NA	0	0 37,15,898	0 the claimants
	Temple	M409			0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,878			Mr. MONIKANDAN. B	44,16,847		0		25,000	and corpus fund	0	No	NA	0	0 43,91,847	0 the claimants
	Temple	M410			0	25,442	25,000								
	Waves														
															Claim verified
															Claim verified based on the
									Undelivered Club						
									Undelivered Club membership,						based on the documents i.e., APPAC
															based on the documents
1,879			Mr. RAVI P	40,92,270				50,442	membership,	0	No	NA	0	0 40,41,828	based on the documents i.e., APPAC
1,879	Temple	M415	Mr. RAVI P	40,92,270	0		25,000	50,442	membership, maintenance fee	0	No	NA	0	0 40,41,828	based on the documents i.e., APPAC submitted by
1,879	Temple Waves	M415	Mr. RAVI P	40,92,270	0		25,000	50,442	membership, maintenance fee	0	No	NA	0	0 40,41,828	based on the documents i.e., APPAC submitted by
1,879		M415	Mr. RAVI P	40,92,270	0		25,000	50,442	membership, maintenance fee	0	No	NA	0	0 40,41,828	based on the documents i.e., APPAC submitted by
1,879		M415	Mr. RAVI P	40,92,270	0		25,000	50,442	membership, maintenance fee	0	No	NA	0	0 40,41,828	based on the documents i.e., APPAC submitted by
1,879		M415	Mr. RAVI P	40,92,270	0		25,000	50,442	membership, maintenance fee	0	No	NA	0	0 40,41,828	based on the documents i.e., APPAC submitted by 0 the claimants
1,879		M415	Mr. RAVI P	40,92,270	0		25,000	50,442	membership, maintenance fee and corpus fund	0	No	NA	0	0 40,41,828	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,879		M415	Mr. RAVI P	40,92,270	0		25,000	50,442	membership, maintenance fee	0	No	NA	0	0 40,41,828	based on the documents i.e., APPAC submitted by 0 the claimants
1,879		M415	Mr. RAVI P	40,92,270	0		25,000	50,442	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 40,41,828	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,879		M415	Mr. RAVI P	40,92,270 40,48,351	0	0	25,000		membership, maintenance fee and corpus fund Undelivered Club		No	NA NA	0	0 40,41,828 0 40,23,351	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
	Waves								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC Submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves	M415			0	0 25,442	25,000 25,000		membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC Submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC Submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents
	Waves								membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Waves							25,000	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0			0		based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents

	Temple	M426	1 1		0	25,402	25,000	ı	ı		T	1	1				- T
	Waves	IVI420			U	25,402	25,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
									maintenance fee								submitted by
1,882			Mr. LOKESH RAJA S	45,32,719				50.402	and corpus fund	0	No	NA	0		0	44,82,317	0 the claimants
	Temple	M448		-,-,	1,00,000	25,321	25,000						1			7- 7-	
	Waves	IVITTO			1,00,000	20,021	20,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
			Mr. SADHAN KUMAR						maintenance fee								submitted by
1,883			ROY	47,13,911				1,50,321	and corpus fund	0	No	NA	0		0	45,63,590	0 the claimants
-	Temple	M450			0		25,000					1	1				
	Waves	111430			· ·		20,000										
		1			1						1	1	1				Claim verified
																	based on the
		1			1				Undelivered Club		1	1	1				documents
									membership,				1				i.e., APPAC
									maintenance fee								submitted by
1,884			Mr. RAJAN P	37,92,058		0		25,000	and corpus fund	C	No	NA	0		0	37,67,058	0 the claimants
	Temple	M507			0		25,000										
	Waves	141307			Ü		20,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
			Mr. MOHAMMED						maintenance fee								submitted by
1,885			SALEEM. M	34,91,654		0		25,000	and corpus fund	C	No	NA	0		0	34,66,654	0 the claimants
	Temple	M508			0	26,040	25,000										
	Waves						-,										
																	Claim verified
																	based on the
									Undelivered Club								documents
		1			1				membership,		1	1	1				i.e., APPAC
			Mr. PATIL VIKRAM						maintenance fee				1				submitted by
1,886			VISHWAS	39,35,019				51,040	and corpus fund	C	No	NA	0		0	38,83,979	0 the claimants
	Temple	M513			0												
	Waves												1				
		1			1						1	1	1				
		1			1						1	1	1				Claim verified
		1			1						1	1	1				based on the
	1				ĺ				Undelivered Club		1	1	1				documents
			Mr.		1				membership,		1	1	1				i.e., APPAC
					1				maintenance fee				1				submitted by
			SHANKARANARAYAN								No	NA		I	0	37,48,036	0 the claimants
1,887			SHANKARANARAYAN AN G	37,48,036		0	0	U	and corpus fund		140	14/3				- , -,	
	Temple	M528		37,48,036	0	0	0 25,000	0	and corpus fund		140	IVA			1	, ,,,,,,	
	Temple Waves	M528		37,48,036	0	0		0	and corpus fund		140	14/4				.,,,,	
		M528		37,48,036	0	0		0	and corpus fund		NO	IVA					
		M528		37,48,036	0	0		0	and corpus fund			IVA	0				Claim verified
		M528		37,48,036	0	0		U				NA					Claim verified based on the
		M528		37,48,036	0	0		0	Undelivered Club			NA					Claim verified based on the documents
		M528	AN G	37,48,036	0	0		U	Undelivered Club membership,			Na					Claim verified based on the documents i.e., APPAC
	Waves	M528		37,48,036 37,37,201	0	0		0	Undelivered Club		No	NA				37,12,201	Claim verified based on the documents

	Temple	M530	1		0		25,000	1		1	ı	1	1	1	
	Waves	IVISSU			U		25,000								
	114100														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. VENKATA						maintenance fee						submitted by
1,889			RAMANI G	39,83,102		0		25 000	and corpus fund	0	No	NA	0	0 39,58,102	
1,005	Temple	M534	10 117 1111 0	55,05,102	0	25,604	25,000	25,000	and corpus rand		110	1471	Ü	33,30,101	o the damants
	Waves	IVI534			U	25,604	25,000								
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,890			Mr. BALRAJU G	40,77,811				E0 604	and corpus fund	0	No	NA	0	0 40,27,207	
1,090			IVII. BALKAJU G	40,77,011	_			30,604	and corpus rund	U	INO	IVA	U	40,27,207	U the claimants
	Temple	M536			0	25,604	25,000								
	Waves														
								ĺ							Claim or de-d
															Claim verified
	1							İ		1					based on the
	1							1	Undelivered Club	1					documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,891			Mrs. SUJATHA A	38,45,552				50,604	and corpus fund	0	No	NA	0	0 37,94,948	0 the claimants
	Temple	M538			1,00,000	25,978	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Mr. RANJITH KUMAR.						maintenance fee				_		submitted by
1,892			M S	46,18,354				1,50,978	and corpus fund	0	No	NA	0	0 44,67,376	0 the claimants
	Temple	M542			0	26,206	25,000								
	Waves														
															Claim verified
															based on the
	1							1	Undelivered Club	1					documents
	1							1	membership,	1					i.e., APPAC
	1							1	maintenance fee	1	l	1			submitted by
1,893			Mr. RAEGAN. A	39,80,045				51,206	and corpus fund	0	No	NA	0	0 39,28,839	0 the claimants
	Temple	M549			0		25,000	ĺ		1					
	Waves							1		1					
	1							1		1					
								ĺ							Claim verified
	1							1		1					based on the
								ĺ	Undelivered Club						documents
								ĺ	membership,						i.e., APPAC
								ĺ	maintenance fee						submitted by
1,894	1		Dr. ARUL KOMAGAN	42,83,197		0		25,000	and corpus fund	0	No	NA	0	0 42,58,197	0 the claimants
	Temple	M604			60,000	26,578	25,000								
	Waves	1						1		1					
	vvaves		1		l			1		1					
	vvaves														
	vvaves														Claim verified
	vvaves														Claim verified based on the
	vvaves								Undelivered Club						
	waves								Undelivered Club membership,						based on the
	waves														based on the documents
1,895	waves		Mr. GUNASELVAN V	40,42,605				1,11,578	membership,	0	No	NA	0	0 39,31,027	based on the documents i.e., APPAC submitted by

	Temple	M613			0	1	25,000	I	1	ı	ı	Т	1	1	<u> </u>
	Waves	IVIOIS			U		25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
4 000			AA. CUNDARRAIR	22.00.406				25.000	maintenance fee		N			22.02.406	submitted by
1,896			Mr. SUNDARRAJ R	33,08,106		0		25,000	and corpus fund	U	No	NA	0	0 32,83,106	0 the claimants
	Temple Waves	M619			0										
	vvaves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,897			Mr. RAVICHANDAR M	45,52,308		0	0	0	and corpus fund	0	No	NA	0	0 45,52,308	0 the claimants
	Temple	M621			0	25,916	25,000								
	Waves														
									ĺ						
		1				1			1						Claim verified based on the
									Undelimend Club						
		1				1			Undelivered Club membership,						documents i.e., APPAC
									maintenance fee						submitted by
1,898			Mr. KANNADASAN S	41,85,077				50,916	and corpus fund	0	No	NA	0	0 41,34,161	0 the claimants
	Temple	M644			0		25,000		·						
	Waves				Ü		20,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
1,899			Mr. MUTHU. T	39,09,110		0		25 000	maintenance fee and corpus fund		Na	NI A	0	0 38,84,110	submitted by 0 the claimants
1,899	Tamala	M705	IVII. IVIUTHU. I	39,09,110	0	28,678	25,000	25,000	and corpus rund	U	No	NA	U	0 38,84,110	o the claimants
	Temple Waves	IVI/U5			U	28,678	25,000								

															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,900		ļ	Mr. SENTHIL. M	45,90,556				53,678	and corpus fund	0	No	NA	0	0 45,36,878	0 the claimants
	Temple	M711			0	1	25,000		1						
	Waves					1			1						
									ĺ						Claim verified
									ĺ						based on the
									Undelivered Club						documents
		1				1			membership,						i.e., APPAC
		1				1			maintenance fee						submitted by
1,901			Mr. MATHAN. K	36,67,571		0		25,000	and corpus fund	0	No	NA	0	0 36,42,571	0 the claimants
	Temple	M730			0		25,000								
	Waves	1				1			1						
		1				1			1						
									ĺ						Claim verified
															based on the
									Undelivered Club						documents
		1	Mr. NAVEENKIRAN			1			membership,						i.e., APPAC submitted by
1,902		1	MOHAN SOANS	36,82,581		0		25 000	maintenance fee and corpus fund	0	No	NA	0	0 36,57,581	0 the claimants
1,502		1		30,02,301		·		23,000	ana corpus rullu	U	. 10	. 4/1	U	30,37,381	o the claimants

	I	C108	l I		0		ĺ			I		1			
															Claim verified
									Undelivered Club						based on the documents
									membership,						i.e., APPAC
	Temple		SAKTHIVEL						maintenance fee						submitted by
1,903	Waves		MURUGAN	63,07,933		0	0	0	and corpus fund	0	No	NA	0	0 63,07,933	0 the claimants
,		C117		,. ,	1,25,000	37,011	25,000								
					_,,	01,022									
															Claim verified
															based on the
									Undelivered Club						documents
	T I .								membership,						i.e., APPAC
1 004	Temple Waves		sandhya vijay & vijay venkataraman	78,78,736				1 97 011	maintenance fee and corpus fund	0	No	NA	0	76,91,725	submitted by 0 the claimants
1,304	waves	C212	Verikataraman	76,76,730	0	28,584	25,000	1,87,011	and corpus runu	0	INO	INA	U	70,31,723	o the claimants
		CZIZ			U	28,584	25,000								
		1	1					1						1	Claim verified
															based on the
									Undelivered Club						documents
	L .								membership,						i.e., APPAC
	Temple								maintenance fee						submitted by
1,905	Waves		Arun Prakash	67,31,009				53,584	and corpus fund	0	No	NA	0	0 66,77,425	0 the claimants
		C403			0										
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Temple		Meenakshi						maintenance fee						submitted by
1,906	Waves		Sundaram	54,13,154		0	0	0	and corpus fund	0	No	NA	0	0 54,13,154	0 the claimants
		C616			0										
															Claim verified
															based on the
									Undelivered Club						documents
		1	1					1	membership,					1	i.e., APPAC
	Temple								maintenance fee						submitted by
1,907	Waves		INDIRA	69,97,822		0	0	0	and corpus fund	0	No	NA	0	0 69,97,822	0 the claimants
		D208			0	29,663	25,000								
								1							
		1	1					1						1	Claim verified
															based on the
		1	1					1	Undelivered Club					1	documents
		1	1					1	membership,					1	i.e., APPAC
	Temple	1	1					1	maintenance fee					1	submitted by
1,908	Waves		Arun S	72,04,793				54,663		0	No	NA	0	71,50,130	0 the claimants
		D312			25,645	75,000	25,000								
		1	1					1						1	Claim verified
									Undolivered Club						based on the
									Undelivered Club membership,						documents i.e., APPAC
	Temple	1	1					1	maintenance fee					1	submitted by
1,909	Waves		P.S. Anand	51,33,772				1,25,645	and corpus fund	0	No	NA	0	0 50,08,127	0 the claimants
-,- 55				,,			l .	=,=5,615		ı		1	Ľ	22,00,127	

		D506			0		r	ı	ſ	1		1				
		D506			0											
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Temple								maintenance fee							submitted by
1,910	Waves		Mubashirah Shakir	63,46,331		0	0	0	and corpus fund	0	No	NA	0		0 63,46,331	0 the claimants
		D512			0	0	25,000									
		5512			Ü	Ü	25,000									
																Claim verified
																based on the
									Undelinesed Club							
									Undelivered Club							documents
									membership,							i.e., APPAC
	Temple								maintenance fee				_			submitted by
1,911	Waves		Murugaiyan. T	37,58,960				25,000	and corpus fund	0	No	NA	0		0 37,33,960	0 the claimants
		E511			0											
							1									
							İ									Claim verified
							İ									based on the
							İ		Undelivered Club							documents
							İ		membership,							i.e., APPAC
	Temple		Kirthiga &						maintenance fee							submitted by
1 912	Waves		Balakumaran	75,28,534		0	0	0	and corpus fund	0	No	NA	0		0 75,28,534	0 the claimants
1,512	**********	F403		75,20,551	1,50,000	36,809	25,000		ana corpus rana				Ŭ		, 3,23,33	o the damanes
		F403			1,50,000	36,809	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Temple								maintenance fee							submitted by
1,913	Waves		Pandian/Geetha	75,35,430				2,11,809	and corpus fund	0	No	NA	0		0 73,23,621	0 the claimants
		F611			0	36,432	25,000									
																Claim verified
																based on the
									Undelivered Club							documents
							İ		membership,							i.e., APPAC
	Temple						İ		maintenance fee							submitted by
1 914	Waves		Anandhakumar	56,64,299			1	61 /22	and corpus fund	0	No	NA	0		0 56,02,867	0 the claimants
1,314	*********	F700	, a and addition	30,04,233		26.422	25.000	01,432	and corpus rund	-	.40	14/3	U		50,02,007	o die daimalits
		F708			0	36,432	25,000					1				
							İ									
							1									Claim verified
							İ									based on the
							1		Undelivered Club							documents
							İ		membership,							i.e., APPAC
	Temple						1		maintenance fee							submitted by
1,915	Waves		Venkatesan S R	63,66,258				61,432	and corpus fund	0	No	NA	0		0 63,04,826	0 the claimants
		G521	†		0							t				
					-											
							İ									
							İ									Claim verified
							1									based on the
			1		i	I	1	I	Ī	1	1	1	1	l	I	
									Undelivered Club							documents
									membership,							i.e., APPAC
	Temple Waves		S Indra	56,37,258		0	0				No	NA			0 56,37,258	

Temple			G525			0						I	ı			
Torque																
Temple Digital Parison D																
Digit Table Digit Table										Undelivered Club						
1,217 Wares Note																
Company Comp	1,917				55,86,389		0	0	0		0	No	NA	0	55,86,389	
Decident of Library Decident of Library			G623		,,	0	-									
Decident of Library Decident of Library																
Temple																
Temple Provide National Pr										Undelivered Club						
1,144 Province Management 1,144 Province										membership,						i.e., APPAC
1,24	1.918			Praveen Krishna	53.29.958		0	0	0		0	No	NA	0	53.29.958	
Display			J124		, .,	0	-									
Display																
Part Part																
Temple Rajalingam 37,59,551 0 0 0 0 0 0 0 0 0										Undelivered Club						
1,921 Waves Maharijan 27,59,551 0 0 0 0 0 0 37,59,551 0 the claimants 0 No No No No No No No										membership,						i.e., APPAC
1,920 Waves 1,921 Waves 1,922 Wave	1.919				37.59.951		0	0	0		0	No	NA	0	0 37.59.951	
Description Description			J202		. ,,.	0	-								,,,,,	
Description Description																
Temple Landia 38,84,426 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0																
Temple Manikandan Manikan										Undelivered Club						
1,920 Waves Pichandi 38,84,426 0 0 0 0 0 and corpus fund 0 No NA 0 0 38,84,426 0 the claimants of the claima										membership,						i.e., APPAC
1,921 Waves Sawood Alam 67,53,764 0 0 0 Undelivered Club membership, maintenance fee O NO NA 0 0 0 67,53,764 O the daimants	1.920				38.84.426		0	0	0		0	No	NA	0	38.84.426	
Temple 1,921 Waves Sawood Alam 67,53,764 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0			J208		, ,	0										
Temple 1,921 Waves Sawood Alam 67,53,764 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0																
Temple 1,921 Waves Sawood Alam 67,53,764 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0																
Temple 1,921 Waves Sawood Alam 67,53,764 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0										Undelivered Club						
1,921 Waves Sawood Alam 67,53,764 0 0 0 0 0 0 0 0 0										membership,						i.e., APPAC
Temple 1,922 Waves 1,922 Waves 1,922 Temple 1,922 Waves 1,922 Wave	1,921			Sawood Alam	67,53,764		0	0	0		0	No	NA	0	0 67,53,764	
Temple 1,922 Waves Jagadish T. 51,31,574 0 0 0 0 0 0 0 No NA 0 0 51,31,574 0 the claimants J217 0 0 0 0 25,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 51,31,574 0 the claimants Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 51,31,574 0 the claimants Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 51,31,574 0 the claimants			J215			0										
Temple 1,922 Waves Jagadish T. 51,31,574 0 0 0 0 0 0 0 No NA 0 0 51,31,574 0 the claimants J217 0 0 0 0 25,000 Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 51,31,574 0 the claimants Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 51,31,574 0 the claimants Undelivered Club membership, maintenance fee and corpus fund 0 No NA 0 0 0 51,31,574 0 the claimants																
Temple 1,922 Waves Jagadish T. 51,31,574 0 0 0 0 0 0 0 No NA 0 0 51,31,574 0 the claimants lie, APPAC submitted by the claimants lie, APPAC submitted by the claimants lie, APPAC membership, maintenance fee lie lie lie lie lie lie lie lie lie l																
Temple 1,922 Waves Jagadish T. 51,31,574 0 0 0 0 0 0 No NA 0 0 51,31,574 0 Claim verified by 1,922 Undelivered Club membership, maintenance fee I										Undelivered Club						
1,922 Waves Jagadish T. 51,31,574 0 0 0 0 and corpus fund 0 No NA 0 0 51,31,574 0 the claimants 1,922 Waves Jagadish T. 51,31,574 0 the claimants 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0		Towar's								membership,						i.e., APPAC
Claim verified based on the Undelivered Club membership, i.e., APPAC maintenance fee	1,922			Jagadish T.	51,31,574		0	0	0		0	No	NA	0	51,31,574	
based on the Undelivered Club membership, maintenance fee			J217			0	0	25,000								
based on the Undelivered Club membership, maintenance fee																
Undelivered Club documents membership, li.e., APPAC maintenance fee submitted by																
membership, Temple membership, maintenance fee i.e., APPAC submitted by										Undelivered Club						
		Towar's								membership,						i.e., APPAC
1,923 Waves A. Ramki 33,07,686 25,000 and corpus fund 0 No NA 0 0 32,82,686 0 the claimants	1,923			A. Ramki	33,07,686				25,000		0	No	NA	0	32,82,686	submitted by 0 the claimants

	ı	J414	1		0	25,968	25,000		T	I	ı	1			<u> </u>
		1414			O	23,508	23,000								
															Claim verified
															based on the
									Undelivered Club						documents
	T 1 .		Hannafa Ohanasi						membership,						i.e., APPAC
1 024	Temple Waves		Haneefa Chonari Ahamed	38,79,900				F0.0C0	maintenance fee and corpus fund		No	NA	0	0 38,28,932	submitted by 0 the claimants
1,924	waves	1530	Anameu	38,79,900	2		25.000	50,968	and corpus rund	U	NO	INA	U	0 38,28,932	o the claimants
		J520			0	0	25,000								
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Temple		Circular and K N						maintenance fee			l			submitted by
1,925	Waves		Sivakumar K N	29,44,746	_			25,000	and corpus fund	0	No	NA	0	0 29,19,746	0 the claimants
		J724			0										
												1			Claim verified
															based on the
			1						Undelivered Club			1			documents
									membership,						i.e., APPAC
	Temple						_	_	maintenance fee			l			submitted by
1,926	Waves		shravan kalra	36,47,573		0	0	0	and corpus fund	0	No	NA	0	0 36,47,573	0 the claimants
		J731			0										
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
	Temple								maintenance fee						submitted by
1,927	Waves	0001	praveen kalra	36,25,558		0	0	0	and corpus fund	0	No	NA	0	0 36,25,558	0 the claimants
	Temple Waves	C201			1,50,000	39,277	25,000								
	waves														
															Claim verified
															based on the
									Undelivered Club						documents
			1						membership,			1			i.e., APPAC
4 00-			AA. CANITICOCCO	07.00					maintenance fee	_					submitted by
1,928			Mr. SANTHOSH R	87,02,770		95		2,14,277	and corpus fund	0	No	NA	0	0 84,88,493	0 the claimants
	Temple Waves	C209			75,000	35,893	25,000		1						
	waves											1			
									1						Claim verified
			1						1			1			based on the
			1						Undelivered Club			1			documents
									membership,			1			i.e., APPAC
4			Mrs. NAVANEEDHA	62.56.665					maintenance fee	_					submitted by
1,929			KOUSIYA. P	63,50,827	_			1,35,893	and corpus fund	0	No	NA	0	0 62,14,934	0 the claimants
	Temple Waves	C211			0				1						
	vvaves								1						
												1			Claim verified
			1						1			1			based on the
			1						Undelivered Club			1			documents
			1						membership,			1			i.e., APPAC
									maintenance fee			l			submitted by
1,930	l		Mrs. USHA GOENKA	35,87,370		0	0	0	and corpus fund	0	No	NA	0	0 35,87,370	0 the claimants

	Temple	C301			1,50,000	39,277	25,000				I	1	1				
	Waves	C301			1,50,000	33,277	25,000										
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
			Mr. ANAND KUMAR						maintenance fee								submitted by
1,931			MISHRA	85,06,822				2,14,277	and corpus fund	0	No	NA	0		0 82,9	2,545	0 the claimants
	Temple	C313			0	36,273	25,000										
	Waves																
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
									maintenance fee								submitted by
1,932			Mrs. SMRITHY. K	52,06,549				61,273	and corpus fund	0	No	NA	0		0 51,4	5,276	0 the claimants
	Temple	C606			0												
	Waves	1							ĺ				1	1	1		1
									ĺ				1	1	1		1
									ĺ				1	1	1		Claim verified
									ĺ				1	1	1		based on the
									Undelivered Club				1	1	1		documents
									membership,				1	1	1		i.e., APPAC
									maintenance fee				1	1	1		submitted by
1,933			Mr. KUMARAN	49,82,693		0	0	0	and corpus fund	0	No	NA	0		0 49,8	2,693	0 the claimants
	Temple	D110		-,-,-,	1,25,000	35,596	25,000									,	
	Waves	D110			1,23,000	33,390	23,000										
	waves																
																	Claim verified
																	based on the
									Undelivered Club								documents
									membership,								i.e., APPAC
									maintenance fee								submitted by
1,934			Mr. GOPAL T	69,73,772				1 85 596	and corpus fund	0	No	NA	0		0 67.8	8,176	0 the claimants
1,55 .	Tomple	D122	WW. 001712 1	03), 3), , , 2	1,25,000	35,596	25,000	1,03,030	and corpus rand		110				07,0	0,270	o the damants
	Temple Waves	DIZZ			1,25,000	35,590	25,000										
	vvaves																
																	Claim verified
																	based on the
									Undelivered Club				1	1	1		documents
									membership,				1	1	1		i.e., APPAC
									maintenance fee				1	1	1		submitted by
1,935			Mr. NOORUL AMEEN	66,94,887				1 25 506	and corpus fund	0	No	NA	0	1	0 65.0	9,291	0 the claimants
1,535	Tamala	D124	IVII. NOONOL AIVIEEN	00,34,007	0			1,03,390	ana corpus rullu	-	140	14/4	0		03,0	J, E J I	o the claimants
	Temple Waves	D124			0				ĺ				1	1			
	vvave5								ĺ				1	1	1		1
									1						1		Claim verified
									1						1		
									Undelivered Club				1	1	1		based on the documents
									membership,				1	1	1		i.e., APPAC
									membership, maintenance fee				1	1	1		
1 020			Mr. SELVARAJ R	74.00.931		0	0	_		_	No	NIA	_	1	74.0	0 921	submitted by
1,936			IVII. SELVAKAJ K	74,90,831		U		0	and corpus fund	0	No	NA	0		74,5	0,831	0 the claimants
	Temple	D214			0		25,000		ĺ				1	1			
					1				1		1	1	l	l			
	Waves																
																	Claim verified
																	based on the
									Undelivered Club								based on the documents
									membership,								based on the documents i.e., APPAC
1,937			Mr. SRINATH C R	54,33,313		0				_	No	NA	_			8,313	based on the documents

	Tanada	D307			0		1	ı	I	ı	ı	1	1 1			
	Temple Waves	D307			0											
	vvaves															
																Claim verified
																based on the
									Unadalissasad Club							
									Undelivered Club							documents
			AA NUDANUANIADEN						membership,							i.e., APPAC
4 020			Mrs. NIRANJANADEVI	F2 70 040					maintenance fee						52.70.040	submitted by
1,938	1		PJ	53,79,919		0	0	0	and corpus fund	U	No	NA	0	-	53,79,919	0 the claimants
	Temple	D515			15,000	36,809	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
									maintenance fee							submitted by
1,939			Mr. SYED SULTAN K	69,27,540				76,809	and corpus fund	0	No	NA	0	(68,50,731	0 the claimants
	Temple	D609			0											
	Waves															
		1					İ									1
		1					İ									Claim verified
																based on the
									Undelivered Club							documents
		1					1		membership,							i.e., APPAC
									maintenance fee							submitted by
1,940			Mr. VIKAS KUMAR. J	31,44,653		0	0	0	and corpus fund	0	No	NA	0		31,44,653	0 the claimants
1,540		D704	IVII. VIIOAS KOIVIAK.S	31,44,033	2.00.000				ana corpus rana		140	14/4	Ü		31,44,033	o the claimants
	Temple	D701			2,00,000	38,169	25,000									
	Waves															
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
			Mr. GOPALAN						maintenance fee							submitted by
1,941	L		KUMAR IYER	83,77,127												
	Temple		-	03,77,127				2,63,169	and corpus fund	0	No	NA	0	(81,13,958	0 the claimants
		E108		03,77,127	0			2,63,169	and corpus fund	0	No	NA	0	- (81,13,958	
	Waves	E108		03,77,127	0			2,63,169	and corpus fund	0	No	NA	0	(81,13,958	
	Waves	E108		03,77,127	0			2,63,169	and corpus fund	0	No	NA	0	(81,13,958	
	Waves	E108		03,77,127	0			2,63,169	and corpus fund	0	No	NA	0	(81,13,958	
	Waves	E108		03,77,127	0			2,63,169	and corpus fund	0	No	NA	0		81,13,958	0 the claimants
	Waves	E108		05,11,121	0			2,63,169	Undelivered Club	0	No	NA	0		81,13,958	0 the claimants Claim verified
	Waves	E108		05,77,227	0			2,63,169		0	No	NA	0	(81,13,958	0 the claimants Claim verified based on the
	Waves	E108		03,11,121	0			2,63,169	Undelivered Club	0	No	NA	0		81,13,958	0 the claimants Claim verified based on the documents
1,942	Waves	E108	Mr. SURESH R B	71,97,193	0	0	0	2,63,169	Undelivered Club membership,		No	NA NA	0) 81,13,958) 71,97,193	O the claimants Claim verified based on the documents i.e., APPAC
1,942								2,63,169	Undelivered Club membership, maintenance fee				0	(O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,942	Temple	E108			1,50,000	0 36,809	0 25,000	2,63,169	Undelivered Club membership, maintenance fee				0			O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,942								2,63,169	Undelivered Club membership, maintenance fee				0			O the claimants Claim verified based on the documents i.e., APPAC submitted by
1,942	Temple							2,63,169	Undelivered Club membership, maintenance fee				0			O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants
1,942	Temple							2,63,169	Undelivered Club membership, maintenance fee				0			O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants
1,942	Temple							2,63,169	Undelivered Club membership, maintenance fee and corpus fund				0			O the claimants Claim verified based on the documents i.e., APPAC submitted by O the claimants Claim verified based on the
1,942	Temple							2,63,169	Undelivered Club membership, maintenance fee and corpus fund				0			Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
1,942	Temple		Mr. SURESH R B					2,63,169	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0			Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e., APPAC
	Temple Waves		Mr. SURESH R B	71,97,193				0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0		71,97,193	Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e., APPAC Submitted by the claimants clein the documents i.e., APPAC Submitted by
1,942	Temple Waves	E113	Mr. SURESH R B		1,50,000			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0			0			Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e., APPAC
	Temple Waves		Mr. SURESH R B	71,97,193				0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0	1	71,97,193	Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e., APPAC Submitted by the claimants clein the documents i.e., APPAC Submitted by
	Temple Waves	E113	Mr. SURESH R B	71,97,193	1,50,000			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0		71,97,193	Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e., APPAC Submitted by the claimants clein the documents i.e., APPAC Submitted by
	Temple Waves	E113	Mr. SURESH R B	71,97,193	1,50,000			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0		71,97,193	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants i.e., APPAC submitted by the claimants
	Temple Waves	E113	Mr. SURESH R B	71,97,193	1,50,000			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0		71,97,193	Claim verified based on the documents i.e., APPAC Claim verified based on the documents i.e., APPAC Submitted by Claim verified based on the documents i.e., APPAC Submitted by
	Temple Waves	E113	Mr. SURESH R B	71,97,193	1,50,000			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0		71,97,193	Claim verified based on the documents i.e., APPAC Submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants i.e., APPAC submitted by the claimants
	Temple Waves	E113	Mr. SURESH R B	71,97,193	1,50,000			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee	0	No	NA	0		71,97,193	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	E113	Mr. SURESH R B	71,97,193	1,50,000			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0		71,97,193	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple Waves	E113	Mr. SURESH R B	71,97,193	1,50,000			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0		71,97,193	Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants Claim verified based on the documents i.e., APPAC submitted by the claimants
	Temple Waves Temple Waves	E113	Mr. SURESH R B Mr. BHARATHY ARUMUGAM	71,97,193	1,50,000			0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club Undelivered Club	0	No	NA	0		71,97,193	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents

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	Temple	E404			1,25,000	29,633	25,000									
	Waves			ļ		l '										
				ļ		i '										
				ļ		i '										Claim verified
				ļ		l '										based on the
				ļ		l '			Undelivered Club							documents
				ļ		i '			membership,							i.e., APPAC
						i '			maintenance fee	_			_			submitted by
1,945			Mr. SARAVANAN M	70,19,630				1,79,633	and corpus fund	0	No	NA	0		68,39,997	0 the claimants
	Temple	E605		ļ	0	i '										
	Waves			ļ		i '										
				ļ		i '										
				ļ		i '										Claim verified
				ļ		i '										based on the
				ļ		i '			Undelivered Club							documents
				ļ		i '			membership,							i.e., APPAC
				ļ		i '			maintenance fee							submitted by
1,946			Mr. PRASANNARAJ N	1,68,471		0	0	0	and corpus fund	0	No	NA	0	1	1,68,471	0 the claimants
	Temple	E702		ļ	0	i '										
	Waves	1		ļ	1	·										
		1		ļ	1	·										
		1		ļ	1	·										Claim verified
				ļ	1	·										based on the
				ļ	1	·			Undelivered Club							documents
						i '			membership,							i.e., APPAC
			Mrs. SUSAN			i '			maintenance fee							submitted by
1,947			CHANDRASEKARAN	54,63,160		0	0	0	and corpus fund	0	No	NA	0	1	54,63,160	0 the claimants
	Temple	F103			1,50,000	36,809	25,000									
	Waves			ļ		i '										
				ļ		i '										
				ļ		i '										Claim verified
				ļ		i '										based on the
				ļ		i '			Undelivered Club							documents
				ļ		i '			membership,							i.e., APPAC
						i '			maintenance fee							submitted by
1,948			Mrs. RATHIKA S	73,38,815				2,11,809	and corpus fund	0	No	NA	0		71,27,006	0 the claimants
	Temple	F206			1,50,000	30,641	25,000									
	Waves			ļ		i '										
				ļ		i '										
					1	i '										
																Claim verified
			l l	İ	ļ	ļ										based on the
									Undelivered Club							based on the documents
									membership,							based on the documents i.e., APPAC
									membership, maintenance fee							based on the documents i.e., APPAC submitted by
1,949			Mrs. SALAI SUNDARI	71,37,965				2,05,641	membership,	0	No	NA	0	ı	0 69,32,324	based on the documents i.e., APPAC
	Temple	F503	Mrs. SALAI SUNDARI	71,37,965	0			2,05,641	membership, maintenance fee	0	No	NA	0		0 69,32,324	based on the documents i.e., APPAC submitted by
	Temple Waves	F503	Mrs. SALAI SUNDARI	71,37,965	0			2,05,641	membership, maintenance fee	0	No	NA	0		0 69,32,324	based on the documents i.e., APPAC submitted by
		F503	Mrs. SALAI SUNDARI	71,37,965	0			2,05,641	membership, maintenance fee	0	No	NA	0		0 69,32,324	based on the documents i.e., APPAC submitted by 0 the claimants
		F503	Mrs. SALAI SUNDARI	71,37,965	0			2,05,641	membership, maintenance fee	0	No	NA	0		5 69,32,324	based on the documents i.e., APPAC submitted by 0 the claimants
		F503	Mrs. SALAI SUNDARI	71,37,965	0			2,05,641	membership, maintenance fee and corpus fund	0	No	NA	0		69,32,324	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
		F503	Mrs. SALAI SUNDARI	71,37,965	0			2,05,641	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	ı	0 69,32,324	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
		F503	Mrs. SALAI SUNDARI	71,37,965	0			2,05,641	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0		0 69,32,324	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		F503			0			2,05,641	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0			based on the documents i.e., APPAC Submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
			Mrs. Salai Sundari	71,37,965 77,20,937		0	0	2,05,641	membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0		0 69,32,324 0 77,20,937	based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,950	Waves	F503			1,25,000	0 34,301	0 25,000	2,05,641	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0			based on the documents i.e., APPAC Submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,950	Waves							2,05,641	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0			based on the documents i.e., APPAC Submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,950	Waves							2,05,641	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0			based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,950	Waves							2,05,641	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0			based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,950	Waves							2,05,641	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0			based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,950	Waves							2,05,641	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0			based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents
1,950	Waves		Mr. ELANGO M					2,05,641	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0			based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,950	Waves							0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0			based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents

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	Temple	F612			0	35,119	25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,952			Mr. BHASKHAR C	52,97,293				60 110	and corpus fund	0	No	NA	0	52,37,174	0 the claimants
1,552			IVII. DIIASKIIAK C	32,31,233				00,119	and corpus rund	U	INO	IVA	U	32,37,174	o the claimants
	Temple	G218			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
			Miss. RATHIGA						maintenance fee						submitted by
1,953			MOHAN	66,86,816		0	0	0	and corpus fund	0	No	NA	0	66,86,816	0 the claimants
1,933			IVIOTIAIN	00,80,810		U	U	0	and corpus rund	U	INO	IVA	U	00,80,810	o the claimants
	Temple	G325			0										
	Waves														
					İ		İ				1		1		1
					ĺ		1								Claim verified
					ĺ		1								based on the
					İ		İ		Undelivered Club		1		1		documents
									membership,						i.e., APPAC
			Mr. LAKSHMI						maintenance fee						submitted by
1,954			NARAYANAN. KS	48,83,755		0	0	0	and corpus fund	0	No	NA	0	48,83,755	0 the claimants
1,954			INANATAINAIN. NO	40,03,733		U		U	and corpus rund	U	INU	IVA	U	40,03,733	U the claimants
	Temple	G404			0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
			Mrs. VIJAYALAKSHMI												
									mamharchin						i o ADDAC
4.055	1								membership,						i.e., APPAC
1,955			U and Terence Ruban	50 40 520				25.000	maintenance fee				0	40.03.530	submitted by
				50,18,528		0		25,000		0	No	NA	0	0 49,93,528	
	Temple	G418		50,18,528	0	0		25,000	maintenance fee	0	No	NA	0	0 49,93,528	submitted by
	Temple Waves	G418		50,18,528	0	0		25,000	maintenance fee	0	No	NA	0	 0 49,93,528	submitted by
		G418		50,18,528	0	0		25,000	maintenance fee	0	No	NA	0	9,93,528	submitted by
		G418		50,18,528	0	0		25,000	maintenance fee	0	No	NA	0	0 49,93,528	submitted by 0 the claimants
		G418		50,18,528	0	0		25,000	maintenance fee	0	No	NA	0	0 49,93,528	submitted by 0 the claimants Claim verified
		G418		50,18,528	0	0		25,000	maintenance fee and corpus fund	0	No	NA	0	0 49,93,528	submitted by 0 the claimants Claim verified based on the
		G418		50,18,528	0	0		25,000	maintenance fee and corpus fund	0	No	NA	0	0 49,93,528	submitted by 0 the claimants Claim verified based on the documents
		G418		50,18,528	0	0		25,000	maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 49,93,528	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		G418	U and Terence Ruban A		0			25,000	maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,956				50,18,528 35,15,820		0	0	25,000	maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0 49,93,528 0 35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,956	Waves	G418	U and Terence Ruban A		0		0	25,000	maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,956	Waves		U and Terence Ruban A				0	25,000	maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,956	Waves		U and Terence Ruban A				0	25,000	maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,956	Waves		U and Terence Ruban A				0	25,000	maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,956	Waves		U and Terence Ruban A				0	25,000	maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified
1,956	Waves		U and Terence Ruban A				0	25,000	maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the
1,956	Waves		U and Terence Ruban A				0	25,000	undelivered Club membership, maintenance fee and corpus fund				0		claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,956	Waves		U and Terence Ruban A				0	25,000	maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,956	Waves		U and Terence Ruban A Narendran R Mr. KALEESWARAN.	35,15,820		0		25,000	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by
1,956	Waves	G422	U and Terence Ruban A		0		0	25,000	maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,	0			0		submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,956	Waves		U and Terence Ruban A Narendran R Mr. KALEESWARAN.	35,15,820		0		25,000	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by
1,956 1,957	Waves Temple Waves	G422	U and Terence Ruban A Narendran R Mr. KALEESWARAN.	35,15,820	0	0		25,000	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by
1,956 1,957	Temple Waves	G422	U and Terence Ruban A Narendran R Mr. KALEESWARAN.	35,15,820	0	0		25,000	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by Claim verified based on the documents i.e., APPAC submitted by
1,956 1,957	Temple Waves	G422	U and Terence Ruban A Narendran R Mr. KALEESWARAN.	35,15,820	0	0		0	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,956 1,957	Temple Waves	G422	U and Terence Ruban A Narendran R Mr. KALEESWARAN.	35,15,820	0	0		0	undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,956 1,957	Temple Waves	G422	U and Terence Ruban A Narendran R Mr. KALEESWARAN.	35,15,820	0	0		0 0	Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,956 1,957	Temple Waves	G422	U and Terence Ruban A Narendran R Mr. KALEESWARAN.	35,15,820	0	0		0	maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,956 1,957	Temple Waves	G422	U and Terence Ruban A Narendran R Mr. KALEESWARAN.	35,15,820	0	0		0 0	maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,956 1,957	Temple Waves	G422	U and Terence Ruban A Narendran R Mr. KALEESWARAN.	35,15,820	0	0		25,000	maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	35,15,820	submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

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	Temple Waves	G514		İ	0										
	vvaves			l											
				i											Claim verified
				i											based on the
				i					Undelivered Club						documents
				i											
				i					membership,						i.e., APPAC
4.050			AA. KARTIIKEVANIAA	64.63.000		0	0		maintenance fee				0	64.63.000	submitted by
1,959		ļ	Mr. KARTHIKEYAN M	64,63,900		0	0	U	and corpus fund	U	No	NA	0	0 64,63,900	0 the claimants
	Temple	G523		i	0										
	Waves			i											
				i											
				i											Claim verified
				i											based on the
				i					Undelivered Club						documents
				i					membership,						i.e., APPAC
				i					maintenance fee						submitted by
1,960			Mrs. SARATHA. K	52,22,399		0	0	0	and corpus fund	0	No	NA	0	0 52,22,399	0 the claimants
ľ	Temple	G524		i	0										
	Waves			l					1						
				i		1		1	ĺ						
				l					1						Claim verified
				l					1						based on the
				i		1		1	Undelivered Club						documents
				l					membership,						i.e., APPAC
				i					maintenance fee						submitted by
1,961			Mrs. RAJALAKSHMI S	50,43,270		0	0	0	and corpus fund	0	No	NA	0	0 50,43,270	0 the claimants
	Temple	G603			0		25,000								
	Waves			l			.,								
				i											
				i											Claim verified
				i											based on the
				i					Undelivered Club						documents
				i					membership,						i.e., APPAC
				i					maintenance fee						submitted by
1,962			Manikandan S	47,28,060		0		25,000	and corpus fund	0	No	NA	0	0 47,03,060	0 the claimants
	Temple	G628			0				·						
	Waves	0020		i	Ü										
	**********			i											
				i											Claim verified
				i											based on the
				i											basea on the
		1	i I						Undelivered Club						documents
									Undelivered Club membership						documents i.e. APPAC
			Mr ALWARSAMV						membership,						i.e., APPAC
1 963			Mr. ALWARSAMY	73 03 089		0	0	0	membership, maintenance fee		No	NΔ	0	0 73 03 089	i.e., APPAC submitted by
1,963	Tamala	6722	Mr. ALWARSAMY GOVINDARAJAN	73,03,089		0	0	0	membership,	0	No	NA	0	0 73,03,089	i.e., APPAC
	Temple	G723		73,03,089	0	0	0	0	membership, maintenance fee	0	No	NA	0	0 73,03,089	i.e., APPAC submitted by
	Temple Waves	G723		73,03,089	0	0	0	0	membership, maintenance fee	0	No	NA	0	0 73,03,089	i.e., APPAC submitted by
		G723		73,03,089	0	0	0	0	membership, maintenance fee	0	No	NA	0	0 73,03,089	i.e., APPAC submitted by 0 the claimants
		G723		73,03,089	0	0	0	0	membership, maintenance fee	0	No	NA	0	0 73,03,089	i.e., APPAC submitted by 0 the claimants Claim verified
		G723		73,03,089	0	0	0	0	membership, maintenance fee and corpus fund	0	No	NA	0	0 73,03,089	i.e., APPAC submitted by 0 the claimants Claim verified based on the
		G723		73,03,089	0	0	0	0	membership, maintenance fee and corpus fund Undelivered Club	0	No	NA	0	0 73,03,089	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents
		G723		73,03,089	0	0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 73,03,089	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		G723	GOVINDARAJAN		0			0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves			73,03,089 53,03,025		0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0 73,03,089 0 53,03,025	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,964	Waves	G723	GOVINDARAJAN		0			0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,964	Waves		GOVINDARAJAN					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,964	Waves		GOVINDARAJAN					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,964	Waves		GOVINDARAJAN					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,964	Waves		GOVINDARAJAN					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the based on the
1,964	Waves		GOVINDARAJAN					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e. appace submitted by 10 the claimants
1,964	Waves		GOVINDARAJAN Mr. BABU. S					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 1 the claimants
1,964	Waves		GOVINDARAJAN					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e. appace submitted by 10 the claimants

	T I .	14.4.4				1		1	1				-	1	
	Temple	J111			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,966			Mrs. NALINI. R	39,04,367		0	0	0	and corpus fund	0	No	NA	0	0 39,04,367	0 the claimants
1,500	T I .	1246	1111 31 111 (E1111) IX	55,61,507					ana corpas rana					33,01,307	o the damanes
	Temple	J216			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,967			Miss. GAYATHRI P	37,19,178		0	0	0	and corpus fund	0	No	NA	0	0 37,19,178	0 the claimants
-,	T 1 .	1500			0	-		-		_			_	0.,,_	
	Temple	J503			U										
	Waves														
									1		l		l		
									1		l		l		Claim verified
									İ		1				based on the
									Undelivered Club		1				documents
									membership,						i.e., APPAC
			Mrs. MEENAL						maintenance fee						submitted by
1,968			MANIKANDAN	38,19,943		0	0	0	and corpus fund	0	No	NA	0	0 38,19,943	0 the claimants
-,		1001			0	-		_					-		
	Temple	J601			0		25,000								
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,969			Mrs. MUTHURAKKU	29,37,092		0		25.000	and corpus fund	0	No	NA	0	0 29,12,092	0 the claimants
-,	Tanala	J703		,,	0	-	 	,					-		
	Temple	1/03			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club				ļ		documents
		1							Undelivered Club membership,						documents i.e., APPAC
									membership,						i.e., APPAC
1,970			Mr. HARIHARAN. V	31.37.677		0	0	n	membership, maintenance fee	n	No	NA	0	0 31.37 677	i.e., APPAC submitted by
1,970	T I.	1404	Mr. HARIHARAN. V	31,37,677		0	0	0	membership,	0	No	NA	0	0 31,37,677	i.e., APPAC
	Temple	K104	A. S. Magdaline Stella	31,37,677	0	0	0	0	membership, maintenance fee	0	No	NA	0	0 31,37,677	i.e., APPAC submitted by
	Temple Waves	K104		31,37,677	0	0	0	0	membership, maintenance fee	0	No	NA	0	0 31,37,677	i.e., APPAC submitted by
		K104	A. S. Magdaline Stella	31,37,677	0	0	0	0	membership, maintenance fee	0	No	NA	0	0 31,37,677	i.e., APPAC submitted by 0 the claimants
		K104	A. S. Magdaline Stella	31,37,677	0	0	0	0	membership, maintenance fee	0	No	NA	0	0 31,37,677	i.e., APPAC submitted by 0 the claimants
		K104	A. S. Magdaline Stella	31,37,677	0	0	0	0	membership, maintenance fee and corpus fund	0	No	NA	0	0 31,37,677	i.e., APPAC submitted by 0 the claimants Claim verified based on the
		K104	A. S. Magdaline Stella	31,37,677	0	0	0	0	membership, maintenance fee	0	No	NA	0	0 31,37,677	i.e., APPAC submitted by 0 the claimants
		K104	A. S. Magdaline Stella	31,37,677	0	0	0	0	membership, maintenance fee and corpus fund	0	No	NA	0	0 31,37,677	i.e., APPAC submitted by 0 the claimants Claim verified based on the
		K104	A. S. Magdaline Stella	31,37,677	0	0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership,	0	No	NA	0	0 31,37,677	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
		K104	A. S. Magdaline Stella		0			0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
	Waves		A. S. Magdaline Stella Mary	31,37,677 36,73,795		0	0	0	membership, maintenance fee and corpus fund Undelivered Club membership,		No No	NA NA	0	0 31,37,677 0 36,73,795	i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC
1,971	Waves Temple	K104	A. S. Magdaline Stella		0			0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,971	Waves		A. S. Magdaline Stella Mary					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by
1,971	Waves Temple		A. S. Magdaline Stella Mary					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,971	Waves Temple		A. S. Magdaline Stella Mary					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,971	Waves Temple		A. S. Magdaline Stella Mary					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,971	Waves Temple		A. S. Magdaline Stella Mary					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,971	Waves Temple		A. S. Magdaline Stella Mary					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents documents
1,971	Waves Temple		A. S. Magdaline Stella Mary					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club membership,				0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,971	Temple Waves		A. S. Magdaline Stella Mary					0	membership, maintenance fee and corpus fund Undelivered Club membership, maintenance fee and corpus fund Undelivered Club	0			0		i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e., APPAC submitted by 0 the claimants Claim verified based on the documents i.e. appace to the documents

		Lunca						ı			1	1		1	
	Temple	K520	S. Devi		0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,973				46,63,641		0	0	0	and corpus fund	0	No	NA	0	0 46,63,64	1 0 the claimants
	Temple	L408			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,974			RAVIKUMARDHIVYA	37,67,520		0	0	0	and corpus fund	0	No	NA	0	0 37,67,52	
1,374			KAVIKUIVIAKDHIVTA	37,07,320		U	U	U	and corpus rund	U	INU	IVA	U	37,67,32	o the claimants
	Temple	L504			0										
	Waves						İ		İ						
							İ		İ						
															Claim verified
									1						based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,975			BUSHRAA TAABEEN T	42,53,504		0	0	0	and corpus fund	0	No	NA	0	0 42,53,50	4 0 the claimants
	Temple	L712			0										
	Waves														
															Claim verified
															based on the
									Undelivered Club						documents
									membership,						i.e., APPAC
									maintenance fee						submitted by
1,976			USHA GOENKA	32,76,203		0	0	0	and corpus fund	0	No	NA	0	0 32,76,20	
1,570	Tamala	L713	OSHA GOLIVICA	32,70,203	0	- U	Ů		ana corpus rana		140	14/1	U	32,70,20	5 O the claimants
	Temple	L/13			U										
	Waves														
															61-1
															Claim verified
															based on the
							1		Undelivered Club						documents
							İ		membership,						i.e., APPAC
						_			maintenance fee		l				submitted by
1,977			JAYA V	32,11,276		0	0	0	and corpus fund	0	No	NA	0	0 32,11,27	6 0 the claimants
	Temple	L714			0										
	Waves						1		ĺ						1 1
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									1						Claim verified
	i	1					İ		İ						based on the
			1				1		Undelivered Club						documents
					1		İ		membership,						i.e., APPAC
								ı	maintenance fee	I	1	1	1		submitted by
									maintenance lee						
1,978			JAIKUMAR K	42,06,246		0	0	0	and corpus fund	0	No	NA	0	0 42,06,24	6 0 the claimants
1,978	Temple	M227	JAIKUMAR K	42,06,246	1.00.000			0		0	No	NA	0	0 42,06,24	6 0 the claimants
	Temple Waves	M227	JAIKUMAR K	42,06,246	1,00,000	0 26,090	0 25,000	0		0	No	NA	0	0 42,06,24	6 0 the claimants
	Temple Waves	M227	JAIKUMAR K	42,06,246	1,00,000			0		0	No	NA	0	0 42,06,24	6 0 the claimants
		M227	JAIKUMAR K	42,06,246	1,00,000			0		0	No	NA	0	0 42,06,24	
		M227	JAIKUMAR K	42,06,246	1,00,000			0		0	No	NA	0	0 42,06,24	Claim verified
		M227	JAIKUMAR K	42,06,246	1,00,000			0	and corpus fund	0	No	NA	0	0 42,06,24	Claim verified based on the
		M227	JAIKUMAR K	42,06,246	1,00,000			0	and corpus fund Undelivered Club	0	No	NA	0	0 42,06,24	Claim verified based on the documents
		M227	JAIKUMAR K	42,06,246	1,00,000			0	and corpus fund Undelivered Club membership,	0	No	NA	0	0 42,06,24	Claim verified based on the documents i.e., APPAC
		M227	JAIKUMAR K Mr. MOHAN R	42,06,246 44,50,678	1,00,000			0	and corpus fund Undelivered Club		No No	NA NA	0	0 42,06,24	Claim verified based on the documents i.e., APPAC submitted by

	Tamala	M339			0		ı	1		ı		1				1
	Temple Waves	IVI339			U											
1,980			Mr. SENKUTTUVAN. R	42,27,339		0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	42,27,339	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
	Temple	M618			0											
1,981	Waves		Mr. ANTONY JACKSON P V	28,38,974	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	28,38,974	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,982	Temple Waves	C105	Jayashree Pillai	45,50,661		0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	45,25,661	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,983	Temple Waves	D410	Elangovan P	74,49,951	1,25,000	29,633	25,000	1,79,633	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	c	72,70,318	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,984	Temple Waves	D414	D. Ramalingam	77,46,061	1,50,000	30,641	25,000	2,05,641	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	c	75,40,420	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,985	Temple Waves	D604	Vijayabaskar	54,05,226	0	0	0	0	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	C	54,05,226	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants
1,986	Temple Waves	E501	Saravanan Kumar	49,25,857	0	0	25,000	25,000	Undelivered Club membership, maintenance fee and corpus fund	0	No	NA	0	c	49,00,857	Claim verified based on the documents i.e., APPAC submitted by 0 the claimants

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																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Temple		Mohammed Riaz						maintenance fee							submitted by
1 987	Waves	F302	Sayerathar Anwarali	74,14,806		0	0		and corpus fund	0	No	NA	0		74,14,806	0 the claimants
1,507	waves	1002	Sayeraciai 7 iiiwaran	, 1,1 1,000	_			- i	ana corpas rana				Ŭ		7 1,1 1,000	o the damants
					0											
																Claim verified
																based on the
		l									l			l		
		l							Undelivered Club		l			l		documents
		l							membership,		l			l		i.e., APPAC
	Temple	l	Dr. S. Josephine						maintenance fee		l			l		submitted by
1 988		G302	helen	59,76,997		0	0		and corpus fund	n	No	NA	0	l	59,76,997	0 the claimants
1,360		5302	ricicii	33,10,331	_	· ·	Ü	Ü	and corpus fullu	-		. 4/3	- 0	 	55,70,937	o the claimants
					0											
																Claim verified
																based on the
									Undelivered Club							documents
									membership,							i.e., APPAC
	Temple		K. Santhanagopalan,						maintenance fee							submitted by
1 000			V. Priyadarshini	40,83,865		0	0		and corpus fund	0	No	NA	0		0 40,83,865	0 the claimants
1,363	vvaves	1132	v. riiyadaisiiiii	40,83,803		U	U	U	and corpus rund	U	INO	14/4	U		40,83,803	o the claimants
					0											
																Claim verified
																based on the
		l							Undelivered Club		l			l		documents
		l							membership,		l			l		i.e., APPAC
	Temple	l	Sharada						maintenance fee		l			l		submitted by
1 000	Waves	J405	Venkataraman	38,48,181		0	0		and corpus fund	0	No	NA	0	l	0 38,48,181	0 the claimants
1,990	AN GAGS	J+03	v CIINDIDI dilidii	30,40,101		U	U	U	and corpus rund	0	INU	IVA	U		50,48,181	o the ciamidals
1		l			0						l			l		
		l									l			l		
		l									l			l		
		l									l			l		Claim verified
		l									l			l		
1		l									l			l		based on the
1		l							Undelivered Club		l			l		documents
1		l	Kasi						membership,		l			l		i.e., APPAC
1	Temple	l	Vasantha(Deceased)						maintenance fee		l			l		submitted by
1 001	Waves		& A Seethalakshmi	13,63,322		0	25,000		and corpus fund	0	No	NA	0	l	0 13,38,322	0 the claimants
1,391	** 0 * C 3	1-33							ana corpus ruilu	U	140	14/4	U	l		
1	1	l	Total	₹ 14,84,49,54,506.89	₹ 15,92,85,645.00	₹ 4,12,55,450.00	₹ 4,49,91,252.00	₹ 24,55,32,347.00		I		I	1	l	₹ 14,59,94,22,160.00	₹ 0.00